

**C O N T E N T S**

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**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Sumitra Mahajan

**THE DEPUTY SPEAKER**

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Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri Hukum Singh

Shri K.H. Muniyappa

Dr. P. Venugopal

**SECRETARY GENERAL**

Shri Anoop Mishra

**LOK SABHA DEBATES**

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LOK SABHA

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Monday, March 16, 2015/Phalguna 25, 1936 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Shri Jyotiraditya M. Scindia, Shri Mallikarjun Kharge and Shri K.C. Venugopal.

The matters, though important enough, do not warrant interruption of the business of the day. The matter can be raised through other opportunities. After the Question Hour, you may raise it.

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam Speaker, you may permit it now because it is a very important issue. You may permit it now and we expect a reply from the Home Minister or the Prime Minister on this issue because it pertains to not only Shri Rahul Gandhi but also all the hon. Members of this House.

My Adjournment Motion is regarding the alleged snooping and invasion of privacy into the life of Shri Rahul Gandhi by the Delhi Police in two instances on 2<sup>nd</sup> and 14<sup>th</sup> March, 2015. This is a clear case of political espionage and goes against democratic values and undermines an individual's right to privacy as guaranteed by the Constitution.

So, it is also requested to suspend the Question Hour because it is a very important issue. Our basic democratic structure is going to be demolished by such activities.

इसलिए मैं आपसे निवेदन करता हूँ कि क्वेश्चन आवर को सस्पेंड करके आप कृपया इसके ऊपर चर्चा करने की अनुमति दें, ताकि हम आपके सामने सारे फ़ैक्ट्स रख सकें। उसके बाद सरकार का जो उत्तर है, वे दे सकते हैं।

**माननीय अध्यक्ष :** प्रश्न काल का सस्पेंसन तो नहीं होता है, लेकिन अगर सरकार की तरफ से माननीय मंत्री जी कुछ बोलना चाहें तो इसकी अनुमति है।

**शहरी विकास मंत्री, आवास और शहरी गरीबी उपशमन मंत्री तथा संसदीय कार्य मंत्री (श्री एम. वैकैय्या नायडू) :** अध्यक्ष जी, मेरी विनती है कि अगर सदन में कोई इश्यू उठाना है और उसके बारे में अध्यक्ष जी से बात करके अनुमति ली गयी है तो सरकार हमेशा हर एक विषय के बारे में चर्चा करने के लिए या

उसका समाधान करने के लिए तैयार रहती है। मेरी विनम्र प्रार्थना है कि अगर हम हर दिन क्वेश्चन आवर सस्पेंड करें, या एडजर्नमेंट मोशन लें तो यह हमारे लिए अच्छा नहीं है, क्योंकि सदन में माननीय सदस्य अपना क्वेश्चन उठाना चाहते हैं और सरकार से जवाब लेना चाहते हैं। इसलिए क्वेश्चन आवर चलने दीजिए।

श्री खड्गे जी जो विषय उठाना चाहते हैं, उसके बारे में सरकार बहुत क्लियर है। इसमें कोई प्रॉब्लम नहीं है, कोई छिपाने का विषय नहीं है। वर्ष 1957 से जो प्रोसीज़र देश में चल रहा है, उसी प्रोसीज़र को, वे लोग बता रहे हैं, अपनाया गया है।... (व्यवधान) क्वेश्चन आवर चलने दीजिए। बाद में हम इसे ले सकते हैं।

**माननीय अध्यक्ष :** मैं क्वेश्चन आवर में इस विषय को उठाने के लिए अलाउ नहीं करूंगी। क्वेश्चन आवर के बाद बारह बजे मैं आपको यह विषय उठाने की अनुमति दूंगी। आप इस पर बोल सकते हैं और फिर सरकार की तरफ से रिप्लाई मिलेगा।

**11.02 hrs**

**ORAL ANSWERS TO QUESTIONS**

HON. SPEAKER: Now, Question Hour. Q. No. 261, Shri C. Mahendran.

**(Q. 261)**

SHRI C. MAHENDRAN: Madam Speaker, thank you. Let me also thank Makkal Mudhalvar Puratchi Thalaivi Amma for giving me an opportunity to be a Parliamentarian to serve the people of Pollachi constituency.

The hon. Minister, in his reply, has not mentioned anything about as to whom those stolen documents were delivered to. It is understood from the Press and the media reports that the stolen classified documents were delivered to some business houses in India. It is also understood that it may be happening for the last several years. Further, all these business houses involved in this episode have links, associations, and tie-ups with other foreign companies to expand their business.

So, I would request the hon. Minister to name all these business houses involved in this episode in India and abroad. I would like to know from the hon. Minister as to what action has been taken or proposed to be taken against these private companies.

SHRI DHARMENDRA PRADHAN: Madam Speaker, regarding the question raised by the hon. Minister, I would like to say that a detailed report has been laid down on the Table of the House.

On this issue, I can politely inform this House, through you, that this matter is being investigated by Crime Branch of the Delhi Police. Everything is under investigation. The Delhi Police will give a detailed report at the appropriate time after completing the investigation. Nobody will be spared. This whole process is under investigation.

SHRI C. MAHENDRAN: My second supplementary question is this. The Union Government has assigned a number of works and has signed many Memoranda of

Understanding with these companies to execute various kinds of works on behalf of the Union Government.

I want to know whether all the works, projects and MoUs will be re-examined in the context of this episode. If so, by when will it be done? If not, will such companies be blacklisted for any sort of work in future?

SHRI DHARMENDRA PRADHAN: Let the investigation report come out first. I am again assuring the House that nobody will be spared. Nothing concrete has come out yet. Let it come first.

HON. SPEAKER: Shri R. Dhruvanarayana please. I think the same reply will come.

SHRI R. DHRUVANARAYANA: Madam Speaker, thank you. This is a very important issue. This is a case of secret documents being stolen by some officials from the Ministry of Petroleum and Natural Gas. This is a very big scandal. In this connection, in the present case, it is important to ensure that the investigation is carried up to the highest level and see that not only the small fish but also the big and mighty corporates involved in this must be punished. All senior officials also who are found to be neglecting their duties must also be punished and asked to resign.

In view of this, my question to the hon. Minister, through you, is: Will the Government constitute a Joint Parliamentary Committee on the issue of leaks of documents from the Ministry of Petroleum and Natural Gas and other Ministries because it is very important and it is a big scandal? Is the Government thinking in terms of constituting a Joint Parliamentary Committee to investigate these issues?



SHRI DHARMENDRA PRADHAN: There is no proposal to constitute a Joint Parliamentary Committee on this issue. But the competent investigating authorities are on their job.

HON. SPEAKER: I think the same reply will come again and again because the inquiry is on. Let us go to the next Question.

Q. No. 262. Kunwar Haribansh Singh.

... (*Interruptions*)

## (Q.262)

**कुँवर हरिवंश सिंह :** महोदया, हम पेट्रोलियम और गैस की आवश्यकता पूर्ति के लिए आयात पर बहुत अधिक निर्भर हैं। यूरोप और अमेरिका जैसे विकसित देशों में पेट्रोलियम पदार्थों की अबाधित आपूर्ति सुनिश्चित करने के लिए लगभग 90 दिनों या इससे अधिक का स्टॉक जमा रखा जाता है। भारत सरकार ने इंडियन स्ट्रैटिजिक पेट्रोलियम रिजर्व लिमिटेड नामक कम्पनी गठित करके 15 दिनों के लिए विशाखापट्टनम और मंगलौर में स्टॉक भण्डारण की व्यवस्था की है।

महोदया, आजकल पेट्रोलियम पदार्थों के दाम अन्तर्राष्ट्रीय बाजारों में गिरे हुए हैं। ऐसे समय में क्या सरकार विकसित देशों की तर्ज पर भण्डारण क्षमता को बढ़ाने पर विचार करेगी और अधिक से अधिक संख्या में भण्डारण केन्द्र स्थापित करने पर विचार करेगी, विशेषकर, उत्तर प्रदेश में? यदि हाँ तो तत्सम्बन्धी ब्यौरा क्या है, यदि नहीं तो इसके क्या कारण हैं?

**श्री धर्मेन्द्र प्रधान :** स्पीकर मैडम, माननीय सदस्य ने भण्डारण के बारे में एक प्रश्न पूछा है। अभी देश के अन्दर 13 दिनों के भण्डारण की क्षमता है। हमारे देश में स्ट्रैटिजिक रिजर्व के तीन नये प्रकल्प विशाखापट्टनम, मैंगलूर और कर्नाटक के कुड्डू में, तीन स्थानों पर पाँच मिलियन मैट्रिक टन की क्षमता वाले भण्डारण की योजना बनी है, उनका पहला प्रकल्प विशाखापट्टनम का भण्डारण प्रकल्प अभी समाप्त हो चुका है।

मैं आपके माध्यम से सदन को सहर्ष सूचित करना चाहूँगा कि इसी साल चालू वित्तीय वर्ष में सरकार ने 2400 करोड़ रुपये खर्च कर, उस भण्डारण को भर्ती करने का, 1.7 एम.एम.टी. की कैपेसिटी की भण्डारण को पूरा करने का काम किया है, हम लोग इसी महीने में ही उसका काम शुरू करेंगे। बाकी जो नये भण्डारण, नये स्ट्रैटिजिक रिजर्व के बारे में उन्होंने कहा है, उनके बारे में भी देश के राजस्थान, ओडिशा, गुजरात और कर्नाटक, ऐसे कई सारे इलाकों में भण्डारण की सुविधा पोर्ट बेस्ड होनी चाहिए, उनके लिए हमारा सर्वे चल रहा है। जब वे पहले भर जायेंगे तो उन्हें भी शुरू किया जायेगा।

**कुँवर हरिवंश सिंह:** महोदया, ओ.एन.जी.सी. विदेश लिमिटेड ने विदेशों में कई तेल उत्पादक क्षेत्रों का अधिग्रहण किया है। हमें विदेशों में तेल ब्लॉक्स अधिग्रहण करने में चीन के द्वारा कड़ी चुनौतियाँ दी जा रही हैं। चीन द्वारा दी जा रही इस चुनौती का सामना करने के लिए तथा विदेशों में, जैसे अफ्रीका, साउथ चाइना, सी. वियतनाम, इत्यादि देशों में ऑयल ब्लॉक्स हासिल करने के लिए सरकार ने क्या उपाय किए हैं?

**श्री धर्मेन्द्र प्रधान :** विदेशों में कारोबार करने वाली हमारा व्यावसायिक संगठन ओ.एन.जी.सी. विदेश लिमिटेड (ओ.वी.एल.) है, उसके वर्ष 2015 में 50 साल पूरा होंगे। पिछले 50 सालों में ओ.वी.एल. ने 17 देशों में

अपनी सम्पत्ति खरीदी है, वहां कारोबार हो रहा है। कई सारे नये देशों में, विशेष कर अफ्रीकन देशों में, लैटीन अमेरिकन देशों में और रूस में भी हमारे ओ.वी.एल. द्वारा कुछ नये एसेट्स लेने की लिए बातचीत हो रही है। सितम्बर, 2014 में महामहिम राष्ट्रपति जी के दौरे के अवसर पर वियतनाम के साथ नये करार हुए हैं। वहां भी ओ.वी.एल अपना कारोबार कर रही है और नये एसेट्स लेने के लिए भी बात हो रही है।

**SHRI ASHOK SHANKARRAO CHAVAN :** Madam, regarding crude oil and natural gas reserves, an income tax holiday of 7 years is allowed to companies engaged in production of mineral oil from the blocks awarded on or before 31<sup>st</sup> March, 2011. The Income-Tax Department has been disputing the claim on the production of natural gas based on some mistaken interpretation. There does not seem to be a valid rationale for denying tax holiday to natural gas production considering that its production is similar to that of crude oil in terms of risk involved, capital required and the gestation period. So, it is an identical activity. A suitable clarification needs to be given because we are encouraging oil and natural gas reserves to be built more and more in our country. At the same time, there is a difference in the tax levied on this. Is the Government aware of this? Is the Government going to take any step to see that this anomaly is removed and the tax holiday is equally provided for all? This is my first question.

My second question is similar to that of the first. There was a Committee constituted by the Government of India which has recommended that the tax period be increased from seven to ten years. What has the Government done about the recommendations made by this Committee?

**श्री धर्मेन्द्र प्रधान :** अध्यक्ष महोदया, यह सूचना मूल प्रश्न से अलग है। मेरे पास अभी इसकी जानकारी नहीं है। मैं माननीय सदस्य को बाद में सारी जानकारी दे दूंगा।...(व्यवधान)

**माननीय अध्यक्ष :** यह प्रश्न रिज़र्व्स के संदर्भ में है।

...(व्यवधान)

**SHRI ASHOK SHANKARRAO CHAVAN :** My question is this. Is the Department agreeing to this proposal? Though this is going to be finalized by the Revenue and Income-tax Departments, is the Government aware of this issue? Is

the Government agreeing with this solution? What does Government intends to do about this?

**श्री धर्मेन्द्र प्रधान :** महोदया, मैं बड़ी विनम्रता के साथ कहना चाहता हूँ कि अभी मेरे पास तथ्य नहीं हैं। मैं इस विषय पर अभी कुछ बताने की स्थिति में नहीं हूँ, बाद में माननीय सदस्य को सारी जानकारी दे दूंगा।

**कर्मल सोनाराम चौधरी :** अध्यक्ष महोदया, मैं मंत्री महोदय को बताना चाहता हूँ कि मेरे एरिया में केरन इंडिया लिमिटेड काम कर रही है। हिन्दुस्तान में जितना उत्पादन होता है, उसका करीब 30 प्रतिशत उत्पादन वहां से होता है। उनका टारगेट अभी करीब दो लाख बैरल तक पहुंच गया था और वे उसे आगे बढ़ाना चाहते थे। लेकिन जब से इंटरनेशनल मार्किट में क्रूड ऑयल में कमी आई है, तब से उन्होंने होशियारी से प्रोडक्शन कम कर दिया है, मशीनें कम कर दी हैं, खासकर मजदूर जो पिछले 6-7 साल से खून-पसीने से उस कम्पनी को वहां तक लेकर आए, उन्हें इससे बहुत नुकसान है। उन्हें निकाला जा रहा है। इसके कम होने से फॉरेन एक्सचेंज की सेविंग में भी कमी आ रही है। मैं आपके माध्यम से मंत्री जी से जानना चाहता हूँ कि क्या वे सदन को आश्वासन देंगे और केरन इंडिया लिमिटेड को कहेंगे कि प्रोडक्शन कम नहीं करें, क्योंकि इससे लोकल्स को बहुत नुकसान हो रहा है? अगर उन्हें निकाला जा रहा है तो कम्पैनसेशन देना चाहिए।

**श्री धर्मेन्द्र प्रधान :** महोदया, यह बात सही है कि अंतर्राष्ट्रीय बाजार में क्रूड ऑयल के प्राइस घटने के कारण डोमैस्टिक प्रोड्यूसर विशेषकर केरन के प्रोडक्शन में इम्पैक्ट हुआ है। उनके साथ हमारी कई स्तर पर वार्ता हो रही है। मैनेजिंग कमेटी से लेकर मेरे स्तर तक दो-तीन राउंड की बातचीत हुई है। कम्पनी ने भारत सरकार को आश्वासन दिया है कि इसी साल उनका कैपिटल एक्सपेंडीचर बढ़ेगा। प्रोडक्शन में कटौती नहीं होगी और कम्पैनसेशन, छटनी की तो बात ही नहीं उठेगी। सोनाराम जी ने केरन के बारे में पहले भी कई बार चिन्ता प्रकट की है। मैं माननीय सदस्य को आश्वासन करता हूँ कि उनके प्रोडक्शन में बढ़ोतरी होगी।

**KUMARI SUSHMITA DEV :** My constituency is in Cachar, the southernmost part of Assam, and the neighbouring constituency is Karimganj. There is a very well known geologist, Shri Pradeep Kumar Nandi. I would like to bring it to the notice of the hon. Minister that as a Geologist he has repeatedly said that this part of Assam, Barak Valley, is floating on oil and natural gas. He is of the opinion that due to lack of technology, exploration has not been done properly by ONGC in this area. So, I would like to request the hon. Minister - अगर आप हाउस को री-एक्सप्लोरेशन का एश्योरेंस दे सकें, मेरा विश्वास है कि अगर बराक वैली में री-एक्सप्लोरेशन किया जाए तो

oil and natural gas will be found and it will be good for the North East. एक छोटा सा अनुरोध है कि there, it is working as a forward base. अगर उसे सब-बेसिन किया जाए तो मेरे हिसाब से यह अच्छा डिजीजन रहेगा।

**श्री धर्मेन्द्र प्रधान :** अध्यक्ष महोदया, मैं माननीय सदस्य से बिल्कुल सहमत हूँ। इसके प्रमाण भी मिलने लगे हैं कि पूरे नार्थ-ईस्ट में तेल, गैस के भंडार हैं। सही मायने में उसका जितना एक्सप्लोरेशन होना चाहिए, पिछले 50-60 साल में नहीं हो पाया है। वहां भौगोलिक स्थिति, राजनीतिक परिस्थिति और व्यावसायिक टेक्नोलॉजिकल ईशू रहा है। इसे देखते हुए हम नार्थ-ईस्ट में तेजी के साथ एक्सप्लोरेशन करें, इसकी योजना बना रहे हैं। मैं निश्चित रूप से माननीय सदस्य को आश्वस्त करता हूँ कि बराक वैली में कैसे फारवर्ड बेसिन को सब बेसिन किया जाए जिससे एक्सप्लोरेशन एक्टिविटीज़ बढ़ेगी, सरकार उस बारे में चिन्ता करेगी।

**माननीय अध्यक्ष :** प्रश्न संख्या 263

श्री रवीन्द्र कुमार पाण्डेय - उपस्थित नहीं।

## (Q.263)

**योगी आदित्यनाथ :** अध्यक्ष महोदय, भारतीय रेल की बहुत बड़ी संपत्तियां ऐसी हैं जो अतिक्रमण के दायरे में आती हैं और माननीय मंत्री जी ने इस बात को स्वीकार भी किया है कि 930 हेक्टेयर भूमि अतिक्रमण के दायरे में है। रेलवे पट्टरियों के इर्द-गिर्द भी देखें तो पुरानी दिल्ली से सराय रोहिल्ला के बीच में बहुत सारी झोपड़पट्टियां बन चुकी हैं। यह सुरक्षा और संरक्षा के लिए भी खतरा है। मैं माननीय मंत्री जी कहना जानना चाहता हूं कि इसी सदन में कई बार रेल बजट में हम लोगों को सुनने को मिला था कि रेलवे की अतिरिक्त भूमि के वाणिज्यिक उपयोग के लिए सरकार कदम उठाएगी। पिछले तीन वर्ष के दौरान ऐसी कितनी भूमि है जो अतिक्रमण के दायरे में थी और उसका वाणिज्यिक उपयोग करके रेलवे के राजस्व को बढ़ाया गया है?

**श्री सुरेश प्रभु:** माननीय अध्यक्ष जी, पिछले तीन सालों में वर्ष 2011-2012, 2012-2013, 2013-2014 और इस साल में फरवरी तक 41.29, 21.06, 24.55 और 25.77 हेक्टेयर भूमि के रिट्रीव की गई है, जो पहले इन्क्रोचड की गई थी उसको दुबारा रेलवे अपने पास लाने में कामयाब रही है। बहुत सारी जमीन है जिस पर कब्जा किया गया है वह ट्रैक के बगल में है, इसलिए उस पर कब्जा हटाने के बावजूद भी उसका कार्मशियल एक्सप्लोइटेशन करना संभव नहीं है क्योंकि वह जमीन डब्लिंग या ट्रिपलिंग या दूसरे कामों के लिए उपयोग में आ सकती है। माननीय सदस्य ने बिल्कुल सही कहा है कि यह सुरक्षा के लिए बहुत बड़ा खतरा है। उसको वापस लेना केवल कर्मशियल एक्सप्लोइटेशन के लिए ही नहीं बल्कि सुरक्षा को बरकरार रखने के लिए भी जरूरी है।

**योगी आदित्यनाथ :** अध्यक्ष जी, गोरखपुर में मुख्य रेलवे जंक्शन के बाहर पिछले 30-35 वर्षों से बड़ी संख्या में टेला, खोमचा और रेहड़ी लगाने वाले लोगों ने अव्यवस्थित तरीके से वहां पर दुकानें लगा ली हैं। रेलवे का दोहरीकरण और तीहरीकरण का कोई कार्य वहां नहीं होना है। मैं मंत्री जी से कहना चाहूंगा कि इस संबंध में हम लोगों ने गोरखपुर नगर निगम से भी कई बार रेलवे बोर्ड को प्रस्ताव भिजवाया था कि वहां पर उसका वाणिज्यिक उपयोग करके शॉपिंग कम्प्लेक्स बनवा दें। अगर वह भूमि रेलवे के किसी उपयोग में नहीं है तो वहां का सौन्दर्यीकरण भी हो जाएगा और रेलवे का राजस्व भी बढ़ेगा। क्या माननीय रेल मंत्री जी इस पर विचार करेंगे?

**श्री सुरेश प्रभु:** गोरखपुर में 36 ऐसी जगहें हैं जिस पर इन्क्रोचमेंट किया गया है, और उसमें 0.34 हेक्टेयर जमीन कब्जे में है और उस पर मुकद्मा भी चल रहा है। कुछ मामले ऐसे हैं जहां एस्टेट ऑफिसर का दावा चल रहा है और कुछ जगहों पर एस्टेट ऑफिसरों ने खिलाफ जजमेंट दिया था, उसके खिलाफ स्टे भी लिया गया है। माननीय सदस्य ने जो सवाल पूछा है उससे मैं बिल्कुल सहमत हूँ कि यदि गोरखपुर म्यूनिसिपल कॉरपोरेशन आगे आकर उस जमीन पर रेलवे के साथ मिलकर उसको रि-डेवलप करना चाहेगी तो हम उसका पूरी तरह से समर्थन करेंगे क्योंकि यह बिल्कुल सही है और ऐसा ही होना चाहिए। रेल बजट में भी हमने ऐसी ही पॉलिसी का ऐलान किया था। जहां-जहां संभव है और वहां का राज्य प्रशासन, वहां की म्यूनिसिपल कॉरपोरेशन यदि ज्वाइंटली इस तरह की डेवलप करने के लिए सामने आते हैं तो रेलवे की तरफ से उसका पूरी तरह से समर्थन किया जाएगा। इसके साथ मैं यह भी कहना चाहता हूँ कि ऐसा न हो कि पहले उस पर कब्जा किया जाए और फिर बाद में उस कब्जे को डेवलप किया जाए। यह पॉलिसी नहीं हो सकती कि पहले आइए कब्जा कर लीजिए और बाद में उसे डेवलप करने की कोशिश कीजिए। रेल बजट में भी हमने कहा है कि पूरी की पूरी जमीन का डिजिटाइजेशन किया जाएगा। वेब-बेस्ड लैंड रिकार्ड पोर्टल पर एवलेबल होंगे और यह काम वर्ष 2015-16 में ही पूरा किया जाएगा। इसी के साथ अगर कोई रेलवे का अधिकारी इस तरह की इन्क्रोचमेंट के लिए जिम्मेदार है तो हम उसके खिलाफ कार्रवाई भी करेंगे।

**श्रीमती सुप्रिया सुले :** अध्यक्ष महोदया, मेरे निर्वाचन क्षेत्र बारामती के दाउंड इलाके में रेलवे की बहुत सारी जमीनें हैं, जहां झुग्गी-झोंपड़ियां नहीं, बल्कि पक्के मकान भी हैं, अस्पताल भी हैं। आज के रिकार्ड्स दिखाते हैं कि वह रेलवे की जमीन है। दाउंड म्यूनिसिपल कार्पोरेशन की इच्छा है, वहां बहुत सारी जो जमीनें हैं, जिन पर वह गार्डन बनाना चाहते हैं, जैसे बारामती में हमने किया है, क्या सरकार बतायेगी कि इन जमीनों को क्या करे? क्योंकि वहां हाउसिंग फिक्स्ड काम्प्लेक्स that are permanent homes. We cannot remove them. Over 200 families are residing there. The Railways have been very sensitive. They do send us notices. We have had a very good dialogue. So, how do we take this project forward?

**श्री सुरेश प्रभु :** महोदया, हम यह नहीं कह सकते कि उन्हें रेगुलराइज किया जायेगा, क्योंकि वह रेलवे की जमीन है। आपको पता होगा कि हमने जो वर्ष 1970 में पब्लिक प्रिमाइसेज इन्विकशन ऑफ अनअथोराइज्ड ऑक्यूपेंट कानून पास किया था, उसके तहत हम ऐसा नहीं कर सकते। लेकिन यदि बारामती म्यूनिसिपल कार्पोरेशन चाहती है कि उसे किस तरह से रिहैबिलिटेड या रीसैटलमेंट करना चाहिए, तो राज्य सरकार, महाराष्ट्र गवर्नमेंट, बारामती म्यूनिसिपल कार्पोरेशन और रेलवे के साथ कुछ मीटिंग की जा

सकती है। ... (व्यवधान) आपके चुनाव क्षेत्र में जो भी म्युनिसिपल कार्पोरेशन है। ... (व्यवधान) पुणे जिले में भी हम पूरी तरह से उसे देख सकते हैं।

**श्री दिलीपकुमार मनसुखलाल गांधी :** अध्यक्ष महोदया, आपने मुझे प्रश्न पूछने का मौका दिया, उसके लिए आपका बहुत-बहुत धन्यवाद। मंत्री जी ने बहुत अच्छी तरह से जवाब दिया है। रेल बजट के साथ-साथ उन्होंने जो घोषणा की और उसे अमल करने का आश्वासन दिया, उसके लिए मैं इनका स्वागत करता हूँ। इसके साथ-साथ मैं यह कहना चाहूंगा कि रेलवे की जमीन पर बहुत बड़े पैमाने पर झुग्गी-झोंपड़ियां बनी हैं। क्या मंत्री जी उसका सर्वे करेंगे?

दूसरा, मुंबई कार्पोरेशन ने एक एस.आर.ए. स्कीम लागू की है, जिसके तहत झुग्गी-झोंपड़ियों में रहने वालों लोगों को पक्का मकान मिला और म्युनिसिपैलिटी को उसकी जगह मिली। इसके साथ-साथ जो मकान बनाने वाला है, उसे फायदा मिला। इस तरह तीन एफ.एस.ए. दिये गये। क्या रेलवे इस तरह से एस.आर.ए. की स्कीम बनाकर रेल पटरियों के आजू-बाजू बनी झुग्गी-झोंपड़ी वाले गरीब तबकों को कुछ जमीन देकर उनका पुनर्वासन करने पर विचार कर रही है?

**श्री सुरेश प्रभु :** मैडम, सही मायने में इस मामले को काफी गंभीरता से देखने की जरूरत है। हम इस बारे में सोच भी रहे हैं कि किस तरह से राज्य शासन के साथ बात करें। अब पूरी नैशनल पालिसी लागू नहीं हो सकती, क्योंकि हर राज्य की स्थिति अलग है। इसलिए उस राज्य के साथ बैठकर रीसेटलमेंट और रिहेबिलिटेशन पालिसी बनाने की जरूरत है, इस बात को मैं भी मानता हूँ। हमारी बातचीत अभी चलेगी और हमने अधिकारियों को भी इस बारे में निर्देश दिया है। राज्य शासन के साथ बैठकर हर स्टेट की स्पेसीफिक पालिसी कैसे बनायी जाये, यह भी हमें देखना है। यह संभव नहीं है कि रेल की जमीन पर ही रीसेटलमेंट किया जाये। यह इसलिए संभव नहीं है, क्योंकि रेलवे को जमीन की जरूरत रेल परियोजनाओं को पूरी करने के लिए है। इसके लिए अगर राज्य सरकार कुछ जमीन देना चाहती है, तो उसके लिए हम भी कुछ धन दे सकते हैं और देने के लिए तैयार भी हो सकते हैं। जैसे हम दिल्ली सरकार के पास पैसे जमा कर चुके हैं। उसी तरह से अलग-अलग राज्यों में इस तरह की स्थिति बनायी जा सकती है।

**SHRI P. KARUNAKARAN :** Madam, the Railway Minister has given the details with regard to encroachment of land. I fully agree with that.

There are some issues with regard to local people also. I do not say that Railways are encroaching the private land. But at the same time, in many places the local people, who are residing near the railway lines, are not getting permission to construct their houses or shops. I do fully understand that there are



some stipulated norms for giving permission to local people. But even after fulfilling these norms, people are not getting permission. Since their land is near the railway lines, they are not able to use their land for construction of any thing. In real terms, it becomes the encroachment by the Railways.

Madam Speaker, in the Palakkad Division alone, about 2,500 applications are pending before the Railways. I myself and many MPs are approaching the Railway authorities. So, I request the hon. Minister that on the merit of the applications the Railways should give permission for construction otherwise, it becomes a punishment for the people. Just because their land is near the railway line, they are not able to get permission for construction.

**SHRI SURESH PRABHU:** Madam, we will have to examine the issue because right now I do not have the information about it. But at the same time, I would like to tell the hon. Member that digitization of maps or land records that I have just mentioned will ensure that such type of misconception will not prevail that Railways has encroach land. Then, automatically the situation will become very transparent. So, we will like to do that.

In the case of Palakkad, we will definitely like to examine it. I do not have the information now.

**श्री जय प्रकाश नारायण यादव :** माननीय अध्यक्ष जी, देश भर में गरीब लोग रेल पटरी के किनारे बसे हुए हैं और 20-25 सालों से जीवन बसर कर रहे हैं। एक तरफ अतिक्रमण है और दूसरी तरफ लाखों एकड़ जमीन खाली पड़ी है। क्या केंद्र सरकार और राज्य सरकार आपस में सहमति से बातचीत करके इन गरीबों को बसाने के लिए और नए सिरे से खाली पड़ी जमीन पर स्कूल, कॉलेज और नवोदय केंद्रीय विद्यालय खोलने का विचार रखती है? इसी तरह क्यूल के बारे में माननीय राज्य मंत्री जी भी जानते हैं। एक तरफ हटाने और दूसरी तरफ बसाने का काम हो सकता है क्योंकि ये इसी देश के नागरिक हैं। मेरा प्रश्न है कि क्या केंद्र और राज्य सरकार आपस में बातचीत करके सहमति के आधार पर गरीबों के लिए कोई व्यवस्था करेगी?

**श्री सुरेश प्रभु:** माननीय अध्यक्ष जी, मैंने शुरू में ही कहा था और मैं फिर से कहना चाहता हूँ कि रेलवे के पास बहुत सी जमीन है। हमारे पास 4.58 लाख हैक्टेयर जमीन है और इसमें से 90 प्रतिशत जमीन ट्रैक,

यार्ड, बिल्डिंग और एलाइड यूज़ के काम में पहले ही आ चुकी है। यह बिल्कुल सही है कि हमारी सरकार हमेशा चाहेगी और चाहती रही है कि गरीबों को किसी भी तरह से ज्यादा से ज्यादा राहत दी जाए। सफर करने वाले लोग भी गरीब हैं। रेल बजट के दौरान भी चर्चा हो रही थी कि रेल में सफर करने वाले गरीब लोगों के हितों की रक्षा करनी चाहिए। उनके हितों की रक्षा के लिए जमीन की जरूरत है। यदि जमीन काम में नहीं लाएंगे तो गरीब लोग, जो रेल में सफर करते हैं, वह भी नहीं कर पाएंगे।

## (Q.264)

**श्री निशिकान्त दुबे:** माननीय अध्यक्ष जी, माननीय मंत्री जी ने 15 पृष्ठों का बड़ा लंबा-चौड़ा उत्तर दिया है, इसके लिए मैं मंत्री जी को धन्यवाद देता हूँ। माननीय मंत्री जी इस देश के पहले ट्राइबल अफेयर्स मिनिस्टर रहे हैं, माननीय अटल बिहारी जी ने ट्राइबल अफेयर्स मिनिस्ट्री बनाई थी। माननीय प्रधानमंत्री ने 21 जनवरी को ट्राइबल अफेयर्स के लिए मीटिंग भी ली है। मैं जिस राज्य से आता हूँ, वहां 24 में से 11 ज़िले ऐसे हैं जहां 25 परसेंट से ज्यादा आदिवासी पापुलेशन है। मैं जिस एरिया से आता हूँ, वहां तीन क्षेत्र में से दो क्षेत्र शैड्यूल ट्राइब्स के लिए रिज़र्व है और एक जनरल है, जहां से मैं सदस्य हूँ।

मंत्री जी ने लंबा-चौड़ा उत्तर दिया है, उससे लगता है कि 8.6 परसेंट पापुलेशन के लिए बहुत बड़ा काम हो रहा है। मैं माननीय मंत्री जी से स्पेसिफिक सवाल के बारे में कहना चाहता हूँ, हम संविधान में कानून बनाते हैं और वह कानून कितना इम्प्लीमेंट होता है। शैड्यूल छः और पांच के ज़िले हैं। शैड्यूल छः में कानून तब तक लागू नहीं हो सकते जब तक कि गवर्नर उसे आथोराइज़ न करे या उस पर आदेश न दे। शैड्यूल 5 के ज़िले में यदि कोई कानून चल रहा है और गवर्नर को लगता है कि इस ज़िले के लिए कानून सर्वसम्मत् नहीं है, तो गवर्नर उसे खत्म कर सकता है। मैं मंत्री जी से पूछना चाहता हूँ कि आज तक भारत का संविधान बनने के बाद, किसी गवर्नर ने शैड्यूल छः के ज़िले के लिए कौन से आदेश दिए हैं और शैड्यूल पांच के लिए कौन सा आदेश वापस किया है? एक कमेटी की रिपोर्ट आई है, भारत सरकार की 500 पृष्ठों की रिपोर्ट मई, 2014 में आई है। मेरा प्रश्न है कि इन्होंने गवर्नर साहब को कौन सा इन्सट्रक्शन दिया है?

**श्री जुएल ओराम:** माननीय अध्यक्ष जी, शैड्यूल पांच एरिया के एडमिनिस्ट्रेशन के बारे में गवर्नर को स्पेशल पावर है। यह आर्टिकल 244 में दिया गया है। उदाहरण के रूप, में महाराष्ट्र गवर्नर द्वारा माइनर फॉरेस्ट प्रोजेक्ट्स का transit permit राज्यवार दिया जाना मना किया गया और उसके स्थान पर पंचायतों के द्वारा दिए जाने का आदेश दिया है। ऐसे बहुत से एग्जाम्पल हो सकते हैं। मैंने बहुत रिसेंट एग्जाम्पल के बारे में बताया है। मान्यवर गवर्नर को पावर है और वह यह कर सकते हैं।

दूसरा प्रश्न हाई लैवल कमेटी रिपोर्ट के बारे में है, जो विचाराधीन है। इसमें सब इन्टरनल सर्कुलेशन में है, इसके बारे में विचार नहीं हुआ है लेकिन आगे विचार होगा।

**श्री निशिकान्त दुबे :** माननीय अध्यक्ष महोदया, मैंने ट्राइबल जातियों के बारे में प्रश्न पूछा था कि कौन-कौन जातियाँ एक्सक्लूड हैं और इंकलूड हैं। उससे संबंधित एक टास्क फोर्स की रिपोर्ट आयी है, पाँच साल की लगातार लड़ाई के बाद, पिछली सरकार में श्री किशोर चन्द्र देव जी ने उस टास्क फोर्स की रिपोर्ट बनायी थी और मैं हाई कोर्ट में भी पी.आई.एल. में हूँ। हमारे यहाँ कुछ जातियाँ- खेतौड़ी, घटवाल और घटवार हैं। उनके लिए केन्द्र सरकार ने खुद माना है कि इस एरर का हिस्टोरिकल रीजन है। हमेशा मंत्री जी या हाई कोर्ट का जो जवाब आया है, वे कह रहे हैं कि यह अंडर एक्टिव कंसिडरेशन है। मैं मंत्री जी से सीधा सवाल पूछना चाहता हूँ कि इस रिपोर्ट को आये हुए एक वर्ष हो गया है, भारत सरकार का एक्टिव कंसिडरेशन कब तक खत्म होगा और उन जातियों को कब न्याय मिलेगा, जिन्हें 65-67 वर्षों से न्याय नहीं मिल पा रहा है।

**श्री जुएल ओराम :** महोदया, ट्राइबल्स के इंकलूज़न के लिए अभी की जो मोडैलिटी है, उसमें हिस्टोरिकल इंजस्टिस को दूर करने का प्रोविज़न नहीं है और भी कई समस्याएँ हैं। भारत सरकार के मंत्रालय में इस टास्क फोर्स की रिपोर्ट आने के बाद, यह सभी बातें इंकलूड किया जाए, ऐसी बात इंटरलन सर्कुलेशन में है और भारत सरकार इसके बारे में जल्दी फैसला लेगी। उसके बाद, माननीय सदस्य जिस विषय के बारे में चिन्ता व्यक्त कर रहे हैं, वह चिन्ता हल होगी।

**माननीय अध्यक्ष :** श्री एस.आर. विजय कुमार - उपस्थित नहीं।

**श्री निनांग इरिंग :** माननीय अध्यक्ष जी, हमारा राज्य अरुणाचल प्रदेश चीन के विषय में समाचारों में आता रहता है। वहाँ पर रहने वाली जो जनजातियाँ हैं, मैं आदरणीय मंत्री जी से यह सवाल पूछना चाहूंगा, पिछली बार मैं उनसे मिला था और श्री निशिकान्त दुबे जी ने जो दूसरा महत्वपूर्ण प्रश्न पूछा कि टास्क फोर्स की रिपोर्ट कब आने वाली है? यहाँ पर जो एनेक्सचर दिया है, उसके अनुसार तो आपने इन जातियों को जनजातीय वर्ग में मान लिया है, इसलिए आपने लिखा है और उनका नाम भी डाला है, जो बहुत ही अच्छी बात है। लेकिन इसमें जब तक एमेंडमेंट नहीं होगा, तब तक उनका नाम अनुसूचित जनजाति वर्ग में नहीं आएगा। इसलिए मेरा निवेदन है कि ये जो नोक्ते, तांगसा, वांग्चु और थुच्चा जातियाँ हैं, इन सब जनजातियों को उस टास्क फोर्स की रिपोर्ट में शामिल करने में कितना समय लगेगा और इनके लिए जो विकास के कार्यक्रम हैं, खास तौर से स्वास्थ्य, शिक्षा के विषय, जिनमें ये बहुत ही पिछड़े हुए हैं, आप क्या कदम उठाने जा रहे हैं?

**श्री जुएल ओराम :** माननीय अध्यक्ष महोदया, अरुणाचल प्रदेश में जो भी बसेंगे, वे ट्राइबल होंगे, ऐसा शेड्यूल में लिखा गया है। इसके कारण जो जातियाँ कास्ट सर्टिफिकेट के लिए एप्लाई कर रही हैं, उनको कास्ट सर्टिफिकेट नहीं मिल रहा है। हम लोग प्रयास कर रहे हैं ऑल द कम्युनिटी के बदले उनका नाम सिरियली रूप में वन-टू-थ्री करके लिखा जाए। 104 कम्युनिटिज़ लिस्टेड हुई हैं। हम भी इनको सूचीबद्ध करना चाहते हैं, लेकिन अभी यह टास्क फोर्स का विषय विचाराधीन है। जैसे ही राज्य सरकार सभी कम्पनियों का नाम उपलब्ध करा देगी, यह जल्दी होगा। श्री किरिन रिजिजू जी और मान्यवर सदस्यगण ने भी अरुणाचल प्रदेश और लक्षद्वीप के बारे में कहा है, उस विषय को हम लोग हल करेंगे।

**श्री लखन लाल साहू :** माननीय अध्यक्ष महोदया, आपने मुझे इस विषय में बोलने का अवसर दिया है, इसके लिए मैं आपको धन्यवाद देता हूँ।

सरकार के वन-बंधु कल्याण योजना में जनजातियों के आवश्यकता आधारित और परिणामोन्मुखीपूर्ण विकास के लिए योजना बनाकर कार्य करने की जो प्रतिबद्धता दर्शायी गयी है, उसके लिए बहुत-बहुत आभार व्यक्त करता हूँ और यह विश्वास व्यक्त करता हूँ कि आने वाले समय में अनुसूचित जनजाति वर्ग के लोगों का हर प्रकार से विकास होगा। मैं छत्तीसगढ़ के जनजाति, जिसे पहाड़ी कोरबा जनजाति कहा जाता है, जो अत्यंत पिछड़े जनजाति की श्रेणी में आते हैं, जिनका बहुत ही पिछड़ा हुआ समाज है। मैं सदन को बताना चाहता हूँ कि पहाड़ी कोरबा के नाम से एक जिला का नाम कोरबा रखा गया है। लेकिन आज वह जनजाति विलुप्त होने की कगार पर है। मैं माननीय मंत्री जी से जानना चाहता हूँ कि इस ओर ध्यान देते हुए क्या इसे कोई विशेष योजना बनाकर संरक्षित किया जाएगा?

**श्री जुएल ओराम :** महोदया, पहाड़ी कोरबा पी.बी.टी.जी. (पर्टिकुलरली वुलनेरेबल ट्राइबल ग्रुप) है और इनकी संख्या बहुत कम है तथा इनकी स्थिति भी खराब है। इनके लिए स्पेशल प्रोजेक्ट पहाड़ी कोरबा डेवलेपमेंट एजेंसी कर रही है। इंडिविजुअल अप्रोच और कम्युनिटी अप्रोच, हम दोनों के द्वारा उनका विकास करने की कोशिश कर रहे हैं। इसमें राज्य सरकार ने भी जोर लगाया है और केंद्र सरकार भी उसमें सहायता करने के लिए प्रतिबद्ध है।

**श्री आनंदराव अडसुल :** महोदया, मेलघाट मेरे अमरावती चुनाव क्षेत्र का एक हिस्सा है इसलिए ट्राइबल कम्युनिटी के पास मेरा हमेशा आना-जाना होता है। उनको मिलने वाली विविध योजनाओं का लाभ उन्हें मिल रहा है या नहीं, यह भी मैं देख रहा हूँ। गत वर्ष मैंने जीरो ऑवर के माध्यम से इस संबंध में कुछ बातें सदन के समक्ष रखी थीं। राज्य सरकार और केंद्र सरकार ने एक अलग विभाग भी बनाया है और इनके लिए बजट में अच्छा प्रावधान भी किया जाता है, लेकिन उस बजट का कहां उपयोग किया जाता है, इसे न तो

राज्य सरकार देखती है और न ही केंद्र सरकार देखती है। बच्चियों के लिए आश्रमशाला होती है, प्राइमरी आरोग्य सेंटर्स होते हैं लेकिन मेरा दावा है कि कागजों पर तो बहुत सुविधाएं दिखाई जाती हैं, उनका अमल नहीं होता है। यह सिर्फ मेरा दावा ही नहीं है, बल्कि मैं प्रूव करने के लिए भी तैयार हूं कि उसका अमल कैसे किया जाता है और कितना भ्रष्टाचार होता है।

**माननीय अध्यक्ष :** आप प्रश्न पूछिए।

**श्री आनंदराव अडसुल :** महोदया, क्या इसके लिए कोई मोनिटरिंग स्कीम, कोई क्रास चैकिंग की जाती है या नहीं? हमारा पैसा जाता है, लेकिन उसका कैसे उपयोग किया जाता है? बहुत-सी एनजीओज़ हैं जो उस पैसे का गलत उपयोग करती हैं। मैं तो यहां तक कह सकता हूं कि अगर 25 परसेंट भी दिए गए पैसे का लाभ उन्हें मिले तो भी विकास कार्य अच्छा हो सकता है लेकिन 25 प्रतिशत लाभ भी उन्हें नहीं मिलता है। केंद्र सरकार और राज्य सरकार सतर्क नहीं होती है, विशेषकर यहां में केंद्र सरकार से अर्ज़ करूंगा कि इस बारे में बहुत निगरानी रखने की जरूरत है, मोनिटरिंग करने की जरूरत है, तभी उनका विकास होगा। कुपोषण दिन-प्रतिदिन बढ़ता जा रहा है, इसका कारण भी देखने की जरूरत है।

**माननीय अध्यक्ष :** आप पर्टिकुलर प्रश्न पूछिए।

**श्री आनंदराव अडसुल:** महोदया, मेरा प्रश्न है कि क्या सरकार इस बारे में निगरानी रखने वाली है या नहीं, क्या इस बारे में सरकार मोनिटरिंग करने वाली है या नहीं?

**श्री जुएल ओराम :** महोदया, पहले एन.जी.ओ. को सीधे ग्रांट जाती थी। मैंने जब मंत्रालय का दायित्व संभाला, तब से हम राज्य सरकार की रिपोर्ट के बिना established voluntary agency के अतिरिक्त किसी प्रकार की ग्रांट नहीं देते हैं। माननीय सांसद की अगर कोई स्पेसिफिक शिकायत किसी एन.जी.ओ. के बारे में है, तो हमें लिख सकते हैं तथा हम उसका विशेष आडिट कराएंगे। हम थर्ड पार्टी आडिट भी कर सकते हैं और राज्य सरकार द्वारा भी आडिट करते हैं। माननीय सांसद अगर बताएंगे कि पर्टिकुलरली अगर कोई एन.जी.ओ. गड़बड़ कर रहा है और उस पर शक है तो उसके बारे में हम स्पेशल रिपोर्ट ले सकते हैं और कार्यवाही कर सकते हैं।

HON. SPEAKER: Q. No. 265. Shri M. Venkateswara Rao(Babu) – Not present.  
Now, Shri P. Kumar.

**(Q. 265)**

SHRI P. KUMAR : Madam Speaker, hon. Minister in his reply stated that the Indian Railway is going ahead with the high speed corridor and the Minister has included eight sectors for feasibility report.

I want to know from the Railway Minister whether he would include Chennai, Trichy, Madurai and Kanyakumari sector for feasibility report, as it was requested by our Party leader Puratchithalaivi Amma in the memorandum given to the hon. Prime Minister during June last year.

SHRI SURESH PRABHU: Madam, considering the fact that it has been recommended by a distinguished leader of AIADMK and all the hon. Members are so much concerned about it, we will definitely look into it. But right now, the projects which are under consideration are the projects which are still not completed. We are conducting feasibility studies for two routes which include Delhi to Chennai. Of course, we want to extend it little later. I would like to talk to Tamil Nadu Chief Minister and then, we will have to decide. Just for your information, you should know that per kilo metre cost of a high speed train, when it is going to be designed for 300 kilometres/hr. or 350 kilometres/ hr is as high as Rs. 100 crore per kilo metre to Rs. 140 crore per kilo metre. That is at least 10 to 14 times higher than the normal cost of track that we lay.

We need to develop also special type of rolling stock to take care of it. Then, there should not be any encroachment on the way because high speed train has to run at a particular speed. So, there has to be no hindrance on the way when the train is running. So, if all of these conditions will have to be met, we need to sit down and talk to the Chief Minister to find out. After the Fourteenth Finance Commission, lot of money has gone to the States. So, I am sure Tamil Nadu would like to offer more assistance to the Central Government to make it happen. We will work together.

HON. SPEAKER: Have you got any supplementary question?

SHRI P. KUMAR : No, Madam.

**श्री ज्योतिरादित्य माधवराव सिंधिया :** अध्यक्ष महोदया, इस सरकार ने पहले रेल बजट में एक महत्वाकांक्षी घोषणा बुलेट ट्रेन के बारे में की थी। अभी मंत्री महोदय ने अपने उत्तर में कहा कि 150 करोड़ रुपये प्रति किलोमीटर इसकी कैपिटल कॉस्ट होगी, इसका मतलब है कि बुलेट ट्रेन की कैपिटल कॉस्ट करीब 80,000 करोड़ रुपये होगी। इस ट्रेन के लिए डेडीकेटेड कॉरीडोर बनाना पड़ेगा, दोनों तरफ दीवार बनानी पड़ेगी ताकि कोई आदमी या कोई बैल-बकरी रास्ते में न आ पाएं। इससे ज्यादा महत्वपूर्ण होगा, जैसा इन्होंने अपने रेल बजट में भी कहा है कि अगर यात्री ट्रेन की स्पीड आप 160 किलोमीटर तक बढ़ा दें और कार्गो ट्रेन की स्पीड 100 किलोमीटर तक बढ़ा दें तो आप एक तरफ एयरलाइन्स से कंटीशन करेंगे और दूसरी तरफ ट्रक्स से कंटीशन करेंगे। अगर आप यह काम पीपीपी में करना चाहते हैं तो यह सफेद हाथी बन जाएगा, इसलिए या तो इसमें भाड़ा बहुत बढ़ जाएगा या फिर आपको इसे हैविली सब्सिडाइज करना पड़ेगा। तब किस आधार पर अच्छे दिन के सपने को सच कर पाएंगे? किस पारदर्शिता के आधार पर आप लाइन्स चुन रहे हैं, आप अहमदाबाद को क्यों चुन रहे हैं, हाइएस्ट डेन्सिटी रूट्स को क्यों नहीं चुन रहे हैं? अगर इन प्रश्नों के बारे में आप सदन में जवाब देंगे तो हम सभी इससे अवगत हो जाएंगे।

**श्री सुरेश प्रभु:** मैडम, अच्छे दिन लाने के लिए सिर्फ बुलेट ट्रेन लाने की जरूरत नहीं है। रेल में सफर करने वाले लोगों के लिए अच्छे दिन लाने के लिए ही हमने, हमारे प्रधानमंत्री जी ने देश से जो वायदा किया था, उसके अनुसार बजट में बहुत-से प्रावधान किए हैं। सही मायने में अच्छे दिन आने में समय लगेगा क्योंकि बुरे दिन बहुत समय से चल रहे थे। अच्छे दिन लाने के लिए हम पूरी तरह से कोशिश करेंगे।

मेरा कहना है कि यह सब करने के लिए, जैसा हमने बजट में भी कहा है, हमने नौ कॉरीडोर चुने हैं, जहां पर 160 से 200 किलोमीटर की रफ्तार लाने के लिए काम कर रहे हैं। यह एक इंडीपेंडेंट प्रोजेक्ट है और उसे पूरी तरह अमल में लाने के लिए हम काम कर रहे हैं। साथ ही, जो सवाल सम्मानीय सदस्य ने पूछा है, वह मेरे बहुत अच्छे मित्र हैं, उनको जवाब देना जरूरी है। हाई स्पीड रेल कारपोरेशन ऑफ इंडिया को हमने निर्मित किया है। यह एक सब्सिडरी है - रेल विकास निगम लिमिटेड की। अभी दो जगहों पर फिजिबिलिटी स्टडी चल रही है - मुंबई से अहमदाबाद और दिल्ली से चेन्नई। मुंबई से दिल्ली लाइन के लिए जापान की जाइका की संस्था स्टडी कर रही है और चीन की संस्था दिल्ली से चेन्नई लाइन की स्टडी कर रही है।

We are conducting that study. So, once the study is over, this institution will decide how we should implement this project. Largely, this project will not be implemented from our budgetary resources. We have already got a commitment from several countries, particularly from China and Japan. They want to finance it.



So, this will be a self-financing model that we are thinking about. But all the details can be known only when the feasibility studies are there.

Secondly, we are also creating—and a Cabinet note is under circulation—a National High Speed Rail Authority precisely for the issue that you dealt with just now to find out how to have a trade off between safety, security, cost, convenience and all other issues. So, this Authority will be looking at all the issues in a comprehensive way and then we will be able to deal with. But I can assure the hon. Member that this is the combined desire of the country that we should increase the speed. The speed is essential for bringing in connectivity. Connectivity will bring in prosperity. Prosperity will remove poverty. So, it is really important that we must start to work on it in a way that we need bullet train but not everybody will travel by. But we have a large section of people. Thanks to the economic reforms that were started in 1991 that we have created middle class and I am thankful to the then Prime Minister, Shri Manmohan Singh for initiating it. So, as a result of it, for those people who want to travel like my good friend Mr. Jyotiraditya Scindia, we will create bullet train. Poor persons like me will go by the ordinary train.

**(Q.266)**

**एडवोकेट शरदकुमार मारुति बनसोडे :** अध्यक्ष महोदया, जब रेल मंत्री जी रेल बजट पेश कर रहे थे तो उन्होंने मराठी के एक नॉवल में से एक बात कही थी - खंडाला च गाठा साठी। इसका मतलब यह होता है कि बचपन से हमें सिखाया जाता है कि रेल भी गाना गाती है। कासा साठी, पोटा साठी खंडाला च घाठा साठी, अर्थात् हम सिर्फ सफर ही नहीं करते, साथ ही साथ उस सफर का निसर्ग का आनंद भी लेते हैं। दुर्भाग्य से रेल के बहुत से एक्सीडेंट्स भी होते हैं।

My specific questions to the hon. Railway Minister are: one, the details of the train accidents reported along with number of persons dead/ injured and value of property damaged during the last three years and the current year, zone and year-wise; and two, whether the Railways have paid compensation to the next-of-kin of the victims and injured and if so, the details thereof.

**SHRI SURESH PRABHU:** Madam, I have already attached the details about the information that you sought with the Statement. If you want me to read it again, I do not mind reading. But, information is already there in the full Statement that has been laid on the Table of the House. The Railways normally decide about the accidents as consequential and non-consequential. All the details are here. If you want, I can read it again.

**ADV. SHARADKUMAR MARUTI BANSODE :** Madam, my second supplementary question is whether the Railways have identified the reasons for the train accidents and if so, the details thereof.

**माननीय अध्यक्ष:** आपका मूल प्रश्न यही है। आपके प्रश्न के जवाब में यह सारा विवरण दिया हुआ है।

Now, Shri B.N. Chandrappa – Not present.

Shri Gaurav Gogoi.

**SHRI GAURAV GOGOI :** Thank you, Madam Speaker. My question to the hon. Railway Minister is specifically that during suburban and inter-city travel, we see a lot of overcrowding in the trains and as the train is about to depart from the station, we see a lot of passengers trying to get in. I myself lived for a year in Mumbai and I have travelled by the local trains. You basically have to stand and

everybody pushes you in and when you try to depart, you just stand in and everybody pushes you out. As a result of difference between the heights of the train and the platform, there is a big gap in which a lot of people fall down.

In Mumbai itself, every year there are thousands of people who fall have serious injuries and lose their arms and legs. Neither adequate compensation is paid to them nor are we seeing safety measures in these urban railway stations such as Mumbai, Delhi, Rohtak etc. What steps, therefore, is the Government going to take to increase the compensation and to increase the safety features of the railway station platform so that these accidents do not happen?

SHRI SURESH PRABHU: Madam, it is a very valid point. There has been a legacy of the platform height not being adequate enough to take care of these. Normally, it should be at the same level. We are taking a number of steps. In this Budget itself we have provided an amount particularly for the section that you mentioned for the suburban railway to increase the height of these platforms.

The second initiative that we want to take is to have the doors of the train closed when it starts. This will reduce the number of accidents significantly. We are in the advanced stage of talking to the safety institution. They have to give the concurrence and based on that we will definitely make that happen.

As far as compensation is concerned, this is decided by the railway tribunal. The railway tribunal under the Railways Act has the full authority to decide the amount of money to be given as compensation. Railways hardly have any role to play. We will definitely go by the direction of the railway tribunal, which is set up under the law.

HON. SPEAKER: Shri Kalikesh N. Singh Deo – Not present.

There is no supplementary. That's good.

Now, we will take up next question.

**(Q. 268)**

DR. PRABHAS KUMAR SINGH : Madam Speaker, hon. Minister has given a detailed reply regarding promotion of tourism in the country and funds allocated to different States, but my specific question is on Nrusinghanath which is a very important tourist destination in the whole country. We have eco-tourism, we have religion, we have wildlife, waterfalls, adventure sports and medicinal herbs, but due to lack of infrastructure, tourist facilities and security problems, because of naxal attacks and all that, tourist inflow is very low. I know that the hon. Minister is very capable and has deep insight into tourism. I would like to request him to provide sufficient funds to this site for the promotion of tourism, culture and heritage. This site is in-between Chhattisgarh and Odisha. This site was also visited in 7<sup>th</sup> Century A.D. by Chinese pilgrim Hiuen-Tsang.

Apart from other developments, I would like to request the hon. Minister for sufficient allocation of funds. Thank you.

DR. MAHESH SHARMA: I appreciate the concern of the hon. Member regarding growth of tourism in our country. I think, the question has been asked especially about Odisha and Chhattisgarh. Let me place on record that the original question the hon. Member has asked is whether the Government has taken initiative to market and to develop tourism. So, I think, let this House applaud that the biggest ambassador of our Tourism Department and taking Indian culture to the corners of the world is our great Prime Minister. He is the ambassador of tourism and culture and, of course, without any extra allowances, he is doing this, whether it is BRICS, SAARC, Mauritius or any other place.

We have taken note of this aspect that tourism is a source of *rozgar*, and source of revenue. Of course, we share a little of the international tourism market, 0.64 per cent. In spite of that, we earned about Rs. 41,07671 crore of foreign exchange earnings through tourism during 2013. The number of domestic tourism during 2013 were 114 crore. This Government has launched special drive with two

schemes of Swadesh Darshan and with dedication of five special circuits, namely, the Coastal Circuit where Odisha is a part, the Himalayan Circuit, Buddhist Circuit. For the first time, Krishna Circuit has been included in these five circuits of Swadesh Darshan. Under the scheme of PRASAD, we have included twelve religious and holy places of which, let me tell the hon. Member, that Odisha and Puri is a part.

Regarding what the hon. Member has asked about Odisha, I would submit that this time we have received a project from Odisha Government for Rs. 52 crore. It is a mega project, especially for Nabakalevar Infrastructure Development at Puri, Sri Jagannath Dham, Ram Chandi and Dhauli. Our Government is trying hard to fulfil this demand of Rs. 52 crore. I am personally visiting Bhubaneswar on 20<sup>th</sup> and 21<sup>st</sup> of this month to see the infrastructure and other issues related to Nabakalevar Yatra. We understand the importance of that.

For the information of hon. Member, I would like to tell that major circuits at Koraput, Deomali, Sunbedha, Gupteshwar, Patnagarh Harishankar, Narsingh Nath destinations at Odisha have been developed. For theme garden, there are sites at Hirakund, including the riverfront development of Mahanadi, development of Tara Tarni Pitha, Ganjam. Regarding HRD, food craft institute is going to be established in Ganjam district. Regarding rural tourism also, we have a project at Dasia Bauri Pitha and Dhenkanal. Fair and festivals at Konark, Mukteshwar and Raja Rani Music Festival, Parap Festival at Koraput and Dhanu Yatra have been a special drive for understanding the tourism importance in Odisha.

DR. PRABHAS KUMAR SINGH: Madam, I would like to thank the hon. Minister, through you, for the steps taken to promote tourism in my State.

In the last Parliament, I had requested for a special package for Nabakalevar, but I would like to submit that the inclusion of Buddhist Circuit of Odisha on the tourist map of the country has not been properly focused on. Odisha is very rich so far as Buddhism is concerned. We have got a lot of sites like Ratnagiri, Udaigiri and Dhaulgiri in Odisha. So, I would like to request the hon.

Minister that a special package may be given for promotion of Buddhist Tourism in Odisha.

**12.00 hrs.**

DR. MAHESH SHARMA : Odisha has been included from two sources. One is the Buddhist Circuit for which a dedicated fund of Rs. 100 crore has been given by this Government in this Budget, and another is our Coastal Circuit where around 450 kms. of our coastal belt is available in Odisha, which will be utilized to develop tourism with the help of the Coastal Circuit as well as the Buddhist Circuit.

श्री डी.एस.राठौड़ : माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहता हूँ कि गुजरात के द्वारकाधीश और सोमनाथ भी हैं। क्या इनको भी शामिल करना चाहते हैं?

डा. महेश शर्मा : माननीय अध्यक्ष जी, सोमनाथ हमारी आस्थाओं का केन्द्र रहा है और इसमें कोई दो राय नहीं हैं। एक और प्रश्न भी साथ साथ पूछा गया है कि गुजरात के ट्यूरिज्म सर्किट में पिछली बार से बहुत बड़ा इजाफा हुआ है। सोमनाथ सर्किट के बारे में अभी प्राइवेटाइजेशन मीटिंग नहीं हुई है। इस मीटिंग के बाद मैं माननीय सदस्य को अवगत करा पाऊंगा।

HON. SPEAKER: The Question Hour is over.

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**12.01 hrs.**

**ANNOUNCEMENT BY THE SPEAKER**  
**Group photograph of Members**

HON. SPEAKER: Hon. Members, I have to inform you that the Group Photograph of Members of the 16<sup>th</sup> Lok Sabha will be taken between Gate No. 1 and Central Hall, Parliament House at 10.00 A.M. on Wednesday, the 18<sup>th</sup> March, 2015.

Hon. Ministers and Members are, therefore, requested kindly to make it convenient to join for the Group Photograph and reach the venue by 09.45 A.M. on 18<sup>th</sup> March, 2015.

A chart showing the seating arrangements for the Group Photograph has been displayed on the Notice Boards in Parliamentary Notice Office and the Outer Lobby for the information of the Members.

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**12.02 hrs****PAPERS LAID ON THE TABLE**

HON. SPEAKER: Now, Papers to be laid on the Table. Item No. 2, Shri Jual Oram.

जनजातीय कार्य मंत्री (श्री जुएल ओराम) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटडल पर रखता हूँ:-

- (1) वर्ष 2015-16 के लिए जनजातीय कार्य मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 1984/16/15]

- (2) वर्ष 2015-16 के लिए जनजातीय कार्य मंत्रालय का परिणामी बजट।

[Placed in Library, See No. LT 1985/16/15]

खान मंत्री तथा इस्पात मंत्री (श्री नरेन्द्र सिंह तोमर): माननीय अध्यक्ष जी, मैं श्री बंडारू दत्तात्रेय जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- 1) कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1952 की धारा 7 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी) संस्करण) --

(एक) कर्मचारी भविष्य निधि (पांचवां संशोधन) स्कीम, 2014 जो 12 दिसम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 891 (अ) में प्रकाशित हुई थी।

(दो) का.आ.323 (अ) जो 2 फरवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा कर्मचारी भविष्य निधि स्कीम, 1952 में कतिपय संशोधन किए गए हैं।

(तीन) का.आ.324 (अ) जो 2 फरवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था जिसके द्वारा कर्मचारी भविष्य निधि स्कीम, 1976 में कतिपय संशोधन किए गए हैं।

[Placed in Library, See No. LT 1986/16/15]

- (2) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-

(एक) वर्ष 2015-16 के लिए श्रम और रोजगार मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 1987/16/15]



(दो) वर्ष 2015-16 के लिए श्रम और रोजगार मंत्रालय का परिणामी बजट।

[Placed in Library, See No. LT 1988/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Ayush for the year 2015-2016.

[Placed in Library, See No. LT 1989/16/15]

- (2) Outcome Budget of the Ministry of Ayush for the year 2015-2016.

[Placed in Library, See No. LT 1990/16/15]

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 की उपधारा (6) के अंतर्गत एविएशन टरबाइन फ्यूल (विपणन का विनियमन) संशोधन आदेश, 2014 जो 26 दिसम्बर, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 917 (अ) में प्रकाशित हुआ था, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1991/16/15]

- (2) कंपनी अधिनियम, 1956 क धारा 619 क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) --

(एक) इंजीनियर्स इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-14 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) इंजीनियर्स इंडिया लिमिटेड, नई दिल्ली के वर्ष 2013-14 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1992/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1993/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2013-2014, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Varanasi, for the year 2013-2014.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1994/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2013-2014.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1995/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2013-2014.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 1996/16/15]

- (9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Pawan Hans Limited, New Delhi, for the year 2012-2013.

- (ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 1997/16/15]

(11) A copy of the Aircraft (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 166(E) in Gazette of India dated 10<sup>th</sup> March, 2014 under Section 14A of the Aircraft Act, 1934, together with an explanatory note.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 1998/16/15]

(13) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for the year 2015-2016.

[Placed in Library, See No. LT 1999/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Braithwaite and Company Limited, Kolkata, for the year 2013-2014.
- (ii) Annual Report of the Braithwaite and Company Limited, Kolkata, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2000/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, Delhi, for the year 2013-2014.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2001/16/15]

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**12.03 hrs**

**MESSAGE FROM RAJYA SABHA**

SECRETARY-GENERAL: Madam, I have to report a message received from the Secretary-General of Rajya Sabha:

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 12<sup>th</sup> March, 2015 agreed without any amendment to the Insurance Laws (Amendment) Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 4<sup>th</sup> March, 2015.”

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**12.03 ½ hrs.**

**BUSINESS ADVISORY COMMITTEE**

**14th Report**

कौशल विकास और उद्यमिता मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव प्रताप रूडी): माननीय अध्यक्ष जी, मैं कार्य मंत्रणा समिति का चौदहवां प्रतिवेदन प्रस्तुत करता हूं।

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**12.04 hrs.****STATEMENTS BY MINISTERS****(i) Initiatives taken by the Ministry of Road Transport and Highways through launching a web portal named 'inam-pro- platform for infrastructure and material providers'\***

सड़क परिवहन और राजमार्ग मंत्री तथा पोत परिवहन मंत्री (श्री नितिन गडकरी) : माननीय अध्यक्ष जी, सड़क परिवहन और राजमार्ग मंत्रालय ने सड़कों की गुणवत्ता और जीवन-पर्यन्त में सुधार लाने और अनुसंधान की लागत कम करने के लिए अग्रणी पहल की है। मंत्रालय निर्माण की लागत को 25-30 प्रतिशत तक नीचे लाने का इच्छुक है। यह निर्माण सीमेंट, स्टील, बिटूमन आदि सामग्री की लागत को कम करके और नई प्रौद्योगिकियों को अपना कर और गिट्टी को बदलकर सॉयल स्वेबलाइजर, आयरन स्लेग जैसी सामग्री, जहां कहीं संभव होगा, को अपनाकर विभिन्न पहलें शुरू करके सुनिश्चित किया जा सकेगा जिससे सड़कों की गुणवत्ता और जीवन-पर्यन्त को सुधारने के लिए अपेक्षित कच्ची सामग्री की मात्रा को कम करने में सहायता मिलेगी।

2. हम सभी को सीमेंट की बढ़ती लागत के बारे में पता है। तथापि, मेरे मंत्रालय द्वारा कराए गए अध्ययन में सुझाया गया है कि सीमेंट कंक्रीट सड़कों की जीवन-पर्यन्त लागत बिटूमन सड़कों से कम होती है और यह गुणवत्ता भी बढ़ाती है तथा इनके लिए कम रख-रखाव अपेक्षित होता है। मेरे मंत्रालय ने अनुसंधान के लिए हजारों करोड़ रुपये खर्च किये हैं और अभी भी लोगों के गुस्से का सामना करना पड़ता है। इस संदर्भ में, मेरे मंत्रालय ने सीमेंट-कंक्रीट सड़कों का निर्माण करने का नीतिगत निर्णय लिया है।

3. मुझे इस सदन को यह सूचित करते हुए हर्ष हो रहा है कि पिछले सप्ताह हमने देश में सीमेंट की आपूर्ति की मॉनिटरिंग करने के लिए 'आईएनएएम-पीआरओ-प्लेटफॉर्म फॉर इन्फ्रास्ट्रक्चर एंड मैटीरियल प्रोवाइडर्स' नामक वेब-पोर्टल शुरू किया है। इस पोर्टल पर हमने 36 सीमेंट कंपनियां, जिनके भारत में 103 स्थानों पर विनिर्माण प्लांट हैं, को मौजूदा बाजार मूल्य से बहुत सस्ते मूल्य पर सीमेंट की आपूर्ति करने के लिए पंजीकृत किया है।

4. सीमेंट कंपनियों ने इस पोर्टल पर वैश्विक निविदा के माध्यम से अपनी क्षमताएं और प्रति यूनिट ऑफर मूल्य भेजे हैं। ठेकेदार फैक्टरियों से अपनी पसंद की सीमेंट आपूर्ति प्राप्त करने के लिए आर्डर भेज सकते हैं, क्रेताओं द्वारा परिवहन लागत और कर वहन किया जायेगा। हमें 120 रुपये प्रति बैग पोर्टलैंड स्लैग

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\* Placed in Library, See No. LT 2002/16/15.

सीमेंट की न्यूनतम दरें प्राप्त हुई है। प्राप्त हुई अन्य दरें ओपीसी 43 ग्रेड के लिए 150 रुपये प्रति बैग, ओपीसी 53 ग्रेड के लिए 157 रुपये प्रति बैग पोर्टलैंड पोच्चोलाना (पीपीसी) ग्रेड के लिए 140 रुपये प्रति बैग हैं।

5. इस पहल से इंफ्रा परियोजनाओं के लिए सीमेंट की कीमत 30 प्रतिशत से अधिक घट जायेगी। पोर्टल पर ऑफर की गई सीमेंट न केवल राष्ट्रीय राजमार्गों के लिए प्रतिबंधित है, बल्कि यह केन्द्रीय और राज्य सरकारों के सभी मंत्रालयों, सार्वजनिक क्षेत्र के उद्यमों, स्थानीय निकायों और महानगर निगमों, जो इस ठेका दर को अपनी सीमेंट की आवश्यकताओं के लिए प्रयोग कर सकते हैं, के लिए भी प्रतिबंधित हैं। चूंकि यह एक अग्रणी पहल है, इसलिए मैंने इस पहले के बारे में संसद को सूचित करने की अपनी जिम्मेदारी महसूस की है।

6. मैं इस अवसर पर अपने मंत्रालय द्वारा शुरू की गई लोगों के अनुकूल एक अन्य पहल के बारे में संसद को सूचित करना चाहता हूं। हमने 100 करोड़ रुपये से कम से पूंजी निवेश की सार्वजनिक वित्त परियोजनाओं और इस श्रेणी के स्टैंड-ऐलोन पुलों पर पथकर संग्रहण बंद करने का निर्णय लिया है। इन परियोजनाओं में अधिकतम लागत वसूल कर ली गई है। आज की तारीख तक ऐसे 62 टोल प्लाजा समाप्त कर दिए गए हैं। ब्यौरा अनुलग्नक - 1 में संलग्न है।

7. हम पीपीपी परियोजनाओं पर जिनकी परियोजना लागत 100 करोड़ रुपये से कम है और उनकी अधिकतम लागत वसूल कर ली गई है, उनके संविदागत मुद्दों का समाधान करने के पश्चात पथकर को समाप्त करने की संभावना की भी तलाश कर रहे हैं।

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**12.07 hrs.****(ii) Status of implementation of the recommendations contained in the 96<sup>th</sup>, 151<sup>st</sup>, 168<sup>th</sup>, 169<sup>th</sup> and 181<sup>th</sup> Reports of the Standing Committee on Transport, Tourism and Culture on Demands for Grants, pertaining to the Ministry of Civil Aviation\***

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA):

Madam, I beg to lay the following statements regarding:-

(a) the status of implementation of the recommendations contained in the 96<sup>th</sup> Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants, pertaining to the Ministry of Civil Aviation.

(b) the status of implementation of the recommendations contained in the 151<sup>st</sup> Report of the Standing Committee on Transport, Tourism and Culture on 'Merger of Indian Airlines and Air India', pertaining to the Ministry of Civil Aviation.

(c) the status of implementation of the recommendations contained in the 168<sup>th</sup> Report of the Standing Committee on Transport, Tourism and Culture on 'Directorate General of Civil Aviation (DGCA) – Issues and Challenges', pertaining to the Ministry of Civil Aviation;

(d) the status of implementation of the recommendations contained in the 169<sup>th</sup> Report of the Standing Committee on Transport, Tourism and Culture on 'Helicopter Operations in India', pertaining to the Ministry of Civil Aviation.

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\* Laid on the Table and also placed in Library, See No. LT 2003/16/15, 2004/16/15, 2005/16/15, 2006/16/15 and 2007/16/15 respectively.

(e) the status of implementation of the recommendations contained in the 181st Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations/observations contained in the 168th Report of the Committee on 'The Directorate General of Civil Aviation (DGCA) – Issues and Challenges', pertaining to the Ministry of Civil Aviation.

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**12.08 hrs.**

**SUBMISSION BY MEMBER**

**Re : Alleged Snooping and invasion of privacy of a Member of Parliament by Delhi Police**

श्री मल्लिकार्जुन खड़गे (गुलबर्गा) : अध्यक्ष महोदया, मैंने सुबह एक नोटिस दिया था और मैं आपको धन्यवाद देता हूँ कि आपने जीरो ऑवर में उसे उठाने की मुझे अनुमति दी है। एडजर्नमेंट मोशन के नाते मैंने सदन में जो एक नोटिस दिया था, उसमें विषय यह था - Snooping and evasion of privacy into the life of Shri Rahul Gandhi by Delhi Police on two inferences in March 2, and March 14, 2015. This is a clear case of political espionage and goes against the democratic values and undermines an individual's right to privacy as granted by the Constitution.

यह जो विषय हमने प्रस्तावित किया है, इसके बारे में पेपर में भी बहुत चचा हो रही है। इसके तहत बहुत से स्टेटमेंट भी आ गए हैं। मैडम, मैं आपके माध्यम से सरकार को यह कहना चाहता हूँ कि भारत एक स्वतंत्र देश है और एक गौरवशाली लोकतंत्र है। लेकिन आज सवाल यह उठ रहा है कि क्या कोई भारतीय आज इस सरकार के सामने स्वतंत्र है या नहीं है? ...(व्यवधान) क्या हमारा भारत एक पुलिस राष्ट्र है? क्या यह पुलिस स्टेट है? क्या यहां पर डेमोक्रेसी है? ...(व्यवधान) मंत्री भी स्वतंत्र नहीं है। यह स्थिति है। किसी भी भारतीय पर पुलिस द्वारा बिना वजह के निगरानी रखना गैरकानूनी है। We always take pride in the fact that this is the largest democratic country in the world. लेकिन इसको क्षति पहुंच रही है और हर जगह से कैसा हो रहा है, मैं बता रहा हूँ फिर बाद में आप रिएक्ट कर सकते हैं। मैडम, मैं आपके नोटिस में लाना चाहता हूँ। यह मामला सिर्फ राजनीतिक जासूसी का ही नहीं है, बल्कि संविधान द्वारा प्रदत्त राइट टू प्राइवेसी का भी हनन है। विगत 2 मार्च को राहुल गांधी जी की सुरक्षा में लगी एसपीजी के स्टाफ ने दिल्ली पुलिस के एक एसआई को संदिग्ध, सस्पेंडिग्स हालत में उनके आवास के बाहर पकड़ा। पकड़े जाने पर दिल्ली पुलिस कमिश्नर ने यह सफाई दी कि एक रूटीन प्रोफार्मा को भरने के लिए पुलिसकर्मी वहां गए थे। The Commissioner has said that it was a routine activity carried out to maintain records of vulnerable personalities. मैं यह पूछना चाहता हूँ कि एक तो है कि 2 मार्च को जो गए थे, जिनका नाम है ... \*

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\* Not recorded.

**माननीय अध्यक्ष :** नाम नहीं जाएगा, कोई भी गया हो।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे :** जिनका नंबर - 28820025 है, उसके बाद 12 मार्च को तो यह रूटीन जो पुलिस का बीट होता है, उसके बारे में किसी की आपत्ति नहीं है। क्योंकि जो रूटीन में बीटिंग होती है, वह हर जगह होती है और लॉ एण्ड ऑर्डर को मेंटेन करने के लिए सारी जगह होता है। लेकिन 14 तारीख को एक बार फिर एसीपी और दूसरे अधिकारियों ने वहां के अफसरों से मुलाकात की और 7 मिनट बातचीत करने के बाद वे निकल गए। तो ये 2 और 14 तारीख को क्यों गए थे, क्या वजह थी? प्रोफार्मा है तो आज मैंने इस प्रोफार्मा के तहत श्री वीरप्पा मोइली जी को पूछा कि आपके पास आए थे? आपने कोई प्रोफार्मा भरा? उन्होंने कहा कि नहीं? फिर उसके बाद मुझे श्रीमती सोनिया गांधी जी को पूछना पड़ा कि क्या उनके पास यह प्रोफार्मा आया था, उन्होंने कहा नहीं। के.सी. चंद्रशेखर जी, जो तेलंगाना के नेता हैं, उनके पास भी गया और श्री आडवाणी जी, जो बीजेपी के सर्वश्रेष्ठ नेता हैं और हमको गौरव है कि उनके पास भी गए थे, शायद उन्होंने साइन किया या नहीं किया, यह मुझे मालूम नहीं है। जितने भी आप नाम देखेंगे या तो विरोधी पक्ष के लोगों के नाम कमिश्नर ने लिए या उनके बारे में कहा, आडवाडी साहब बीजेपी के एक बहुत बड़े नेता हैं, लेकिन शायद इधर-उधर ... \*

**माननीय अध्यक्ष :** खड़गे जी, आप पर्सनल कमेंट्स नहीं करेंगे। आप समझदार हैं।

...(व्यवधान)

**माननीय अध्यक्ष :** मैंने बोल दिया है कि इसको कार्यवाही से निकाल दिया जाएगा।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे :** वह हो सकता है। ... (व्यवधान) ऐसी जो आदत है। ... (व्यवधान)

**माननीय अध्यक्ष :** खड़गे जी, अब आपकी बात पूरी हो गई है। इतना लंबा भाषण नहीं देना है।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे :** उस प्रोफार्मा में नाम का कॉलम है, पिता का नाम, माता का नाम, जन्म-स्थान, उम्र, जन्म के समय का चिन्ह, रंग, बालों और आखों का रंग, कद, चेहरे का विवरण, शरीर की कोई विकृति, जूते का साइज, वे कब आते हैं और कब घर से जाते हैं, उनके करीबी दोस्तों के नाम और उनके फोन नंबर, ये सारे प्रमाण बताने के लिए हैं। किसके आदेश पर यह दिया गया है, कौन इसके पीछे है?... (व्यवधान)

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\* Not recorded.

दूसरी चीज, यह सब जो जैसे जूते की साइज क्या है, क्या मैनुफैक्चर करके देने वाले हैं?  
...(व्यवधान) मैं पूछना चाहता हूँ।...(व्यवधान)

**माननीय अध्यक्ष :** प्लीज, रिपीट नहीं करें। Please conclude now.

**श्री मल्लिकार्जुन खड़गे :** राहुल जी को एसपीजी का प्रोटेक्शन है। जब एसपीजी का प्रोटेक्शन है, तो उनके क्षण-क्षण की इन्फार्मेशन सरकार के पास होती है। एसपीजी के पास उनकी सब इन्फोर्मेशन रहने के बाद, उनकी प्रोटेक्शन रहने के बाद, किस वजह से यह प्रोफार्मा वहाँ भेजा गया और कौन वह... \* है, क्यों कमिश्नर ने आदेश दिया और कमिश्नर को किसने आदेश दिया, यह हम जानना चाहते हैं। दो पूर्व पुलिस कमिश्नर्स ने इसके बारे में स्पष्टता के साथ कहा है।

**माननीय अध्यक्ष :** आपकी बात हो गई है।

**श्री मल्लिकार्जुन खड़गे :** उन्होंने यह कहा कि हमारे कार्यकाल में ऐसा कुछ नहीं हुआ और यह असत्य है। ऐसा अगर मैं पढ़ूँ तो फिर आप गुस्से में आ जाएंगी।

**माननीय अध्यक्ष :** मुझे कोई दिक्कत नहीं है।

SHRI MALLIKARJUN KHARGE : It is the height of idiocy never done in our tenure. उन्होंने यह कहा। Two former Delhi Police Commissioners have told that activity like survey of MPs or proforma as given to the office of Rajiv Gandhi was never done in their tenure and termed the entire exercise as the height of idiocy. ...

*(Interruptions)*

**माननीय अध्यक्ष :** अब आप इसे इतना लम्बा मत खींचिए।

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam, it is not appropriate on the part of a senior MP like Shri Khargeji to make allegations against those people. ... *(Interruptions)* It should not go on record. They are not present here.

**माननीय अध्यक्ष :** ऐसे पढ़कर नहीं बोला जाता है।

...*(व्यवधान)*

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\* Not recorded.

SHRI MALLIKARJUN KHARGE : The Ministry of Home Affairs has sought a report from the Delhi Police ... *(Interruptions)*

श्री एम. वैकैय्या नायडू : महोदया, आपने जीरो ऑवर में अलाऊ किया है।...*(व्यवधान)*

HON. SPEAKER: Nothing will go on record.

*(Interruptions) ... \**

माननीय अध्यक्ष : खड़गे जी, ऐसे पढ़कर नहीं सुनाते हैं। आई एम सॉरी। आप बैठिए। यह क्या बात है।

...*(व्यवधान)*

माननीय अध्यक्ष : मैं बोल रही हूँ कि अब नहीं, आपने मामला उठाया, लेकिन ऐसे किसी का पेपर पढ़कर नहीं सुनाते हैं।

...*(व्यवधान)*

श्री मल्लिकार्जुन खड़गे: मैं जानना चाहता हूँ कि जो दो पूर्व पुलिस कमिश्नर गुप्ता और वेद मारवाह हैं, इन दोनों ने डिनार्ड किया है कि ऐसी चीज कभी नहीं हुई। वीवीआईपी के लिए पहली बार ऐसा हो रहा है।...*(व्यवधान)* मोदी सरकार में क्या यह गुजरात मॉडल है, यह मैं पूछना चाहता हूँ।...*(व्यवधान)*

श्री एम. वैकैय्या नायडू : गुजरात इन्डिया में है।...*(व्यवधान)*

श्री मल्लिकार्जुन खड़गे: यह इन्डिया मॉडल नहीं है। गुजरात में ऐसा होता था।...*(व्यवधान)*

श्री एम. वैकैय्या नायडू : गुजरात इन्डिया में है।...*(व्यवधान)*

श्री मल्लिकार्जुन खड़गे: वही प्रैक्टिस यहाँ करना चाहते हैं।...*(व्यवधान)* वैसे ही पॉलिटिकल अपोनेन्ट्स को आप खत्म करना चाहते हैं।...*(व्यवधान)* विरोधियों को दबाना चाहते हैं। विरोधियों को डराना चाहते हैं।...*(व्यवधान)*

SHRI M. VENKAIAH NAIDU: Madam, this is totally unfair. He is not willing to hear the response of the Government. ... *(Interruptions)*

श्री मल्लिकार्जुन खड़गे : यह सवाल सिर्फ हमारी पार्टी के उपाध्यक्ष का नहीं है, सारी अपोजिशन पार्टियों के नेताओं के और सारे जो भी उनके विरोधी हैं।...*(व्यवधान)*

श्री एम. वैकैय्या नायडू : बाद में उनको नुकसान होगा। सच सामने आया तो उनको नुकसान होगा।...*(व्यवधान)*

श्री मल्लिकार्जुन खड़गे : उन सबके बारे में ऐसा चल रहा है।...*(व्यवधान)*

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\* Not recorded.

**माननीय अध्यक्ष :** आप ऐसा मत कीजिए।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे :** मैं यह पूछना चाहता हूँ। एक मिनट, मैं बोल रहा हूँ।...(व्यवधान)

**श्री एम. वैकैय्या नायडू :** महोदया, जीरो ऑवर में बोलते हुए इनको 15 मिनट हो गए हैं।...(व्यवधान)

**SHRI MALLIKARJUN KHARGE :** Why is he so excited? मैं अपनी बात कम्प्लीट कर रहा हूँ।...(व्यवधान)

**श्री एम. वैकैय्या नायडू :** मुझे कोई प्रॉब्लम नहीं है।...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे :** मैं आउट ऑफ कान्टेक्स्ट नहीं कर रहा हूँ।...(व्यवधान)

**माननीय अध्यक्ष :** आपने बोल दिया है। आपकी सब बातें रिकॉर्ड में आ गई हैं।

**श्री मल्लिकार्जुन खड़गे :** इसमें हमें जो इन्फार्मेशन मिली है कि डेमोक्रेसी में ऐसा कभी नहीं हुआ है।...(व्यवधान) इंटरनेट पर उनकी पूरी इन्फार्मेशन रहती है। आप हू इज हू एक किताब छपाकर सबको बाँटते हैं। मेरी विनती है कि उस पुलिस कमिश्नर को भी वह हू इज हू किताब दीजिए। उसमें सब जानकारी मिलती है कि कहाँ पैदा हुए, कहाँ से आ गए, उनके जन्म की तारीख क्या है।

**माननीय अध्यक्ष :** अब बस कीजिए।

**श्री मल्लिकार्जुन खड़गे :** माता-पिता का नाम क्या है, सभी चीजें उसमें मिलती हैं।...(व्यवधान)

**HON. SPEAKER:** Please conclude now.

**श्री मल्लिकार्जुन खड़गे :** आपकी इस किताब में जूते का साइज नहीं दिया है, अगर वह उसमें इंकलूड करके उन्हें दिया तो पूरी जानकारी उनको मिल जाएगी।...(व्यवधान) अभी मेरी बात रह गई है।...(व्यवधान)

**माननीय अध्यक्ष :** आप बार-बार एक ही चीज को मत बोलिए।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे:** आप वर्ष 1957 की बात कर रहे हैं।...(व्यवधान)

**माननीय अध्यक्ष :** खड़गे जी, यह चर्चा नहीं हो रही है। आपको मुद्दा उठाने का समय दिया है। आप कितनी देर बोलेंगे। आपका इश्यू समझ में आ गया है।

...(व्यवधान)

**श्री मल्लिकार्जुन खड़गे :** महोदया, यह मामला बहुत सीरियस और महत्वपूर्ण है।...(व्यवधान) यह

हमारे लिए नहीं, उनकी सुविधा के लिए भी मैं बोल रहा हूँ। उनमें से कई लोगों की भी टेलीफोन टैपिंग हो

सकती है या जासूसी कर सकते हैं। पोलिटिकल लीडर्स के लिए नहीं, लेकिन उनकी पार्टी के लोगों को भी मिला होगा। गुजरात में ऐसा ही हुआ। ... (व्यवधान)

**माननीय अध्यक्ष :** अब आप बैठिये। आपने इश्यू उठा लिया है। वेंकैया जी आप बोलें।

... (व्यवधान)

**माननीय अध्यक्ष :** आपकी बात हो गई है। Now you listen to him.

... (*Interruptions*)

**श्री एम. वेंकैया नायडू :** आदरणीय अध्यक्ष जी, हमको इस विषय में स्पष्टीकरण देने के लिए ... (व्यवधान) आपने जो भी बोलना है, बोल दिया है। ... (व्यवधान) ऐसा आरोप करना उचित नहीं है। कितना समय बोलेंगे? 15 मिनट बोल चुके हैं। ... (व्यवधान)

HON. SPEAKER: Please listen to what he is saying. The Home Minister is not here. First listen to him and then say what you want to say.

... (*Interruptions*)

**श्री एम. वेंकैया नायडू :** खड़गे जी बहुत वरिष्ठ सदस्य हैं। ... (व्यवधान) सुरेश जी, आप बैठिये। ... (व्यवधान) खड़गे जी ने एक विषय ज़ीरो आवर में उठाया, स्पीकर महोदया ने आपको अनुमति दी, हमें कोई आपत्ति नहीं है। किसी व्यक्ति या किसी पार्टी को टारगेट बनाकर यदि ऐसा हो रहा है तो उसके बारे में सचमुच में हम लोगों को गंभीरता से सोचना चाहिए। मेरी विनम्र प्रार्थना है कि यह काम आज़ादी के बाद से ही हो रहा है। अभी तक जो जानकारी है, उसके हिसाब से Five hundred and twenty-six VIPs and VVIPs including the present Prime Minister, including the former Prime Minister, including the BJP President, and including the President of the country today who was the Finance Minister earlier, have all been profiled earlier also. ... (*Interruptions*)

It is a procedure started in 1957 by the Delhi Police. The pro-forma for collating information was revised in 1999 to maintain profiles of senior leaders living in Lutyens' Delhi. Everybody including the Congress President was also profiled in 1998 and 2004, five years after the UPA came into power also, and the last time in 2012; in between, her profile was updated thrice. The former Prime Minister Shri Vajpayee was also profiled in 1996 last. He is seriously unwell. ... (*Interruptions*)



**माननीय अध्यक्ष :** आप 15 मिनट बोले तो किसी ने कुछ नहीं बोला। Now you will have to listen.

**श्री एम. वैकैय्या नायडू :** यह क्या केवल इनका विषय जैसा है? ...(ब्यवधान) Sometimes, the truth will be unpalatable but we cannot help it. खड़गे जी, आप इतने अनुभवी हैं, इतना पेशेन्स आपको होना चाहिए। हमने पचास साल पेशेन्स दिखाया। ...(ब्यवधान)

The President Pranab Mukherjee was first profiled in 2001 and last in 2010 when he was a part of the UPA Cabinet. The others who were profiled since the proforma was revised include Shri Advaniji in 2011 when there was no NDA Government; the External Affairs Minister Shrimati Sushma Swaraj in 2013 when she was the Leader of the Opposition; the Finance Minister Shri Arun Jaitley in 2009; and the former Prime Ministers Shri Deve Gowda and Shri Gujral in 2011. ... (*Interruptions*)

I can share with you that when I was a Member of the Opposition these people came and asked me some questions. They have with them my signature also answering all those questions. ... (*Interruptions*) I thought, as Shri Kharge was saying, it was a routine inquiry about the Opposition people. When I became a Minister, the same officers again came and the same questions were asked. ... (*Interruptions*)

They said it was a periodical inquiry and they tried to update the information. They also asked me who my frequent visitors were. मैंने कहा आपका क्या लेना-देना। They said, 'Sir, we have to keep track of the security aspect. Are there any suspects roaming around in front of your house?' That was also a question asked to me. ... (*Interruptions*)

The Delhi Police, between 2011 and 2013, have profiled people including the then Chief Minister Shrimati Sheila Dikshit; the Congress President's Political Secretary, my friend, Shri Ahmed Patel; the former Defence Minister, another friend and great person, Shri George Fernandes. ... (*Interruptions*)

All these details were collected from time to time. In 1999, the proforma was revised. In 12 sections under descriptive role, the Delhi Police seek details on

ten points such as dress including shoes usually worn by the individuals. They are saying, 'What is this, silly?' It may look silly. ... (*Interruptions*)

I have a paper with me. A questionnaire was sent to Shri Atal Bihari Vajpayee. A question was, 'What sort of *chappals* do you wear?' His answer was, 'I wear ordinary *chappals*, *dhoti* and *kurta*'. ... (*Interruptions*)

HON. SPEAKER: It is okay.

... (*Interruptions*)

SHRI M. VENKAIAH NAIDU: They should know what kind of language is used. A wrong message is going. ... (*Interruptions*)

Another question is 'What is the colour?' It is of wheatish colour. The former Prime Minister of India, who is one of the noted parliamentarians, was asked these things. The same things were asked about Sonia ji. The same proforma was given to Sonia ji also and she or her Secretary might have filled it up. I do not go into these details.

So, this is a routine exercise taken up by the police. This has nothing to do with this or that model. It has become a fashion every time to bring Gujarat into discussion. Gujarat is our pride. It is making advancement in every section. I am not able to understand what is wrong in that. Madam, I have the details of the proforma. If he needs it, I can go to Kharge ji, because he is senior to many of us, and show to him the profiles – of his Party Chief, former Prime Minister Shri Manmohan Singh, our leaders Shri Atal Bihari Vajpayee, Shri Advani and all, prepared and signed by those people.

Madam, they are trying to make an issue out of a non-issue. There is no question of keeping surveillance at all. My Government do not believe in making any surveillance against anybody. It is a routine exercise taken up by the police as part of their duty. We should not cast aspersions and drag the names of the officers who are not here to defend themselves. I hope that the Congress Party understands that by raising this issue it is not going to help them but it will only be a self goal.

**श्री मल्लिकार्जुन खड़गे:** मैडम, उसके प्रोफॉर्मा के बारे में आपने एक्सप्लानेशन दिया। मैंने यह खुद ही कहा है, लेकिन 2 और 14 तारीख को आपके अफसर वहां क्यों आए थे? उनका क्या उद्देश्य था, मैंने यह पूछा है। जब मैंने यह पूछा तो आपने उसके बारे में जवाब नहीं दिया। यह ठीक है कि इसके लिए एक प्रोफॉर्मा है और उस पर सिग्नेचर करके देना है।... (व्यवधान) लेकिन मैं पूछ रहा हूँ कि आपके अफसर वहां दो दिन गए तो वे वहां किस मकसद से गए थे? वे क्यों गए थे?... (व्यवधान) यह होम मिनिस्टर भी बता सकते हैं।... (व्यवधान)

मैडम, मैं आपके थू विनती करता हूँ कि होम मिनिस्टर जी को यह कहने दीजिए कि ऐसी प्रथा यहां थी और इसलिए ऐसा करते हैं। मैं चाहता हूँ कि होम मिनिस्टर इसे क्लैरिफाई कर दें। ... (व्यवधान)

**माननीय अध्यक्ष :** प्लीज़, बैठिए।

... (*Interruptions*)

HON. SPEAKER: It is enough Kharge ji.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Madam, Kharge ji has raised an important issue. My senior colleague Shri Naidu has answered it. This is a security matter. Let us not trivialize or politicize a security matter.

A practice has been going on from 1957. In 1987 a form was devised when Congress was in power. In 1999 it was revised. None of us is a security expert. Why should they know the marks on our body? Are we aware of the fact that the body of a former Prime Minister of this country, who was assassinated, was identified by his shoes and the footwear that he was wearing? Therefore, what kind of a shoe we wear may look funny to the Congress Party today but it is relevant for security purposes. Which particular part of your body has a mole and whether you have a mustache or not may sound very funny but from security point of view these details are necessary.

Were these details being collected during the period between 2004 and 2014? I have personally seen all those forms. It is no point discussing those forms because a lot of personal details are being given. The then Prime Minister,

Dr. Manmohan Singh's form, Mrs. Sonia Gandhi's form at least four times every two years was being revised by the police itself. What kind of a dress you wear, what are the places you go for walks or other recreational activities, are the personal details and the Security people keep a profile of it. If it is snooping they will do it on the sly. If they come to your house and ask you to fill up the details, it is not snooping. It is for security purposes. I can understand you are short of issues but do not invent an issue which does not exist... (*Interruptions*)

HON. SPEAKER: Kharge ji, discussion is not going on. It is okay now.

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**12.29 hrs**

**MATTERS UNDER RULE 377\***

HON. SPEAKER: Matters under Rule 377 shall be laid on the Table of the House. Members may personally hand over text at the Table of the House as per practice.

**(i) Need to provide adequate financial assistance for providing drinking water and sewerage facilities in Karauli-Dholpur Parliamentary Constituency, Rajasthan**

डॉ. मनोज राजोरिया (करौली-धौलपुर): मेरे संसदीय क्षेत्र के जिले धौलपुर एवं जिला करौली (राजस्थान) के कस्बों में पेयजल एवं सीवेज की समस्याओं की ओर आपका ध्यान आकर्षित करना चाहूंगा कि कस्बों में राजस्थान सरकार यथासंभव अधिक से अधिक कार्य करने की कोशिश कर रही है। राज्य सरकार के पास सीमित आर्थिक संसाधन होने की वजह से इच्छित कार्य को पूरा नहीं कर पा रही है।

अतः केन्द्र सरकार से मेरा आग्रह है कि मेरे संसदीय क्षेत्र करौली-धौलपुर जिलों के कस्बों के लिए पेयजल एवं सीवेज के लिए विशेष आर्थिक पैकेज बनाकर अधिक से अधिक आर्थिक सहायता उपलब्ध कराई जाए।

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\* Treated as laid on the Table.

**(ii) Need to provide adequate grant to farmers on drip irrigation system and solar system to give impetus to farm production in the country**

**श्री सी.आर.चौधरी (नागौर) :** भारतीय कृषि मुख्य रूप से मानसून पर निर्भर करती है। मानसून समय पर नहीं आने तथा ओलावृष्टि के कारण अकाल की स्थिति उत्पन्न हो जाती है। अतिवृष्टि में बाढ़ें आ जाती हैं। फसल पकने पर ओलावृष्टि वर्षा से फसलें चौपट हो जाती हैं। इन विषम परिस्थितियों में किसान अपना एवं देश के लोगों को अनाज उत्पन्न कर उनके पालन-पोषण में सहायता करता है। हमारी सरकार किसान हितैषी है एवं उनकी खुशहाली के लिए चिन्तित भी है। किसानों को संकट से उबरने के लिए एवं उसको बीज, खाद, सिंचाई, उपकरण एवं सौर ऊर्जा उपकरणों आदि पर अनुदान दिया जाता रहा है। पिछले कुछ साल से केन्द्र सरकार द्वारा ड्रिप सिंचाई एवं सोलर सिस्टम पर अनुदान कम कर दिया गया है। अनुदान की राशि कम करने से किसानों में रोष व्याप्त है।

तुलनात्मक विवरण -

संयंत्र	कृषक श्रेणी	सत्र 2013-14 का देय अनुदान					सत्र 2014-15 का देय अनुदान				
		देय अनुदान प्रतिशत	प्रतिशत अंश				देय अनुदान प्रतिशत	प्रतिशत अंश			
			केन्द्रीय अंश	राज्य अंश	अति-राज्यांश	कृषक अंश		केन्द्रीय अंश	राज्यांश	अति-राज्यांश	कृषक अंश
ड्रिप सिंचाई संयंत्र	सामान्य	90	40	10	40	10	50	25	10	15	50
	लघु/सीमांत	90	40	10	40	10	70	35	10	25	30
सौर पम्प	डीपीएपी/डीडीपी क्षेत्र के लघु/सामान्य कृषक	90	40	10	40	10	70	35	10	25	30
	डीपीएपी/डीडीपी क्षेत्र के लघु/सामान्य कृषक	90	40	10	40	10	70	50	10	10	30
	डीपीएपी/डीडीपी क्षेत्र के लघु/सामान्य कृषक	86	56	30	0	14	70	30	40	0	30

डीपीएपी/डीडीपी क्षेत्र के लघु/सामान्य कृषक	86	56	30	0	14	70	30	40	0	30
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राजस्थान का 2/3 भाग मरूस्थलीय एवं अर्द्ध मरूस्थलीय है एवं संपूर्ण राज्य में वर्षा कम होती है ।  
यहां पर ड्रिप सिंचाई एवं सौर ऊर्जा से सिंगल फेज ट्यूबवैल चलाए जाते हैं । सौर ऊर्जा संयंत्रों में किसानों  
को अनुदान देने से पिछले कुछ वर्षों में किसान इनका भरपूर उपयोग कर रहे हैं ।

अतः मेरा माननीय कृषि मंत्री जी से आग्रह है कि पूर्व की भांति इन पर किसानों को अनुदान  
दिलाया जाए ताकि देश के कृषि उत्पादन में वृद्धि हो सके ।

**(iii) Need to ban installation of 4G mobile towers in open spaces**

DR. KIRIT SOMAIYA (MUMBAI NORTH EAST): Permission is being accorded to mobile companies for installing 4G towers in open places including gardens, hospitals, schools, playgrounds, green zones etc. violating all rules, regulations, guidelines and green norms. It is a dangerous trend. When various courts have passed strictures, it is quite surprising how permissions are being given to mobile companies for installation of 4G towers in open places as mentioned above. Every mobile company wants to construct separate towers for their network. Some companies have sought permission to install 4G towers in CRZ area also. It is a moot point why multiplicity of such towers using unnecessary multiple infrastructure? Common people, senior citizens have raised objections against installation of 4G towers in open spaces around their localities. The Government is to take strict measures and issue instructions banning installation of 4G towers in open spaces.



**(iv) Need to extend financial assistance to the ESIC hospitals run by State Governments on the lines of ESIC hospitals run by Central Government**

**श्री राजेन्द्र अग्रवाल (मेरठ):** मैं सरकार का ध्यान एक अत्यंत महत्वपूर्ण विषय की ओर आकृष्ट करना चाहता हूँ ।

हमारे देश में ईएसआईसी के अस्पतालों का स्तर बहुत ही दयनीय होने के कारण करोड़ों मजदूर और उनके परिजन शारीरिक और आर्थिक रूप से बहुत कष्ट पा रहे हैं । अधिकांश राज्यों में ईएसआईसी अस्पतालों का संचालन प्रदेश सरकारों के द्वारा किया जाता है । इन अस्पतालों में चिकित्सा सुविधा का स्तर केन्द्र सरकार द्वारा चलाए जा रहे मॉडल ईएसआईसी अस्पतालों से बहुत ही नीचा और घटिया है । केन्द्र सरकार द्वारा संचालित इस योजना के लिए मजदूर और नियोक्ता प्रतिमाह अपना अंशदान सीधे केन्द्र सरकार को देते हैं । मजदूर/कामगार से प्रतिमाह उसके वेतन का 1.75 प्रतिशत अंशदान काटकर नियोक्ता अपने हिस्से का 4.75 प्रतिशत अंश उसमें मिलाकर यह धनराशि सीधे केन्द्र सरकार को भेजता है और केन्द्र इस मद में प्राप्त कुल धन का 1/8 भाग राज्य सरकारों को इस योजना के अस्पतालों/औषधालयों के संचालन के लिए दे देता है । ईएसआईसी योजना में श्रमिक से किए गए वादों के विरुद्ध प्रदेश सरकारों द्वारा चलाए जा रहे ईएसआईसी अस्पतालों की हालत इस कदर खराब है कि अस्पतालों में कोई श्रमिक जाना ही नहीं चाहता तथा कर्ज लेकर प्राइवेट व महंगे अस्पतालों में अपने परिजनों का इलाज कराने को मजबूर हो जाता है ।

मेरा सरकार से अनुरोध है कि प्रदेश सरकारों द्वारा चलाए जा रहे ईएसआईसी चिकित्सालयों/औषधालयों (Hospitals/Dispensaries) का स्तर केन्द्र सरकार द्वारा संचालित ईएसआईसी मॉडल अस्पतालों के समकक्ष बनाना सुनिश्चित कराया जाए तथा इन चिकित्सालयों/औषधालयों के संचालन की केन्द्र सरकार द्वारा नियमित निगरानी का तंत्र विकसित किया जाए ताकि 1.5 करोड़ मजदूरों सहित लगभग 6.5 करोड़ से अधिक भारतीय नागरिक सीधे चिकित्सा सुविधाओं का लाभ ले सकें ।

**(v) Need to take urgent steps to curb criminal activities by gangs of dacoits active in Banda Parliamentary Constituency, Uttar Pradesh**

**श्री भैरों प्रसाद मिश्र (बांदा) :** मेरे संसदीय क्षेत्र के बांदा एवं चित्रकूट जनपद में केन्द्रीय एवं राज्य योजनाएं डकैतों के आतंक के कारण बाधित हो रही हैं। बिना उनको मुंहमांगी रकम दिए कोई छोटे-बड़े कार्य नहीं हो पा रहे हैं। इस क्षेत्र में आतंक का पर्याय बने उत्तर प्रदेश के सबसे बड़े इनामी डकैत बलखड़िया व कई अन्य छोटे-बड़े गैंग इस समय उस क्षेत्र में सक्रिय हैं। वहां कार्यरत कार्यदायी संस्थाओं के प्रमुखों को उक्त डकैत सीधे व अपने संपर्क सूत्रों के माध्यम से डराकर करोड़ों रुपये के ठेके तक दिलाने का कार्य कर रहे हैं। इसमें पूर्व दस्यु सरदार ददुवा के परिवारजन, जो राजनीतिक चोला भी धारण किए हैं, अपनी प्रमुख भूमिका निभा कर करोड़ों रुपये की वसूली कर चुके हैं और लगातार कर रहे हैं। जगह-जगह उक्त लोगों के द्वारा अवैध खनन भी कराया जा रहा है। स्थानीय प्रशासन राजनीतिक कारणों से मूकदर्शक है।

अतः केन्द्र सरकार से मेरा आग्रह है कि वहां सीधे सैन्य या केन्द्रीय बल भेजकर उक्त डकैतों के सफाए के लिए निर्देश देने की कृपा करें। साथ ही डरा-धमका कर करोड़ों रुपये के फर्जी रूप से लिए ठेकों को निरस्त कराने की कृपा करें जिससे सरकारी धन की लूट को बचाया जा सके।

**(vi) Need to develop railway connectivity in Jorhat district of Assam**

SHRI KAMAKHYA PRASAD TASA (JORHAT): Railway Connectivity in Jorhat District, Assam is very poor and I would like to draw attention of the Government to the following issues to be considered on a priority basis. At least two long distance trains viz. the Rajdhani Express and a daily train to Kolkata should run through Jorhat and Sibusagar Towns. This can easily be done by constructing 500 metre “Railway loop line” near Mariani Junction connecting the rail track of Jorhat Town Railway Station. This is a low expenditure project and will not be a huge financial burden for the railways. It will serve as a life-line for all the five districts of upper Assam.

A daily train like Janashatabdi Express should be introduced between Jorhat & Guwahati with Chair Car facility including AC Coaches. A daily passenger train from Guwahati to Dibrugarh town should also be started with a stoppage time of two minutes at every station of upper Assam to facilitate better passenger communication.

**(vii) Need to develop Sondani village, a historical place associated with King Yasodharman in Mandsaur district of Madhya Pradesh as a cultural and tourist destination**

**श्री सुधीर गुप्ता (मंदसौर) :** मेरे संसदीय क्षेत्र मन्दसौर (मध्य प्रदेश) के सोधनी गाँव में विशाल पत्थरों से बने दो विजय स्तम्भ निर्मित हैं। यह विजय स्तम्भ छठी शताब्दी के हैं व भारतीय पुरातात्विक सर्वेक्षण ने संरक्षित कर रखे हैं। यह स्तम्भ महाराजा यशोधर्मन ने हूणों को युद्ध में पराजित कर विजय की स्मृति में निर्मित करवाये थे। बर्बर हूणों से सारी दुनिया भयभीत थी। चीन ने इन्हीं हूणों से भयभीत होकर विश्व प्रसिद्ध दीवार का निर्माण करवाया था। इन्हीं बर्बर हूणों को दशपुरनगर वर्तमान मन्दसौर में महाराजा यशोधर्मन ने पराजित किया था।

अतः माननीय संस्कृति मंत्री जी से मेरा आग्रह है कि भावी पीढ़ी को यशोधर्मन के शौर्य से परिचित कराने हेतु सोधनी (दशपुर, मन्दसौर) में संस्कृति, पर्यटन और शौर्य केन्द्र के रूप में विकसित करने की कोई योजना क्रियान्वयन करेंगे।

**(viii) Need to increase the number of Kendriya Vidyalayas in Jaipur, Rajsthan**

**श्री रामचरण बोहरा (जयपुर शहर):** जयपुर शहर की जनसंख्या एवं बढ़ते विस्तार को दृष्टिगत रखते हुए जयपुर शहर में केन्द्रीय विद्यालयों की संख्या बहुत ही कम है। यहां केन्द्रीय विद्यालयों में कार्यरत कार्मिकों के बच्चों को अध्ययन हेतु 20 से 30 किलोमीटर की दूरी पर जाना पड़ता है। बढ़ती आबादी एवं शहर के विस्तार के अनुरूप जयपुर शहर में केन्द्रीय विद्यालयों की संख्या बढ़ाये जाने की महती आवश्यकता है।

मेरा केन्द्र सरकार से निवेदन है कि जयपुर शहर में केन्द्रीय विद्यालयों की संख्या बढ़ाने की ओर शीघ्र ध्यान दें।

**(ix) Need to provide adequate compensation to farmers whose lands have been acquired for fencing purpose in border areas of Jammu and Kashmir**

**श्री जुगल किशोर (जम्मू) :** मैं सरकार का ध्यान जम्मू-कश्मीर राज्य के उन सीमावर्ती स्थानों की ओर आकर्षित करना चाहता हूँ जहाँ की सीमा पर तारबंदी हुई है। तारबंदी के कारण, तारबंदी की दूसरी ओर खेती की जमीन थी, उसे सेना तथा सीमा सुरक्षा बलों द्वारा अधिग्रहित कर लिया गया है। उस जमीन पर खेती करने वाले किसान बेरोजगार हो गए हैं।

अतः केन्द्र सरकार से मेरा अग्रह है कि उन गरीब किसानों के लिए जिनके समक्ष भुखमरी की नौबत आ गयी है, सरकार ने क्या किया? इस तारबंदी की व्यवस्था में उन गरीब किसानों का क्या दोष है? 12 वर्षों से न ही उन्हें कोई रोजगार मिला और न ही उन्हें उस जमीन की कीमत और न ही उस जमीन का मुआवजा अभी तक मिला है जिससे कि वह अपने परिवार का भरण-पोषण कर सकें।

**(x) Need to develop various historical places in Malabar region of Kerala as tourist destinations**

**SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA):** Kerala is the most sought after tourist destination in India. There are some historically important places in Malabar region of Kerala yet to be developed. Some such tourist attractions in my Constituency are Kappad beach where Vasco da Gama landed in 1498; Kottakkal where the patriotic naval chieftains Kunjali Marakkars valiantly fought against the Portugese; Kadathanadu Vadakara where the famous warriors of those days Thacholiothenan and Unniyarcha were born and the Tellicherry Fort built by Britishers. Another great hero Pazhassi Raja who fought against British was born in the Vicinity of Tellicherry. It was at Tellicherry that Herman Gundert, the German missionary who has made yeomen contributions to Malayalam language and literature, lived and worked. The famous drive-in beach is situated at Muzhappilangad. Above all, the famous Sandbanks at Vatakara and Peruvannamuzhi in Perambra are great attractions. I urge Upon the Government to support the Government of Kerala to develop these places and prepare an attractive package.

**(xi) Need to construct a flyover across National Highway No. 45 in Srirangam city in Tiruchirapalli Parliamentary Constituency, Tamil Nadu**

SHRI P. KUMAR (TIRUCHIRAPPALLI): Srirangam city is a part of my parliamentary constituency Tiruchirapalli. The National Highway number 45 divides Srirangam into two, namely Kondayampettai and Ponnurangapuram areas, in Ward No. 6 within the Tiruchirapalli city corporation limits.

When the National highway was constructed as a pucca six-lane highway during UPA Period, adequate attention was not paid free access of people from Kondayampettai to Grand Annicut via Ponnurangapuram and vice versa.

Hence the people from Kondayampettai are not able to freely go to the other side, that is Ponnurangapuram. However, people often cross over this highway resulting into several accidents.

To avoid recurrence of such accidents, if the National Highways Authority of India constructs a flyover at this junction, it would be of very great help to the people of the constituency.

Hence, I request the honourable Minister of Road Transport and Highways to kindly look into this and do the needful for the benefit of the people of Srirangam.

**(xii) Need to revive the Bengal Chemicals and Pharmaceuticals Limited,  
Kolkata, West Bengal**

PROF. SAUGATA ROY (DUM DUM): The Principal Secretary to Prime Minister has written to the Secretary, Department of Pharmaceuticals on 19<sup>th</sup> February, 2015 about six Central Public Sector Enterprises namely, Bihar Drugs & Organic Chemicals Ltd., Bengal Chemicals & Pharmaceuticals Ltd., Hindustan Antibiotics Ltd., Indian Drugs & Pharmaceuticals Ltd., IDPL (Tamil Nadu) Ltd and Orissa Drugs & Chemicals Ltd. The Principal Secretary has asked for the Secretary's Opinion on whether these CPSEs can be revived without financial support from the government. Of these, Bengal Chemicals & Pharmaceuticals Ltd , Kolkata, the company with great tradition of Acharya P.C. Ray should not be closed down under any circumstances. The company has been doing very well for the last three years and can be fully revived with a little bit of assistance by the government. I would urge the government not to consider closing down BCPL or any other public enterprise, rather efforts should be made to revive them to the extent possible.

**(xiii) Need to permit stone quarrying activity in Nilgiri area in Balasore Parliamentary Constituency, Odisha**

SHRI RABINDRA KUMAR JENA (BALASORE): I would like to draw the attention of the House to the plight of almost 15000-20000 people in Nilagiri, a forested Block in my constituency, Balasore, who have lost their only source of employment with the closing of the stone quarries in the area. The stone quarries, which provide stone chips, crucial for construction and developmental work in my constituency, were shut down with the extension of wildlife sanctuaries into the quarry areas. Not only has it thus rendered people jobless, but it has also caused all development works to come to a standstill. While environmental concerns are of primary importance, it is significant in this case that the area to which the sanctuaries have been extended are being inhabited by people since decades. I urge the Government to take the remedial steps in this regard so as to restart stone quarrying while keeping in mind environmental concerns.



**(xiv) Need to undertake renovation of Chawls (Residential units) at Indian United Mills, Digvijay Mills in Mumbai including all other dilapidated chawls in Mumbai-South Parliamentary Constituency, Maharashtra**

श्री अरविंद सावंत (मुम्बई दक्षिण) : नेशनल टेक्सटाइल कार्पोरेशन की मुम्बई स्थित इण्डिया यूनाइटेड मिल्स चाल ( कर्मचारी निवासी), डॉ0 अम्बेडकर रोड, परेल, मुम्बई-12 कर्मचारी निवासी, इमारत की वर्तमान स्थिति काफीय दयनीय है । यहाँ पर रह रहे परिवारों को बारिश के मौसम में काफी कठिनाई हो रही है । इस इमारत की दशा सुधारने के कार्य एन.टी.सी. ने जे.वी. किया औरा भास्कर नामक कम्पनी को दिया था लेकिन अभी तक इसकी स्थिति जस की तस बनी हुई है । एन.टी.सी. ने 4 अप्रैल 2012 को तत्काल 55 लाख की राशि जारी की थी जिसकी आधी रकम भी अभी तक खर्च नहीं की गई है तथा दिग्विजय मिल्स चाल, दत्ताराम लाड मार्ग, कालाचौकी, मुम्बई-33 मेरे संसदीय क्षेत्र के अन्तर्गत आती है । इस इमारत में कई परिवार रहते हैं तथा यह इमारत अभी जीर्ण स्थिति में होने के कारण इसके बारिश के मौसम में गिरने का खतरा बना रहता है ।

अतः सदन के माध्यम से केन्द्र सरकार से मेरा आग्रह है कि उपर्युक्त दोनों चालों के साथ-साथ मेरे संसदीय क्षेत्र की सभी चालों की सारी समस्याओं को दूर करने के लिए आवश्यक कदम उठाए जाएं ।

**(xv) Need to sanction Central Plains Water Scheme for water-scarcity hit areas of Srikakulam Parliamentary Constituency, Andhra Pradesh**

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): It may be mentioned here that Central Plains Water Scheme (CPWS) to Cheepurupalli and other habitations was originally proposed and designed to cover 296 water scarcity-hit habitations spread over in Cheepurupalli, Garividi, Merakmuddam Mandals in Vijianagaram District and G. Sigadam and Ponduru Mandals of Srikakulam district. A detailed project report has already been submitted with an estimated cost of Rs. 3000 crores in which 90 habitations are proposed to get water from the river Nagavali near Gandredu village in Ponduru Mandal and remaining habitations in G. Sigadam Mandal of Srikakulam which is my Parliamentary Constituency District. However, the sanction has not been accorded to the project due to bifurcation of Ponduru Mandal from Cheepurupalli constituency and attached to the Amaldalavalasa Assembly Constituency at the time of bifurcation of constituency in Andhra Pradesh. Therefore, the Central Plains Water Scheme to Ponduru Mandal may be sanctioned as early as possible.

**(xvi) Need to check the spread of sickle cell disease in Telangana and Andhra Pradesh**

SHRI P. SRINIVASA REDDY (KHAMMAM): I wish to bring an important issue to the notice of Government through this august house that the Sickle Cell Disease is a serious disorder in which the body makes sickle-shaped red blood cells. Normal red blood cells are disc-shaped and look like doughnuts without holes in the centre and sickle cells are shaped like a crescent. Normal red blood cells move easily through human blood vessels and contain an iron-rich protein called haemoglobin. This protein carries oxygen from the lungs to the rest of the body. But the Sickle cells contain abnormal haemoglobin called sickle haemoglobin or haemoglobin S. Sickle haemoglobin causes the cells to develop a sickle, or crescent shape. Sickle cells are stiff and sticky. They tend to block blood flow in the blood vessels of the limbs and organs. Blocked blood flow can cause pain and organ damage. It can also raise the risk for infection.

Sickle cell anemia is one type of anemia. This condition can also occur if the red blood cells don't contain enough haemoglobin. Normal red blood cells live about 120 days in the bloodstream and then die. They carry oxygen and remove carbon dioxide from human body. In sickle cell anemia, the abnormal sickle cells usually die after only about 10 to 20 days. The bone marrow can't make new red blood cells fast enough to replace the dying ones. Sickle cell anemia is an inherited, lifelong disease. People inherit two genes for sickle haemoglobin—one from each parent. People who inherit a sickle haemoglobin gene from one parent and a normal gene from the other parent have a condition called sickle cell trait, so, to prevent this disease, marriages should be stopped in same sickle haemoglobin persons.

About one lakh tribal in Telangana and Andhra Pradesh are suffering from the sickle cell disease. During Prime Minister's recent visit to Japan, he sought help from Dr. Yamanaka, Japan's stem cell pioneer and a 2012 Nobel laureate to help battle sickle cell anaemia in India.

Since the disease is spreading very rapidly and lakhs of people are suffering from this disease in tribal areas, I urge upon the Government to take necessary steps to control the disease to save our tribal communities from vanishing.

**(xvii) Need to continue Athletics and swimming events in Sports Authority of India (SAG) Centre in Agartala, Tripura**

SHRI SANKAR PRASAD DATTA (TRIPURA WEST): I want to draw the attention of House towards the fact that the Director, Sports Authority of India (SAI), New Delhi issued a circular to stop the events of Athletics and Swimming at SAI-SAG Centre, Agartala from 1<sup>st</sup> April 2015.

At least 30 renowned and promising athletes of Tripura are doing their regular practice under various schemes at Agartala SAI-SAG Centre. The students of Athletics face a lot of problems to continue their practice. The athletes of Agartala at Sal-SAG Centre have won several medals in the National, Zonal & North East level competitions. Every year a number of successful athletes of Agartala SAI-SAG Centre join various Central Government jobs and due to this, the future prospect is bright for the trainee Athletes of the State.

I would, therefore, request the Government to reconsider the decision.

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**12.30 hrs.**

**GENERAL BUDGET(2015-16) – GENERAL DISCUSSION  
DEMANDS FOR GRANTS ON ACCOUNT – GENERAL, 2015-16  
DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 2014-15-  
Contd.**

HON. SPEAKER: Now we will take up Item Nos. 12 to 14 together.

... (Interruptions)

HON. SPEAKER: There will be no 'Zero Hour' today. Shri Veerappa Moily to speak.

... (व्यवधान)

**माननीय अध्यक्ष :** वीरप्पा जी, एक मिनट रुकिए। आज जीरो ऑवर नहीं होगा। मैं एक बात सबको कहना चाहूंगी कि जो बारिश हुई है, ओले गिरे हैं, बहुत सारे लोग मेरे पास आए थे, उसके संदर्भ में चाहे राजस्थान हो या कोई और हो, हर प्रदेश से आए थे। हम एग्रेसिवन क्राइसिस पर चर्चा ले ही रहे हैं, इसलिए मैं आप सबको कहूंगी कि उस दौरान या कल समय मिला तो कल भी आप इस विषय को उठा सकेंगे। धन्यवाद।

वीरप्पा मोइली जी।

... (व्यवधान)

**माननीय अध्यक्ष :** इसे कल करेंगे। मैंने बोला है, इस विषय पर आप सबको कल मौका दूंगी।

... (व्यवधान)

**माननीय अध्यक्ष :** मैंने खुद बोला है, यह सब जगह हुआ है, सब प्रदेशों में हुआ है।

... (व्यवधान)

HON. SPEAKER: I have called Shri Veerappa Moily. Only Shri Moily's speech would go on record and nothing else will go on record.

... (Interruptions) \* ...

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\* Not recorded.

**माननीय अध्यक्ष :** मैंने खुद बोला है, सब प्रदेशों में नुकसान हुआ है। जहां नुकसान नहीं हुआ था, वह बीते दो दिन में हुई बारिश और ओले से नुकसान हुआ है। सब प्रदेश वाले कहीं न कहीं इस बात से चिंतित हैं। मगर इस पर चर्चा एग्रेसिवन क्राइसिस में भी होनी है। I am sorry.

**SHRI M. VEERAPPA MOILY (CHIKKABALLAPUR):** Respected Speaker, I am thankful for the opportunity given to me to initiate the debate on Budget.

We have an excellent Minister in Shri Arun Jaitleyji and that is why I was more serious in going through this Budget as also the philosophy, the ideology and also the strategy. Now that the din and buzz about the Budget has subsided, it would be useful to make a reality check on its contribution to fiscal consolidation and enhancing private and public investment. The favourable environment for fiscal consolidation was created by the low oil prices and postponement of fiscal consolidation target by one year is bound to be looked at with skepticism by the rating agencies as also by all of us. That is why, I have been very careful in analyzing the Budget in the background of economic environment in the country.

When you have a closer look at the numbers, they show that relaxation in the fiscal target has not added much to the investment expenditure. The capital expenditure of the Government is at the same level as was budgeted for 2014-15 at 1.7 per cent. One can also question the wisdom of adding to the existing subsidies and transfer for schemes which are in the State List such as housing for all, 24 hour supply of power, water, rural connectivity, electrification, good health, education and enhancing agricultural productivity. The Government would do well to focus on efficient delivery of public services under the Union and Concurrent Lists.

While the prevailing low oil prices have helped to contain subsidies and the direct benefit transfer is a reform for the future, of course, all of these measures and initiatives had started from the time of the UPA. You have given us the advantage of a *Shayari*. I was going through that. But when I talked to my friends,

they had one thing to substitute, that is the last paragraph of your Budget speech. I am not well versed in Hindi, but I am making an attempt. "कुछ तो फूल खिलाएं हम, और कुछ फूल खिलाने हैं, मुश्किल है यह बाग में, अब तक सिर्फ कांटे हैं।" But I think, that has been substituted by some of my friends as सब कागज के फूल निकाले।

A close look at the Budget allocation reveals that the Union Government has cut down the block grants given by the Planning Commission. In the year 2014-15, this amounted to Rs. 58,355 crore, equivalent to 5.5 per cent of the divisible pool. In addition, the various sectoral grants for education, environment, upgradation of Judiciary and other discretionary grants given by the 13<sup>th</sup> Finance Commission for 2014-15 works out to be about Rs. 15,000 crore, inclusive of all cuts, which is about 1.5 per cent of the divisible pool. The grants subsumed in the higher education is about 7 per cent of the pool, which means the additional devolution works out to just about three percentage points.

At the same time, this provides an opportunity for the Union Government to rationalise the Centrally-sponsored schemes which has not been done. In the current Budget, for example, the allocation for various schemes such as in agriculture it has been reduced to Rs. 5000 crore, in National Rural Drinking Water programme, it has been reduced by Rs. 6700 crore. In elementary education, it has been reduced by about Rs. 9,500 crore. In ICDS, which has been meant for the children, it has been reduced by Rs. 8,300 crore and together these constitute to another 2.8 per cent of the divisible pool. So, there has not been much of change in total transfer to States, even though we found a lot of advertisements by some of the Chief Ministers of the BJP ruled States. All the Chief Ministers of BJP ruled States thanked the Central Government for giving more devolution. But ultimately not even a percentage has been changed. Only 32 per cent was the untied grant earlier and now another 10 per cent was only the untied grant. Now, what the Government has done is that they have made everything untied. Not even a pie has been increased. I think, now all these Chief Ministers should give a



revised statement that they had given a wrong advertisement earlier and that not even a pie has been increased in this Budget. I do not know how they got that impression.

What is important is that the States have got greater flexibility to make applications now. I know it very well. It is because of the 14<sup>th</sup> Finance Commission. The gift is from the 14<sup>th</sup> Finance Commission. The 14<sup>th</sup> Finance Commission was constituted by the UPA-II Government. The Commission gave a report and it became very handy for this Government and in that sense this Government is lucky. Lower crude prices and the recommendations of the 14<sup>th</sup> Finance Commission have become very handy to this Government. But only one recommendation has been implemented and with regard to the rest of the recommendations, the Government will, of course, take its own time to implement them.

In fact, on the tax side, the reforms are totally disappointing. Additional investment allowance, depreciation allowance for the new set up in the notified areas of Andhra Pradesh and Telangana is no doubt welcome. But does the Government know about the implications? There will be a flight of capital in all the neighbouring States like Karnataka, Kerala and Bihar. There should be a method followed. While giving some incentives to one State ... (*Interruptions*) I think you have not heard me. We welcome that but while doing it, you should also ensure that there should not be a flight of capital. I do not know whether MPs are hearing me or not. All of them will go and invest and there is nothing wrong in it. But the question is, how you can create this kind of an inequality and inequity between one State and the other State. It is a major issue. After all, you are an arbitrator. Sitting in the Government of India, you will have to look after the interests of every State.

There are a number of legislations made here. While creating Telengana and Andhra Pradesh, there were a number of packages which were proposed. You could have given them. That would have highly benefited them. You do not do

that. But you are doing things which discriminate the rest of the States by means of flight of capital. Perhaps, many of the States are yet to realize the gravest implications of this aspect.

In fact, it would be unwise to have a duty structure based on the end use commodity. You have done that. That is not going to help. For example, cement continues to be taxed at a specified rate. As far as housing is concerned, you have given encouragement but taxation does not take care of housing and at the same time, you say 'Housing for All'. There is an absolute contradiction. More than that, while the Union Government continues to declare that full-fledged GST will be implemented in April, 2016, how do you appreciate your *bona fides*? You have not spelt out the roadmap for implementation of GST. And standalone assurance will not help any longer. There should be a roadmap. Maybe, while giving the reply to the discussion, you are entitled to give a roadmap.

The Government has increased the surcharge on excise duties and increased the service tax rates mainly by increasing the cesses and surcharges. By this, you are deprived of the resources of the State Governments because cesses and surcharges will not be transferred to the States. On the one hand, you say that everything is given to the State and on the other hand, you take it away by other means.

Euphoria about the Budget on reviving the economy is totally misplaced. Of course, reforms are a process. I can understand and I appreciate them. It is not an event that can be carried out throughout the year. There is plenty which the Government can do in the coming days. I do appreciate it but there is no hope as on today.

You have abolished Planning Commission but the Prime Minister has said that planning process will continue in the 12<sup>th</sup> Five Year Plan. There is an absolute contradiction here. As regards relevance of planning in India, whether you do it by NITI Aayog or the Planning Commission, it is relevant even today. There is a need for planning in the market economy. I know very well that there is advice

from the market economists saying that the word 'planning' itself is abhor but they forget that planning is also relevant for market economy. We cannot sell away our economy to market economists. We will have to be aware and beware of market economists who are making this kind of an advice.

Abolition of planning will remove one of the main instruments of State for pro-active strategic intervention for social transformation, upliftment through central planning, creating an equitable and inclusive society.

In fact, last time also I said that while abolishing certain institutions which are time-tested institutions like the Planning Commission, you should remember that they have built this country. I have read a book wherein it is said that if institutions fail, then nation will fail. Nations will fail because of the collapse of institutions. This has been proved in a number of countries. I can quote them. South Korea and North Korea are the living examples of this. South Korea has succeeded because of the institutions that they have created; and on the other hand, North Korea failed because of the collapse of the institutions and because institutions were not built. That is how its economy has failed. I think these are the living examples which we have.

There is a move to distribute the Planning functions to the Ministry of Finance. There has always been a fight between the Ministry of Finance and the Planning Commission. How can the Ministry of Finance take over the job of allocation of finances? They cannot be objective. In that process, they will distort everything. Ultimately, the Ministry of Finance has succeeded over the Planning Commission. Bureaucracy has succeeded over the Planning Commission. That is the ultimate result.

I have no problem over the creation of NITI Aayog. It was said that the NITI Aayog will also take over the process of Planning Commission.

On inflation, you have made the RBI to target it. But there should be an Expert Committee to examine this matter. Evolve a policy like that, a policy tool that was in vogue globally till 2008. But that has been partially blamed for global

great recession and was eventually shunned by many countries because it places blinkers on the Central Bankers.

The Urjit Patel Committee has given a number of recommendations. The decision that you have taken is contrary to the recommendation of that Committee. I do not know from where you got this bright idea. All the Experts Committees have been telling that this should not be done. In fact, the inflation or the monetary policy is evolved in many countries by the Parliament itself. Such an onerous duty has been handed over to the RBI. But here, the handling of monetary policy, particularly targeting the inflation, has been taken over by the RBI.

You are not in a position to reduce the interest rates even till today, even though every other country, like Japan, China, etc. has done it. But the RBI refuses to do that because they are not in a position to take over the responsibility. They do not want to take over the responsibility. They may or may not be right. But ultimately they shirk taking the responsibility. This is a major issue.

The *Economic Survey* says, 'From the macro economic perspective the worst is clearly behind us. The latest indicators emerging from the recently revised estimates of the national income brought out by the Central Statistical Office points to the fact that the revival of growth has started in 2013-14 and retained further vigour in 2014-15.' This is your own document. But you claim that you are building the economy of the country on the ruins of the earlier Government. It is not supported by your own document, by your own evidence. It is also said, 'Factors like steep decline in oil prices, plentiful flow of funds from the rest of the world and the potential impact of the reform measure initiatives of our Government at the Centre along with this commitment to calibrated fiscal management and consolidation bode well for the growth prospects'. It is not correct. Macro economic factors are big concerns. There is an economic stagnation. The growth of manufacturing in July – September, 2014 was 0.1 per cent. There is a reduction in the growth of manufacturing sector from 5.6 per cent in 2013-14 to 5.4 per cent. These are all facts. The growth in investment, the

foundation of future production, was virtually zero. There has been massive reduction in growth in agriculture, forestry from 3.4 per cent in 2013-14 to 1.4 per cent. Where are the parameters? There is no perception in saying that the earlier Government has failed and you have succeeded in that. I can understand that 10 months or one year is too short a period but the perception has been created. You have been talking about it everywhere. The manufacturing sector grew by 5.9 per cent between Q3 2012-2013 and Q3 2013-2014. Between Q3 2013-14 and Q3 2014-15, the said sectors grew by 4.2 per cent. Had the base price of 2004-05 been taken, the growth of the manufacturing sector would have been lower in each of the quarters as opposed to the growth calculated by using 2011-12 as the base price.

The changing fortunes of India have been nothing short of being dramatically positive. Inflation has declined by over 6 percentage points since 2013, not 2014. The Current Account Deficit has shrivelled from a peak of 6.7 per cent of GDP in 2012-13. In the nearly 12 quarter phase of deceleration, economic growth averaged 6.7 per cent but since 2013-2014, it has been growing at 7.2 per cent on an average, the latter based on the new growth according to the revised one.

I am telling you about deflation which is knocking at your door. John Maynard Keynes, the great Economist said:

“The evil of deflation is that it retarded the creation of new wealth by destroying jobs and incomes.”

That is why, now, you do not find any increase in jobs. You do not find any increase in income either through taxation or non-tax revenues.

Deflation can be defined when the economy experiences negative inflation with further expectation of prices to fall and therefore consumers prefer to postpone purchases leading to a fall and contraction in the aggregate demand for goods and services. This hits the industry in a way that creates idle capacity and in turn leads to losses and job cuts which further enhances the negative sentiment

in the economy. We are in that precipice. While inflation is a measure signifying an increase in prices, deflation is just the opposite and indicates a contraction in demand for goods and services and hence a fall in price. I think the Finance Minister will have to be very cautious about this. I am quoting this because there is a background.

Coming to the Indian scenario, the latest research note released by Morgan and Stanley say and I quote:

“India has now entered the deflation club in (Asia outside of Japan) the region where 7 of the 10 countries already have (producer price indexes) in the deflation territory.”

It is according to Morgan and Stanley. They say that you have already entered the territory. What is there to prevent it? I do not think there are any words in the Budget Speech. The Budget has not mentioned this. It has not taken care of this or addressed this question.

What has the Budget 2015-16 given? All the grants by the Planning Commission have been cut down. Take any item for that matter. The sectoral grants have been discontinued but money saved is 1.5 per cent of the divisible pool. As a proportion to the divisible pool plan, the grant will work out to be 5.5 per cent. Overall devolution to the States remains at 62 per cent only. There is absolutely not even a paise of increase. The untied devolution was 32 per cent and tied was 10 per cent. Now, everything is untied – 42 per cent. The Budgetary grants have been cut down. I have already said about agriculture. ICDS, Health are all crucial sectors. So, no additional money is going to the States. If you are generous enough, if you are true to your words, maybe out of 58 per cent which the Government of India is getting, if you had at least parted with 5 to 10 per cent, then, we would have appreciated you. What is the generosity? What is the generosity in giving back their money, their own share? You want to be patted on the back. There are people who pat you on the back. There is very great funding gap now with the State Governments. The fiscal deficit of 2014-15 was

Rs.16,18,000 crore. In 2015-16, it is Rs.17.77 lakh crore. This is continuously happening. We could see revenue cut down. We could see removing of concessions in corporation tax in the next four years. Which are the concessions? Where is the roadmap? It is absolutely not clear. The GST is supposed to be brought in 2016-17, which I had mentioned already. No roadmap has been set out. To what extent State Governments are involving in this? Have you initiated or entered into any agreements with the State Governments? What is the guarantee that States would agree? How can you determine the target date without working out a roadmap? Have you fixed any month-wise target? Where is the roadmap?

I am illustrating a few of the items. Sir, 12 schemes have been abandoned now – 6,000 model schools. Backward districts grants are curtailed. Development is very important in creating equity among the States. The abandoned schemes include the scheme meant for the Scheduled Tribes. Sir, accelerated water scheme is abandoned. This would give rise to inequality in India. There have been heavy cuts in the programmes meant for children, women, and SCs and STs.

During the UPA Government, we have extended the benefit to 24.6 crore people; zero accounts were maintained. Now, you talk about *Jan Dhan* Scheme. What you have done is only 12 crore. Even this 12 crore may be within 24.6 crore; zero accounts, which was maintained by the UPA Government. We have the National Skill Development Corporation headed by Shri Ramadorai. The same person is presiding, which we had started during the UPA regime; there is nothing new. During 2013-14, our achievement was 6.9 per cent plus one quarter. Now, it is 7.4 per cent, according to the Revised Estimates.

On black money, not even a single name has been added to what we have got. Not even a single case more than what we had filed against them. Then, how do you say that this is our achievement? The UPA Government had launched prosecution on 17 persons. Have you added at least one person? You can tell us. You claimed that you signed the agreement. Ultimately, in the earlier meeting, you

had produced the minutes. But minutes was signed when the UPA Government was there, as far as black money is concerned. You have hidden that fact.

There is one more dangerous proposition, which your Government is doing. While doing ease of business, the Centre intends to start ranking States on the ease of business, and getting clearances, quietly pushing cooperative federalism. On cooperative federalism, the Prime Minister said that they are pushing it up to the State Governments. This is what it contains. Can you club all the States together in this country? There are States and States where the GDP is the lowest; the percentage is the lowest. What will be the equity? With this grading, you would be denying many of the States the advantage which otherwise they would have got it in the earlier parlance.. This is a very dangerous trend and proposition.

As far as job creation is concerned, there are 700 million people living without dignity, who need to be lifted out of their desperation. In fact, 13 million young people will enter the workforce every year. During 2009-10, 2011-12, the UPA Government added 13.9 million persons to the workforce. What is the current result? Within three months of launch of 'Make in India' campaign, the response was very good. Sir, 4,896 applications were filed.

**13.00 hrs.**

But, there is high-profile campaign; nothing has gone beyond that. Firms find it difficult to commit for R&D in the absence of a guaranteed order whether it is Defence or anything. Baba Kalyani, an industrialist said: "We have got a lot of people who have come and evinced interest. But, at the end of the day, they will say that India is the largest importer. If India is not buying, why should I?"

There should be a proper package. Merely declaring a policy will not take you anywhere unless there is proper marketing created in the country itself. That has not been done. In fact, as far as manufacturing sector is concerned, it could not pick up. The only problem in India is the cost of conducting business there in terms of spectrum, tax challenges and everything. Vodafone CEO said: "It is not possible or there is a court case and somebody has gone against you."



There is no respite to investors from tax tangles. Nothing has been done. There are a number of things which will hinder it. Even Deepak Parekh gave a statement that the investors are tired of waiting till today. It is another factor whether you will improve it or not. But till today, it has been there.

There is an important thing like the Special Economic Zones. I do not find even a minimum mention of it in your Budget Speech. There is nothing to encourage investment. There is total uncertainty in the investment. The Reserve Bank Governor himself says, that runs in terms of the poor risk appetite. You know, this perception should have lifted that. That is still at the lowest ebb. The current strategy to get embroiled in the high-profit, high-risk world of finance may turn out to be a dangerous game for the economy.

Our PSU Banks are not performing well. All put together, NPAs or distressed loans, it comes to around 20 per cent. Maybe that, even in 2008, at the worst crisis, none of our banks suffered; none of the banks were closed. But now the thing has come to that precipice that maybe the banks will suffer very heavily. World-over they suffered, but in India they did not suffer. Now it seems that our banks will suffer.

In fact, I, as a Petroleum Minister, had prepared a roadmap for making this country self-sufficient in crude oil by 2030. None of the initiatives that were taken have been taken forward. No initiatives have been taken to take it further whether it is the Coal-Bed Methane (CBM) or the Shale Gas.

In fact, fiscal deficit and low income constrain India's rating. India's rating is very low. This is the S&P rating. In fact, looming shadow of the Budget will dominate trading decisions. They are not going to help at all.

I know, our friends will definitely talk about other things. As far as MGNREGA is concerned, there is a total fall in the job creation, a total fall in the allocation both in 2014-15 and also even now the Budget has not done anything to improve that.

HON. SPEAKER: Leave something for your colleagues also.

SHRI M. VEERAPPA MOILY : No, I am leaving. I am coming to a close. In fact, spending on health care in India is already one of the lowest even in the developing world. There is no improvement. Why is it so? If the MGNREGA is bad and it is only on the ruins of the UPA regime, why should the Prime Minister in his previous avatar as Chief Minister implement the MGNREGA in a big way? Now, it has also come down very badly. In fact, the MSP has come down drastically. You have not done much to improve it. Franklin D. Roosevelt said:

“...The test of our progress is not whether we add more to the abundance of those who have much; it is whether we provide enough for those who have too little.”

But here you have added more to the persons who are much richer. In fact, we have a great window of opportunity in a demographic dividend for another 30 years. I thought that you will definitely do that. I would again like to quote one sloka which is more relevant, particularly, at this juncture.

“ॐ सह नावतु, सह नौ भुनक्तु ।  
सह वीर्यं करवावहै, तेजसि नावधीतमस्तु मा विद्विषावहै ।  
ॐ शान्तिः शान्तिः शान्तिः॥”

(May God protect us together! May He accept us together! May we pray together! May wisdom illumine our minds! May be we free from all discord! Let there be peace, peace, peace. )

This is one piece of advice which I would like to give to the Government. This is the environment which we need to create.

Thank you very much.

**श्री हुक्मदेव नारायण यादव (मधुबनी) :** अध्यक्ष जी, मैं अपनी बात कहने से पहले अपने दल के नेताओं को धन्यवाद देना चाहता हूँ और आभार प्रकट करता हूँ कि उन्होंने आम बजट की सामान्य चर्चा पर मुझे बोलने का प्रथम अवसर दिया है। मैं स्वभाव से ही गांव का किसान हूँ। गांव में पैदा हुआ, गांव में पला, गांव में बड़ा हुआ। किसी तरह से राजनीति की धारा में चलते-चलते यहां तक मैं पहुंच गया। लेकिन जब मैं कभी बोलने के लिए खड़ा होता हूँ तो मेरी नज़र वहीं रहती है। चौधरी चरण सिंह जब भारत के प्रधानमंत्री बने, तब उन्होंने मुझे एक बार कहा था कि हुक्मदेव मैं भारत का प्रधानमंत्री हूँ लेकिन दिन में एक बार मेरी नज़र अपने गांव की तरफ चली जाती है। वही कच्ची दीवार, फूस का छप्पर, कच्चा कुआं, गाय, भैंस, बकरी, ज्वार, बाजरा दिखाई देता है। अध्यक्ष जी, आप तो संस्कृत के विद्वान हैं, जो जहां पैदा होता है, जिस संस्कार में पलता है, मनुष्य सब कुछ भूल सकता है लेकिन जिस संस्कार में पला है, बड़ा हुआ है, उसे वह कभी नहीं भूल सकता है। मैं तो गांव के संस्कार में पला हूँ, वहीं बड़ा हुआ हूँ। मैंने गोबर देखा, मैंने बकरी की गनती की, मैंने भैंस की गिनती की और जब से लोकसभा में आया हूँ तो आंकड़ों की गिनती करनी पड़ती है, फिसकल डेफिसिट, रेवेन्यू डेफिसिट, मुझे समझ नहीं आता है कि बकरी गिनूँ या भैंस गिनूँ या डेफिसिट गिनूँ।

**माननीय अध्यक्ष :** आप यहां डेफिसिट गिनिए।

**श्री हुक्मदेव नारायण यादव :** हम तो केवल वही खोजते हैं, जैसे लंका विजय के बाद जब वानर-भालू के बीच मणि की माला वितरित की जा रही थी, तब सभी मणि को बंदर तोड़-तोड़ कर देख रहे थे। सब बड़े लोग हंस पड़े कि आखिर यह बंदर तो बंदर ही है। उससे पूछा कि आखिर यह माला क्यों तोड़ रहे हो तो उसने जवाब दिया कि मैं हर दाने में सीता-राम की मूर्ति देखना चाहता हूँ और जिस दाने में सीता-राम की मूर्ति नहीं है, वह मेरे लिए निरर्थक है। मैं बजट के हर पन्ने को पढ़ता हूँ तो देखता हूँ कि उसमें किसान कहां है, मजदूर कहां है, गांव कहां है, उसमें हमारे गाय-भैंस के चारा-दाना के लिए कुछ है या नहीं है, इसमें गांव की गरीब औरतें जो खेत में काम करती हैं, पसीना बहाती हैं, मिट्टी-पानी में काम करती हैं, उनके शरीर से बदबू आती है, उनको जीवन में कभी एक बार भी लक्स और रेक्सोना साबुन, लिपिस्टिक और पाउडर लगाने के लिए नहीं मिलता है। क्या उसकी दुनिया को इन्होंने देखा था, मैं उन्हीं से पूछना चाहता हूँ, आप बड़ी-बड़ी बातें करते हैं।

“आगे दिन पीछे गए, गुरु से किया न हेत,

अब पछताए होत क्या जब चिड़िया चुग गयी खेत।”

जिस समय आपको गांव को देखना था, किसान को देखना था, मजदूर को देखना था, गरीब को देखना था, पिछड़े को देखना था, दलित को देखना था, गांव की सड़कों को देखना था, गलियों को देखना

था, कुएं को देखना था, क्या आपने देखा था? आप कहीं और देखते रह गए। एक ही हिन्दुस्तान में आपने दो हिन्दुस्तान बना दिए। एक है भारत, दूसरा है इंडिया, दैट इज कॉल्ड हिन्दुस्तान। यह आपने बनाया है। मैं आज भी कहता हूँ कि अगर मेरे गांव के किसी को उठाकर लाइए, उसकी आंख पर पट्टी बांध दें, हिन्दुस्तान के किसी भी गांव का हो, ओडिशा का हो, पश्चिम बंगाल का हो, किसी किसान को आंख पर पट्टी बांधकर लाएं और इंडिया गेट के पास खड़ा करके उसकी आंख खोल दें, तो उसे लगेगा कि पता नहीं मैं स्वर्ग में चला आया, बैकुण्ठ में चला आया या इन्द्रपुरी चला आया। दोनों जगहों में इतना ज्यादा अंतर है। मैं वर्ष 1977 में एमपी बनकर आया, इंडिया गेट के पास पैदल टहल रहा था। एक बड़ी गाड़ी में एक बड़ा सा कुत्ता जा रहा था, वह अपने अपने मुंह को निकालकर अपनी जीभ लपलपाते हुए जा रहा था। मैं गांव का आदमी खड़ा होकर सोचने लगा कि यह कुत्ता जरूर कुछ कह रहा है। मैंने पहले कभी दिल्ली देखा नहीं था, मुझे लगा कि यह कुत्ता कह रहा है कि हे, गांव के किसान, गरीब, मजदूर, पिछड़ा, दलित, तुम जन्म लेकर क्या करने आए हो, तुमसे मैं ज्यादा सौभाग्यशाली हूँ। देखो, मैं ठण्डा-गर्म गाड़ी में बैठा हूँ, केक खाता हूँ, आमलेट-कटलेट खाता हूँ, गद्दे पर सोता हूँ। क्या तुमने हिन्दुस्तान देखा है? तुमसे अच्छा मैं हूँ। उस दिन मुझे लगा कि इस देश के बड़े लोगों के कुत्ते भी मुझसे अच्छी जिन्दगी जी रहे हैं और मुझे उस जिन्दगी जिलाने वाले कोई और नहीं है, आप लोग हैं। आपने राज किया है, मैंने आन्दोलन किया, जेल में गये, मुझे जेल में डाल दिया। आज भी जब पूर्वा हवा चलती है, तो आपकी पुलिस की लाठी से हड्डी में जो चोट आई थी, वह कहीं न कहीं दर्द करने लगती है। तब मुझे ऐसा एहसास होता है कि जिस राज में मुझे इतना कष्ट मिला था, अगर मेरा वश चले तो उस राज को मैं सदा-सर्वदा के लिए हिन्दुस्तान से उखाड़कर, ले जाकर गया जी में उसका पिण्डदान कर दूँ ताकि फिर से न निकलने पाए। क्या बात करते हैं साहब? मैं आंकड़ों में नहीं जाऊंगा आप योजना आयोग की बात कह रहे थे, मैं अपने गुरु डाक्टर लोहिया की बात को आपके सामने रखना चाहता हूँ। मैं नहीं बोलता, मुझे उन्होंने दृष्टि दी थी। इसी लोक सभा में 6 सितम्बर, 1963 को एक बहस हुई थी, जिसने पंडित नेहरू को भी हिला दिया था। वह बहस थी तीन आना बनाम 15 आना की। लोहिया जी ने कहा था कि मैंने 27 करोड़ हिन्दुस्तानियों के लिए तीन आने रोज की आमदनी कही, प्रधानमंत्री ने 15 आने रोज और योजना मंत्री ने साढ़े सात आने रोज की आमदनी कही है। अब प्रधानमंत्री और योजना मंत्री आपस में निपट लें कि दोनों में कौन सही है। यही आंकड़े हैं योजना आयोग के। प्रधानमंत्री कहें 15 आना, योजना मंत्री कहें साढ़े सात आना, जिस योजना आयोग को यह भी नहीं पता कि 15 आना सही या साढ़े सात आना सही, प्रधानमंत्री सही या योजना मंत्री सही, उस योजना आयोग को क्या हम सिर पर ढोते रहें?

“जो दर्शन करना चाहिए तो दर्पण मांजत रहिए,  
जो दर्पण में लागा काई तो दरस कहां से पाई।”

आप क्या बात करते हैं साहब? यहां प्रधानमंत्री जी बैठे हैं, इस हिन्दुस्तान में जिस रोग से मैं पीड़ित हूं, वीरप्पा मोइली जी, कहीं न कहीं उसी रोग से आप भी पीड़ित हैं। आप भी पिछड़े वर्ग से हैं, मैं भी पिछड़े वर्ग से हूं।

का दुख जाने दुखिया की, का दुख जाने दुखिया माय,  
जाके पैर न फटे बिवाई, सो क्या जाने पीर पराई।

आपके मल्लिकार्जुन जी भी उसी दलित समाज से हैं। क्या आपने सामाजिक पीड़ा को नहीं झेला है, भोगा नहीं है? इस हिन्दुस्तान में अगर सबसे बड़ा कारण, सबसे बड़ी चीज कोई रही है सनातन काल से, तो वह है हिन्दुस्तान की जाति प्रथा। इस जाति प्रथा के कारण क्या-क्या नहीं भोगा हमने और क्या-क्या नहीं भोगते हैं।

जब लोक सभा के चुनाव हो रहे थे, श्री नरेन्द्र मोदी जी के लिए कोई कह रहा था कि मैं अपने आफिस के आगे चाय की दुकान खुलवा देता हूं, फुटपाथ पर चाय की दुकान उन्हें अलाट कर देते हैं। लोगों को इसके अलावा और कुछ कहने को नहीं मिलता है, क्यों आप उपहास करते हो? मैं लोक सभा में हूं, अगर कोई ऐसा कहे तो यह ठीक नहीं है। शरद यादव जी जब अमेठी में चुनाव लड़ने के लिए गए लोक दल से तो नारा लगा - शरद यादव वापस जाओ, लाठी लेकर भैंस चराओ। कर्पूरी ठाकुर जैसा नाई का गरीब बेटा, जिसके नेतृत्व में बिहार में इतना परिवर्तन हुआ। वह जब बिहार के मुख्य मंत्री बने तो वहां 27 प्रतिशत आरक्षण लागू किया, मिडिल और हाई स्कूल तक बच्चों की फीस माफ की। इसके अलावा पांच एकड़ तक की मालगुजारी माफ की। उन्हीं कर्पूरी ठाकुर के लिए भी नारा लगा - कर्पूरी ठाकुर दिल्ली जाओ, छूड़ा लेकर सैलून खोलो। क्या-क्या नहीं सहा हमने! क्या-क्या नहीं देखा हमने! इसलिए दिल के अंदर वह दर्द और पीड़ा है। आखिर कहीं न कहीं मुझे यह भी लगता है कि क्या हिन्दुस्तान के पिछड़े और दलित समाज के लोगों ने कोई अपराध किया था कि उसने उसमें जन्म लिया? क्या किसी ने भगवान के यहां दरखास्त दी थी कि मुझे तेली बना दो, लुहार बना दो, कुर्मी बना दो, कहार बना दो, मुझे अहीर बना दो, कलवार बना दो। कोई भी व्यक्ति भगवान के यहां दरखास्त देकर नहीं आया था।

मैं आज वित्त मंत्री जी को और प्रधान मंत्री जी को भी धन्यवाद देना चाहूंगा कि उन्होंने बजट में कुछ ऐसी योजनाओं का प्रावधान किया है, जिससे हिन्दुस्तान में जाति प्रथा के बंधन को ढीला करने का अवसर मिलेगा। जब इन लोगों की आर्थिक चेतना बढ़ेगी, आर्थिक विकास होगा, वह कब होगा, वह तब

होगा जब गांव में पैसा जाएगा, जब गरीब के हाथ में रोजगार आएगा, जब उनकी आर्थिक उन्नति होगी। तब कहीं जाकर उनके जीवन में विकास होगा। क्या आपने कभी सोचा कि गांव का विकास कैसे होगा? क्या प्रधान मंत्री ग्रामीण सिंचाई योजना कोई मामूली योजना है? खर्च पर सीमा लगाने के लिए डॉ. राम मनोहर लोहिया ने इसी लोक सभा में बहस करते हुए पंडित नेहरू से कहा था कि मैं कुछ नहीं चाहता, यह काम कर दो कि सब लोगों के, खासकर बड़े लोगों के, खर्च पर सीमा लगा दो। आप आय पर नहीं, खर्च पर सीमा लगाओ कि इससे अधिक कोई खर्च नहीं करेगा, उससे जो पैसा आए, उससे सिंचाई योजना बनाओ और 20 साल का बाँड बनाओ। उन्होंने कहा कि मैं और कुछ नहीं चाहता, सिर्फ हिन्दुस्तान के हर खेत में पानी पहुंचा दो, तो हिन्दुस्तान की तरक्की हो जाएगी। यह बात डॉ. लोहिया ने इसी सदन में कही थी। वह तो अग्रवाल थे, बनिया थे, उन्हें क्या जरूरत थी इस बात को कहने की, लेकिन मैं कहता हूँ कि हिन्दुस्तान के गरीब, निर्बल और पिछड़ों का इस युग में अगर एकमात्र कोई राजनीतिक मसीहा आया तो वह डॉ. राम मनोहर लोहिया थे, जिन्होंने नेतृत्व को पैदा किया गांव की गली से। इसलिए मैं आपसे विनम्र प्रार्थना करना चाहता हूँ कि प्रधान मंत्री ग्रामीण सिंचाई योजना से हर खेत को पानी, हर हाथ को काम मिलेगा। लोहिया जी ने और दीन दयाल उपाध्याय जी ने कहा भी है कि - हर खेत को पानी-हर हाथ को काम एक बीघा जमीन और एक गाय, अपनी खेती अपनी राय। हम तो इस बात को लेकर संघर्ष करते आ रहे हैं और आज यह सपना साकार हो रहा है। इसलिए मैं कहना चाहूंगा कि सवाल दृष्टि का है, दिशा का है और संकल्प का है। आपकी दृष्टि कुछ और थी, अब दृष्टि बदली है।

हिन्दुस्तान के गांव के गरीब, पिछड़े और दलितों ने मिलकर कश्मीर से लेकर कन्याकुमारी तक, कामरूप से लेकर द्वारका तक इस आशा और अरमान के साथ, आपके शब्दों में, जिन्हें आप अपने आफिस के सामने चाय की दुकान खुलवा रहे थे, वह चाय बेचने वाला, रेलवे स्टेशन के फुटपाथ पर पानी पिलाने वाला गरीब-निर्धन, जिसकी माँ मजदूरी करती थी, उसके बेटे को भारत का प्रधान मंत्री की कुर्सी पर बिठाया कि नरेन्द्र मोदी आएगा, भारत का प्रधान मंत्री बन जाएगा, गांव, गरीब, किसान और मजदूर का भाग्य चमक जाएगा। उन्होंने इसलिए इस सपने को देखा है...(व्यवधान) क्या यह नौ महीने में पूरा हो जाएगा? आपके नेता बोल रहे थे, मैं सुन रहा था। मुलायम सिंह यादव यह बोल रहे थे, मेरे साथी हैं, बरसों तक समाजवादी आंदोलन से जुड़े रहे हैं, कि नौ महीने में तो बच्चा पैदा हो जाता था। मैंने कहा कि कितनी अवैज्ञानिक बात कर रहे हैं। यह तो वैज्ञानिकता है, प्रकृति का नियम है कि नौ महीने में बच्चा पैदा होता है, लेकिन जो बच्चा पैदा होता है, क्या वह नौ महीने में फिर से बच्चा पैदा कर देगा? कितनी अवैज्ञानिक बात बोल रहे थे। इस सरकार का नौ महीने हुए, दस महीने हुए, सरकार पैदा हुई, अब क्या सोचते हैं? इसलिए आपसे मेरी विनम्र प्रार्थना है कि अभी भी आप सम्भलिए!...(व्यवधान) आप बजट को क्या समझते हैं? मैं

वीरप्पा मोइली साहब नहीं हूँ। वीरप्पा मोइली साहब आंकड़े बता रहे थे। मैं उन आंकड़ों का जवाब दे रहा हूँ कि आप इतने दिन से हमें यह आंकड़े पढ़ा रहे हैं। क्या आपने ये आंकड़े पढ़े थे कि वर्ष 1951 में किसान 71.9 परसेंट थे, लेकिन वर्ष 2011 में, आपके राज में घट कर 45.10 परसेंट हो गए। 26.08 परसेंट किसान गायब हो गए। कहां गायब हो गए? कहीं नहीं गायब हुए। खेतिहर मजदूर 28.1 परसेंट थे और जो घट कर 24.09 हो गए। वे बढ़कर 26.08 हो गए।

अध्यक्ष महोदय, जितना किसान गया,, उतना खेतिहर मजदूर बनाया। क्या ये आंकड़े सही नहीं हैं? आप बजट बनाते रहे, बड़े-बड़े अर्थशास्त्री आए। एक अर्थशास्त्र के विद्वान हार्वर्ड से आए। हमने कहा-कहां से आए, बोले-हार्वर्ड, हमने कहा-यह देश को कर देंगे गड़बड़। हिन्दुस्तानी अर्थशास्त्री चाहिए, अरुण जेटली जी के जैसे। ये सब किसान कहां गए? हिन्दुस्तान के जितने भी ग्रामीण अर्थशास्त्री हुए जे.सी. कुमारप्पा से लेकर चौधरी चरण सिंह तक सभी ने एक ही बात कही कि खेती पर ज्यों-ज्यों भार घटेगा, त्यों-त्यों गांव की उन्नति होगी और किसान खुशहाल होगा। खेती पर से भार कम करो, आपने कम किया। लेकिन हम को क्या बनाया? ऑफिसर बनाते, नौकरी देते, उद्योग लगाते, हाथ को काम देते, साइकिल देते, मोटर साइकिल पर चढ़वाते, तब आपको कुछ समझते। हम किसान थे, हम लोगों को मजदूर बना दिया। झुग्गी-झोंपड़ी में डाल दिया। गंदी जिंदगी जीने के लिए हम को छोड़ दिया। जो गांव में बसने वाले थे, वे 82.7 प्रतिशत थे, वे घट कर 68.08 प्रतिशत हो गए। 14 परसेंट गांव के लोग गायब हो गए। कहां गायब हो गए? वे गायब हो कर आपके यहां दिल्ली में फुटपाथ पर सोते हैं। पेड़ के नीचे सोते हैं, पेड़ के नीचे जन्म लेते हैं, पलते हैं, बढ़ते हैं, पेड़ के नीचे शादी करते हैं, पेड़ के नीचे हनीमून मनाते हैं और वहीं बच्चा पैदा करते हैं और फिर पेड़ के नीचे ही अपना परिवार बसाते हैं। आप हमारे बच्चों को यहां लाए, उनके हाथ में रिकशा थमाया, ठेला दिया, फुटपाथ पर काम करवाया, गरीबी ने मजबूर किया और कुत्ते जैसी जिंदगी जीने के लिए हमें मजबूर कर दिया और ऊपर से आप बताते हैं कि आपने हम लोगों के लिए क्या दिया? आप कहते हैं कि फूड सिक्योरिटी दे दी। फूड सिक्योरिटी - धान उपजाए हम, गेहूं उपजाए हम, अनाज उपजाए हम, मेहनत करें हम और हमें भिखमंगा समझते हैं। हर आदमी को एक किलो चावल और तीन किलो गेहूं देंगे। आप बड़े बजट बनाने वाले अर्थशास्त्री हैं। महीने में एक किलो चावल खा कर देखो, एक आदमी एक महीने में केवल तीन किलो गेहूं खाकर देखो। यह हमारी गरीबी और निर्धनता पर उपहास है। हमें कहते हैं कि एक महीने में एक किलो चावल देते हैं। रोज की जिसकी आदमनी 26 रुपए से कम है, वह गरीबी रेखा से नीचे है और 70 परसेंट को चावल गेहूं बांटेंगे। आपका क्या आंकड़ा है? क्या आप यही बजट बनाते थे? मैं इसी से कहता हूँ यही आपका आंकड़ा है। गरीबों को दिया जाने वाला चावल-गेहूं 70-80 परसेंट को देते हैं और हमें कहते हैं कि गरीबी की रेखा से नीचे 26 परसेंट हैं।

“कबीरा वाचे आखिन देखा, पंडित वाचे पोथिन लेखा।” हम तो आंख से जो देखते हैं, वह बोल रहे हैं। आपने क्या किया? हम को कहते हैं, किसान विरोधी हैं। हिन्दुस्तान में 1990-91 में 185.2 मिलियन हेक्टेअर खेती की जमीन थी और आपके राज में 2011-12 में 182 मिलियन हेक्टेअर हो गई। यह जमीन कहां गई? क्या हम खा गये या हमारे गांवों के लोग खा गये? कौन लोग खा गये? ... (व्यवधान) किसने खाई है लेकिन मैं इतना जानता हूँ कि आप हमारी जमीन खा गये और दूसरी तरफ जो गैर-कृषि योग्य भूमि थी, 1990-91 में 21.22 मिलियन हेक्टेअर थी, वही 2011-12 में 26.29 मिलियन हेक्टेअर हो गई। गैर-कृषि योग्य भूमि बढ़ी है। कृषि योग्य भूमि का नुकसान हुआ है। आपने उल्टी बात कही। कहीं पर निगाहें, कहीं पर निशाना। न कुछ मिले तो कुछ कहिए। न कुछ मिले तो विरोधी में गये तो कुछ न कुछ तो कहना है नहीं तो दुनिया कैसे देखेगी कि विरोधी का काम कर रहे हैं। इसलिए आपसे मेरी विनम्र प्रार्थना है कि अगर विरोधी का काम करना है तो आप अपने नेताओं को कहिए कि कुछ दिन हमारे पास आएं, 6 महीने ट्रेनिंग दे देंगे कि हम विरोधी थे तो क्या करते थे।... (व्यवधान)

अरे, नाटक भी करिए तो किसी डाइरेक्टर से सीख तो लीजिए। जो गरीबी का डाइरेक्टर है, उससे सीखा नहीं और गरीबी का नाटक खेल रहे हैं।... (व्यवधान) मैं आपको एक उदाहरण देता हूँ। एक गांव में रामलीला होना था और हनुमान जी का पाठ करने वाला नहीं आया। उसने सोचा कि आज तो नाटक नहीं होगा। एक बहुत मोटा-तगड़ा दुकानदार था, उसको पकड़कर ले आया कि तू नाटक कर। केवल खड़े रहना और जब वह खड़ा होकर पार्ट करने लगा तो रावण ने डांटकर कहा कि इसकी पूंछ में तेल डालकर आग लगाओ। उसको लगा कि अब तो हम जलकर मरेंगे। उसने कहा कि हुजूर, हम हनुमान जी नहीं हैं। हम तो बनिया हैं। हम अपनी दुकान चला रहे थे। वैसे ही आप नाटक करिएगा। इसलिए आपसे मेरी विनम्र प्रार्थना है कि इसको देखें। दृष्टि, दिशा यानी जब तक आपके पास दृष्टि नहीं बनेगी तब तक आपकी दिशा ठीक नहीं होगी, आपकी दृष्टि ठीक नहीं थी तो आप संकल्प क्या कर रहे थे? सब चलता है तो आप कहें, हम भी चलें और आपका बजट चला। आपकी अर्थ नीति चली। देश में आर्थिक विषमता, सामाजिक विषमता, राजनीतिक विषमता और प्रशासनिक विषमताएं बढ़ीं हैं। मैं पूछना चाहता हूँ कि क्या आपके बजट ने इन विषमताओं का अंत करने के लिए कोई काम किया? नहीं किया। इसलिए हमारे गुरु डा. लोहिया कहते थे कि हिन्दुस्तान में जब तक जाति प्रथा है और जब तक जाति प्रथा का रोग रहेगा, तब तक हिन्दुस्तान का कल्याण नहीं होगा। भ्रष्टाचार के पीछे भी जाति प्रथा है। माननीय प्रधान मंत्री जी यहां पर बैठे हैं। हिन्दुस्तान के अंदर अगर वह अपने प्रधान मंत्री रहते हुए चाहेंगे कि किसी के साथ कुछ कर दें, क्या है कि कर देंगे क्योंकि जिस जाति का सरकारी नौकर होता है, मैंने भी 54 वर्षों तक राजनीति में रहकर देखा है, जिस



जाति का सरकारी नौकर है, यदि उसके ऊपर कलम उठाइए तो उसकी जाति के न जाने कहां कहां से, सभी जगहों से उसको बचाने के लिए लोग आ जाते हैं और उसे जाति पर हमला कह दिया जाता है।

अगर किसी बेईमान पर हमला है तो जाति पर हमला कहलाता है। किसी भ्रष्टाचारी पर हमला है तो माना जाता है कि जाति पर हमला है। इस जाति को तोड़ने के लिए सबसे बड़ा कदम उठाना पड़ेगा। मैं माननीय प्रधान मंत्री जी को धन्यवाद देता हूँ कि कुछ योजनाएं ऐसी आई हैं जिससे जाति प्रथा घटेगी। लेकिन मैं एक प्रार्थना करूंगा कि हमसे आरक्षण की बात कही जाती है लेकिन मैं तो शुरु से ही यह कहता हूँ कि यदि सदन सहमत हो और आप भी सहमत हों तो प्रधान मंत्री जी से कहिए कि तुरंत लागू करिए लेकिन इसमें सहमति का सवाल है। राष्ट्रीय सहमति, सदन की सहमति और आपकी सहमति का सवाल है। सब आरक्षण खत्म कर दीजिए लेकिन यह कर दीजिए कि सरकारी नौकरी और सरकारी सुविधा दोनों के लिए अन्तर्जातीय विवाह को अनिवार्य करिए। न रहेगी जाति, न रहेगा बांस न बजेगी बांसुरी। जातियां टूटेंगी, अन्तरजातीय विवाह के कारण हिन्दुस्तान में एक जाति बनेगी। वह जाति भारतीय बनेगी, वह जाति मानव जाति बनेगी। इन जातियों की सीमा को तोड़िए। इसके लिए अगर आप सहमत हैं तो बोलिए। आप कहते हैं कि गरीब और अमीर का भेद मिटा देंगे लेकिन न्यूनतम और अधिकतम की सीमा अगर यह सरकार तय करना चाहे, नरेन्द्र मोदी जी चुटकी में कर देंगे क्योंकि इनका क्या बिगड़ेगा? इनका कुछ नहीं बिगड़ेगा। नरेन्द्र मोदी जी अगर न्यूनतम और अधिकतम की रेखा तय करेंगे तो इनका कुछ नहीं जाएगा और न ही इनके परिवार का जाएगा, न बाल-बच्चे का जाएगा, किसी का कुछ बिगड़ने वाला नहीं है लेकिन हम चिल्लाने लगेंगे। “सौ से कम न हजार से ज्यादा। समाजवाद का यही तकाजा।” बड़े समाजवाद की बात करते हैं। मैं ज्यादा समय नहीं लेना चाहूंगा। मैं समाजवाद की बात अपने गुरु डा. लोहिया जी की बात पढ़कर सुना दूंगा।

हमारे कुछ समाजवादी हैं, अब वे तथाकथित समाजवादी हो गये हैं। समाजवादी तो रहे नहीं, लेकिन तथाकथित हैं। अब मुझे कहेंगे कि आप भाजपा में चले गये। मैं भाजपा में क्यों गया हूँ। आपके ऐसे दल बने, इस दल के टुकड़े हजार हुए, कोई यहां गिरे, कोई वहां गिरे। मैं कहां-कहां दौड़ा फिरता, मैं भाजपा में चला आया। मैं भारतीय जनता पार्टी के नेताओं को धन्यवाद देना चाहता हूँ कि हुकुमदेव नारायण यादव किसी पार्टी को तीन बरस से ज्यादा दुरुस्त नहीं रहने देता था, आज वह बीस बरस से भारतीय जनता पार्टी में अटल और अडिग खड़ा है। इस पार्टी में जब तक कोई ताकत नहीं है, आडवाणी जी में, अटल जी में, नरेन्द्र मोदी जी में, इन सब लोगों में जब कोई गुण नहीं है तो मेरे जैसे उदंड समाजवादी को बीस बरस तक अपने पिंजरे में रख लिया, क्या यह कोई साधारण योग्यता है। आप इस बात को समझिये।

महोदया, मैं अंत में कहूंगा कि समाजवाद हर किसी के लिए एक सिद्धांत की तरह है, इसमें एक होता है थोक और एक होता है फुटकर, एक होता है सगुण, एक होता है निर्गुण, एक होता है सिद्धांत, एक होता है कार्यक्रम। समाजवाद से एक सीढ़ी नीचे उतरो तो उस सीढ़ी का नाम है बराबरी, उस बराबरी से एक सीढ़ी नीचे उतरो, आर्थिक बराबरी, सामाजिक बराबरी, राजकीय बराबरी, धार्मिक बराबरी, उससे एक सीढ़ी और नीचे उतरो तब उसके बाद आयेगा समता, सम्पूर्ण समता, संभव समता, तब एक सीढ़ी और नीचे उतरो तब अधिकतम और न्यूनतम की सीमा लगाओ। धार्मिक बराबरी की बातें भी की गई हैं। अगर धार्मिक बराबरी पर मुझे कहा जाए तो मैं कितनी अपनी पीड़ा सुना दूंगा कि धार्मिक बराबरी इस देश में कैसी है। उसके संबंध में मैं आपके सामने सुना देना चाहूंगा कि समन्वय दो तरह का होता है, एक दास का समन्वय और एक स्वामी का समन्वय। यह मैं नहीं कहता, यह महान समाजवादी, अर्थशास्त्री डा.लोहिया ने इसी सदन में 26 मार्च, 1966 को कहा था, आप गौर से शब्दों को सुनिये - समन्वय दो तरह का होता है, एक दास का समन्वय और एक स्वामी का समन्वय। पिछले हजार वर्ष के इतिहास से हिंदुस्तान ने स्वामी का समन्वय नहीं सीखा, वह एक दास का समन्वय रहा है। मैं श्री नरेन्द्र मोदी जी की सरकार से कहूंगा कि पिछले हजार साल में भारत में दासभाव से सांस्कृतिक समन्वय में रहा है। अगर अब स्वामीभाव के समन्वय में भारत आना चाहता है तो क्या अपराध है, इसीलिए उन्होंने यह कहा है। इस संबंध में मैं खाली परदेसियों को ही दोष नहीं देता, उनके सबब से जितने भी इतिहासकार हैं, वे सभी जहर में बिल्कुल घुल जाते हैं। आज भारत के दो इतिहास के स्कूल हैं, एक डा.ताराचंद और दूसरा डा. मजूमदार। दोनों के दोनों इसी समन्वय धारा के हैं, विविधता धारा के हैं। भारत क्या है, उसे भूलकर भारत के जो विभिन्न अंग हैं, उनकी तरफ निगाह चली जाती है।

इसलिए मेरी सदन से विनम्र प्रार्थना है, मैं हाथ जोड़कर सदन से प्रार्थना करता हूँ और इस लोक सभा के चैनल को हिंदुस्तान के करोड़ों लोग देख रहे हैं। मैं उन गांवों के गरीबों, किसानों, मजदूरों से कहता हूँ, गांव, गरीब, मजदूर, किसान, पिछड़ा, दलित और नौजवान मिलकर देश बनाओ, आओ देश बनायेंगे और नरेन्द्र मोदी जी के प्रधान रहते हुए एक बार नहीं, अगर हिंदुस्तान में आप जितने दिन रहे, एक बार में थोड़ी सी रेखाएं बनाई जायेंगी, दूसरी बार में मिट्टी डालेंगे, तीसरी बार में पिचिंग करेंगे। हमको भी आप इतना समय दें। मैं गांव, गरीब, किसान, मजदूर, पिछड़े, दलित और नौजवान इन सबसे हाथ जोड़कर प्रार्थना करना चाहता हूँ, आओ, कदम से कदम मिलाओ, मिलकर हिंदुस्तान को बनाओ। हम समता लायेंगे, आर्थिक समता, सामाजिक समता, राजनीतिक समता। अगर इन्होंने मेरा सालाना 12 रुपये में जीवन बीमा कर दिया तो बड़े लोगों का कलेजा फटने लगा कि यह 12 रुपये में सबका जीवन बीमा कर रहे हैं। खेत में काम करेंगे, बीमार पड़ेंगे, मरेंगे तो एक रुपया महीना, 12 रुपये साल में जीवन बीमा कर दिया। यदि

तम्बाकू का गुटखा भी खाते हैं तो तीन रुपये में मिलता है, उससे भी सस्ता जीवन बीमा इस सरकार ने गरीब लोगों को दे दिया, इसलिए कलेजा फट रहा है। कलेजा में दर्द इसीलिए है। इन्होंने जो और योजनाएं चलाई, पशुपालन और गाय के उत्थान की योजना इत्यादि कई योजनाएं हैं, मैं उन्हें क्या गिनाऊं हरी अनंत, हरी कथा अनंता। मुद्रा बैंक बनाए हैं, उसमें छोटी इकाई वाले को कर्ज देंगे। इसलिए आपसे मेरी विनम्र प्रार्थना है कि मैं एक मिनट इस बात को कह कर अपनी बात खत्म करूंगा। राष्ट्रीय नमूना सर्वे के मुताबिक देश में 5.70 करोड़ उद्यमी हैं। इनमें 11 लाख करोड़ रुपये की पूंजी लगी हुई है। इनसे 12 करोड़ लोगों को रोजगार मिल रहा है। लेकिन इस क्षेत्र के उद्यमियों को पूंजी में कर्ज का हिस्सा केवल 4 फीसदी है। जबकि अनुमान के अनुसार बीते 22 वर्षों में बड़े उद्योगों में 50 से 60 लाख लाख करोड़ रुपये की पूंजी लगी हुई है। इनसे मात्र 22 लाख लोगों को रोजगार उपलब्ध है। ये छोटे उद्योग हैं, बढ़ई को, लुहार को, कुम्हार को, हजाम को, ये जो पिछड़ी जातियां हैं, उन्हें कर्ज मिलेगा। हिंदुस्तान में जाति आधारित पेशा है। पेशे के आधार पर जातियां बनाई गईं। अब इन रोजगारों के जरिए उनके हाथों को काम देंगे, उन छोटे उद्यमियों को रोजगार देंगे। इनके कलेजा में दर्द हो रहा है कि नरेंद्र मोदी आया है, मुद्रा बैंक बनाएगा, गांव के गरीबों के हाथ में रोजगार जाएगा, ये गरीब बनेंगे पहलवान, ये गरीब बनेंगे विद्वान, ये गरीब बनेंगे बुद्धिमान। जब गरीब के हाथ में ताकत आएगी, तब वह आपके आगे शरणम् गच्छामि नहीं होंगे, न फूड सिक्योरिटी खाएंगे और न मनरेगा खाएंगे, बल्कि वे अपने पसीने, पुरुषार्थ और अपनी कमाई से इस देश को बनाएंगे। हम आपके भिखमंगा बन कर जिए हैं, अब हम स्वाभिमान के साथ जिंदा रहना चाहते हैं। इसलिए मैं भारत के प्रधान मंत्री और वित्त मंत्री जी को धन्यवाद देता हूँ।

DR. M. THAMBIDURAI (KARUR): Madam Speaker, I thank you, and also my leader *makkal mudhalvar puratchi thalaivi* Amma, for giving me this opportunity to participate in the Budget discussion. I have to raise certain facts. ... (*Interruptions*) Hon. Finance Minister Shri Arun Jaitley *saheb*, please if you are here, I want to raise certain facts which you may listen to. ... (*Interruptions*)

Madam Speaker, our hon. Finance Minister has submitted Budget for the year 2015-16. In his Budget Speech, he has said so many things. Regarding States, he has said that the States have been economically empowered more than ever before. Afterwards, he said that 'domestic and international investors are seeing with renewed interest and hope'. He also said – it is more of an achievement– that 12.5 crore families could have been brought in the financial mainstream through Jan Dhan Scheme. He also mentioned how he is going to implement the GST scheme. Apart from that, he said 'all our schemes should focus on, or centre around, the poor and eliminating absolute poverty'. He also spoke about agriculture and so many other sectors in his speech, but I want to make it very clear that while there are some merits in his Budget, at the same time, there are some lacunae also. Therefore, I want to be on academic side and speak in a critique way this time because this is my duty to highlight certain criticism which our hon. Finance Minister should look into very seriously and think.

In the Budget, if we see the amount, he presented a total expenditure of Rs. 17,77,477 crore. This is the Budget outlay which he has given for the expenditure for the year 2015-16. If we go back and see the revised estimates of 2014-15, we find that the Budget estimate for of Rs. 17,94,892 crore. Now, the expenditure has come down. Generally whenever the Finance Minister presents the Budget, the expenditure would be high, but this time, our hon. Finance Minister has brought down the estimate on the expenditure side. He may say that because of the recommendation of the 14<sup>th</sup> Finance Commission, they are giving more funds to the States, that is from 32 per cent to 42 per cent. But it is not correct. I am going to come to this point afterwards when I highlight the issue of Cooperative

Federalism as to how he has not achieved it and misleading. I am going to highlight this at that time.

Further, in this regard, what my Leader has said about our Budget? I have to quote her here, and it is very pertinent to quote what my Leader *Makkal Mudhalvar* Dr. Amma has said. She said that :

“The Union Budget, 2015-2016 represents a critical opportunity for the Government of India to unveil fully its economic strategy and specific measures to be undertaken to revive the growth and improve the macro-economic situation of the country.

The Finance Minister has claimed credit for a turnaround of the economy and the restoration of the macro-economic stability. While there have been some policy actions, we are all aware that this process has been aided by favourable global factors, especially, the fall of petroleum prices. Unfortunately, many taxation actions of the Government of India have meant that the drop in the petroleum prices has not been fully passed on to the consumers...”

Therefore, when you are claiming that petroleum prices have come down, it has not equally gone to the consumers. In that way, somehow, you are enhancing your revenue.

She further stated that :

“In terms of taxation changes, I note that indirect taxes have been raised, in particular, service tax, while in direct taxes significant benefits have been afforded to the corporate entities. This appears regressive....”

I am quoting what our Madam has said. If you go to the picture also of what it shows at page number 4 of the ‘Budget at a Glance’, the Gross Tax Revenue figure is Rs. 14,49,490 crore, which has been mentioned. This is the tax that you have set, which is higher when compared to the previous year, that is, Rs. 84,660 crore. You have increased the tax and the revenue that you are getting, and you can compare it. Your Budget Expenditure is less, but your tax receipt -- when comparing with the previous year’s estimate -- is higher, which you are showing.

Further, we want to see that to mobilize most of the resources through Income Tax, and that also you are getting more from the Income Tax. If you see Income Tax, you are getting Rs. 43,101 crore more as a receipt for the estimate, as shown in 2015-16 as Rs. 3,27,367 crore, but in the previous year, you have shown it as Rs. 2,84,266 crore. Therefore, you are getting a higher revenue on the Income Tax side. When we compare this, the common man / middle-class people have suffered. Our Leader, hon. Amma has also said that : “All people expected that the slab for the middle-class people may be raised.”, but it has not been done. This was the expectation of the salaried man and the common people, that is, to give some concession to them in the Income Tax, but it has not come. Therefore, your major income is the common man’s income and the middle-class man’s income that you are raising.

But what about the corporates? This is what we have said. If you take the corporates, what you have said is that your increase is only Rs. 19,623 crore and from income tax side from Rs. 43,101 crore is the increase. Hence, we are telling that the corporates are getting it, and it is high time that the Finance Minister takes this fact seriously as many people are criticizing, and try to see that the common man is benefited and not the corporates. This is what we have to say in this matter.

As regards deficit financing, if you go through deficit financing, then you will find an interesting thing. In the year 2014-2015, the Finance Minister has given an expenditure of Rs. 17,94,892 crore; the fiscal deficit you have given as Rs. 5,31,177 crore; and you have set the GDP at 4.1 per cent. At the same time, in the next financial year, i.e. 2015-16 your expenditure is, as I said, Rs. 17,77,477 crore and the deficit is Rs. 5,55,649 crore. This you are telling according to the GDP of 3.9 per cent. But actually if you take the figures -- when compared with to the previous year -- your deficit financing is more than the previous year. Therefore, this is what I am telling. If you are telling that you are going to achieve from 3.9 per cent to another figure, previously, it was 4.1 per cent, and now it is 3.9 per cent. He may try it because you do not want to touch 4 per cent. As the

Bata shoe company fixes prices for their products by adding 0.99 paise, similarly, you have reached only 3.9 per cent. How are you going to achieve that goal? I am asking this because you are going to borrow this money. If you take the Government figure of the estimates that you have given, nearly Rs. 68 lakh crore is the debt for the entire country both external and internal, and we are having such kind of loan. Every Indian has to pay for that. They are going to borrow further to adjust the deficit. It would create more inflationary conditions. Therefore, he cannot achieve what he thinks. The common man cannot benefit from that. That is what I am telling.

As already said, if you see the figure on page No.5, generally we know that whatever Estimates we are giving, the Revised Estimates would come down. The collection of the non-debit receipt for 2015-16 has been shown as Rs.69,500 crore, that is, nearly Rs.70,000 crore. If we see the figure of 2014-15, the Revised Estimates also show only Rs. 31,350 crore. The difference is nearly Rs.38,150crore. Therefore, in order to bring down the deficit, they have actually shown the account. In the Budget speech they have stated that though the Union Budget is essentially a Statement of Account of Public Finances, it has historically become a significant opportunity to indicate the direction and face of the Indian economic policy. In this, only one part is correct, that is the accounts. They are showing the figure of Rs. 38,150 crore. They may not be in a position to collect it. Therefore, the deficit is going to be more. How are they going to manage it? That is why, I am telling that whatever they have said, it only shows that their intention is good. They are interested to see that the poor man is benefited. I appreciate that. There are so many good programmes also. Our Madam also appreciated the programme. But I do not find any difference between the UPA Budget and the NDA Budget. Shri Hukumdeo Narayan Yadav has accused the UPA Government. In the same way, the UPA Members would oppose NDA's Budget. As far as we are concerned, I do not think there is any difference between the UPA Budget and the NDA Budget. That is what I am saying. It is because the Ministers are

depending on bureaucrats. Whatever the bureaucrats give, they are presenting it in the Parliament. Therefore, it is a more bureaucratic Budget and not a common man's Budget.

Madam, you go through the allocation of funds to various welfare programmes. Take the case of panchayati-raj. Previously, the allocation was Rs.3,400 crore. Now, they have reduced it to Rs.94 crore. Take the case of agriculture. They are always speaking about agriculture saying that agriculture must be given more importance. We are agriculturists. The whole country is facing the problem of agriculture. We have to strengthen the agriculture sector. The UPA Government has not done anything. The NDA is also following the same policy. They have further reduced the allocation for the agriculture sector from Rs.19,000 crore to Rs.17,000 crore. Take the case of drinking water and sanitation. The Prime Minister always talks about *Swachh Bharat*. It is a very good scheme. I appreciate that. The Government wants to achieve that. What have they done for that? Last time, the Budget Estimates was of the order of Rs.12,000 crore and now they have made it to Rs.6,000 crore. How are they going to achieve it? They have reduced it further. Similarly, you take allocation for water resources or to Scheduled Castes Sub-Plan, Tribal Sub-Plan and so on. The allocation to all the schemes has come down. Unless more allocation is made to these welfare programmes, they cannot achieve it.

As far as Tamil Nadu is concerned, the Tamil Nadu Government has published a book mentioning the achievements made in three years by my leader hon. Amma. I want to show you. In that, there is a mention of the achievement made in the last three years after assuming the power. She is always concerned about the common man, *Aam Aadmi*. She achieved it by implementing the programmes for the poor. How can the NDA achieve this unless they tackle the *Daridra Narayan* problem. *Achche Din* will come when common man is benefited, and poor people are benefited. The Government has failed to do that. For example, in Tamil Nadu, as soon as our Madam Hon. Amma assumed the



power as the Chief Minister in 2011, she first saw to it that all PDS card holders – we are having nearly 1.44 crore family card holders in Tamil Nadu – get 20 kilo rice free of cost. Have the NDA Government, made any such announcement for the poor of this country? I know they are going to tell about the good programmes. At the same time, they should touch the common man. They should see that poverty is removed.

If you give a man food when he is hungry, then only he will work for the development of the country. That is why she announced that programme. Then there is the scheme of marriage assistance of four grams gold and up to Rs.50,000 for poor girls. That is good. For enriching the lives of people living below poverty line, there is the scheme of giving milch cows and goats free of cost for their betterment. There is a scheme for giving mixers, grinders and home electrical appliances such as fans. Madam, you are a mother. You know what problems all the families have to face. Rich people can have mixers and grinders. What about the poor people? Let the poor families also avail of that benefit. That is what our Madam Hon. Amma has achieved by implementing these schemes in Tamil Nadu. Then there is the scheme of Amma Unavagam in Tamil Nadu which provides food item at low and subsidised cost. You have seen what is going on. Everybody is praising Amma Unavagam and Anna Pharmacy. There is Amma Cements in Tamil Nadu and Amma Mineal water. I am saying all this to explain that Hon. Amma ji concerned about the poor people.

It is published in today's papers that Tamil Nadu is number one State in the country in all developmental activities in India. How have we achieved it? First you give the poor man what he needs and then development takes place. Therefore, I expect that our hon. Finance Minister will come forward with some poor man's projects. Let common man's problems be addressed.

Madam, everybody spoke about cooperative federalism. One part of what the Minister said is good. He has increased it from 32 per cent to 42 per cent. That is good. But what are you giving for that? You are allocating Rs.5,23,958 crore for

that. When compared to the previous year, what was given in the estimates was Rs.3,82,216 crore. How much have you increased? The Minister has enhanced it by Rs.1,41,769 crore. That is good. But at that time, an amount of what happened to the other assistance? If you go through page No.7 on expenditure, at that time Rs.3,38,408 crore was allotted. What have you provided for the coming financial year? It is Rs.2,04,784 crore. What is the reduction? It is Rs.1,33,624 crore. You reduced it. What is the difference? The difference is only Rs.8,000 crore. That is what the 14<sup>th</sup> Finance Commission is giving and then you talk of cooperative federalism.

Federalism means federalism. You want cooperative federalism. What kind of cooperative federalism are we having? Madam, the State Governments have to be strengthened. Under the 14<sup>th</sup> Finance Commission our State is affected. That is why I am speaking today and raising these issues. Tamil Nadu is fully neglected. We are coming forward to help but the 14<sup>th</sup> Finance Commission is not able to give us any benefit. For that our Madam already made a statement regarding cooperative federalism. Amma said:

“While there has been considerable talk about cooperative federalism and Team India, which are to offer the State a much greater role and say in the task of economic development of the nation, the actual measures taken in the Budget have belied the rhetoric. While the 14<sup>th</sup> Finance Commission has increased the sharable element out of the Divisible Pool from 32 per cent to 42 per cent, the Central Government has found numerous ways to claw back the increased devolution. The conversion of Rs.4 per litre out of the specific duty on petrol and diesel in road cess implies that the State Governments are being deprived of sharable revenue. While the abolition of wealth tax and its replacement with a surcharge of two per cent on the super rich is a pragmatic move, I urge that the proceeds of this surcharge should be made shareable with the States. The Finance Minister has also attempted to transfer the burden of expenditure on a number of schemes on to States somewhat disproportionately to the increase in devolution recommended by the Finance Commission...”

She appreciated that what you have done is a pragmatic move. But what about the States? We are able to get benefit in that. It is going to be fully for the State Government.

She further said:

“Tamil Nadu has already been unfairly treated by the 14<sup>th</sup> Finance Commission in the manner of horizontal distribution of the tax devolution due to the adoption of horizontal distribution criteria which hurt the States especially the reduced weightage for the 1971 population.”

We are advocating that we want population control. You are giving certificate to Tamil Nadu that it is number one State in achieving population control targets and the Tamil Nadu government got many certificate from the Centre as No.1 developed state in the country. What is the use of this certificate if you give meagre funds? If you give more cheques, more money, that would be helpful for us.

SHRI MALLIKARJUN KHARGE (GULBARGA): Not a blank cheque.

DR. M. THAMBIDURAI : If Arun Jaitley gives a blank cheque, we are ready to fill it up. Therefore, it will be better if you give the blank cheque to help our State. Due to the revision of share in the divisible pool and discontinuation of Special Purpose Grant and the State-specific Grant recommended by 14<sup>th</sup> Finance Commission, Tamil Nadu is losing an estimated amount of Rs 6000 crore per annum. How are you going to compensate that? That is why we are asking that it should be reconsidered and some kind of opportunity for development should be given. Our people are paying tax and all the taxes are coming to the Centre. If you are talking about cooperative federalism, you should give more power to State Governments. Most of the Commissions like Sarkaria Commission, Punchi Commission, Rajamannar Committee, Hanumanthaiah Commission, 2<sup>nd</sup> Administrative Reforms Commission etc. recommended that the State

Governments should get more power and more share of the money. Why are the States collect money and give it to the Centre?

As regards GST, it is going to affect us. You know very well that Shri Rajaji introduced sales tax in Tamil Nadu. That is the seed sown to show, how the State can use it and make development. But this kind of tax revenue of the state is taken by the Central Government. The Central Government should restrict its income. Why should the Centre depend on State Government's revenue for whatever it wants for Central Government projects? You are taking away the money of the states to Centre. Then the State Governments have to come here for their money. That has to be changed.

Similarly, I want to come to the MPLADS. It is unfortunate that I am heading the Committee on MPLADS. Most of the MPs are requesting that the money under MPLADS has to be enhanced. What is the meaning of MPLADS? It means the Member of Parliament Local area development. What is the slogan of the Prime Minister? Development, development and development! That is why people voted for him. Without involving Members of parliament, how are you going to develop a particular area? Are you not having confidence and faith in the Members of Parliament, who are the elected people? Previously, whenever the General Elections for the Lok Sabha and Assembly Elections took place simultaneously, Members of Parliament would only face questions about the legislation or the Bill. What is going on now? Nowadays, if you go to any constituency, people ask what the Member of Parliament is doing for the development of the country. Madam, you may also have a good experience of it. There is only Rs 5 crore in MPLADS. With this amount, how can we develop our area? In Tamil Nadu, our hon. Amma has given Rs 2 crore for MLA, which comes to Rs 12 crore in one Parliamentary constituency, whereas we are getting only Rs 5 crore through MPLADS. In Kerala, there is Rs 6 crore for MLAs. There are 7 Assembly constituencies in a Parliamentary constituency and they are

getting Rs 42 crore in one Parliamentary constituency. I am giving some information for the Government to think over this issue and enhance it.

There is some kind of misnomer that Members of Parliament do not use the funds properly. All Members of Parliament are spending the money properly for development. Elections take place at different times, for municipality, for Assembly and for Lok Sabha. Like the Councillors or MLAs, the Members of Parliament are also to face the people.

At that time, as people are expecting to know what the councillors and MLAs have done for the people, they are also expecting MPs to take care of their local needs like electricity road or water. People ask what the MP has done. This is a very serious thing. The allocation of fund in MPLADS has to be enhanced. At least, it should be increased from Rs 5 crore to Rs 25 crore. Please convince the Prime Minister about it. I have met the Prime Minister and I met the hon. Minister also. I also gave the Memorandum. The hon. Minister should first take confidence from the Members of Parliament, then the bureaucrats. One thing I want to say is, the hon. quoted Upanishad at the end of his Budget.

I am not going to conclude, but since the hon. Minister is leaving urgently, I want to say this.

**14.00 hrs.**

His predecessor used to quote *Thirukkural* at the end of Budget speech. That is the only difference I am seeing. *Thirukkural* is missing now; *Upanishad* has come in. That is the difference. Apart from what Tamil Nadu is losing because of the Fourteenth Finance Commission, *Thirukkural* is also missing in the budget speech. That is my feeling. At least, you could have quoted *Thirukkural* on integrity. It has been traditionally followed in so many Budgets but now it is missing. In the same way, you may think of so many other things also. ... (*Interruptions*) I have other points to explain; I hope, your MoS will take note of them. ... (*Interruptions*)

He is going to prepare and come back. I think, when the Finance Minister comes back, he will announce Rs. 25 crore for MPLADS! ... (*Interruptions*)

Regarding modernisation of police, it is mentioned in the BJP website that the BJP is committed to modernise the police force across Indian States and will extend whatever assistance, motivation and help is required to assist this cause; but what about the budget? You have dropped it and taken away the whole scheme. There is no mention about it at all in the Budget. We are discussing so many problems of women and protection has to be given to them. We have to maintain law and order. Even though it is a State subject, inter-state activities are also there. For dealing with those situations, we need to modernise our police stations. When all the taxes are taken away by the Central Government, the State Governments have no money to strengthen the police and modernise the force. Though you had committed in the website of the BJP, what made you to take away this scheme? Even though you claim that you have given 32 per cent or 42 per cent to states as recommended by the Fourteenth Finance Commission, actually the money that goes to them is only meagre. Therefore, you should not have taken away this project from Budget allocation .

If you look at child development, there also you have taken away the scheme. Already Dr. Moily has said that so much money has been taken away from the scheme. These are the main schemes.

Regarding FDI in insurance, our Finance Minister has spoken about it in his Speech. You are interested to attract more investment. This Government is interested in attracting investments from corporates and also in attracting investments from foreign countries. That is the way you are going. Your approach is different. For attracting these investments, you are giving so many things. If you are bringing in FDI, what will happen afterwards? Those people, whoever is coming in, those foreign companies will take away whatever profits are there. So, do not bring in the second British rule in this country. Do not make this country more indebted. That day must not come by increasing FDI. FDI should be limited

only for infrastructure development, not for other activities. Therefore, do not bring in British *raj* or USA *raj* or whatever foreign *raj*.

The Finance Minister has mentioned about JAM. I do not know what is meant by 'JAM trinity'. He was referring to Jan-dhan, Aadhar and Mobile, as slogan. That slogan is there. He was talking about Jan-dhan because they have achieved opening of bank accounts by 12.5 crore families. What is the use of having accounts? What about the money in the accounts? Who is going to deposit the money for the poor fellow though he may have started the account? I do not know. The BJP has promised in the election manifesto that they are going to bring back black money and deposit Rs. 15 lakh in each account. You have opened the account and succeeded in doing that. I will congratulate you if you please see that you put that Rs. 15 lakh in their accounts. I hope, they will do that.

Coming to mobiles, how is it going to help the poor people? We see that people are only misusing mobile phones and many accidents are taking place. The technology may be helpful to some extent but what has actually happened is a scam. We all know about the 2G spectrum scam where one party has swindled Rs. 1,76,000 crore, of this nation like it happened in the coal scam. So, the mobile phone instead of helping has only spoiled the whole economy. It may be useful to some sections but if you talk about JAM, you may also end up in a jam! This all was done by the UPA and you are copying it. That is why I said that this is not an NDA Budget but the Budget of UPA-3.

The Finance Minister in his speech has said that our economy is like an elephant and it will move slowly. I agree an elephant moves slowly but at the same time if it goes fast you know what will happen. There are two types of elephants; a jungle elephant and a domestically trained elephant. I consider elephant in the jungle as corporate. It also moves very slowly but what will happen if it comes out. If you are not able to control it, it will destroy everything including Indian economy. But the tamed elephant is like a poor Aam Aadmi. You are giving him small things here and there and then asking him to beg. I

would say please do not misuse the domestic elephant and try to control the elephant living in jungle. This is what I expect of you.

Finally, I would like to conclude my speech by quoting hon. Amma. She said, “Insofar as our hopes and expectations have not fully met, we have to say that the Budget has fallen short of expectations”.

**माननीय अध्यक्ष :** जो भी माननीय सदस्य अपना लिखित भाषण सभा पटल पर रखना चाहें, तो वे उसे रख सकते हैं। प्रो. सौगत राय।

PROF. SAUGATA ROY (DUM DUM): Thank you, Madam. I rise to speak on the Budget presented by Shri Arun Jaitley and I hope that he will be back soon to listen to our points.

I have also listened very carefully to the speeches made by S/Shri Veerappa Moily, Hukmdeo Narayan Yadav and Thambidurai. I shall try to avoid duplication of whatever they have said. Shri Hukmdeo Narayan Yadav is a good man. I came to Lok Sabha with him in 1977 but from a *Lohia-vadi* he has become a *hindutva-vadi*. So, I do not know, actually I want to address my questions to him only.

The Finance Minister has started by talking about the successes of the Government; Jan Dhan Scheme, Coal auction and Swachh Bharat. He has also talked about the Government’s plan up to 2022. Nobody knows whether they will be in power till then.

**14.07 hrs**

(Hon. Deputy-Speaker *in the Chair*)

Madam, the Budget speech appears to be self-congratulatory. The Finance Minister has said that the opportunity has arisen because we have created it. Let me examine his statement. The opportunity that has arisen; inflation is certainly down and so is the current account deficit but this has to do with fall in international crude prices from 110 dollars a barrel in June 2014 to 57 dollars a barrel currently. Instead of passing on the benefits of oil price decline to consumers, the Government has hiked excise duties on petrol and diesel by



Rs.7.75 and Rs.6.5 per liter mopping up thousands of crores of additional revenues. The Finance Minister claims that he has been successful but in the last financial year the gross tax revenues have fallen by Rs.1.13 lakh crore from the Budget estimates last year. Direct and indirect tax collection has fallen on all heads. This poses questions on the growth revival story.

The Finance Minister has said that the growth rate is 7.4 per cent. This is questioned by his own Department in the Economic Survey. The Economic Survey says:

“Notwithstanding the new estimates, the balance of evidence and caution counsel in favour of viewing India as a recovering rather than surging economy.”

So, 7.4 per cent may not have been achieved. It is only due to the change of indices by the Central Statistical Organization that the Government has claimed that there is great growth and we are a surging economy.

Actually, I wanted Shri Hukmdeo Narayan Yadav to be present but anyway he has gone for his lunch. He was talking about *Lohiawad* and about farmers. Now let me point out to him what the Government have done with regard to taxes. They have not raised the income tax limit from Rs.2.5 lakh to Rs.3 lakh. This has been criticized by no other than Shri Yashwant Sinha, the father of our young Minister of State. This was also included in the BJP Election Manifesto but they have not fulfilled it.

Now indirect taxes are up by Rs.23000 crore and direct taxes are down by Rs.8300 crore which means what? Indirect taxes mean a pressure on the consumer and increase in prices. The direct taxes directly target the individuals. So, this is an anti-middle class step. Then what they have done is that the corporate tax for the big corporates would be reduced by five per cent by 2017 and also the wealth tax has been abolished. The General Anti-Avoidance Rules (GAAR) which apply to the big corporates investing outside has been deferred by two years. So, this is a corporate friendly budget. I do not know what Shri Hukmdeo Narayan Yadv

would be saying because there are no concessions to the middle class and to the common man. Rather, the corporate tax is being reduced. For whom is this target?

Now let me go through some of the budget estimates. What are the headings under which there has been budget cut? He was talking of *kisans*. This is the most anti-farmer budget in many years. Agriculture has been cut by 14.3 per cent, National Food Security Mission has been lowered by Rs.530 crore. Only the Prime Minister's Krishi Sinchayee Yojana has been increased to make the Prime Minister happy but there is a cut in agriculture by 14.3 per cent. What about education? Education has been slashed by 16.5 per cent and school education has been cut by 25 per cent which would affect the Mid-Day Meal Scheme. The Sarva Shiksha Abhiyan has been cut by 22 per cent.

Now the budget for important schemes like ICDS which give healthy food to children has been cut from Rs.16316 crore to Rs.8000 crore to keep the poor children hungry. Sir, even the National Rural Livelihood Mission which is to give jobs in rural areas has been cut from Rs.2034 crore to Rs.1800 crore. The NRHM has remained at the same level.

So every scheme which benefit the poor rural people has seen a cut. I do not know if one can call this a pro-poor and a pro-*kisan* Budget where *kisan's* Budget has been cut. The hon. Finance Minister has talked big about devolution of resources. He said that he has accepted the recommendations of the Finance Commission which has suggested devolution from 32 per cent to 42 per cent. But what has been the actual total devolution? The Finance Minister has given with one hand and taken away with the other. It is because you would be surprised to know that the increase in devolution is Rs. 1.36 lakh crore but the Centrally-sponsored schemes, grants and loans have been cut by Rs. 1.34 lakh crore. So, actually from 61.9 per cent, devolution is only 62.8 per cent.

Sir, you are from the State of Tamil Nadu and would realise that this is all sloganeering. As Shri Ashok Desai has said that this Budget is only a sales pitch

and not an objective description of the actual situation. Now, basically this Government does not believe in devolution of resources. Take the case of the State of West Bengal. I would like to give some statistics. The Government claims that it has helped the State of West Bengal. Firstly, the Finance Commission has not been favourable to West Bengal because they included in their criterion of 7.5 per cent forest cover. What has happened as a result of that? The State of Madhya Pradesh has got much lower population than the State of West Bengal has got 7.54 per cent share of the States, whereas the State of West Bengal has got only 7.34 per cent. So, the State of West Bengal with a much larger population has got the same level. Take the case of the State of Bihar. It has less population than the State of West Bengal. It has got 9.665 per cent. So, even in the devolution by the Finance Commission -- the Government cannot take credit because they have merely accepted the recommendations of the Finance Commission as all other previous Governments had accepted the recommendations of the Finance Commission -- the State of West Bengal has suffered.

Now, the Finance Minister may well come and say that he has given the West Bengal some revenue deficit grants to tune of Rs. 11,500 crore. Out of this Rs. 11,500 crore, only Rs. 8,500 crore is being paid this year. Of this Rs. 11,500 crore, we are having to pay Rs. 31 thousand crore this year to the Centre for loans incurred by the previous Left Front Government. So, we are, in effect, paying Rs. 23,000 crore. Our Chief Minister came and pleaded to defer the collection of the past loans and the interest thereon. Otherwise the Rs. 11,500 crore will be chicken feed. The Centre has not listened. We have paid Rs. 82,000 crore as loans in the last three and half years, out of which Rs. 76,000 crore is for loans incurred by the previous Government. How will the State manage?

The main point is, why is this Government anti-poor? The Government is saying that they are cutting money on ICDS because they have a new scheme of sharing. The new scheme of sharing has three categories. The first category is that they will be fully funded by the Centre; the second category is that they will be

shared between the State and the Centre in a changed pattern and the third category is that where the Centre will not pay a single rupee.

The BRGF which earlier helped the backward areas of the country has been abolished. The Centre will not pay a single rupee. So, 23 schemes will be funded by the Centre; 13 schemes will be shared between the States and the Centre and there are schemes which are totally delinked including BRGF and modernisation of police which you mentioned. On national e-governance plan, they will not get a single rupee from the Centre. So, what do we see here? What is the roadmap of the Centre? What is their policy? If you study it, their policy can be summed up like this.

What is their fiscal roadmap? Their fiscal roadmap is a compression of public spending on welfare measures. The Centre will not spend any more money on the welfare of poor people.

Then there is narrowing focus on public investment to sectors like railways, roads, defence, etc. and hoping to trigger a recovery in private investment.

Then there are tax giveaways to corporate sector and financial elite. Then comes mopping up revenues through an increase in indirect taxes and disinvestment and hike in user charges. So, what will they create? This will create wealth and income inequality.

Now, what is their formula? Their formula is to cut all the welfare measures and give an extra Rs. 70,000 crores to investment in infrastructure. Then, maybe, the growth rate will rise and this Government believes in a top-down approach and they believe in a trickle-down approach. There is no help for poorer people, no help for agriculturists, workers, students and youth of the country. They will create wealth at the top by the corporates, then slowly it will trickle down below. We are against this. The whole policy of the Government, the Modinomics, which has been expostulated by the Finance Minister, is an anti-poor step.

What does reforms mean for them? Reforms mean the new land law which we have opposed tooth and nail, now coal auction law, new mines and minerals

law, increase in FDI in insurance, and increase in FDI in defence. So, money will come from the corporates and foreigners. Open the door for them, remove GAAR! Vodafone may buy our Hutchinson in Mauritius and run the business in India with not a single rupee in taxes. That is why, I appreciate Shri Jayant Sinha's father, Shri Yashwant Sinha. He said that GAAR should have been included this year. These people who buy companies abroad should be made to pay here. But the present Government does not believe in this.

What is its motto? Its motto is to corporatise, make everything into a corporation. They are now proposing to corporatise the ports run by the Government against which the port workers are going on strike. They want to corporatise the ordinance factories. They want to privatise the air ports. They want to privatise whatever is in the Government's hand.

Sir, would you believe that in this year, we are hoping to get Rs. 65,000 crore through public sector disinvestment? This is like selling the family silver. This is what the Government is doing at the altar of the corporates hoping that this will trigger growth and take India to new heights. India will not advance in this way.

Sir, we are opposed to this total philosophy of this Government which takes away the nutritious food which children were getting. They will take away the Mid-Day meal because they are saying that the States will do these things. Now, States will give them 42 per cent as untied funds.

The States have their own priorities. They may build irrigation dams or big roads. Then, what will happen to ICDS children and mid-day meals? What will happen to the poorer sections of people for whom a Centrally Sponsored Scheme was a guide? That will go. The poor will become poorer. This is not the way ahead for India.

They are saying that they have given more powers to the States. But, as I said, they have devolved more money to the States. I am reminded of a Urdu saying. It says:

पंछी जब उड़ता है, चमन बदल गया,  
हंसते हैं सितारे, तो गगन बदल गया,  
श्मशान की खामोशी बता रही है,  
लाश वही है, सिर्फ कफन बदल गया।

They are the same. The only thing is that they have given a new packaging. Mr. Jaitley's Budget is nothing but a packaging on behalf of the corporates.

I do not say everything in the Budget is bad. They have created a lot of new funds. There is one fund called Investment and Infrastructure Fund with an allotment of Rs. 20,000 crore. They have promised a MUDRA Bank with Rs. 20,000 crore and Rs. 3,000 crore in credit guarantee. They have got the Rural Infrastructure Development Fund. They have got a long-term Agricultural Development Fund; they have got a short-term cooperative fund; they have got a SETU for self-employed people. They have got the Atal Innovation Mission with Rs. 1,000 crore. Have anybody seen the road map for all these Funds that have been created? Have they come out with a road map to explain as to how these funds will operate, how MUDRA will operate, how Investment and Infrastructure Fund will operate? Nobody knows what the road map for all these Funds is. You just take money from the Budget, take the money that is meant for the welfare schemes, and put in these Funds.

Shri Jayant Sinha on the other day answered a question on banks. You will be surprised to know this. Shri Moily was saying that the total Non Performing Assets in Indian banks today, at the end of March, 2014, was Rs. 36,000 crore. Has the Budget mentioned anything about how to reduce the Non Performing Assets of the banks? No. This way the banks will go bust. He has not mentioned anything about that in the Budget.

He has spoken a lot of things about black money. The Government's promise was to bring back all the black money stashed abroad and Rs. 15 lakh to each and every one of us. The success of the Jan Dhan Yojana is out of the expectation that the Government will deposit Rs. 15 lakh in each of the Jan Dhan

account. They are talking about JAM trinity. What is JAM trinity? People are putting their own money in the accounts. Then, how can the Government take credit for that? They are now propping up Direct Benefit Transfer. Beyond Rs. 10.5 crore by way of LPG subsidy, no further Direct Benefit Transfers are proposed.

The Direct Taxes Code, which would have removed a lot of anomalies in the direct taxes is not being proceeded with. The Goods and Services Tax has been promised for the next year. But no road map has been prepared for that. A lot of stringent laws are being promised for black money. So far the Government has not been able to bring back a single rupee from Switzerland, Luxembourg, or any of the safe havens of the world. So, this is all talk.

The Budget is full of promises. ... (*Interruptions*) As somebody said, they have failed the fiscal test, the test of equity and the rising inequality. So, I am sorry that we shall not be able to support this Budget. Thank you.

\* **SHRI B.S. YEDIYURAPPA (SHIMOGA)** : The biggest takeaway from Union Budget presented by Finance Minister Shri Arun Jaitley is "Direction, stability and certainty, which are keys to boost economic confidence". It is a "strong foundation for a sound economic revival" which our country was eagerly waiting for all these years.

BJP Government's first full year budget is in general analysed as "Sarvasparshi & Sarvavyapi" - i.e., "multi-dimensional & multi-layered" - be it entrepreneur, be it homemaker to a common man or to the corporate houses.

If the last nine months were about proof of perfect direction through an introduction of popular schemes such as Jan Dhan Yojana, Make in India and Swachh Bharat, the next one year could be the actual proof of delivery.

This is just the right moment for taking 'bold' decisions for the economy to pick up the pace. Hence, this budget can be termed as our government's blueprint for development.

This is not dream budget, but definitely visionary budget with its feet firmly on the ground rooted to grass-root reality; the budget discusses the future challenges also; and it also talks of the ways and means; strategies and action-plans to overcome those challenges. In this way, the budget is pragmatic and realistic. With its defined and specific agendas, growth would come about "slowly but surely".

By encouraging household financial savings, tax breaks for few sectors to push manufacturing and thereby creating job opportunities, and by raising the service tax rates to 14% , Mr. Jaitley is leading a new era in India's tax regime. Shifting of incidence of tax, from income to consumption soon will result in improving the fiscal balance.

This budget is also a nightmare for those who stock their black money abroad to escape tax. Making this as prosecutable offence which was never heard in the economic history of our country, both Finance Minister and Prime Minister

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\* Speech was laid on the Table.



have demonstrated their political will to curb generation of black money at root itself.

By enhancing State's share from Centre's tax pool significantly by 10% NDA government is ensuring that every state is equally important when it comes to development.

With this raise in each state's share, budget has demonstrated its commitment for "cooperative federalism." This is also in tune with Prime Minister's motto 'Sabka Saath, Sabka Vikaas' and 'Justice to all; appeasement of none'.

Lowering corporate tax has resulted in cheerful opening at stock markets. Hopefully, by next budget, if things work to plan, our Finance Minister will come up with a single tax on goods and services across states successfully, which will have a larger impact.

Besides, the 14th Finance Minister recommendations of sharing 42% of Central tax revenues with states and existing subsidies ratio stuck at 13.17% of total government expenditure, Budget has still laid out a roadmap to make every sector more efficient.

Though every government may wish bringing down subsidies to manage fiscal deficit, simple fact is that in more than one-billion strong nation, still one in every three, live below the poverty line. Hence, this budget focuses on an efficient method through which privileged tax payers can support the poor.

The Government has clearly recognised 3 pillars for driving growth, that is a) infrastructure building which includes agriculture, rail and roads, b) competitive and simpler tax mechanisms and c) ease of doing business. Accordingly, this budget has several positive measures making it easier for the micro, small and medium enterprises to access finance.

I firmly agree that, NDA Government's commitment to farmers runs deep. An introduction of ambitious soil health card to improve soil fertility, allocation of

25000 crore to rural development fund during this year and creation of national agricultural market witnesses the same.

But, though India's foodgrain production has more than doubled over the decades to a record 264 million tonnes in 2014, there is hardly any quantifying improvement in the lives of crores of farmers who feed the country. Hence, to make farming sustainable there is a need for presenting separate agriculture budget.

I would like to recollect the fact that I had presented 6 consecutive budgets at Karnataka and all my budgets first and foremost priority was strengthening of the farm sector. Along with the general budget presented during 2011, taking a step forward, for the first time in the economic history of our country, I presented separate agriculture budget volume of around 17800 crore.

I am aware of the debate going on about the need and justification for a separate agriculture budget. But I also understand, there is no constitution bar on presenting separate budget for agricultural sector.

I am not an economic expert, but hailing from rural farming family, I am fully aware of the difficulties of the farmers. Based on my experience and to my strong belief, agricultural sector has the potential to generate more jobs and high income in the rural areas. In the interest of food security of the nation as well as to prevent migration of rural people in search of jobs to the urban areas, I sincerely hope innovative step of presenting separate agriculture budget is essential.

\* **SHRIMATI SUPRIYA SULE (BARAMATI)** : I would like to express my views on the Budget (General) for 2015-16.

What does the citizen of India look for in any budget. At the personal level, everyone wants more income and a lower cost of living and at the macro level, policies that will create growth and job opportunities, that would reduce prices, that would widen each Indian's life prospects. We are a country of 125 crore population. The current budget I must admit it is a welcome move for crores of tax payers in the country was the Finance Minister's announcement of an increase in tax free saving limit. Only 3% of the country's population files income tax. Only 1% files effective tax. Direct taxes are for those who are direct payers of income tax. So, benefit is only limited to those 3%. Whereas indirect taxes are on all the commodities which gets passed onto the consumers. So, nearly 97% gets affected by the indirect tax that they pay on goods consumed. The decision to increase the service tax from 12.54% to 14% will damage the common man.

An additional 2% cess for Swachh Bharat brings to net tax rate at 16%. It will ultimately decrease the spending power of the common man. Swachh Bharat Abhiyan designed to encourage citizens to not pollute the cities and make more use of dustbin to make our country clean. But awareness of segregation of degradable and non-degradable substance is still a distant dream. India generates about 60 million tonnes of trash every year. Ten million tonnes of garbage is generated in just the metropolitan cities. The landfills of most of these cities are already overflowing, with no space to accommodate fresh garbage waste. The garbage management system of India is inefficient. Before burdening our citizens with an additional tax we need to devise a concrete plan to solve the core issue. The purchasing power of our citizens in further going to see a decline especially our citizens dependent on agriculture who are already in a devastating state.

India occupies 2.8% of the world's land area and supports over 17.5% of the world population. There is a huge burden on the limited resources to cater to

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\* Speech was laid on the Table.

the agricultural needs of the country. Agriculture employs more than half of the population of India. There has been significant improvement during past couple of years in the agricultural practices which cannot be ignored. But improvement needs to be a continuous process. Especially when our country has been purview of so many natural calamities in a year. The allocation to the Agriculture Ministry has been cut in the allocation of the sector from 19852 crore to 17000 crore. There are many flagship programs like RKVY which has seen a cut of 50% from last year. From allocation of Rs.8444 crore, it has come down to Rs.4000 crore . Similarly, the allocation of animal husbandry has been brought down to Rs.1491 crore from 2174 crore in Budget 2014-15 and even lower than the revised estimate of Rs.1800 crore in revised estimate 2014-15. This has come during the background when the agricultural sector growth has come down from 4.7% last year to 1.1 % this year and the foodgrain production has come down from 265.57 million from 2013-14 tonne to 257.07 million tonne. Where the government boast about bringing our GDP from 6.9% to estimated 7.4%, the main question is whether there is any point of any growth unless our poor, our farmers grow with us. The gap between the rich and the poor will only increase. There was a National mission for micro irrigation had an outlay of 1263 crore in 2013-14. Now under the per drop more crop policy Rs.1000 crore has been allocated. Micro irrigation needs an extra push. The whole agriculture sector is under huge distress and further reduction in allocation is going to aggravate the situation. There is a huge unrest in the farmer community about inadequate and untimely support by the government to cope with drought, hailstorms and untimely rains that faced the nation especially my state Maharashtra.

For allocation to the rural development has also been stashed from 80093 crore to 71695 crore. The UPA Government started MNREGA to provide at least 100 days of wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work. This scheme acted complementary to the farmers' income during time of seasonal employment. I am

surprised that in spite of making a mockery of the scheme, government under tremendous pressure increased the allocation of the scheme in the budget- mere 700 crore more. But if we observe closely this is just a political move. There is already huge unpaid bill of last year's wages. After settling this liability the fund is far less the budgeted allocation of last year. We should also not forget that allocating money for the scheme is not enough. It is very disheartening to know that over 70 per cent wages have not been paid on time under the scheme this fiscal year. Only 28.22 per cent of wage payments have been made within the stipulated 15 days till December, indicating 72 per cent of the payments were delayed. Of the delayed payments, almost 9 per cent were paid after 90 days. Several states have faced serious fund crunches because of ad-hoc releases by the Centre, curtailing their ability to pay wages on time. There are bills for unpaid wages and hence the net amount available next year will be smaller. Besides, wage rates have gone up and hence the average days of employment will come down sharply. Prepare for the slow death of MGNREGA.

Pradhan Mantri Gram Sadak Yojana has been facing shortage of funds. Our last year's target was to lay 21,000 km of rural roads but only 15,000 km of roads could be constructed due to fund crunch. This year's allocation saw a slight decrease from 14390 crore in 2014-15 to 14290 crore in 2015-16. How is the government planning to meet the target with the low allocation.

Finance Minister in his speech mentioned that "My government also remains committed to the on-going welfare schemes for the SCs, STs and women". The numbers tell a totally opposite story. If compared to last financial year, the money allocated under the Scheduled Caste sub-plan (SCSP) and Tribal sub-plan (TSP) has drastically come down in Union Budget 2015-16. BE 2014-15, RE 2014-15 and BE 2015-16 for two major disadvantaged groups are as follows : Scheduled Castes sub plan - Rs.50,548 Rs.33,638 and Rs.30,851. Tribal sub plan- Rs.32,386, Rs.20,535 and Rs.19,980. The allocation for education has declined to Rs.10,194.70 crore under SCSP and Rs.5,486.44 crore under TSP.

Education is the basic requirement and the most effective instrument to bring empowerment of disadvantaged. The national literacy rates have reached a figure of 73%, the literacy among ST is merely 59%. The Ministry needs to think of the innovative methods for propagation of education amongst scheduled castes, scheduled tribe and other backward classes. The funds in the critical post metric scholarship scheme for SC/STs have been reduced from Rs.1,904.78 crore to Rs.1,599 crore.

For my state Maharashtra we have already sent a proposal for reimbursement of amount of 1933 crore under the post matric scholarship for other backward class students. Out of which state liability comes to total Rs.175 crore. GOI has released Rs.366 crore. The balance 1392 crore is still pending. The Government of Maharashtra has sent in all 29 letters to GOI for release of balance amount. I am extremely disappointed the attitude towards the dalits and tribals and other backward class. We need to put extra efforts and resources to bring them in power with the society.

Turn to the Ministry of Human Resource Development (MHRD), it faces a 17 per cent cut. Money for school education has been cut from Rs.55,155 crores to Rs.42,210 a drop of Rs.13,000 crores. Massive cuts have been announced in Sarva Shiksha Abhiyan (Rs.22,000 crore from Rs.13,215 crore in 14-15) and mid day meal scheme (Rs.9,236 crore as against Rs.13,215 crore in 14-15). The expectation is that the centre-state sharing pattern will be redesigned to enhance state contribution so that the overall expenditure does not see a significant reduction going forward. The implications of this re-design will only be clear when the sharing pattern is revealed. The implications of this re-design will only be clear when the sharing pattern is revealed. Will states use their increased fiscal powers over these programmes to re-write rules and re-structure these programmes? What will the role of the centre be? Will it offer guidelines and incentives to states? Or will the centre continue to dictate policy and withhold releases if states don't comply? The absence of any vision on this in the budget is

disappointing. And in higher education, the MHRD budget is focussed on newly born dozens of 'central universities', IITs and IIMs, leaving established ones to their wits. The Indian institutes of Technologies (IITs) and NITs continue to grapple with faculty shortage and a high gap in student-faculty ratio. Across the existing IITs and NITs, 38 per cent faculty posts and 57% teaching position are vacant respectively. As per the HRD Ministry's submission to Parliament, against 6,591 existing faculty positions across the 15 IITs, only 4,079 faculty positions are filled. Acute shortage of qualified and competent faculty is currently the biggest challenge faced by the higher educational institutions in India. Note too that MHRD budget only covered IITs, IIMs and AIIMS. The field of humanities and social sciences are treated as the poor cousins. Their demands are usually far less expensive but even these were not met.

It is worrisome that the allocation for Integrated Child Development Scheme (CDS) has declined from Rs.18,195 crore in 2014-15 (BE) to Rs.8,335.77 crore in 2015-16 (BE). The detailed document also shows key schemes announced last year are missing. Details of these scheme were expected in the current budget, including the National Programme on malnutrition, and the teacher's training initiative, both of which showed negligible spending in the previous year. Given the significant deficits in various development indicators regarding children, it is imperative that the government allocate sufficiently for various programmes and schemes earmarked for children (child budget, henceforth) in the Union budget shows a gloomy picture. The government slashed the allocation for the Women and Child Development Ministry by more than 50% from last year's allocation. For the first time in the past seven years, India's health budget has been slashed. The allocation this time is Rs.33,152 crore which is Rs.6,000 crore less than last year's grant of Rs.39,238 crore. India spends about 1.2 per cent of its gross domestic product (GDP) on public health, compared to 3 percent in China and 8.3 per cent in the United States.

Target of renewable energy capacity has been revised to 175000 MW till 2022, comprising 100000 MW solar, 60000 MW Wind, 10000 MW biomass and 5000 MW small hydro. Though the targets are very impressive but experts all over the country are doubtful of meeting the targets especially when the Minister has cut the money allocated to renewable energy sector to a mere Rs.303 crore from over Rs.550 crore in the revised budget 2014-15. The current clean energy cess on coal mining was increased from Rs.100 per MT to Rs.200 per MT of coal mined, to "finance clean energy initiatives". The revenue from the cess is directly proportional to the amount of coal mined, and there is lack of clarity on whether this money would go to the MNRE or to the Environment Ministry which also fared badly in this budget. In fact, I am worried that the rise in the cost will do more harm than good. The demand for petrol, diesel and coal is not elastic and therefore, an increase in such taxes will not bring down carbon footprint. Additionally, power manufacturers say the additional surcharge will increase the production cost of electricity and, in turn, impact people. Taking about allocations of grants to the Ministry of Environment and Forest accounts for Rs.1681 crores, a 25% decrease from the budget estimate of the 2014-15 and even below the revised estimate of 2014-15. The whole forestry and wild life department was granted Rs.362.84 crore, a staggering 21% less than what it was allocated in the previous financial year. The allocation for Project Tiger, India's, most celebrated wildlife conservation programme, to Rs.136 crore, a decrease of around 15% from Rs.161 crore in 2014-15. The All India Tiger Estimation Report released in January said the tiger population had increased by 30% from 2010 to 2,226 in 2014. It was only through the efforts of 3 years of UPA effort and years of NDA effort have helped us to achieve this state. By cutting allocation, we do not want to go back to the situation.



I also like to congratulate the government for bringing a range of low-cost pension and insurance schemes that if implemented in full capacity will help to ensure social security to the citizens. It is a welcome move.

At the end, I will like to conclude by saying that there has been a lot of ignorance to the farmer community, SCs, STs and children. The budget did show some good intentions but that also lack of adequate roadmap and farmework to implement the initiatives.

SHRI BHARTRUHARI MAHTAB (CUTTACK): I thank you, Hon. Deputy-Speaker, Sir, for calling me to speak now.

I stand here today, on behalf of my Party the Biju Janata Dal, to deliberate on the Budget 2015-16. It is often said and it has been said here as also outside that the hon. Finance Minister has presented the most professionally produced Budget but I would say that he could have done better. I say so because the expectations from the mandate of last May deserved better things to be done. Especially, after 20 years of mixed mandate or fractured mandate, it was expected of a Party which has come with full majority that great strides could have been taken by the Budget.

The Budget did not reduce taxes for the middle classes. Indeed, with the 144 basis points increase in service tax, things like mobile bills, haircut and even advertising in newspapers will become more expensive. There have been minimal changes in duties, and other than headline-grabbing announcements such as an increased duty on cigarettes – no doubt Prof. Saugata Roy is very angry with this Budget! – and soft-drinks and an expected reduction in the prices of television, utmost price increase will take place in services. Eating out has just gone a little bit more expensive.

Coming to the highlights of the Union Budget 2015-16, I may say that the total revenue receipt in 2015-16 remains almost stagnant with marginal increase of 1.8 per cent over 2014-15 Revised Estimates that I may quote. The Non-Plan outlay in 2015-16 is substantially increased from Rs.12,19,892 crore to Rs.13,12,200 crore, a hike of, I may say, only Rs.92,308 crore. The Plan outlay has decreased, as you have mentioned in your speech, Sir, from 2014-15 level of Rs.5,75,000 crore to Rs.4,65,277 crore. It seems the increase in Non-Plan outlay by Rs.92,308 crore has been set off by a decrease in Plan outlay of Rs.1,09,723 crore. But I would say that for the major flagship programme that we have been witnessing for the last one-and-a-half decade since 2000-2001 like the *Rashtriya*

*Krishi Vikas Yojana*, the allocation has been slashed by 50 per cent from Rs.9,954 crore to Rs.4,500 crore. The outlay for the Accelerated Irrigation Benefit and Flood Management Programme, which was the last mile support mechanism that was being provided by the Government, has been cut down to only Rs.1000 crore from Rs.8992 crore in 2014-15. There is a drastic cut in the outlay for *Sarva Shiksha Abhiyan* by about 75 per cent from Rs. 9273.75 crore to only Rs.2,100 crore. The outlay for the national programme of Mid-Day Meals in schools has been reduced from Rs.8,734 crore to Rs.7,775 crore. There is no provision for the State and District window of the Backward Region Grant Fund which entails a loss of around Rs.1200 crore for our State. The outlay for the *Rashtriya Uchchatar Shiksha Yojana* has been reduced from Rs.2200 crore to Rs.1,155 crore.

So, Sir, the Government realizes through this Budget – that is the impression that the Budget gives – that it alone cannot possibly fund the welfare State for the middle classes and poor. People have talked about as to why you are so much for the corporate people.

I will come to the other aspect you have done for the poor but the most affected people, who were actually the backbone of your party, were the middle class. They are the vocal section of our society. But this middle class has been hit to the utmost. The impression that this Budget wants to give is, the State is unable to provide funds for your welfare. As a welfare State, for the middle class, this Budget is not there. Thus, through enhanced deduction, it is encouraging the middle and upper class to privately fund their own healthcare, and pension, at least partially while promising low cost life and health insurance packages for the poor. This might have surprised many because many of us never expected that this Government to go for enhancing the MGNREGA by Rs.5,000 crore. Even Congress was also quite surprised the other day. And to have a huge kitty of subsidies of around 37 billion US dollars aimed at the poor. The Finance Minister is still going to meet the fiscal deficit requirement of 3.9 per cent next year. I

would say, there seems to be a reason and that reason is towards giving India a universal social security system for all, specially for the poor. For a corporate-friendly Prime Minister this has been somewhat very unusual.

In the macro economic front, there has been some positive indications because of the overall sentiment and falling prices of crude oil. Decisions have been taken on some of the long pending issues which is expected to boost the overall economy. However, as regards Odisha, I am deeply disappointed, both with the recommendations of the 14<sup>th</sup> Finance Commission and the Union Budget. Our share in tax devolution will come down from 4.78 per cent to 4.60 per cent. This will involve a loss of Rs.4,600 crore over a period of five years. We are told that this is because of inclusion of new criteria - demographic changes, that is, population as per 2011 Census; and deletion of the criteria – fiscal discipline. We have had exceptional achievements in the FRBM parameters. Our fiscal discipline has been much better than most of the other States. But now, we have been penalised because of our good performance in fiscal discipline, population stabilisation initiatives. Why should Odisha lose funds when we have done well on these parameters? We have facts with us which clearly demonstrates that the net positive impact to Odisha shall be minimal after the increase from 32 per cent to 42 per cent as you had also mentioned about Tamil Nadu.

In the case of Central taxes, there has been substantial decrease in overall Plan outlay of our State, and also at the overall national level. For example, Plan outlay of Rs.4,65,277 crore is even less than the outlay of Rs.4,67,934 crore kept at the level of the Revised Estimate of 2014-15. Odisha's share in Central taxes in 2014-15 is less than the Budget Estimate of 2014-15 by Rs.2,130 crore. When I had told this in the media in Odisha the other day, I was contested by a Union Minister, in the media, through the media that day. I had said again that I will give the details when I will be deliberating on General Budget.

I hope the Union Minister is listening to the deliberation that we are making here today. In 2015-16, it is far less than the 14<sup>th</sup> Finance Commission

Recommendation by about Rs. 2,590 crore. Even though there is a talk of focus on irrigation and agriculture in the Budget, the allocation towards these crucial sectors has been abysmally low. There has been no Post-Devolution Revenue Deficit Grant for the State unlike the 11 other States – Andhra Pradesh, Kerala, West Bengal and eight Special Category States. Odisha has been deprived of Plan Grants under BRGF and other flagship schemes have been reduced. There is nothing for the people of Odisha except for a new Institute of Science and Education Research. This is a clear case of fiscal squeeze by the Government.

In the Budget itself, the Finance Minister while reading it out to us the other day has bracketed; this is in Page 5:

“The Eastern and North Eastern regions of our country are lagging behind..”

We have been bracketed with the North Eastern States. I thought that perhaps the following sentence will speak about our predicament and some more funds will follow. It did follow in Page 17, Para 83. I quote the hon. Finance Minister:

“As Members are aware, in making their recommendations, the Finance Commission has not distinguished between special category and other states. Moreover, both Bihar and West Bengal are going to be amongst the biggest beneficiaries of the recommendations of the Finance Commission.”

Still I thought that perhaps the name of Odisha will come a little later. He further said:

“Yet, the Eastern States have to be given an opportunity to grow even faster. I, therefore, propose to give similar special assistance to Bihar and West Bengal as has been provided by the Government of India in the case of Government of Andhra Pradesh.”

Odisha does not figure here. So, where do we stand? We are not nearer to Bihar or West Bengal. As I comprehend the map of India, we are in between Bengal and Andhra Pradesh. But we are not in the Bay of Bengal. Where do we stand? I would mention, this is the first Budget after the 14th Finance Commission Recommendation. I would not like to go into the details of the Recommendation of the 14th Finance Commission. But, here I would say, the State's projection was there and the recommendation was there.

Sir, in case of Tamil Nadu, you have given a comparative statement while you delivered your speech today. But the gap between the pre-devolution revenue deficit and the devolution recommended by the Commission amounting to Rs. 1,54,427 crore – that is Rs. 3,38,497 crore and Rs. 1,80,070 crore – should have been filled up through Non-Plan Revenue Deficit grant.

You did something for Bihar. That was necessary. You did a great thing for West Bengal. Even if they agree or they do not agree; you had a commitment to meet because the previous Government had made that commitment for Telangana and Andhra Pradesh. That was necessary. But, what about Odisha? Why did Odisha not get this demand? That was due. Odisha has been denied. We have got a very raw deal from the 14<sup>th</sup> Finance Commission and we expected that from this Government, in their first Budget, at least some devolution would come through this Budget.

There are vertical transfers, that is, the distribution of net proceeds from Central Tax and there are horizontal transfers also. I am not going into the vertical and horizontal transfers. Our friend Mr. Sinha understands it very well. But the percentage share of Odisha from the net proceeds of Central tax and duties has declined from 5.06 per cent of the 11<sup>th</sup> Finance Commission to 5.16 in 12<sup>th</sup> Finance Commission, 4.779 per cent in 13<sup>th</sup> Finance Commission to 4.642 per cent in the recommendation of the 14<sup>th</sup> Finance Commission. These are the percentages. In actual, you may explain it to us as to why the *inter se* share of high income States like Goa, Gujarat, Maharashtra, Punjab and Kerala has

increased in this 14<sup>th</sup> Finance Commission. How are you expecting and also saying that there will be a cooperative federalism?

Then, in case of grant-in-aid, the Finance Commission has desisted from recommending any State-specific grants. When I was speaking on the Motion of Thanks on the President's Address, repeatedly I had mentioned and intervened in between and reminding you about the KBK Districts of Odisha. But no such State-specific grants have been provided. Even the grant for disaster relief has not been provided. Here, I think, the Government has to take a call on this. Odisha has been affected by cyclone, flood and drought on every repeated year. Even a specific plan was submitted to the 14<sup>th</sup> Finance Commission but we are getting less than Rajasthan. We are not at par with Haryana. Coal is our property. Minerals are our property. Odisha is prone to multiple and recurring natural disasters. More than 80 per cent of the geographical area of Odisha and nearly 90 per cent of the population are vulnerable to one or more disaster. The suggestion which our Government had given had provided an estimate but past expenditure-based approach has been adopted which adversely affects the interest of low income States like Odisha.

I need not go into the details of how much money we have lost because of this Finance Commission but here I would say that in this Budget the education sector sees 16.5 per cent fund cut and the schools will be the worst hit. India has the highest dropout rates in the world – I think, Nishikant Dubey ji will give you the figures which remind us of the question which he had put the other day – and how are you going to address the problems? States, of course, will try to fund it with their limited funds but here the schools are going to be affected to a great extent.

There is a body blow to the health sector in Budget, especially, for the poor and the deprived and depleted allocation that is in question today that you are talking about universal healthcare.

I would just mention here that 60 per cent of our population lives in rural India. The focus has been on rural infrastructure. Village roads, electricity, access to irrigation are of great importance to rural population. The Finance Minister has allocated Rs. 25,000 crore for village infrastructure.

There will be four crore new houses in rural India. Moreover, 20,000 villages remain unconnected to electricity. These habitations are going to be connected with roads and solar power by 2020.

The Finance Minister has also promised medical facility in each village, skill training of youth and upgrade of village schools but the budgetary provision does not reflect that. Agro industries and irrigation facilities in rural areas, he said, will be enhanced.

The previous Government also focussed on many of these things but we do not know how much has been achieved because the state of the villages is still the same, is still quite dismal.

This Government has renewed the focus on rural India. The Finance Minister has looked at rural infrastructure afresh, giving more funds in areas where it is most needed. Describing the poor in India who are without any kind of pension or insurance, the Finance Minister has announced pension and insurance schemes that are quite new and can have universal coverage in the future. People from low income groups can now have insurance cover of Rs.2 lakh on death due to natural causes or accident by just paying Rs.12 a year.



There is also the Atal Pension Yojana, which will provide a defined pension depending on the contribution and the period of contribution. The Government will contribute 50 per cent of the beneficiary premium limited to Rs.1,000 per year for five years.

Another scheme is about insurance cover of Rs.2 lakh for people of working age between 18 and 50 with a premium of Rs.330 a year, which is less than a rupee a day.

With unclaimed PPF and EPF, he has proposed the creation of a Senior Citizen Welfare Fund. Also there is tax exemption for health insurance up to Rs.30,000 for senior citizens.

There will be six crore new toilets in the rural and urban areas.

These are good preventive health measures. Yet, I would say that today the middle class is unhappy.

The Finance Minister has abolished wealth tax but replaced it with two per cent surcharge on the super rich. The middle class is not happy because they find all services except yoga will cost more. Service tax rate and education cess have been raised. The Finance Minister has suggested steps to widen the tax base. Especially when the tax GDP ratio is a dismal 17 per cent, why have the Government hiked petrol and diesel prices just a day after the Budget?

Dr. C. Rangarajan, former Governor of RBI, has said that the Budget has many attractive features to stimulate investment. He has also said: "Smaller reduction in fiscal deficit is a bit of a disappointment." But I would like to know why the Union Budget proposes to take away the regulatory powers of RBI over secondary market trading in Government securities and want to move them to the Securities and Exchange Board of India. This is in addition to ending RBI's role as the Government's merchant banker by creating a public debt management agency.

There is a Clause in the Finance Bill which seeks to amend Clause 45 (u) and Clause 45 (w) of the Reserve Bank of India Act. This Section defines RBI's

powers in the financial markets. These measures and other proposals such as amendment to Foreign Exchange Management Act, to shift regulation making power on equity related capital flows to the Government leaving the Reserve Bank of India with much smaller turf. Why is the Government doing this?

Institutions have been built and have been tested. Why do you tinker with such institutions?

HON. DEPUTY-SPEAKER: Please try to conclude, now.

SHRI BHARTRUHARI MAHTAB :Yes, Sir.

Though the Finance Minister has listed boosting rural income as the first of his five key challenges yet he has done little concrete to address this issue upfront. He apparently expect the additional income to come about from indirect measures, like an improvement in crop productivity through protection of soil health, enhancement of water use efficiency through micro irrigation and expansion of food processing industry. I am not going into the other aspect that he has mentioned regarding Pradhan Mantri Gram Sinchai Yojana and Pradhan Mantri Krishi Sinchai Yojana. There is also a stress on forming an Open National Agriculture Market.

My point here is that when it comes to resource allocation for the broader farm sector, the Finance Minister has generally been parsimonious. He hope the States would chip in. On the whole the likely impact of the Budget on the agriculture growth still remains blurred. I do not know, when we will be discussing the Demands for Grants on specific Ministries, whether the Ministry of Agriculture would be taken up by us or not. But that is one of the major issues, which we should deliberate.

Coming to Health, Sir, I would say depleted allocation questions the Government's promise to give universal healthcare. The Draft National Health Policy may have proposed to raise Pubic Health Expenditure to 2.5 per cent of the GDP, ironically this Budget not only fails to meet the expectations but also has slashes the allocation from Rs. 35,163 crore last year to Rs. 33,152 crore.

India's Public Health spending is still less than that of Haiti, Sudan, Gabon and even Afghanistan by some measures. The outlay here, is about 1.2 per cent of the GDP and we claim to be the third largest economy in Asia. The only silver line is improvement in Health Insurance Sector and setting up of six more AIIMS like Institutes. I would urge the Ministry of Health to appoint adequate staff to run those Super Specialty Institutions.

Sir, in the 2015-16 Budget, he has tried to introduce a harsh penalty for black money. We have been assured through this Budget that a Bill is going to come relating to control of black money within the country and also abroad.

HON. DEPUTY-SPEAKER: At that time, you can speak on it. Now, please conclude.

SHRI BHARTRUHARI MAHTAB : We will be dealing with those issues when the Bills would be placed before us for consideration. I am concluding.

Two proposals stand out. One relates to Micro Units Development Refinance Agency, which is called MUDRA Bank. The second relates to Gold Monetization Scheme. The liberal allocation of Rs. 20,000 crore for setting up this Bank to assist Micro Enterprise with easy credit along with Rs. 3,000 crore of budgetary support towards insurance is a great thing.

Similarly, India has great affection towards the yellow metal. Monetization of gold is a new approach, and I think, that would help us in a great way.

Before I conclude, I must say that the fiscal strategy of this regime, which has been unveiled through the first full Budget, comprises compression of public spending, narrowing the focus of public investment and mopping up revenue through an increase in Indirect Taxes. On the whole, I would say that this Budget

is showing a way to the corporate world, has increased the faith of the poor; and the middle-class is disillusioned. I hope that the Finance Minister has tried to be developmental rather than purely growth-oriented.

**15.00 hrs.**

From our party, though we have been denied justice by the 14<sup>th</sup> Finance Commission, we expect through other mechanism, the Finance Minister will provide adequate funding for the development of our State.

**\*श्रीमती अपरूपा पोद्दार (आरामबाग):** माननीय वित्त मंत्री जी ने 2015-16 का जनरल बजट सदन में प्रस्तुत किया है, उससे देश के मध्यम वर्ग को भारी निराशा हुई है। सरकार ने विभिन्न सेवाओं पर सर्विस टैक्स और एजुकेशन सेस 12.36 प्रतिशत से बढ़ाकर 14 प्रतिशत कर दिया है। इससे रोजमर्रा की छोटी-छोटी सुविधाएं भी महंगी होंगी। उदाहरण के तौर पर, रेस्टोरेंट में खाना, मोबाइल फोन और डी.टी.एच. जैसे बिलों का भुगतान, कोरियर, ब्यूटी पार्लर, बीमा, ड्राइक्लीनिंग, जिम, हवाई यात्रा, होटल में ठहरना, केबल टी.वी., क्रेडिट और डेबिट कार्ड से जुड़ी सेवाएं, इत्यादि। यह भी देश के आम नागरिकों के लिए दुर्भाग्य की बात है कि सरकार ने आवश्यकता पड़ने पर सर्विस टैक्स पर 2 प्रतिशत स्वच्छ भारत सेस लगाने का प्रस्ताव रखा है।

सदन में प्रस्तुत किए गए इस जनरल बजट से फ्लेवर्ड ड्रिंक, पैकिंग वाला पानी, घर खरीदना, इश्योरेंस पॉलिसी, सीमेंट, प्लास्टिक बैग और बोरी, आदि अधिक महंगे होंगे।

इस बजट में मिडिल क्लास टैक्सपेयर्स के लिए किसी बड़ी राहत का ऐलान नहीं किया गया है। हालांकि टैक्स छूट के नाम पर जो रियायतें दिए जाने का प्रावधान इस बजट में किया गया है, उनका करदाताओं को तभी लाभ मिलेगा, जब वह पहले इनवेस्ट या खर्च करेंगे। इश्योरेंस और पेंशन पर यह आगे चलकर जरूर लाभ पहुंचाएगा, लेकिन आज इस छूट से प्रसन्न होने का अवसर नहीं है। मिडिल क्लास की हालत उस पॉपुलर ऐड की तरह हो गयी है, जिसमें एक पाकिस्तानी दर्शक पटाखे लेकर अपनी टीम के जीतने का बस इंतजार करता रह जाता है। मैं माननीय वित्त मंत्री जी से जानना चाहता हूं कि क्या पटाखे फोड़ने का अवसर कल आएगा, जब इस बजट के कुछ बोल्लड कदमों से इकॉनोमी में जोश पैदा होगा और कमाई एवं रोजगार के अवसर बढ़ेंगे?

सरकार ने कोयले पर भी सेस बढ़ा दिया है। कोयले पर पहले 100 रूपए प्रतिटन सेस था, जिसे अब 3000 रूपए प्रतिटन कर दिया गया है। यानि आने वाले समय में बिजली महंगी हो सकती है। मोबाईल पर एक्साइज ड्यूटी 6 प्रतिशत से बढ़ाकर 12.5 प्रतिशत करने से इसके महंगे होने पर पूरी तरह से मुहर लग गयी है। पहले से प्रतिस्पर्धा झेल रही कंपनियों पर मार और बढ़ जाएगी। पॉली बैग्स पर एक्साइज ड्यूटी 15 प्रतिशत करने का प्रस्ताव सरकार ने दिया है। इसी प्रकार, सरकार ने कंडेन्सड लिक्विड मिल्क को भी महंगा कर दिया है। इस पर पहली बार 6 प्रतिशत एक्साइज ड्यूटी लगाने का प्रस्ताव किया है, जो उचित नहीं है।

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\* Speech was laid on the Table.

इसी प्रकार, से इस बजट में स्वास्थ्य के लिए केवल 32068 करोड़ रूपए का प्रावधान किया गया है। जबकि विशेषज्ञों का कहना है कि भारत की स्वास्थ्य सेवाओं की हालत और आबादी को ध्यान में रखते हुए देश का स्वास्थ्य बजट कम से कम सवा लाख करोड़ होना चाहिए था। इस सरकार ने स्वास्थ्य योजनाओं के लिए एक भी पैसा आवंटित नहीं किया है एवं देश में डॉक्टरों और पैरामेडिकल स्टॉफ की कमी को दूर करने में भी कोई दिलचस्पी नहीं दिखायी है।

इस प्रकार, से इस बजट से देश के विशेषकर मध्यम वर्ग के आम लोग जो सर्वाधिक संख्या में है, बिल्कुल भी प्रसन्न नहीं है। अतः मैं सरकार के इस जनरल बजट का विरोध करती हूँ।

**\*श्री अजय मिश्रा टेनी (खीरी):** मैं वित्त मंत्री माननीय अरुण जेटली जी द्वारा प्रस्तुत बजट का समर्थन करता हूँ। मुझे याद है कि पिछला लोक सभा चुनाव जीतने के बाद हमारे प्रधानमंत्री जी, सरकार और उनकी टीम के सामने बड़ी चुनौतियां थी और यह कहने में कोई संकोच या घमण्ड नहीं बल्कि मुझे संतोष है कि हमारी सरकार ने सभी मोर्चों पर अच्छा काम किया है। परिणामस्वरूप पिछले लोक सभा चुनाव में जो हताशा व निराशा का माहौल था, वह आज उत्साह व उम्मीद में बदला है। सरकार ने लोगों का विश्वास व भरोसा अर्जित किया है और यही किसी सरकार की कसौटी होती है। निश्चित ही, माननीय मोदी जी सरकार देश की अपेक्षाओं व आशाओं को पूरा करेगी, ऐसा लोगों का विश्वास है।

जब हमारी सरकार बनी तब देश की अर्थव्यवस्था खराब थी, महंगाई, बेरोज़गारी, आतंकवाद, देश की सीमा की सुरक्षा बड़े मुद्दे थे व भ्रष्टाचार के कारण राजनैतिक नेताओं व दलों की प्रतिष्ठा घट रही थी। लोगों का विश्वास चुनी हुई सरकार से खत्म हो रहा था। किसान, व्यापारी सब हताश व निराश थे। शासन, प्रशासन व सरकार संदेह के घेरे में थे। देश के लिए बड़ा कठिन समय था। ऐसे समय में इस देश की जनता ने भारतीय जनता पार्टी को बहुमत का जनादेश देकर देश की स्थितियों को सुधारने व खोया विश्वास पुनः प्राप्त करने की एक बड़ी जिम्मेदारी एन.डी.ए. व मोदी जी की सरकार को दी थी।

इस कठिन चुनौती का सामना माननीय मोदी जी व उनकी सरकार के सुयोग्य साथियों ने कड़ी मेहनत व योग्यता से किया। जिसके परिणामस्वरूप बहुत सारी सफल योजनाओं द्वारा हमारी सरकार ने लोगों का विश्वास ही नहीं जीता बल्कि राजनैतिक नेताओं व दलों का सम्मान भी पुनः अर्जित किया है। आज लोगों को भरोसा है कि यह सरकार चुनौतियों को स्वीकार कर रही है, उनको हल करने के लिए दूरगामी, पारदर्शी व परिणाम देने वाली योजनायें भी बना रही है तथा लक्ष्य को प्राप्त करने के लिए पूरी सरकार व हमारे प्रधानमंत्री, मंत्रीगण कठोर परिश्रम भी कर रहे हैं।

माननीय अरुण जेटली की योग्यता व क्षमता पर संदेह तो उनके धुर विरोधियों को भी नहीं होगा। मोदी सरकार के पहले पूर्ण बजट को भारी अपेक्षाओं के माहौल में माननीय वित्त मंत्री ने ऐसा दूरदर्शितापूर्ण विकासोन्मुख समावेशी बजट प्रस्तुत किया है जिसमें सभी महत्वपूर्ण क्षेत्रों में सुधार करके व योजना बनाकर प्रत्येक भारतीय के जीवन में सकारात्मक बदलाव लाने का लक्ष्य है, जहां उन्होंने देश में बुनियादी ढांचा खड़ा करने की चिंता की है, वहीं 'सबका साथ-सबका विकास' का मंत्र लेकर देश के कारोबार की राह में लालफीताशाही पर चोट करके देश में उद्योग व निवेश के लिए अच्छा माहौल बनाने का प्रस्ताव किया है,

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\* Speech was laid on the Table.

वहीं कठोर वित्तीय अनुशासन दिखाते हुए 'मेक इन इंडिया' पर जोर दिया है, बचत योजनाओं को आकर्षक बनाया है। वहीं विदेशों में काला धन रखने वालों के लिए कड़ा कानून बनाने का प्रस्ताव किया है, जिसमें 10 साल की सजा के साथ, अवैध तरीके से कमाई गई विदेशी मुद्रा और उससे खरीदी सम्पत्ति को जब्त करने व जुर्माने का भी प्रावधान किया गया है। अब हमारे विरोधियों को 'काला धन' के विरुद्ध ऐसे सख्त कानून के बाद भ्रष्टाचार मिटाने के इरादों पर शक नहीं होना चाहिए। इस बजट में संपत्ति कर खत्म करके, कारपोरेट टैक्स घटाकर उद्योगों को रफ्तार देकर तथा एक करोड़ से अधिक आय वालों पर दो फीसदी अतिरिक्त टैक्स लगाकर, घरों में बेकार पड़े सोने का उपयोग भी देश व देश के लोगों के फायदे के लिए किसी सरकार का पहला गंभीर प्रयास है। अशोक चक्र वाली भारतीय स्वर्ण मुद्रा भी बाज़ार में उतारने का प्रस्ताव है, इससे आयातित स्वर्ण पर रोक लगेगी व विदेशी मुद्रा बचेगी। देश में बड़ी मात्रा में बेकार पड़े सोने का सदुपयोग होगा। मौजूदा समय में बाज़ार देखते हुए तेल पर कर लगाकर आर्थिक स्थिति मजबूत करने का एक अच्छा प्रयास है। वित्त मंत्री द्वारा प्रस्तुत बजट आय-व्यय के लेखे से कहीं अधिक दूरगामी परिणाम देने वाला बजट है, जिसमें माननीय प्रधानमंत्री का विजन व वित्त मंत्री जी की योग्यता भी दिखाई देती है और देश ने जो जनादेश दिया है उसका आत्मविश्वास भी झलकता है। यह मात्र एक वित्तीय वर्ष का लेखा-जोखा नहीं वरन् एन.डी.ए. सरकार का भविष्य का रोड मैप है। यह वर्तमान परिस्थितियों के अनुसार भविष्य का मार्ग प्रशस्त करने वाला बजट है। इस बजट में हमारे गरीब तबके के लोगों को बीमा कवर, नौज़वानों को रोज़गार, किसानों की आमदनी बढ़े, गांवों का विकास हो, बुनियादी ढांचा खड़ा हो, रोज़गार के अवसर बढ़े, उद्योग, कारोबार विकसित हो, भ्रष्टाचार व काला धन पर अंकुश लगे, सेनाएं मजबूत हो, 'मेक इन इंडिया', 'स्किल इंडिया', स्वास्थ्य सेवाओं, कर्ज प्रबंधन, महिलाओं, अल्पसंख्यकों सभी को ध्यान में रखते हुए घरेलू बचत बढ़ाने का सबका साथ-सबका विकास के मोदी मंत्र पर आधारित यह बजट जहां 1 रुपए प्रतिमाह पर दो लाख का बीमा, 330/- रुपए में 18-50 वर्ष के लोगों को बीमा व अटल पेंशन योजना के साथ कृषि के विकास एवं अर्थ व्यवस्था में संतुलन के लिए गंभीर प्रयास किए गए हैं।

इस बजट की सबसे बड़ी बात यह है कि अर्थव्यवस्था पर राजनीति नहीं की गई है। मैंने जो बजट देखें हैं, उनमें यह पहला बजट है जिसमें राजनीति को अलग करके देश के विकास व देश के लोगों के लिए बुनियादी सुविधाएं जुटाने का ईमानदार प्रयास है। जहां राज्यों को केंद्र से पूर्व में दिया जाने वाला पैसा 32 प्रतिशत से 42 प्रतिशत किया गया, वहीं पश्चिम बंगाल, बिहार, पंजाब, केरल, आसाम, पूर्वोत्तर राज्यों, जम्मू-कश्मीर, हरियाणा सभी की चिंता की गई है। वहां राज्यों से सहयोग की अपेक्षा है, यही स्वस्थ लोकतंत्र है। अब राज्यों के ऊपर है कि वे अपेक्षाओं पर खरा उतरते हैं या नहीं। मोदी सरकार ने तो पश्चिम बंगाल व बिहार को आर्थिक सहायता का मार्ग प्रशस्त कर दिया है। केंद्र ने अपना काम कर दिया अब राज्यों



पर है कि लोक-लुभावन योजनाओं से बचते हुए अपनी जिम्मेदारी समझें व सामाजिक योजनाओं का लाभ जनता तक पहुंचाए।

पूर्वाग्रह से ग्रस्त लोग अब भी दुष्प्रचार करने से नहीं चूकते, कहते हैं मोदी सरकार गरीब विरोधी व अमीर समर्थक है। सोचना यह है कि गरीब को गरीब ही रखना है क्या या गरीब को भी समाज की मुख्य धारा में लाना है। यदि व्यवसाय, उद्योग बढ़ेगा नहीं, निवेश होगा नहीं तो कहां से रोजगार आएगा? कैसे इंफ्रास्ट्रक्चर बनेगा? किसानों को उनकी उपज में लाभकारी मूल्य नहीं मिल पा रहा है, किसान की जेब खाली है। यदि हमारी सरकार किसानों की स्थिति में सुधार का प्रयास करती है तो आधारहीन विरोध किया जाता है। ऐसे में आप राजनैतिक कारणों से गरीब, किसान, मजदूर की स्थिति में सुधार नहीं आने देना चाहते। राजनैतिक रोटी सेकने के लिए गरीब और किसान का नाम लेकर आए हैं जो साठ साल से उनके जीवन में परिवर्तन नहीं होने दे रहे हैं।

लेकिन हमारी सरकार ने, चाहे वह आम बजट हो या रेल बजट, राजनीति को अलग करके गंभीर व ईमानदार प्रयास किए हैं, जिसका लाभ आने वाले समय में मिलेगा। माननीय जेटली जी ने मोदी सरकार का पहला पूर्ण बजट पेश किया वह ऐतिहासिक सिद्ध होगा। जेटली जी ने अपेक्षा के अनुरूप ऐसा बजट प्रस्तुत किया। जिसमें छोटी से छोटी बात पर ध्यान देने व दूरगामी लक्ष्यों को प्राप्त करने की कोशिश की है।

यह बजट स्वस्थ, समर्थ, सशक्त, सम्मानित, सुखी भारत का बजट है। मैं माननीय जेटली द्वारा प्रस्तुत बजट का समर्थन करता हूँ।

SHRI ANANDRAO ADSUL (AMRAVATI): Thank you Deputy Speaker, Sir.

I rise to support the Union Budget for the year 2015-16. I on my behalf and on behalf of the Party Shiv Sena, extend my heartiest congratulations to the Finance Minister and our great leader hon. Prime Minister Narendra Modi Ji for giving a very excellent Budget ever in the history of the country. This is my opinion.

Sir, this Budget is very inclusive of all the sections of the society – the lower class, the middle class, the higher class as well as all castes and religions, women and men, merchants, industrialists except the Members of Parliament.

Sir, I have to bring to your notice that in every State, MLAs are getting at least Rs. 2 crore per year as MLALAD fund. I represent, as a Member of Parliament at least 6 constituencies of the Assembly. But many variations were there in the case of MLALAD funds. Somewhere it is Rs. 5 crore, somewhere it is Rs. 6 crore and somewhere it is Rs. 7 crore. At least you should raise it to Rs. 25 crore per Member of Parliament.

**16.02 hrs**

(Shri Hukmdeo Narayan Yadav *in the Chair*)

Nowadays, the Prime Minister has announced Adarsh Sansad Gram Yojana. Definitely it will help us if we enhance this MPLAD fund up to Rs. 25 crore. Sir, this Budget gave us an assurance of 8.4 per cent GDP in the coming year. In the last 10 months, during the tenure of NDA Government, the Prime Minister has taken this country to the higher level globally. He has visited so many countries. He has visited developed countries like U.S, Germany, Japan, China and so many countries. During the last 67 years, we are a developing country. Definitely, I was expecting that one day would come where we will also be called developed country. It has now come under the leadership of Narendra Modi Ji and our dynamic Finance Minister Arun Jaitley Ji.

I will have to first of all say something about hon. Finance Minister Jaitley Ji in good sense. He is really intelligent and man of action. For the last so many years, he is present in Lok Sabha or Rajya Sabha. His dream was definitely to

bring progressive budget. He has got that opportunity and has brought into existence his dream by this Budget. I will have to bring to the notice of this House that Narendra Modi Ji has not only visited the developed countries but also has made good relations with them and also inked business agreements with them. Not only that, we have to remember that this was the first 26<sup>th</sup> *Praja Saptak* day. The President of America had joined with us and had given the message to the world – India and U.S are friends. He had also threatened terrorists. We have to take note of it also.

In the last 10 months under the leadership of hon. Prime Minister, Narendra Modi Ji, three main achievements demonstrate the quality of conviction of the Government. First is Jan Dhan Yojana, the financial inclusion of 12.5 crore families in only 100 days, which nobody has thought of in the past.

Second is coal auction. In UPA regime, there was the biggest fraud to the tune of Rs.1,76,000 crore and because of that, the Supreme Court had stayed the auction. The effect was that so many coal-based power projects could not run for years together, and it is a great loss to the country. This happened because of the UPA Government. But this Government has transparently brought bids in coal auction. We are getting a lot of money for better development of the country, and also, simultaneously, the States, apart from royalty, are getting good money out of it, which they had never thought of in the past.

And, third is Swachh Bharat Abhiyan which is able to transform into a movement to generate in India. Fifty lakh toilets are ready and about six crore toilets are going to be completed in 2015-16. This is also a great achievement.

Another important thing is that unless good infrastructure is there, the country will not get development and this point has been taken into consideration. The hon. Finance Minister has provided about Rs.14,031 crore for roads and national highways, and Rs.10,050 crore for railway infrastructure. Apart from these, he has taken into consideration FDI, PPP mode and BoT. Anyhow, altogether, in roads and national highways, there will be investment of more than

Rs.10,50,000 crore, and in the railways there will be investment of more than Rs.8.5 lakh crore. This will definitely bring in development. In real sense, the country will come in the track of development. In a short period, I hope, this country will be a developed country as the European countries and other developed countries too.

The most important thing is that the Government has taken a decision to allocate 42 per cent share of the divisible pool of taxes to the States, which shows the true spirit of co-operative federalism. Apart from that, Rs.3.38 lakh crore would be transferred by way of grants and plan transfer. Totally, the States are going to get 62 per cent of the total tax receipts. This is a unique decision. No Government had dared of taking such a decision. That is why this Government deserves thanks and congratulations.

Sir, India is known as a *Krishi Pradhan* country. More than 60 per cent of its population depends on agriculture, directly or indirectly. Taking into consideration the above fact, the hon. Finance Minister has allotted Rs.5,300 crore for micro-irrigation, watershed development and the *Pradhan Mantri Krishi Sinchai Yojana*. There has been a special focus on supporting the small and marginal farmers with effective and hassle-free agriculture credit of Rs.25,000 crore in 2015-16. A Rural Infrastructure Development Fund has been set up in NABARD with a corpus of Rs.15,000 crore for long term rural credit fund and Rs.45,000 crore for short term cooperative rural credit finance fund. Altogether, about Rs.1 lakh crore has been provided for agriculture sector only.

In MNREGA, there is a provision of Rs.34,699 crore for improved quality and effectiveness of activities. There are some 5.77 crore small business units running small manufacturing or service businesses. Of these, 62% are owned by SC/ST proprietors. A Micro Units Development Refinance Agency Bank, with a corpus of Rs.20,000 crore has been provided in this Budget.

In *Jan Dhan* and *Jan Suraksha Yojana*, transfer of Re.1 per month from *Jan Dhan Yojana* as a premium to *Pradhan Mantri Suraksha Yojana* will cover death

risk of Rs.2 lakh. In Atal Pension Yojana, the Government will contribute 50% of the beneficiaries' premium limited to Rs. 1,000 per year.

The hon. Finance Minister has shown that there is an unclaimed deposit of about Rs.3,000 crore in the PPF, and approximately Rs.6,000 crore in the EPF corpus by which a Senior Citizen Welfare Fund will be created for old age pensioners, BPL card-holders, small and marginal farmers and others. Sir, as I have already mentioned, the hon. Finance Minister has considered many more things in this Budget for all the sections of the society.

Now, I come to some of my suggestions. I have been working in the cooperative sector for the last 40 years. Cooperative banks are meant for the common men. These banks are run democratically. Their shares are not linked with the stock exchange. Nowadays, the cooperative banks have to compete with the commercial banks too. They have to introduce new technologies - it may be core banking, ATM, mobile banking, etc. That is why whatever profit they earn, which is treated as surplus is invested in those technologies. On the other side, the shareholders, who are not getting any other thing, at least should get dividend because their shares, which are of the same value, are not listed with the stock exchange. That is why they have to pay tax on dividend per year because of income tax, which was imposed in 2006 Budget by the then Finance Minister. It should be withdrawn. When the income tax was introduced in the country, under Income Tax Section 80(p) cooperative banks were excluded from that but now they are included. That is why they are overburdened.

Secondly, nowadays we have introduced TDS. The same thing will happen because the common men who keep their deposits in the cooperative banks will have to pay the TDS on the interest upto Rs.10,000. That is why, my humble request to the hon. Finance Minister is that he should, also should not, take into consideration TDS for the depositors of the cooperative banks.

Now-a-days, we are investing lakhs of crores of rupees in infrastructure. What has happened in the past? There is an extreme inequality in the society. Out

of ten, seven people are the billionaires. Why? It is because they have made their fortune in sectors highly dependent on exclusive government contracts, licences such as real estate, construction, mining, telecommunication, media, power and so many other sectors. Those people are very limited. For the name, I will say Tata, Reliance-Ambani, Adani or anybody else. Those people are getting lakhs of crores of rupees while others are not getting that much. So, there is a vast difference between the common people and those people. That is why, sometimes we say that this is the poor country of rich people. That is why, at least in the coming days, they should not be included in this infrastructure movement and others should be given the chance.

With these words, I again congratulate the Finance Minister on behalf of my party and thank you very much.

\* **SHRI M. UDHAYAKUMAR (DINDIGUL)** : I thank my leader Puratchi Thalaivi hon. People Chief Minister of Tamil Nadu Dr. Amma with immense gratitude for having given me the opportunity to represent and I am delighted to expressed my views on the Union Budget of India 2015-16.

"People of Tamil Nadu consider our leader and people Chief Minister Idhaya Deivam Manbumigu Puratchi Thalaivi Amma as their mother so only a mother knows what a child wants and proving to be a good mother." The policy of our holy mother is that "Nothing can be achieved by pursuing a policy of confrontations and extract maximum for the development of Tamil Nadu."

Our leader charged that the 14th Finance Commission has increased the shareable element out of the divisible pool from 32 to 42 per cent, the Centre has found numerous ways to claw back the increased devolution.

The Central assistance to State and Union Territories plan is reduced from Rs.3.38 lakh crore in 2014-15 to Rs.2.04 lakh crore for 2015-16, which is an unprecedented cut of 39.64 per cent. "This is a huge reduction compared to the previous two financial years."

No incentives to encourage the States to join the GST regime, such as the promised CST compensation have been announced. "The lack of concrete measures for building confidence among the States to implement GST is disappointing".

I welcome Finance Minister announcement that the pace of cutting the fiscal deficit would slow as he seeks to boost investment and ensure that ordinary people benefit.

- The reduction in corporate tax rate from 30 per cent to 25 per cent will boost investor confidence and encourage companies to continue the process of job creation and overall growth.

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\* Speech was laid on the Table.

- We believe that the Finance Minister has done his best to provide the balance between short-term growth and sustainable economic gains over the long term. We welcome the Centre's focus to increase the ease of doing business in India, and look forward to the expert committee being set up to streamline approvals.
- Setting up of the Rs.9,000 crore Senior Citizen Welfare Fund, using the unclaimed deposits of about Rs.3,000 crore in the PPF (Public Provident Fund) and about Rs.6,000 crore in the EPF (Employees' Provident Fund) corpus, is observed as that the government try to confiscate the unclaimed amount instead of implementing the social sector schemes on its own.
- We welcome Government's reiteration to provide 24x7 power to all. Further, the announcement to set up 5 Ultra Mega Power Projects is a positive step and definitely strengthens the power value chain, right from clearances to execution.
- "India's 2015-16 Budget highlights the government's commitment to keep the fiscal deficit low despite lower-than-expected revenue growth."
- The Budget has prioritized growth over fiscal consolidation.
- Budget proved to be a mixed bag for taxpayers. When it comes to income tax, small and mid-income earners stand to gain due to an additional deduction introduced under section 80CCD. On the other hand, super-rich tax payers will have to shell out more tax.
- The Budget has also come up with a slew of measures to stamp out black money, with the mention of PAN being made mandatory for all transactions above Rs.1 lakh. "This is a right step, but implementation holds the key for getting the desired results from this bold move."



- Entry of gold through the illegal route will continue if Finance Minister's gold monetization scheme fails to enthrall Indians to unlock their household gold.
- The government has provided Rs.356 billion (\$6 billion) for research to various departments in the Ministries of science, atomic energy defence, health, earth sciences, new and renewable energy and space. This allocation is 17.2 percent more than last year's but is still a mere two per cent of the total Rs.17,775 billion available with the government for expenses this year. The scientists, who were expecting some big bang announcements and a huge hike for scientific research are depressed that no cause for such celebration. Science and technology does not get the prominence it deserved. The hike in allocation this year is only slight, and our science spending is still hovering around 0.8 per cent of the GDP - far short of the two percent target.
- The finance Minister's announcement that the government will set up one more IIT in Karnataka and six more institutions of the All India Institute of Medical Sciences-type has not brought any cheer either.
- The government's move to establish an Innovation Promotion Platform involving academics, entrepreneurs and researchers and another mechanism called SETU (Self-Employment and Talent Utilisation) to support all aspects of start-up business in technology-driven areas has been widely welcomed.
- The concerns of the middle class, which dominate opinion making, agenda setting, seem unjustified. In our country, the middle class generally tries to pronounce its concerns as the concerns of the whole country, while the marginal class, whose role in opinion making is minimal, always fails to register its concerns owing to its

nominal presence in the mainstream. The same thing is happening now. The middle class is now projecting the Budget as 'anti-poor', anti-common man' due to the non-addressed of its own interests.

- In Budget 2015, the government has announced at least half-dozen social security schemes that will lead to a universal social security system for all, especially the poor and the underprivileged.
- While the allocation for the women and Child Development Ministry in 2014-15 was Rs.18,588 crore, it was reduced to Rs.10,382 crore for this financial year. Unfortunately, the budget allocation for National Commission for Women has been reduced from Rs.27.35 crore to Rs.23.15 crore.
- There was no justification at all to set back the target date of achieving a fiscal deficit of 3 per cent by one year.
- Finance Minister said that the fiscal deficit for 2015-16 at 3.9 per cent of GDP and proposed to lower it to 3 per cent by 2017-18, a year later than planned earlier.
- The Union Budget 2015 basic issues in the educational sector have been neglected or have seen very less importance.
- A total of Rs.68,968 crore has been allotted to the education sector in the Union Budget 2015.
- For the year 2015-2016, the government allocated Rs.26,855 crore to the department of higher education under the Human Resource Development (HRD) Ministry compared to Rs.23,700 crore in 2014-15, registering an increase of 13.31 per cent.
- Upgrading over 80,000 secondary schools and add or upgrade 75,000 junior/middle to the senior secondary level. This is a focus towards quality education. Education Loan Schemes : Pradhan Mantri Vidya Lakshmi Karyakram.

- The schemes at aims providing educational loan for higher education Deen Dayal Upadhyay Gramin Kaushal Yojana. For which Rs.1,500 crore has been set apart. It will be used to enhance the employment ability of rural youth.
- Atal Innovation Mission(AIM) : With an initial fund of Rs.150 crore for research and development and also to promote a network of world-class innovation.
- Sarva Shiksha Abhiyan (SSA) : It has been allocated Rs.100 crore as compared to Rs.93.14 crore last year. Establishment of new institutions.
- AIIMS in Tamil Nadu and Jammu and Kashmir, Punjab, Assam, Bihar IIT in Karnataka ISM to be upgraded into IIT, IIMs to be set up in Andhra Pradesh and Jammu and Kashmir Centre for Film Production and Animation in Arunachal Pradesh.
- There has been a marginally reduce on the overall allocations towards education. About 22% increase towards higher education, this indicated the shift in focus from school to higher education.
- The government has set aside Rs.42,219.5 crore for the department of school education for 2015-16, as compared to Rs.46,805 crore last year. Allocation to the school sector was cut by around 10% in its planned outlay from Rs.43,517.9 crore in the last budget to Rs.39,038.5 crore in the year that begins on 1st April.
- The mid-day meal Scheme suffered a drastic fund cut from Rs.1,296.5 crore last year to Rs.132 crore this year.
- Basic education ignored the highlights of the government's vision for the year 2022, which focused on provision of a senior secondary school within every five kilometres for every child and the need for upgradation of 80,000 secondary schools, as well as making

provisions for more schools across the country. The need for improvement in quality of education as well as learning outcomes was also stressed upon. However, many thought there was little or no mention of how to make education accessible to all at the grass-root level.

- The Budget did not get into the 'Digital India' initiative, whose goal is to enhance digital infrastructure, deploying e-governance and e-service. There were expectations on substantial budgetary allocation to further the digital education agenda.
- Visa-on-arrival from 150 countries will help attract researchers, academics and students. This could further help create India as a global hub for education.
- Start-ups in service sectors like retail, e-commerce, training, education, etc. are excluded from the CGTMSE, scheme of the Indian banking system. They would receive great encouragement and support if such facilities are extended to these sectors.

We welcome the following highlights in the budget.

- Increase in investment in infrastructure by 700 billion rupees in 2015-16, over the last year, establishment of National Investment and Infrastructure Fund (NIIF), with an annual flow of 20,000 crore rupees to it. Allocation of 25,000 crore rupees for rural infrastructure.
- Around 5300 crore rupees to support micro-irrigation, watershed development and the 'Pradhan Mantri Krishi Sinchai Yojana'. Around 25,000 crore rupees to be invested in 2015-16 to the corpus of Rural Infrastructure Development Fund (RIDF) set up in NABARD ; 15,000 crore rupees for Long Term Rural Credit Fund; and 15,000 crore rupees for short term RRB Refinance Fund.
- Around 1000 crore rupees allocated to the Nirbhaya Fund.

- A total of 79,526 crore rupees were allocated for rural development activities including Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). Around 34,699 crore rupees have been allocated for MGNREGA.
- Allocation of 2,46,727 crore rupees in the defence sector. But keep it in mind that China has allocated 3 and half times more than our allocation to their army.
- Allocation of 33,150 crore rupees for the healthcare sector. The government also raised the health insurance premium from 15,000 rupees to 25,000 rupees and from 20,000 rupees to 30,000 rupees for senior citizens.
- Senior citizens above the age of 80 years, who are not covered by health insurance, will be allowed deduction of 30,000 rupees towards medical expenditures.
- The Finance Minister allocated 68,968 crore rupees to the education sector including mid-day meals.
- For housing and urban development 22,407 crore rupees have been allocated.
- The Finance Minister allocated 10,351 crore rupees for women and child development.
- The government would allocate 4173 crore rupees for Water Resources and Namami Gange Project.
- Second unit of Kudankulam nuclear power station to be commissioned.

Our sincere thanks to the Finance Minister for having responded positively to our leader's request by announcing the setting up of an AIIMS in Tamil Nadu. Our leader had written in July, 2014, offering land at three alternatives sites for the AIIMS in Tamil Nadu and requested that it may be set up in the current year itself.

It is disappointing to note that no Cultural World Heritage Site from Tamil Nadu has been selected for assistance under World Heritage Sites.

I request to allocate substantial sums of money for the industrial corridors in Tamil Nadu and adequate funds should be made available for the Madurai-Thoothukudi and Chennai-Bangalore Corridor also.

I am happy to note that the Government of India has recognized the need for procurement law following the footsteps of our Amma, since Tamil Nadu was the first State to have a procurement law.

Our leader emphasized that State Governments should be fully consulted and there should be no abrogation of the powers of the States with regards to draft legislation for speedier clearances for businesses.

I conclude with our vision of our leader on the budget that it has fallen short of expectations as the hopes and expectations of Tamil Nadu have not been fully met. I request the government not to reduce the central assistance to State and Union Territories plan. I request to give incentives to encourage the States like Tamil Nadu to join the GST regime.

**\*डॉ भारतीबेन डी. श्याल (भावनगर):** मैं वित्त मंत्री द्वारा एक अच्छा बजट तैयार करने के लिए धन्यवाद देती हूँ। मेरे विचार से यदि माननीय वित्त मंत्री द्वारा सदन में रखे गए बजट का सिंहावलोकन किया जाए तो निश्चित रूप से यह बजट माननीय प्रधानमंत्री जी द्वारा घोषित अच्छे दिनों की बुनियाद रखने वाला, देश के विकास को गति देने वाला व भविष्य को नज़र में रखने वाला है।

इस बजट में जो प्रावधान रखे गये हैं वे रोज़गार के नये अवसर प्रदान करेंगे व इनसे भारत में निवेश की संभावना बनेगी। फलस्वरूप अगले वित्त वर्ष में भारत सरलतापूर्वक 8.1 से 8.5 प्रतिशत की विकास दर को प्राप्त कर सकेगा। मतलब स्पष्ट है कि हमारा देश सबसे तेजी से विकसित होती अर्थव्यवस्था वाला देश बन जायेगा।

किसी भी बजट को सर्वोत्तम में पांच चीज़ों की महत्वपूर्ण भूमिका होती है। जिसमें पहली चीज़ होती है वित्तीय स्थिति को सुदृढ़ बनाना। इस वर्ष वित्तीय घाटा 4.1 प्रतिशत रहेगा, अगले साल का लक्ष्य 3.9 रखा गया है और सरकार तीन साल में इसे तीन फीसदी तक लाने का निर्णय लिया है। इससे दुनिया भर को यह बात मालूम हो जाएगी की भारत अब वित्तीय स्थिरता के मार्ग पर चल चुका है।

दूसरा, इस बजट में इंफ्रास्ट्रक्चर के लिए कई प्रावधानों की घोषणा की गयी है। विशेष रूप से राजमार्गों के लिए टोल या चुंगी द्वारा प्राप्त राशि के बांड जारी करने का निर्णय किया गया है। जिससे पता चलता है कि यह सरकार नई सोच के साथ अग्रसर हो रही है।

तीसरा, सरकार ने देश के निवासियों के पास रखे जाने के खजानों के सही उपयोग के लिए योजना तैयार की है जिसके तहत लोगों को अपने सोने के बदले सरकार द्वारा जारी बांड पर ब्याज भी मिलेगा और जब चाहे लोग अपने सोने को वापस भी ले सकते हैं।

चौथा कदम है, वित्तीय नीति और मौद्रिक नीति को जोड़ने के लिए वित्त मंत्रालय और रिजर्व बैंक के नये रिश्ते बनाना। इसी के अनुसार छह फीसदी मुद्रास्फीति का लक्ष्य निर्धारित हुआ है।

बजट में पांचवी और सबसे उत्तम चीज़ है, व्यवसाय के मार्ग को सरल बनाने के लिए उठाये गये कदम। इसके द्वारा विवादों को निपटाने के लिए नई व्यवस्था बनाने का निर्णय लिया जाएगा।

यह भी स्पष्ट कर दिया गया है कि प्रत्यक्ष कर संहिता की कोई आवश्यकता नहीं है तथा वस्तु और सेवा कर हेतु समय-सीमा भी निश्चित की जा चुकी है। काले धन को समाप्त करने के लिए अपनी प्रतिबद्धता जाहिर करते हुए इस संबंध में कड़े कानून बनाने के निर्णय का भी संकेत दिया गया है केवल इसे लागू करने का कार्य शेष है जो समय के साथ किया जाएगा।

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\* Speech was laid on the Table.

लोगों के स्वास्थ्य का ध्यान रखते हुए इस सरकार ने एम्स की स्थापना पर विशेष ध्यान दिया है। 2004 में एन.डी.ए. सरकार ने छह एम्स खोलने की घोषणा की जो अब करीब-करीब शुरू हो चुके हैं। पिछले वर्ष चार एम्स पश्चिम बंगाल, आंध्र प्रदेश, पूर्वांचल और विदर्भ में खोलने की घोषणा हुई जिनको बनाने का जमीनी कार्य चल रहा है। अब इस बजट में चार और एम्स खोलने की घोषणा कर दी गई है, जो जम्मू-कश्मीर, पंजाब, तमिलनाडु और हिमाचल में खोले जाएंगे। बिहार की जरूरतों को देखते हुए वहां एक एम्स जैसा संस्थान और खोलने का भी एलान किया गया।

अन्य कई घोषणाओं में महाराष्ट्र, राजस्थान और छत्तीसगढ़ में राष्ट्रीय भेषज शिक्षा एवं अनुसंधान संस्थान की स्थापना की घोषणा की गई है। इन संस्थाओं का संचालन रसायन मंत्रालय करता है लेकिन ये स्वास्थ्य क्षेत्र के लिए विभिन्न किस्म के विशेषज्ञ तैयार करते हैं। केरल के वाक एवं श्रवण संस्थान को विश्वविद्यालय का दर्जा देने की बात कही गई है। इससे विकलांगों के उपचार तथा उनके लिए नई तकनीकों को खोजने में मदद मिलेगी।

प्रधानमंत्री माननीय श्री नरेन्द्र भाई के विजन के अनुरूप ही माननीय वित्त मंत्री जी ने अपना बजट तैयार किया है। माननीय प्रधानमंत्री जी ने सरकार बनाने के बाद जिन मिशनों को सामने रखा, माननीय वित्त मंत्री जी ने उसके लिए खुल दिल से धन मुहैया कराया है। जैसे 'मेक इन इंडिया' के लिए 310 करोड़ डिजिटल इंडिया के लिए 2510 करोड़, कौशल विकास व उद्यमशीलता के लिए 1500 करोड़ व 100 स्मार्ट सिटी के लिए 5899 करोड़ रखे गए हैं।

स्वच्छ भारत व नमामि गंगे के लिए 2100 करोड़ व राष्ट्रीय स्वच्छ ऊर्जा कोष के लिए 4700 करोड़ रूपए आवंटित किए गए हैं। इन दोनों मिशन के लिए एक स्वच्छ भारत कोष बनाया गया है। इसमें व्यक्तिगत दान देने की राशि पर कोई कर नहीं लगेगा। स्वच्छ भारत के लिए कुछ उप कर लगाने के भी प्रस्ताव हैं।

बजट में सामाजिक क्षेत्र और गरीबी उन्मूलन पर विशेष ध्यान दिया गया है। गरीबों को 12 रूपए प्रतिवर्ष के प्रीमियम पर दो लाख का दुर्घटना बीमा, 2020 तक बिजली तथा 2022 तक घर, 60 वर्ष से ऊपर अटल पेंशन योजना लागू करके गरीबों को राहत देने का प्रयास किया है।

सरकार ने पूरी तक तटीय सुरक्षा को मजबूती प्रदान करने के लिए इस बजट में 18 गुना बढ़ोत्तरी करके 710 करोड़ का प्रावधान किया है। रक्षा बजट में इस बार माननीय वित्त मंत्री जी ने तकरीबन 11 फीसदी बढ़ोत्तरी के साथ 24 हजार करोड़ रूपए से भी अधिक की बढ़ोत्तरी की गई है।



किसानों के लिए एक बड़ा एलान करते हुए माननीय वित्त मंत्री जी ने अपने बजट में कृषि ऋण का लक्ष्य 50 हजार करोड़ रूपए से बढ़ाकर 8.5 लाख करोड़ रूपए कर दिया है। इससे यह लगता है कि इस वजह से प्रधानमंत्री श्री नरेन्द्रभाई मोदी जी की कृषि संबंधी प्रतिबद्धता की छाप है।

देश की जनता ने मोदी सरकार को महंगाई पर रोक, भ्रष्टाचार पर अंकुश और युवाओं के लिए अधिकाधिक नौकरियां सृजित करने के लिए चुना था। शुरूआती, दोनों ही उद्देश्यों में सरकार सफल रही। मौजूदा बजट का मुख्य ध्यान नौकरियों पर है। अभी प्रतिमाह 10 लाख नई नौकरियों के सृजन की आवश्यकता है। इसके लिए बुनियादी ढांचा क्षेत्र को महत्व दिया गया है और इसमें सरकार ने 70,000 करोड़ रूपए निवेश करने की बात कही है। इसके तहत रेलवे, सड़कों के निर्माण समेत इन्फ्रा फण्ड का युक्त बांड जारी किये जाने का प्रावधान के साथ ही बंदरगाहों को कंपनियों का दर्जा दिये जाने की बात कही गई है। इससे यह खुले बाज़ार से पैसा उठा सकेंग, जिससे रोज़गार सृजन में मदद मिलेगी।

**\*श्रीमती रंजनबेन भट्ट (बडोदरा):** मैं वित्त मंत्री द्वारा एक अच्छा बजट तैयार करने के लिए धन्यवाद देती हूँ। मेरे विचार से यदि माननीय वित्त मंत्री द्वारा सदन में रखे गए बजट का सिंहावलोकन किया जाए तो निश्चित रूप से यह बजट माननीय प्रधानमंत्री जी द्वारा घोषित अच्छे दिनों की बुनियाद रखने वाला, देश के विकास को गति देने वाला व भविष्य को नज़र में रखने वाला है।

इस बजट में जो प्रावधान रखे गये हैं वे रोज़गार के नये अवसर प्रदान करेंगे व इनसे भारत में निवेश की संभावना बनेगी। फलस्वरूप अगले वित्त वर्ष में भारत सरलतापूर्वक 8.1 से 8.5 प्रतिशत की विकास दर को प्राप्त कर सकेगा। मतलब स्पष्ट है कि हमारा देश सबसे तेजी से विकसित होती अर्थव्यवस्था वाला देश बन जायेगा।

किसी भी बजट को सर्वोत्तम में पांच चीज़ों की महत्वपूर्ण भूमिका होती है। जिसमें पहली चीज़ होती है वित्तीय स्थिति को सुदृढ़ बनाना। इस वर्ष वित्तीय घाटा 4.1 प्रतिशत रहेगा, अगले साल का लक्ष्य 3.9 रखा गया है और सरकार तीन साल में इसे तीन फीसदी तक लाने का निर्णय लिया है। इससे दुनिया भर को यह बात मालूम हो जाएगी की भारत अब वित्तीय स्थिरता के मार्ग पर चल चुका है।

दूसरा, इस बजट में इंफ्रास्ट्रक्चर के लिए कई प्रावधानों की घोषणा की गयी है। विशेष रूप से राजमार्गों के लिए टोल या चुंगी द्वारा प्राप्त राशि के बांड जारी करने का निर्णय किया गया है। जिससे पता चलता है कि यह सरकार नई सोच के साथ अग्रसर हो रही है।

तीसरा, सरकार ने देश के निवासियों के पास रखे जाने के खजानों के सही उपयोग के लिए योजना तैयार की है जिसके तहत लोगों को अपने सोने के बदले सरकार द्वारा जारी बांड पर ब्याज भी मिलेगा और जब चाहे लोग अपने सोने को वापस भी ले सकते हैं।

चौथा कदम है, वित्तीय नीति और मौद्रिक नीति को जोड़ने के लिए वित्त मंत्रालय और रिजर्व बैंक के नये रिश्ते बनाना। इसी के अनुसार छह फीसदी मुद्रास्फीति का लक्ष्य निर्धारित हुआ है।

बजट में पांचवी और सबसे उत्तम चीज़ है, व्यवसाय के मार्ग को सरल बनाने के लिए उठाये गये कदम। इसके द्वारा विवादों को निपटाने के लिए नई व्यवस्था बनाने का निर्णय लिया जाएगा।

यह भी स्पष्ट कर दिया गया है कि प्रत्यक्ष कर संहिता की कोई आवश्यकता नहीं है तथा वस्तु और सेवा कर हेतु समय-सीमा भी निश्चित की जा चुकी है। काले धन को समाप्त करने के लिए अपनी प्रतिबद्धता जाहिर करते हुए इस संबंध में कड़े कानून बनाने के निर्णय का भी संकेत दिया गया है केवल इसे लागू करने का कार्य शेष है जो समय के साथ किया जाएगा।

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\* Speech was laid on the Table.

लोगों के स्वास्थ्य का ध्यान रखते हुए इस सरकार ने एम्स की स्थापना पर विशेष ध्यान दिया है। 2004 में एन.डी.ए. सरकार ने छह एम्स खोलने की घोषणा की जो अब करीब-करीब शुरू हो चुके हैं। पिछले वर्ष चार एम्स पश्चिम बंगाल, आंध्र प्रदेश, पूर्वांचल और विदर्भ में खोलने की घोषणा हुई जिनको बनाने का जमीनी कार्य चल रहा है। अब इस बजट में चार और एम्स खोलने की घोषणा कर दी गई है, जो जम्मू-कश्मीर, पंजाब, तमिलनाडु और हिमाचल में खोले जाएंगे। बिहार की जरूरतों को देखते हुए वहां एक एम्स जैसा संस्थान और खोलने का भी एलान किया गया।

अन्य कई घोषणाओं में महाराष्ट्र, राजस्थान और छत्तीसगढ़ में राष्ट्रीय भेषज शिक्षा एवं अनुसंधान संस्थान की स्थापना की घोषणा की गई है। इन संस्थाओं का संचालन रसायन मंत्रालय करता है लेकिन ये स्वास्थ्य क्षेत्र के लिए विभिन्न किस्म के विशेषज्ञ तैयार करते हैं। केरल के वाक एवं श्रवण संस्थान को विश्वविद्यालय का दर्जा देने की बात कही गई है। इससे विकलांगों के उपचार तथा उनके लिए नई तकनीकों को खोजने में मदद मिलेगी।

प्रधानमंत्री माननीय श्री नरेन्द्र भाई के विजन के अनुरूप ही माननीय वित्त मंत्री जी ने अपना बजट तैयार किया है। माननीय प्रधानमंत्री जी ने सरकार बनाने के बाद जिन मिशनों को सामने रखा, माननीय वित्त मंत्री जी ने उसके लिए खुल दिल से धन मुहैया कराया है। जैसे 'मेक इन इंडिया' के लिए 310 करोड़ डिजिटल इंडिया के लिए 2510 करोड़, कौशल विकास व उद्यमशीलता के लिए 1500 करोड़ व 100 स्मार्ट सिटी के लिए 5899 करोड़ रखे गए हैं।

स्वच्छ भारत व नमामि गंगे के लिए 2100 करोड़ व राष्ट्रीय स्वच्छ ऊर्जा कोष के लिए 4700 करोड़ रूपए आवंटित किए गए हैं। इन दोनों मिशन के लिए एक स्वच्छ भारत कोष बनाया गया है। इसमें व्यक्तिगत दान देने की राशि पर कोई कर नहीं लगेगा। स्वच्छ भारत के लिए कुछ उप कर लगाने के भी प्रस्ताव हैं।

बजट में सामाजिक क्षेत्र और गरीबी उन्मूलन पर विशेष ध्यान दिया गया है। गरीबों को 12 रूपए प्रतिवर्ष के प्रीमियम पर दो लाख का दुर्घटना बीमा, 2020 तक बिजली तथा 2022 तक घर, 60 वर्ष से ऊपर अटल पेंशन योजना लागू करके गरीबों को राहत देने का प्रयास किया है।

सरकार ने पूरी तक तटीय सुरक्षा को मजबूती प्रदान करने के लिए इस बजट में 18 गुना बढ़ोत्तरी करके 710 करोड़ का प्रावधान किया है। रक्षा बजट में इस बार माननीय वित्त मंत्री जी ने तकरीबन 11 फीसदी बढ़ोत्तरी के साथ 24 हजार करोड़ रूपए से भी अधिक की बढ़ोत्तरी की गई है।

किसानों के लिए एक बड़ा एलान करते हुए माननीय वित्त मंत्री जी ने अपने बजट में कृषि ऋण का लक्ष्य 50 हजार करोड़ रूपए से बढ़ाकर 8.5 लाख करोड़ रूपए कर दिया है। इससे यह लगता है कि इस वजह से प्रधानमंत्री श्री नरेन्द्रभाई मोदी जी की कृषि संबंधी प्रतिबद्धता की छाप है।

देश की जनता ने मोदी सरकार को महंगाई पर रोक, भ्रष्टाचार पर अंकुश और युवाओं के लिए अधिकाधिक नौकरियां सृजित करने के लिए चुना था। शुरूआती, दोनों ही उद्देश्यों में सरकार सफल रही। मौजूदा बजट का मुख्य ध्यान नौकरियों पर है। अभी प्रतिमाह 10 लाख नई नौकरियों के सृजन की आवश्यकता है। इसके लिए बुनियादी ढांचा क्षेत्र को महत्व दिया गया है और इसमें सरकार ने 70,000 करोड़ रूपए निवेश करने की बात कही है। इसके तहत रेलवे, सड़कों के निर्माण समेत इन्फ्रा फण्ड का युक्त बांड जारी किये जाने का प्रावधान के साथ ही बंदरगाहों को कंपनियों का दर्जा दिये जाने की बात कही गई है। इससे यह खुले बाज़ार से पैसा उठा सकेंग, जिससे रोज़गार सृजन में मदद मिलेगी।

**\*SHRI P. SRINIVASA REDDY (KHAMMAM):** The Hon'ble Finance Minister has presented Rs. 17,77,477 crore annual budget for FY 2016-17, with a fiscal deficit target of 3.9% of GDP and Revenue deficit target of 2.8 % for the current fiscal consolidation.

The Union Budget for fiscal 2016 is the Finance Minister's commitment to put the nation in a development path. There is a clear and sharp focus on the four key areas of growth, inclusion, fiscal prudence and tax rationalisation. The budget promotes growth through its focus on infrastructure and ease of doing business. The theme of inclusion is reflected in the measures taken to empower all stakeholders- there is greater devolution of resources to states and there are a number of measures for the poor, youth and senior citizens. The Fiscal target of 3% by fiscal 2018 articulated by the Hon. Minister is prudent while at the same time balances the current growth needs of the economy. The clarity given on the Tax regime will go a long way in making India an attractive destination for investments, and encouraging domestic savings. The budget reflects the vision of the Government and takes India forward on a path of growth and inclusive prosperity.

First and foremost, I would like to mention here that luck is favouring our beloved Prime Minister and thereby our country. It is often said that the two most important jobs in India, respectively, are that of two champions: the Prime Minister and the captain of the national cricket team. Policies cricket dominate the average Indian psyche. Wherever you go, be it an elite socialite gathering or people and sitting of a roadside dhaba or traveling in train or bus, the most common topic of discussion is either or cricket. Prime Minister Narendra Modi is clearly the captain of the Indian politics. He has led his team to a phenomenal success in the general election on a promise of acche din (good times). Figures indicate that the promised acche din are just the corner. Many argue that luck is favouring Shri Narendra Modi and things are looking better even in the areas

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\* Speech was laid on the Table.

where he has done hardly anything and luck is also favouring Mr. Dhoni for our Cricket team's ongoing World cup performance. Both come from humble background; have great leadership ability, focus on common sense and most of all have proved lucky for India.

Shri Narendra Modi has had very good luck since he has been formed the Government. The fall of global crude oil prices is a major relief to India. His heading position is an auspicious to our country. No one get such crude prices falls very often in his tenure and certainly don't get that often when he is in government. Now both are happening simultaneously.

The dramatic fall in oil prices is a boon for us. It saves, on an annualised basis, around USD 50 billion, roughly, one third of our annual gross oil imports of about USD 160 billion. This welcome development enhances our disposable income which will increase consumer demand for other goods and services, reduce input cost of our businesses which will increase margins and help enthuse investment demand. This will also aid Government finances by reducing the energy subsidy burden in the Budget. The fall in crude prices, which have dropped more than 58 per cent since June, is a positive for inflation. As per Government's data, it is estimated that for every one USD decrease in crude price, the country's import bill decreases by around Rs. 8,578 crores. If the rupees appreciates vis-a-vis US Dollar then for every one rupee appreciation in exchange rate the country's crude oil import bill decreases by around Rs. 12,328 crores.

Since the global crude oil prices are still nose-diving, the Government is not surpassing its benefit to the common man. Instead of increasing fuel prices in India, the benefit should be given to common man.

The GDP growth in 2015-16 is projected to be between 8 to 8.5%. the recent Economic Survey says that expectation for such a growth rate is also due to a number of reforms that have already been undertaken and more that are being planned for. The Survey enlist various reform measures like deregulation of diesel price, taxing energy products, replacing cooking gas subsidy by direct transfer on

national scale, passing an Ordinance to reform the coal sector via auctions, increasing the FDI caps in defence, etc.

The great achievement of this Government is Transport Coal Block auctions to augment resources of the States. With 31 of 204 coal mines whose allotment was cancelled by the Supreme Court being put up for auction, it is now crystal clear that the Government has already exceeded the windfall gains computed by former CAG at Rs. 1,86,000 crore - for which he was widely criticised. With Rs. 2.07 lakh crore of bids tied up, and that too involving only 18 operational blocks and 13 about-to-open blocks, it is clear that final bid amounts for the 204 blocks could end up anywhere between Rs. 10 lakh crore and Rs. 15 lakh crore - depending on when the auction are conducted.

The Hon'ble Minister has shown step-mother treatment on some important issues and the Budget reduces spending on core sectors like education, health care, and agriculture. The focus on agriculture, infrastructure, health and education will enhance the social fabric and contribute to equitable growth.

Indian agriculture sector accounts for 17 per cent of India's gross domestic product (GDP) and engages almost 50 per cent of the country's workforce. There was an expectation in this budget for the agriculture sector to sustain growth and improve infrastructure.

The allocation to agriculture has declined from 9.5 percent of the total development expenditure in 2013-14 to 2.7 per cent in 2015-16 could be a cause for concern, since, as the Economic Survey admits, growth last few years was domestic driven. The major driver of domestic demand has been coming from the rural areas, which are getting hurt by a decline in the agriculture growth. The Hon'ble Finance Minister has allocated Rs. 25,000 crore for Rural Infrastructure Development Bank, Rs. 5300 crore for micro irrigation and Target of 8.5 lakh crores credit to be given to farmers in 2015-16.

I would like draw the attention of Hon. Minister towards suicides in Telangana. Due to scanty monsoon and crop failures, farmers in Telangana are

committing suicides , mainly cotton growing farmers across the country especially in Telangana. The south-west monsoon, the principal source of water for growing cotton, was not only delayed but was deficient. To make matters worse, the entire crop season experienced prolonged dry spells. Even the north-east monsoon, from October to December, crucial for the rabi crop, was deficient by 52% in Telangana and 56% of land was unsown as of 14 January.

According to the latest National Sample Survey Organisation (NSSO) report, Key Indicators of Situation of Agricultural Households in India, released in December, over 86% of all farm households in Telangana, are indebted (compared to 52% for the country) with an average debt of Rs. 93,5000 (compared to Rs. 47,000 for all India). The debt situation of farm households in Telangana is the second worst in the country, next only to Andhra Pradesh, where 93% farm households are indebted. Details of farm suicides show an overwhelming number of farmers killing themselves are in the age group of 25 to 40 years. Experts say the numbers are concentrated among tenant farmers who pay between Rs. 10,000 and Rs. 15,000 upfront to the landlord towards the lease.

As per UN study on farmers suicides, reforms opened Indian farmers to global competition, such as with the United States and UK who receive over \$ 18 billion a year in subsidies. For farmers in India such foreign subsidies have driven down the price of crops in the global market, such as cotton. In order to compete, many farmers turned to high-cost seeds, fertilizers and pesticides, believing in easier returns. Modified seeds cost nearly twice as much as ordinary ones, necessitating larger loans.

There has been minimal financial support from the government for small farmers. Many small farmers do not qualify for bank credit, forcing farmers to turn to moneylenders, who charge up to 20% interest on a four-month loan. As collateral, farmers often sign away the title to their land. More than 1,00,000 farmers have taken their own lives were financially indebted. Their average debt



was about \$ 835. On average, there has been one farmer is being committed suicide every 32 minutes since 2002.

Cotton farmers are hardest hit by global competition and poor yield. An Agricultural Economist has rightly said that "The cotton belt is where the suicides are taking place on a very, very large scale, it is the suicide belt of India".

I, would, therefore urge upon the Government to announce a special package for farmers in Telangana to control farmer suicides.

As far as Education is concerned, the NDA Government has announced new IIT's and IIM's in the Budget, the allocation for the crucial education sector was slashed significantly by nearly 17 percent as compared to the Budget Estimates of 2014-15, with school education bearing the brunt of the cut. While the Department School Education witnessed a Budget cut of nearly Rs. 13,000 crore from Rs. 55,111 crore to Rs. 42,210 crore, the Department of Higher Education saw a cut of around Rs. 800 crore to around 26,800 crore this fiscal. The HRD Ministry's flagship Sarva Siksha Abhiyan(SSA) also saw a cut from Rs. 28,635 crore last fiscal to around Rs. 22,000 crore now. The Government has announced new IIMs in J&K and Andhra Pradesh and new IIT in Karnataka and also decided to upgrade Indian School Mines, Dhanbad into a full-fledged IIT.

But, the Budget has ignored the newly created Telangana State. Especially, there was a proposal during UPA Government to establish a Campus of Indian School of Mining, Dhanbad in Khammam District, but no efforts has been made to fulfill the long cherished desire of this mineral rich region.

In order to provide good education facility to the Children of the Employees of Central PSUs, other industries and other children in Khammam District, which is predominantly by tribal population, a couple of new Kendriya Vidyalayas are essentially required at Kothagudem and Manguur of Khammam District in Telangana State.

Centre has sanctioned nothing except a horticulture university for the new state during previous Budget and there is no mention about the Girijan University.

I would request the Hon'ble Minister to allocate more funds and announce Campus of Indian School of Mining and Kendriya Vidyalayas in my constituency and allocate sufficient funds for Girijan University in Telangana.

The Centre while dividing the State said that the Pranihita-Chevella irrigation project would be funded by Centre on the lines of Polavaram in Andhra Pradesh. But there is no mention of this project. There is also no mention of rail coach factory, which was sanctioned in principle by the Centre during bifurcation.

The Centre has failed to live up to its promise to ground an AIIMS like institution in Telangana. There is an urgent need for improved road connectivity from Hyderabad to districts and from the districts to remote areas.

Under the able leadership of Shri Narendra Modiji, Bharat is growing as one of the strong countries in the world. Credibility of Indian economy has been re-established in the last nine months because of stable government at Centre and its commitment to achieve targeted progress.

Prime Minister Narendra Modi's ambitious 'Make in India' campaign, which aims at increasing the manufacturing sector's contribution to the Gross Domestic Product (GDP) from 15% to 25%, there is a need of major policy overhaul. Key thrust of the programme is on cutting down in delays in manufacturing projects clearance, develop adequate infrastructure, make it easier for companies to do business in India and generate more employment opportunities. The Economic Survey 2015 has highlighted the need of initiate skill development programmes to achieve the Government's objective of 'Make in India' campaign.

The Indian economy has grown rapidly in the last two decades, transforming from an agrarian economy to a services-driven one. However, manufacturing's share in India's GDP has remained stagnant, at 15% . It lags way behind the average share of manufacturing in GDP for some of the other rapidly developing economies such as China (32%), Thailand (34%) and Malayasia (24%). The manufacturing sector in India continues to struggle, pulling down the

country's overall growth. The manufacturing sector GDP has grown at meagre 2.5% between 2010-11 and 2013-14, compared to overall GDP growth of 5.3% during the same period. In 2013-14, the manufacturing sector's output declined by 0.2%.

With a view to encourage domestic manufacturing under the Make in India programme, Government has announced various initiatives to encourage new entrepreneur and rebates in order to reduce the manufacturing costs. An additional investment allowance of 15% and additional depreciation of 15% to new manufacturing units set up in notified areas of newly bifurcated Andhra Pradesh and Telangana States.

Hon. Prime Minister Narendra Modi in his maiden Independence Day speech said India must focus on growing the manufacturing sector and on developing skills to provide meaningful employment to millions of young Indians. India aims to increase the share of manufacturing in gross domestic product from its current level of 16% to 25% by 2022.

To achieve this, Skill Development Centres are needed to be opened and an urgent need to open such Centre in my constituency i.e. Khammam in Telangana in the proposed National Skills Mission to facilitate employment opportunities to the unemployed youth.

The Government has introduced "Pandit Deendayal Upadhyay Shramev Jayate Programme" as part of its labour reform initiatives for facilitating a favourable environment for industrial development, apart from transparent labour inspection scheme, effective implementation of revamped Rashtriya Swasthya Bima Yojana, and vocational rehab centres for handicapped etc, the Government's effort will create congenial atmosphere for industrial growth, which is the need of the hour for our country.

The Finance Minister also seems keen on cashing in on the gold in India, quite literally. He announced a gold monetisation scheme, including a sovereign gold bond with a fixed rate of interest. Interestingly, those investing in this bond

will be able to redeem their investment at face value of gold on the day. This means a more liquid option for people who look at gold only as means of investment.

Swachh Bharat is not only a programme to improve hygiene and cleanliness but has become a movement to regenerate India. Hon'ble Prime Minister's concern to make India to stand beside some of the few clean countries in the world and urged upon all the PSUs and corporates to allocate funds for their CSR programmes.

I appreciate the Hon'ble Prime Minister's concern for Girl Child. "Beti Bachao, Beti Padhao" is the mantra with which Prime Minister Narendra Modi launched Sukanya Samridhi Yojana on January 22<sup>nd</sup> this year. Later on, the government issued a notification to allow 80C exemption equal to the amount investment in the scheme up to Rs. 1,50,000 which is also the maximum amount one can invest in this scheme in a financial year.

Now, the Finance Minister in his budget speech has proposed to make the interest component as well as the maturity proceeds as tax-free. I think this proposal has made this scheme to be the best small savings scheme available to the Indian investors. Even better than our golden scheme of Public Provident Fund (PPF). Sukanya Samridhi Yojana is a small savings scheme which can be opened by the parents or a legal guardian of a girl child in any post office or authorised branches of some of the commercial banks. The girl child is called the "Account Holder" and the guardian is called the "Depositor" in this scheme.

All the parents of Girl Children must be happy that at least now Government has started taking care of "Girl Child" and launched SSA Sukanya Samridhi Account. Since this scheme is to promote Girl Child, Government should come more generously. If the depositor or the head of the family, dies unfortunately, who will continue to deposit the money in Sukanya Samridhi Account? Government's intention is not clear in this regard. Beti Bachao - Beti Padhao - Sukanya Samridhi Account -Scheme should not become another

halfhearted measure to promote Girl Child. I, request the Hon'ble Minister to announce that in any unforeseen event in the family, Government should continue the deposit on behalf of Girl Child'.

I request the Honourable Finance Minister to initiate steps to address the genuine problems of people of Telangana in the present Budget and render justice to the Telangana State. With these words, on behalf of our President Shri Y.S.Jagan Mohan Reddy ji and our Party YSRCP, I support the General Budget - 2015-16.

**\*श्री गणेश सिंह (सतना):** प्रधानमंत्री श्री नरेन्द्र मोदी जी की सरकार का बजट गांव, गरीब, किसान तथा युवाओं के लिए है।

28 फरवरी को प्रधानमंत्री माननीय नरेन्द्र मोदी जी की सरकार का आम बजट लोक सभा में वित्त मंत्री श्री अरुण जेटली जी ने प्रस्तुत कर जहां एक ओर देश की अर्थव्यवस्था को मजबूत बनाने तथा दूसरी तरफ आज़ादी के बाद से लगातार बुनियादी सुविधाओं के इंतजार में बैठे गरीब आदमी की जरूरतों को ध्यान में रखते हुए प्रस्तुत किया गया है। पहली बार केंद्र सरकार के बजट में गरीबों, युवाओं तथा किसानों की बुनियादी जरूरतें पूरी करने का प्रावधान रखा गया है। आज़ादी के बाद पहला नारा था, रोटी, कपड़ा व मकान का, दूसरा नारा गरीबी मिटाने का, लेकिन आज़ादी के 65 से अधिक वर्ष बीत जाने के बाद भी इन गंभीर समस्याओं का अंत नहीं हो सका। यदि पूर्ववर्ती सरकार ने इन समस्याओं के समाधान के लिए समयबद्ध कार्यक्रम चलाया होता, तो इन समस्याओं का हल अवश्य निकल सकता था। लेकिन नीयत जब ठीक नहीं होती तो नीति भी ठीक नहीं बनती। एक तरफ खज़ाने की लूट होती रही, दूसरी तरफ समस्याएं कैसर की तरह लाइलाज होती चली गईं। बड़े इंतजार के बाद देशवासियों ने श्री नरेन्द्र मोदी जी के नेतृत्व में पूर्ण बहुमत की सरकार बनाने का जो जनादेश दिया था उसका एक मात्र मकसद था, देश तथा हर जरूरतमंद आदमी की तरक्की, भ्रष्टाचार मुक्त शासन व्यवस्था। उसी भावना को ध्यान में रखकर प्रधानमंत्री माननीय श्री नरेन्द्र मोदी जी की सरकार ने अपना काम शुरू किया है। यह पूरा बजट आधारभूत ढांचे को मजबूती देने तथा गरीब आदमी के जीवन में खुशियां लाने पर आधारित है। देश की आज़ादी के बाद यह पहली सरकार है जिसने 100 दिनों में 12.5 करोड़ खाते प्रधानमंत्री जन-धन योजना के बैंकों में खोलकर एक नया रिकॉर्ड बनाया है। यह योजना गरीबी कम करने का पहला कदम है। सन् 2022 जब देश अपनी आज़ादी की 75वीं वर्षगांठ मनाएगा तब तक केंद्र सरकार इन योजनाओं से देश से गरीबी का उन्मूलन कर चुकी होगी। स्वच्छ भारत योजना के तहत 6 करोड़ यानि प्रत्येक घरों में शौचालयों का निर्माण किया जाएगा। पहली सरकार है जिसने सबके लिए घर योजना शुरू की है और देश के शहरी क्षेत्रों में 2 करोड़ तथा ग्रामीण क्षेत्रों में 4 करोड़ घरों का निर्माण का कार्य सन् 2022 तक पूरा कर लिया जाएगा।

प्रत्येक घर में कम से कम एक सदस्य को रोज़गार देने की योजना शामिल है। प्रधानमंत्री सुरक्षा बीमा योजना में मात्र 12 रूपए प्रतिवर्ष यानी एक रूपया प्रतिमाह के प्रीमियम में 2 लाख का बीमा तय, अटल पेंशन योजना के तहत 31 दिसम्बर, 2015 से पहले खोले गए नये खातों में 5 वर्ष के लिए 1000

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\* Speech was laid on the Table.

रूप प्रतिवर्ष जमा की शुरुआत। प्रधानमंत्री जीवन ज्योति बीमा योजना के तहत 2 लाख का दुर्घटना बीमा, इसमें 18 से 50 वर्ष की उम्र के लोग शामिल होंगे और प्रीमियम के रूप में मात्र 330 रूप प्रतिवर्ष देना होगा। गरीबी रेखा के नीचे रहने वाले वरिष्ठ नागरिकों के लिए शारीरिक सहायता देय और सहायता जीवन साधन उपलब्ध कराने की नई योजना शुरू की जा रही है। अनुसूचित जाति, जनजाति तथा महिलाओं के लिए चल रही कल्याणकारी योजनाओं में अनुसूचित जाति के लिए 30,851 करोड़ रूप, अनुसूचित जनजाति के लिए 19980 करोड़ रूप तथा महिलाओं के लिए 79,258 करोड़ रूप का प्रावधान किया गया है। अल्पसंख्यक युवाओं को समर्थ बनाने के लिए "नई मंजिल" नामक योजना में 3,738 करोड़ रूप का प्रावधान किया गया है। गांवों में परम्परागत जो छोटे काम धंधे होते थे, उनकी संख्या देश में 5.77 करोड़ है। अर्थाभाव के कारण सभी धंधे बंद हो रहे हैं। उनकी मदद के लिए "मुद्रा बैंक" की स्थापना की गई है, जिसमें 20,000 करोड़ रूप की निधि तथा 3000 करोड़ रूप की गारंटी निधि रखी गई है। इसके अलावा भी छोटा धंधा करने हेतु जन-धन योजना को 5 हजार का क्रेडिट कार्ड का प्रावधान तथा किसान पेंशन योजना का प्रावधान है।

किसानों के लिए प्रधानमंत्री कृषि सिंचाई योजना हेतु 5,300 करोड़ रूप हर किसान के खेत की मिट्टी का परीक्षण तथा कृषि ऋण हेतु 8.5 लाख करोड़ रूप का प्रावधान किया गया है। किसानों की फसल का उचित दाम मिले, इसके लिए राष्ट्रीय कृषि बाज़ार सृजित करने की योजना तैयार की जा रही है। छोटे और सीमांत किसानों के लिए नाबार्ड के माध्यम से अधोसंरचना विकास कोष में 25,000 करोड़ रूप, दीर्घावधि ग्रामीण कोष में 15,000 करोड़ रूप, अल्पवृद्धिकारी ग्रामीण ऋण कोष में 45,000 करोड़ रूप का प्रावधान किया गया है।

अपने देश में सर्वाधिक युवा शक्ति है। 25 साल से कम आयु के व्यक्ति 54 प्रतिशत है। इनमें पढ़े-लिखे तथा गैर पढ़े लिखे भी हैं। इनको रोजगार या नौकरी चाहिए। इसलिए प्रधानमंत्री जी ने 'स्किल इंडिया' तथा 'मेक इन इंडिया' का कार्यक्रम जारी किया है। इसके लिए कौशल विकास हेतु "राष्ट्रीय स्किल मिशन" शुभारंभ किया है। इसमें भारत सरकार के 24 मंत्रालयों को शामिल किया गया है। पंडित दीनदयाल उपाध्याय ग्रामीण कौशल योजना शुरू की गयी है। इसमें 1500 करोड़ की राशि निश्चित की गई है। देश के सभी गांव सर्व सुविधायुक्त बनाने हेतु आदर्श ग्राम की कल्पना की गई है। देश के 1,78,000 बस्तियों को बारहमासी सड़कों से जोड़ा जाएगा। इसके लिए 1,00,000 किलोमीटर सड़कें मंजूर की गई हैं तथा प्रत्येक गांव में स्वच्छ पेयजल, स्वास्थ्य सुविधा शेष 20,000 गांवों का विद्युतीकरण, स्कूलों का उन्नयन, हर गांव में संचार सुविधा की व्यवस्था इस बजट में की गई है।

सचमुच इस बजट में अच्छे दिनों का एहसास कराया गया है। समस्या रूपी बीमारी का इलाज जड़ से अवश्य खत्म होगा, यह स्पष्ट रूप से दिखाई दे रहा है। प्रधानमंत्री जी ने देशवासियों से कहा है कि हमारा उद्देश्य सबका साथ-सबका विकास है। दुनिया में आज देश का सम्मान बढ़ा है। यदि अपने देश के विकास के लिए अपना एक कदम रोज बढ़ाएंगे, तो देश प्रधानमंत्री जी के नेतृत्व में 125 करोड़ कदम रोज आगे बढ़ेगा।

यह बजट देश की अर्थव्यवस्था को जहां एक ओर मजबूत करेगा, वहीं देशवासियों की मूलभूत आवश्यकताएं भी पूरी होंगी। पूरा देश जानता है कि पूर्ववर्ती सरकार ने देश की अर्थव्यवस्था को चौपट कर रखा था। अब उसे ठीक पटरी पर लाने का प्रयास किया गया है। राज्यों के विकास में यू.पी.ए. सरकार हमेशा पक्षपात की आरोपी रही है। लेकिन प्रधानमंत्री श्री नरेन्द्र मोदी जी ने राज्यों को पूरा हक देने की दिशा में पहला कदम केंद्रीय कर से प्राप्त राशि को 30 प्रतिशत से बढ़ाकर 42 प्रतिशत तथा नगरीय विकास में 5 प्रतिशत तथा पंचायतों के विकास के लिए 5 प्रतिशत राशि सुनिश्चित किया है। कोयला ब्लॉकों की नीलामी से जो राशि प्राप्त होगी वह राशि सीधे उन्हीं राज्यों को भेजी जा रही है, जहां कोयले का भंडारण है। इसी तरह, अन्य खनिजों की नीलामी की भी राशि राज्यों को ही मिलेगी। राष्ट्रीय राजमार्गों के निर्माण में तेज गति आई है। अब हर रोज 18 कि.मी. सड़क बनेगी तथा सीमेंट कंक्रीट सड़कों का निर्माण होगा। आज संसद में भूतल परिवहन मंत्री जी ने अपने एक बयान में बताया है कि देश की सीमेंट कंपनियों से बात की गई है, उनके बाजार दर से कम 120 रूपए प्रति बोरी में शासकीय कार्यों के निर्माण के लिए सीमेंट मिलेगी। यह है बजट की दिशा और इसका लाभ राज्यों को भी मिलेगा। यह बजट अत्यंत दूरगामी तथा देश हित में है यह कहते हुए मैं बजट का पुरज़ोर समर्थन करता हूँ।



**\*श्री चाँद नाथ (अलवर):** मैं बजट 2015-16 का स्वागत करता हूँ। पहली बार बजट में जितनी चादर उतने पैर पसारने की ओर कदम बढ़ाया है। यह बजट गरीब और उद्योगपतियों के लिए बराबर है, परंतु मिडिल क्लास के लिए यह थोड़ा जोखिम से भरा है। यह कह देना कि मिडिल क्लास अपना ख्याल रख सकता है, ठीक नहीं होगा। बजट के अनुसार आम आदमी को राहत मिल सकती है, यदि वह बचत करता है, परंतु वास्तविकता और है। क्या मिडिल क्लास बचत कर सकता है? उसके बच्चों की पढ़ाई में खर्च की सीमा नहीं है? प्री-नर्सरी की क्लासों की फीस पर ही उसे 2000 रूपए खर्च करना पड़ता है। गवर्नमेंट स्कूलों में प्री-नर्सरी होती नहीं। सरकारी स्कूलों का यह हाल है कि बच्चों के बैठने की जगह नहीं, अध्यापक कम है। शिक्षा का स्तर सोचनीय है। शिक्षा के विकास के लिए स्कूल मूल्यांकन प्रोग्राम बहुत आवश्यक है, ताकि लीडरशिप और कौशल का विकास हो सके। मिडिल क्लास जाए तो कहाँ जाए?

सर्विस टैक्स की रेंज में मनोरंजन सेक्टर को डालना कहाँ तक ठीक है, समझ के बाहर है। इस पर पहले ही एंटरटेनमेंट टैक्स लगता है। सर्विस टैक्स के दायरे में लाना तो डबल टैक्सेशन हो जाएगा। कोर्ट के मामले बढ़ेंगे। आम बजट से घरेलू बजट बिगड़ जाएगा। इनडायरेक्ट टैक्सों के बदलाव से भी मिडिल क्लास पर असर पड़ेगा। सरकार 2016 से गुड्स और सर्विस टैक्स लागू करने के बारे में सोच रही है, परंतु इसका यह मतलब नहीं है कि भूमिका बनाने के लिए मिडिल क्लास को मोहरा बनाया जाए। सर्विस टैक्स में बढ़ोत्तरी जी.एस.टी. का अहम हिस्सा हो सकती है, परंतु इससे आगे जाकर क्या फायदा मिलेंगे, इसका अनुमान अभी नहीं लगाया जा सकता। सरकार को इसके अलावा और विकल्प सोचने की आवश्यकता है। मेरा सरकार से अनुरोध है कि नगर निगम तथा नगर पालिका द्वारा दी जाने वाली सेवाओं पर सर्विस टैक्स पर दोबारा विचार करें।

सरकार द्वारा हैल्थ इश्योरेंस की सुविधा जो सभी को दी गई है, सराहनीय है और एक सकारात्मक कदम है। वित्तीय समावेशन जैसे कि जन-धन योजना में सोशल सिक्योरिटी को जोड़कर जो रोड मैप बनाने की कोशिश भविष्य में शानदार सफलता की ओर कदम है। यह एक स्थिर और दूरगामी बजट का इशारा है, गरीबों को जीवन बीमा देने के लिए प्रधानमंत्री सुरक्षा बीमा योजना का ऐलान किया, जिसमें गरीब सिर्फ एक रूपया प्रतिमाह देकर अपने जीवन का दो लाख तक का जीवन बीमा करा सकता है। गरीबों के लिए अटल पेंशन योजना तथा प्रधानमंत्री जीवन ज्योति बीमा योजना का स्वागत है।

आम लोगों से सोशल मीडिया के माध्यम से बात कर और उन सुझावों को बजट में स्थान देना एक सराहनीय कदम है। यह पहली बार हुआ है, एक मिसाल कायम कर दी है। लोगों की ओर से भेजे गए कई

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\* Speech was laid on the Table.

प्रस्तावों को बजट में जगह मिली है जैसे कि योगा टैक्स में राहत, देश-विदेश में काला धन और बेनामी संपत्ति पकड़ने के लिए कानून बनाना, पोस्ट ऑफिस के द्वारा सुदूर क्षेत्रों में बैंकिंग को पहुंचाना और सोने से कमाई को बढ़ाना उल्लेखनीय है। मेटल (धातु) अकाउंट खोलने के प्रस्ताव से आम लोगों को ब्याज और ज्वैलरों को लोन की सुविधा मिलेगी। परंतु सरकार को इसके लिए सोच-समझ कर नियम बनाने होंगे ताकि इससे करप्शन न बढ़ पाए। इन मामलों में कोई समझौता नहीं होना चाहिए। मेरा सुझाव है कि यदि विद्यार्थियों को अतिरिक्त धन की आवश्यकता है तो वे सोना रखकर कर्ज लेना चाहे तो उन से ब्याज में छूट मिलनी चाहिए।

मैं वित्त मंत्री जी का ध्यान AYUSH मंत्रालय के लिए बजट के बारे में आकर्षण करना चाहता हूँ। यह बजट बहुत कम है। अनुसंधान के ऊपर ध्यान कम दिया गया है। AYUSH बोर्ड द्वारा नए कॉलेज खोलने या उनमें सुधार के लिए जो सिफारिशें दी जाती हैं उनको मंत्रालय नहीं मानता और न ही उच्च न्यायालय द्वारा दी गई सिफारिशें तथा फैसले ही लागू होते हैं। इसके कारण समझ में नहीं आते। मेरा अनुरोध है कि AYUSH बोर्ड को ज्यादा अधिकार मिलने चाहिए।

मैंने पहले भी सदन में किसानों के लिए मजबूत प्लेटफॉर्म बनाने का सुझाव दिया था कि किसानों को अपने बाज़ार विकसित करने के लिए एक राष्ट्रीय प्राधिकरण बनाया जाए, जोकि किसानों को किसान बाज़ार विकसित करने के लिए वित्तीय तथा प्रशासनिक सहायता दे तथा किसानों के अर्जन क्षमता के लिए भण्डारागार क्षमता का अभाव न हो। मुझे अत्यंत प्रसन्नता है कि सरकार ने नेशनल कृषि मार्केट बनाने का एलान किया है। मेरा सरकार से अनुरोध है कि जिला आपदा प्रतिसाद निधि (एस.डी.आर.एफ.) की तरह 75 प्रतिशत अंशदान केंद्र सरकार का निश्चित किया जाए।

सुकुन्या समृद्धि योजना के अधीन किए जाने वाले निवेश पर 80 सी के तहत रियायत मिलने का प्रावधान है। इसके भुगतान पर कर नहीं लगेगा। मेरा वित्त मंत्री जी से अनुरोध है कि इस योजना को विस्तृत करके दादा-दादी तथा नाना-नानी को भी ऐसे खाते खोलने की अनुमति दी जाए ताकि वह भी 80 सी के अंतर्गत छूट का लाभ ले सकें।

वरिष्ठ नागरिकों के लिए सामाजिक सुरक्षा के बारे में ध्यान रखा गया और वित्त मंत्री ने 9000 करोड़ रूपए के लगभग EPF तथा PPF में जो लावारिस पैसे के बारे में जिक्र किया है और वरिष्ठ नागरिक फंड बनाने का सुझाव है, इस फंड को विमन असुरक्षित ग्रुप्स जिसमें वरिष्ठ नागरिकों के लिए

पेंशन को आर्थिक सहायता करने में खर्च करने का प्रावधान है। मेरा सरकार को सुझाव है कि वरिष्ठ नागरिक, जो कि केंद्र सरकार से रिटायर्ड हुए हों, उनको चार साल में कम से कम एक बार भारत भ्रमण के लिए इस फंड से राशि दी जाए। ये पर्यटन को बढ़ावा देगा तथा वरिष्ठ नागरिकों को घूमने का अवसर प्रदान होगा। मैं सदन को बताना चाहता हूं कि कई राज्यों में ये प्रावधान पहले से ही है। ये वरिष्ठ नागरिकों के लिए ठोस कदम होगा।

SHRI JAYADEV GALLA (GUNTUR): Sir, at the outset, I would like to congratulate the hon. Finance Minister for presenting his first full-fledged Budget and also for re-establishing the credibility of the Indian economy in the comity of nations. He rightly said in his Budget Speech that the world has now started predicting that it is now the turn for India to fly. I admire the way he balanced the interests of business and markets on the one hand and the poor, down-trodden and middle-class on the other hand and that too, without taking his eyes off the fiscal deficit.

There is no doubt that his proposals will incentivise savings, increase social security and pension cover to the poor citizens. The innovative idea to harness gold lying under the pillows is definitely a positive beginning. So, in a nutshell, the Budget is short on hype, but long on substance and it is focused on wiping out disparity the disparity between Bharat and India.

With all said and done, I must also say that the Budget has greatly disappointed the people of Andhra Pradesh as it has failed to fulfil the promises made and assurances given to it at the time of bifurcation of the State. Definitely it is a time to fly, but a bird with clipped wings cannot fly. So, please look into our case as well.

The fiscal deficit target of three per cent has been pushed by one year from 2017-18 to 2018-19. The earlier target of 4.1 per cent in 2014-15 would be achieved, but the target set for 2015-16 is 3.9 per cent, for 2016-17 is 3.5 per cent and for 2017-18 is 3 per cent, which has now been pushed by one year.

The disinvestment target raised to Rs. 69,500 crore for 2015-16 through disinvestment of PSUs, is a very ambitious target, looking at the Rs. 58,425 crore target for 2014-15 of which only half has been achieved and the remaining half of it has been postponed to the next year. It is not only the current year, but we have never achieved the set target of disinvestment in our history.

Government also aims to rationalize subsidies with unprecedented success it has got through Jan Dhan Yojana where 12.5 crore accounts have been opened in a matter of just six to seven months.

Here, the good thing for the country is that the scheme of Direct Transfer of Benefit is going to be extended from the present one crore to 10.3 crore and cover more schemes. All the Central-Sector Schemes and Centrally-Sponsored Schemes are covered under this. Now, there are 36 schemes under DTB, and from next fiscal new schemes will be added. Nearly, 98 per cent of the population is given Aadhaar Numbers in Andhra Pradesh. The proposed transfer of funds, directly to the beneficiary through DTB, will stop diversion or misuse of funds as funds are directly transferred into the accounts of beneficiaries electronically.

The total expenditure is projected to increase from Rs. 16,81,000 crore in RE 2014-2015 to Rs. 17,77,000 crore in BE 2015-2016. The concern is that the elbowroom that Finance Minister has got by pushing the fiscal target by one year in terms of additional borrowings is about Rs. 37,500 crore, which is clearly reflected if you look at the borrowings set for 2015-2016 at Rs. 4.56 lakh crore. But the problem is that these Rs. 37,500 crore are going to Non-Plan expenditure and not to Plan expenditure. I would suggest for consideration of the Finance Minister to utilize these funds in the Plan expenditure.

The hon. Prime Minister has rightly said that India grows only when States grow. It is good that the Finance Minister has made a provision of Rs. 5,23,958 crore as States' share in Central taxes, which is a progressive vision of the Finance Minister and Prime Minister. Here, if you look at what the Finance Commission has recommended and what the Finance Minister has given, you will find a fall in allocation to Andhra Pradesh. The Finance Commission has allocated Rs. 24,938 crore through devolution. However, Andhra Pradesh has been given a share of Rs. 22,638 crore in the Budget. The grant given to local bodies, as recommended by the Finance Commission, is Rs. 2,139 crore, but the Budget has given only Rs. 1,283 crore. In the same way, for SDRF, Rs. 110 crore has been reduced against

Rs. 440 crore recommended by the Finance Commission. If you put it all together, it comes to Rs. 3,266 crore less allocation in the Budget when compared to the recommendations of the Fourteenth Finance Commission. I would request the hon. Finance Minister to be pragmatic and to please provide us these funds over and above the recommended Finance Commission's recommendations.

Secondly, I welcome that the Budget has provided a capital allowance of 15 per cent and an additional depreciation of 35 per cent to all new manufacturing units to be established in the areas of Andhra Pradesh. But this falls short of the assurances made on the floor of the House to the two States at the time of bifurcation that the industrial incentives to Andhra Pradesh and Telangana would be on par with those of Himachal Pradesh and Uttarakhand. I would also like this to be extended to the entire State since there is no level-playing field when compared to other States. I am saying this because due to no fault of ours we have been made financially insolvent and economically bankrupt. Andhra Pradesh has never been a failed State, rather, it has always been a trend-setter. So, unless there is a level-playing field, Andhra Pradesh cannot compete with other States.

Thirdly, after the bifurcation, Andhra Pradesh is at the most disadvantageous position. We have started our journey with Rs. 9,000 crore deficit in 2014-2015. Andhra Pradesh needs money for infrastructure, building a Capital, to push manufacturing base, encourage the service sector, apart from other things. I was shocked when the hon. Member, Shri Veerappa Moily, was talking against the incentives for Andhra Pradesh and Telangana whereas it was the Congress Party in Andhra Pradesh and Telangana that was collecting over 1 crore signatures to implement these changes, and the same Party is talking with another tongue in this House. But neither the Finance Commission nor the Finance Minister has taken a bold view as far as Andhra Pradesh is concerned.

Now, Andhra Pradesh's fiscal in 2013-2014 is 2.86 per cent. As per the FRBM rules, we cannot go beyond 3 per cent of our GSDP. Secondly, Andhra Pradesh would be the only State with revenue deficit in the country in 2019-2020

apart from some of the hilly States. In view of this, the Chief Minister of Andhra Pradesh has requested for permitting it to go up to 7 per cent limit of GSDP by amending the FRBM to address some of the important areas of the economy. It is not only Andhra Pradesh, but other States are also requesting for this, including Telangana. So, I would request the hon. Finance Minister to consider this favourably.

It was announced in the Budget that an Expert Committee is going to be constituted to prepare the legislation to look into whether a multiple prior permission could be replaced by a pre-existing regulatory mechanism. This will help India's quest to emerge as an attractive destination.

The Finance Minister has announced a comprehensive bankruptcy code as per the international standards. The Finance Minister has assured that the concerns of the IT sector for more liberal system of raising global capital, incubation facilities in all centres of excellence, funding for seed capital and growth and ease of doing business would be addressed.

There is no doubt that there are major slippages in the last decade in the infrastructure sector. India's infrastructure is languishing in the last decade due to regulatory quagmire coupled with lack of funding. In fact, I have no hesitation to say that it is also one of the primary reasons for India's down-slide in the ease of doing business to 142<sup>nd</sup> rank.

The *Economic Survey* has also pointed out how stalled projects, at the end of December, 2014, accounted for as high as seven to eight per cent of the GDP in the four years which amounts to Rs.8.8 lakh crore. I am sure, with extending fiscal deficit target by one year helps in funding infrastructure. Secondly, it is also a good move to convert excise duty of Rs. 4 on petrol and diesel as road cess which itself brings Rs.40,000 crore.

Here, what I feel missing is the extension of Plug-and-Play Model to other sectors. I suggest for the consideration of the Finance Minister to extend this to other infrastructure projects in sectors such as railways, roads, airports and ports

immediately which is the long pending demand of industry because if you want to set up an infrastructure project, it requires a minimum of 70 statutory clearances. Elimination of such clearances would definitely send positive signals to investors in India and abroad.

Andhra Pradesh has been chosen as one of the States to provide 24x7 power. Now, it has to depend on other grids for getting power. So, one of the five Ultra Mega Power Plants (UMPP) announced to be set up should be in Andhra Pradesh so that it need not depend either on other States or other grids to get that power. Recently, the Geological Survey of India discovered coal in Chintalapudi area of Andhra Pradesh. The estimated reserves are expected to be 2,000 to 3,000 million metric tonnes. The Andhra Pradesh Government is taking steps to explore this by setting up of a company. This coal can be used if one UMPP is announced for Andhra Pradesh.

For Andhra Pradesh, the Finance Minister has given just Rs.5.63 crore for metro projects in Vizag and Vijayawada. Secondly, the 13<sup>th</sup> Schedule to the Andhra Pradesh Reorganization Act says that the Central Government shall take measures to set up Metro Rail facility in Visakhapatnam and Vijayawada-Guntur-Tenali. But, the Government of India has started taking up Metro only in Visakhapatnam and Vijayawada, leaving aside Guntur and Tenali. Guntur is the Capital of Andhra Pradesh and it should also have been included for Metro in the first phase itself. I would urge the Finance Minister to provide additional funds to these Metros and extend the metro up to Guntur and Tenali.

I have a couple of recommendations. There are three major challenges with PPP models in India in the past decade. Since almost every Department including the Railways, including the power sector, including so many other infrastructure sectors are considering PPP as the way to go, please let me make these recommendations. The three major challenges that we have been dealing with including dealing with multiple stakeholders, cost overruns and the third is financing. I have a few suggestions how we may overcome some of these.



One single window clearance has already been mentioned. But can this be across all Ministries both at national, State and local authorities? This would go a long way.

The Second is a comprehensive legal and regulatory framework for PPP projects to provide adequate protection and obligations for all parties involved in a PPP arrangement – Government, private players and lenders alike.

The third is the independent institutional structure for overseeing PPP projects.

The fourth is, proactive steps to minimize project delays. About 90 per cent of land should be awarded at the time of awarding the contract itself.

The introduction of additional fund raising options for PPP projects, and

Finally, project backlog needs to be cleared to revive the sentiment. Additionally, the highly leveraged balance sheets of existing players need to be fixed.

I will skip to my conclusion. I have a few points on solar sector, skill development and so on.

**माननीय सभापति :** समय हो गया। अब अपना भाषण कन्क्लूड करिए।

**SHRI JAYADEV GALLA:** Yes, Sir. It is clear that the Budget has fallen short of the 14<sup>th</sup> Finance Commission estimates for 2015-16 to Andhra Pradesh by Rs.3,266 crore. It is significant, that the Finance Commission has treated Andhra Pradesh on par with other States and did not provide any special allocation for its development needs, let alone grant for the construction of a new Capital city.

Commitment has been expressed for addressing issues relating to the development of Andhra Pradesh and Telangana in the Andhra Pradesh Reorganisation Act, 2014. Provision has been made by various Ministries and Departments to fulfil the obligation of the Union Government for both the States. However, no specific allocations have been made.

The Budget has provided for capital allowance of 15 per cent and additional depreciation of 35 per cent to all new manufacturing units to be established in

notified areas of Andhra Pradesh and Telangana. This falls far short of not only expectations but also fails to create the environment essential for investment. Further, treating both Andhra Pradesh and Telangana on equal footing, it further accentuates the existing inequities between the two States. Telangana is fairly industrialised with nearly 30 per cent of its GSDP being contributed by industry, whereas Andhra Pradesh is predominantly agrarian with industry contributing only 21 per cent of GSDP.

I would like to say that the Budget is both pragmatic and realistic but all we need is coherence in governance through a *nayi soch*, with the combination of political will and administrative acumen which can only generate *nayi ummeed* among the people of this country to achieve the objectives and to take the fruits to all sections of the country. With these observations I conclude my speech. Thank you.

**\* DR. RATNA DE (NAG) (HOOGHLY) :** Shri Narendra Modi-led BJP-NDA Government came to power by showing the dream of "Achhe Din" to the vast restless middle class of India and its youth. Within 9 months of their tenure they made it comprehensively clear whose "Achhe Din" they actually concerned with. They are none other than rich corporates, foreign institutional investors, and the upper-income group of India. 2015-16 Budget is no exception in that direction. In fact, the Budget of 2015-16 would reinforce the inequality in favour of corporates and upper-income groups further.

On one hand Budget reduces corporate tax rate from 30% to 25%, thereby happily foregoing huge amount of revenue from corporates, which otherwise could have been used for development and social security. Instead, it chose to raise additional funds from the pockets of common man by raising the service tax from 12.36% to 14% and also by raising the excise duty. This is an extreme case of regressive taxation which India had not witnessed in its long past. It's all very nice for economists to say that : "a 1.6% rise in service tax only means spending Rs.160 extra for an expenditure of Rs.10,000". It's true : for people like us whose salary exceeds Rs.1 lakh, 'spending Rs.160 extra per Rs.10,000 expenditure' is peanuts. But for the common man on the street, whose average monthly income is less than Rs. 15,000 spending Rs.200 extra every month just on account of service tax and excise duty is a large sum. That too when a huge amount of discounts has been doled out to the corporates, who are capable of paying huge amounts to Government kitty. This shows a complete lack of sensitivity and empathy on the part of the present Government towards the poor and the common man.

The story of increasing inequality does not stop here. There have been unambiguous cuts across all social sectors in this Budget of 2015-16.

- Rural Development Budget has been slashed drastically from Rs.80,000 crore to Rs.71,000 crore, with dramatic cuts in almost every schemes. Only

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\* Speech was laid on the Table.

exception has been the MGNREGA. But even there, the allocation for MGNREGA as a percentage of GDP had fallen from 0.8% in 2009-10 to 0.2% of GDP last year.

- Moreover, there have been substantial cuts in the allocation to Ministries dealing with Schedule Tribe and Schedule Castes.

- Integrated Child Development Schemes too faces severe cuts in allocations.
- Mr. Modi's "Make in India" slogan only meant "infrastructure for Industry". Agriculture has been severely neglected in this budget. At a time when India's overall GDP is growing at 7.5%, agriculture is limping at 1.1%. It is a matter of great concern as 65% of Indian population derive their livelihood from Agriculture-associated sectors. By allocating only Rs.5,300 crores for minor irrigation Modi-government had shown its limited commitments towards agriculture.
- Overall, this budget shows : The present Government's utter contempt for the middle class and the poor.

Mr. Modi, of course, had kept his promise towards the corporates and the rich. Apart from slashing the corporate tax rate from 30% to 25%, this year's budget declared a huge allocation towards "Infrastructure Spending"- it is as high as Rs.70,000 crores. Through its multiplier impact it would certainly spur growth. But who will benefit from this increased size of the cake? Certainly, not the common man. Because past experience shows : India's employment elasticity of output is rather low. As a result, one does not expect any miracle to happen on employment front, despite high growth. So, the real beneficiary of this increased GDP will again be the corporates and the higher income groups. This pattern of "Make in India" programme will certainly benefit the already existing urban affluent class. But, in the long run, I am afraid, this may again boomerang like "India Shining" slogan of 2004.

I would like to state the financial problems of West Bengal. I would like to state here with a heavy heart that West Bengal Government and our leader and Chief Minister Mamta Banerjee and we in Lok Sabha have been bringing up its financial problems to the notice of the Central Government for the past three and a half years but to no avail.

We paid about Rs.1 lakh crore debts so far. Single handedly West Bengal Government raised revenue from Rs.21,000 crore to Rs.40,000 crore but to our utter dismay, almost everything has been taken away from our treasury for interest payment and repayment of debt for which we are not responsible. In such a scenario how can we execute developmental works and meet our essential expenses? Instead of appreciating the financial discipline being followed by the West Bengal Government, we were penalized for managing the State with our meagre resources.

I would just like to highlight a few of the outstanding achievements of the West Bengal Government with limited resources. During the three years tenure, storage capacity of food grains has increased nine times. West Bengal Government has cancelled 91 lakh bogus ration cards, digitized 7.80 crore ration cards. West Bengal occupies the 1st position in the country when it comes to expenditure on 100 days' work programme. We have provided more than 25 lakh toilet facilities to individual households, schools and aanganwadis. In the past three years more than 1 lakh 18 thousand water harvesting structures have been created. On education front too, West Bengal Government has done marvelous work. It could establish 40 new Government and Government aided colleges of which 18 are already functional and the others would function before the end of 2015. Thirteen new universities were set up. The list is endless.

We need waiver and we need a helping hand from Centre. I would like to request the hon. Finance Minister not to sideline the demands of West Bengal for debt relief.

We strive further to make the poor and the disadvantaged people happy and secured.

\* **SHRI P.K. BIJU (ALATHUR)** : I would like to express my views and concerns on the budget 2015 presented by hon. Finance Minister Shri Arun Jaitley.

It was much anticipated and the fears of the poor in India has proved true with the declaration of the "Make in India" Budget 2015. It is very sad to say in a simple word that the budget 2015 is a crony capitalist budget. It has totally undermined the vast number of villages in India. Social sectors such as education, health care, rural India, the farm sector or the underprivileged were undermined while the corporates are blessed with a tax reduction from 30% to 25%. In 2014-15 budget estimate was rupees 17,94,000 lakh crore and the present budget estimate is 17,77,000 crore. It is around 20,000 lakh crore less than the previous budget. There is a cut in plan fund of 10% to 19.1%. Overall cut in the budget estimate clearly shows the direction the agents of international monetary institutions are leading to India. The intentions are very clear to make India a business corporate.

The farmers, who are the backbone of our economy, are rendered speechless on the kind of treatment they received from the Modi Government. In the department of agriculture allocations have been reduced from Rs.22,652.25 crore in previous year to Rs.1,7004 crore. The amount of Rs.5000 crore allocated for micro-irrigation projects is a paltry sum. Allocation of Rs.8.5 lakh crore as agriculture loan is another promise. But there is no blue print for finding out the resources. It is also worth noting that majority of the agriculture loan in India are spent on agricultural purpose and even if it is materialized, it will not be reflected in the agricultural sector. It is a fact that around 94% of the existing farm credit corpus goes directly to agro-based industries and not to the farmers. The problem is that the definition of farm credit has expanded over time and now includes retail chains and storage houses that eat into the subsidy. So the promise of Rs.8.5 lakh crore is nothing but eyewash to boost the business. Annoucement of the United National Agriculture Market by replacing Agriculture Marketing Price

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\* Speech was laid on the Table.

Committees (APMCs) will not solve the problem of lower price for agriculture produce. There was hardly any relief for a foreseen problem that farmers and consumers might face in the recent future in the form of failure of monsoon or natural calamities. It so appears that the Minister did little more than cosmetics and tokenism. If India's overall GDP is growing at 7.5% and if agriculture growth rate is limping at 1.1% in financial year 2015 should it not be a cause for worry? How can we achieve the target 4% of GDP will expected in 12th five year plan period?

Our country's social sector has received a major shock with this budget. Even the Finance Minister announced a slew of social security measures such as pension benefits and insurance scheme for a premium of rupees 1 per month there were heavy cuts in other social sectors from agriculture, drinking water and sanitation, panchayati raj, water resources and to the Ministry of women and child development to the tune of Rs.439 crore and 192.25 crore in order to adjust the fiscal deficit. There is also reduction in allocation of scheduled caste and scheduled tribe plan as well. For SCs it is 8.5% instead of the mandated 17% and STs 5% instead of the mandated 8.2%. The Ministry of Panchayati Raj, a symbol of grassroots empowerment has been affected heavily with its allocation cut to Rs.94.75 crore from 3400.69 crore in previous year.

The following statistics speaks itself loud about the lack of commitment of Sh. Narendra Modi government brags frequently about their inclusive policy. Compared to last year allocations of Rs.43,208 crore for Scheduled Caste Sub Plan and Rs.26,714 crore to tribal sub plan just Rs.30,000 crore and Rs.19,000 crore have been allocated in the budget. The women and child development fund have been slashed by Rs.10382.40 crore from Rs.18588.39 crore last year. Even though funds for MNRGA has been increased by Rs.5000 crore the fine print budget document further reveal that in the sector wise funds for central plan outlay for rural development have been heavily slashed from Rs.51757 crore allocated by the last budget of UPA government to Rs.3131 crore in 2015-16. The Women and



Child Development Ministry funds have been slashed to Rs.10382.40 crore from Rs.18588.39 crore. The fine print of Budget documents further reveal that in the sector wise funds for central plan outlay for rural development have been heavily slashed from Rs.51757 crore allocated by the last Budget of UPA to Rs.3131 crore in 2015-16. At the same time corporate are blessed with a tax reduction of Rs.5,89,285 lakh crore by the government. Whom the government is trying to include?

The public health system is completely going to be sold to the private companies and private hospitals by this budget. This is the first time in the past seven years that the budget of the health has receiving a heavy cut in the tune of Rs.39,238 crore in 2014-15 to Rs.33,152 crore in 2015-16. Finance Minister's idea of good health care facilities to the public begins and ends with health insurance. Instead of investing on public health systems; the government is giving it away to the private insurance companies. Since, more and more people opt for private health insurance and private hospital, it will further deteriorate the public health facilities.

Women safety, which is paramount concern in the present context, had a brief mention by Finance Minister in his speech. Adding up of Rs.1000 crore to the existent Rs.1000 crore in the Nirbhaya fund is a welcome move. But what is his justification for not spending a penny from the fund in the last two years. The budget also fails to propose measures to increase employment growth through revamping manufacturing growth. Investments are low and there is no attempt to raise domestic demand rather the budget essentially relies on incentives to private investment through investment linked deductions that grossly failed to raise investment in the earlier years. The 'save more' with schemes for NPS and "spend

less" message the Budget leaving the middle class leaving high and dry. The hiking of service tax by 4% will have to blow to states with tourist destinations such as Kerala. The demand of Kerala for IIT and AIMS were also turned down by the budget 2015.

To conclude my speech, what the budget is lacking is the 'doctrine of implementation' and future road map for the common man. The only clear indication is the more and more privatization and corporatization of the sectors where the privatization is already done and finding more and more avenues for the private capital.

SHRIMATI KAVITHA KALVAKUNTLA (NIZAMABAD): Mr. Chairman, Sir, thank you for the opportunity. This is the first full-fledged Budget of Narendra Modiji's Government. I would like to congratulate the hon. Finance Minister and also his deputy Minister on this occasion.

To begin with let me just talk about two macroeconomic parameters. One would be the GDP. As projected by our Government it is 7.4 per cent, but it is unfortunate it is being ridiculed and challenged. Our own Reserve Bank of India had asked the Government to clearly spell out the methodology by which this GDP was calculated. In fact there has been discussion and ridicule by the international experts. Although we might be from different parties, when they talk about our country it hurts. So I would really like the hon. Finance Minister to clarify that issue.

We have put on the cover of our *Economic Survey* which says that India's GDP is going to match up with China's GDP in 2015. Although I share the aspiration of the Government that we should overtake China as soon as possible, 2015 really looks like an over the top kind of estimate. While the International Monetary Fund estimates that in 2016 we will grow by 7.5 per cent, we estimate that we will grow by 8.1 per cent. How do we match this? Usually the gap has been very narrow between the estimates of IMF and Indian Government. So, this 0.5 per cent gap in the GDP estimate can have a serious implication. I would like the Finance Minister to clarify on that in his reply.

When we talk about the fiscal deficit, you very boldly set up your target. When you inherited this budget last year from the UPA you said that you would maintain it at 4.1 per cent, which you were very close to. This year, 2014-15, you set up a target saying that you will do it at 3.9 per cent. We had a chance of containing the fiscal deficit at 3.6 per cent because the crude oil prices went down and there was a conducive environment at this point of time. But then your Government has been continuously borrowing money from various countries. Starting from June 2014 till September 2014 you have been borrowing money

which had taken a great toll, and instead of 3.6 we are now looking at a target of 3.9 per cent. It is good to borrow money definitely because you want to invest more on infrastructure. But the problem would be, next year if some global crisis comes up, if something goes wrong somewhere, then our fiscal space will be narrowed down and we will be forced to take serious steps, and it will really hurt the middleclass and the poorer sections particularly in the next two years. As Jayadev Galla just mentioned, 2017-18 was your target to contain the fiscal deficit at three per cent, but now you have moved it to 2018-19.

To achieve this goal of three per cent you are again banking on making money by selling public sector units and disinvestment of a few profit-making public sector units. But Sir, as a woman, this really looks to me as if you were pawning with your jewellery to run your House. Is this the right way for our country to go forward? As a young Parliamentarian, I would really want your insight on these issues?

The other thing that really scares the youth of this country and 'महाभारत' में ऐसा हुआ है कि एक बार युधिष्ठिर ने जुआ खेल लिया तो पूरी कहानी बदल गयी। 'रामायण' में भी ऐसा ही होता है कि Sita asks for the golden deer and the whole story changes. We fear that because now you are looking at creating a debt management agency, you want to clip down the RBI's functions and you are making so many changes in the policies. How will this manifest into, we do not know because we are at a historic juncture right now and if one decision goes wrong, this can change the course of our country for ever. So we are really worried about it and we want an explanation from the hon. Minister on that.

When we particularly talk about the Budget, this is the first Budget of this Government. आपका यह पहला बजट है तो पूरे देश में एक ऐन्टीसिपेशन था, पूरे देश में एक इंटरेस्ट था कि बजट में क्या होगा? क्योंकि, सबको मोदी जी पर काफी विश्वास था। ... (व्यवधान) उनमें बजट को लेकर क्युरिओसिटी भी थी। I would say, undoubtedly this Budget carried some vision, but the vision of the Government unfortunately starts and ends with the corporates.

The poor common man of this country is not there in the picture of the Government. It is a blatantly anti-poor and pro-corporate Budget. I will spell out some examples to explain why I call it a pro-corporate Budget. To begin with, you slash down the corporate tax to 25 per cent, you defer the GARR implementation by two years, you ease the regulations and you promise to work towards making many more easier regulations, you create a new bankruptcy law, you say that you are going to bring single window clearances etc. and the major issue is, exemption in customs duty to gold and diamond traders is worth Rs 75,592 crore in this year which is going to anticipated estimates that you have given as a subsidy. The effective tax rate for cement manufacturing company is only as low as 5.84 per cent, and for some mining contractors, you charge the effective tax at as low as 7.23 per cent. There is again interest from the film industry which somehow prevails in the Budget. There is also effective tax rates for some of the film distribution agencies at 9.23 per cent where as the original statutory rate of this Government is 33.27 per cent. The list can go on and on. All this thought, all this concern is only about the corporates whereas the common man is simply pushed out of the frame. I will also spell out why I say this. Particularly 8 schemes of the Central fund were delinked or I can say, terminated and then there is a drastic reduction in about 11 important schemes relating to education, health nutrition, drinking water, weaker section, housing, farmers and irrigation.

This is all going to hit the common man directly. There is 75 per cent reduction in elementary education. From Rs 13,512 crore, you have gone down to Rs 3,325 crore. There is 30 per cent reduction in secondary education as you have come down to Rs 3493 crore from Rs 4,915 crore. There is 50 per cent reduction in higher education; from previous year's Rs 3112 crore, it has come down to Rs 1632 crore. There is a reduction in mid-day meal. सर, बच्चों के खाने के मामले में भी कटौती हो रही है। मुझे ऐसा लगता है कि आप डायमंड मर्चेन्ट्स को जो सब्सिडी दे रहे हैं, उसे खत्म कर

दें और बच्चों को 'मिड-डे मील', खाना दीजिए। There is 55 per cent reduction in the outlay of ICDS.

**वित्त मंत्री, कॉर्पोरेट कार्य मंत्री तथा सूचना और प्रसारण मंत्री (श्री अरुण जेटली) :** सभापति महोदय, जब माननीय सदस्य बोलते हैं तो डायमंड ट्रेड के बारे में कल्पना स्पष्ट रहनी चाहिए। इस देश में डायमंड्स आते हैं। कट डायमंड्स पॉलिस होकर, तैयार होकर, अधिकतर गुजरात और सूरत में बनकर, वापस चले जाते हैं, इस देश में केवल वैल्यू एडीशन होता है। वैल्यू एडीशन के अलावा इस देश में अभी डायमंड्स निकलने आरम्भ नहीं हुए हैं। मध्य प्रदेश में उसके लिए थोड़ा-सा प्रयास हो रहा है। उन डायमंड्स के ऊपर कोई छूट नहीं मिलती है। आप जिस छूट की कल्पना कर रही हैं, वह केवल यह है कि जब वे आते हैं, वे टेम्पेरी इम्पोर्ट होते हैं और कट डायमंड्स वापस चले जाते हैं। इसलिए सिर्फ वैल्यू एडिशन होता है। जो कैलकुलेशन आपने कहा 70 हजार करोड़ रुपया, वह 70 हजार करोड़ रुपया आता है और फिर वापिस एक्सपोर्ट होकर चला जाता है। केवल किताब की एंट्री होती है। इसलिए उसे किसी इंडस्ट्री को छूट मत कहिए। अगर उस डायमंड पर आप कहने लगेंगे कि 70 हजार करोड़ रुपये और दीजिए तो लाखों की संख्या में जो रोजगार है, इस देश में कटिंग और पॉलिशिंग इंडस्ट्री में रोजगार है। आपका सुझाव मान लिया जाए तो वह रोजगार बिल्कुल समाप्त हो जाएगा। डायमंड इंडस्ट्री को एक रुपये की भी छूट नहीं मिलती। वह केवल टेम्पेरी इम्पोर्ट होता है, पॉलिश होकर बाहर चला जाता है। इसलिए यह इंसैशियल्स आप समझ लीजिए before repeatedly saying that discounts or concessions are given to diamond.

**SHRIMATI KAVITHA KALVAKUNTLA :** Yes, Sir. I will definitely look into it but you do agree that there is a huge reduction in the Mid-day Meal Scheme. There is also a huge reduction in the ICDS. This has been one of our best policy responses in our country to counter the child malnutrition from Rs. 17,858 crore to Rs. 8,000 crore. I would like to particularly say that the Budget of the Women and Child Welfare Ministry has been cut down by 55 per cent. ... *(Interruptions)*

**SHRIMATI P.K. SHREEMATHI TEACHER (KANNUR):** Shrimati Kavitha, do you know that in the last Budget the hon. Finance Minister declared a one-stop crisis centre to be opened in each district? Do you know that none of the crisis centres is working even now? ... *(Interruptions)*

**SHRIMATI KAVITHA KALVAKUNTLA:** Ultimately, you do not give money to the women; you do not give money to the children; and you do not give money for

education. On top of all of this, the health budget is cut down from 1.32 per cent to a mere one per cent of GDP. More than this, for the health sector particularly, प्रधान मंत्री नरेन्द्र भाई मोदी जी ने प्रॉमिस किया था कि मैं पैंटावेलेंट वैक्सीन्स इस देश के हरेक पीएचसी में पहुंचाऊंगा। प्रधान मंत्री जी को वादा किए हुए छः महीने गुजर गए हैं, उनका वादा खाली जा रहा है। Please focus on that. The children are in need of this particular vaccine. Other than that, you have cut down the funding on the HIV/AIDS vaccine also.

Repeatedly, during the campaign of the Bharatiya Janata Party leaders, we have heard the *nara* of 'Jai jawan, jai kisan' but in agriculture you have cut down the allocation by 14.3 per cent. It is very unfortunate. Jaitleyji, you had announced proudly in the Budget – I was looking at you – that from Rs. 8 lakh crore, you are increasing the allocation and now giving Rs. 8.5 lakh crore to the farmers. Sir, I beg to differ with you on that. In 2012-13, it was Rs. 5.7 lakh crore. From that year, every year the incremental addition was more than either Rs. one lakh crore or Rs. 1.25 lakh crore but this year you have only increased it by Rs. 50,000 crore which will hurt the farmers very badly because in the last season major portions of our country had serious weather problems and extreme conditions. वर्ष 2015 की खरीफ फसल के लिए अगर किसानों को ज्यादा लोन का प्रावधान नहीं होगा तो उन्हें काफी मुश्किल होगी। So, I would really request you to increase the outlay by Rs. 50,000 crore more to help the farmers of this country.

Apart from this, जैसे हुकुमदेव जी बोल रहे थे, हमारी कंट्री में ग्रॉस इरीगेटेड एरिया बहुत कम है, लेकिन यह जानते हुए भी एआईबीपी जो हमारे देश में बहुत सारे इरीगेशन प्रोजेक्ट बनाने में हमारी मदद करता था, you have reduced the funds from Rs. 8,992 crore to just Rs. 1,000 crore.

The outlay for Rural Drinking Water Programme has also been reduced from Rs. 10,890 crore to Rs. 2,500 crore. It is a very drastic reduction.

You dream about giving houses to everybody by 2022 but under the Indira Awas Yojana, housing for all dream, budget allocation has come down from Rs. 15,000 crore to Rs. 10,000 crore. These are only a few important programmes

which I have mentioned. This is particularly why I say that this Budget is anti-poor, anti-women, and anti-farmer; and a pro-corporate Budget.

I totally understand it because दिल्ली में आपने बहुत अजीब सा रिज़ल्ट पाया है तो आपको गुस्सा आम आदमी पार्टी से होगा, लेकिन आप आम आदमी पर गुस्सा उतार रहे हैं। I would request कि आप ऐसे मत कीजिए।

There are a few other areas that you have mentioned in the Budget. The JAM trinity in particular is a good one. The Jan-dhan Yojana is very good but the RBI Governor had expressed a serious concern that this programme will create an additional overdraft burden on the public sector banks. I was really surprised that the capital infusion in public sector banks has also come down. It was supposed to be Rs. 11,000 crore this year but you have allocated only Rs. 6,990 crore. To meet the Basel-III norms by 2018, you need to infuse more capital into the banks. I hope, after the Budget, you will make this provision to strengthen the public sector banks.

There is a similar scenario I have seen on the e-visas. Very proudly and very happily the hon. Prime Minister had announced that 150 countries will get e-visas..

टूरिजम बढ़ेगा, बहुत अच्छी बात है, इससे देश की आमदनी में बहुत वृद्धि होगी, लेकिन आज टूरिजम को बढ़ाने की बात करते हैं, but you have not spoken even one sentence on the aviation segment. एविएशन सेगमेंट के बारे में आपने कुछ नहीं बोला। अगर इतने टूरिस्ट हमारे देश में आएंगे, हमारा लोकल एयरलाइन एयर इंडिया को अच्छी छूट मिलनी चाहिए We have to bail them out of the problem, Sir. Particularly, for the mobile phone industry, I am addressing the JAM trinity, you have brought down the excise duty from 12.5 per cent to 6 per cent. If it is a part of your trinity and focus area, you are also not helping them manufacture in India, I simply fail to understand how do you want to boost up this particular sector. सिर्फ सेंट्रल के डिवल्युएशन के बारे में बात करनी है क्योंकि राज्य में हमारी सरकार है, इस सभा को बताना जरूरी है कि particularly, this Government has taken credit that 14वीं वित्त आयोग की जो भी सिफारिश है उसे एक्सेप्ट कर लिया है, आपने कहा



कि 3,82,216 करोड़ से बढ़ाकर आपने 5,23,958 करोड़ रुपये अलग से राज्य को दिया है। लेकिन प्लॉन ट्रांसफर में रिडक्शन के द्वारा स्टेट 3,30,764 करोड़ रुपये मिलते थे। You have now reduced it to Rs.1,96,743 crore. Ultimately, transfer as a percentage of gross tax revenue in fact decreased marginally from 58.04 per cent 57.21 per cent. अगर आप नेट में देखेंगे तो किसी भी स्टेट को एक भी रुपये ज्यादा नहीं मिलने वाला है। मैं अपने तेलंगाना की बात कर रही हूँ क्योंकि तेलंगाना को जो इससे पहले पैसा मिल रहा था from the Central schemes in 2014-15, we got Rs.11,367 crore. Now, in 2015-16 we are getting Rs.12,823 crore. That means we are getting Rs.1456 crore more. बजट में बाकी स्कीमों के लिए आपने जितना कटौती किया है we are losing, Rs.2,233 crore. So, net loss for the Telangana State, after your reduction in the Plan outlay, is Rs.777 crore. हमारे नए राज्य को 777 करोड़ रुपये का नुकसान हो रहा है।

SHRI ARUN JAITLEY: Is Telangana a single State which is willing to go back to the 13<sup>th</sup> Finance Commission formulation? I will give you the figures. Every State, including your State, is earning thousands – not hundreds - of crores more. There is not a single State which is willing to go back to the 13<sup>th</sup> Finance Commission. So, do not say that the 13<sup>th</sup> Finance Commission gave you more.

SHRIMATI KAVITHA KALVAKUNTLA : I am not saying, Sir, that 13<sup>th</sup> Finance Commission gave us more. I am saying that 14<sup>th</sup> Finance Commission is not going us more. So, this propaganda of giving more money to the States is definitely not right. आप एक हाथ से दे रहे हैं और दोनों हाथों से पैसे वापस ले रहे हैं क्योंकि इस पार्टिकुलर ईयर में 777 करोड़ रुपये का लॉस हो रहा है।

श्री अरुण जेटली : अभी सदन में सौगत राय जी नहीं हैं, वेस्ट बंगाल को करंट ईयर में 27, 962 करोड़ रुपये और अगले साल 49,079 करोड़ रुपये मिलेगा। So, what was Rs.27,000 crore has gone up to Rs.49,000 crore. Just now my friend from Andhra Pradesh was speaking. This year, taking the revenue surplus deficit that you are getting additionally, from Rs.15,720 crore it goes up to Rs.30,530 crore. So, I can give you the figure for each State. If any State offers to go back to the 13<sup>th</sup> Finance Commission, I will have much more money in the Centre's pocket.

**श्रीमती कविता कलवकुंतला :** सर, तेलंगाना का बताइए।

**SHRI B. VINOD KUMAR (KARIMNAGAR):** Sir, her concern is with regard to the reduction in the allocation of the centrally sponsored schemes.

**SHRI ARUN JAITLEY:** The Finance Commission says that you transfer the schemes to the States. We have transferred 42 per cent and yet kept most of the schemes with the Centre and are funding the schemes also.

**SHRIMATI KAVITHA KALVAKUNTLA :** Without the consent of the States, you have delinked eight schemes. मैं एक मिनट में अपने क्षेत्र की बात कहकर समाप्त कर रही हूँ। ...*(व्यवधान)* जे.एस.टी के लिए आपने इतनी मीटिंग्स होल्ड की है। ...*(व्यवधान)* आप इतनी स्कीम्स डील कर रहे थे। उस समय आपने...*(व्यवधान)* हमारे क्षेत्र की तीन पार्टिकुलर डिमांड्स हैं। It is because it is a new State. As you know, it is a power stressed State. आप जो पांच अल्ट्रा मेगा पावर प्लांट बनाने वाले हैं, उस बारे में हमारी रिक्वेस्ट है कि आप हमें एक तेलंगाना में दे दीजिए, क्योंकि हमारे पास सिंगरेनी है, कोल रिजर्व्स है। Apart from the coal reserves that we have, we have also applied for the 11 coal reserves across the country. Kindly consider that.

Another thing as Shri Galla has mentioned... *(Interruptions)*

**माननीय सभापति :** अब आप अपनी बात समाप्त कीजिए।

...*(व्यवधान)*

**श्रीमती कविता कलवकुंतला:** मैं एक मिनट में अपनी बात समाप्त कर रही हूँ। आपने एडिशनल इन्वेस्टमेंट एलाउंस 15 परसेंट दिया है for manufacturing units and additional depreciation at 35 per cent, but you have given it only for five years. आपको भी मालूम है कि पांच साल में न तो फैक्टरी लगेगी और न ही चलेगी। इसलिए हम आपसे उसे दस साल करने की रिक्वेस्ट कर रहे हैं। आप उसे इनक्रीज कर दीजिए और आप उसका ऐम्बिट भी मैनुफक्चरिंग से बढ़ाकर आई.टी., आई.टी.ई.एस. और फार्मास्युटिकल्स इंडस्ट्रीज को भी एक्सटेंड कर दीजिए। यह बात कहते हुए मैं आपकी बात समाप्त करती हूँ। बहुत-बहुत धन्यवाद।

**SHRI JAYADEV GALLA:** The 14<sup>th</sup> Finance Commission's recommendation *versus* what has been provided in the Budget, there is a difference and a shortfall to Andhra Pradesh.

SHRI P. KARUNAKARAN (KASARGOD): Sir, I would like to participate in the discussion on General Budget presented by our hon. Finance Minister, Shri Jaitleyji.

I oppose the Budget since it is carrying forward more aggressively the new economic agenda and a new economic policy. As stated by many other Members, the rich corporates both foreign and domestic have been highly benefited through this Budget. The Budget proposals will reduce direct tax by Rs.8315 crore whereas the indirect tax goes up by Rs.23,383 crore. Apart from this benefit from direct tax, the wealth tax has also been abolished. The corporate tax has come down from 30 per cent to 25 per cent. This shows the class and character of this budget which was adopted by the last Government also.

The tax foregone has become Rs.5.89 lakh crore and the budget deficit is Rs.5.5 lakh crore. It means that the tax foregone is higher than the budget deficit. It shows that it is really the incentive that we are going to give to the rich people.

There is no justification for abolition of the Planning Commission. It is with the extensive and intensive discussion at the time of Shri Jawaharlal Nehru that the Planning Commission was set up. Now when the Planning Commission is not there, no doubt it becomes the centralization of power in one Ministry which may be the Ministry of Finance or the Prime Minister's Office and also the bureaucrats. So, there is no need of abolition of the Planning Commission. It would adversely affect the backward States. In any budget we want to get feed back. Now how would it be possible? It was possible only through the process of Planning Commission. We can accept or deny its suggestions but without such a mechanism, no Government can work. It really goes to show the centralization of the power and we strongly oppose it.

The total expenditure in 2014-15 was 7 per cent lower than the last budgeted figure, *i.e.*, Rs.1.14 lakh crore. For 2015-16, the estimated gross tax revenue stands at 10.3 per cent of GDP. This is less than the last budget figure which is 10.8 per cent which means it is low and not high.

Sir, we have been talking about cooperative federalism. It is said that through cooperative federalism the States may get more revenues. But from the figures what we see it is evident that cooperative federalism is nothing but the transferring of amounts from the Centrally-sponsored schemes to the States. The total transfers to the States including loans, grants as a share of the GDP is lower than what was budgeted for 2014-15. So, there is no new contribution to the States in the name of cooperative federalism.

The Government claims that fiscal deficit has come down and is at 3.9 per cent and also revenue deficit is under control. But the Government has compromised with the social measures. The Government has cut down on many of the social welfare schemes. So, the Government cannot claim that the deficit has come down. If it has come down, it has come down at the cost of the common people, the toiling masses and the Government shows that the deficit is at 3.9 per cent. The allocation in MNREGA and food subsidy has stagnated in real terms as has been stated by other hon. Members. This shows that the Government is not serious in implementing the provisions of the Food Security Bill and providing employment. The subsidies have come down from 2.1 per cent to 1.7 per cent, in monetary terms it has come down from Rs. 2.6 lakh crore to Rs. 2.44 lakh crore. It means that the ordinary people are suffering, not the rich people because the rich people are getting incentives. The common people are struggling as has been mentioned by other hon. Members.

The Government makes claims on the health and family welfare sector which is the need of the day, but what is the actual allocation on this front? The allocation has come down from Rs. 35163 crore last year to Rs. 29653 crore this year. That means, there has been a decrease in allocation. The Government also speaks much about urban poverty alleviation. Our Parliamentary Affairs Minister who is also in charge of this Ministry is here and I may inform him that we are advocating for the allocation of many Ministries including this Ministry. The allocation of this Ministry has come down from Rs. 6008 crore to Rs. 5634 crore.

How is it possible for the hon. Minister then to implement the major programmes under his Ministry? We all talk about the welfare of the people belonging to the Scheduled Castes and Scheduled Tribes. But Government is not serious about them. The Government has not made any allocation to wipe out the tears from the eyes of the people belonging to the Scheduled Castes and the Scheduled Tribes. When we look at the allocation of the people belonging to the Scheduled Tribes, it is less. In spite of the mandated Rs. 8.2 crore, it is Rs. 5 crore less as compared to the last year's allocation. For the people belonging to the Scheduled Castes, it is 8 per cent, instead of the mandated 70 per cent. It is less than Rs. 12000 crore. How can the Government claim that they are giving more? Our learned BJP leaders say that there is more allocation. Where is it? Let them see the figures. Let them see the Budget papers. We do not see such figures here.

Sir, the Government talks much about the welfare of women. But here there has been a severe reduction in gender Budget by 20 per cent. There is no increased allocation in the ICDS programme and in stead it has been reduced by Rs. 8000 crore. A sum of only Rs. 1000 crore, what was allocated last year, has been allocated this year also for the Nirbhaya Fund. There is no increased allocation to this fund. The amount allocated for national social security is Rs. 6.7 crore. There are about 90 crore unorganised workers in the country. It is meant for them. How can the Government really provide any help to them with this much of an allocation?

Sir, agriculture is the most important issue. Agriculture is the backbone of our economy. But the allocation in this sector has also been reduced from Rs. 19,000 crore to Rs. 17,400 crore. How is it possible to meet the needs of the agricultural sector when we are particularly facing reports of suicide by farmers? The Swaminathan Commission was appointed by the earlier Government. The Commission has made a number of suggestions, but the Government has not accepted any of the suggestions of this Commission. It suggested credit to farmers at 4 per cent interest rate. I would like to know whether the Government is ready

to give 4 per cent interest rate to the farmers. The Government speaks about 8.5 per cent agricultural credit. But it is a loan, but the ordinary interest rate has to be given. I would like to know if the Government is ready to reduce the interest rate to four per cent. That is a major issue as far as the agricultural sector is concerned.

**16.00 hrs.**

We are surprised to note that allocation for HRD including higher education and elementary education has come down from Rs. 27,688 crore to Rs. 26,855 crore. At the same time, the allocation to Company Affairs has increased from Rs. 255.3 crore to Rs. 271.02 crore. Of course, this money goes to the rich people and not the ordinary people.

As stated in the Economic Survey, the Government has decided to go in for bigger disinvestment scheme where they expect Rs. 70,000 crore. Last time, they got Rs. 44,000 crore. We thought last time that Rs. 44,000 crore was the highest amount in disinvestment. Now, it has become Rs. 70,000 crore. So, the Government has become a government of disinvestment of public sector. Your Government or the earlier Government has been looting public assets through disinvestment.

On the other hand, expenditure on social sector and allocation to the various Ministries are reduced and the shares of the public undertakings are sold out. This is the strategy of the government to reduce the revenue deficit. Any Government can do that. I mean the selling of public sector and tax them on the other side. This leads to indirect tax rise. This is what they are doing.

The Government claims 7.5 per cent growth rate and they expect that it may go to 8 to 10 per cent. I question that claim. Sir, 7.5 per cent growth rate is true but at the same time, when we go to the components of the growth rate, we find that the percentage of agriculture growth is 1.1 per cent and that of industry is 2.3 per cent. The major share comes from the real estate and future trade. The growth of manufacturing sector is also less. So, we can say that 7.5 per cent can

be translated as the need of the common people. Hence we cannot say that economy is stable. It is unrealistic when we address the real issues of growth rate.

Sir, in the international market, you have got a better chance. In the international market, the price of petroleum products has gone down but you are not ready to transfer that benefit to the common people. You have raised the price of petrol and diesel twice. Just after presenting the Budget by our Finance Minister, the very next day, you have raised the price of petrol and diesel by Rs. 3 per litre. What is the justification for that when there is a decrease in the international price? Why are you again increasing the price of petrol and diesel? Government is a continuous body. So, whether it is the UPA Government or the NDA Government, it is really giving incentives to bigger traders and also imposing more and more indirect taxes on the common people.

The Government has completely failed to bring back the black money deposited in foreign banks though they have claimed and promised that within 100 days of their coming to power, they will bring back black money and that everyone will get Rs. 15 lakh to Rs. 20 lakh but no one has got this money. So, you have not taken any steps in this matter.

Let me say a few words about the demands of Kerala. I am sorry to say that the Finance Minister is not kind enough to announce any new project to our State. Maybe, it is because BJP has no account in Kerala. The State Government has given a number of suggestions. But no new project has been announced.

The sharp decline in the price of rubber has become the most important issue in both the Houses, in this House as well as in the other House. But the Government has not taken any step with regard to this issue. ... (*Interruptions*)

I would like to raise only two issues and conclude. One is with regard to the cooperative sector, which was brought to the notice of the Finance Minister. They have levied 12 per cent surcharge on the cooperative sector. When the income exceeds Rs. 1 crore, they have to pay 12 per cent surcharge.

The other issue is with regard to lottery. In Kerala, lottery is not run by the private sector. This is run by the Government. Lakhs of people are getting employment. It is for the charitable purpose. That also has been charged. So, the Finance Minister should look into these two issues and take appropriate action.

With these words, I conclude.



**\* SHRI RABINDRA KUMAR JENA (BALASORE):** I would like to hereby put on record my views on the Union Budget 2015-16, as presented by Shri Arun Jaitleyji, hon. Minister of Finance, on February 28, 2015.

At the foremost, I would like to congratulate the Government and the hon. Minister for presenting a Budget that overall represents and supports the key thrust areas of the Government. "Make in India", facilitating business and investment in the country with the aim of spurring economic growth, and the 'Swachh Bharat Abhiyan' and the thrust towards a holistic improvement in sanitation methods in the country. This Budget has placed financial support at tandem with the promises of the government and this displays, in many ways, consistent governance, which must be appreciated. Another appreciable feature of this Budget, attributable to the fourteenth Finance Commission, is the substantially greater devolution of resources to the states. With this increase of united funds at the hands of all the states, the power as well as the financial responsibilities of the states in executing development has grown. This is overall a commendable step in the direction of 'Cooperative Federalism', an idea that this Government has made consistent claims to support, and will hopefully reduce regional disparities in growth over the coming years.

However, having said that, there are obvious loopholes in the Budget that cannot perhaps be explained away simply by the changed sharing patterns between the states and the centre. It is a glaring fact that allocation to crucial sectors has actually decreased, and this must be flagged as a sign of worry.

To begin with, there is a visible dichotomy in the way attention has been divided between the urban and the rural in this budget, and the rural seems to have been given a miss. The Economic Survey 2014-15 indicated that vast changes are required in the rural sector as agriculture and rural development are inseparably linked - the survey indicated that as the total land under cultivation in the country is gradually decreasing, the total land under wheat cultivation has decreased by a

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\* Speech was laid on the Table.

significant 2.9% in the last one year. Moreover, there is a need to revamp MGNREGA, undertake a rationalisation of subsidies in order to target the correct beneficiaries and also invest more on agricultural research, water management and food processing among other things. In short, even the Economic Survey, which should in a way lead to the Union Budget, hints at the need for steps to avert an impending rural crisis.

In the face of that, the Budget appears remarkably biased against allocation in the social and development sector. The total budgetary allocation for rural development this year-Rs.79,526 crore-is the lowest in the past three years and five per cent lower than last year's Rs.83,852 crore. The total allocation for Agriculture comes to around Rs.24910 crore, compared to Rs.32062 crore in 2014-15. Health and Family welfare has also seen a drop, from Rs.39238 crore in 2014-15 to Rs.33,152 crore in 2015-16 as has Drinking water and sanitation from Rs.15,267 crore in 2014-15 to Rs.6244 crore in 2015-16.

This cut in the Budget can be explained to an extent, and one may argue that it is not as drastic as it appears since certain schemes shall be executed under the changed sharing pattern between the states and centre and many schemes have also been delinked from Central support this financial year onwards, and the states are supposed to choose the schemes they would want to implement and may use the bulk united funds allocated to them for this as well. However, this does not still explain the decrease in allocation for the schemes that are to be fully funded by the Centre, especially the crucial ones. The Pradhan Mantri Gram Sadak Yojana, which is to be fully funded by the Centre, has also seen a decrease in total allocations from Rs.14,400 crore to Rs.10,100 crore. In this context, it is significant to point out that experts have claimed that the scheme failed to meet last year's road target because of budgetary shortage. The share of central assistance to the states for the Pradhan Mantri Gram Sadak Yojana has also decreased from Rs.6657.39 crore to Rs.5476.53 crore. The budget also reduced allocation for assistance to the states and union territories the pension scheme,

National Social Assistance Programme, which is also to be fully funded by the Centre, to Rs.9,000 crore from last year's Rs.10,547 crore.

It is also crucial to note that this cut in resources can be dangerous as villages are witnessing reverse migration, which has resulted in a three per cent dip in rural wage growth and a huge backlog of unpaid salary under MGNREGS. The budgetary allocation from 2015-16 to MGNREGS is Rs.34,700 crore which is a significant Rs.700 crore more than last year's allocation. However, it is important to note that the current unpaid wages under the scheme is Rs.4,350 crore. So, the allocation will first have to meet this liability, and after the pending payments are completed, the scheme will be left with just Rs.30,000 crore, which is not the highest ever allocation to MGNREGS, as claimed by the Government, but actually Rs.4,000 crore less than last year's allocation. The hon. Finance Minister did say that there would be an extra-budgetary allocation of about Rs.5000 crore for MGNREGS and it would appear that this is indeed a matter of emergency and that this should be done as soon as possible.

In the Budget, the government has increased the farm credit corpus from Rs.8 lakh crore to Rs.8.5 lakh crore and announced the setting up of a Unified National Agriculture Market to provide farmers better price for their produce. This is a good move, as this new market will replace the Agriculture Marketing Price Committee (APMCs). As the Shanta Kumar Committee Report, presented in January 2015 shows 2,477 principal APMCs operate across the country at present and these regulate 4,843 sub-market yards. But they benefit just 8% of country's farmers. Even the Economic Survey 2014-15 has hinted along the lines of replacing the APMCs in order to better regulate the food produce.

However, the government should also perhaps bear in mind the opinions of certain food policy analysts and experts who believe that the problem is much more systemic, since around 94% of the present farm credit corpus goes directly to agro-based industries, not to farmers. The government, many analysts have suggested, should look at redefining "farm credit" instead of simply increasing

credit allocation. As the definition of farm credit has expanded over time and now includes chains and storage houses, this often eats into the subsidy and makes the increase in credit allocations next to redundant.

This again brings us to the issue of the 14th Finance Commission's recommendations, accepted by the Centre, which say that the states should be given autonomy over farmer schemes because agriculture is a state subject. Thus, now all components under the Krishonnati Yojana (State Plan), including the Rashtriya Krishi Vikas Yojana (RKVY) and the National Food Security Mission, will come under the changed share of fundings. The same will be the case with all the components of the Pradhan Mantri Krishi Sinchai Yojana, the National Livelihoods Mission and the National Health Mission.

This brings us to the issue of Health and Family Welfare allocations. The cut in total allocations can be explained since the allocation to States under the National Health Mission has decreased from Rs.21650.23 crores in 2014-15 to 18000 crores in 2015-16, since now the Mission comes under schemes with changed funding patterns. However, it must be noted that as far as the United Nation's Millinium Development Goals are concerned, India's Health Statistics lag way far behind. In this context, health and particularly rural health should have been a concern that should have ideally been a national priority and perhaps these schemes, including the Ministry of Women and Child Development's Integrated Child Development Service should have received more funding from the centre. ICDS which covers crucial issues like malnutrition and hunger among rural children is now among the schemes with changed funding patterns and has been a cut from Rs.17858 crore in 2014-15 to Rs.8000 crore in 2015-16, a slashing by more than half, which is inexcusable.

There is a huge shortfall of specialists in Rural Health Care. There was huge shortfall of surgeons (82.5), obstetricians and gynecologists (76.6%), physicians (82.6%) and pediatricians (82.2%). Overall, there was a shortfall of 81% specialists at the CHCs vis-a-vis the requirement for existing CHCs. As per

information furnished by Medical Council of India (MCI), the total number of doctors registered (allopathic) in the country till 31st July, 2011 is 8,56,065 out of which approximately six lac are presently active practitioners. The current doctor population ratio has been worked out to be approximately 1:2000. This is the figure furnished by the government of India in 2011. In 2012, according to world bank, India had 0.7 doctors per thousand people. Which would imply about doctors per 3000 people. While this is not the worst as far as comparison with other developing and underdeveloped nations go, a comparison with other developed nations show the contrast : United Kingdom (2012) which has 2.8 doctors per 1000 persons, Sweden (2010) has 3.8 doctors per 1000 persons and China (2012) with a higher population and larger area than India has 1.8 doctors per 1000 persons. Moreover, these are India's overall figures the difference in the ratio between urban and rural India is increasingly alarming and the Budget has failed to take cognizance of this.

Many experts have also seen the allocations to the health sector as an alarming trend in the shift of responsibility for health from the public to the private sector. It is notable that the Budget has announced an increase in tax exemption on health insurance premium from Rs.15,000 to Rs.25,000. For senior citizens, the limit will be increased from Rs.20,000 to Rs.30,000. For senior citizens of the age 80 years or more, who are not covered by health insurance, deduction of Rs.30,000 towards expenditure incurred on their treatment will be allowed as well. While this is ostensibly a good move, it can also be noted that the Budget 2015-16 has hinted at amending of laws to help government employees choose between the government-owned Employees States Insurance Corporation and private health insurance companies (recognized by the Insurance Regulatory Development Authority). This is significant, since if more people opt for private health insurance and move to private hospitals, the state of public health facilities is likely to deteriorate. Experts have argued that this may lead to increased patients

in private health institutions and put public health in the hands of the private sector.

Thus, the Budget makes procurement of health insurances easier, but has made no provisions to ensure the improvement of the public health sector. This is a potential shift towards privatisation of the health sector and can signal in an increase in overall medical costs, which the rural and BPL population of the country in the long term will not be able to afford.

Allocation to the renewable Energy Ministry has been reduced by 7% in this Budget. The Union Budget 2015-16 says the government targets to add 175 GW of renewable energy by 2022. Of this, 100,000 MW would be produced from solar energy, 60,000 MW from wind, 10,000 MW from biomass and 5,000 MW from small hydropower plants. While this in itself is commendable as India seems to be admitting to a responsibility for its carbon footprint, the allocations made to the Ministry seem to be rather insufficient compared to the target that needs to be achieved. The allocation to the Ministry of New and Renewable Energy has been reduced from Rs.3,941 crore last year to Rs.3,660 crore. Furthermore, grants to the power Grid Corporation of India Ltd. remain unchanged, and does not provide much window for green energy initiatives, such as Green Energy Corridors.

It is also important that the Budget 2015-16 has made no provision or target for round-the-clock power to the entire country by 2020. It is sad and significant that even today, India has 20,000 villages which have yet not received electricity.

One commendable initiative in this Budget in this regard is the initiative to train 50,000 people in solar energy technology. The Surya Mitra Programme has been given outlay of Rs.10 crore, and hopefully this allocation will increase over the years.

It also has to be noted that while the tax and surcharge on fossil fuels have been increased, no concrete plans on how to contain carbon footprint have been suggested. The cost of diesel and petrol have been increased by Rs.3 per litre and clean energy cess on coal and lignite have also been hiked from Rs.100 per tonne

to Rs.200 per tonne in a bid to rationalise the country's carbon footprint. This implies that fuels will become costlier. However, it should be kept in mind that while this will increase India's revenue, it will not decrease the carbon footprint, as the demand for fuel is not elastic and consumption will remain more or less constant. The government should also keep in mind the possibility that the additional surcharge will increase the production cost of electricity and thus affect the common man adversely.

Meanwhile, the initiatives taken under the 'Make in India' and 'Ease of Doing Business' in India under this Budget have received sufficient thrust. The Budget has promised the introduction of GST, along with clarity on GAAR deferment for two years and no retrospective applicability. It has also promised a comprehensive bankruptcy code, and the abolishing of the wealth tax act, a merger of FMC with SEBI and significantly the rationalization of corporate tax from 30% to 25%. All of these are important for India's economic growth, but in context of the issues highlighted above in my debate, it depicts a clear leaning of the Budget towards being too corporate friendly at the risk, perhaps, of the overall growth and development of the already backward sectors of the country. It is significant to note that simply an increase in numbers vis-a-vis economic growth cannot be a marker of true development in the country, when most of the growth's thrust is on urban India and urban economy, and leaves rural India lagging way far behind.

With this, I would like to return to the specific case of my state, Odisha and the effect this Union Budget has on it. I would like to speak of the change in devolution of finances from the centre to the states as prescribed by the Fourteenth Finance Commission, for while it does not pertain directly to the decisions of the Union Budget on all accounts, Odisha's plight under this Budget certainly gets affected by it. The FFC has radically enhanced the share of the states in the central divisible pool from the current 32 percent to 42 per cent which is the biggest ever increase in vertical tax devolution. These transfers total to Rs.523958 crore for the states. Based on this, the centre has argued that all states stand to

gain from FFC transfers in absolute terms. I would like to point out that the key term here is "absolute term", because 15 in absolute terms, not at a loss to the Centre, but simply because the pie itself (as in total tax revenue collected by the government, has increased).

However, in relative terms, some states do lose out and Odisha is one of them.

For the distribution of this fund among the states, the FFC has also proposed a new horizontal formula for the distribution of the states' share in divisible pool among the states. Forest cover was not a variable in the previous Finance Commission, and in this present one, it has a weightage of 7.5. Thus, under the present formula for devolution, Odisha's share has actually decreased from 0.04779 to 0.04642. When it comes to absolute figures, this change in figures could actually amount to a significant loss.

Keeping this loss in mind, it is then doubly unfair that the Budget has, in lieu of giving an extra helping hand to the "Eastern States" to develop and grow at par with the rest of the country, promised added help to the state of Bihar and West Bengal (both of which stand to also gain through the Finance Commission devolutions) but have not included Odisha in that list. Furthermore, this Budget delinks support to the Backward Region Grant Fund, which used to provide assistance to Odisha under the special state component, along with West Bengal and Bihar. This was a fully centrally funded scheme that has been discontinued this year.

Furthermore, even in special initiatives taken under the Union Budget 2015-16, Odisha has received a fairly minimum share. While it is appreciated that the government has promised an Indian Institute of Science Education and Research (IISER) for the state, Odisha still has no IITs or IIMs, which could have boosted its economy, technological output as well as the higher education sector.

Finally, I would like to point out a systemic issue of policy, that could be a problem for states like Odisha, in connection with this Budget. As mentioned



above as well, the Central government will stop funding eight programmes, including the Backward Region Grant Funds in operation in 250 districts and the National Mission on Food Processing. Twenty-four schemes will be implemented with states bearing more costs.

However, it is important to note that plan assistance is also routed up with an issue of implementation and the poorer states, including Odisha, also fall prey to the vicious cycle where the conditions are worse and hence the implementation also is poor. Thus, while the total money received by the states like Odisha may be higher than previous years, unless there is an immediate revamp of mechanisms that can allow for smooth planning and implementation at the state level, all this increase in allocation to the states may end up being only windfall gains than actual help to the social sectors in those states. The Central Government, thus, should avoid at all cost, seeing this increase in allocations to the states as a relieving of its duties and must ensure that this does not in the end increase the difference in development and growth between the different regions in the country.

**\* DR. BHAGIRATH PRASAD (BHIND) :** This budget is the most democratic and inclusive of all sections of society in the history of post-independence India. Pradhan Mantri Jan Dhan Yojana established a financial democracy. Even a small worker finds himself an equal participant in the economic system of our country. Similarly the Swachh Bharat campaign ensures cleanliness leading to better productivity and well-being of the poor. India is growing as a young Nation. As education and health care is to be first priority to develop our human resource to utilise this golden opportunity of harnessing the youth in the chariot of national development. Education of the girls has been taken care under the scheme 'Beti Bachao Beti Padhao'. Similarly, Make in India campaign is likely to create job opportunities for millions of youth.

The previous government was in the mire of scams. People lost faith in the government. Under the leadership of Shri Narendra Modiji it was retrieved and put on the path of fast development. Auction of coal and reform in the mining sector proves the success of this government by earning crores of rupees to the government exchequer. Government has planned to provide large scale employment to the youth by amending labour laws. Increased Foreign Direct Investment in Defence, Insurance and railway infrastructure is likely to give impetus to Indian economy. Similarly, direct transfer of cooking gas subsidy on national scale is an innovative strategy to benefit the poor.

In order to help the farmers to ensure better agri-productivity the government has launched the programme for soil health cards for better use of land and to ensure maximum production. Transparency and efficiency in the administration has been ensured by converting red rape to red carpet. The strategy of minimum government and maximum governance makes the administration proactive and responsive to people.

I would like to draw the attention of the Government towards the backward regions and backward people of India. These issues emerged due to the neglect

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\* Speech was laid on the Table.

and exploitation by the ruling elite. In fact the so-called backward regions are rich in natural resources as land, water, forest and human resource. Lack of communication and transportation hampered the mobility of the people and the initiative for development. In a way the areas as Bastar in Chattisgarh, Bundelkhand and Chambai in M.P., Kalahandi in Odisha are jailed by geography and sentenced by history. Hence, I request the Finance Minister to prepare a special plan for the development of these areas. They will not only develop themselves but the areas can become an asset for the national economy.

Crave for education and skill among the Scheduled Caste and Scheduled Tribe and Other Backward Classes is an indication that Indian society is undergoing a fast change for inclusive growth. Earlier, the development was imposed from above leading to corruption and wastage of funds. Now, an uncontrollable urge for education, health care and gainful employment is emerging from the below. If we fail to respond we will miss a golden opportunity. On the other hand this may pose a threat to our erstwhile socio-economic system of appeasement of SC/ST and OBC through fake promises.

We have not been honest to the development of tribal areas. As a result left-wing terrorism is a serious threat to our law and order even to our development. The problem could be handled not alone by our Army and police but through our sincere endeavour for providing education, health care, employment and infrastructure in these areas.

Similarly, dalits also need help to ensure a democratic and inclusive growth of all sections of society. They need quality education. No willing and meritorious student of these sections should go back from the threshold of the temple of knowledge. Now, the Modi Government as promised must prove that

this government is really of the poor. The SC/ST and OBC need higher allocation of funds for education, simplified rules for assistance, and skill development of the youth. I am sure these weaker sections till now were the victim of false promises of the previous government will now receive the long cherished justice and all help which will enable them to be an equal participant of the democracy in every respect and feel proud of.

**\*डॉ वीरेन्द्र कुमार (टीकमगढ़):** प्रस्तुत बजट भारत के दृष्टिबन्त प्रधानमंत्री एवं भारत की गरिमा एवं गौरव के यशस्वी ध्वजवाहक माननीय श्री नरेन्द्र मोदी जी की सरकार का यह पहला पूर्ण बजट है। मैं भारत के आर्थिक पुनरुद्धार की पुनीत भावना से अभिप्रेरित इस बजट के लिए माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी का शत-शत अभिनन्दन करता हूँ तथा माननीय वित्त मंत्री जी श्री अरुण जेटली जी को इस सर्वसमावेशी बजट के लिए कोटि-कोटि धन्यवाद देता हूँ। माननीय वित्त मंत्री जी ने भारी अपेक्षाओं के माहौल में ऐसा बजट पेश किया है जो काफी दूरदर्शितापूर्ण है तथा जिसमें भारत की अर्थव्यवस्था को दोहरे अंकों में वृद्धि के पथ पर लाने का साफ इरादा है और महत्वपूर्ण क्षेत्रों में प्रमुख सुधार करने की रणनीति है।

अब मैं बजट के उन बिंदुओं पर प्रकाश डालना चाहूंगा जो देश के विकास का रोडमैप तय करते हैं सबसे पहले इस बजट में गरीबी की चार योजनाओं के माध्यम से सन् 2022 तक देश को गरीबी मुक्त किए जाने का प्रस्ताव किया गया है तथा वह सरकार की पहली और सर्वोच्च प्राथमिकता है। इसके साथ ही, देश के 20 हजार गांवों के विद्युतीकरण के लिए सन् 2020 का लक्ष्य निश्चित किया है तथा सन् 2022 तक देश के हर घर के एक व्यक्ति को जॉब प्रदान करना सुनिश्चित करने का प्रस्ताव इस बजट के माध्यम से किया गया है। माननीय प्रधानमंत्री जी के 'डिजिटल इंडिया' कार्यक्रम के लिए बजट में 2510 करोड़ रूपए देश को आधुनिकतम तकनीकी से युक्त करके तेजी से प्रगति के रास्ते पर ले चलने की दिशा में डिजिटल इंडिया कार्यक्रम अत्यंत महत्वपूर्ण है। देश की सीमाओं की रक्षा के लिए सरकार ने देश के रक्षा क्षेत्र के लिए 24,6,272 करोड़ रूपए का प्रस्ताव किया है, जो रक्षा क्षेत्र को सुदृढ़ करने के क्षेत्र में एक प्रभावी कदम है। इसके साथ ही, सरकार ने स्वास्थ्य के लिए 37152 करोड़ रूपए तथा शिक्षा क्षेत्र के लिए 68000 करोड़ रूपए का प्रस्ताव करके भारत को समुन्नत बनाने का अपना संकल्प दोहराया है जो कि स्वागतयोग्य है।

सरकार ने भारत के पूर्व प्रधानमंत्री एवं वयोवृद्ध नेता श्रद्धेय श्री अटल बिहारी वाजपेयी के नाम पर सभी भारतीयों के लिए एक सार्वभौमिक सामाजिक सुरक्षा प्रणाली बनाने का बजट में प्रस्ताव किया है, जिसे 'अटल पेंशन योजना' के नाम से जाना जाएगा तथा इसके साथ ही, देश में नवोन्मेष संस्कृति को प्रोत्साहित करने के लिए 'अटल नवोन्मेष मिशन' बनाए जाने का प्रस्ताव किया है। ये दोनों योजनाएं माननीय प्रधानमंत्री जी की उस धारणा को पुष्ट करती हैं कि हम अपने बुजुर्गों को भूलते नहीं हैं तथा उनके प्रति श्रद्धा और सम्मान की स्थायी भावना अपने दिलों में संजोए रखते हैं तथा ये योजनाएं अपने इस वयोवृद्ध नेता के प्रति उसी सम्मान की ही अभिव्यक्ति हैं। सरकार ने प्रधानमंत्री सुरक्षा योजना के नाम से 12 रूपए

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\* Speech was laid on the Table.

सालाना प्रीमियम पर दो लाख रूपए का दुर्घटना बीमा देने का प्रस्ताव है। मुझे पूरा विश्वास है कि माननीय वित्त मंत्री जी बजट चर्चा के बाद अपने भाषण में मेरी उपरोक्त मांगों को अवश्य समावेशित करने की कृपा करेंगे।

माननीय वित्त मंत्री जी ने भारतीय रिजर्व बैंक की सिफारिशों के अनुरूप मौद्रिक नीति संरचना के साथ-साथ बैंकिंग क्षेत्र में काफी समय से लंबित सुधारों को गति देने की पहल की है। सरकार ने प्राथमिकता वाले क्षेत्रों के ऋणदाता मानदंडों में संशोधन करते हुए उसके दायरे में अक्षय ऊर्जा के साथ-साथ कृषि बुनियादी ढांचा, कृषि प्रसंस्करण और मझोले उद्योगों को भी शामिल करने का प्रस्ताव किया है। सरकार ने इस बजट में ग्रामीण भारत की आर्थिक गति को तेज करने के लिए ग्रामीण आधारभूत संरचना कोष के लिए 25 हजार करोड़ रूपए का प्रस्ताव किया है तथा साथ ही मनरेगा योजना के लिए 34699 करोड़ रूपए का प्रावधान भी किया है। सरकार ने एक लाख के लेन-देन पर पैन संख्या को अनिवार्य करके आर्थिक लेन-देन में पारदर्शिता लाने का प्रयास किया है। देश में किसानों को ऋण प्रदान करने के लिए 8.5 लाख करोड़ रूपए का प्रावधान किसानों के लिए एक दीर्घकालीन राहत है। देश के 11.5 करोड़ एल.पी.जी. उपभोक्ताओं को सब्सिडी को उनके खाते में नकद भुगतान भी देशवासियों के लिए एक अच्छा कदम है। सरकार द्वारा कोयला ब्लॉकों की पारदर्शी नीलामी से संबंधित राज्यों को रॉयल्टी से लाखों करोड़ रूपए प्राप्त हुए। इसके जरिए प्राकृतिक संसाधनों से परिपूर्ण राज्यों के आर्थिक विकास का रास्ता प्रशस्त करने का कार्य सरकार ने किया है तथा माफिया तत्वों द्वारा वर्षों से की जा रही लूट पर पाबंदी लगाने का ऐतिहासिक कदम सरकार ने उठाया है। इस देश की भावी पीढ़ियों का भविष्य सुरक्षित रहेगा।

इन तमाम आर्थिक उपायों के परिणामस्वरूप देश की आर्थिक वृद्धि 8 से 8.5 प्रतिशत रहने का अनुमान है। सरकार द्वारा पी.पी.पी. मॉडल की समीक्षा करने के साथ ही कारोबार को सरल बनाने का प्रस्ताव है तथा सरकार द्वारा सड़क, रेल परियोजनाओं के लिए कर मुक्त इंफ्रास्ट्रक्चर बांड पेश करने की पहल से इन परियोजनाओं को समय पर पूरा करने के लिए देशवासियों को सहभागिता सुनिश्चित करने में मदद के साथ ही साथ उनके आर्थिक विकास के रास्ते भी खुलेंगे। सरकार ने अनुसूचित जाति के उत्थान हेतु 30851 करोड़ रूपए का प्रावधान करने के साथ ही मातृशक्ति के उत्थान को ध्यान में रखते हुए महिला योजनाओं के तहत 79258 करोड़ रूपए का प्रावधान इस बजट में करके एक संतुलित एवं दूरदर्शी प्रस्ताव सरकार ने किया है। मैं इतना बढ़िया और बेमिसाल बजट प्रस्तुत करने के लिए अपना मार्गदर्शन प्रदान करने हेतु माननीय प्रधानमंत्री जी का धन्यवाद करते हुए यह कहना चाहता हूँ कि:-

“इस बजट से देश की तामीर बदलेगी।

अनगिनत लोगों की अब तकदीर बदलेगी।”

और अंत में मैं कहना चाहता हूँ कि गंगा मां की जो दयनीय स्थिति है उससे द्रवित होकर भारत के मां के सपूत और मां गंगा के लाडले आदरणीय मोदी जी ने उनके पुनरूद्धार हेतु नमामि गंगे जैसी अभिनव योजना में 4100 करोड़ रूपए का प्रस्ताव बजट में करने के साथ ही गंगा निधि में निवेश करने पर सौ फीसदी कटौती के साथ ही गंगा सफाई कोष में दान करने वालों को शत-प्रतिशत कर छूट प्रदान करने का प्रस्ताव किया है। हम सभी को पता है कि गंगा हमारे देश की संस्कृति का प्रतीक है। इसलिए गंगा की पवित्रता और शुद्धता को अक्षुण्ण रखने के लिए माननीय प्रधानमंत्री जी के प्रयासों से उनके विराट व्यक्तित्व तथा देश की संस्कृति के प्रति उनकी गहन चिंता प्रतिबिंबित होती है। इसके साथ ही, मैं एक बार पुनः माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी तथा माननीय वित्त मंत्री श्री अरुण जेटली जी द्वारा इतना विकासोन्मुखी बजट प्रस्तुत करने के लिए उनको धन्यवाद करता हूँ तथा मां गंगा के प्रति अपनी निम्न काव्य पंक्तियों के साथ अपना भाषण समाप्त करता हूँ कि:

कानपुर, वाराणसी, पटना या कलकत्ता,

का न कभी होता, बिन गंगा के विकास है।

और गंगा जहां मिलती है यमुना, सरस्वती से

अद्वितीय संगम प्रयाग को प्रणाम है।।

SHRI MEKAPATI RAJA MOHAN REDDY (NELLORE): Mr. Chairman, Sir, thank you for giving me an opportunity to speak on the General Budget 2015-16. I rise to support the Union Budget 2015-16 on behalf of YSR Congress Party.

**16.06 hrs**

(Shri K.H. Muniyappa *in the Chair*)

There are many apprehensions in the minds of common man and industry, and especially about the agricultural sector, which should be addressed properly.

The hon. Finance Minister has, in fact, provided for a smaller Budget of Rs. 17.77 lakh crore for 2015-16 compared to the budgeted estimates of Rs. 17.94 lakh crore for 2014-15. When it comes to plan account, the Budget Estimates for 2015-16 at Rs.4.65 lakh crore is less than even the Revised Estimates of Rs. 4.68 lakh crore for 2014-15. Similarly, the capital expenditure budgeted for 2015-16 is just Rs. 15,000 crore more than the Budgetary Estimate of 2014-15.

At this rate, when the public expenditure is not growing at the rate at which it should be growing, we cannot expect private investment to grow. After all, private investments always grow in tandem with public investments. Although the GDP growth rate for 2014-15 apparently appears to have grown by 7.4 per cent, it should be noted that even for the previous year, the GDP growth rate was 6.9 per cent. So, we cannot conclude that there has been a vast improvement in the economic climate because, no other Government in post-Independence India has been as lucky as the present one. The international coal and petroleum prices have come down by 50 per cent and the international urea prices have also fallen substantially. The Current Account Deficit for 2013-14 was just 1.3 per cent of GDP and for the last quarter of the financial year 2013-14, it was as low as 0.2 per cent of GDP and the inflation for the calendar year 2014 came down to 6.37 per cent and for the month of March, 2014 it was as low as 0.42 per cent.

What is however disturbing is that, despite the international crude and coal prices coming down by over 50 per cent in the current fiscal, the trade deficit for April-January, 2014-15 was higher at US \$ 118,373.95 million than the deficit of US \$ 116,532.22 million during April – January, 2013-14. During the current



fiscal, for nine months period, that is April – December, 2014-15, the plan expenditure grew just by 0.4 per cent over that of the corresponding period of the previous year, compared to 18.7 per cent in the previous year. During the same period, the capital expenditure registered a negative growth rate of 11.2 per cent compared to the previous growth rate of plus 29.4 per cent.

We can justifiably be proud of our commitment to fiscal consolidation. Our commitment to contain the same at 4.1 per cent of GDP is laudable. It cannot be done at the altar of compromising on capital expenditure, as that will be counterproductive. For instance, the Capital Expenditure for April-December 2014-15 was Rs.1,40,840 crore compared to Rs.1,58,616 crore in April-December 2013-14, recording a negative growth rate of 11.2 per cent. In 2013-14, we could achieve a Fiscal Deficit target by short spending on Plan Expenditure by over one lakh crore rupees. Going by the results till now, it looks like the short spending on this account will be much higher and these are bound to adversely impact our future growth.

The Indian Industry will increase their production either for meeting domestic demand or for meeting the export demand. Dr. Raghuram Rajan, Governor, RBI warned in no uncertain terms that India cannot hope to achieve export-led economic growth in the near future because of virtual slowdown of developed economies.

If the Government goes on making energy costs prohibitive, with each State Government increasing power tariff at the drop of a hat and if the Union Government does not pass on the benefits of global decreases in international oil prices to its citizens, how can we ensure more money in the pockets of our people to spend? And, if people do not have surpluses enough to spend, for what purpose the domestic industry will step up production? How can we hope to increase the aggregate demand for goods and how can we hope to give push to our economy?

We welcome and thank the Government for introducing the *Pradhan Mantri Suraksha Bima Joynana* to cover accidental death risk of Rs.2 lakh for a

premium of just Rs.12 per year, *Atal Pension Yojana* to provide a defined pension, depending on the contribution and the period of contribution and the *Pradhan Mantri Jeevan Jyoti Bima Yojana* to cover both natural and accidental death risk of Rs.2 lakh at a premium of Rs.330 per year for the age group of 18-50.

With all its inadequacies, the MNREGS greatly helped in reducing rural poverty levels and migration to urban areas. This has been evidenced by the RBI Hand Book on Statistics 2012-13 with its finding that during the years 2004-05 to 2011-12, the country was able to reduce the percentage of people from below the poverty line from 37.2 to 21.92. In respect of the State like Andhra Pradesh, which has implemented MGNREGS effectively, the poverty reduction was the highest in the country for that period. The reduction was from 29.6 per cent in 2004-05 to 9.2 per cent in 2011-12!! I request that the Government may increase the allocation on this as this Scheme benefits about 30 crore of our hapless population.

Sir, a majority of our population is still linked to agriculture. We have the world's largest fertile agricultural land but our food productivity is very low. China's rice yield per hectare is twice as much as ours. Vietnam and Indonesia is 50 per cent more. Agriculture, therefore, needs massive infusions of technology and infrastructure. Whereas the Finance Minister has cut the total Central Budget support to agriculture by 14.3 per cent in 2015-16 over the 2014-15 Budget hoping that the States will fill the deficit through their own resources, which the Government should reconsider.... (*Interruptions*)

The Centre's contribution to Mid-Day Meal Scheme has been reduced to 25 per cent. Funds have also been cut in support of the *Sarva Shiksha Abhiyan* and support to some welfare schemes like ICDS, Primary Education, National Livelihood Mission have also been reduced which is a cause of concern.

Sir, the Government proposes to set up 5 Ultra-Mega Power Projects of 4,000 MW each worth about Rs. 1 lakh crore whereby all clearances and linkages will be on place before the projects are awarded. The Super Thermal Power Project in Krishnapatnam in Nellore District of Andhra Pradesh has been

sanctioned five years back but it has not taken off till now. So, I request the Government to consider and start that project immediately.

Finally, I would like to say that our entire State of Andhra Pradesh is eagerly waiting for the grant of Special Category status as promised on 20<sup>th</sup> February, 2014 on the floor of the House by the former Prime Minister. All the promises that have been made in the Andhra Pradesh Reorganisation Bill, 2014 should be fulfilled.

With these words, I thank you very much and I conclude my speech.

**श्री तारिक अनवर (कटिहार):** सभापति महोदय, आमतौर पर लोगों की धारणा है कि जो आम बजट पेश किया जाता है, वह सरकार की नीतियों को दर्शाता है। उससे यह भी स्पष्ट होता है कि सरकार किस दिशा में देश को लेकर चलना चाहती है और उसकी नीयत का अंदाजा भी उससे लगाया जाता है। मैं कोई अर्थशास्त्री नहीं हूँ, एक आम हिन्दुस्तानी की हैसियत से इस बजट को मैंने जब समझने की कोशिश की, उससे मुझे इस बात का अंदाजा हुआ कि इस बजट में कारपोरेट और धनी लोगों पर जरूरत से ज्यादा मेहरबानी की गई है, बाकी लोगों के लिए यह सरकार पूरी तरह से उदासीन है। सोशल सेक्टर का आबंटन और टैक्स प्रपोजल्स के प्रस्ताव इस बात के सबसे बड़े सबूत और गवाह हैं।

अरुण जेटली जी जो भी दावा करें, लेकिन सच्चाई यही है कि बजट गरीब हितैषी नहीं है। वित्त मंत्री जी ने सबसे ज्यादा फिक्र उन लोगों की है, जो आसानी से सरकारी खज़ाने में अधिक योगदान कर सकते थे। मोदी सरकार ने वैल्यू टैक्स के साथ-साथ कारपोरेट टैक्स को 30 फीसदी से घटाकर 25 फीसदी किया है। कारपोरेट जगत और अमीर लोग इस बजट से खुश हैं, इससे कोई इन्कार नहीं किया जा सकता। लेकिन दूसरी ओर कल्याणकारी योजनाओं की ओर वित्त मंत्री जी ने बड़ी बेदर्दी से कुल्हाड़ी चलाई है। उसका सबूत यह है कि सोशल सेक्टर में जो कटौती की गई है, उसे देखा जाए तो स्कूल एजुकेशन में 23 फीसदी, हायर एजुकेशन में तीन फीसदी, वूमैन से सम्बन्धित योजनाओं में 25 फीसदी, चिल्ड्रन से सम्बन्धित योजनाओं में 56 फीसदी, रूरल डवलपमेंट में दस फीसदी, हेल्थ एंड फैमिली वेलफेयर में 16 फीसदी, एड्स कंट्रोल में 22 फीसदी और सोशल जस्टिस एंड एम्पावरमेंट में पांच फीसदी की कटौती की गई है। इसी तरह से अगर किसानों का मामला देखा जाए, तो वह भी स्पष्ट करता है कि भारत सरकार के इस बजट में किसान उसकी प्राथमिकताओं में नहीं है। खेती का क्षेत्र जिस बुरे दौर से गुजर रहा है, उसे सम्भालने की जिम्मेदारी सरकार की थी, लेकिन कृषि बजट में 1200 करोड़ रुपए की कटौती करके स्पष्ट कर दिया है कि सरकार को खेती की चिंता नहीं है। बजट राशि आबंटन को घटाया गया है। कृषि कार्ड और पशुपालन की बातें इस सरकार ने की हैं, लेकिन बजट आबंटन राशि को देखने से लगता है कि ये सभी योजनाएं धन के अभाव के कारण आने वाले समय में दम तोड़ देंगी।

आज देश का किसान सूखे और बाढ़ से पीड़ित है। बजट में किसानों की आजीविका तय करने की जरूरत थी। सरकार ने किसानों के साथ भद्दा मज़ाक किया है। देश की 70 फीसदी आबादी के लिए बजट में आबंटित राशि 26,000 करोड़ रुपए से घटाकर 24,800 करोड़ रुपए कर दिया गया है। यह इस बात का

संकेत है कि किस तरह से यह सरकार किस दिशा में जा रही है और अपने बजट को किस रास्ते पर ले जाना चाहती है।

कारपोरेट में जो कर की पांच फीसदी की कमी है, उस पर हमारे वित्त मंत्री जी की दलील है कि हमारे यहां इसकी दर ऊंची है, जबकि दक्षिण-पूर्व एशिया के देशों में यह कम है। मगर कर प्रावधान हर देश में होता है, वह अपनी हालत के मद्देनजर किया जाते हैं। दक्षिण-पूर्व एशिया के देशों में कहीं भी आबादी का इतना बड़ा हिस्सा बुनियादी सुविधाओं से वंचित नहीं है, जितना हमारे यहां पर है। बजट की प्राथमिकता हमारे देश में यथार्थ के हिसाब से तय होनी चाहिए, पर हुआ इसके उलट है।

आयकर में कोई राहत नहीं मिलने और सेवा कर में बढ़ोत्तरी से वित्त मंत्री जी का तर्क है कि यह वित्त आयोग की सिफारिशों के मुताबिक किया है और केन्द्र द्वारा राज्यों को ज्यादा राजस्व की हिस्सेदारी देने के कारण सरकार के हाथ बंधे हुए हैं। मगर इसका एहसास कॉर्पोरेट सेक्टर को उन्होंने जो सुविधा दी है, उनके कर कम करने का उन्होंने जो काम किया है, उसमें यह तर्क उन्होंने नहीं दिया। मैं यह बात इसलिए कह रहा हूँ कि जो सरकार हमेशा यह कहती है कि वह गरीबों और किसानों की हितैषी है, लेकिन इस पूरे बजट ने यह सिद्ध किया है कि यह सरकार किस दिशा में जा रही है। मनरेगा का जिस तरह से प्रधानमंत्री ने अपने भाषण में मज़ाक उड़ाया था, मैं उस बारे में कहना चाहूँगा कि मनरेगा ने न सिर्फ लोगों को रोजगार दिया, जो समाज के कमजोर वर्ग के लोग थे, उनको सहारा ही नहीं दिया, बल्कि गांव से शहर की ओर पलायन जो हो रहा था, उसको रोकने का काम भी मनरेगा ने किया था। उस मनरेगा का प्रधानमंत्री ने जिस प्रकार से मज़ाक उड़ाया, मैं समझता हूँ कि यह देश के प्रधानमंत्री को इस तरह की बात शोभा नहीं देती है। यह एक तरह से इस देश के गरीबों का मजाक उड़ाना है।

अंत में मैं यही कहना चाहूँगा कि बीजेपी सरकार का यह बजट बहुत ही निराशाजनक रहा है। इस बजट में कोई भी विज़न देखने को नहीं मिलता है। यूपीए सरकार ने देश की इकोनॉमी को मंदी से बाहर निकाला था। जब पूरे विश्व में मंदी का दौर था, भारत तब भी पूरी सफलता से उससे जूझता दिखा। इसके बाद हमने कई ऐसे कदम उठाए, जिससे देश की आर्थिक व्यवस्था को वापस रास्ते पर लाया जा सके। विश्व में उस समय तेल की कीमत 125 डॉलर प्रति बैरल होते हुए भी हमने 6.9 परसेंट जीडीपी ग्रोथ को छुआ। यह अपने आप में बहुत बड़ी उपलब्धि थी। इसलिए मैं यह कहना चाहूँगा कि सरकार केवल अपनी पीठ न थपथपाए, बल्कि सच्चाई के आइने में देखने की कोशिश करे। इस मौके पर एक उर्दु का शेर है कि खुशबु आ नहीं सकती कागज के फूलों से।... (व्यवधान) पुराना तो है, लेकिन आप पर यह पूरी तरह से फिट बैठता है।... (व्यवधान) आपके ऊपर सही लगता है।... (व्यवधान) आप अपनी तारीफ जितनी भी कर लें, लेकिन आज हकीकत यह है कि इस देश की जनता इस बात को महसूस कर रही है कि चुनाव के समय

इस सरकार और प्रधानमंत्री ने आशा और उम्मीद का जो सपना दिखाया था, वह इस बजट से साकार होने वाला नहीं है। समाज के कमजोर वर्ग, पिछड़े वर्ग और अल्पसंख्यक वर्ग, किसी को इन्होंने छोड़ा नहीं है और सभी के बजट में इन्होंने कटौती की है और सभी को एक तरह से नुकसान पहुंचाने का काम इस सरकार ने किया है। इन्हीं शब्दों के साथ मैं इस बजट के प्रोज़ेक्स का विरोध करता हूं।

\* **DR. HEENA VIJAY KUMAR GAVIT (NANDURBAR)** : Agriculture activity is most prone due to climate changes we all have to face together, in order to meet this climate changes National Adaptation Fund has been established with an initial sum of an amount of 100 crores such a NAF for climate risk in Agriculture amounting to Rs.100 crore has been formulated and is in advance stage of processing and in progress under Ministry of Environment and Forest and Climate change and Department of Agricultural Research and Education.

States has been urged Rs.5300 crore to support micro-irrigation and water shed development under the Pradhan Mantri Krishi Sinchai Yojana. We have already taken major steps to address the two major factors critical to agricultural production, soil and water. An ambitious soil health card scheme has been launched to improve soil health, government also propose to support Agriculture Ministry for organic farming scheme. Paramparagat Krishi Vikas Yojana and the Pradhan Mantri Krishi Sinchai Yojana is aimed at irrigating the field of every farmer and improving water use efficiency to provide per drop per crop.

Our Government had set up an ambitious target of Rs.8.5 lakh core credit during the year 2015-16 as a farm credit for the effort of our hard working farmers having assurance that the banks will surpass it.

To increase the incomes of farmers it is imperative that we shall create a National Agricultural market for farmers, as the farmers should no longer in clutches of the local taders.

As far as Deen Dayal Upadhyaya Gram Jyoti Yojana is concerned, our Government has committed for providing 24x7 uninterrupted power supply to all homes through this yojana, a feeder separation will be launched to augment power supply to the rural areas and for strengthening sub-transmission and distribution systems.

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\* Speech was laid on the Table.

Van Bandhu Kalyan Yojana, this scheme is for the welfare of the tribals launched on 28th October, 2014 with an initial allocation of Rs.100 crore and so far Rs.75 crore have been released to ten states.

Beti Bachao Beti Padhao Yojana. As apathy towards girl child is still quite rampant in many parts of the country, this scheme is a focusing scheme which was launched on 22.01.2015 which would help in generating awareness and also help in improving the efficiency of delivery of welfare services meant for women setting aside a sum of Rs.100 crore under the Ministry of women and child development.

Malnutrition : It is one of the National Nutrition Mission which requires to halt the deteriorating malnutrition situation in India as present interventions are not adequate in tribal and hilly areas. State consultation are also in progress along with the Ministry of Women and Child Development.

Benefits to Middle Class Tax Payers. It is proposed to increase the limit of reduction of health insurance premium from Rs.15,000-25000 and for senior citizens this limit is increased from 20,000-30,000. Deduction limit of Rs. 60,000 on a expenditure on account of specified diseases is enhanced to Rs.80,000 in the case of senior citizens.

Investment in Sukanya Samriddhi Scheme will be eligible for deduction under 80 C of the income tax and any payment from the scheme shall not be liable to tax.

Pradhan Mantri Jan Dhan Yojana : proposed to work towards creating a universal social security system for all Indians specially the poor and the under privileged.

Pradhan Mantri Suraksha Bima Yojana which covers accidental death risk of Rs.2 lakh for a premium of Rs.12 per year.

Atal Pension Yojana which depends on contribution and its period which will encourage people to join this scheme and the government will contribute



50% of the beneficiaries premium limited to Rs.1,000 each year for five years in the new accounts opened upto 31st December, 2015.

Pradhan Mantri Jeevan Jyoti Bima Yojana which covers both natural and accidental death risks of Rs.2 lakh for the age group of 18-50 years with the premium of Rs.330 per year which is less than one rupee per day.

I want to mention some of the problems faced by tribal community of Maharashtra.

Though the planning process was initiated about 25 years ago in the country, the rate of economic development of all the weaker sections of the community including the Adivasis has been extremely low in spite of special programmes for them. Cultivation and agricultural labour are the only major activities in which the tribal workers are engaged. The proportion of agricultural labourers is very high in Nandurbar. Emphasis on agricultural development will directly benefit the tribal. The main problems faced by the tribals are poverty, exploitation and inadequate education on the major problems faced by the tribal cultivators is that of the regularisation of so-called encroached lands. The Government has to take steps to give away the rights of land to the tribals.

The Government sanctioned funds state-wise under various schemes but in the tribal districts almost 80-85% people belongs to below poverty line and the poor people could not get benefits under these schemes. So, my request to hon. Minister is that in Tribal District there should not be any limit for number of beneficiaries under various schemes. More funds should be allocated to tribal areas for electrification and roads. Incentives should be given for starting of factories and other infrastructure projects so that tribal people could be benefitted. I urge the hon. Finance Minister to allocate more funds for tribal development.

**चौधरी महबूब अली कौसर (खगड़िया) :** सभापति महोदय, मैं सबसे पहले आपको धन्यवाद देना चाहता हूँ कि आपने मुझे अपनी पार्टी की तरफ से जनरल बजट पर बोलने का समय दिया।

महोदय, इस बजट को सिर्फ इसलिए सपोर्ट नहीं कर रहा हूँ कि मैं जनशक्ति पार्टी का एक सदस्य हूँ और हम एनडीए का पार्ट हैं, बल्कि जेनुइनली मेरा यकीन है और मैं बिलीफ करता हूँ कि यह बजट बहुत अच्छा बजट है। एक इनक्लूसिव बजट है और इसको सभी का बजट कहने में कोई संकोच की बात नहीं है। सबसे पहली बात यह है कि इस बजट ने टैक्स की कंटीन्युटी के मामले में एक मैसेज दिया है, जो कि इनवेस्टर सेंटीमेंट को रिवाइव करता है और इकोनॉमिक ग्रोथ के लिए यह सबसे बड़ी चीज होगी। यह मेरा मानना है। पिछली सरकार में हमने देखा था कि किस तरह से वोडाफोन के मामले में रेट्रोस्पैक्टिव टैक्स लगाकर जो इन्वेस्टर सेंटीमेंट था चाहे एफडीआई हो चाहे वो हमारे मुल्क के इन्वेस्टर्स हों, उनको एक झटका मिला था और एक बहुत ही शॉकिंग चीज हमारी इंडस्ट्री के लिए थी। इस कंटीन्युटी का जो मैसेज इस बजट में है, हम समझते हैं कि अगर पूरे बजट को आप देखेंगे तो ओवरराइडिंग जो थीम है, जो उसकी स्टोरी है, उसमें कंटीन्युटी है, कंसिस्टिंग है। इसलिए हम बजट के सपोर्ट में हम बोलने के लिए खड़े हुए हैं। न सिर्फ कंसिस्टेंसी बल्कि यह बजट ऑल इंकलूसिव भी है। अगर सबके लिए सब कुछ नहीं तो बहुतों के लिए बहुत कुछ इस बजट में है।

महोदय, बैंकर्स ने इस बजट को सराहा है। They have cheered the Budget's commitment to institution-building and tax reforms. Business leaders have applauded the boost to investment in manufacturing and growth. There has been a widespread acknowledgement of the strong attention to welfare – from medical cover for the moderately well-off to agricultural support for the majority of Indians who earn from the fields.

For the middle class, there may be a disappointment that there are no changes in the exemption limits for individual income tax or in the tax brackets. However, it is in this context that the proposal to reduce corporate tax rates from 30 per cent, existing in the last ten years, to 25 per cent over the next four years, starting from April 2016, needs to be taken note of. The Finance Minister has said that the process of reduction has to be necessarily accompanied by rationalisation and removal of various tax exemptions and incentives for corporate taxpayers.

The move on the reduction in corporate rates will lead to a higher level of investment, higher growth and more jobs.

सर, मेरा मानना है कि यह बजट ऑल इंकलूसिव है जहां के बैंकर्स और कॉर्पोरेट सैक्टर ने इसकी तारीफ की, वहीं पर युवाओं के रोजगार के लिए इसमें जगह है। उनको इनोवैटिव, मेक इन इंडिया और हायर स्किल्ड डवलपमेंट के जरिए उनको जॉब्स मिलेंगे। किसानों के लिए इसमें सॉयल के फर्टिलिटी के इम्प्रूवमेंट की बात कही गई है। इरीगेशन फैसिलिटीज की तरफ इस सरकार ने इस बजट में एलोकेशन दिया है। इंस्टीट्यूशनल क्रेडिट फॉर्मर्स के लिए उपलब्ध कराया गया है। गरीबों के उत्थान पर इस बजट में फोकस किया गया है। उनको हाउसिंग के लिए फाइनेंस प्रोवाइड किया जाएगा और उनके सोशल सिक्योरिटी, उनके लाइफ इंश्योरेंस के लिए जैसा कि बताया गया है कि एक रुपये महीने की दर पर उनको लाइफ इंश्योरेंस की सिक्योरिटी मिलेगी जो हम समझते हैं कि गरीबों के लिए एक बहुत बड़ी चीज है।

Apart from these, I see the renewed push for infrastructure projects in sectors such as ports, highways, railways and energy. Housing and urbanisation will go a long way in ushering in meaningful development and prosperity among our fellow citizens.

Another area of focus has been on the financing systems like taxes and financial markets. The proposed changes reflect the dynamics of the changing times as India catapults into a new global super economy.

In fact, cooperative federalism and GST will reshape the fiscal architecture of the Indian Government. These are profoundly important changes and go with the revamping of the Planning Commission. Just by itself, this is a major change as the liberalisation of the economy in 1991. It will dramatically change the way in which Government services are delivered and help in more equitable distribution of the national wealth, besides making a meaningful difference where it matters the most – at the bottom of the pyramid. Thank you very much.

\* **SHRI P.KUMAR (TIRUCHIRAPPALLI)** : At the outset, I would like to quote what our leader, Makkalin Mudhalvar Dr. Amma said about the General Budget of the hon. Finance Minister :

"The Union Budget 2015-16 represented a critical opportunity for the Government of India to unveil its economic strategy and specific measures to revive growth and improve the macro-economic situation of the country. Hon. Amma said that the expectations from the Budget have been considerably heightened and the Finance Minister's task had been cut out. Under the circumstances, he made a brave attempt."

I would say that there is no "Big Bang" announcement in the Budget; unfortunately it missed the opportunity to showcase 'Aache Din'; the hopes and aspirations of the common man have not been fully met; the Union Budget has fallen short of expectations.

The Budget presents a Plan Expenditure of Rs.4.65 lakh crore for the current year, which is less than the previous year's RE of Rs.4.67 lakh crore. This is a marginal increase from the actuals of 2013-14, which is Rs.4.53 lakh crore.

On the non-plan side, the expenditure for the current year is estimated at Rs.13.12 lakh crore, where there is a marginal increase from the last year's RE of Rs.12.13 lakh crore. So, the total expenditure for 2015-16 is Rs.17.77 lakh crore, which was Rs.16.81 lakh crore during 2014-15.

The Gross Tax Receipts are estimated to be Rs.14.49 lakh crore. Devolution to the States is estimated to be Rs.5.23 lakh crore and the share of the Centre is Rs.9.19 lakh crore.

Seen against the total receipts of the Government of India for 2015-16, the Budget projects a fiscal deficit of Rs.5.55 lakh crore, which is 3.9% of the GDP. For the year 2014-15, the fiscal deficit was Rs.5.12 lakh, which is 4.1% of GDP.

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\* Speech was laid on the Table.

The revenue deficit was projected to be Rs.3.94 lakh crore which will be 2.8% with a marginal drop from 2.9% for 2014-15 with the figures of Rs.3.62 lakh crore.

The hon. Finance Minister claimed that he had to stretch the fiscal deficit from 3.6% to 3.9% in 2015-16 because he wanted additional funds for public infrastructure investment. This stretch of 0.3% of GDP would mean an additional borrowing of Rs.37,500 crore.

If this is true, then this 'increase in expenditure' should have been reflected in Plan Expenditure. But actually, there is a decrease in Plan Expenditure from Rs.4.67 lakh crore to Rs.4.65 lakh crore. Hence, it appears that the additional borrowing would go to non-plan expenditure side.

With the changed target of fiscal deficit, the hon. Finance Minister had fixed 3.5% for the year 2016-17 and 3% for 2017-18. Though the Finance Minister talks about revival of growth to improve macro-economic situation of the country, there is no indication of how growth could be instigated.

The Budget has shown great concern for the corporates. The Finance Minister gave tax relief to the super rich class. He promised them 1% reduction every year beginning 2016-17. He said that he would bring the effective tax rate for this class to 23% but only a few countries have corporate tax rates lower than 30%.

This is against the backdrop of a vast majority of common people who have been ignored. It is this majority of poor people who look to the government for relief and succor.

It is for this majority that social welfare programmes and schemes must be directed to; and sufficient funds must be allocated.

But, I find that allocations have been cut for crucial social sector schemes, compared to the RE of 2014-15. For example, there have been reduction in the allocations for drinking water and sanitation, health and family welfare, PM Gram

Sadak Yojana, PM's Employment Generation Programme, Integrated Child Development Programme, Scheduled Caste sub plan and also tribal sub plan.

For all these projects, I request that the hon. Finance Minister must allocate more funds so that they are implemented properly.

Coming to the other demands pertaining to my constituency, I would like to put them before the House so that the hon. Finance Minister takes note of them and make adequate allocations for those projects in this year's Budget itself, for the sake of the people.

With regard to the Ministry of Road Transport and Highways, my constituency Srirangam is divided by the NH-45 into Kondayampettai and Ponnurangapuram. At this place, there is a need for a flyover, to avoid traffic congestion and accidents. Another flyover is needed to enable people to go from TVS Toll Gate side to Ponmalai side. For the sake of truck drivers, there is a need for a resting place with toilet facilities on the NH here.

In almost all the rural areas, we have many villages and farmers carry agricultural produce in trucks, tractors and other vehicles. They are forced to pay toll tax. I request the hon. Finance Minister to have an inter-ministerial meeting with the Minister of Road Transport and Highways so that toll may not be charged from farmers, and also from the handicapped persons.

With regard to the Ministry of Civil Aviation, I want to say this -Trichy serves as the hub for southern India. It has an airport, which is not included as a 'Point of Call', in the bilateral air service agreement, due to which the people face a lot of difficulties. I request that this may kindly be included as a Point of Call so that foreign airlines can start their operations from Trichy Airport.

I request the hon. Minister to look into all this and allocate more funds.

Coming back to the Budget, as hon. Amma said, it is disappointing to see that no World Cultural Heritage Site from Tamil Nadu has been selected for assistance under the World Heritage Sites.

Though the Budget proposes to allocate substantial sums of money for the industrial corridors in Gujarat and Maharashtra, Tamil Nadu has been totally neglected. I request that adequate funds must be made available for Madurai-Thoothkudi and Chennai-Bangalore Corridors.

Coming to changes in taxation measures, indirect taxes and more particularly service tax has been raised. It is also disappointing to note that the salaried and middle class people are not given any concessions.

With the request to the hon. Finance Minister that he may take note to this and bring necessary changes, I conclude.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Thank you very much, Mr. Chairman. Some members in the BJP are hailing this Budget as a dream Budget. I have to agree, Mr. Chairman, because after all, a dream is something that is completely divorced from reality.

I have two fundamental problems with the Budget of my good friend Mr. Jaitley. First, its widely optimistic numbers and projections. Second, the gap between the Government's ambitious objectives and the Budget funds allocated to achieve them. Let me explain my concerns about each.

First, on the numbers, this Government is noted for its bold numbers and bolder ambitions which are frankly too good to be realistic. Our growth projections for 2016 have been etched between 8.1 per cent and 8.5 per cent, which is contrary to the IMF's already optimistic forecast of 7.5 per cent.

Similarly, the Government, in its maiden Budget, had predicted a GDP growth of 13.4 per cent from its advance estimates but only attained the growth of 11.4 per cent. It fell short by two percentage points. So, I remain doubtful of the Government's wisdom at projecting such a figure when the industry and job growth continues to be sluggish and benefits from falling oil prices may not continue in the near future.

The fact is that *achche din* has not dawned yet. The decline in global oil prices has been partially responsible. Commodity prices which account for 51 per cent of our country's imports have all gone down. This has improved our Current Account, controlled inflation and thereby increased our GDP growth. But the Government can hardly take credit for these changes. In fact, they have gone and offset the declining oil prices by levying an additional cess of Rs.6 at the petrol pump which is up from Rs.2 and this has directly hit the *aam aadmi*.

The grand ideas of the Government are to receive funding from these completely unrealistic estimates listed in the receipts budget. They said that they are going to get tax collections of Rs.10 lakh crore. What radical reforms has the Government initiated that would actually motivate people to pay this level of



taxes? Even the GST is not going to come in during this fiscal year. So, how does the Government justify its predicted increase in revenue collections? This year, there is actually a tax revenue shortfall of Rs. 68,795 crore. In fact, we actually have a continuing high fiscal deficit mainly because of low revenue collections which are in fact much lower than the figures projected by the Government in its overambitious maiden Budget. So, where is the extra revenue going to come from? And which bits of the family's silver are going to be sold for the strategic disinvestments worth Rs.28,500 crore? The Government does not say; the Budget does not say. Very frankly, Mr. Chairman, Sir, the numbers do not add up. At the same time, the Government proposes to flood the country with projects – infrastructure development, manufacturing, employment guarantee, round the clock power, housing for all, poverty alleviation, total sanitation and hygiene – all while allegedly maintaining fiscal discipline. Now, what kind of magic shows are being offered? Is there a PC Sorcar sitting in the North Block to wave a wand? An exhaustive list of expenditures and insufficient resources really makes us worry, Mr. Chairman, about how the Government can possibly fulfil its promises.

The Finance Minister's Speech was fine. As often with this Government its sound bites and rhetoric are fine. That is what they are good at. But in the face of a lack of adequate resources abetted by low tax collections, a dangerously high fiscal deficit and insufficient corporate spending, it is not enough.

You give us a fine vision. How do you implement it? That is where the challenge lies. I am afraid that we have real concerns on the ability of the Government to manage its finances. Why do I say this? The Government began its tenure when the UPA left with a cash balance of Rs.72,637 crore and investment surplus of Rs.50,000 crore. You know, what they are left with at the end of the second quarter of this fiscal year – cash balance of Rs.10 crore and investment surplus of Rs.19,000 crore. So, cash balance of Rs.72,600 crore has come down to Rs.10 crore and investment surplus of Rs.50,000 crore has been

reduced to Rs.19,000 crore, and now we are supposed to trust the Government to manage our taxpayers' money!

In fact, the Government has also been borrowing; 98.9 per cent of the Budget Estimate had already been borrowed by November 2014. In fact, they are going to be borrowing above the Budget Estimate for the previous year. So, where is any prudent financing in this Budget? Can we trust the Government to optimally use the taxpayers' money?

Shri Moily has already explained our concerns about the way in which the Government is selling the Finance Commission recommendation of giving 42 per cent instead of 32 per cent of revenues to the States. The problem is that they have actually not done anything about increasing money to the States. They have simply reduced the Central allocations to balance this. So, the fact is that the States will receive an increased share of the Union taxes but they have a greater financial burden in implementing the Central Schemes. So, you announce the projects but you do not fund them. That is what is happening, Mr. Chairman.

The onus of social development has been shifted to the States without an equitable increase in their finances. Many States have already passed their Budgets. They have already allocated funds under the old system. So, we are actually jeopardising their ability to do their work. The Finance Minister has basically shrugged off social sector responsibilities under the garb of cooperative federalism.

To give you one example, the Panchayats are the worst affected under this Budget. The UPA had given Rs. 70,000 crore. This Government previous year gave Rs. 3,400 crore; and the present Budget has given Rs. 94 crore. How are the Panchayats going to function, Mr. Chairman?

If you look at the sector-specific allocations, it is a very dismal portrait. 'Make in India' is being talked about. It is not at all clear what incentives they are giving to attract high investments for manufacturing facilities, especially at a time

when incomplete projects costing Rs. 18 lakh crore, about 13 per cent of the GDP have tied up our public and private funds.

Mr. Jaitley, in his speech, pointed to three “major successes” of this Government – the Pradhan Mantri Jan Dhan Yojana; the transparent auction of coal blocks, and the Swachh Bharat Abhiyan. Let us take each of these in turn, Mr. Chairman.

The success of the Jan Dhan Yojana is questionable. The Government claims to have insured financial inclusion of 100 per cent but they leave out the urban poor, beggars, rag-pickers, slum dwellers, small vendors and the homeless. They are all left out. That is okay. It is not 100 per cent inclusion. But still they boast about 12.5 crore new bank accounts. Seventy-three per cent of those bank accounts have zero balance, Mr. Chairman. How does an empty bank account help change anyone’s life?

As regards coal auctions, they were imposed by the Supreme Court but are being portrayed as a policy preference of the NDA. Okay, we would listen to that. But their efficacy must be judged by whether coal gets to the power stations that are currently starved of fuel sources and whether we cut back on our imports of coal. On that, the jury is still out.

As regards the Swachh Bharat Abhiyan, this is increasingly looking like a series of photo-ops with grandees picking up brooms for the camera on Gandhi Jayanti and never touching them again until the next camera rolls around. Toilets are being constructed. But are they being used? Are they being cleaned? Is there water and electricity in these toilets? Surveys suggest that the real figures used are dismal. I am shocked to discover that the Central allocation to the Swachh Bharat Mission in the coming financial year would be Rs. 3,500 crore, which is less than the current allocation of Rs. 4,260 crore and even much less than the originally promised Rs. 134,000 crore over five years. With this amount of money, the Government will not be able to fulfil its promise of building a toilet for every household in the next five years. It is impossible. But why should we be

surprised, Mr. Chairman? In Gujarat, the then Chief Minister, Mr. Modiji could only achieve one percentage point reduction in rural open defecation between 2001 and 2011. Why should we expect him to do better at the national level than he did in his own State? At that rate, with these policies and this Budget, India will take more than 50 years to eliminate open defecation.

When I accepted the Prime Minister's kind invitation to be one of his original brand ambassadors for Swachh Bharat, I warned that photo-ops might raise public awareness but would not solve the problem without serious Central Government investment in sanitation infrastructure. This Budget allocation does not do that. It is far worse than I feared. It is a betrayal of the hopes raised by all these photo-ops. It merely provides the Government an excuse and the Prime Minister an excuse to wash his hands of the sanitation issue altogether.

The Finance Minister actually clapped himself on the back over what he, echoing the Economic Survey, called the 'JAM' Trinity – Jan Dhan, Aadhar and Mobile – to implement benefits through direct transfer. But this 'JAM' was actually the UPA's bread and butter. These all schemes were devised by the UPA Government, sneered at by the Opposition at that time, and I am sure, it is too much to hope for Mr. Jaitley to acknowledge this.

But let me point this Government back to the real India, the rural poor. Our rural economy is witnessing a slackening labour market, with rural wages registering an annual growth of 3.8 per cent whereas under the UPA, Sir, we had the highest growth at 26 per cent and an average growth of 18 per cent during the five year period from 2009 to 2014. We have come from an average growth of 18 per cent to 3.8 per cent today.

The Government just declares new schemes, does not fund them. We are told that all MPs have been urged to contribute to the Adarsh Gram Yojana. But if you ask where the money is, you are told: "Use existing schemes." *Aray* if the existing schemes have not made the Grams *adarsh*, would the Government's declaration be enough?

HON. CHAIRPERSON: Please conclude, now.

DR. SHASHI THAROOR: I would wrap up in two minutes, Mr. Chairman.

The basic point is that the effective measures to help the poor, particularly the rural poor, have simply not been introduced. Of course, the Government has slashed the allocation for agriculture by 25 per cent from the previous years' Budget Estimate. Agriculture has grown by 1.1 per cent this year. So, what is going to happen? More and more rural poor will be pushed out of the land. They will come to the limited urban areas where the NDA Government can offer them only slogans about 'Make in India'. They need to make it in India but for that, they need real jobs. Where are these coming from? Slogans and sound-bits do not make factories run. They have also talked about creating a single national market for agriculture. But Mr. Chairman, how can they do that when they are also talking about cooperative federalism? I have no idea.

Let me just quickly wrap up Mr. Chairman, with two last points. One is the gap between their plans and the resources provided. Whether it is for creating AIIMS or for non-renewable energy targets, all their objectives are not matched by any numbers in the Budget. I am happy to give the details, if the Minister wants. They simply do not match. The health outlay has actually come down at a time when we need better health. They have gone and banned the BBC documentary on rape but they slashed the funding for the national rape crisis centres, they have announced a mere amount of Rs. 18 crore whereas they announced Rs. 244 crore last year. This is a much more unkind cut than any cut on the BBC's editing tables.

Let me conclude by saying that you cannot, for example, announce IITs including one in my State, by actually pledging to give Rs. 1000 crore for 5 IITs when each IIT costs Rs. 2,200 crore to be paid over seven years. It is simply not realistic.

Our future generations will pay the price for this Budget. As Muzaffar Razmi has observed: -

*“Yeh jabr bhi dekha hai taareekh ki nazron ne, lamhon ne khataah ki thii, sadiyon ne sazaa paayii”*

This is what is going to happen to all of us. *Jai Hind* Mr. Chairman.

**\*श्री धर्मेन्द्र यादव (बदायूँ):** जैसा की सभी जानते हैं कि केंद्रीय बजट 2014-15 का नारा- “सबका साथ-सबका विकास” है। इससे साफ़ नज़र आता है कि सत्ता में आई नयी सरकार सरकार की नीति भारत की जनता के सर्वांगीण विकास की है किंतु यहाँ बस एक छोटा सा प्रश्न उठता है कि यह सब होगा कैसे?

करीब 30 साल बाद किसी एक राजनीतिक दल को पूर्ण बहुमत मिला और बनी उम्मीदों की सरकार। लेकिन सवाल वही है कि आखिर जनता की उम्मीदों पर बनी प्रधानमंत्री नरेन्द्र मोदी की सरकार कितनी उम्मीदों को पूरा कर पाएगी। इसके लिए सबके नज़रे टिकी थी कि एक सशक्त सरकार का बजट लोगों की उम्मीदों का आइना बन कर सामने आएगा। बच्चे, युवा, बुजुर्ग और महिलाएं सभी अच्छे दिन के साथ-साथ 15 लाख रूपए के आने की उम्मीद लगाए बैठे हैं। उन राज्य के लोगों को भी मोदी सरकार पर भरोसा था जहां बी.जे.पी. की सरकारें नहीं है। लेकिन, वित्त मंत्री उम्मीदों पर कितना खरा उतर पाए हैं यह दिल्ली के चुनाव नतीजों ने साफ़ कर दिया है।

इस बजट को जब आप ध्यान से देखते हैं तो चिंता और बढ़ जाती है क्योंकि कृषि, शिक्षा, स्वास्थ्य, रिसर्च और डेवलपमेंट के लिए अपर्याप्त पैसा मुहैया कराया गया है बल्कि सामाजिक क्षेत्रों की योजनाओं में भारी कटौती की गयी है। खेती के क्षेत्र को नयी ऊर्जा देने के लिए भी कोई प्रावधान नहीं है, जबकि हम एक कृषि प्रधान देश हैं, ये देश का बच्चा-बच्चा जानता है। कृषि मंत्रालय के प्रमुख कार्यक्रम-राष्ट्रीय कृषि विकास योजना के आवंटन को घटाकर 45000 करोड़ कर दिया गया है, जबकि 2014-15 का संशोधित अनुमान 8444 करोड़ रूपए था।

किसी भी सरकार के पास अपनी आमदनी बढ़ाने के लिए पैसा जुटाने के दो ही तरीके हैं: एक कर की दरों में इजाफा या मौजूदा खर्चों में कटौती। इस गरीब हितैषी सरकार ने दूसरा रास्ता चुना है, जिसका मतलब है जरूरतमंद का दी जाने वाल सब्सिडी, सामाजिक योजनाओं पर होने वाले खर्च में कटौती की जाए। यही कारण है कि कई योजनाओं में भारी कटौती की गयी है, मसलन- सर्व शिक्षा अभियान में 2800 करोड़ रूपए से 2200 करोड़ रूपए, एकीकृत बाल विकास योजना में 16000 करोड़ रूपए से 8000 करोड़, मिड-डे मील योजना में 13000 करोड़ रूपए से 9000 करोड़, अनुसूचित जातीय उप योजना में 43208 करोड़ रूपए से 30000 करोड़ रूपए, जनजातीय उपयोजना में 26714 करोड़ रूपए से 19000 करोड़ तथा बेटी बचाओ-बेटी पढ़ाओ में सिर्फ 100 करोड़।

एक बार फिर स्वास्थ्य क्षेत्र का आवंटन (33150 करोड़) जी.डी.पी. के मात्र 1 प्रतिशत के करीब है। विकसित देशों के बजट में हेल्थ सेक्टर को बहुत अहमियत दी जाती है और जी.डी.पी. का 10-15

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\* Speech was laid on the T able.

प्रतिशत आवंटित होता है। डब्ल्यू.एच.ओ. ने कहा है कि यह कम से कम 10 प्रतिशत होना चाहिए, जोकि नहीं है। सबसे महत्वपूर्ण एवं चिंता का विषय है सरकार द्वारा अप्रत्यक्ष कर के माध्यम से राजस्व की उगाही का प्रावधान जो कि गरीब एवं मध्यम वर्ग पर ही बोझ बढ़ाएगा।

वित्त मंत्री ने अपने बजट भाषण में इंवेस्टमेंट शब्द का इस्तेमाल 60 बार एवं इंफ्रास्ट्रक्चर शब्द का इस्तेमाल 30 बार किया है, परंतु उसके लिए क्या ठोस प्रावधान है वह मुझे बजट में कहीं नहीं दिखा। 2022 तक सबको घर देंगे। 6 करोड़ घर बनाएंगे, सभी गाँवों को बिजली से जोड़ेंगे, पर नहीं बताते कि इस साल कितने घर बनाएँगे या 2019 तक कितने घर बनेंगे। 2022 तक सभी के लिए आवास जैसी नीतियों और दर्शन, बातें करने के लिए तो ठीक है परंतु दुःख है कि बजट में इसे क्रियांवित करने की दिशा में कुछ बात नहीं कही है।

प्रधानमंत्री आदर्श ग्राम योजना का विचार तो अच्छा है, लेकिन दो चीज़ें समझ नहीं आती हैं। पहली बात, मेरा कर्तव्य यह है कि मैं हर गाँव का विकास करूँ सिर्फ एक गाँव का नहीं। हमें इस योजना के तहत कोई फंडिंग नहीं दी गई है। बजट में भी इसके लिए कोई प्रावधान नहीं है। माननीय नेताजी ने अपने पैतृक गाँव सैफई को एक आदर्श ग्राम की तरह विकसित किया है। प्रधानमंत्री ने भी देखा है, परंतु उसके लिए धन का प्रावधान भी किया गया था। सांसद आदर्श ग्राम योजना के बजट का प्रावधान होना चाहिए। केवल योजना से ही गाँव को आदर्श नहीं बनाया जा सकता। अगर सरकार वाकई गाँवों के हालात सुधारने के लिए गंभीर है, तो उसे अपनी प्राथमिकताओं में से बजट ट्रेन जैसी तमाम खर्चीली योजनाओं को खारिज कर किसान और उसकी खेती की दशा सुधारने की दिशा में काम करना चाहिए।

अगर मोदी सरकार ने जनता को मूलभूत सुविधाएं एक तयशुदा कार्यक्रम के तहत पेश की होती तो वही अच्छे दिनों की परिभाषा होती। देश का दुर्भाग्य है कि आज़ादी के 67 सालों के बाद भी यहां की जनता मूलभूत सुविधाओं से वंचित है। देश में आधारभूत ढांचे का अभाव है।

भारत की करीब 25 फीसदी से ज्यादा की आबादी आज भी गरीबी रेखा से नीचे जीवन यापन करती है। आज़ादी के 67 सालों के बाद भी हम रोटी के लिए लड़ रहे हैं। हालांकि पिछली यू.पी.ए. सरकार ने खाद्य सुरक्षा बिल जरूर लाया, लेकिन सवाल इसके ठीक तरह से क्रियान्वयन का है। सरकार की सबसे पहली चुनौती सबके लिए अनाज उपलब्ध कराना है, परंतु इस ओर सरकार ने कोई ठोस कदम नहीं उठाए हैं।

इस समस्या के समाधान के लिए सरकार को नए रोजगार सृजित करने होंगे, परंतु उसके लिए भी कोई प्रावधान नहीं किया गया है। देश के करोड़ों युवाओं की उम्मीदें इस सरकार से हैं। एक विश्वास के साथ युवाओं ने चुनाव में मोदी का साथ दिया। अब बारी नरेन्द्र मोदी की थी कि वह युवाओं की उम्मीदों पर



खरा उतरे और उनके लिए रोज़गार के अवसर बढ़ाएं। मुझे खेद है कि सरकार अपने बजट के माध्यम से ऐसा आश्वासन देने में असमर्थ रही है।

किसी भी देश के विकास के लिए वहां आधारभूत ढांचे का होना बेहतद जरूरी है। यानी कि देश में सड़क, बिजली और पानी की सुविधा अच्छी हो। भारत में औद्योगिक विकास दर के गिरने का एक प्रमुख कारण बिजली की कमी का है। भारत में आज भी सिंचाई वाले पानी और पीने वाले पानी दोनों की ही कमी है। भारत के अनेक राज्यों में आज भी लोगों को पीने के लिए साफ पानी नहीं मिल पा रहा है। पानी की विकराल समस्या राजस्थान के ग्रामीण क्षेत्रों के अलावा गुड़गांव, नोएडा और दिल्ली जैसे विकसित शहरों में भी है। एक अनुमान के मुताबिक देश के सिर्फ 32 फीसदी लोगों को ही स्वच्छ पानी उपलब्ध हो पाता है। साथ किसानों के लिए सिंचाई के पानी की समस्या का समाधान भी करना होगा। सरकार ने इस दिशा में भी कोई ठोस रणनीति बजट के माध्यम से नहीं पेश की है।

क्या एक गरीब, निर्धन जिसने जैसे-तैसे संघर्ष करके अपनी प्रारंभिक शिक्षा प्राप्त कर ली, क्या वह रोज़गार की प्राप्ति हेतु आगे आकर, बल्कि सभी से बराबरी से मुकाबला कर सकता है? जनणना 2011 के अंतिम आंकड़ों के अनुसार आज भी 68.8 जनसंख्या ग्रामीण क्षेत्र से है। इस बात से सभी भलि-भाँति परिचित है कि एक ग्रामीण निर्धन परिवार किस प्रकार अपना जीवन-यापन करता है। उनकी आय का एक मात्र स्रोत खेती होता है, जिसमें रोज़ या मासिक आय जैसी कोई बात नहीं होती और फसल काटने पर भी उन्हें उनका उचित मूल्य तुरंत नहीं मिलता। अंततः शोषण तो गरीब का ही होता है। आपकी घोषणा थी कि लागत का 1.5 गुना किसान को देंगे, उसका कोई भी जिक्र बजट में नहीं है।

अब यदि मंत्री जी की बात पर प्रकाश डालें तो मध्यम वर्ग एवं युवा अपना मार्ग खुद बनाये ऐसा उन्होंने कहा है। भारत इस समय गरीबी, भुखमरी, जनसंख्या, बेरोज़गारी जैसी समस्याओं से ग्रसित है। सरकार को इस तरफ उचित कदम उठाने चाहिए थे, परंतु वादों के अलावा इस बजट में कुछ भी नहीं है। संविधान में लिखित समानता के अधिकार का सही रूप से पालन करने के लिए आप को जो कदम उठाने चाहिए थे वे नहीं उठाए गए हैं। आपका नारा "सबका साथ-सबका विकास" जनता को एक बार छल सकता है बार-बार नहीं।

मोदी सरकार द्वारा दिखाये गए अच्छे दिन की उम्मीदों की पृष्ठभूमि पर लोगों की निगाहें, इस बार के आम बजट की ओर लगी हुई थी। इस बजट से लघु एवं मझोले उद्यमियों, कृषकों की उम्मीदों पर भी पानी फिर गया है। बजट में छोटे-छोटे उद्योगों को प्रोत्साहन देने की दिशा में कोई खास प्रावधान नहीं है। इस बजट से कॉरपोरेट सेक्टर को जरूर लाभ पहुंचाया गया है। केंद्र सरकार ने सामाजिक दायित्व की अपनी जिम्मेदारी से मुंह मोड़ते हुए उसे राज्य सरकार पर धकेल दिया है। पिछले वित्तीय वर्ष में जहां एक

ओर अपने देश में 4 बिलियन डॉलर का विदेशी निवेश हुआ वहीं दूसरी ओर भारतीयों का 40 बिलियन डॉलर का निवेश विदेशों में हुआ है। केंद्र सरकार की गलत आर्थिक नीतियों का ही यह नतीजा है और इसको रोकने के लिए कोई प्रयास नहीं किया गया है।

वित्त मंत्री अरुण जेटली ने कंपनियों को अगले चार साल में 2 लाख करोड़ रूपए का तोहफा दिया है। एन.डी.ए. सरकार का पहला पूर्ण बजट राजकोषीय और समानता की कसौटी पर खतरा उतरने में विफल रहा। बजट भारतीय कंपनियों के पक्ष में है। उद्योग जगत के तोहफे की लागत पहले साल में 20,000 करोड़ रूपए, दूसरे साल 40,000 करोड़ रूपए, तीसरे साल 60,000 करोड़ रूपए तथा चौथे साल में 80,000 करोड़ रूपए है।

वित्त मंत्री अरुण जेटली ने बजट में सर्विस टैक्स को मौजूदा 12.36 फीसदी से बढ़ाकर 14 फीसदी करने की घोषणा की है। माना जा रहा है कि इससे हमारी बुनियादी जरूरत की कई चीज़ें महंगी हो जाएंगी। सर्विस टैक्स रेट के साथ दायरा भी बढ़ाया। सरकार ने सर्विस टैक्स का दायरा भी बढ़ा दिया और रेट भी। पहले ये 12.36 पर्सेंट था, नए वित्त वर्ष से ये 14 पर्सेंट प्रस्तावित है। सर्विस टैक्स के दायरे में सरकार ने अपनी कई तरह की सेवाएं, जो व्यापारिक संस्थानों को देती थी, को शामिल किर दिया है। यानी सरकारी सेवाएं हासिल करने के लिए 14 पर्सेंट सर्विस टैक्स देना पड़ सकता है। ऐसा सिर्फ बिजनेस के इस्तेमाल के लिए होगा। देश में ऐसी कोई सर्विस नहीं, जहां सरकार का दखल न हो। ऐसे में यही कहा जा सकता है कि आने वाले नए वित्त वर्ष में महंगाई डायन को सरकार की शह होगी। इसके अलावा सरकार के कदम से ब्यूटी पार्लर जाना, रेस्टोरेंट में खाना, घूमना, फिरना, हवाई सफर, फोन बिल, वाई-फाई सर्विसेज महंगी हो जाएंगी। देखा जाए तो सरकार ने परोक्ष रूप से महंगाई बम फोड़ दिया है।

सरकार ने चुनिंदा सामानों की दुलाई मसलन चाय, कॉफी, गुड़, चीनी, मिल्क प्रोडक्ट, खाने के तेल की माल दुलाई को सर्विस टैक्स के दायरे में लाकर इनकी कीमत में यकायक 14 पर्सेंट की बढ़ोत्तरी लगभग सुनिश्चित कर दी है।

छोटे मैन्युफैक्चरर्स जो एक्साइज ड्यूटी नहीं देते, कई तरह की सेवाएं लेते हैं। अब सर्विस टैक्स बढ़ जाने से उनकी लागत बढ़ जाएगी। महंगी होने वाली वस्तुएं: (1) सर्विस टैक्स महंगा, सर्विस टैक्स बढ़ाकर 12.36 प्रतिशत से बढ़ाकर 14 प्रतिशत किया गया; (2) ए.सी. रेस्टोरेंट में खाना; (3) ब्यूटी पार्लर में जाना; (4) कोरियर भेजना; (5) क्रेडिट कार्ड और डेबिट कार्ड से भुगतान करना; (6) अस्पताल में इलाज कराना; (7) घर खरीदना; (8) हवाई यात्रा; (9) फोन बिल, केबल टी.वी. और वाई-फाई; (10) ड्राईक्लीनर्स, शादी से जुड़ी सेवाएं; (11) बीमा पॉलिसी; (12) इंटरनेट का इस्तेमाल; (13) जिम, ट्रेवल एजेंसी; (14) पूर्ण निर्मित आयातित वाणिज्यिक वाहन; (15) सीमेंट, एरेटेड व फ्लेवर्ड ड्रिंक; (16) पैकेज्ड

पानी; (17) प्लास्टिक बैग व बोरी; (18) बिजनेस व एक्जीक्यूटिव श्रेणी में हवाई यात्रा; (19) संगीत कार्यक्रम; तथा (20) शराब, चिट फंड व लॉटरी महंगा हुआ।

सर्विस टैक्स की रेंज में सरकार ने एंटरटेनमेंट सेक्टर को भी डाल दिया है। इसमें एम्यूजमेंट पार्क, पूल्स, बॉलिंग एले, स्कीइंग जैसे स्थानों जहां 500 रूपए से अधिक फीस है, टैक्स के दायरे में ला दिया है। यहां ध्यान देने योग्य है कि इस पर पहले से भारी भरकम एंटरटेनमेंट टैक्स लगता था इसलिए सर्विस टैक्स के दायरे से बाहर रखा गया था। इन पर सर्विस टैक्स भी लगाने से डिस्प्यूट बढ़ेंगे क्योंकि एंटरटेनमेंट सर्विसेज राज्यों के अधिकार क्षेत्र में आता है।

निर्भया फण्ड में 1000 करोड़ दिए गए, यह अच्छी बात है। महिला सुरक्षा एक अहम मुद्दा है, पर पिछले वर्ष भी 1000 करोड़ दिए गए थे और जब पूर्व सरकार ने इस फण्ड का गठन किया था तब भी 1000 करोड़ डाले गए थे, उस पैसे को कहाँ और कैसे खर्च किया गया कोई जानकारी या काम नहीं दिखता।

अंत में मैं चाणक्य की बात कह कर अपनी बात समाप्त करना चाहूँगा कि “गुणहीन व्यक्ति की सुन्दरता व्यर्थ है, दुष्ट स्वभाव वाले व्यक्ति का अच्छे कुल का होना व्यर्थ है, यदि लक्ष्य की प्राप्ति न हो तो शिक्षा व्यर्थ है, जिस धन का सदुपयोग न हो वह धन व्यर्थ है।”

**डॉ. किरीट सोमैया (मुम्बई उत्तर पूर्व) :** महोदय, सजा और दृष्टि, किसी को सजा दिखाई देगी, वहाँ वालों को सजा दिखाई देगी तो यहाँ वालों को कृपा दृष्टि दिखाई देगी। मेरी साथी सीनियर सांसद हुक्मदेव नारायण यादव जी ने सुबह बात प्रारम्भ करते समय दृष्टि की बात की। अब दृष्टि देखने के लिए दृष्टि चाहिए। किसी को एक चीज सुन्दर दिखाई देती है, तो कोई उसमें गलतियाँ, त्रुटियाँ खोजता है। मुझे याद है कि प्रधानमंत्री जी ने दृष्टि के बारे में एक उदाहरण दिया। वहाँ वालों को वह पानी का गिलास आधा खाली दिखाई देता है। प्रधानमंत्री नरेन्द्र मोदी जी ने कहा कि मुझे वह गिलास पूरा भरा हुआ दिखाई दे रहा है। किसी को आधा गिलास पानी दिखाई देता है तो किसी को आधा गिलास खाली दिखाई देता है, लेकिन जिसके पास वह दृष्टि है, वे कहते हैं कि यह गिलास पूरा भरा हुआ है, आधा पानी से भरा हुआ है और आधा हवा से भरा हुआ है।

दृष्टि यह है कि हमारे पूर्व प्रधानमंत्री डॉ० मनमोहन सिंह जी बजट के ऊपर कहते हैं, “My worry is about the Budget. It is a good intention but has to have roadmap.” उनके सहयोगी पूर्व वित्त मंत्री चिदम्बरम जी को पूछा जाता है तो उनको यह बजट खाली दिखाई देता है। उनको लगता है कि इस बजट में हेल्थ में प्रोविजन नहीं है, एग्रीकल्चर में प्रोविजन नहीं है, इसे देखने के लिए दृष्टि चाहिए। आई.एम.एफ. चीफ, International Monetary Fund के जो चीफ हैं, वे आज ही हिन्दुस्तान के भविष्य के बारे में कहते हैं, वे कहते हैं, India must seize a chance to be on top of the economy.

The IMF chief says, “The size of Indian economy can be doubled by 2019.” क्या हम इकोनॉमी डबल करना चाहेंगे? क्या हमें जो मौका मिला है कि जब पूरा विश्व नीचे नीचे जा रहा है, उस समय हिन्दुस्तान ऊपर ऊपर जा रहा है, तब हम ऊपर उठ पाएँगे? ...(व्यवधान) यादव जी, आपकी भी थोड़ी कृपादृष्टि हम पर होने दो। ...(व्यवधान)

महोदय, अरुण जेटली जी ने बजट रखा। जैसे मैंने कहा कि किसी ने कहा है - “One giant step for India.” और यह किसी भारतीय जनता पार्टी के नेता ने नहीं कहा है। यह कोई हमारे अनन्त गीते या अनन्त कुमार ने नहीं कहा है। यह हमारे जयंत सिन्हा साहब ने नहीं कहा है। यह किन लोगों ने कहा है? और वे कहते हैं - “One giant step for India, the Budget will be judged in the Indian history.” आगे उन्होंने बहुत सुन्दर लिखा है। उन्होंने कहा है -

“छोड़ो कल की बातें, कल की बात पुरानी।  
नए दौर में लिखेंगे, मिलकर नई कहानी।”

**श्री मोहम्मद सलीम (रायगंज) :** कहानी ही बोला है, वास्तविकता के लिए नहीं बोला है। ... (व्यवधान)

**डॉ. किरीट सोमैया :** हाँ, मैं वही आपको एक-एक नाम पढ़कर सुनाता हूँ। यह स्वामिनाथन अंकलेश्वर अय्यर का है। ... (व्यवधान) यह मैं आपको भेज देता हूँ। ... (व्यवधान) देखिए, मैं कल की बात नहीं कह रहा हूँ, आप क्यों छेड़ रहे हैं? आज के समय में क्या आपको मोदी सरकार में पिछले आठ महीने में एक भी घोटाला दिखाई दिया, एक भी भ्रष्टाचार मिला? कल की कहानी क्यों ढूँढ़ते हो? हर महीने में किरीट सोमैया इनका एक घोटाला निकालता था। हर महीने में एक एक घोटाला आता था। कभी सी.डब्लू.जी. घोटाला, कभी टू-जी घोटाला, कभी कोयला जी घोटाला और कभी जी...? (व्यवधान) इस सरकार में पिछले आठ महीने में क्या एक भी भ्रष्टाचार का किस्सा दिखाई दिया? आपने कोयला घोटाला किया 1,84,000 करोड़ रुपये का और जो कोयले की खदानें आपने दी थीं, हमने वे वापस लेकर 203 में से only in 20 mines, we have earned Rs.2,09,000 crore.

**रसायन और उर्वरक मंत्री (श्री अनन्तकुमार):** आपके चबाने के दाँत नहीं थे, उनके चबाने के दाँत थे। ... (व्यवधान)

**डॉ. किरीट सोमैया:** उनके सांसद की भी कोयले की माईन्स थीं, क्या आप ऐसा कुछ कहना चाहते हैं? मैं ऐसा नहीं बोल रहा हूँ। ... (व्यवधान)

सभापति महोदय, हरियाणा में कितने सांसदों में से कौन से सांसद ने ली, वह मैं थोड़ी बोल रहा हूँ। हरियाणा में कोयले के घोटाले का भी मैंने उल्लेख नहीं किया और हरियाणा के ज़मीन घोटाले की भी बात मैंने नहीं की है। ... (व्यवधान)

स्वामिनाथन अंकलेश्वर अय्यर कहते हैं - “On global road, India aims to hit growth milestone.” यह सब मैं आपको दे दूँगा। सी.रंगराजन ने कहा है - “A beginning for the dampened industry to get a boost.” जैसे मैंने आपको पहले कहा One of the top-most agriculturist, M.S. Swaminathan has said. जयंत भाई, यह सब आपको ही दे दूँगा। ... (व्यवधान)

**SHRI MOHAMMAD SALIM (RAIGANJ):** You say something which will be published tomorrow in the newspaper, instead of reading out what was published yesterday in the newspaper. ... (व्यवधान)

**डॉ. किरीट सोमैया :** अभी तो शुरूआत हुई है। अभी तो अरुण जेटली जी ने सिर्फ पाँच साल का रोडमैप रखा है। जब पाँच साल का रोडमैप पूरा होगा और 10 जुलाई, 2019 को अरुण जेटली फिर अगले पाँच साल का रोडमैप रखेंगे, आप भी रहना उस समय ताली बजाने के लिए।

स्वामीनाथन अंकलेश्वर अय्यर ने कहा था -

“The decision of the Government to issue soil health cards to all farming families in connection with the International Year of Soil will lead to balanced fertilization. Adequate allocation has been made for irrigation and soil health monitoring and enhancement.”

मेरे एक सहयोगी माननीय सदस्य बजट में प्रोवीजन की बात कर रहे थे। वे एक-एक आंकड़े कहां-कहां से ढूंढ-ढूंढ कर निकाल रहे थे। एक बात है कि हम वही कहते हैं जो करते हैं। दूसरे लोग बजट में एक घोषणा करते हैं, पर काम दूसरा करते हैं। मैं माननीय वित्त मंत्री जी से प्रार्थना करूंगा कि जब आप इस चर्चा का समापन करें तो मनरेगा के लिए कांग्रेस-यूपीए सरकार अपने बजट में जो घोषणा करते थे, उसमें से वे कितना खर्च करते थे, इसे अधिकृत रूप से बताएं। इसे जनता के सामने आने दें। वर्ष 2012-2013 के बजट में मनरेगा के लिए 33,000 करोड़ रुपये का प्रोवीजन किया और खर्च 28,000 करोड़ रुपये भी नहीं किया। इसका मतलब हाथी के दांत दिखाने के एक और चबाने के दूसरे हैं। अब आप बात कर रहे हैं कि हमने यहां खर्च किए, यहां कटौती की। ये आंकड़े आपके हैं, मेरे नहीं हैं।

Now, I come to ‘Budget at a Glance’ – 2013-14 actual. I am not trading to figure what was announced in the Budget here but what was the actual in 2013-14. Revenue receipts during 2013-14 were Rs.10,14,724 crore. During this Budget it is Rs.11,41,575 crore. Where is the cut? Not only this, I am going further.

The plan expenditure in 2013-14 was Rs.4,53,327 crore. In this Budget it is Rs.4,65,277 crore. The Effective Revenue was Rs.2,27,000 crore but this year it is Rs.2,83,000 crore.

ऐसा है कि अखबार हर प्रकार के हैं। आप लोग जिस अखबार के आर्टिकल के बारे में कहते हैं, उसे भी मैं पढ़ कर सुनाता हूं। गोल्ड वाली बात, जो अरुण जी कर रहे थे, उसे मैं ढूंढ रहा था। गोल्ड के बारे में जो आंकड़ा आया है, I think somebody has written an article which has been referred to by several of my honorary colleagues. In this article, it is stated that:

“The most startling, of course, is the scale of relief in customs duties provided to the gold and diamond industry: around Rs 75,000 crore for 2014-15.....”

मैंने जेटली जी को भी इस आर्टिकल के बारे में बताया। आर्टिकल पढ़ते समय अगर आप चाहें तो थोड़ा वर्ष 2012-13 का, वर्ष 1992-93 का भी आंकड़ा देखिए। डायमंड इंडस्ट्री मुम्बई में भी बहुत बड़े

परिमाण में है। डायमंड बोर्स का उद्घाटन करने के लिए वहां तत्कालीन वित्त मंत्री भी आए थे। डायमंड इंडस्ट्री को टैक्स-फ्री कौन देते हैं, क्यों देते हैं? कोई व्यक्ति इस प्रकार का आर्टिकल लिखता है और हम लोग इसे यहां सदन में कोट कर यह कहते हैं कि यह सरकार डायमंड वाले की है, सोने-चांदी वाले की है।

If I am telling a lie, you file a Privilege Motion against me. ... (*Interruptions*)

HON. CHAIRPERSON: Please conclude.

**डॉ. किरीट सोमैया:** सभापति महोदय, मैं आगे आपके माध्यम से कहना चाहूंगा कि वास्तव में हमारा प्रयत्न है - 'सबका साथ, सबका विकास', 'सबका साथ, सबका विश्वास।'

जनधन योजना की बात करते हैं, मुझे यह मंजूर है कि कोई तबका छूट गया होगा तो आप कह सकते हैं, भिखारी छूट गए तो कह सकते हैं। लेकिन क्या भिखारी का उदाहरण इस प्रकार से देना उचित है? जब 99.99 परसेंट कवर हो जाते हैं और 0.1 परसेंट रह जाते हैं, तो ऐसी जनधन योजना की संकल्पना करने की भी हिम्मत होनी चाहिए। Jan Dhan Yojana is totally for financial inclusion and financial literacy. यह सिर्फ यहीं नहीं रुक रही है। We are totally going and marching towards a cashless system. मैं चाहूंगा कि सभी पार्टियां मिलकर इसे करें। यहां पर एक राज्य की सत्ताधारी पार्टी है, वहां पर दूसरे राज्य की सत्ताधारी पार्टी है। ... (व्यवधान)

HON. CHAIRPERSON: Shri Somaiya, please conclude.

DR. KIRIT SOMAIYA : Sir, I will take time because my party has allotted me enough time.

HON. CHAIRPERSON: Whatever time they have allotted to you, you have exhausted more than that.

DR. KIRIT SOMAIYA: Sir, my party has given me enough time. You may ask the Whip of our party.

HON. CHAIRPERSON: Your allotted time is over. Please conclude now.

**डॉ. किरीट सोमैया:** इंकलूजिव ग्रोथ के साथ में इन्फ्रास्ट्रक्चर की बात आती है। जो बात चल रही थी कि अच्छे दिन आ गए हैं, मैं अच्छे दिन के दस उदाहरण आपको देना चाहूंगा। आज सुबह नितिन गडकरी जी ने एनाउंस किया, ट्रांसपेरेंसी की घोषणा की, सीमेंट के बारे में उन्होंने नेशनल लेवल पर टेंडरिंग की बात कही। We are going to save Rs. 5,000 crore. You know about coal and 2-G auctions.

अच्छे दिन किसको हम कहेंगे, जनधन को अच्छे दिन कहेंगे या सौ रोड्स टोल फ्री करने की बात कही, उसको अच्छे दिन कहेंगे। जो सीनियर सिटीजन हैं, जो मध्यम वर्गीय हैं, जेटली जी ने जो पहला

बजट रखा, उसमें एक के बाद एक टैक्स इंसेंटिव्स उन्होंने दिए, टैक्स एग्जेंप्शन दिया, इस बार के बजट में टैक्स सेविंग्स की बात की। A person who is going to earn up to Rs. 4,44,200, he will not be required to pay tax.

एक ओर हम कहते हैं कि हम लोगों के हाथ में अधिक पैसा देते हैं और दूसरी ओर उनको बचत करना सिखाते हैं। सोशल इंश्योरेंस, सोशल सिक्योरिटी का कांसेप्ट हमने रखा। पेंशन से लेकर, इंश्योरेंस से लेकर, लाइफ इंश्योरेंस तक यह है। यह हमने किसके लिए रखा है, क्या आज तक इसे किसी सरकार ने रखा था? हर गरीब व्यक्ति को जो एक हजार रूपए देगा, सरकार एक हजार रूपए अटल पेंशन योजना के नाम से देने वाली है।

हमने महात्मा गांधी नरेगा योजना में पांच हजार करोड़, ... (व्यवधान) व्हाट एवर मे बी, आप उसकी क्रेडिट लो, लेकिन पांच हजार करोड़ रूपए अधिक का हमने प्रावधान किया।

महोदय, मैं अंत में इतना ही कहूंगा कि अनेक उपलब्धियां हम आपके सामने रख सकते हैं। वास्तव में मोदी सरकार का जो बजट है, it is a roadmap to growth and it is a roadmap to financial inclusion. आईएमएफ चीफ ने कहा है कि वर्ष 2019 में भारत की इकॉनामी डबल होगी और वर्ष 2022 में हिंदुस्तान विश्व के पांचवें क्रमांक का देश हो जाएगा। यही हमारी संकल्पना है।

इसलिए इस बजट का समर्थन करते हुए सभी इसको मंजूर करें, यही मेरी प्रार्थना है। धन्यवाद।



**17.00 hrs.**

**श्री तेज प्रताप सिंह यादव (मैनपुरी):** सभापति महोदय, आपने मुझे पहली बार इस सोलहवीं लोक सभा में बोलने का अवसर दिया है, इसके लिए मैं आपको धन्यवाद देता हूँ। ... (व्यवधान) इस सोलहवीं लोक सभा में, बहुत बड़े-बड़े नेताओं के सामने, आज मुझे इस प्रजातंत्र के मंदिर में बोलने का पहली बार मौका मिला है। यह सोलहवीं लोक सभा अपने-आप में एक अनूठी लोक सभा है। जहां तक मुझे याद है, पिछले 30 सालों के बाद, पहली बार कोई पार्टी पूर्ण बहुमत के साथ सरकार में आयी है। हमारे माननीय प्रधानमंत्री जी के नेतृत्व में न सिर्फ इलेक्ट्रल-वे पर यह आयी है, बल्कि जनता की उम्मीदों पर और नये-नये वायदों पर यह आयी है। जब चुनाव प्रचार चल रहा था तो सभी लोगों को याद है कि एक स्लोगन आया था, 'अच्छे दिन, आने वाले है।' अच्छे दिन हमारे किसानों, कामगारों, युवाओं और महिलाओं के लिए आयेंगे। तब से लेकर अब तक हमलोग लगातार इंतजार कर रहे हैं कि अच्छे दिन आयेंगे। हमें 3 महीने, 6 महीने, 9 महीने के बाद समझ में आया कि वह मात्र एक चुनावी जुमला था, जिसको चुनाव के दौरान इस्तेमाल किया गया। Yet, many said that the Budget is the final opportunity that the Government, a so-called decisive Government, has to prove its mettle.

इस बजट के बाद हम लोगों ने देखा है कि वाकई में वे सारी बातें केवल चुनावी जुमले थे। बजट के दिन जब माननीय वित्त मंत्री जी ने कहा कि माध्यम वर्ग सक्षम है, वे अपना ख्याल खुद रखें, तो मध्यम वर्ग के लोगों को बड़ा धक्का लगा। देश समझ ही नहीं पाया कि बजट किसके लिए बना है। यह किसानों के लिए नहीं है, गरीबों के लिए नहीं है, युवाओं और महिलाओं के लिए भी इसमें कुछ नहीं है। यह बजट केवल कॉरपोरेट के लिए बनाया गया है। किसानों को नाराजगी इस बात से नहीं कि देश में उद्योग लगे, विदेशों से यहां धन आये, बल्कि उनकी नाराजगी इसलिए है कि पिछली सरकार की तरह इस सरकार ने भारतीयों की भावना का सम्मान नहीं किया है।

यह देश हुनरमंदों, कारीगरों और स्वाभिमानीयों का देश है। लोगों को कुछ पैसा कम मिले, फिर भी, यहां के लोग नौकरी करने की बजाय, खुद के हुनर से रोजगार करने में ज्यादा भरोसा रखते हैं। इसलिए इसे आज भी गांवों का देश कहा जाता है। हर कस्बा, हर शहर किसी न किसी रोजगार के लिए प्रसिद्ध है। आगरे का जूता उद्योग हो, फिरोजबाद की चुड़ियां हो, बनारस की साड़ियां हों, कन्नौज का इत्र हो, कानपुर का कपड़ा हो, या भदोही का कारपेट उद्योग हो, अगर उन उद्योगों को ठीक से खड़ा किया जाता तो निश्चित तौर पर स्वराज का स्वरूप भी सामने आता।

माननीय प्रधान मंत्री जी ने स्किल डेवलपमेन्ट की बात की तो युवाओं में बड़ी उम्मीद जगी कि उसके द्वारा सभी को रोजगार दिया जायेगा। अगर आप इस बजट को ध्यान से देखेंगे तो चिन्ता और बढ़

जाती है, क्योंकि शिक्षा, स्वास्थ्य और खेती के लिए नई ऊर्जा देने का कोई इसमें प्रावधान नहीं है। हमारा देश एक कृषि प्रधान देश है और यह देश का बच्चा-बच्चा जानता है। सबसे महत्वपूर्ण और चिन्ता का विषय है कि सरकार द्वारा अप्रत्यक्ष रूप से कर के माध्यम से राजस्व की उगाही का प्रावधान, जो कि सीधे तौर पर गरीब वर्ग और मध्यम वर्ग पर ही बोझ बढ़ायेगा।

माननीय वित्त मंत्री जी ने अपने बजट भाषण के दौरान 'इन्वेस्टमेंट' शब्द का 60 बार इस्तेमाल किया है और 'इन्फ्रास्ट्रक्चर' शब्द का 30 बार इस्तेमाल किया है, परन्तु उनके लिए क्या ठोस प्रावधान हैं, वे बजट में कहीं दिखाई नहीं देते हैं। भारत की करीब 25 फीसदी से ज्यादा की आबादी गरीबी रेखा के नीचे जीवन यापन करती है। आजादी के 67 सालों के बाद भी हम रोटी के लिए लड़ रहे हैं। सभी के लिए अनाज उपलब्ध कराना, सरकार के लिए सबसे बड़ी चुनौती है, पर सरकार ने इस ओर भी ठोस कदम नहीं उठाये हैं।

किसी भी देश के विकास के लिए वहां आधारभूत ढांचे का होना बहुत जरूरी है। यानि देश में सड़क, बिजली और पानी की सुविधा अच्छी हो। भारत में औद्योगिक विकास दर के गिरने का प्रमुख कारण, बिजली की समस्या है। आज भी देश में सिंचाई के लिए पानी और पीने के लिए पानी की कमी है। भारत के अनेक राज्यों में लोगों को पीने के लिए साफ पानी उपलब्ध नहीं है। यह समस्या केवल राजस्थान के ग्रामीण क्षेत्रों में नहीं है, बल्कि यह कमी दिल्ली, गुडगांव और नोएडा जैसे बड़े शहरों में भी है। एक अनुमान के मुताबिक देश में सिर्फ 32 फीसदी लोगों को स्वच्छ पानी उपलब्ध है। किसानों के लिए सिंचाई के लिए पानी की समस्या का समाधान भी करना होगा, लेकिन इस ओर भी सरकार ने कोई कदम नहीं उठाया है। कोई भी देश तभी आगे बढ़ सकता है, जब वहां के नागरिक शिक्षित और स्वस्थ हों।

बेमौसम बरसात के कारण किसानों को भारी क्षति हुयी है। चाहे वह गेहूं की फसल हो, सरसों की फसल हो, या आलू की फसल हो, बहुत भारी नुकसान किसानों को इस बारिश के कारण हुआ है। हमें खुशी है कि प्रदेश सरकार ने आज उन किसानों के लिए राहत उपलब्ध करायी है।

मेरा आपके माध्यम से माननीय वित्त मंत्री जी और केन्द्र सरकार से निवेदन है कि वह भी एक विशेष पैकेज किसानों के लिए दें, ताकि इस बेमौसम बरसात से जो नुकसान हमारे किसानों को हुआ है, उसकी कुछ न कुछ भरपाई की जा सके।

हर सरकार यह बात करती है कि हम किसानों को उनकी लागत का डेढ़ गुना मूल्य देंगे, लेकिन आज तक इस दिशा में कोई प्रभावी कदम नहीं उठाए गए हैं। मेरा सरकार से अनुरोध है कि वह सुनिश्चित करे कि किसानों को उनकी लागत का डेढ़ गुना मूल्य दिया जाएगा। किसान सालभर मेहनत करके पूरे देश के लिए अनाज पैदा करते हैं इसके बावजूद वे खुद भूखे सोते हैं और उनके बच्चे भी भूखे सोते हैं।

अगर हम शिक्षा की बात करें, अभी महताब साहब ने कहा कि ड्रॉप आउट रेट बढ़ गया है। प्राइमरी और सैकेंडरी एजुकेशन के बजट में 16 फीसदी कट कर दिया गया है। इसके अलावा हैल्थ, फ़ैमिली वेलफ़ेयर के बजट में भी 15 फीसदी कमी आई है जबकि काफी बीमारियां हो रही हैं।

हमारे लोकतंत्र का आधार पंचायती राज और म्युनीसिपैलिटी में भी 97 प्रतिशत फंड की कटौती की गई। माननीय प्रधान मंत्री जी ने स्वच्छ भारत अभियान योजना को खुद इनीशिएट किया था। उसमें सब लोगों ने सहयोग करने का वादा किया था, कई लोग उससे जुड़े भी हैं। वह प्रधान मंत्री जी का ड्रीम प्रोजेक्ट था, लेकिन उसमें भी फंड्स की कटौती की गई। कारपोरेट टैक्स को 30 प्रतिशत से कम करके सीधे 25 प्रतिशत कर दिया गया। वहीं दूसरी तरफ सर्विस टैक्स जो पहले 12.36 प्रतिशत था, उसे बढ़ाकर 14 प्रतिशत कर दिया गया जिसका सीधा प्रभाव लोगों की मूलभूत जरूरतों पर पड़ेगा। चाहे बाहर खाना हो, चाहे हवाई यात्रा हो, चाहे पीने का पानी हो, बीमा हो, मोबाइल बिल की पेमेंट हो या वाई-फाई हो, सब का सीधा प्रभाव आम आदमी पर पड़ेगा।

माननीय प्रधान मंत्री जी ने सांसद आदर्श ग्राम योजना शुरू की जिसका बहुत प्रचार-प्रसार हुआ। सभी सांसदों ने एक-एक गांव गोद लिया, लेकिन अभी तक कोई फंड उन गांवों के विकास के लिए नहीं दिया गया जबकि क्षेत्र के लोग रोज सांसदों के पूछते हैं कि आपने जो गांव गोद लिया है, उसमें विकास कब शुरू होगा। मेरी सरकार से मांग है कि वह सांसद आदर्श ग्राम योजना के लिए अलग से फंड दें ताकि जो गांव गोद लिए गए हैं, उनमें हम विकास कार्य करवा सकें।

एक और योजना जो सीधे ग्रामीण क्षेत्रों को प्रभावित करती है, वह पीएमजीएसवाई योजना थी। वह इंडीरियर गांवों को सीधे शहर से जोड़ने का काम करती थी। उस योजना में अभी तक कोई पैसा नहीं दिया गया है। मेरी सरकार से मांग है कि वह पीएमजीएसवाई योजना को दुबारा जीवित करे।

अंत में मैं सभापति महोदय को धन्यवाद दूंगा कि उन्होंने मुझे बोलने का अवसर दिया। जय हिन्द।

\* **SHRI V. ELUMALAI (ARANI)** :Economic development and achieving growth are getting priority in this budget. Our revered leader Puratchi Thalaivi Dr. Amma has also expressed that this budget states about certain strategy and some special measures. The General Secretary of our AIADMK hon. Amma has also noted the bold initiatives taken by the Union Finance Minister. This has done when there was a huge expectations about the budget.

Tamil Nadu has emerged as "Medical Tourism Destination" as it is known for expertise and affordability with many Super Specialty Hospitals. People from many parts of the world come to Tamil Nadu for sophisticated surgeries and medical treatment at economical rates.

Our beloved leader hon. Amma has set up a Super Specialty Hospital in the Government Estate in Chennai. Tamil Nadu Government has also earmarked three places in Tamil Nadu with a request to the Centre to set up AIIMS like Institution in Tamil Nadu. I find now an announcement by the Union Finance Minister in this budget about granting an AIIMS hospital for Tamil Nadu in response to the request of our hon. Amma.

I also urge upon the Union Government to expedite the establishment of this AIIMS institution in Tamil Nadu at the earliest.

Only recently, in the first meeting of NITI Aayog, the Heads of State Governments were assured that 'State will play a major role in achieving economic growth'. We have also started talking about the spirit of 'Team India'.

But to the contrary certain budgetary measures do not meet our expectations. When we have made right to education more as a fundamental right, the Central allocation for the education to all schemes named as "Sarva Shiksha Abhiyan" has been reduced by Rs.8,000 crores, making it rupees 20,000 crores from Rs.28,000 crores.

Similarly Integrated Child Development Programme get 50% less this year, reduced from Rs.16000 crores to Rs.8000 crores. The Central fund allocation for

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\* Speech was laid on the Table.

the mid day meal scheme has been reduced from Rs.13000 crores to Rs.9000 crores. It means Rs.4000 crores less than the earlier budget.

The special component plan allocation for Scheduled Caste has been brought down to Rs.30,000 crores from Rs.43,208 crores. This has resulted a reduction of Rs.13,000 crores for the people of Scheduled Caste who remained deprived for many centuries.

Similarly, another set of people who also mostly live under below poverty line are our Scheduled Tribe people. The special area programme meant for Scheduled Tribe also get the annual allocation slashed by Rs.7714 crores reduced from Rs.26,714 crores to Rs.19,000 crores.

To put in a nut-shell totally more than 50,000 crores of rupees has been reduced in this budget for social sector. This cannot help the poor sections of the society. On the other hand, it will also seriously affect the social progress.

The very same budget gives the corporate sector a 5% tax reduction. It amounts to about Rs.8,300 crores. It is also reported that the total tax exemption given to the rich and the wealthy is about 5.89 lakh crores of rupees. So, how can we call this as a budget for all? No, It is not. Because the poor sections of the society are getting lesser allocation. Taxing the poor and relaxing the taxes for the rich cannot be a good budget. How we can call it a balanced one. So, I request the Finance Minister that we must have a relook.

The Union Finance Minister has announced a new Accident Insurance Policy Scheme. Here, I would like to remind the Centre about the request from the Government of Tamil Nadu to continue with the same Medical Insurance Scheme, which they provide to the poor now.

In this budget the government has not allocated enough fund for the Rural Employment Guarantee Scheme. There was a huge expectation about the waiver of penal interest on agricultural loans. But there is no mention in this budget. This has disappointed the farmers who had great expectations.

The President's Address for this year talks about the commitment of this Government to implement the interlinking of river projects. It is note-worthy to point out that there is no fund allocation for that project. I urge upon the Government to fund the river linking project of Tamil Nadu as a beginning.

Our visionary Leader hon. Amma has taken up the linking of Cauvery, Gundar, Pennaiyar and Palar to begin with. Our State Government has also requested the Centre for fund, because this will be a pilot scheme before linking of river Ganga later.

When thousands of poor people were expecting much from the budget, the rich are getting wealth tax exemption which will be to the tune of Rs.8000 crores. At the same time Rs.23,000 crores will be mobilized through indirect taxes which will only affect the poor people. I want this Government to ask itself whether they are with poor or not.

I raise this question because I have been moulded by Puratchi Thalaivar Dr. MGR and by Dr. Puratchi Thalaivi Amma.

I want this Government to ensure that your move to reduce subsidies do not affect the Public Distribution System in Tamil Nadu. Now all the poor people in Tamil Nadu are able to breathe free. They should not be disturbed.

Tamil Nadu Government spending more than 4000 crores annually from 2011 to provide free rice successfully to all ration card holders. The centre must come forward to financially compensate the Government of Tamil Nadu to continue with the scheme which is carried out without any complaints from any quarters. Instead, I think that the Centre appears to be putting an end to the subsidy regime. It should not happen.

Our Finance Minister has reportedly said that we cannot have an unquantified amount given to an unidentified section of people. I am dismayed to find such an observation from a learned person like our Finance Minister. Foodgrains are quantified right at the stage of production.

The beneficiaries are also identified through the number of ration cards. The people who are getting these essential goods with subsidy are helped to face the challenge of price rise. Now, they can easily face the challenge of raising their children with nutrition and education. It is wrong to say that subsidy will leave next generation in debt.

In fact, subsidies definitely help both the present generation and the future generation. I want this Union Government to get the same compassionate view point like our hon. Amma to meet the needs of suffering masses.

Further, I come to know that the Centre is also talking about transferring subsidy funds directly to the people instead of supplying foograins through PDS. This move is very dangerous. This will definitely affect our Food Security Policy. This will also result in farmers getting less, prices increasing more. This will lead to inflation that will affect our economy.

So, in order to save the poor I urge upon the government not to withdraw the subsidy. Here, I would like to give an example as to how a government can be readily responsible to the poor.

Our Prime Minister Shri Narendra Modi ji has recently visited Sri Lanka. He has handed over newly constructed houses to the affected Tamil people under the grants made by the Government of India. Our Makkal Mudalvar, Amma always stood for the well being of Sri Lankan Tamil Refugees and more assistance is needed to them to lead a normal life.

With these words, I conclude my speech.

**\*श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह) :** मैं वित्त मंत्री द्वारा प्रस्तुत भारत सरकार के आम बजट 2015 के पक्ष में अपना मत प्रकट करता हूँ ।

1. माननीय वित्त मंत्री ने इस आम बजट के माध्यम से देश के आर्थिक विकास का रोड़ मैप पेश किया है ।
2. देश के सामने खड़ी पांच चुनौतियों को इन्होंने सामने रखकर बजट को आगे बढ़ाया है ।
  - (क) कृषि उत्पादन बढ़ाना है ।
  - (ख) इंफ्रास्ट्रक्चर में निजी निवेश जरूरी है ।
  - (ग) मैनुफैक्चरिंग का हिस्सा बढ़ाना है ।
  - (घ) सरकारी घाटे को काबू में रखना है ।
  - (ङ) नई नौकरियों का सृजन करना है ।
3. वित्त मंत्री ने इन चुनौतियों के लिए बजट में जो प्रावधान रखे हैं, उसके लिए वे बधाई के पात्र हैं ।
4. 5300 करोड़ का आवंटन "प्रधानमंत्री कृषि सिंचाई योजना" के लिए एवं 8.5 लाख के किसान लोन की व्यवस्था देश के किसानों के लिए आवश्यक तोहफा है । किसान आगे बढ़ेगा, तभी भारत आगे बढ़ेगा ।
5. इंफ्रास्ट्रक्चर सेक्टर में 70,000 करोड़ निवेश की व्यवस्था सराहनीय है ।
6. प्रधानमंत्री का "मेक इन इंडिया" का स्वदेशी नारा वित्त मंत्री ने मैनुफैक्चरिंग हब के माध्यम से अपने बजट में आगे बढ़ाया है । इससे युवाओं को नया रोजगार मिलेगा ।
7. वित्तीय घाटे को तीन फीसदी से नीचे रखने का संकल्प और वो भी महत्वपूर्ण योजनाओं में बिना कटौती किए हुए - इसके लिए वित्त मंत्री जी को बधाई ।
8. नौकरी पेशा लोगों के टैक्स में कोई बढ़ोतरी नहीं की गई बल्कि ट्रांसपोर्ट अलाउंस के छूट राशि को दुगना कर दिया गया है । चुनाव बहुत दूर होने के बावजूद, आम जनता पर कोई टैक्स भार नहीं बढ़ाना हर्ष का विषय है ।



9. काले धन पर देश में कई वर्षों से वाद-विवाद चल रहा है । भाजपा ने चुनाव के दौरान ही इस विषय पर अपने सख्त एवं साफ विचार जनता के सामने रख दिया था । आज वित्त मंत्री जी ने देश के इतिहास में पहली बार काले धन पर एक सख्त कानून पेश किया है । कड़ी कार्यवाही, जेल जाने का सख्त प्रावधान इस सरकार के मजबूत इरादों की पहचान है । वित्त मंत्री जी बधाई के पात्र है ।
10. देश की युवा पीढ़ी हमारी सबसे बड़ी पूंजी है । देश का नौजवान पढ़ना चाहता है, सिखना चाहता है - कुछ करना चाहता है । वित्त मंत्री ने एम्स एवं आईआईटी का तोहफा पूरे देश को दिया है । मैं झारखंड से हूँ एवं आईएसएम, धनबाद को आईआईटी बनाने की लड़ाई में पिछले 10 वर्षों से लगा हूँ । आज इस आम बजट में वित्त मंत्री ने झारखंड की जनता से वायदा पूरा किया एवं आईएसएम, धनबाद को आईआईटी का दर्जा दे दिया । मैं वित्त मंत्री का पूरे झारखंड की ओर से शुक्रिया अदा करता हूँ ।
11. 4 करोड़ मकान बनाने की योजना, हर मकान में 24 घंटे बिजली एवं कम से कम परिवार के एक सदस्य को रोजगार उपलब्ध कराने का संकल्प भारत के ग्रामीण जनता के लिए राम राज्य के समान है ।
12. स्वच्छ भारत अभियान के अंतर्गत 6 करोड़ शौचालय की योजना एवं 80,000 स्कूलों को अपग्रेड करने की योजना गांवों को मुख्यधारा से जोड़ने की योजना है ।
13. स्वच्छ भारत अभियान तो देश के लोगों के लिए क्रांति बन चुकी है ।
14. कारपोरेट टैक्स को 30% से 25% तक घटाने का लक्ष्य व्यवसाय एवं रोजगार दोनों को बढ़ावा देगा।

SHRI A. ANWHAR RAAJHAA (RAMANATHAPURAM): Respected Chairperson, Sir, this House is now discussing about the Union Budget for the year 2015-16. I thank the Chair for giving me an opportunity to take part in the debate.

Sir, economic development and achieving growth are getting priority in this Budget. Our revered leader *Puratchi Thalaivi* Dr.Amma has also expressed that the Budget states about certain strategy and some special measures. The General Secretary of the All India Anna Dravida Munnetra Kazhagam, hon. Amma has also noted the bold initiatives taken by the Union Finance Minister. This is done when there were huge expectations about the Budget.

Tamil Nadu has emerged as medical tourism destination as it is known for expertise and affordability with many super specialty hospitals. People from many parts of the world come to Tamil Nadu for sophisticated surgeries and medical treatment at economical rates. Our beloved leader hon. Amma has set up a Super Specialty Hospital in the Government estate in Chennai. The Tamil Nadu Government has also earmarked three places in Tamil Nadu with a request to the Centre to set up AIIMS like institutions in Tamil Nadu.

I find now an announcement by the Union Finance Minister in this Budget about granting an AIIMS for Tamil Nadu in response to the request of our hon. Amma. Let me thank you for that, Sir. I also urge upon the Union Government to expedite the establishment of this AIIMS in Tamil Nadu.

**17.11 hrs**

(Hon. Deputy-Speaker *in the Chair*)

Only recently in the first meeting of the NITI Ayog the heads of the State Governments were assured that the States will play a major role in achieving economic growth. We have also started talking about the spirit of Team India. But to the contrary, certain budgetary measures do not meet our expectations. When we have made Right to Education more as a fundamental right, the Central allocation for education to all schemes named as Sarva Siksha Abhiyan has been reduced by Rs.8,000 crore making it Rs.20,000 crore from Rs.28,000 crore.

Similarly, Integrated Child Development Programme gets 50 per cent less in this year, reduced from Rs.16,000 crore to Rs.8,000 crore. The Central fund allocation for the Mid Day Meal Scheme has been reduced from Rs.13,000 crore to Rs.9,000 crore. It means Rs.4,000 crore less than the earlier Budget. The Special Component Plan allocation for Scheduled Castes has been brought down to Rs.30,000 crore from Rs.43,208 crore. This has resulted in a reduction of Rs.13,000 crore for the people of Scheduled Castes who remain deprived for many centuries.

Similarly, another set of people who also mostly live under below poverty line are our Scheduled Tribes people. The Special Area Programme meant for Scheduled Tribes also get the annual allocation slashed by Rs.7,714 crore, reduced from Rs.26,714 crore to Rs.19,000 crore. To put in a nutshell, totally more than Rs.50,000 crore has been reduced in this Budget for social sector. This cannot help the poorer sections of the society. On the other hand, it will also seriously affect the social progress. The very same Budget gives corporate sector a five per cent tax reduction which amounts to about Rs.8,300 crore. It is also reported that the total tax exemption given to the rich and wealthy is above Rs.5.89 lakh crore. So, how can we call this as a Budget for all? No, it is not because the poorer sections of the society are getting lesser allocation. Taxing the poor and relaxing the taxes for the rich cannot be a good Budget. How can we call this a balanced Budget? I would request the Finance Minister that he must have a relook into this.

The Union Finance Minister has announced a new accident insurance policy scheme. Here I would like to remind the Centre about the request from the Government of Tamil Nadu to continue with the same medical insurance scheme which they provide to the poor now. In this Budget the Government has not allocated enough funds for the Rural Employment Guarantee Scheme. There was a huge expectation about the waiver of penal interest on the agricultural loans. But there is no mention of it in this Budget. This has disappointed the farmers who had great expectations.

The President's Address has for this year talks about the commitment of this Government to implement the interlinking of rivers project. It is noteworthy to point out that there is no fund allocation for that project. I urge upon the Government to fund the river-linking project of Tamil Nadu as a beginning. Our visionary leader hon. Amma has taken the linking of Kaveri, Gundaru, Pennayaru and Palaru to begin with. Our State Government has also requested the Centre for fund because this will be a pilot scheme before linking of river Ganga later.

When thousands of poor people were expecting much from the Budget, the rich are getting wealth tax exemption, which will be to the tune of Rs.8,000 crore. At the same time, Rs 23,000 crore will be mobilized through indirect taxes which will only affect the poor people.

Sir, I want this Government to ask themselves whether they are with the poor or not. I raise this question because I have been moulded by *Puratchi Thalaivi MGR* and *Puratchi Thalaivi Amma*. I want the Government to ensure that their move to reduce subsidies does not affect the Public Distribution System in Tamil Nadu. All the poor people in Tamil Nadu are able to breathe free. They should not be disturbed. The Tamil Nadu Government is spending more than Rs 4,000 crore annually from 2011 to provide free rice successfully to all ration card holders. The Centre must come forward to financially compensate the Government of Tamil Nadu to continue with the scheme which is carried out without any complaint from any quarters. Instead, I think the Centre appears to be putting an end to the subsidy regime. It should not happen.

Our hon. Finance Minister reportedly said that we cannot have unquantified amount given to unidentified section of people. I am dismayed to find such an observation from a learned person like our Finance Minister. Foodgrains are quantified right at the stage of production. The beneficiaries are also identified through the number of ration cards. The people who are getting the essential goods with subsidy are helped to face the challenge of price rise. Now they can easily face the challenge of raising their children with nutrition and education. It

is wrong to say that subsidy will leave next generation in debt. In fact, the subsidy will definitely help both the present and future generations. I want this Government to have the same compassionate viewpoint like our hon. *Amma* to meet the needs of suffering masses.

I come to know that the Centre is also talking about transferring subsidy funds directly to the people instead of supplying foodgrains through PDS. This move is very dangerous. This will definitely affect our food security policy. This will also result in farmers getting less and increase in price. This will also lead to inflation that will affect our economy.

In order to save the poor, I urge upon the Government not to withdraw the subsidy. Here I would like to give an example as to how a Government can be readily responsible to the poor. Recently there was a change of Government in Sri Lanka. The new President hon. Shri Maithripala Sirisena announced the release of 81 fishing boats belonging to Tamil Nadu fishermen. The boats were captured by Sri Lankan Navy in previous years. Considering the huge expense involved in the repairing of such boats and thereby making them sea-worthy, the Government of Tamil Nadu guided by our hon. *Amma* arranged to send a team of 150 men with adequate funds to repair and bring back those boats to Tamil Nadu immediately. This is a great example of a responsive Government guided by our kind-hearted leader hon. *Amma*. Naturally, we expect the Union Government also to be a Government with social concern.

Every Member of Parliament is advised to adopt a village to make it a model village in this constituency. Not one village, but many villages can be taken up provided the Centre comes forward with an allocation whereas both the Sansad Adarsh Gram Yojana and the Swachh Bharat Abhiyan are expected to be funded from MP's fund. Members of Parliament are seen as messengers of development through MPLADS. Already, six Members of Legislative Assembly in a Parliamentary constituency get and spend more than double the amount spent by a Member of Parliament for local area development. So, I urge upon the Union

Government to increase the MPLADS fund from Rs 5 crore to Rs 30 crore to fulfil the wishes of both the hon. Prime Minister and the people of our constituency.

When we want to stabilise our economy, we need peace, growth, and harmony. This could be achieved only with social harmony. Our hon. Amma reiterates this concept. So, I urge upon the government to maintain communal harmony and uphold social integration. This is necessary for the country's unity and integrity.

Hon. Deputy-Speaker, Sir, I find that some members and groups belonging to the Ruling Party talking in different tongues. I am not going into the depth of this problem. This problem is known to the hon. Prime Minister, all the Ministers and leaders of the BJP. They are vitiating the peaceful atmosphere in a country like India which is well known for tolerance. I request the hon. Prime Minister to give greater care to save our nation in tact.

For many people, worshipping figures is religion; and dealing with figures is Budget. So, we must take care not to mix one with the other.

With this, I conclude.

\* **SHRI ARKA KESHARI DEO (KALAHANDI)** : I want to ask the Minister of Finance about the Budget of 2015-16. Is it people friendly or only for the business tycoons?

**Renewable energy sector left high and dry** :The coal cess, whose proceeds go into the National Clean Energy Fund has been doubled to Rs.200 a tonne of coal mine or imported. This can fetch Rs.14,000 crore in 2015-16 and grow to Rs.20,000 crore in 2019-2020.

I had read in the Times of India dated 12 March, 2015 that FII or FDI, just one firangi cap :The fungibility of all types of foreign investments portfolio, direct and through venture capital route under one head, as proposed in the Budget, will ease investing by foreign entities in Indian companies.

General Budget , Pro-poor, pro-growth Budget. Prime Minister Narendra Modi on Saturday hailed the Union Budget as "progressive, positive, practical, pragmatic and prudent" and said that it was a "pro-poor and pro growth Budget". Budget 2015 has a distinct focus on farmers, youth, poor neo-middle class and the Aam Nagrik. It delivers on growth, equity and job creation," the PM tweeted. 'From housing to all jobs, health, education and total electrification, FM laid down goals to be achieved by 2022, India's Amrut Mahotsav".

Good intentions, lacks road map ,I want to quote that former Prime Minister Manmohan Singh said the Budget reflected a lot of good intentions' of the NDA Government but it lacked any clear road map to achieve the goals. Describing the Budget as disappointing. Singh who is credited with ushering in economic reforms as Finance Minister in the Narasimha Rao Government in 1991, said the Modi dispensation did not lay out any framework to implement various initiatives announced in the Budget. If one asks who is pleased by the Budget, I suspect it will be the corporate and the Income-tax payers (Rs.3.5 crore). Where does that leave the vast majority of the people especially the poor who look up to the Government for succor and relief?

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\* Speech was laid on the Table.

I want to tell the hon. Minister that our party President Shri Naveen Patnaik ji Chief Minister Odisha after praising the Rail Budget, Odisha Chief Minister Naveen Patnaik Saturday criticized the 2015-16 Budget and the recommendation of the 14th Finance Commission for having no matching action or financial commitment, though it talked of a vision for 2022. Odisha has been hit on two counts-unfavourably recommendations of 14th Finance Commission and lesser plan allocation in Budget. Even though there is a talk of focus on irrigation and agriculture in the budget, the allocation towards the crucial sectors has been abysmally low. On Thursday, Naveen had come close to praising the Centre's allocation of over Rs.3112 crore to East Coast Railway Zone in Odisha. Naveen lamented that the Budget outlay for Sarva Shiksha Abhiyan had been reduced from Rs.9,233.75 crore to Rs.2100 crore while the same for midday meals in schools had been reduced from Rs.8,734 crore to Rs.7,775 crore.

I request the hon. Finance Minister to make a special Budget for Odisha and KBK districts in Odisha because they are backward and there is many tribal people.



**श्री जय प्रकाश नारायण यादव (बाँका) :** माननीय उपाध्यक्ष महोदय, माननीय मंत्री जी द्वारा प्रस्तुत सामान्य बजट प्रस्तुत किया गया है, मैं उसके विरोध में बोलने के लिए खड़ा हुआ हूँ।

सत्ता पक्ष और विरोधी पक्ष से सदन में चर्चा लगातार हो रही है। बजट देश का आईना होता है, तस्वीर होती है और इससे देश की तकदीर लिखी जाती है। बजट पेश हुआ, चाहे सत्ता पक्ष के लोग जितनी भी तालियां बजवा लें लेकिन बजट में जो तस्वीर गांव, गरीबों, उपेक्षित, लाचार और बेबस की आनी चाहिए, वह नहीं आई है। वे इंसान, जो हजारों साल से बैसाखी के भरोसे चल रहे हैं, जिनकी आंखों में आंसू बह रहे हैं, उनकी आंखों से आंसू पोंछकर उनके चेहरे पर खुशी लाने वाली हुकूमत वर्तमान बीजेपी नहीं है। नौजवानों की तकदीर बनाने के लिए खुलेआम नारा दिया गया था, डंके की चोट पर नारा दिया गया था कि जब सत्ता में आएं तो देश के पांच करोड़ नौजवानों को नौकरी देंगे। उनको सब्जबाग दिखाया गया। आज देश जानना चाहता है, आवाम जानना चाहता है, नौजवान जानना चाहता है, उन्हें लोकतंत्र में सत्ता की कुर्सी पर बैठे हुए लोगों से जानने का हक है क्या पांच करोड़ को नौकरी मिलेगी? देश के नौजवान आज मारे-मारे फिर रहे हैं, बीए, एमए की डिग्रियां लेकर घूम रहे हैं। प्रत्येक साल एक करोड़ और प्रत्येक महीना सात लाख नौजवान डिग्री लेकर निकलते हैं। देश के नौजवानों को सब्जबाग दिखाकर वोट लिया है, यही नौजवान उठेगा और सरकार को सबक सिखाएगा।

देश की तस्वीर, तकदीर नहीं बदली है। यह लक्ष्य आधारित बजट नहीं है। बाजीगरी की गई है, होशियारी की गई है। शब्दों का गुलदस्ता बनाया गया है। माननीय जेटली साहब अभी यहां नहीं हैं, लेकिन हमारे भाई जयंत जी यहां बैठे हुए हैं। पढ़े-लिखे लोग हैं, समझदार लोग हैं लेकिन इच्छा भी हो तो क्या कर सकते हैं? कोई उपाय नहीं है। यह शब्दों का गुलदस्ता है, घोषणाओं की बरसात है, शब्दों के गुलदस्ते से देश नहीं चलता है। घोषणाओं की बरसात से देश नहीं चलता है। देश सच्चाई से चलता है।

सच्चाई छिप नहीं सकती है बनावट के उसूलों से  
खुशबू आ नहीं सकती है, बीजेपी के कागज के फूलों से।

जो आंकड़े हैं, जो रोड मैप बनाये गये, बहुचर्चित योजनाओं में कटौती की गयी है, क्या यह सच्चाई नहीं है? आप हाँ या न में बोलिएगा। बाल विकास की योजनाओं में कटौती की गयी है, आप बोलिए कटौती की गयी है या नहीं? ... (व्यवधान) आने वाली पीढ़ी को मध्याह्न भोजन देते हैं, बच्चों को मध्याह्न भोजन देते हैं, खिचड़ी देते हैं, शुद्ध भोजन देते हैं, आने वाले हमारे नौनिहाल औलाद भारत के भविष्य बनेंगे, डॉ. भाभा के समान बनेंगे, इंजीनियर और डॉक्टर बनेंगे, उन लोगों के मध्याह्न भोजन में भारी कटौती की गयी है।

जो केन्द्र प्रायोजित योजनाएँ हैं, उनको राज्य सरकार की योजनाओं में जोड़ दिया गया है। हेल्थ के मामले में, एजुकेशन के मामले में, मनरेगा के बारे में कहा गया कि उसमें छः सौ रुपए बढ़ा दिये गये हैं। मनरेगा इस देश की आर्थिक खुशहाली और समृद्धि के लिए है, जो यूपीए सरकार द्वारा लाया गया, उसी से आर्थिक सुधार हुआ है, उसी से पलायन रुका, उसी बेकारी मिटा, लेकिन पाँच करोड़ नौजवानों के लिए नौकरी कहाँ है? यह सच्चाई है। जो भूमि अधिग्रहण बिल आया, आदरणीय मनमोहन सिंह जी को, आदरणीय सोनिया जी को, यूपीए के अलाइड पार्टियों को और आपके दल के जिन लोगों ने साथ दिया था, वह देश के हित में था और आज जो काला कानून लाया गया है, जब सच्चाई खुलेगी तो संसद से सड़क तक भारी लड़ाई होगी। उस लड़ाई में आपकी हार होगी और जनतंत्र-जनता की जीत होगी। ... (व्यवधान) इसलिए आज कारपोरेट हाउस को 30 से घटाकर 25 में लाया गया। डीजल के दाम बढ़े, पेट्रोल के दाम बढ़े। जब इनके दाम घटे, तो कहा गया कि देखे अच्छे दिन आ गये। हम आये तो डीजल के दाम घट गये, आप आये तो क्यों बढ़ रहा है। उस पर कहा गया कि हम नहीं बढ़ा रहे हैं, वह तो विश्व-बाजार में दाम बढ़ गये हैं। कल भी इस सच्चाई को कबूल करना चाहिए था।

कृषि ऋण, दवा, बीज आदि में आपने कहा कि कमी की गयी है, लेकिन इससे जो लोग यंत्र बनाते हैं, उनको सुविधा दी गयी, लेकिन किसानों को सुविधा नहीं दी गयी है। यह नारा लगाया जाता है कि “ जो जमीन को जोते-बोए, वह जमीन का मालिक होवे और आज इनके राज में कहा जाता है कि जो जमीन को जोते-बोए, वह माथा पर हाथ धरकर रोए।” ऐसी स्थिति पैदा करने का इन्होंने काम किया है। यह अमीरों को फायदा पहुंचाने वाला है। हजारों साल से जो नक्सल प्रभावित बांका, मुंगेर, जमुई, लखीसराय के इलाके हैं, वहाँ संसाधन नहीं दिये गये। इससे कालाबाजारी और जमाखोरी बढ़ेगा। किसनिया और करखनियाँ महल को एक करो। हमारे क्षेत्र में अल्ट्रा मेगा पावर, जो बांका के इलाके में है, वहाँ अभी तक काम शुरू नहीं हुआ है, इसलिए बिजली के अल्ट्रा मेगा पावर प्रोजेक्ट को शुरू करवाया जाए। आज महंगाई है, बेरोजगारी है। कालाधन-कालाधन, आएगा-आएगा, साढ़े पन्द्रह लाख रुपये हर व्यक्ति को जाएगा, आज तक वह कालाधन कहाँ गया, वह क्यों नहीं आया। ... (व्यवधान) ऐसे सब्ज़ाबाग आपने क्यों दिखाये, आपने क्यों असत्य बोला? स्मार्ट सिटी नहीं बनाइए, स्मार्ट गांव बनाइए।

भारत की समृद्धि का रास्ता खेत-खलिहानों से हो कर गुजरता है, गांवों से हो कर गुजरता है। खेती, रोटी और बेटी हमारे देश की शान है, सम्मान है। खेती बढ़ानी चाहिए और गरीबों को सम्मान देना चाहिए। गांवों में खेती के लिए सिंचाई का प्रबंध, बिजली का प्रबंध हमें करना चाहिए।

उपाध्यक्ष जी, मैं एक-दो मिनट में अपनी बात समाप्त कर दूंगा। आदरणीय लालू प्रसाद यादव जी कहा करते थे:

“कबीरा आह गरीब की कभी न निष्फल जाए,  
मरी खाल की सांस से लौह भस्म हो जाए।”

गरीब को मत सताइए। गरीब को प्रताड़ित मत कीजिए। धर्मांतरण की चर्चा मत कीजिए। अखंड भारत की बात कीजिए। इस देश को आजाद कराने में जितना खून हिंदू भाइयों ने बहाया है, उतना ही खून देश को आजादी दिलाने में मुसलमान भाइयों ने बहाया है, सिख भाइयों ने बहाया है और ईसाई भाइयों ने बहाया है।

महोदया, मैं केवल एक दोहा कह कर अपनी बात समाप्त करूंगा। दिनकर जी ने कहा था :

“जब तक मनुज-मनुज का यह सुखभाग नहीं सम होगा,  
शांत न होगा कोलाहल, संघर्ष कभी न कम होगा,  
लड़ेंगे, परास्त करेंगे, पछाड़ेंगे और नई जिंदगी आएगी।”

उपाध्यक्ष जी, आपने मुझे बोलने का समय दिया, इसके लिए मैं आपका आभारी हूँ।

\* **DR. K. GOPAL (NAGAPATTINAM)** : Thanks to the Finance Minister for allotting fund to set up AIIMS in Tamil Nadu.

The preparation of a nation's budget is a complex exercise. Several competing interests have to be accommodated in a situation where resources are scarce and the cake is just not large enough to satisfy everyone. India is a collation of social polarization from the very rich to the abysmally poor. At one end of the spectrum there are vast numbers of our citizens who do not even have the money to eat two square meals a day and at other end we have people who do not know what to do with the amount of money they have. The union budget is a balancing exercise between these two polarities.

The budget is pro corporate and anti-poor. Perhaps the Finance Minister's thinking is that, if the corporate sector is strengthened the size of the cake will grow and the benefits trickle down to all sections of the society. So, he reduced the corporate tax from the 30% to 25%.

The budget presented in august house has many attractive features, and several measures have been introduced to stimulate investment. While the Finance Minister stuck to his commitment to contain fiscal deficit at 4.1% of GDP in the current year, he has extended the period over which it will be brought down to the mandated 3% of GDP for the year 2015 to 2016. The fiscal deficit is set at 3.9% as against the earlier announced target of 3.6%. The revenue deficit for the coming year continues to remain high at 2.8% of GDP.

As part of the infrastructure mission, five ultra mega power plants of 4000 MW each have been announced.

Importantly the private sector has been encouraged by a promise to review the Public Private Partnership (PPPs) to erase risks more efficiently.

The Finance Minister announced the commitment to introduce Goods and Service Tax(GST) on the stipulated date of April 1, 2016 and we would hope that the constitutional amendment legislation would be passed in time. The budget

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\* Speech was laid on the Table.

aims at smooth transition to GST by increasing the service tax a consolidated rate of 14%.

But still the facts expressed by States like Tamil Nadu to be removed.

The annexure to the budget emphasizes job creation by tweaking excise duties on industry sectors like electronics, medical device and solar power equipment among others.

The Finance Minister announced the insurance and pension instruments. They have been leveraged to strengthen social security provisions with the government contributing for certain sections of society.

-Pradhan Mantri Suraksha Bima Yojana

-Atal Pension Yojana

-Pradhan Mantri Jeevan Jyoti Bima Yojana would cover each citizen of the country.

A comprehensive plan for monetising gold has been outlined both through a sovereign gold bond and Indian gold coin.

Flagship projects of the government have found special attention in the budget. The Swachh Bharat Mission will be accelerated through a cess on taxable services and clean energy cess on coal will be enhanced.

The smart city initiative does not mention the cities to be selected in the Budget, we are disappointed.

The Skill India Missions is expected to be introduced shortly and rural youth would be empowered through digital vouchers directly in their accounts. I would like to impress upon the Minister, State Government are also consulted in this regard.

The direct transfer of benefits is a game changer made possible by aadhar and financial inclusion under the Jan Dhan Yojana. Special calls for commercial disputes would be established in law courts. A globally aligned bankruptcy law would also provide comforts to entrepreneurs. Start ups will find much

encouragement in Rs.20,000 crore MUDRA (Micro Units Development Refinance Agency) and SETU (Self Employment and Talent Utilization) mechanisms.

I would like to remind the Centre, our Government of Tamil Nadu has taken a lead in this. So, State Government must be consulted.

By contrast the budget is conspicuously silent on the plight of the poor man. Close to 70% of the population is still linked to agriculture that is also the sector which has the largest number of poor and hungry.

We have the world's largest endowment of fertile agricultural land but our food productivity is very low.

China's yield per hectare is twice as much as ours. That of Vietnam and Indonesia is 50% more. Even a successful farming state like Punjab has an average rice harvest of 3.8 tons per hectare. The world's average is 4.3 tons. Obviously therefore agriculture needs massive infusion of technology and infrastructure. The budget have focused on providing allocations for better seeds, fertilizers and pesticides, improved and wider irrigation techniques, credible credit avenues and effective satellite mapping.

Money needs to be provided to expand storage facilities develop cold chains and improve the transport network. Merely increasing the money available for the agricultural credit is hardly a remedy. Most farmers do not have the wherewithal to avail credit and are already under debt burden. Whereas agriculture gets less in this Budget.

Minimum Support Price (MSP) are far below the cost of production. The neglect of agriculture and irrigation in the budget is unforgivable. This budget consciously ignores the needs of poor in order to protect the interest of the rich. The centre's contribution to the mid day meal scheme has been reduced to 25% (Rs.13,000 crores to Rs.9000 crores). Funds have also been cut in support to the Sarva Sikha Abhiyan (from Rs.28,000 crores to Rs.22,000 crores) and also Integrated Child Development Scheme (ICDS) (Rs.16,000 crores to Rs.8,000 crores) and also National Livelihood Mission.

\* **SHRIMATI KOTHAPALLI GEETHA (ARAKU)** : It is heartening to note that our hon. Finance Minister Shri Arun Jaitely has presented a development oriented budget which is focused on ease of doing business, infrastructure and social sectors including Prime Minister's key initiatives like 'Make in India', 'Swachha Bharat', 'Skill in India' and 'Housing for All' by 2022. The focus on black money and curing the economy off this menace is definitely a welcome step. Rationalisation of corporate tax from 30% to 25% coupled with review of deductions and firm announcement on implementation of GST from April 1, 2016 will unquestionably act as an catalyst to stimulate the growth of industry and make manufacturing in India more competitive.

In the last Budget in July 2014, I believe the present Government had extremely limited time at its disposal after forming the Government and before the presentation of Budget and there were no much expectations for them to deliver much. However, given the overwhelming mandate it was given, this time, there was pressure to deliver on high expectations, reverse the trend of low GDP growth rates and control inflation. FM has tried his best to deliver on these counts. He has projected GDP growth rate for FY 2015-16 to be between 8 and 8.5% and effectively held out that double digit growth rates were within striking distance. He has also announced creation of Unified National Agricultural Market which would loosen the grip of middlemen and agencies like Agriculture Produce Market Committees (APMCs) on pricing of agricultural products which have not always been responsive to government's nudges and signals.

Greater inclusiveness is also another great initiative, with a combination of Jan Dhan Yojana, Aadhar and mobile numbers, which will allow transfer of benefits of welfare spending directly to intended beneficiaries at low cost, with minimal leakage or cash handling. A few more projects that have been introduced are Paramparagat Krishi Vikas Yojana and Pradhan Mantri Gram Sinchai Yojana to provide what the hon. Finance Minister Shri Arun Jaitley has called "Per drop,

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\* Speech was laid on the Table.

More crop". To regenerate the economy, few bold announcements on public investment in infrastructure has been made like spending on roads to go up by INR 140 billion, on railways by INR 100 billion. In addition, a group of initiatives like legislation on replacing multiple prior permissions by a pre-existing regulatory mechanism; new laws on procurement, disputes and infrastructure regulation are really encouraging to experience the desired growth and progress.

With the announcement of several schemes on social sector and continued commitment to the ongoing welfare schemes for the Scheduled castes, scheduled tribes and women, current government has reiterated its resolve to reduce poverty and sensitivity to the needs of the poor, underprivileged and disadvantaged. Despite the serious constraints on Union Finances, hon. Finance Minister Shri Arun Jaitley has set aside Rs.30,851 crore for programmes aimed at the scheduled castes, Rs.19,980 crore for the scheduled tribes and Rs.79,258 crore for women. For the benefit of "bottom of the pyramid, hardworking entrepreneurs" belonging to the scheduled castes, the scheduled tribes and the so called other backward classes, the Finance Minister has announced the creation of a Micro Units Development Refinance Agency(MUDRA) bank, with a corpus of Rs.20,000 crore, and a credit guarantee corpus of Rs.3,000 crore.

In addition, hon. Finance Minister Shri Arun Jaitley has also announced several insurance and pensions schemes targeted at economically weaker sections but involving their economic participation-a seeming change from past where the government shouldered the financial burden of such schemes. In my opinion, these schemes are an excellent and positive attempt towards "creating a universal social security system for all Indians, specially the poor and the underprivileged.

Finally, and most importantly, I would like to represent before the hon. Finance Minister the economical situation of my state of Andhra Pradesh. As the hon. Finance Minister Shri Arun Jaitley is well aware, Andhra Pradesh has been bifurcated leaving behind deficit budget, loans and with even no capital city. Today, we are left like a body without a head. Though we have enormous mineral



wealth and a long coastal line, we require certain time span to make it viable economically. The Government of Andhra Pradesh is subject to severe crisis and is left with only basic funds to meet regular expenditure. Developmental activities and welfare activities to be carried on require additional funds. As promised during the time to reorganisation, I request you, on behalf of the Government of Andhra Pradesh to allocate necessary funds to meet the deficit economy as well as additionally support the state of Andhra Pradesh to prosper economically by providing special incentives. We also request you to consider "Special Status" to the state of Andhra Pradesh, so that the state could get grants which will contribute to the development of state, considering the financial crisis faced by the state of Andhra Pradesh, I request the hon. Finance Minister to be considerate in supporting the economy of state.

In summary, Budget 2015 has several good elements, and with good execution, they will make an important difference in overall socio-economic development of the country. In the midst of high hopes coming from all corners of the society, hon. Finance Minister Shri Arun Jaitley has presented a definite roadmap for accelerating growth, enhancing investment and passing on the benefit of growth to the common man. I am sure the present Government will establish high quality and management oriented teams to ensure speedy implementation of schemes to meet its stated objectives for the benefit of the nation and its people.

**\* SHRI SHER SINGH GUHUBAYA (FEROZEPUR) :** I thank you hon. Deputy Speaker Sir, for giving me the opportunity to speak on the General Budget (2015-16).

Sir, I am thankful to hon. Prime Minister Shri Narendra Modi and hon. Finance Minister Shri Arun Jaitley for presenting this landmark budget in the House.

Hon. Deputy Speaker Sir, I congratulate the Finance Minister for presenting a progressive budget which is in the public interest. It will give a fillip to the development process in the country. Sir, the budget is not full of mere sound and fury signifying nothing. Instead, it is a budget that will provide tangible benefits to the poor. It is an all-encompassing budget that caters to all sections of society. So, I thank the Finance Minister for this budget.

Sir, the economy of our country is mainly based on agriculture. Agriculture is the mainstay of entire country. Whether it is the small and marginal farmer or landless labourer or big landlords who own tractors, all are dependent on agriculture. The entire system is agrarian in nature. The need of the hour is to chalk out a comprehensive policy on agriculture. It will lead to all round development of farmers, landless labourers and all other people who are directly or indirectly associated with agriculture.

Sir, in this budget, the Finance Minister has taken good care of the agriculture sector. Adequate money has been earmarked for various schemes. For instance, a sum of Rs.300 crore has been allocated for micro-irrigation projects. A whopping amount of Rs.25,000 crore has been granted to the corpus dealing with rural infrastructure. A massive sum of Rs.45,000 crores has been earmarked for corporation credit. All these schemes will definitely lead to the prosperity of the farmers.

Sir, money has also been earmarked in this budget for the study of soil etc. Our agriculture scientists should conduct tests and experiments to determine the

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\* English translation of the speech originally delivered in Punjabi.

quality of the soil. This data can be used to determine what kind of crops will be more suitable to grow in a particular type of soil. This will lead to more productivity and make the farmers prosperous and happy.

Sir, we have had a bumper harvest of foodgrains this year. We know that agriculture is the backbone of our economy. So, a comprehensive policy on agriculture must be framed for the welfare of all the people related to agriculture. It will lead to all-round progress and prosperity of the farmers and cater to various other segments like landless labourers etc. who are associated with farming.

Sir, Punjab has always been at the vanguard as far as catering to the agricultural needs of the country is concerned. However, the condition of farmers in Punjab leaves much to be desired. We must ensure that these farmers receive benefits in a systematic way. If we frame a good export policy, the farmers will be able to avail its benefits. Basmati 1121 variety of rice is of very fine quality and is conducive for exports. Our farmers can get better rates if they export this rice. Various fruits also fall in this category. I hail from Ferozepur parliamentary constituency. It is well known for its citrus fruit called 'Kinnu'. 75% of Kinnu is produced in Punjab in the Ferozepur-Fazika belt. However, farmers are not getting remunerative prices for 'Kinnu'. Sometimes, the vagaries of nature take their toll on 'Kinnu'. If a food processing industry that provides packaged 'Kinuu' juice becomes a reality, it will go a long way in helping the 'Kinnu' growers of Punjab. I urge upon hon. Jaitley ji to allot more funds for the food industry in Punjab. At present, the resource-crunch has smothered this industry.

Sir, Punjab is a border state. It has its own peculiar set of problems. All border states face similar type of problems. The progress or development of border states is not uniform or even. The bordering districts have generally remained backward. No big industries are set up near border. The NRIs refuse to invest in the border areas due to safety and security issues. Hence, a comprehensive and holistic policy needs to be chalked out to provide relief to the

border states and bordering areas. Adequate funds must be earmarked for this purpose.

Hon. Deputy Speaker Sir, education is another area taken up on a priority basis in the budget. Initiative like setting up senior secondary schools at a distance of every 5 kms, setting up colleges, polytechnics etc. are commendable steps that must be taken. So, the educational infrastructure needs to be improved for our children and students.

Sir, I am talking about relevant issues pertaining to my states. Much needs to be done in this regard. Our educated youth face the problem of unemployment in a big way. The budget talks about the skill development sector. It has given a lot of hope to our youth. The Government is on the right track. Providing employment to all unemployed people should be the thrust area and priority of the Government. Employment generation will also take care of the menace of drugs that is wreaking havoc on the youth of Punjab.

Hon. Deputy Speaker, Sir, there are 10 to 11 states that are deficit-revenue states. Punjab is also one among them. While several other such states have been provided with special funds etc. Punjab has remained outside its UPA Government's tenure, step-motherly treatment was meted out to Punjab.

HON. DEPUTY SPEAKER : Please wind up.

SHRI SHER SINGH GHUBAYA : Sir, irrigation is another area that needs attention. The canals that provide water to the fields of Punjab are very old and need special maintenance. Punjab must be provided adequate funds for this purpose.

HON. DEPUTY SPEAKER : Please wind up. You can write to the hon. Minister.

SHRI SHER SINGH GHUBAYA : The industries in Punjab are in shambles. They must be provided incentives and more funds to revitalize them.

**\*SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA):** Great expectation was generated across the spectrum even before the presentation of this Budget by NDA Government. People hoped that it would be an innovative budget and a budget with a difference. However, it turned out to be a disappointing budget as it is pro-industry and corporate-friendly and it totally ignored the common man. Therefore, at the outset I would say that this is an anti-people and pro-corporate Budget.

The Finance Minister's speech contains a lot of announcements. But how is he going to implement them? Take for example the Jan Dhan Yojana. Ten crore accounts are reported to be opened in a short time under the PMJDY. But most of the accounts have no amount in them are inactive. The scheme itself was started during the UPA Government under its financial inclusion program and 24.6 crore zero balance and no present scheme, I am afraid, will only impact the profitability of Public Sector Banks. Also the new insurance scheme announced by the Government will dent the profitability of Government insurance companies. Most of the schemes are ill conceived and cannot be implemented.

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\* Speech was laid on the Table.

There have been huge budgetary cuts in plan allocation. The plan size in 2014-15 was designated as Rs. 5,75,000 crore. In the revised estimates it has become Rs. 4,67,964 crore. So there is a short fall of Rs. 1,07,066 crore. How can this shortfall come about? It is apparent that there is drastic cut in expenditure on education, health, infrastructure etc.

The most glaring cuts in the Central Plan allocation for 2015-16 have been in rural development, energy and social services. Rural development has been cut from Rs. 52000 crore to a mere 3000 crore and energy from 1, 82,000 crore to 1,67,000 crore. Social Service has been cut from 1,51,000 crore to 81,000 crore. The cut for Department for School Education and literacy has been from 43,700 crore to just 3000 crore and Department of Health and Family Welfare has been from 22,000 to 63 crore. Cut in Ministry of Women and Child Development has been from 18,000 crore to a mere 1000 crore. In the Ministry of Drinking Water and Sanitation the cut is from 12,000 crore to 230 crore. What are we heading for?

The International oil prices has come down drastically- but no benefit of this has reached the consumers. This is totally against the tall election promises of the BJP.

I say this Budget is pro-corporate because we find that corporates are given a relief of 20,000 crore per year in the next 4 years and then an annual benefit of 80,000 crore. Whereas other sections will be burdened with high excise duty of high service Tax. The reduction in direct taxes by Rs. 8,315 crore will benefit the rich and both the foreign and domestic corporates. The burden of this will fall on common man by way of indirect tax hike of Rs. 23,383 crore. Abolition of wealth tax also will only benefit the rich and would make the fight against black money more difficult.

Finance Minister talks of several schemes to curtail generation of black incomes in the country and the black money stashed abroad. No new names of black money holders have been released by this Government. When the Finance Minister was in the opposition he had made a hue and cry against the UPA

saying that it did not exert adequate pressure on the Swiss authorities to reveal the names of persons who had money stashed abroad. If the Minister looks at the records of the UPA Government on Black Money, he will realize the measures taken by the then Government. The question now is whether this Government has the political will to unearth the black money in the country and stashed abroad by the filthy rich people.

Much has been said about Make in India and Skill Development Program. The Skill Development Program of this Government is just a renamed version of the National Skill Development Mission launched by the UPA Government. The present savage cut in educational budgets will not take this programme to success.

The significant aspect of a budget should be in the impact it makes on the most vulnerable and marginalized sections of the society. It is distressing that big cuts in several priority programs and schemes including Midday meals, ICDS, drinking water and Indira Awas Yojana etc have been made by this Government . If one looks at the cut in allocation for SC, ST, women and minorities we are faced with questions as to whom does this Government stand for. Because of these savage cuts the marginalized sections will have little respite from the economic hardship they have been suffering.

At the rampart of the Red Fort on Independence Day, Prime Minister loudly declared that he is going to have a special scheme for the development of one Panchayat in each MP's constituency -The name of the program was Prime Minister's Sansad Adarsh Gram Yojana. No mention whatsoever has been made in this budget on this.

The Agriculture sector has not been given required thrust in this Budget. In raising the Agriculture GDP growth it is imperative to increase public investment in agriculture by rationalizing food and fertilizer subsidies. This Budget is totally silent on this front. The neglect of agriculture will eventually cost the nation heavily. When the rural sector is sagging the face of India would be gloomy.

An All India Institute of Medical Science was promised to Kerala during the last budget. This does not find a place in the present Budget. So also in the last budget Phalghat had been indentified for setting up of new IIT. There is no mention in this Budget.

Sabarimala attracts maximum number of pilgrims across the country. But it does not feature among the National Pilgrim Centres declared by this Government.

A Budget is not an instrument of Economy Policy alone. It is a statement of the philosophy of the ruling dispensation. Hence , the Budget by the NDA Government is a Budget not for the poor and weaker section but is for the corporates and big business houses of our country. That is the political philosophy of this Government.



**\*KUMARI SHOBHA KARANDLAJE (UDUPI CHIKMAGALUR):** I would like to express my views on the General Budget of this year. I congratulate the Finance Minister on presenting a forward looking and progressive Budget. No Budget in recent times has so courageously tackled so many burning issues. I welcome this budget as it is balanced, farsighted, growth oriented, pragmatic and puts forth realistic roadmap to attain sustainable economic growth. The focus on agriculture, infrastructure, health and education will enhance the social fabric and contribute to equitable growth. Targeted subsidies will meet the twin objectives of benefiting the poor as well as arresting the systemic leakages. The budget will lead to all round social and economic development that is inclusive and outcome oriented. This Budget highlights the contours of 'New India' and not only promises to increase the ease of doing business in India, it also provides for a social security net for weaker sections.

I also thank the Finance Minister for having sanctioned an Indian Institute of Technology in Karnataka in the Budget. Hon'ble Minister has realized the significance of having an institute like IIT in Karnataka for improving the standards of Higher Education, which had been a long pending requirement. I thank the Minister for including the Hampi on the list of World Heritage Project sites. The budget has been overall hailed across the country by all sections of society including the middle class, elder citizens as well as youth and pensioners.

The resolve to support the health sector in a big way has been shown by outlay for health in the Budget of Rs. 33,150 crore. Moreover, announcement of five AIIMS- like institute will provide a quantum jump in healthcare. The announcements of various mechanisms in expanding the healthcare insurance to the needy are a laudable step towards making healthcare insurance to accessible to all. I welcome the move towards the Universal Social Security System backed by Accident Insurance and Atal Bima Yojana, which will go on a long way in strengthening the social security net in India. The health exemptions provided for

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\* Speech was laid on the Table.

all and, in particular, for the elderly are a major positive. The Visa on arrival for 150 additional countries is also a progressive move. This will go a long way in facilitating medical tourism, which is a growth industry that showcases India's world health facilities while contributing foreign exchange to the exchequer.

The focus within the Budget on Swachh Bharat and linking this with healthcare will address broad-based health issues in the country. This will lead to greater awareness among the people regarding the importance of hygiene. Good health will enable higher productivity in various sectors, and thus forms an integral component of the development agenda of the country. The target to construct 6 crore toilets will significantly impact health outcomes in the country. The Budget meets the present requirements of the Indian economy and outlines a comprehensive vision for citizens with strong focus on growth, investment, job creation and social security. The Budget would strengthen the investment cycle and build the savings pipeline while also channelizing funds into much-needed infrastructure. The Finance Minister has placed strong emphasis on public sector role to enhance capital investments through a slew of measures, including extending fiscal deficit targets for a year, adding resources from public sector enterprises and creation of a National Investment and Infrastructure Fund. The steps to add money in the hands of consumers and build their future would add a lot of comfort to consumers and help demand for goods and services. Devolution of financial resources to the States will lead to balanced growth. The present Government has maintained commitment to national issues while empowering the States.

The Centre has focused on the promotion of investments in the country. This will result in an increase in economic growth. The Budget proposals will also increase savings due to tax breaks. Tax-free bonds will help in the mobilisation of funds. This can be used for the development of roads, railways and irrigation projects, thereby, creating more jobs.

The budget has listed many schemes to boost the rural economy, like providing Rs. 5300 crores towards micro-irrigation, the Rural Infrastructure Development Fund (RIDF) under NABARD, Long Term Rural Credit Fund, Short Term Co-operative Rural Credit Refinance Fund and Short Term RRB Refinance Fund. I look forward to these measures to provide a fillip to the Agriculture sector.

Many announcements aimed at the financial security of the common man, like increasing the deduction permissible for health insurance from Rs. 15000 to Rs. 25000, increased deduction of Rs. 50,000 to the New Pension Scheme and increasing the allowance for Senior Citizens and the differently-abled to claim deduction against medical expenditure, are expected to bring in additional benefits to the individual and to the economy as a whole.

Social Sector initiative like the MUDRA Bank, the Pradhan Mantri Suraksha Bima Yojana, various pension scheme and many other announcements, have built upon the benefits of the Jan Dhan Yojana announcement and implemented earlier.

A 2022 roadmap with revised targets of renewable energy spanning solar biomass, wind energy and small hydro projects, the clean energy cess and concessions on customs and excise duties for electric and hybrid vehicles will bring Green India closer to reality.

The effort to promote technology-based entrepreneurship is laudable in this Budget - this would be a big boost to the graduates of the engineering and technology institutions of the country. The initiative to make technology as an integral element of entrepreneurship is also consistent with the "Make in India" policy focus of the Government.

Every section of older persons, particularly underprivileged and destitute will certainly get much more from this Budget. With the provisions like Atal Pension Yojna financial security will be ensured for millions of old people and their family members. In view of ever-increasing population of older persons, Government's focus on welfare and empowerment of older persons is laudable.

**\*श्री नारणभाई काछड़िया (अमरेली):** माननीय नरेन्द्रभाई मोदी जी के नेतृत्व वाली सरकार में यह बजट जो माननीय मंत्री श्री अरुण जेटली जी के कर कमलों द्वारा सदन के पटल पर पेश किया गया, यह बजट सरकार की मात्र 9 माह की उपलब्धियों की देन है, और मैं इसका खुले व तहे दिल से समर्थन करता हूँ।

हम जानते हैं कि पिछले कई दशकों से देश में यू.पी.ए. सरकार सत्ता में थी तथा पूर्व सरकार द्वारा आज तक जो बजट पेश किया जाता रहा, वह वोट बैंक पर आधारित हुआ करता था और पूर्व सरकार के लोक-लुभावन बजट के कारण देश की दुर्गति हुई। इनकी गलत नीतियों एवं नियमों के कारण देश में आर्थिक व्यवस्था का संतुलन बिगड़ा, जिससे देश में बेरोज़गारी बढ़ी, जो देश के विकास में बाधक बना।

इस बजट में वर्तमान सरकार द्वारा कम से कम संसाधनों का व्यवस्थित रूप से उपयोग करते हुए अधिक से अधिक समस्याओं का समाधान करने का प्रयास किया गया है। शिक्षा के क्षेत्र में विकास के लिए सरकार ने छात्रवृत्ति स्कीमों में सुधार लाना तथा ज्यादा से ज्यादा बच्चे इस स्कीम के लाभार्थी कैसे बने इसके लिए बजट एवं लाभार्थियों की मौजूदा संख्या को बढ़ाने का फैसला किया है और अब इस स्कीम के तहत प्रत्यक्ष लाभार्थियों की मौजूदा संख्या 1 करोड़ से बढ़कर 10.3 करोड़ करने का फैसला किया है और सभी गरीब और मध्यम वर्ग के छात्र अपनी पसंद की उच्च शिक्षा बिना किसी पैसे की कमी के कारण कैसे प्राप्त कर सके इसके लिए सरकार प्रधानमंत्री विद्या धन लक्ष्मी कार्यक्रम के माध्यम से सभी छात्रवृत्ति तथा शिक्षा ऋण स्कीम का प्रावधान किया है।

स्किल इंडिया के लिए 70 प्रतिशत गांवों की आबादी को देखते हुए और ग्रामीण युवाओं को स्किल बनाने के लिए भारत सरकार ने दीनदयाल उपाध्याय कौशल योजना शुरू की है। इस योजना के लिए 1500 करोड़ रूपए की राशि निश्चित की है।

सरकार ने यह बजट गरीबों को देखकर बनाया है। वर्ष 2022 तक हर गरीब तबके के लोगों को घर की व्यवस्था की जाएगी। शहरी क्षेत्रों में 2 करोड़ घर एवं ग्रामीण क्षेत्रों में 4 करोड़ घर का निर्माण करेगी और इसके साथ ही 24 घंटे बिजली, पानी एवं शौचालय की सुविधा कैसे मिले इसे, इस बजट में विशेष ध्यान में रखा गया है।

इस बजट में एक और महत्वपूर्ण ऐलान गरीब जनता के लिए किया गया है। अब जन-धन योजना के अंतर्गत राष्ट्रीय सुरक्षा बीमा योजना में 1 लाख के जगह अब 2 लाख रूपए दुर्घटना बीमा कवर करेगी।

इसी प्रकार 11.5 करोड़ एल.पी.जी. उपभोक्ताओं को 6335 करोड़ का प्रत्यक्ष अंतरण किया गया है।

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\* Speech was laid on the Table.

1,78,000 बस्तियों में से प्रत्येक को बारहमासी सड़कों से जोड़ने तथा 1 लाख किलोमीटर सड़कों का निर्माण कार्य करने का इस बजट में प्रावधान किया गया है और साथ ही साथ स्वास्थ्य व्यवस्था का सुधारने के लिए गांव स्तर पर चिकित्सा सुविधा मुहैया कराने के लिए हमारी सरकार वचनबद्ध है।

किसानों को अधिक से अधिक लाभ कैसे पहुंच सकें और उनकी मूल समस्या में सुधार कैसे हो, यह देखकर इस बजट को बनाया गया है। उत्पादन में वृद्धि हेतु मृदा और उर्वरकता में सुधार लाने के लिए सरकार ने एक महत्वाकांक्षी मृदा स्वास्थ्य कार्ड योजना शुरू की है और सिंचाई की व्यवस्था के लिए प्रधानमंत्री कृषि सिंचाई योजना के अंतर्गत 5300 करोड़ रूपए आवंटित किए गए हैं और छोटे और सीमांत किसानों पर विशेष ध्यान देने के लिए कृषि ऋण सहायता में नाबार्ड को 25,000 करोड़ ग्रामीण अवसंरचना विकास कोष एवं 15,000 करोड़ दीर्घावधिक ग्रामीण ऋण कोष, 45,000 करोड़ अल्पावधिक सहकारी ग्रामीण ऋण तथा 15,000 करोड़ अल्पावधिक आर.आर.बी. पुनर्वित्त निधि के लिए प्रस्ताव किया है। कुल कृषि ऋण 8.5 लाख करोड़ रूपए का महत्वाकांक्षी लक्ष्य रखा है। यह माननीय प्रधानमंत्री जी और वित्त मंत्री जी का सराहनीय कदम है।

अतः अंत में, मैं इस बजट का समर्थन करते हुए यह कहना चाहता हूँ कि वर्तमान बजट एक प्रगतिशील एवं विकासशील बजट है और सरकार की खुली नियत का परिचय देता है। इस बजट से भारत का सर्वांगीण विकास होगा।

**\*SHRI SANKAR PRASAD DATTA (TRIPURA WEST):** The annual budget presented by the Finance Minister on behalf of Modi Government is a piece of anti-people and pro-corporate bias budget.

The blatant deception behind the high decibel sound-bite of "Daridranarayana" by the Finance Minister stands exposed by the fact that the Government sacrificed Rs. 8,325 crore an direct tax account by abolishing wealth tax and reducing the corporate tax for their big-business/ corporate bosses while imposing a burden of almost three times on the common people by hiking indirect tax to gain Rs. 23, 383 crore Added to this is the huge concessions given to the big business lobby including the foreign speculators by absolving them from minimum alternative tax. In fact the total tax concessions given to the rich and big-business ( around Rs. 5 lakh crore plus), if were not given, could have fully wiped out the fiscal deficit of the Government.

Moreover, the first full-fledged budget of the Modi Government presented an exercise reflecting a visible contraction in expenditure almost on all fronts leading to a decline of Rs. 17,145 crore compared to 2014-15. And such decline is reflected in either drastic fall or stagnation in expenditure/allocation of central plan outlay in the sectors like agriculture, rural development, social services, health and family welfare, women and child development, education, minority affairs etc. and a notable feature is that ,compared to last full-fledged UPA-II budget in 2013-14 (2014-15 budget was a product of both UPA and NDA) decline in budgetary allocation in all fronts, particularly involving welfare of common people is so drastic that the size of the entire budget gets pruned by around Rs. 3 lakh crore. Can such contractionary budget create any momentum for growth?

The allocations for various central government schemes like the ICDS, Mid-day-meal, ASHA etc have been either reduced or kept at the same level. The allocation of only Rs. 607 crores for the National Social Security Fund for the 90 crore unorganised sector workers is nothing but a mockery. On the other hand, the

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\* Speech was laid on the Table.

launching of the so-called Atal Pension Yojana is nothing but a deceptive repackaging of the Swavalamban scheme already launched during the UPA regime.

The Union budget of the BJP led government displays a total lack of concern towards the well being of the women and the children of the country. To the utter dismay of around 10 crore women and children, the beneficiaries of the Integrated Child Development Services (ICDS), the allocation for the flagship programme of the government of India has been drastically cut by more than half, from Rs. 18,108 crore in 2014-15 to a paltry Rs. 8,245.77 crores. This is nothing but an open attack on the poor in the country which is home to more than half of the malnourished in the world.

The BJP, which promised 'reviewing the working conditions and enhancing the remuneration of anganwadi workers' before elections, has completely ignored the more than 27 lakh anganwadi workers and helpers who have been working for a pittance since last more than 30-35 years in the ICDS. The recommendation of the 45<sup>th</sup> Session of the Indian Labour Conference has been put in the dustbin, despite the unanimous demands of all the federations of anganwadi employees and the central trade unions for its implementation.

Simultaneously, fast track for the big corporates are being pushed at the cost of common people. In the name of targeting the needy and avoiding leakages, subsidies on food, fertilizers, fuel and social sector are being drastically cut, putting people in more distress.

The budget speech was eloquent on pushing disinvestment of shares of public sector and this time the Finance Minister also mentioned about "strategic disinvestment" meaning total sell-out. As such, the target for disinvestment is kept at Rs. 69,500 crores. The Minister also announced the decision to corporatise major ports with the ulterior motive to put them on the track of disinvestment and privatisation. The Minister also spoke about setting up an autonomous bureau to

find professional heads for the public sector banks and also for raising funds through differentiated strategies -a clear blue print for decontrol and privatisation.

The Finance Minister, going beyond his brief has proposed to divert Rs. 6000 crore from EPF fund for the so-called senior citizen' welfare fund. EPF corpus including the unclaimed amount belongs to subscriber-worker and the Central Board of Trustees of EPF is the custodian of that fund which cannot be appropriated by the Government for whatever purpose it may be. Similarly, the propositions to make the EPF contribution optional and aligning the ESI with IRDA schemes are totally retrograde, much to the detriment of the interests of the working people and must be opposed and resisted by the working class movement.

With these words I conclude.



SHRI ABHISHEK BANERJEE (DIAMOND HARBOUR): Mr. Deputy-Speaker Sir, I thank you very much for giving me this opportunity. I offer my respect and regards to all the senior Members of this House and seek their cooperation, blessings and support.

I rise here today to speak on the Union Budget, 2015-16. I rise today to tell everyone a story of comparisons, a story of what has been said and what has been done, a story of what was advertised in the election campaigns and what has remained unfulfilled in the last nine or ten months, a story of what BJP spoke while in Opposition and their actions after coming to power. It is a very simple theme, namely, what was said and what has been done.

Let me give you ten examples. Let me start with the first example of federalism. What was said? “Congress-led UPA Government destroys India’s federal democratic structure. Sharing and caring in federalism is a must for a strong India.” It was said in 2012. It was said by the then Chief Minister of Gujarat and the current Prime Minister of the country, Shri Narendra Modi. What has been done? They talk about increased devolution to the States. This is just an exaggeration. The share of gross receipts to the States last year was 61.88 paise to the rupee. This year, it is 62 paise. There has been a small increase of only 0.12 paise.

The same BJP who made hollow promises about federalism now have delinked eight schemes from Central funding, namely, modernization of police forces, Backward Regions Grant Fund, Export Infrastructure, *Krishi Vikas Yojana* and many more.

The Government talked about ‘Act East’ in their Budget. It should not have been ‘Act East’; it should have been Bluff East. You do not have to look at the fine print to realize that there is no extra money for Bihar and West Bengal. May I tell the Government, with all humility, dignity and respect, that the Founding Fathers of the Constitution did not perceive the Budget just as a wish

list? I would like to know the hard numbers. Where is the provision in your Budget for any kind of money for Bihar and Bengal? Why have your allotments been cut down for key social sectors?

I am registering my protest today in this august House. In a year from now, the people of Bengal and the people of Bihar will also register their protest in the form of ballots. I am doing it in this special building today but they will do it in the form of ballots exercising their voting rights.

Sir, let me give you one example of what they said and what they do. The Government with band wagons started a scheme called *Beti Bachao Beti Padhao*. This closely resembles the *Kanyashree* Scheme of West Bengal Government. It was started by the hon. Chief Minister of the State, Kumari Mamata Banerjee. The fund allocation in the Union Budget for *Beti Bachao Beti Padhao* is Rs. 100 crores only for the entire country which includes 29 States and 7 UTs. For the much acclaimed UN-appreciated *Kanyashree* scheme, do you know how much West Bengal Government has allocated for the scheme for one year? It is not Rs.100 crore; it is not Rs. 200 crore; it is not Rs. 500 crore. It is Rs. 1000 crore just for a State. That is what West Bengal has achieved.

Actions speak louder than words. Let me give a solid example of federalism in action. You will be happy to know that States have been fiscally more responsible than the Centre. Average fiscal deficit of States is around 3 per cent. The Centre has the advantage of falling oil prices. Yet the Finance Minister set back fiscal deficit target of 3 per cent by one year while also contracting social sector spending.

My second point is about the debt stressed States. Now, what was said before? “For development of West Bengal and to remove poverty and unemployment, whatever big package is necessary, we will give it and we will cooperate fully.” It was said in April, 2014. It was said by the then BJP President and the current Home Minister, Shri Rajnath Singh. What has been done? Nothing. Instead, West Bengal in the last three years has paid Rs. 1 lakh crore as

instalments for debt repayment. We demand a moratorium on the payment of instalments for at least three years. But nothing has happened.

The grant-in-aid has also been reduced to Rs. 8,849 crore in 2015-16. There are 716 panchayats in the State of West Bengal, which are still unbanked. I would like to urge the Finance Minister, the hon. Prime Minister and the Central Government to start this scheme so that the people in these panchayats get benefited because there is absolutely no facility available over there.

My third point is black money. What was said and what has been done? “If our Party forms the Government at the Centre, it would bring back all the black money stashed in foreign banks within 150 days. The money brought back would be spent on the welfare schemes and for the poor people of the country.” Who said this? It was again said by the Home Minister of the country and the then President of the Bharatiya Janata Party, Shri Rajnath Singh. What has been done? The Government has not made any progress in bringing back the black money. This Government is also speaking the same language as of the UPA II Government on this issue. In fact, even the Motion of Thanks on the President’s Address now has a mention of the failure of this Government to bring back black money from the foreign countries. Whenever they are asked when it is coming back, they say it is on the way. I am wondering whether it is coming by shipment companies like, Blue Dart, Fedex, DHL or First Flight. Who is bringing that money? Can we have the shipment number so that we as Indians can track it and get to know when will the people of this country actually get that Rs. 15 lakh for their welfare and the welfare of their families?

This is why our Chairperson Kumari Mamata Banerjee has been demanding electoral reforms. Because we at Trinamool Congress always believed that black money leads to money power and money power leads to muscle power; and money power and muscle power together is a poisonous, potent and lethal mix in a parliamentary democracy, that too especially in the world’s largest democracy. That is why we have always demanded electoral reforms. But we did not hear a

single word on electoral reforms in this Budget. Electoral reforms are the need of the hour in this country. State-funded elections are a necessity for weeding out corruption in the vibrant democracy.

My fourth point is taxation. Taxation is the most imperative issue, I believe. What was said then? “You have decided and every society decides to tax people who earn. So, you tax people for what they earn. You have now decided to tax people for what they spend.” Who said this? It was said by the hon. Finance Minister of this country in the year 2013 who was then the leader of Opposition in Rajya Sabha. What has been done now? The Service Tax has actually been increased from 12.36 per cent to 14 per cent. This is one of the most important taxes in the country, which will actually affect the life-style of the poor people, which will actually make the essential commodities and the services more expensive.

My fifth point is social sector indicators. “This has very little to offer, especially to the sectors which needed some help. First, they put economy in distress and then they come up with some cosmetic changes. This is juggling.” Who said this? Again it was said by the Finance Minister in the year 2013. What has been done? The social sector indicators of this Government are poor. I would like to give you some facts and figures. For housing and the urban poverty alleviation, the decrease in allocation has been 35 per cent. After adjusting for inflation, expenditure for rural development and for the WCD is, in fact, less than previous Budgets. For school education, there is a decrease of 1.7 per cent; for environment, forest and climate change, there is a decrease of 11.1 per cent; for water resources, there is a decrease of 42 per cent; for new and renewable energy, there is a decrease of 68.3 per cent.

They say that they have opened crores of bank accounts as part of Jan Dhan Yojana. Let me tell you and let me tell the people of the country the truth about the Jan Dhan Yojana. We do not care whether it is lakhs or crores; or whether it is millions or billions. The fact is 98 per cent of those accounts has zero balance in

reality. That is the failure of the Central Government and this NDA Government that is what the people of the country must know. Hon. Member, you will have your say.

Now, I come to the sixth point about MGNREGS. I had the honour of speaking on MGNREGS in the Discussion under Rule 193. I have still not received the answers from the Central Government. What was said?

“The scheme should instill pride of contributing to the country’s growth in everyone. Hundred days of working for the country’s growth. You need to take people into confidence while planning for them.”

Who said it? The Chief Minister of Gujarat said it in the year 2013 who is the current Prime Minister of the country. What has been done?

“The grand scheme that ensures employment for the rural masses is now plagued by the issues of reduced funding. There are problems in transmission of funds to States.”

It is something that gives employment to five crore people. The Government talks about Mahatma Gandhi’s ideologies and principles. They have used Mahatma Gandhi’s spectacles, rims in one of their advertising campaigns of *Swachh Bharat*. But, unfortunately, this Government has not lived up to the values and expectations of the great Mahatma Gandhi. Unfortunately, they have failed to champion the ideals, values, principles and morals of the Father of the Nation. That again is another failure. When the Finance Minister says if the revenues of the country go up, we will think of adding another Rs.5,000 crore to the Scheme. It is something I, as an Indian, am extremely ashamed of!

I come to my seventh point. It is about Women Empowerment. What was said?

“The empowerment of women is an important pre-condition for the development of humanity.”

When was this said? It was said in the year 2013. Who said this? Again, it was said by the then Chief Minister of Gujarat in 2013, who is the current Prime Minister Shri Narendra Modi. What has been done?

“Nirbhaya Fund, increased to Rs.1000 crore, has remained unspent till now. Who is going to spend it and how?”

I would like to know about this from this Government as a Member of this august House.

The Ministry of Women and Child Development had proposed to set up 660 rape crisis centres across the country. The number has been reduced to 36! The Prime Minister’s Office has given a statement saying that this is a waste of money. What times are we living in?

When we talk about women empowerment, I would like to ask the hon. Prime Minister, I would like to ask the representative of the Government what good are your speeches in the lands of Australia, in the lands of America, in the lands of China when the daughter and the women of this country cannot walk on the roads safely. What is the point? If a women, if my sister, my colleague, my friend want to walk by the India Gate at 9 of the clock in the night and admire the monumental heritage, can they do that? I am ashamed as an India. It is excruciating to know that those rapists, those gropers and those culprits at Tihar Jail are having *biriyanis* and giving interview to the Channel like the BBC justifying their stand on Nirbhaya! As an India, I feel ashamed and it is a disgrace to the nation.

Let me tell you one thing when you are talking of reservation. The national average for women in terms of reservation is 11 per cent. Ms. Mamata Banerjee is the only leader in the country who made it 35 per cent because, out of the 46 Members of Parliament including both Lok Sabha and Rajya Sabha, there are 34 Members of Parliament from the TMC in Lok Sabha and, out of that, we have 12 women Members in this House. This is something which we feel proud of!

I come to the eighth point now. Let me talk about children. “India is a youthful nation. If you are determined, nothing can stop you from determining your dreams.” Who said this? The hon. Prime Minister said this in the year 2014 before the elections. What has been done? In the Budget, the Finance Minister slashed the allocation for ICDS by 50 per cent. One in every three children is malnourished. Further, infant mortality and maternal mortality is as high as sub-Saharan countries. 50 per cent of students in class V are unable to read a class-II level text. Concern for social sector is just in words, not in action. Promises made but not delivered!! If you talk about infrastructure development, what was said? How much did you spend? Out of those Rs.20,699 crore, you have only been able to spend Rs.8,100 crore. These are the infrastructure programmes. One is the infrastructure programme; the other is the highways and national infrastructure. This was passed on by the UPA Government by the hon. Finance Minister of the country, Shri Arun Jaitley. What has been done? Allocation for the National Livelihood Mission has been decreased by 12 per cent. In spite of all the talk over river development, drinking water, renewable energy, helping the North-East, budgetary support has been cut. For water resources, river development, Ganga rejuvenation, allocation is down by 80 per cent. For drinking water, sanitation under the State’s Plan, it was down by 60 per cent. There is a 35 percent increase to road transport and highways but the allocation for the *Pradhan Mantri Gram Sadak Yojana* has fallen. West Bengal as a matter of fact is still being owed Rs.3,000 crore as a part of the *Pradhan Mantri Gram Sadak Yojana*. West Bengal as a matter of fact is being owed Rs.1,000 crore as a part of 100-days work. Still, West Bengal is number one at what we do.

Let me quote what Shri Rajnath Singh has said in March, 2014 just before the Lok Sabha elections were held - Finance Minister’s Vote on Account was nothing but a failed attempt to gloss over the failures of the Government. This tendency of taking hurried decisions without consulting major stakeholders increases uncertainties.

I have presented a few examples of what the BJP Government had said when it was in Opposition, and what it did today when it came to the helm of affairs. So, it is just misguiding and misleading the people by making promise like '*Aache Din*'. I only want to say that there is a huge gap between they had said and what they have done.

About Budget, I, as a common man or a fellow Indian or a citizen of India, I know that the General Budget is something that the entire country always look up to. The Budget is generally termed as the Annual Financial Statement(AFS), according to the Article 112 of the Constitution of India. If we consider 'AFS' as an acronym, I would derive of a new meaning, after seeing or watching or hearing this Budget. The AFS does not stand for 'Annual Financial Statement', it stands for 'Absolute Fictitious Statement'. What I believe is that this Government does not know what they are doing; and continuously misleading the people. The Government is trying to find a black cat in a dark road, in a dark night, which is not there. Sir, the people of India are watching and the countdown for this government has begun. I rest my case with that thought. Thank you.



**\*श्रीमती अंजू बाला (मिश्रिख):** मैं केंद्र सरकार द्वारा वर्ष 2015-16 के लिए पेश किये गये इस बजट का पुरज़ोर समर्थन करती हूँ। मैं इस बात के लिए माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी और वित्त मंत्री श्री अरुण जेटली जी विशेष रूप से धन्यवाद करना चाहूंगी कि इस बजट में पहली बार पूरी सदाशयता के साथ देश के ग्रामीण और निर्धन जनता की जिंदगी में परिवर्तन लाने वाले आधारभूत ढांचा तैयार करने की बात कही गई है और उस दिशा में कदम भी उठाये गये हैं। डिवाइड एंड रूल की राजनीति करने वाली कांग्रेस ने देश को भारत और इंडिया में विभाजित कर दिया। शहरों में हमें इंडिया दिखाई देता है, लेकिन ग्रामीण भारत में रहने वाले लोगों की जिंदगी में अभी भी बहुत अधिक परिवर्तन नहीं आया है। मैं जिस संसदीय क्षेत्र का प्रतिनिधित्व करती हूँ, उस क्षेत्र में आज भी बिजली, पानी, सड़क, अस्पताल और शिक्षा जैसी बुनियादी सुविधाओं में कोई प्रगति नहीं हुई है। मैं हर हफ्ते अपने क्षेत्र के दूरदराज़ गांवों में जाती हूँ, वहां के लोगों से मिलती हूँ तो उनकी दयनीय हालत देखकर मेरा दिल दहल जाता है। उनकी इस हालत को हमारे यहाँ के एक कवि श्री शिवकुमार बिलग्रामी ने कुछ यूँ बताया है:

“हर दिन हर पल खुद ही खुद में घुटकर जीने वालों ने

खूब रुलाया मुझको बरसों आँसू पीने वालों ने,

मैंने इनकी खामोशी को अक्सर पढ़कर देखा है,

क्या न कहा है आखिर मुझसे लव को सीने वालों ने।”

गांव के लोग कुछ नहीं बोलते हैं, लेकिन उनकी आँखें क्या नहीं कहती हैं। हमें लगता है। हम गुनहगार की तरह उनके सामने जाकर खड़े हो गए हैं। पीने का साफ पानी तक नहीं है। दवाई, अस्पताल भी नहीं हैं। सिंचाई का कोई साधन नहीं। जो साधन हैं भी उनसे खेत सींचना बहुत महंगा पड़ता है। बिजली नहीं है। कहीं-कहीं तार खंभे तो जरूर है, लेकिन बिजली नहीं है। मुझे दो पंक्तियां और याद आ रही हैं कि-

“दाग जो अब तक अयाँ हैं वो बता कैसे मिटें

फासले जो दरमियाँ हैं वो बता कैसे मिटें

एक मुद्दत से दिलों में दर्द की हैं बस्तियाँ

दर्द की जो बस्तियाँ हैं वो बता कैसे मिटें।”

हमारे प्रधानमंत्री और वित्त मंत्री जी ने इस बजट में इन्हीं फासलों को मिटाने की कोशिश की है। लोगों के दिलों में जो दर्द है, उस दर्द को दूर करने का प्रयास किया है और सबको विकास का रास्ता खोलने वाला यह बजट पेश किया है। इससे किसानों, मज़दूरों और निर्धनों के लिए बिजली, पानी, सड़क,

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\* Speech was laid on the Table.

आवास, चिकित्सा और शिक्षा जैसी सुविधाओं के लिए स्थायी ढांचा तैयार होगा और भविष्य में हमारा ग्रामीण भारत भी खुशहाल बनेगा। मैं माननीय वित्त मंत्री से इस अवसर पर एक अनुरोध भी करना चाहती हूँ कि जिस तरह एल.पी.जी. गैसे सिलेंडर के लिए सब्सिडी सीधे लाभार्थी के खाते में दी जा रही है। इसी तरह से, ग्रामीण क्षेत्र के निर्धनों, मज़दूरों, किसानों तथा अन्य लाभार्थियों को पी.डी.सी., उर्वरकों, कीटनाशकों और अन्य मदों पर मिलने वाली सब्सिडी भी डायरेक्ट उनके खातों में दी जाए। उर्वरकों और अन्य मदों पर जो इनडायरेक्ट सब्सिडी दी जाती है, उसे बिचौलिये खा जाते हैं। अतः इस कमी को भी दूर किया जाये।

ग्रामीण क्षेत्रों में जो शौचालय बनते हैं, वे क्वालिटी की दृष्टि से बहुत खराब हैं। इसीलिए इन्हें कोई इस्तेमाल नहीं करता है। शौचालयों का ढांचा कुछ दिनों में ही गिर जाता है। मेरा अनुरोध है कि शौचालयों के मौजूदा डिजाइन में परिवर्तन किया जाए और इन्हें सुगमतापूर्वक इस्तेमाल करने लायक बनाया जाये। इनके लिए वर्तमान में अनुदान स्वरूप दी जा रही राशि अपर्याप्त है। इस राशि में इतनी अधिक बढ़ोत्तरी की जाए कि अच्छी किस्म के शौचालय तैयार हो सकें। शौचालयों को बनवाने का कार्य और धन सरकार एजेंसियों के बजाए सीधे लाभार्थी को सौंपा जाए और यदि लाभार्थी किन्हीं कारणों से शौचालय नहीं बनवाता है तो सौंपी गई राशि की वसूली और भरपाई उसी से की जाए। ग्रामीण क्षेत्रों में जो भी योजनाएं चलाई जाएं उनकी फुलप्रूफ मॉनिटरिंग की व्यवस्था की जाए। सब्सिडी की लूट-खसोट करने वालों को कठोर दंड देने की भी व्यवस्था हो ताकि सरकारी धन का दुरुपयोग न हो। इसी के साथ, मैं अपनी बात समाप्त करती हूँ।

\* **योगी आदित्यनाथ (गोरखरपुर):** सन् 2015-16 का आम बजट जिसे माननीय वित्त मंत्री श्री अरुण जेटली द्वारा 28 फरवरी को इस सदन में प्रस्तुत किया गया, के समर्थन में मैं अपने विचार व्यक्त कर रहा हूँ। सभी के सुखी और निरोग जीवन की कामना के साथ भारत को दुनिया की आर्थिक महाशक्ति बनाने के संकल्प के साथ प्रस्तुत 2015-16 का सामान्य बजट स्वागतयोग्य है। एक अच्छे विकास उन्मुख एवं कल्याणकारी बजट को प्रस्तुत करने के लिए हम प्रधानमंत्री और वित्त मंत्री को धन्यवाद देते हैं।

भारतीय जनता पार्टी के नेतृत्व में माननीय श्री नरेन्द्र मोदी जी की सरकार ने महंगाई पर अंकुश लगाने, वित्तीय घाटा कम कर विकास की दर को तेज करने की चुनौती को स्वीकारते हुए विकासोन्मुखी बजट प्रस्तुत किया है। यू.पी.ए. सरकार के समय राजनीतिक स्वार्थों एवं भ्रष्टाचार ने देश की अर्थव्यवस्था को तहस-नहस कर दिया था। राजकोषीय घाटा सकल घरेलू उत्पाद का 8.9 प्रतिशत और राजस्व घाटा सकल घरेलू उत्पाद का 2.8 प्रतिशत होगा। सी.पी.आई. मुद्रास्फीति की दर 11.2 प्रतिशत तथा सकल घरेलू उत्पाद का चालू खाता 4.6 प्रतिशत तक पहुंच गया था। भारतीय जनता पार्टी के नेतृत्व की एन.डी.ए. सरकार की कार्यप्रणाली के कारण सी.पी.आई. मुद्रास्फीति की दर 5.1 प्रतिशत तथा थोक मूल्य मुद्रास्फीति ऋणात्मक स्तर पर है। विकास दर 8 से 8.5 प्रतिशत रहने की उम्मीद है। इस वर्ष चालू खाता घाटा सकल घरेलू उत्पाद के 1.3 प्रतिशत कम रहने तथा वास्तविक सकल घरेलू उत्पाद वृद्धि 7.4 प्रतिशत होने से दुनिया की सर्वाधिक तेजी से विकसित हो रही अर्थव्यवस्था वाला देश भारत बन गया है। बजट में किए गए प्रावधान स्वागतयोग्य है।

इसमें सन् 2022 तक शहरी क्षेत्रों में 2 करोड़ अतिरिक्त घरों तथा ग्रामीण क्षेत्रों में 4 करोड़ घरों, देश के प्रत्येक घर में 24 घण्टे बिजली की आपूर्ति, स्वच्छ पेयजल की आपूर्ति, शौचालय जैसी बुनियादी सुविधाएं, प्रत्येक परिवार के एक व्यक्ति को आजीविका और रोजगार प्रदान, 2020 तक 20 हज़ार गांवों का विद्युतीकरण करने, अब तक सड़क मार्ग से न जुड़े 178,000 बस्तियों में संपर्क मार्गों का निर्माण, शहर एवं गांव में चिकित्सा सुविधा का सुदृढ़ करना स्वागतयोग्य कदम है।

प्रत्येक 5 कि.मी. के अंदर एक सीनियर सैकेण्ड्री स्कूल, 80 हज़ार माध्यमिक विद्यालयों का उन्नयन तथा 75 हज़ार जूनियर/मिडिल माध्यमिक विद्यालयों को सीनियर माध्यमिक स्तर तक करने, उच्च शिक्षा के लिए प्रीमियम शिक्षण संस्थान स्थापित करने, ग्रामीण युवकों को रोजगार में मदद करने के लिए "कौशल विकास मिशन" लांच करने का प्रावधान, "स्किल इण्डिया" और "मेक इन इण्डिया" कार्यक्रम के तहत युवाओं को उचित नौकरी मुहैया कराने, "दीनदयाल उपाध्याय ग्रामीण कौशल योजना" से ग्रामीण

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\* Speech was laid on the Table.

युवाओं की नियोजनीयता में वृद्धि कर उन्हें स्वावलंबी बनने में, अल्पसंख्यक युवक जिनके पास औपचारिक स्कूल प्रमाणपत्र नहीं है, उन्हें "नई मंजिल योजना" द्वारा समर्थ बनाने, "अटल इनोवेशन मिशन" (एम) द्वारा शैक्षणिक कार्य करने वाले उद्यमियों एवं शोधार्थियों को सहायता प्रदान करने जैसी योजनाओं से न केवल देश में साक्षरता बढ़ेगी बल्कि रोज़गार के नए अवसर भी प्राप्त होंगे जिससे देश का युवा स्वावलंबी बनेगा।

कृषि उत्पादकता में वृद्धि के लिए "प्रधानमंत्री ग्राम सिंचाई योजना" के तहत जहां प्रत्येक किसान की जमीन को सिंचाई की सुविधा उपलब्ध कराकर हर बूंद के साथ अधिक फसल के लक्ष्य को सार्थक करेगी, वहीं कृषि उपज का वाजिब दाम किसान को प्राप्त हो इसके लिए "राष्ट्रीय कृषि बाज़ार" स्थापित करने का प्रावधान स्वागतयोग्य है। इसी प्रकार ऑर्गेनिक खेती को बढ़ावा देने के लिए एक नई योजना "परंपरागत कृषि विकास योजना", मृदा उर्वरता में सुधार लाने के लिए शुरू की गई "मृदा स्वास्थ्य कार्ड स्कीम" भी उपयोगी साबित होगी। जैविक कृषि को बढ़ावा देना स्वागतयोग्य है। यह एक दिन का कार्य नहीं है, इसमें एक लंबा समय लगेगा तब तक कृषकों को रासायनिक उर्वरक उपलब्ध हो इसके लिए उर्वरक संयंत्रों को चालू रखना पड़ेगा। गोरखपुर में सन् 1990 से बंद उर्वरक संयंत्र नए संयंत्र की प्रतीक्षा कर रहा है। इसमें सरकार अविलंब निर्णय लें।

आज देश की जनसंख्या का एक बड़ा भाग स्वास्थ्य, दुर्घटना अथवा किसी प्रकार के बीमा के बगैर रहता है। इसके लिए "प्रधानमंत्री सुरक्षा बीमा योजना" मात्र रूपए 12 प्रतिवर्ष के प्रीमियम पर रूपए 2 लाख के दुर्घटना मृत्यु जोखिम को कवर करेगी। "अटल पेंशन योजना" के अंतर्गत 31 दिसंबर, 2015 से पहले खोले गए नए खातों में 5 वर्ष के लिए रूपए 1000 प्रतिवर्ष तक सीमित लाभार्थियों के लिए प्रीमियम के 50 प्रतिशत तक अंशदान करने का प्रावधान, सामाजिक सुरक्षा योजना में "प्रधानमंत्री जीवन ज्योति बीमा योजना", यह रूपए 2 लाख नैसर्गिक मृत्यु और दुर्घटना जोखिम को कवर करने के लिए 18 से 50 वर्ष की आयु जिसका प्रीमियम रूपए 330 प्रतिवर्ष अथवा 1 रूपए प्रतिदिन उठाए गए महत्वपूर्ण कदम देश की गरीब जनता के लिए महत्वपूर्ण है। इसके साथ ही, समाज के प्रत्येक तबके अर्थात् महिलाओं, बच्चों, युवाओं, बुजुर्गों, अनुसूचित जातियों, अनुसूचित जनजातियों एवं अल्पसंख्यक समुदाय के कल्याण के लिए की गई घोषणाएं, खासतौर से महिलाओं की सुरक्षा, संरक्षा और जागरूकता वाले कार्यक्रमों के लिए "निर्भया कोष" में अतिरिक्त रूपए 1000 करोड़ का प्रावधान भी स्वागतयोग्य है।

मध्यम आय वर्ग को ध्यान में रखते हुए वैयक्तिक करदाता की छूट रूपए 3,74,600 से बढ़ाकर 4,44,200 करना, ट्रांसपोर्ट एलाउंस रूपए 9600 से बढ़ाकर रूपए 19200 करना, स्वास्थ्य बीमा प्रीमियम के संबंध में कटौती सीमा बढ़ाकर 15 हज़ार से 25 हज़ार करना, वरिष्ठ नागरिकों के लिए यह सीमा 20 हज़ार से 30 हज़ार करना, 80 वर्ष और इससे अधिक आयु के वरिष्ठ नागरिक जो स्वास्थ्य बीमा के अंतर्गत नहीं

आते हैं उनके उपचार के लिए व्यय किए गए रूपों में 30,000 की कटौती, पेंशन निधि और नई पेंशन योजना में अंशदान के कारण कटौती की सीमा रूपए 1 लाख से बढ़ाकर रूपए 1.5 करना स्वागतयोग्य है।

सबके लिए स्वास्थ्य की घोषणा, देश के अंदर 6 नए अखिल भारतीय आयुर्विज्ञान संस्थान जिनमें पंजाब, हिमाचल प्रदेश, असम, बिहार (दूसरा), तमिलनाडु और जम्मू-कश्मीर में खोलने का प्रावधान है। इस संबंध में मेरा एक बार पुनः आग्रह है कि वर्ष 2014-15 के बजट में पूर्वी उ.प्र. के लिए स्वीकृत अखिल भारतीय आयुर्विज्ञान संस्थान को गोरखपुर में स्थापित किया जाए, क्योंकि पूर्वी उ.प्र. के 11 जनपद, पश्चिमोत्तर बिहार और नेपाल की तराई की लगभग 5 करोड़ की आबादी अपने स्वास्थ्य के लिए गोरखपुर पर निर्भर करती है।

सरकार ने उच्च शिक्षा में असमानताओं को दृष्टिगत रखते हुए प्रीमियम शिक्षण संस्थान स्थापित करने का फैसला किया है। जम्मू-कश्मीर एवं कर्नाटक को आई.आई.टी. तथा आन्ध्र प्रदेश में आई.आई.एम. खोलने का प्रावधान स्वागत योग्य है। झारखण्ड के धनबाद में इण्डियन स्कूल ऑफ माईन्स को आई.आई.टी. में तब्दील किया जाना भी स्वागतयोग्य है। इस संबंध में मेरा माननीय वित्त मंत्री जी से पुनः आग्रह है कि पूर्वी उ.प्र. के गोरखपुर के लिए भी एक आई.आई.टी. और एक आई.आई.एम. स्वीकृत किया जाए।

पर्यटन की दृष्टि से सांस्कृतिक विश्व धरोहर के 25 स्थलों के पुनरुद्धार/जीर्णोद्धार की योजना और पर्यटक यात्रियों को जारी आगमन वीजा की सुविधा के अंतर्गत 150 देशों को चरणबद्ध तरीके से शामिल करना देश में पर्यटन को जहां बढ़ावा देगा वहीं स्थानीय लोगों को रोजगार का मौका मिलेगा। बौद्ध परिपथ को पर्यटन के रूप में विकसित करने तथा ज्योतिर्लिंग तथा अन्य धार्मिक स्थलों को पर्यटन की दृष्टि से विकसित करने की आवश्यकता है।

डिजिटल इण्डिया कार्यक्रम के तहत 2.5 लाख गांवों को जोड़ने वाले 7.5 लाख कि.मी. के राष्ट्रीय ऑप्टिकल फाइबर नेटवर्क कार्यक्रम को और अधिक गति प्रदान करने, पूर्वोत्तर राज्यों को भी तीव्र विकास करने के अवसर उपलब्ध कराने, गरीबों और वंचितों के लिए स्कीमों में पर्याप्त प्रावधान किये गए हैं जैसे मध्याह्न भोजन सहित शिक्षा क्षेत्र के लिए रूपए 68,968 करोड़, स्वास्थ्य क्षेत्र के लिए रूपए 33,152 करोड़ तथा मनरेगा सहित ग्रामीण विकास कार्य हेतु रूपए 79,526 करोड़, आवास और शहरी विकास के लिए 22,407 करोड़, महिला एवं बाल विकास के लिए रूपए 10,351 करोड़ तथा जल संसाधन और "नमामि गंगे" के लिए रूपए 4,173 करोड़ का आवंटन किया गया है जो स्वागतयोग्य है।

बजट में राष्ट्रीय निवेश एवं ढांचागत कोष (एन.आई.आई.एफ.) की स्थापना का प्रस्ताव है जिसमें प्रतिवर्ष रूपए 20,000 करोड़ की धनराशि आवंटित की जाएगी। सरकार के इस निर्णय से ढांचागत क्षेत्र की कंपनियों को बैंक तथा अन्य वित्तीय संस्थानों द्वारा ऋण देते वक्त होने वाली कठिनाईयों का सामना नहीं

करना पड़ेगा। पिछड़े वर्ग के उद्यमियों के लिए सरकार ने रूपए 20,000 करोड़ के कोष से “मुद्रा बैंक” स्थापित करने का प्रावधान किया है, जिसकी प्राथमिकता अनुसूचित जाति एवं जनजाति के उद्यमियों को ऋण सुविधा उपलब्ध कराने की होगी जिन्हें वर्तमान व्यवस्था में ऋण लेने की औपचारिक प्रणालियों तक पहुंच पाना बेहद मुश्किल है। ‘मुद्रा बैंक’ सूक्ष्म वित्त संस्थाओं को प्रधानमंत्री मुद्रा योजना के माध्यम से वित्त पोषित करेगा।

माननीय वित्त मंत्री द्वारा प्रस्तुत यह बजट राष्ट्र की अर्थव्यवस्था को सुदृढ़ बनाएगा, इस भावना के साथ मैं आम बजट का समर्थन करता हूँ।

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I would like to present my views on the recently presented Budget for 2015-16 by our hon. Finance Minister. This Budget was awaited with bated breath by all sections of the society in the hope that it would truly usher in *Aache Din* for everyone. I would like to state that our Finance Minister has managed to deliver a more than satisfactory Budget that attempts to fulfil everyone's aspirations in line with the decisive verdict delivered by the citizens of this country. After all, the overwhelming verdict was in favour of economic ideas that would truly make India an economic powerhouse.

To realize this aim, a much-needed growth impetus to industries was very much on the cards, and the proposed reduction of corporate tax from 30 per cent to 25 per cent over the next four years is a step in that direction. I think this rationalization would make India an attractive investment destination in line with some of the other conducive investment destinations in Asia, not just for foreign companies but also for Indian companies who have lately been investing more overseas.

**18.00 hrs.**

Now that the Finance Ministry is taking certain proactive steps at tax rationalisation and simplification, we expect revenue collections to go up considerably.

On the rural front, several schemes to get rural India into the mainstream have been launched. The Jan Dhan Yojana as stated by the hon. Finance Minister has brought over 12.5 crore families into the financial mainstream and, going forward, we have to ensure that they benefit from this initiative. The Aadhaar Card implementation should be ramped up to ensure that the benefits reach targeted households in a timely manner to avoid leakages in transit.

The Swachh Bharat Abhiyan was personally launched by the hon. Prime Minister last year to take the message of cleanliness and hygiene to all the corners of India. Though the initiative is well thought of and timely to take it truly to all

the corners of India, participation of local representatives and other administrative bodies is needed.

HON. DEPUTY SPEAKER: Adhalrao *ji*, just a minute. Now it is six o'clock. If the House agrees, we may extend the time of the House up to 9 o'clock because many Members want to speak.... (*Interruptions*)

PROF. SAUGATA ROY: Sir, extend it for one hour at a time.... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : But, tomorrow, at least, you allot two hours for this discussion and after that the hon. Minister will reply. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Anyhow, up to 9'clock we may extend.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Sir, a small submission is here. The total time allotted for this discussion was 12 hours. We started at 12 noon. Already six hours have passed; we have another six hours to continue. So we will extend it till 9 o'clock as of now and see how much more we require because tomorrow we have important legislative business lined up. So we have to start with the reply tomorrow; we cannot have any more discussion tomorrow. This is a request.... (*Interruptions*)

HON. DEPUTY SPEAKER: We will extend the time till 9 p.m. and afterwards we will see.

... (*Interruptions*)

SHRI RAJIV PRATAP RUDY: Sir, one particular day, you do not want the House to run.... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : This is not fair.... (*Interruptions*). You run the House till 9 o'clock. Then, next day, you can take two hours for this and then the Minister will reply. After that, we can take up discussion under Rule 193... (*Interruptions*)



SHRI RAJIV PRATAP RUDY: Sir, we had decided – and it was decided in consultation with the hon. Member on the other side and everyone – that we will start our discussion on Friday. It did not start because they objected because hon. Finance Minister was not here. ... (*Interruptions*) But there is enough precedent in the past that debates have taken place in the House... (*Interruptions*) Just a second. Why cannot you listen? There have been enough instances in the House that the discussion has taken place but they made an issue that unless and until the Finance Minister comes here, we will not allow and those good three-and-a-half hours were lost. Again, today they are asking that they do not want to sit late in the night and they want to have discussion tomorrow. It may not be possible for the Government. We would like to continue the debate and the reply has to be given tomorrow as the first item of business tomorrow. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Anyhow, we may extend the time till 9 o'clock.

... (*Interruptions*)

SHRI RAJIV PRATAP RUDY: You cannot have everything of your own choice. The Government has a compulsion. It is not possible. Sir, they cannot dictate terms this way. One day they decide not to discuss because there is a technicality which was invalid. ... (*Interruptions*)

HON. DEPUTY SPEAKER: At 9 o'clock we will seek the sense of the House.

... (*Interruptions*)

SHRI RAJIV PRATAP RUDY: We will continue till 9 o'clock. There are Members who want to speak; we will ask them to speak. We will continue till 9 o'clock. But the reply will take place tomorrow at 12 noon.... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Sir, I do not know why, again and again, the hon. Minister is putting his words in our mouth. It is because, he is always accusing that we asked to postpone it. He met us; he discussed. Have you told that Jaitley *ji* will not be available on the next day? You tell me, I will sit down. You did not inform us. That is why we said, let Jaitley *sahib* come and we will start the discussion. What is wrong in that?... (*Interruptions*) Every time he is putting

blame on us. He is accusing us as if we are not ready to sit. If you take the timings, we have sat more than the other side.

SHRI RAJIV PRATAP RUDY: Sir, the natural precedence which was there was assumed that the discussion will go on irrespective of the Finance Minister is there or not. ... (*Interruptions*) We have given you enough examples, you chose not to do that. Today you want to go home.... (*Interruptions*)

Sir, we have to work for the House and the country. We all have to work together. We will have to do it till 9 o'clock. We can continue late, if required and we will have the reply tomorrow because there are other legislative business listed. ... (*Interruptions*)

HON. DEPUTY SPEAKER: After 9 o'clock, we will see that.

... (*Interruptions*)

PROF. SAUGATA ROY (DUM DUM): Sir, I have one small submission. Yesterday I saw in the papers that this Lok Sabha Session has been the most productive Session of all times. We have passed all the Ordinances that the Government, in its hurry, had brought. What was decided in the Business Advisory Committee? Please listen to me. Twelve hours were allotted for Budget discussion. Today, we have been discussing from 1230 hours. So, six hours will be completed by 1830 hours. Even if you continue till 2100 hours, three hours of debate will remain. Out of that, give one hour to the Finance Minister. Still, two hours debate should take place.

The Minister is pointing out that we have got very important legislative business. We have passed even the land bill against much of our wishes. Now, what remains? One, Scheduled Castes Bill and one Central Warehousing Corporation Bill, those are known as minor legislations. We must have two hours discussion tomorrow and we must have 12 hours discussion on the Budget. Nothing less than that will satisfy us. You sit till whatever time members agree but let the Government not browbeat by saying that we have got important legislative business.

HON. DEPUTY SPEAKER: You have already expressed whatever you want. Please take your seat.

Now, we will extend the House upto 9 p.m. Whatever time a party has got, we will take care of that. If you will restrict some members from your side to speak then, we will complete it within the time.

... (*Interruptions*)

HON. DEPUTY SPEAKER: We will see that. But whatever time has been allotted to your party, we will take care of that.

... (*Interruptions*)

SHRI ADHALRAO PATIL SHIVAJIRAO : Sir, I was talking about the Swachh Bharat Abhiyan. Considering the significant section of our country still resides in villages, funding support to gram panchayats and local MPs is desired but not implemented. The sewage and garbage disposal systems needed an overhaul and our Prime Minister's vision of a clean India cannot be realized by neglecting the needs of rural India. Hence, I urge the hon. Finance Minister to allocate more funds to gram panchayats and nagar panchayats for sewage systems.

The crucial GST implementation has been set from 1<sup>st</sup> April, 2016 by the hon. Finance Minister. I would like to know if this would imply that prevailing Sales Tax and Excise regime would cease to exist from 1<sup>st</sup> April, 2016. And what is the revenue sharing arrangement between the State and the Centre?

Hon. Finance Minister has mentioned that India will achieve fiscal deficit of 3 per cent in three years rather than two years envisaged previously. If, as claimed, the economy is poised to grow at between 8 per cent and 8.5 per cent and oil and commodity prices are low, there is no justification to set back the target by one year.

I would like to draw special attention to the PMGSY initiated by the first NDA regime headed by Shri Atal Bihari Vajpayee. Under this Scheme, local MPs can recommend development of roads in their constituencies which are funded by the Centre. But in the current Budget the total corpus of funds available for the

entire country under this Scheme is just Rs. 14,291 crore which has come down substantially from the previous allocation. When we talk about making rural India an active participant in our growth story, funding for road development cannot be curtailed. I would urge the hon. Finance Minister to relook at this significant reduction and rectify it.

The hon. Prime Minister has launched an innovative Scheme of Sansad Adarsh Gram Yojana wherein every MP is to be responsible for the development of one village in their constituency. Unfortunately, the financial resources, which are at our disposal, are insufficient to make a significant effort in this direction. When MPs approach the State Government, they are told that since it is a Central Government policy, States are not able to provide any financial assistance. At the same time, Centre does not have any concrete financial roadmap for MPs to undertake any development activities under SAGY.

Announcing initiatives and well intentional schemes without financial provision would create no impact. Therefore, I would request the hon. Finance Minister to increase the MPLADS fund from Rs.5 crore to Rs.25 crore or Rs.30 crore because there are a lot of demands from various Members of Parliament. This much amount is definitely needed. In most of the States, a Member in the Legislative Assembly gets Rs.2 crore for the development of his Assembly constituency, whereas a Member of Parliament represents six Assembly constituencies is getting only an MPLADS fund of Rs.5 crore. ... (*Interruptions*)

SHRI P. KARUNAKARA : In Kerala, MLAs are getting a fund of Rs.6 crore each... (*Interruptions*)

SHRI ADHALRAO PATIL SHIVAJIRAO : Some of the States give the Local Area Development fund of Rs. 4 crore or Rs.5 crore to a Member of Legislative Assembly ... (*Interruptions*) So, I would request the hon. Finance Minister to increase the MPLADS fund to a minimum of Rs.25 crore or Rs.30 crore, which is very much necessary.

With these words, I support the General Budget.

**\*श्री शरद त्रिपाठी (संत कबीर नगर):** मैं सौभाग्यशाली हूँ कि आज मुझे यशस्वी व जनहृदय सम्राट माननीय नरेन्द्र मोदी सरकार के पहले बजट पर विचार व्यक्त करने का अवसर प्राप्त हुआ है। मैं वित्त मंत्री माननीय अरुण जेटली का बहुत-बहुत धन्यवाद ज्ञापित करता हूँ कि उन्होंने एक बेहद संतुलित, विकासपरक और जनाकांक्षाओं को पूरा करने वाला बजट प्रस्तुत किया। मैं केंद्रीय वित्त राज्यमंत्री श्री जयंत सिन्हा का भी आभार व्यक्त करता हूँ कि उन्होंने इस बजट को बनाने और उसे उद्योग व व्यापार की उन्नति में इस बजट को सहायक बनाने में अपनी महत्वपूर्ण भूमिका निभाई।

भाजपा की सरकार को केंद्र में स्थापित करने के लिए आम उपभोक्ताओं से लेकर उद्योग व व्यापार में शामिल लोगों ने बड़ी भूमिका निभाई है। दस साल के शासन में कांग्रेस नीत यू.पी.ए. की सरकार ने देश को खोखला कर दिया। आर्थिक रूप से देश दिवालियापन की कगार पर पहुंच गया। अपने अंतिम दिनों में तो कांग्रेस के नेता और मंत्री बदहवास की स्थिति में दिखे। रूपए का इतना अवमूल्यन हो गया कि एक डॉलर के रूपए का मूल्य लगभग 70 रूपए तक पहुंच गया। हालत इतनी खराब हो गई थी कि एक बार फिर से देश का सोना बेचने की नौबत आ गई थी। लेकिन ईश्वरीय शक्ति और जनता के अपार जनसमर्थन से देश में मोदी जी की सरकार बनी और एक बार फिर देश की अर्थव्यवस्था पटरी पर लौट आई। वैसे तो बजट हर साल प्रस्तुत किया जाता है, लेकिन इस बार का बजट बहुत ही खास रहा है। क्योंकि जनता ही नहीं, सिर्फ हमारे उद्योग और व्यापार से जुड़े लोग ही नहीं, बल्कि दुनिया के लगभग सभी प्रमुख देश और अंतर्राष्ट्रीय एजेंसियां भी इस बजट का इंतजार कर रही थी। आज सारी दुनिया या तो अमेरिका की अर्थव्यवस्था पर बारीक नज़र रखे हुए है या फिर भारत की अर्थव्यवस्था पर। अमेरिका के निवेशक भी अपने फेडरल रिजर्व से ज्यादा भारत की आर्थिक नीतियों और सरकारी फैसलों का विश्लेषण करते हैं, क्योंकि पूरी दुनिया में भारत निवेशकों का एक बेहद आकर्षक गंतव्य बना हुआ है और मुझे कहते हुए हर्ष हो रहा है कि हमारे इस बजट से विदेशी निवेशकों को बहुत प्रोत्साहन मिला है।

हमारे इस बजट से दो लक्ष्य एक साथ सघते हुए दिखाई दे रहे हैं। पहला यह कि देश में रूकी हुई आर्थिक गतिविधियां चालू होंगी। रोजगार के अवसर बनेंगे। लोगों की आय बढ़ेगी और घरेलू बाज़ार में फिर से मांग उठेगी। बजट के कई प्रावधान इस लक्ष्य की पूर्ति में सहायक होंगे। जैसे कई प्रमुख उद्योगों और निर्माण से जुड़े व्यवसायों पर लागू उत्पाद शुल्क में कटौती की गई है। मुख्य तौर पर धातुएं, इंसुलेटेड वायर व केबल, रेफ्रिजरेटर, कम्प्रेसर और केटेलिक कनवर्टर के अवयवों के आयात व उत्पाद शुल्कों में कटौती की है। यहीं आयरन व स्टील के मेटल स्क्रेप, तांबा, कांसा और एल्युमिनियम के सेस (डिडक्शन एट सॉर्स) की

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\* Speech was laid on the Table.

दर भी चार फीसदी से घटाकर दो फीसदी कर दी। एल.ई.डी. लाइट्स को बढ़ावा देने के लिए इस पर सेस ही खत्म कर दिया। दूसरा लक्ष्य विदेशी निवेश को लेकर है। इस बजट में विदेशी निवेशकों को यहां निवेश के लिए प्रोत्साहित करने के कई प्रावधान हैं। वह भी बिना अपने घरेलू हितों पर कोई समझौता किए बिना। इस बजट में माननीय वित्त मंत्री ने जनरल एंटी एवॉयडेंस रूल को दो साल के लिए स्थगित कर उन विदेशी कंपनियों के लिए काम-काज का एक उचित माहौल तैयार किया है, जो दोहरे कराधान के मामले से जूझ रहे हैं। यहीं नहीं, कर्ज में भी विदेशी कंपनियों को भी पांच फीसदी की छूट दी गई है। इसके पहले हमारी सरकार ने रक्षा और बीमा क्षेत्र में विदेशी निवेश की सीमा बढ़ाकर निवेशकों को बड़ा अवसर प्रदान किया है।

हमारे प्रधानमंत्री और वित्त मंत्री यह अच्छी तरह जानते हैं कि जब तक देश का आम आदमी खुश नहीं होगा तब तक देश खुशहाल नहीं होगा। इसलिए हमारे वित्त मंत्री जी ने गांव के गरीब से लेकर आम नौकरीपेशा लोगों के लिए इस बजट में खूब सारी कल्याणकारी योजनाओं की घोषणा की है। आयकर की न्यूनतम सीमा ढाई लाख से अधिक करने की आस लगाए रखने वाले लोगों को भी मायूसी नहीं होगी, क्योंकि वित्त मंत्री ने करों में छूट के मदों की सीमा बढ़ा दी है। मसलन अब जीवन बीमा के 25 हजार रूपए तक के प्रीमियम को आयकर से छूट प्राप्त होगी, इसके पहले यह सीमा 15 हजार थी। वरिष्ठ नागरिकों के लिए यही सीमा अब 20 हजार से बढ़ाकर 30 हजार कर दी गई है। 80 साल से अधिक की उम्र वाले वरिष्ठ नागरिकों को अब 30 हजार तक के मेडिकल खर्च पर आयकर छूट प्राप्त होगी और किसी गंभीर बीमारी की स्थिति में अब यह छूट सीमा 60 हजार से बढ़कर 80 हजार होगी। पेंशन फंड में अब डेढ़ लाख तक के निवेश पर कोई कर देय नहीं होगा, पहले यह सीमा केवल एक लाख रूपए की थी। नौकरीपेशा वालों के लिए अब यातायात खर्च पर प्राप्त कर छूट को भी 800 से बढ़ाकर 1600 रूपए कर दिया गया है। एक करोड़ से अधिक आय वाले व्यक्ति, हिंदू अनडिवाइडेड फैमली, एसोसिएशन ऑफ पर्सन्स बी.ओ.आई, सहकारी समितियां, फर्म और स्थानीय निकायों पर 12 फीसदी कर लगाने का प्रावधान बजट में किया गया है।

वित्त मंत्री ने जन-धन योजना के साथ बहुत सारी सुविधाओं की भी बजट में घोषणा की है। उन्होंने मनरेगा का पैसा अब सीधे लाभार्थियों के खातों में जमा कराने का प्रावधान कर बहुत ही पुण्य का काम किया है। हमारे उत्तर प्रदेश समेत कई राज्यों में मनरेगा के भ्रष्टाचार की शिकायतें मिलती आ रही थी। अब पूरे देश को सामाजिक सुरक्षा प्रदान करने के लिए प्रधानमंत्री सुरक्षा बीमा योजना भी शुरू की गई है, जिसके तहत एक रूपए प्रतिमाह जमा कर कोई भी दो लाख रूपए तक की दुर्घटना बीमा का लाभ ले सकता है। इसी तरह पूर्व प्रधानमंत्री अटल बिहारी वाजपेयी के नाम पर "अटल पेंशन योजना" की भी

शुरूआत की गई है, जिसके तहत अधिकतम एक हज़ार के प्रीमियम जमा करने पर सरकार 500 रूपए का अंशदान खुद करेगी। प्रधानमंत्री जीवन ज्योति बीमा योजना के नाम से शुरू करने की भी घोषणा की गई है जिसमें सामान्य और दुर्घटना के कारण होने वाली मृत्यु के बाद आश्रितों को लाभ देने की योजना है। इस योजना का लाभ 18 वर्ष से लेकर 50 वर्ष तक का कोई व्यक्ति 330 रूपए प्रीमियम देकर दो लाख रूपए तक का बीमा करा सकता है।

मैं पूरी गंभीरता से कहता हूँ कि यह बजट किसानों और किसानों को भी बहुत राहत पहुंचाएगा। केवल इस कारण नहीं कि इस बार किसान कर्ज की राशि बढ़ाकर साढ़े आठ करोड़ कर दी गई है, बल्कि इसलिए भी कि इस बजट में ग्रामीण क्षेत्रों में बनने वाली ढांचागत सुविधाओं पर बहुत ज़ोर दिया गया है। नाबार्ड और सहकारी बैंकों को गांवों में जाकर काम करने के लिए अधिक कोष का आवंटन किया गया है और अंत में मैं यहीं कहूंगा कि जिस दिशा और नीति की जरूरत इस समय भारत को थी, वह इस बजट में मौजूद है।

**\*श्री अर्जुन लाल मीणा (उदयपुर):** मैं माननीय प्रधानमंत्री जी एवं वित्त मंत्री जी को धन्यवाद देना चाहता हूँ कि उन्होंने देश में अ.ज.जा./अ.जा. एवं पिछड़े वर्ग, किसान, महिला एवं नौजवानों के लिए ऐसी अनोखी योजनाएं लेकर आए, जिससे इन सभी वर्गों का विकास होगा एवं रोजगार भी मिलेगा।

देश में 13.5 करोड़ खाते खुलना एक रिकॉर्ड है। एक गरीब आदमी को बैंक से जोड़ना बहुत ही महत्वपूर्ण योजना है। इस खाते में बीमा एवं ओवरड्राफ्ट की सुविधा देना बहुत अच्छी बात है। प्रधानमंत्री सिंचाई योजना: देश के किसानों के लिए प्रधानमंत्री सिंचाई योजना से किसानों को फायदा होगा।

पूरे देश में "स्वच्छ भारत" का वातावरण बना है। मैं समझता हूँ कि देश में स्वच्छता के वातावरण से देश और अधिक खूबसूरत बनेगा।

स्किल डेवलपमेंट योजना से देश में बेरोज़गारी की समस्या का समाधान होगा एवं युवा स्वरोज़गार की तरफ आकर्षित होंगे तथा उनको निजी संस्थाओं एवं उद्योगों में रोज़गार मिलेगा।

मैं मांग करता हूँ कि भारत सरकार, उत्तर मैट्रिक छात्रवृत्ति एस.सी./एस.टी./ओ.बी.सी. एवं अल्पसंख्यकों को अध्ययन एवं प्रशिक्षण के लिए छात्र-छात्राओं को छात्रवृत्ति देते हैं। ओ.बी.सी. छात्रों के लिए अभिभावक की वार्षिक आय 6 लाख रखी गई है, जबकि एस.सी./एस.टी. छात्रों के लिए वार्षिक आय 2.5 लाख है।

मेरी सरकार से मांग है कि एस.सी./एस.टी. छात्रों के लिए उत्तर मैट्रिक छात्रवृत्ति 2.5 लाख से बढ़ाकर 6 लाख की जाए, जो सभी वर्गों के लिए समान हो।



**\*SHRI C.R. CHAUDHARY (NAGPUR):** I would like to share my expectations in this General Discussion on the Union Budget 2015-16.

At the outset, I should congratulate the Hon.ble Finance Minister Shri Arun Jaitley and Our Hon. Prime Minister Narendra Modiji for giving the country a forward-looking, pragmatic and innovative budget. We are confident that, the proposed flurry of measures and initiatives as announced by the Finance Minister will go a long way to improve Indian economy in the long-run. The Budget has laid out also the roadmap for accelerating growth, enhancing investment and passing on the benefit of the growth process to the common man, woman, youth and child, whose quality of life needs to be improved. The budget is certainly reflecting our Prime Minister's vision for maximum governance with minimum government by working on round-the- clock, round-the-year Government. Hence, I rise to the occasion to extend my complete support for the Union Budget.

When BJP led NDA Government came to power, it realized the country's economy was in the doldrums and there were lots of dismay in the investment community in the country, and many sectors of the economy were moving in the snail pace. There was urgent need to kick start the fiscal cycle again by reducing the fiscal deficits and providing a investment ambience through providing an enabling policy framework in place. The people in general have huge expectation from the NDA Government and it is the duty of the Government to live up to them. This Budget has attempted to turn around the economy dramatically by restoring macro-economic stability and has created the conditions for sustainable poverty elimination, job creation and durable double-digit economic growth. My point of interventions would be around the budgetary announcements for the Aam Admi. This budget has provided enough policy announcements for the poor and marginised to smile and bless the NDA Government. It has provided the platform for the country to celebrate Amrut Mahotsav, the 75<sup>th</sup> year of India's independence by the year 2022 by providing a house with all facilities to poor and

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\* Speech was laid on the Table.

marginalised by constructing 60 million houses in both rural and urban India. Each house of the country will be connected with 24-hour power supply, clean drinking water, a toilet, and connected to road. A family member will be access to livelihood and employment, and economic opportunity will certainly improve their livelihood. This budget is focusing on the unit level of beneficiary and hence can be considered as specific and people's friendly budget.

There are many more measures announcements for the poor. For the first time in the country, the Government created a Universal Social Security System for all Indian, specially the poor and the under-privileged. We are all aware of the fact that our poor citizens are not completely secured and they are most vulnerable to rising inflation, price rises, agriculture failure and other kinds of eventualities. Hence the implementation of Universal Social Security System will certainly empower them. In company with Universal Social Security, a new scheme Pradhan Mantra Suraksha Bima Yojana will cover accidental death risk of Rs. 2 lakh for a premium of just 12 per year (1 Rupee in a month). Further the Pradhan Mantri Jeevan Jyoti Bima Yojana covers both natural and accidental death risk of Rs. 2 lakhs with premium of Rs. 330 per year, (less than one rupee per day), for the age group 18-50. This Yojana is covering all productive age groups and will extremely beneficial. In the last few days, I was presenting my opinion on the Senior Citizen Bill (2014) introduced by Shri Bhartruhari Mahatab, MP from Biju Janata Dal. That time I proudly seconded our party stand on benefiting Senior Citizen. This year Budget has introduced a new scheme for providing Physical Aids and Assisted Living Devices for senior citizens, living below poverty line (BPL) segment of society. There are several other schemes which will be helpful for the youth, women and protecting children. This segment are future of our country and need to be provided special privileges. A new scheme 'Nai Manzil' to enable Minority youth to get School-Living Certificate for better employment opportunities in job markets. As we know we have gender imbalances in our demography. Our previous government have not taken concrete measures to

improve their number significantly. Ever since our Prime Minister has taken over the rein of the Government he has taken the cause of protecting girl children. This year budget reflects his visions under the Beti Bachao and Beti Padhao, in which case under Sukanya Samriddhi Scheme, Bank Account will be opened in all Banks and parents will be encouraged to deposits annually and monthly of the daughter name from tax exemption . Besides, women safety and security is a major priority for the Government and allotment of Rs. 1000 crore under Nirbhaya Fund is a testimony to that. The Budget reflects the Government stands on Sabka Saath Sabka Vikas. On establishment of MUDRA Bank with corpus of Rs. 20,000 crore, and credit guarantee corpus of Rs. 3000 crore, one can gauge Government policy priorities for SCs and STs for their entrepreneurial development.

There are several policy announcement that would help in boosting agricultural productivity in the country. Our agriculture sector brings maximum employment opportunity in the country and is the backbone of the country's economy. However due to political apathy and skewed economic policy of the previous government, the sector is in dire need of policy attentions. Ever since our Government came, it has unveiled many schemes to improve conditions of agriculture health. Very recently, our PM has announced the Soil Health Card Scheme to improve soil fertility on a sustainable basis in Rajasthan., Besides, to promote organic fertilizers and reducing impacts of chemical fertilizers, the Government has announced the Paramparagat Krishi Vikas Yojana for promoting organic Fertilizer. We know that Irrigation is a measure concern for the agriculture. Under the Pradhanmantri Gram Sinchai Yojana the Government aimed at irrigating the field of every farmer and improving water use efficiency to provide 'Per Drop More Crop'. There has been Rs. 5300 crore to support micro-irrigation, watershed development under the Pradhan Mantri Krishi Sinchai Yojana. The Government has further announced Rs. 34,699 crore for the MGNREGA for rural poor employment, by adding nearly 5000 crore over the previous year budget. This shows Government commitment to improve rural

economy in the country. The above narratives of the Budget force me to dubbed the Budget as inclusive Budget and Sabka Budget. Hence I congratulate the Finance Minister and Prime Minister for this.

I am not an economist, however my experience in the Public Life give me enough luxury to assess the budget in threadbare. This budget has given enough to the Middle Class section of society and our private sectors. The Budget 2015 is a very socially inclusive one. With higher transfer of tax revenues to states, they have been made equal partners with the centre to ensure balanced growth across regions marked by equity and social justice. This move towards effectively transferring a host of important social sector programmes to States along with an increase in their discretion or autonomy over the budgetary resources available to them is a step in the right direction. This will help in their spending capacity in crucial development programme (like SSA, MDM, IAY, NHM, ICDS, NRDWP AND RKVY) etc.

The Government has presented a forward looking budget with a vision that goes beyond just this fiscal. The Finance Minister has shown pragmatism in doing away with Wealth Tax and increasing the surcharge on the super-rich, laying down key features of the law on concealment of foreign sourced income and assets with punitive penalties and prosecution. The Government has given enough hints through the Budget that issues pertaining to Black Money will handled strongly and nobody can get away from the clutches of the law of the land. This is for the first time any Government in India has shown that rock-solid intents to deal with this complex and difficult issues for which I sincerely congratulate the NDA Government for this. This year Budget undoubtedly a visionary budget for the country.

With this I conclude my submission on the Budget 2015-16.

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SHRI KODIKUNNIL SURESH (MAVELIKKARA): Hon. Deputy Speaker, Sir, I would like to thank you for giving me this opportunity to participate in the discussion on the General Budget.

Hon. Finance Minister has presented his first full Budget before the House on 28<sup>th</sup> February, 2015. Before that, he has presented the Economic Survey of the nation. Shri Jaitley ji has presented a healthy and beautiful picture of the nation in respect of the economic scenario of the country. He said that the credibility of the Indian economy has been re-established, and said that the growth rate is expected to be 7.4 per cent during 2015-16. It is well and good.

Sir, you may please note that it is due to the efforts of the UPA Government which, since 2012, had taken action to steady the growth rate leading to the recovery of our economy. As a result, recovery began in 2013-14 – it was 6.9 per cent – and continued in 2014-15 (it was estimated to be at 7.4 per cent) thanks to fiscal consolidation, containing the Current Account deficit and moderating inflation. Apart from continuing the fiscal policy of the UPA Government, the present Government has not taken any new initiatives.

Hon. Deputy Speaker, Sir, the Current Account deficit came down, fiscal deficit came down, oil prices came down in the international market, which helped in reducing the general price rise; adequate food materials are available in the godowns; and generally the situation is good for the Government to think of a dream Budget, whereby the common man will expect economic improvement through the Budget.

One cannot be blamed if the common man expected a dream Budget. But, unfortunately, Hon. Finance Minister has miserably failed in presenting a pro-poor Budget, rather he has openly shown his allegiance to the multinational companies by presenting a dream Budget for the corporate.

The Finance Minister's Budget Speech is disappointing not only because it ignores the poor, the marginalized people, Scheduled Castes, Scheduled Tribes and unemployed youth but it also failed to give a perspective to a new growth

trajectory for the social development of the nation. It projects only the neo upper class in society and tries to protect their interests.

There is no scope for a renewed policy or programme guidelines in the Budget Speech.

Hon. Deputy Speaker, Sir, the hon. President in his Address to the Joint Session of Parliament said:

“The fundamental tenet of my Government is *Sabka Saath Sabka Vikas* – All Together, Development of All. Within a span of nine months, my Government has articulated and embarked on a comprehensive strategy for unleashing the full potential of our country and its precious resource of 125 crore people.”

After listening to the Budget Speech, it will be true if we reframe it like this – “*Sabka Sath Few ka Vikas* – All together, Development of Few.”

The story of nine months is proof only to the development of a few rich people. The nation has seen that the hon. Prime Minister had taken an industrialist to Australia to negotiate a loan for an industrialist to set up an industry in Australia. Incidentally, the bank belongs to India and the industrialist also belongs to India. Similarly, the Budget itself is devoted to a select few, the corporates.

How will this help in ‘Development for All’ in India? The present policy of this Government is promoting the rich only and that too, very rich industrialists and not the poor people. The wealth accumulation is happening only in the case of the rich and not the poor. The divide between the rich and the poor is burgeoning day by day. I fear that this divide would create unrest in the long run.

HON. DEPUTY-SPEAKER: Now, please conclude.

SHRI KODIKUNNIL SURESH: Sir, please give me another two-three minutes to conclude my speech.

HON. DEPUTY-SPEAKER: Your party’s time is already over. There are other hon. Members also to speak.

SHRI KODIKUNNIL SURESH: Sir, I would like to draw the attention of this august House towards the gross injustice meted out to the Dalits and the SC/ST

people of India by this Government in the Budget of 2015-16. Never before in the history of India, have these marginalized groups been subjected to this much of discrimination. Millions of Dalits and Adivasis will have to continue their struggle to get the most basic necessities due to the cruel and unjust cuts in the allocations to the Scheduled Castes and Scheduled Tribe Sub Plans.

A closer examination of the drastic cuts in social sector expenditures such as the SCSP and TSP shows a blatant Modi Government disregard for poor Dalits and Adivasis and their concerns, and a downright dismissive attitude to the rights-based paradigm.

In the Budget of 2015-16, the Scheduled Castes have been allocated only Rs 30,850 crore and the allocation for Adivasis is only Rs 19,980 crore. However, as per the SCSP/TSP Guidelines, the SCs should have been allocated 16.6 per cent of the Plan Outlay according to the population, which amounts to Rs 77,236 crore towards the SCSP and the STs should have been allocated 8.6 percent of the Plan Outlay, which amounts to Rs 40,014 crore towards the TSP. Dalits, therefore, have been denied a total of 61 per cent under the SCSP, and Adivasis have been denied a total of 53 percent under the TSP. More than 50 per cent of their legitimate share has been denied by this Government. This is very unfortunate. In the history of India, this much of cut for the Scheduled Castes and the Scheduled Tribes, has happened for the first time.

I would request the hon. Finance Minister to kindly reinstate the legitimate funds for the Scheduled Castes and the Scheduled Tribes. Thank you, Sir.

**\*श्री राम टहल चौधरी (राँची):** माननीय प्रधानमंत्री जी के नेतृत्व में माननीय वित्त मंत्री श्री अरुण जेटली जी एवं राज्यमंत्री जी ने 2015-16 के वित्तीय वर्ष के लिए एक संतुलित एवं स्पष्ट दृष्टि वाला बजट पेश किया है। यह एक ऐसा बजट है जो प्रगतिवादी, सकारात्मक, व्यावहारिक और विवेकपूर्ण है। इस जनरल बजट से देश के विकास की रफ्तार तेज होगी। इस बजट ने आने वाले समय में खुशहाल जीवन के संकेत दिए हैं।

इस बजट में जन-धन योजना के तहत बीमा राशि बढ़ाकर 2 लाख रूपए करने के साथ ही अटल पेंशन योजना का भी ऐलान किया गया है। प्रधानमंत्री बीमा सुरक्षा का लाभ उठाने के लिए गरीब को सिर्फ 1 रूपया मासिक देना होगा और इसके तहत दो लाख रूपए का दुर्घटना बीमा मिलेगा। सभी को पेंशन के दायरे में लाने के उद्देश्य से अटल पेंशन योजना की शुरुआत करने का ऐलान किया है। मध्यम और नौकरीपेशा वर्ग को आयकर में सीधे छूट नहीं दी गई है, लेकिन पहले से मिलने वाली छूट की सीमा बढ़ाई गई है, जिससे छूट का इस्तेमाल करने के बाद 4 लाख, 44 हजार, 200 रूपए तक आय पर कर नहीं लगेगा। माननीय वित्त मंत्री जी ने इस बजट में सार्वभौमिक सामाजिक सुरक्षा योजना समेत कुछ कम लागत वाली नई पेंशन व बीमा योजना की घोषणा की है।

माननीय वित्त मंत्री जी के इस बजट से मेक इन इण्डिया, डिजिटल इण्डिया, आई.टी. और घरेलू उद्योग को बढ़ावा मिलेगा। देश में बेरोज़गारी को दूर करने के लिए रोज़गार बढ़ाने होंगे, इसके लिए उद्योगों को रफ्तार और उनकी संख्या बढ़ानी होगी। पिछले 10-15 वर्षों से बजट के माध्यम से लोगों को कई सब्जबाग दिखाते थे और होता कुछ नहीं था। लोग केवल घोषणाएं सुनकर खुश होते थे। वास्तव में उन्हें कुछ नहीं मिलता था, क्योंकि उसमें कई खामियाँ होती थी। जब तक आर्थिक क्षेत्र को ईमानदारी से बढ़ावा नहीं दिया जाएगा तब तक देश की घरेलू उद्योग विकास दर को बढ़ावा नहीं मिलेगा। इस बजट के माध्यम से एक आर्थिक सुधार करने का प्रयास किया गया है।

इस बजट के माध्यम से सरकार ने अल्पसंख्यक युवाओं के लिए शिक्षा, रोज़गार व आजीविका के बेहतर अवसर प्राप्त करने में सहायता के लिए "नई मंजिल" योजना शुरू की है। इस बजट में बताया गया है कि अल्पसंख्यक वर्ग के ऐसे युवा जिनके पास औपचारिक स्कूल परित्याग प्रमाण-पत्र नहीं है, उन्हें बेहतर सुविधा दिलाने में नई मंजिल योजना मददगार होगी। इसके लिए इस बजट में 3738 करोड़ रूपए का प्रावधान किया गया है।

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\* Speech was laid on the Table.



इस बजट में कर्मचारी भविष्य निधि से संबंधित प्रावधानों में बदलाव की घोषणा की गई है। इस बदलाव में कर्मचारियों को 2 विकल्प देने का प्रस्ताव किया है। इसके तहत कर्मचारी ई.पी.एफ. या नई पेंशन योजना अपना सकते हैं। दूसरा निश्चित मासिक आय के नीचे के कर्मचारियों के लिए ई.पी.एफ. में योगदान वैकल्पिक होना चाहिए।

माननीय वित्त मंत्री जी ने इस बजट में अमीरों और सम्पन्न लोगों से ज्यादा कर चुकाने का आग्रह करते हुए संपत्ति कर समाप्त कर दिया है। लेकिन सालाना एक करोड़ और इससे अधिक आय अर्जित करने वाले व्यक्तियों और 10 करोड़ रूपए या अधिक की सालाना आय दर्ज करने वाली कंपनियों पर अधिभार 2 प्रतिशत से बढ़ाकर 12 प्रतिशत कर दिया है।

देश में बाढ़ एवं सूखे की समस्या के समाधान हेतु आदरणीय पूर्व प्रधानमंत्री श्री अटल बिहारी वाजपेयी जी ने देश की नदियों को जोड़ने के कार्यों की शुरुआत की थी एवं उनके कार्यकाल में इस दिशा में अच्छा कार्य भी हुआ। उसके बाद यू.पी.ए. कार्यकाल में नदियों को जोड़ने के कार्य को कोई महत्व नहीं दिया। जिसके कारण देश की नदियों को जोड़ने के कार्य को आगे नहीं बढ़ाया जा सका। सरकार से अनुरोध है कि नदियों के जोड़ने के कार्य में गति लाने हेतु बजट में धनराशि का प्रावधान किया जाये। मेरे गृह राज्य झारखण्ड की बराकर-दामोदर-स्वर्णरेखा नदियों को जोड़ने का कार्य भी अभी तक नहीं हुआ है।

देश में किसानों के लिए भूमि बहुत ही महत्वपूर्ण स्थान रखती है। अगर अच्छी भूमि हो, उबड़-खाबड़ न हो, बंजर न हो तो किसान भूमि पर कई फसल पैदा करके अपनी आर्थिक स्थिति को मजबूत करने के साथ देश के विकास में भी योगदान दे सकता है। देश में कई भूमि सुधार कार्यक्रम के माध्यम से खाद्यान्न के उत्पादन को बढ़ाने के लिए प्रयास किये जा रहे हैं। इन कार्यक्रमों से देश को एवं लोगों को लाभ हो रहा या नहीं, इसकी समीक्षा की जानी चाहिए और भूमि सुधार के माध्यम से देश में खाद्यान्न उत्पादन को बढ़ावा दिया जाये।

देश में कई कंपनियों एवं फर्मों द्वारा लोगों के साथ एवं बैंकों के साथ धोखाधड़ी हो रही है। जिन्हें आर्थिक अपराध की श्रेणी में रखा गया है और भारतीय रिजर्व बैंक ने इसके लिए दिशा-निर्देश भी दे रखे हैं। परंतु इन दिशा-निर्देशों के बाद भी आर्थिक अपराधों की संख्या बढ़ती जा रही है। इससे एन.पी.ए. की राशि बढ़ रही है। आर्थिक अपराध के बढ़ने से देश के आर्थिक विकास को ठेस पहुँचती है। यह भी देखा गया है कि कई कंपनियाँ लोगों से पैसा एकत्र कर लेती है और उनको समय पर वापस नहीं देती है। इस तरह से कई कांड देश में हुए। सरकार को चाहिए कि इस संबंध में जो प्रावधान एवं कानून है उनका सख्ती के साथ पालन किया जाए। सरकार का फर्ज है कि ऐसी कंपनियों से देश के लोगों की सुरक्षा प्रदान करें।

जनहित में और भ्रष्टाचार संबंधी कई सूचनाएँ सरकार को लोगों से प्राप्त होती है। जनता से भ्रष्टाचार संबंधी कई सूचनाएँ ऐसी मिलती है, जिससे कई अधिकारियों द्वारा की गई गैर कानूनी कार्यों की गंभीर जानकारियाँ मिलती है। ऐसी जानकारियों पर कार्यवाही हो इसके लिए सरकार ने प्रावधान बना रखे हैं, परंतु न जाने क्यों अब लोग सरकार का सूचना एवं जानकारी देना नहीं चाहते हैं, क्योंकि उन्हें लगता है कि उनकी शिकायतों पर कार्यवाही नहीं हो रही है या यह भी देखा गया है कि जो व्यक्ति सूचना देता है उसके नाम की सूचना उस व्यक्ति को दे दी जाती है जो गैर कानूनी काम कर रहा होता है। देखा यह भी गया है कि जो व्यक्ति सरकार को किसी गैर कानूनी कार्य की सूचना देता है उसकी हत्या भी कर दी जाती है। आर.टी.आई. मामले में यही हो रहा है। सरकार से अनुरोध है कि जनता का सहयोग प्राप्त करने के कार्यों की समीक्षा कर इन्हें प्रभावी ढंग से लागू करवायें।

देश में कोयले के उत्पादन को बढ़ाने के लिए जहां-तहां पर कोयला मिलने की संभावना है और जो क्षेत्र कोयले के उत्पादन के लिए चिन्हित किये गये हैं, वहाँ पर कोयला निकालने का कार्य शीघ्रातिशीघ्र किया जाए। देश में कोयले की चोरी हो रही है। चाहे यह चोरी बड़ी हो या छोटी सभी कोयला चोरियों को प्रभावी ढंग से रोका जाये, जिससे सरकार को इन चोरियों से हो रहे नुकसान को कम किया जा सके। कोयला को प्राप्त करने के लिए जो कोयला आवंटन प्रक्रिया है उसमें भारी मात्रा में भ्रष्टाचार व्याप्त है। कई कंपनियाँ ऐसी है जो कुछ भी उत्पादन नहीं करती है परंतु कोयला का आवंटन उनको मिल रहा है। इस प्रकार के भ्रष्टाचार को शीघ्र एवं प्रभावी ढंग से रोका जाये। लोडिंग एवं अनलोडिंग में भ्रष्टाचार व्यापक है। लोडिंग वाहनों की संख्या कम बताई जाती है और अनलोडिंग वाहनों की संख्या अधिक बताई जाती है। जिससे सरकार को करोड़ों रूपए का नुकसान पहुँचाया जा रहा है। इस प्रकार के भ्रष्टाचार को शीघ्र एवं प्रभावी ढंग से रोका जाए। जहाँ-जहाँ पर ओपन कोयला खाने हैं वहाँ पर पानी की काफी मात्रा बेकार में पड़ी है जिसका उपयोग नहीं हो रहा है। वर्तमान आधुनिक ढंग की तकनीक से इस पानी को किसानों को सिंचाई के लिए दिया जा सकता है या बिजली की छोटी यूनिट के माध्यम से बिजली बनाई जा सकती है। सरकार को उपरोक्त पानी का समुचित उपयोग करना चाहिए।

सरकार की जानकारी में लाना चाहता हूँ कि मेरे संसदीय क्षेत्र राँची में ग्रामीण क्षेत्र में जो विद्युतीकरण कार्य हो रहा है वह बहुत देरी से किया जा रहा है एवं उसका लक्ष्य अपने निर्धारित समय से पूरा नहीं हो पा रहा है, जिसके कारण कई गांवों में विद्युतीकरण का लाभ ग्रामीणों को अभी तक नहीं पहुँचा है, जबकि राजीव गाँधी ग्रामीण विद्युतीकरण के कार्य पर करोड़ों रूपए खर्च किए जा चुके हैं। ग्रामीण विद्युतीकरण कार्य को दुरुस्त बनाने हेतु ग्रामीण विद्युतीकरण कार्य विद्युत बोर्ड को दिया जाए।

अपने संसदीय क्षेत्र राँची में जो लोग गरीबी रेखा के नीचे रह रहे हैं, उनको गरीबी रेखा के नीचे के राशन कार्ड जारी नहीं किए जा रहे हैं। अनेक लोगों को प्रतीक्षा सूची में रखा हुआ है। प्रतीक्षा सूची में दर्ज होने के कारण इन गरीब लोगों को बाज़ार से महँगा राशन लेना पड़ रहा है और महँगाई के समय उनके परिवारों को घर चलाना मुश्किल हो गया है। मेरी जानकारी में आया है कि कई गैर गरीबी व्यक्तियों को गरीबी रेखा का राशन कार्ड मिला हुआ है। मैं सरकार से जानना चाहता हूँ कि मेरे संसदीय क्षेत्र में गरीबी रेखा के नीचे रहने वाले लोगों के राशन कार्ड प्रतीक्षा सूची में दर्ज है एवं उन्हें कब तक गरीबी रेखा के राशन कार्ड दे दिए जाएंगे।

सरकार का पूरा प्रयास है कि वृद्ध एवं वृद्धा, विकलांग एवं विधवा महिलाओं इत्यादि सभी को पेंशन सुविधा मिले, परंतु वास्तव में ऐसा नहीं हो पा रहा है। इस संबंध में यह प्रावधान बना रखा है कि जिन वृद्ध, वृद्धा, विकलांग एवं विधवा महिलाओं के पास बी.पी.एल. कार्ड है उन्हें पेंशन की सुविधा मिल पाएगी। अगर इन वर्गों के पास बी.पी.एल. कार्ड नहीं है तो इन वर्गों को वृद्धा पेंशन, विकलांग पेंशन एवं महिला विधवा पेंशन नहीं मिल सकती है। दुख के साथ सरकार को सूचित करना पड़ा रहा है कि इन वर्गों के बी.पी.एल. कार्ड भी नहीं बनाये जा रहे हैं, जिसके कारण जरूरतमंद लोगों को पेंशन की सुविधा से वंचित होना पड़ रहा है। इस सरकार को यह बताते हुए खेद महसूस हो रहा है कि जो बी.पी.एल. कार्ड के पात्र नहीं है, उन लोगों के पास बी.पी.एल. कार्ड हैं और जिन लोगों के पास बी.पी.एल. कार्ड होना चाहिए, उनके पास नहीं है। पूर्व में जो बी.पी.एल. सूची बनाई गई है, उसमें भारी घोटाला है। उसको रद्द किया जाए एवं पंचायत स्तर पर नई सूची तैयार की जाए, जिससे विकलांग, विधवा एवं गरीब परिवार के सभी लोग जिनकी उम्र 60 से ऊपर हो गई, उन सभी को पेंशन पाने का अधिकार मिले, इसकी व्यवस्था की जाए एवं इस संबंध में नियमों को भी सरल बनाया जाए।

देश के विकास के लिए बुनियादी ढांचा बहुत जरूरी है एवं इस ढांचे में सड़कों का बहुत योगदान होता है। मैं सरकार का ध्यान राष्ट्रीय राजमार्ग 33 की दुर्दशा की तरफ दिलाना चाहता हूँ। यह राष्ट्रीय राजमार्ग कई राज्यों को जोड़ने का काम करता है, जिसमें पश्चिम बंगाल एवं ओडिशा प्रमुख हैं। इस राष्ट्रीय राजमार्ग के खंड राँची से बहरा गोड़ा पर बड़े वाहन एवं यातायात के साधन भी बहुत चलते हैं। इस बहरा गोड़ा से राँची के राष्ट्रीय राजमार्ग खंड पर चार लेन वाला मार्ग बन रहा है, परंतु सरकार को यह बताते हुए खेद हो रहा है कि जिस ठेकेदार को यह कार्य दिया गया है, वह इसे धीमी गति से बना रहा है, जो कार्य एक साल में होना है, उस कार्य को करने में ठेकेदार 12 साल लेगा। आवश्यकता इस बात की है कि इस ठेकेदार के कार्यों की जाँच की जाए और जनहित में इसे तुरंत हटाया जाए। यह राष्ट्रीय राजमार्ग पहले से जर्जर हालत में है और ठेकेदार के कार्यों के कारण इसकी दशा और ज्यादा खराब हो गई है।

मैं सरकार का ध्यान अपने संसदीय क्षेत्र राँची में स्थित हैवी इंजीनियरिंग कॉरपोरेशन जो मदर इंडस्ट्रीज है, जिसमें सैकड़ों छोटे प्लांट हैं, के मजदूरों व कर्मचारियों को ग्रेच्युटी एवं पेंशन संबंधी भुगतान में देरी और अनियमितता संबंधी क्रियाकलापों की तरफ दिलाना चाहता हूँ कि इस कॉरपोरेशन में कई प्लांट एवं डिवीजन है। जिसमें मशीन टूल्स इत्यादि का निर्माण मजदूरों एवं कर्मचारियों द्वारा होता है। परंतु खेद के साथ सूचित करना पड़ रहा है कि एच.ई.सी. में मजदूरों एवं कर्मचारियों की सेवानिवृत्ति के बाद उन्हें दिए जाने वाली पेंशन व ग्रेच्युटी का भुगतान हुआ ही नहीं है। इसके लिए मजदूरों एवं कर्मचारियों को इधर-उधर भटकना पड़ता है एवं उनके परिवारों को कई तरह का कष्ट उठाना पड़ता है। कई परिवार तो सेवानिवृत्ति के बाद पेंशन न मिलने पर भुखमरी के शिकार हो जाते हैं। माननीय वित्त मंत्री जी से निवेदन है कि एच.ई.सी. से सेवानिवृत्त होने वाले कर्मचारियों एवं मजदूरों का उनकी पेंशन एवं ग्रेच्युटी का भुगतान तत्काल किया जाए। अगर कलकारखाना नहीं लगता है तो किसानों की जमीन वापस हो।

इसके साथ-साथ, प्रधानमंत्री जी ने हर लोक महत्व की समस्याओं के समाधान हेतु देश में हर योजनाओं को गरीब जनता के घर-घर तक पहुँचाने का काम किया है। जैसे हर गांव में सड़क, स्वास्थ्य, शिक्षा, बिजली एवं सिंचाई की सुविधा के साथ-साथ गरीबों के लिए प्रधानमंत्री स्वास्थ्य योजना के तहत शौचालयों की व्यवस्था करवाने की घोषणा की भी अति सराहनीय है। अतः 60 वर्षों तक जो सुविधा नहीं मिल पायी है, वह काम आदरणीय नरेन्द्र मोदी जी ने किया। मेरे निर्वाचन क्षेत्र में इन सब सुविधाओं की कमी है, परंतु प्रधानमंत्री जी की घोषणा के बाद आशा जागी है। हमारे झारखण्ड में प्रधानमंत्री जी ने बार-बार 'सबका साथ-सबका विकास' का नारा दिया है। पहले की सरकार ने सिर्फ घोषणा की है, लेकिन यह सरकार इसको कार्य रूप देने एवं सफल करने के लिए प्रबल दृढ़ संकल्प है। देश में हर गरीब के लिए जो शून्य से खाता खुलवाया गया, वह भी काफी सराहनीय कदम है। प्रधानमंत्री जी ने स्मार्ट सिटी बनाने की भी घोषणा की है। झारखण्ड की राजधानी राँची को स्मार्ट सिटी घोषित करने के लिए प्रधानमंत्री जी से मांग करता हूँ।

इसके साथ ही मैं भारत सरकार से आग्रह करता हूँ कि झारखण्ड के किसानों को धान का समर्थन मूल्य नहीं मिल रहा है। बिचौलियों द्वारा सस्ते दाम पर धान की खरीददारी हो रही है, जिससे किसानों का काफी नुकसान हो रहा है। अतः सरकार समर्थन मूल्य पर खरीददारी की व्यवस्था करें।

स्वर्णरेखा नदी जो झारखण्ड की आस्था का केंद्र है, की सफाई हेतु राज्य सरकार को अधिक से अधिक धनराशि दी जाए एवं अन्य छोटी-छोटी नदियों को जोड़ कर हर खेत को पानी पहुंचाया जाए ताकि किसानों को सिंचाई सुविधा मिल सके।

**श्री जगदम्बिका पाल (डुमरियागंज):** उपाध्यक्ष महोदय, मैं आपका अत्यंत आभारी हूँ कि आपने मुझे माननीय वित्त मंत्री जी द्वारा प्रस्तुत वर्ष 2015-16 के बजट के समर्थन में बोलने का अवसर दिया है। मैं इसलिए इसके समर्थन में खड़ा हूँ क्योंकि वर्ष 2015-16 का यह जो बजट है, जिसके बारे में हमारे माननीय सदन के सम्मानित विद्वान सदस्य बोल रहे हैं, यह भारतीय जनता पार्टी-एनडीए की सरकार का पहला बजट है। पिछले दस वर्षों के बजट के साथ इस दस महीने के सरकार की इस बजट से तुलना की जाए। विपक्ष के हमारे सम्मानित साथी लगातार यह कह रहे हैं कि हमने सभी मर्दों में कटौती कर दी, दस महीने में यह कौन-सी जादू की छड़ी हो गयी, दस महीने में कौन-सा काम कर दिया? मैं केवल यह कहना चाहता हूँ कि हमें जब यह स्थिति मिली है जिसमें इस फाइनेंशिएल ईयर में एक्चुअल एक्सपेंडिचर आज 16.8 लाख करोड़ रुपये है और सरकार के पास कुल प्राप्तियां 11.7 लाख करोड़ रुपये है। आप सोचिए कि क्या हमारा 44% रेवेन्यू कलेक्शन कम है? जो इन्होंने खर्च किया है, उसका इंटेरेस्ट 4.1 लाख करोड़ रुपये है। इसका मतलब कि पुरानी सरकार द्वारा जो पैसे लिए गए हैं, उसके इंटेरेस्ट के रूप में हमें इतने रुपये देने हैं, जो रेवेन्यू कलेक्शन का 37% है।

मान्यवर, दस वर्षों में वर्ल्ड की क्राइसिस में जिस तरीके की उन्होंने अपनी जीडीपी सस्टेन की, जिस समय भारतीय जनता पार्टी, एनडीए की सरकार बनी, उस समय पूरे देश में सबसे महत्वपूर्ण मुद्दा कोई अगर था तो केवल महंगाई का था। पूंजी निवेश की बात थी तो निवेश नहीं हो रहा था, चाहे डोमेस्टिक इन्वेस्टर हों, चाहे फॉरेन इन्वेस्टर हों। उस समय वर्ष 2013-14 की स्थिति यह थी, जो कंज्यूमर प्राइस इंडेक्स है, जो एक पैमाना होता है, तब पूरे देश-दुनिया में चर्चा थी कि भारत में उबल डिजिट महंगाई हो गई। 11.2 परसेंट महंगाई की दर वर्ष 2014 में हो गई थी। आज अगर दस महीने में सरकार 5.1 परसेंट पर महंगाई की दर ले आई है तो निश्चित तौर से सरकार बधाई की पात्र है। यह बात मैं अपनी तरफ से नहीं कह रहा हूँ। कंज्यूमर प्राइस इंडेक्स की जानकारी जितनी मुझे है, उससे ज्यादा हमारे माननीय विद्वान सदस्यों को है। करेंट एकाउंट डेफिसिट वर्ष 2013-14 के फर्स्ट क्वार्टर में 4.6 परसेंट जीडीपी का था। आज मैं वित्त मंत्री को बधाई दूंगा कि जो 4.6 परसेंट जीडीपी का करेंट एकाउंट डेफिसिट था, वह 1.3 परसेंट पर लेकर आए हैं। निश्चित रूप से इससे अच्छा बजट क्या हो सकता है।

याद करिए, उस समय न डोमेस्टिक इन्वेस्टर थे, न फॉरेन इनफ्लो हो रहा था। रोज रोजगार की चर्चा होती थी। मैं वर्ष 2014 के मार्च की बात कर रहा हूँ, मई में भारतीय जनता पार्टी, एनडीए की सरकार

आई है। मार्च, 2014 में कुल 15 बिलियन भारत में बाहर का इन्वेस्टमेंट रह गया था। आज दस महीने में 55 बिलियन का इन्वेस्टमेंट हुआ है, इसके लिए निश्चित तौर से हमारी सरकार बधाई की पात्र है।

जहां जीडीपी 5 परसेंट से नीचे हो गई थी वर्ष 2014 में, तो मैं समझता हूँ कि खुले मन से अगर बजट पर चर्चा हो रही है तो निश्चित रूप से इसके लिए बधाई देनी चाहिए। आज जीडीपी 7.4 परसेंट हुई है और अगले 2015-16 में हम 8.5 परसेंट पर जीडीपी की ग्रोथ रेट लेकर जा रहे हैं। यह कैसे हो रहा है, यह इन्वेस्टमेंट से हो रहा है। लोग कहते हैं कि हमने मेक इन इंडिया में क्या किया? लोग कहते हैं कि मेक इन इंडिया केवल नारा है और मेक इन इंडिया में कौन सा इन्वेस्टमेंट आया? आपने यह कहा कि इतने प्रोजेक्ट्स आए, एप्लीकेशंस आईं, लेकिन क्या हुआ? The Government of India has received investment proposals to the tune of Rs. 25, 352 crore for electronic manufacturing in the country. यह कितनी बड़ी उपलब्धि है कि हम दस महीने में 25,352 करोड़ रूपए का इन्वेस्टमेंट भारत में करेंगे और वह मेक इन इंडिया होगा। इसी तरह से मॉडीफाइड स्पेशल इंसेटिव पैकेज स्कीम में हमें 19,057 करोड़ रूपए का इन्वेस्टमेंट मिला है, इलेक्ट्रॉनिक मैनुफैक्चरिंग क्लस्टर में 6,295 करोड़ रूपए का मिला है, इसी तरह से इन्फो टेक्नॉलाजी में एक हजार करोड़ रूपए मिले हैं। इसी तरह से सैमसंग एक बिलियन डॉलर कर रहा है, जिसमें 45 हजार लोगों को रोजगार मिलेगा। माइक्रामैक्स में 500 करोड़ का इन्वेस्टमेंट है। 300 फॉरेन फर्म और 54 मिनिस्ट्रियल डेलीगेशंस डिफरेंट कंट्रीज के लोग ऐयरो इंडिया के लिए और मेक इन इंडिया के लिए आए हैं।

मैं कहना चाहता हूँ कि मेक इन इंडिया नारा नहीं है, मेक इन इंडिया इस देश की जीवन धारा है, जो युवाओं को रोजगार देने का काम करेगी। यह दस महीने की बात है। अभी इन्वेस्टमेंट शुरू हुआ है। मैं एक बात कहना चाहता हूँ, जिस समय वर्ष 2013-14 का अन्तरिम बजट पेश हो रहा था, हम लोग भी बैठे थे। उस समय जो यूपीए का बजट था, उसमें मैं केवल तीन बातों का उल्लेख करना चाहूँगा। उस समय के योजना आयोग के उपाध्यक्ष मोंटेक सिंह अहलूवालिया जी थे। उन्होंने वर्ल्ड इकोनॉमिक फोरम में कहा था, उन्होंने खुद एडमिट किया था कि decline in India's growth...

HON. DEPUTY SPEAKER: I already requested you to take only five minutes. There are many Members who have to speak. You are a senior Member. You have participated many times. Please try to be very brief.

श्री जगदम्बिका पाल : महोदय, दो मिनट भी नहीं हुए हैं। मैं केवल एक बात कहना चाहता हूँ कि देश के विकास की धारा क्या है? ...(व्यवधान) If I am requesting you that I will conclude within

two minutes, you must be kind enough and allow me to speak for those two minutes.

लगातार यह कहा गया कि हम तमाम विभागों में कटौती कर रहे हैं। देश का विकास कनेक्टिविटी से होगा। ट्रांसपोर्ट सेक्टर में जो एक्चुअल वर्ष 2013-14 का था, 1 लाख 39 हजार रूपए का इनका एक्सपेंडीचर था और आज हमने उसमें 86 परसेंट इन्क्रीज किया है, 1 लाख 93 हजार 417 करोड़ रूपए देश की सड़कों को बनाने के लिए हम देने जा रहे हैं। साइंस एंड टेक्नोलॉजी में जहाँ 13 हजार 535 करोड़ रूपए कांग्रेस नीत यूपीए के वर्ष 2014 में था, आज हमने 19 हजार 23 करोड़ यानी 40.54 परसेंट साइंस एंड टेक्नोलॉजी में बढ़ाया है।

इन्डस्ट्रीज, जिनसे रोजगार मिलेंगे, उसमें 33,433 करोड़ रुपये थे, मैं एस्टिमेट या रिवाइज बजट की बात नहीं कह रहा हूँ, उन्होंने वर्ष 2014 में 33,433 करोड़ रुपये खर्च किये हैं। हमने उसके 43,113 करोड़ रुपये का एस्टिमेट रखा है जो बढ़ भी सकता है, जो 28.95 प्रतिशत है। ... (व्यवधान) मैं हेल्थ की बात करके अपनी बात समाप्त करूंगा।

उन्होंने आयुष हेल्थ और जैनरिक मेडिसिन्स के लिए 554 करोड़ रुपये रखे थे, आज हमने उनके लिए 690 करोड़ रुपये रखा है। देश की सीमाओं पर हथियार नहीं थे, हमने डिफेन्स के लिए भी 10-11 प्रतिशत राशि बढ़ा कर 2,46,727 करोड़ रुपये की है। स्वाभाविक है कि अगर वे बजट नहीं पढ़ेंगे तो उन्हें कहा ये सब दिखाई पड़ेगा कि हमने बजट में कहां-कहां वृद्धि की है। हमने रोड, हेल्थ, साइंस टेक्नोलॉजी और इन्डस्ट्रीज के लिए राशि में वृद्धि की है। हमने निर्भया फण्ड के लिए 1,000 करोड़ की राशि का आवंटन किया है। इसी तरह से हमने रोड सैक्टर और रेलवे सैक्टर को 14,031 करोड़ रुपये और 10,050 करोड़ का बजटरी सपोर्ट दिया है। हमने सोशल सिक्योरिटी में कितना बड़ा काम किया है?

HON. DEPUTY SPEAKER: Please take your seat.

Nothing will go on record.

...(Interruptions)\*

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\* Not recorded.

**\*श्री राकेश सिंह (जबलपुर):** मैं वित्त मंत्री श्री अरुण जेटली जी को एक बहुत ही लोकसेवी बजट प्रस्तुत करने के लिए धन्यवाद देता हूँ। मैं माननीय प्रधानमंत्री नरेन्द्र मोदी जी को भी धन्यवाद देना चाहूंगा कि उन्होंने अपने नेतृत्व में देश की अर्थव्यवस्था को विकास की राह पर चलने का रास्ता दिखाया है और देश को विकास की राह पर ले जाने का हमारी सरकार का संकल्प इस साल के आम बजट 2015-16 में दिख रहा है।

हमारी सरकार के सामने चुनौतियां आने वाले कल को लेकर जितनी है, उतनी ही हमारे देश के बीते कल की हैं। मैं समझता हूँ कि हमारे वित्त मंत्री जी को जिस हालत में देश की अर्थव्यवस्था मिली है, से पटरी पर लाना ही अपने आप में चुनौती है। देश की जनता ने हमें हम पूरे बहुमत के साथ चुनकर भेजा है।

वास्तव में देश की जनता को डर था कि जिस तरह के आर्थिक हालात देश में पैदा हो गए थे, पॉलिसी पैरालिसिस, घोटालों पर घोटालें और हर घोटाला पिछले घोटाले से ज्यादा रकम का। कुछ सौ करोड़ नहीं, बल्कि हज़ारों-लाखों करोड़ रूपए के घोटाले। महंगाई से देश की आम जनता त्रस्त थी। गरीबों के लिए तो घर चलाने लायक पैसे कमाने का संकट था। ऊर्जावान युवा नए उद्योग शुरू करने की बात सोचना तो दूर एक अदद नौकरी मिल जाए, बस यही आस लगा रहा था। देश के बुर्जुगों को अपने जीवन का यह हिस्सा परेशानी भरा नज़र आ रहा था।

इसीलिए देश के आम मतदाता ने माननीय प्रधानमंत्री नरेन्द्र मोदी जी के "सबका साथ-सबका विकास" नारे को अपनाया और देश को विकास की राह पर चलाने के लिए मोदी जी के हाथों को मजबूती प्रदान की, पूर्ण बहुमत देकर।

मात्र नौ महीने में हमारी सरकार ने केवल 100 दिनों में देश के 12 करोड़ 50 लाख लोगों को "जन-धन योजना" के जरिए देश की बैंकिंग सेवा से जोड़ा। इनमें करोड़ लोग वे भी हैं, जिनके पास आज्ञादी के इन 68 साल में एक बैंक खाता भी नहीं था। ये वे लोग थे जो बैंकों की सीढ़ियां भी चढ़ने में संकोच करते थे। हमारे प्रधानमंत्री जी की इस योजना से लोग न केवल बैंकिंग सिस्टम से जुड़े, उनको बीमा का लाभ भी मिला। इतना ही नहीं, इस योजना से अब सरकार की ओर से दी जाने वाली मदद सीधे आम जनता तक पहुंचेगी। इससे भ्रष्टाचार कम होगा। देश के एक पूर्व प्रधानमंत्री ने कहा था कि दिल्ली से आम जनता की मदद के लिए भेजे गए एक रूपए में से केवल 15 पैस उस तक पहुंचते हैं। लेकिन पांच दशकों से ज्यादा समय तक देश में राज करने की बात करने वालों ने इसको सुधारने के लिए कुछ नहीं

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\* Speech was laid on the Table.



किया। हमारी सरकार ने “जन-धन योजना” के जरिए केंद्र से जनता को सीधे जोड़ने पर काम शुरू किया है।

पहले की सरकारों के घोटालों में से एक कोयला घोटाला में सी.ए.जी. ने कहा कि एक लाख 76 हजार करोड़ रूपए का घोटाला हुआ है। हमारी सरकार ने कोयला नीलामी की सारी प्रक्रिया को न केवल पारदर्शी बनाया, बल्कि इस पूरी प्रक्रिया में राज्यों को शामिल किया, जिससे राज्य सरकारों को अपनी सीमा में पाए जाने वाले कोल संसाधनों से लाखों-करोड़ों रूपए का फायदा होगा। इन रूपयों को राज्य सरकारें अपन प्रदेशों में विकास एवं जनकल्याणकारी योजनाओं में लगा सकेंगी।

हमारी सरकार ने “स्वच्छ भारत” की बात की। देश में 6 करोड़ शौचालयों के निर्माण के लक्ष्य को प्राप्त करने के अपने संकल्प को दोहराया है। आज स्वच्छता अभियान पूरे देश में एक लोक-अभियान बन रहा है। वह दिन दूर नहीं, जब देश की बेटियों को स्कूल सिर्फ इसलिए छोड़ना नहीं पड़ेगा, क्योंकि उनके स्कूल में शौचालय नहीं है। देश की माता-बहनों को रात के अंधेरे का इंतजार नहीं करना होगा। हमारी सरकार ने आमजन से जुड़े इस मुद्दे को अपनी प्राथमिकता बनाया है।

हमारी सरकारी ने देश की आम जनता को पिछली सरकार के वक्त की कमरतोड़ महंगाई से मुक्ति दिलाने के प्रयास शुरू कर दिए हैं। उपभोक्ता मूल्य सूचकांक को इस साल के अंत तक 5 फीसदी तक लाया जाएगा। सरकार को याद है कि पिछली सरकार के वक्त दाल-रोटी तक आम जनता को खरीदना मुश्किल हो गया था। शक्कर के दाम आसमान छू जाते थे। आलू-प्याज आम लोगों के किचन से गायब होने लगे थे।

मैं धन्यवाद देना चाहता हूँ अपने वित्त मंत्री जी को, जिन्होंने देश के आम आदमी के बारे में सोचा, उनके बुढ़ापे के बारे में सोचा, उनकी बीमारी के दिनों के बारे में सोचा, उसके साथ होने वाली किसी दुर्भाग्यपूर्ण दुर्घटना के वक्त के बारे में सोचा। इसीलिए हमारी सरकार सामाजिक सुरक्षा को लेकर काम कर रही है।

हमारी सरकार ने “प्रधानमंत्री जीवन ज्योति बीमा योजना” का एलान किया है। इस योजना में देश के 18 से 50 साल आयु के हर नागरिक को एक रूपए प्रतिदिन से भी कम प्रीमियम के भुगतान पर बीमा का लाभ मिलेगा। फिर वे नैसर्गिक मृत्यु हो या कोई दुर्घटना में जनहानि, ऐसे कठिन वक्त में इस योजना के लाभार्थी को 2 लाख रूपए का बीमा लाभ प्राप्त होगा।

हमारी सरकार बस यही नहीं रुकी। “प्रधानमंत्री बीमा सुरक्षा योजना” जल्दी ही शुरू करने का एलान किया गया। हमारे देश का नागरिक इस योजना का लाभ 12 रूपए प्रतिवर्ष के प्रीमियम के भुगतान से ले सकेगा। इस योजना में लाभार्थी को 2 लाख रूपए का बीमा कवर प्राप्त होगा।

देश की आबादी में 10 करोड़ से ज्यादा लोग सीनियर सिटीजन हैं। हम सब जानते हैं कि इनमें से अधिसंख्य ऐसे हैं, जिनके पास सम्मानजनक जीवन जीने के लिए कुछ नहीं होता। हमारी सरकार की कोशिश इस देश के आम नागरिक को एक सम्मानजनक वृद्धावस्था जीने का अवसर प्रदान करना है। इसीलिए हमारी सरकार जल्दी ही "अटल पेंशन योजना" शुरू करने जा रही है।

सरकार ने तमाम जन-कल्याणकारी योजनाओं के माध्यम से देश के अनुसूचित जाति, जनजाति तबके की ओर खास ध्यान दिया है और इसके लिए इस बार के आम बजट में 50 हजार करोड़ रूपए से ज्यादा की राशि के आवंटन का प्रस्ताव रखा है। सिर्फ अनुसूचित जाति के हमारे भाई-बहनों के कल्याण के लिए हमारी सरकार ने 30 हजार 851 करोड़ रूपए की राशि आवंटन का प्रस्ताव रखा है। इसी तरह अनुसूचित जनजाति के लोगों से जुड़ी कल्याणकारी योजनाओं के लिए 19 हजार 980 करोड़ रूपए के आवंटन का प्रस्ताव पेश किया है।

हमारी सरकार ने देश की नारी शक्ति को विकास की धारा में और सशक्त तरीके से शामिल करने के लिए ठोस कदम उठाए हैं। इस बार के आम बजट में महिलाओं से जुड़ी योजनाओं के लए 79 हजार 258 करोड़ रूपए की राशि के आवंटन का प्रस्ताव रखा गया है। इसी तरह महिला सुरक्षा के लिए निर्भया फंड के लिए 1000 करोड़ रूपए की राशि आवंटन का प्रस्ताव किया गया है। "बेटी बचाओ-बेटी पढ़ाओ" योजना के लिए 100 करोड़ रूपए की राशि आवंटित की गई है।

इस देश का किसान न सिर्फ हमारे लिए अन्नदाता है, वे इस देश की अर्थव्यवस्था की रीढ़ भी है। हमारी सरकार ने हमारे देश के इस किसान के लिए, उसकी खेती के लिए, उसके सुखी जीवन के लिए ठोस कदम उठाने का फैसला किया है। हमारी सरकार ने "मृदा स्वास्थ्य कार्ड योजना" शुरू की है, जिससे किसान अपने खेत की मिट्टी की जांच करवाकर ये जान सके कि किस तरह वे अपनी पैदावार बढ़ा सकता है। इसी तरह सिंचाई को लेकर हमारी सरकार की "प्रधानमंत्री ग्राम सिंचाई योजना" शुरू की गई है, जिससे किसानों को सिंचाई को लेकर बेहतर सुविधाएं मिल सकें। इसके लिए सरकार ने हमारे किसान भाईयों की खेती को लाभप्रद वाली इन दो योजनाओं के लिए 5000 करोड़ रूपए की राशि का आवंटन किया है।

इतना ही नहीं, हमारी सरकार हमारे किसान भाईयों के कर्ज को लेकर आ रही समस्याओं को समझती है। हमारे किसान भाईयों को खेती के लिए सुलभ और सस्ता कर्ज मुहैया हो सके, इसके लिए इस बार के आम बजट में हमारी सरकार ने 8 लाख 50 हजार करोड़ रूपए के कृषिगत कर्ज का लक्ष्य रखा है और इसके लिए बैंकों को आवश्यक निर्देश भी दिए गए हैं।

अब बात हमारे देश के युवाओं की है। हमारे माननीय प्रधानमंत्री नरेन्द्र मोदी जी ने देश की युवा शक्ति को देश के विकास में साथ में लाने का ऐलान तो पहले ही कर दिया था। हमारी सरकार के इस आम बजट ने देश के युवा के उन सपनों को उड़ान देने का काम किया है। देश की 54 फीसदी आबादी 25 साल से कम युवाओं की है। हमारे इस बजट में इस युवा शक्ति को, उसके नए विचारों को, उसके जोश को, उसके कुछ नया कर गुजरने के जुनून को शक्ति प्रदान करने का काम किया है और इसके लिए हमारी सरकार ने “स्किल इंडिया” कार्यक्रम और “मेक इन इंडिया” कार्यक्रम के बीच गहरा तालमेल बैठाने का फैसला किया है। देश के ग्रामीण इलाकों में रहने वाले युवाओं में कौशल विकास के लिए “दीनदयाल उपाध्याय ग्रामीण कौशल योजना” शुरू की गई है और इसके लिए इस आम बजट में 1500 करोड़ रूपए का आवंटन किया गया है। यह सारे निर्णय इस बात का स्पष्ट संकेत देते हैं कि माननीय मोदी जी के नेतृत्व वाली इस एन.डी.ए. सरकार ने देश के प्रत्येक वर्ग के कल्याण के लिए प्रतिबद्ध है।

आज का युग सूचना क्रांति का युग है, इंटरनेट का युग है और हमारी सरकार देश के आम आदमी को इससे जोड़ने के लिए प्रतिबद्ध है। इसीलिए हमारी सरकार ने “डिजिटल इंडिया” कार्यक्रम के जरिए देश के ढाई लाख गांवों को जोड़ने का फैसला किया है। इसके लिए साढ़े सात लाख कि.मी. के “राष्ट्रीय ऑप्टिकल फाइबर नेटवर्क” कार्यक्रम को गति प्रदान करने के लिए 2510 करोड़ रूपए की राशि का आवंटन किया जा रहा है। जिससे आम जनता के लिए साइबर सुरक्षा, वर्चुअल क्लासरूम, नेशनल नॉलेज नेटवर्क जैसे कई कामों को अंजाम दिया जा सके।

इन तमाम विकासकारी कार्यों के अलावा हमारी सरकार देश में बेहतर वित्तीय अनुशासन लाने के लिए भी प्रतिबद्ध है। काले धन को लेकर हमारी सरकार गंभीर है। इसीलिए हमारे वित्त मंत्री जी ने इस आम बजट में काले धन को लेकर सरकार के रूख को स्पष्ट और सुदृढ़ तरीके से रखा है। अब काले धन को छुपाने पर 10 साल तक सजा हो सकेगी। इतना ही नहीं ऐसे मामलों को सेटलमेंट कमीशन के सामने ले जाने की अनुमति नहीं होगी, जिससे ऐसे अपराधी बच नहीं सकें। इसके अलावा 300 फीसदी पेनल्टी भी लगाई जाएगी। यह पहले नहीं किया गया है। मैं यहां पूछना चाहूंगा कि क्यों पहले की सरकारें काले धन को लेकर कठोर कदम उठाने से बचती रही?

अंत में, मैं इतना ही कहना चाहूंगा कि हमारी सरकार के इस आम बजट में देश के विकास के लिए हर पहलू को देखा गया है। शहरी और ग्रामीण युवाओं के स्किल डेवलपमेंट की बात की गई है। डिजिटल इंडिया कार्यक्रम के माध्यम से सूचना क्रांति को गांव-गांव तक पहुंचाने की कोशिश की जा रही है।

हमारी सरकार का यह आम बजट ऐसा है जो गंगा सफाई से लेकर स्मार्ट सिटी की बात करता है। इंडस्ट्रियल कॉरिडोर से लेकर किसानों के लिए सस्ते और सुलभ कर्ज की बात करता है। गांव में सूचना क्रांति के लाभ पहुंचाने से लेकर काले धन को लेकर कठोर होने की बात करता है। मैं ऐसे प्रगतिशील आम बजट के लिए एक बार फिर से हमारे वित्त मंत्री जी को धन्यवाद देता हूं। साथ ही, हमारे माननीय प्रधानमंत्री जी प्रति आभार प्रकट करता हूं कि उन्होंने देश के विकास के लिए पूरे देश को एक नई राह पर चलने के लिए प्रेरित किया है।

SHRI C.N. JAYADEVAN (THRISSUR): Sir, our great leader, V.I.Lenin has said, “The bourgeois Parliament is a talking shop. The bourgeois Parliamentary democracy always gives right to the majority of people to vote and the minority class to rule the country.” That is continuing in India also now itself.

The first full-fledged Budget of the NDA Government has brought ‘*achche din*’ to the rich and corporate sector and ‘*bure din*’ to the common people. It has adopted a regressive taxation system reducing the direct taxes on the rich people, including the corporate sector. Despite the reported surge in economic growth rates, the share of the taxes has been low in relation to the GDP. The central tax ratio to the GDP for the next year is estimated at 10.3 per cent, significantly lower than the peak of 11.9 per cent in 2007-08. The corporate tax is proposed to reduce from 30 per cent to 25 per cent during the period of the next four years. Even when it was 30 per cent, the effective rate of taxation was only 23 per cent due to various exemptions enjoyed by the corporate sector. At the same time, indirect taxes have been increased, which will increase the burden on the common people.

The Finance Minister claims that the economy has achieved a turnaround. It is a fact that the inflation is down and current account deficit is under control. But it is mainly because the global crude oil price has fallen from 110 US dollar per barrel in June 2014 to 57 US dollar per barrel at present. In fact, rather than passing on the full benefits of the oil price decline to the domestic consumers, the NDA Government has hiked the excise duties on petrol and diesel by Rs.7.75 and Rs.6.50 per litre respectively since November, 2014, thereby mopping up thousands of crores of additional revenues.

The Government has adopted the slogan of ‘minimum Government, maximum governance’. But there is substantial cut in Government expenditure which was done to reduce the current account deficit. Against the budgeted Plan expenditure of Rs.5.75 lakh crore in the year 2014-15, the actual expenditure was only Rs.4.67 lakh crore and has budgeted only Rs.4.65 lakh crore for 2015-16. Traditionally, greater Plan expenditure is considered as good Budget management

because it implies that more funds are going towards asset creation that can multiply income and generate more jobs.

Growth and development seems to be the main orientation of this Budget. So, more importance is given on the infrastructure investment by increasing budgetary allocation by a whopping Rs.70,000 crore. Of course, it is necessary for promoting the Make in India programme. The corporate sector is counting on the public sector to provide it with world class highways and other infrastructure facilities at the expense of the tax payer. The experiment with the public-private partnership (PPP) mode of infrastructure development has not been found successful so far. It is stated that there are stalled PPP projects to the tune of Rs.18 lakh crore of which an estimated 60 per cent are in infrastructure. So, a new PPP model with 'rebalancing of risk' has been adopted where the Government will have to bear a major part of the risk.

Sir, growth can be an important tool of development only if the growth translates to the overall development of human being which depends on a great deal of public action in the fields of nutrition, education, safe water, health care etc. But the increased public investment in infrastructure has been done at the cost of allocation to the social sector. Budget allocation for Women and Child Development Ministry has been reduced by 51 per cent from Rs.21,193.88 crore to Rs.10,382.40 crore. There has been 29 per cent cut in budget for children this year. Funding for all flagship programmes of the Government like Sarva Shiksha Abhiyan, Mid-day Meals and Integrated Child Development Services (ICDS) health schemes and even allocation to key Ministries that implement them stand severely cut. The Finance Minister is talking about improving education in terms of quality and opening more schools. But the allocation of the Ministry of HRD is down by 17 per cent.

The worst victim of this budget squeeze is the health sector. Public expenditure on health is lower in India compared to other countries as a proportion

to GDP. The allocation for health and family welfare has come down by 20 per cent.

Plan allocation for schemes under various Ministries and Departments that serve *dalits* and *adivasis* remain much below the targeted levels in the Budget. Scheduled Caste Sub Plan has got only 6.6 per cent against the targeted 16.6 per cent and Tribal Sub Plan has got only 4.3 per cent against the targeted 8.6 per cent.

HON. DEPUTY SPEAKER: Please conclude.

SHRI C.N. JAYADEVAN: Give me only one minute.

I was very much impressed with the speech of my colleague Shri Hukmdeo Narayan Yadav. I agree with him in all matters except the last sentence that he supports the Government. He said about the poor, peasants, about the dogs in the luxurious cars – in all matters I agree with him. The only thing in which I do not join him is that he supports the Government.

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DR.K. KAMARAJ (KALLAKURICHI): Hon. Deputy-Speaker, Sir, I thank you for allowing me to participate in the Budget discussion on behalf of All India Anna Dravida Munnetra Kazhagam (AIADMK) founded by Puratchi Thalaivar M.G. R. on the ideals of Perarignar Anna.

*“Eazhaiyin Sirippil Iraivanai Kanbom”*. Ondre Kulam Oruvane thevan.

That means: ‘See God in the Smile of the Poor - One God One Religion’.

The AIADMK always works relentlessly striving for the betterment of the poor and downtrodden and endeavor to achieve equality for all, under the able leadership of People’s Chief Minister hon. ‘Amma’.

Sir, it is time to end extreme inequality. Addressing the gap between the richest people and the poorest and the impact this gap has on the other pervasive inequalities between men and women and between races which make life for those at the bottom unbearable.

What has caused inequality explosion? Market fundamentalism and the capture of power by economic elites are two powerful economic and political drivers of inequality. Noted economist Thomas Piketty demonstrated in *Capital in the Twenty-First Century*, without Government intervention the market economy tends to concentrate wealth in the hands of a small minority causing inequality to rise. Despite this, in recent years, economic thinking has been dominated by a market fundamentalist approach which insists that sustained economic growth comes only from reducing Government interventions and leaving markets to their own devices.

What can be done to end extreme inequality? Government can start to reducing inequality by rejecting market fundamentalism, opposing the interest of powerful elites, changing the rules and systems that have led to today’s inequality explosion and taking action to provide level playing fields by implementing policies that redistribute money and power.



Health and education are strong weapons in the fight against inequality. It is a wake up call for the Finance Minister and this Government. The challenges India faces today are water scarcity and failed monsoon, falling agricultural income, increased urbanisation, increased import of oil, gold and electronic products and interest burden for paying the Government debts. Unless these issues are addressed, India cannot grow.

Sir, it is said in Tamil *neer inri amaiyadhu ulagam* which means world cannot exist without water. Ground water level in the country has reached dangerous level, resulting in water scarcity. What the country needs today is a plan to improve ground water level by interlinking rivers. Rivers must be nationalised so that the water sources of the country are optimally utilised. In the year 2014, Government of India had constituted a special committee for interlinking of rivers, as requested by our beloved leader and people's Chief Minister Amma.

I request the hon. Finance Minister to establish two water grids – one linking the South Indian rivers and the other linking the North Indian rivers. Ultimately, these two grids may be linked. I request the Finance Minister to consider the following river linking projects. Interlinking of peninsular rivers in South India may be done by interlinking of the rivers Mahanadi, Godavari, Krishna, Pennar, Palar, Cauvery and then the Gundar River. Interlinking of rivers within the State, as requested by the Tamil Nadu Government, must also be considered by the Centre.

Sir, the other factor which affects India today is migration. Migration is unabated and at current rate of migration from villages to cities, urban population will rise from 300 million to 600 million by 2020. According to a study by Michael Green Stone University of Chicago, life expectancy of urban people in India will decrease by 3.2 years.

Unfortunately, all the basic amenities, institutions and hospitals; and industries and employment opportunities are set up in major cities where they are

already available whereas the rural areas are completely neglected. This is the main reason for the migration of people from rural to urban areas.

Sir, the oil prices in the international market crashed from \$ 100 to \$ 55 per barrel in the second half of 2014. This was due to increased shale oil production by North America and poor demand due to global economic slow down. It was not because of this Government. This Government made windfall gains and saved \$ 60 billion to \$ 70 billion in foreign exchange. Also, additional excise duty on petrol and diesel earned by the Government is about Rs. 20,000 crore in the year 2014-15. As a result, fiscal deficit and trade deficit also reduced. Imagine the state of finances of India, if the crude oil price had stayed very high!

Unfortunately, the Centre has increased the excise duty manifold on petroleum products which prevented the benefits of drop in the international prices of petroleum products reaching the consumers. The conversion of four rupees per litre out of specific duty on petrol and diesel into Road Cess implies that the State Governments are being deprived of their shareable income.

The goal of the Ministry of Renewable Energy is to increase their renewable energy capacity to 1,75,000 MW by 2020. It requires incremental installation of 19,000 MW of solar and 6,000 MW of wind energy annually, but at present, it is only about 1,150 MW annually. There is no roadmap for installation of this capacity. There is also no fund allocation for this project.

The 14<sup>th</sup> Finance Commission has increased the State's share of Central taxes from 32 per cent to 42 per cent, but the Centre has found numerous ways to claw back the State's share, affecting the spirit of co-operative federalism. Devolution to Tamil Nadu, according to 14<sup>th</sup> Finance Commission, is 4.023 per cent compared to 4.969 per cent as recommended by 13<sup>th</sup> Finance Commission. After higher devolution, nine States will lose revenue. In the case of Tamil Nadu, this amount comes to about Rs. 5,000 crore. So, the States have to be compensated.

The Finance Minister has planned to implement the GST from next year to have uniform tax pattern across the country. The implementation of GST affects the fiscal autonomy of the States. The manufacturing and exporting States like Tamil Nadu will permanently lose substantial revenue if it is implemented. There is no assurance of permanent compensation, and no method of compensation has been indicated. Commodities must be excluded from GST. There is no enabling provision for the States to levy higher taxes on tobacco, tobacco-related products and alcohol. Bringing of petroleum and petroleum products under GST would result in higher revenue loss to the States. Due to implementation of GST, the Tamil Nadu Government will lose about Rs. 9,270 crore per year. I reiterate the demand of the Tamil Nadu Government for 100 per cent compensation for all the five years.

HON. DEPUTY SPEAKER: Please wind up your speech.

DR. K. KAMARAJ : I reiterate the stand taken by our beloved people Chief Minister, hon. Amma, about the implementation of GST that please do not implement the GST without resolving the issues raised by Tamil Nadu.

HON. DEPUTY SPEAKER: Please wind up your speech.

DR.K. KAMARAJ : Sir, please give me two more minutes to speak.

The reduction of corporate tax is regressive. At the same time, the decision of removing exemption given to industries appears to be regressive. Few countries have corporate tax less than 30 per cent. The promised reduction of 1.25 per cent every year beginning 2016-2017 will give relief of Rs. 20,000 crore every year, and at the end of four years the relief will be about Rs. 80,000 crore.

HON. DEPUTY SPEAKER: Please wind up your speech.

DR.K. KAMARAJ : Sir, I wholeheartedly thank the Finance Minister for setting up AIIMS-like institution in Tamil Nadu as requested by our people Chief Minister, *Puratchi Thalaivi*, hon. Amma. I welcome the proposal of the Finance Minister to set up many Central institutes in different parts of the country. I would request the Minister to set up a National Institute for Public Speaking and

Communication in the Kallakurichi Constituency to sharpen their communication skills and public speaking skills of students and public at large.

HON. DEPUTY SPEAKER: Please wind up your speech.

DR.K. KAMARAJ : Sir, in conclusion, hon. Finance Minister, Shri Arun Jaitley, has heightened our expectations. I reiterate the observation of our hon. People's Chief Minister Amma that the Budget eschewed a big-bang approach, but it has fallen short of expectations as the hopes and expectations of Tamil Nadu have not been fully met.

The Budget makes a lot of promises, but only time will tell whether the annual rigmarole, namely, the Budget has become a meaningless exercise with dicey figures and unkept promises or the Finance Minister is building castle in the air. Thank you, Sir.

**\*श्रीमती रेखा वर्मा (धौरहरा):** माननीय वित्त मंत्री श्री अरुण जेटली जी द्वारा देश की स्थिति सुधारने हेतु एक प्रभावी बजट प्रस्तुत किया गया है, मैं इसका समर्थन करती हूँ।

हमारे सम्मानित वित्त मंत्री जी ने प्रधानमंत्री श्री नरेन्द्र मोदी जी व सरकार के बजट को स्पष्ट रूप से प्रस्तुत करते हुए गाँव, गरीब, किसान व मजदूर की आर्थिक स्थिति सुधारने हेतु इस बजट में विभिन्न प्रावधान किये गये हैं।

हमारी सरकार का स्पष्ट मत है कि सभी लोगों के पास ऐसा रोज़गार हो, जिससे वह अपने परिवार हेतु शिक्षा, चिकित्सा, घर, रोज़गार की व्यवस्था कर सके तथा आर्थिक गारंटी प्राप्त हो सके।

भारत सरकार ने विभिन्न योजनाओं जैसे- जन-धन योजना, स्वच्छ भारत मिशन, सब पढ़े-सब बढ़े, सुकुन्या समृद्धि योजना, 12/-प्रतिवर्ष प्रीमियम पर दो लाख रूपए का दुर्घटना बीमा, 330/- वार्षिक प्रीमियम पर दो लाख रूपए का सामान्य बीमा तथा अटल पेंशन योजना के माध्यम से व्यक्तिगत व पारिवारिक आर्थिक संरक्षण देने के साथ, विभिन्न परियोजनाओं व मनरेगा में बजट बढ़ाकर सर्वहारा समाज की चिंता बजट में की गयी है।

मेरे लोक सभा में कोई गर्ल्स डिग्री कॉलेज नहीं है। मेरी मांग है कि मेरी लोक सभा धौरहरा में गर्ल्स डिग्री कॉलेज बनाने की कृपा करें।

मेरे लोक सभा में कोई बड़ा स्वास्थ्य केंद्र नहीं है। मैं सरकार से मांग करती हूँ कि मेरी लोक सभा धौरहरा में एक ट्रामा सेन्टर बनाने की कृपा करें।

मेरे लोक सभा धौरहरा में महिलाओं के लिए कोई उद्योग नहीं है। मैं सरकार से अनुरोध करती हूँ कि कोई ऐसा उद्योग लगाया जाए जिससे महिलाओं की बेरोज़गारी दूर हो।

मेरे लोक सभा धौरहरा में कई रोड प्रधानमंत्री सड़क योजना से बननी है। मैंने पत्र द्वारा मंत्रालय को अवगत कराया, कृपा करके उन्हें बनवाने का कष्ट करें।

मेरे लोक सभा धौरहरा में कोई केंद्रीय विद्यालय नहीं है। मैं मंत्री जी से अनुरोध करती हूँ कि एक केंद्रीय विद्यालय खुलवाने का कष्ट करें।

जब पिछला लोक सभा का चुनाव हुआ था, देश की ठीक स्थितियाँ नहीं थी। पूरे देश में अस्त-व्यस्त माहौल हमको विरासत में मिला था। यह हमारी सरकार के लिए बड़ी चुनौती थी, परंतु हमारी सरकार ने हमारे प्रधानमंत्री व मंत्रियों ने उक्त चुनौती को गंभीरता से लिया व कठिन परिश्रम करके विभिन्न योजनाएं देश में लागू की। उन्हीं योजनाओं को पूर्ण करने के संकेत आम बजट व रेल बजट में स्पष्ट हैं। सभी

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\* Speech was laid on the Table.

महत्वपूर्ण योजनाओं के लिए धन उपलब्ध कराने के साथ, लीकेज को रोकने के साथ खर्चों को कम करके आने वाले वर्ष में 7.5 प्रतिशत जी.डी.पी. का लक्ष्य तय ही नहीं किया है, हम लक्ष्य तक पहुंचेंगे ऐसा विश्वास इस बजट से होता है। मैं एक अच्छा बजट देश के लिए प्रस्तुत करने हेतु अपनी सरकार, माननीय प्रधानमंत्री जी व माननीय वित्त मंत्री जी को बधाई देती हूँ व बजट का समर्थन करती हूँ।

**\*श्री रामचरण बोहरा (जयपुर शहर):** मैं आम बजट 2015-16 का पुरजोर समर्थन करता हूँ। मैं माननीय वित्त मंत्री जी को बधाई देता हूँ कि उन्होंने यह पूर्ण बजट जो पेश किया है इसमें सर्व जन हितायः, सर्व जन सुखाय का भाव चरितार्थ करते हुए, इसे सर्वस्पर्शी बनाने का प्रयास किया है। इससे युवाओं को रोज़गार, किसानों की समृद्धि एवं गरीबों का उत्थान व देश की आर्थिक तरक्की को रफ्तार मिलेगी। यह बजट प्रत्येक देशवासी का अपना बजट है।

ऐसे समय में जब विश्व की अर्थव्यवस्था संक्रमण काल से गुजर रही है, निश्चित रूप से यह बजट विभिन्न वित्त विशेषज्ञों की नज़र में भारतीय अर्थव्यवस्था के लिए संजीवनी बना है। संसदीय इतिहास में पहली बार संघीय ढांचे को बढ़ावा मिला है, जिससे राष्ट्रीय विकास के कार्यों में राज्यों का आर्थिक सहयोग बढ़ाकर सहभागी बनाया है। मूल रूप से, यह बजट सबका बजट होकर प्रधानमंत्री माननीय मोदी जी का विजन, 125 करोड़ भारतीय जिसमें सबका साथ-सबका विकास का भाव परिलक्षित होता है, निःसंदेह भारतीय अर्थव्यवस्था के लिए मील का पत्थर साबित होगा।

इस बजट में अन्य बातों के अलावा युवाओं का विशेष ध्यान रखा गया है। मेक इन इंडिया, स्किल इंडिया के तहत युवाओं को रोज़गार प्रदान करवाना, दीनदयाल उपाध्याय ग्रामीण कौशल योजना से ग्रामीण युवाओं का कौशल विकास होगा। नए आई.आई.टी. मैनेजमेंट कॉलेज एवं संस्थान खोले जाना इसी का प्रमाण है। यशस्वी प्रधानमंत्री श्री नरेन्द्र मोदी जी ने विद्यालक्ष्मी कार्यक्रम के अंतर्गत छात्रवृत्ति एवं कोई बच्चा शिक्षा से वंचित न रहे, इस हेतु प्रत्येक 5 कि.मी. पर सीनियर सैकेण्डरी स्कूल बनाना एक बहुत बड़ा कदम है। इस बजट से 7.9 प्रतिशत हिस्सा युवाओं के हितार्थ समर्पित है।

इस बजट में महिलाओं का भी विशेष ध्यान रखा गया है। निर्भया कोष के लिए अतिरिक्त एक हज़ार करोड़ रूपए का प्रावधान किया गया है। बेटा बचाओ अभियान को बढ़ावा देने के लिए सुकुन्या समृद्धि खाता योजना की शुरुआत की गई है जिसमें बालिका के जन्म से 10 वर्ष तक की आयु तक खाता खोला जा सकता है। ऐसे खाते में एक वित्त वर्ष में न्यूनतम एक हज़ार रूपए और अधिकतम 1.50 लाख रूपए की राशि जमा की जा सकती है। इस राशि पर 9.1 प्रतिशत वार्षिक ब्याज के साथ आयकर से भी छूट प्राप्त होगी और इस बजट का 3.9 प्रतिशत हिस्सा महिलाओं के लिए समर्पित है।

वित्त मंत्री जी ने इस बजट में किसानों का विशेष ध्यान रखा है। प्रत्येक किसान को मृदा स्वास्थ्य परीक्षण कार्ड प्रदान किया जाएगा। कृषि को परंपरागत तरीके से बढ़ावा दिया जाएगा। प्रधानमंत्री सिंचाई योजना के अंतर्गत लघु सिंचाई, वाटरशेड डेवलपमेंट और सोलर वॉटर पम्प का प्रावधान है। किसानों की

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\* Speech was laid on the Table.

भलाई के लिए 8.5 लाख करोड़ रूपए का प्रावधान किया गया है, जो किसानों को सस्ते ऋण पर दिया जाएगा। यह पिछले बजट से 17 गुणा अधिक है।

इस बजट में माननीय वित्त मंत्री जी ने गरीब व्यक्तियों का भी ध्यान रखा है। प्रधानमंत्री बीमा सुरक्षा योजना के अंतर्गत मात्र 12/- रूपए प्रीमियम पर 2 लाख रूपए का दुर्घटना बीमा का प्रावधान है। जीवन ज्योति बीमा योजना में 330/- के सालाना प्रीमियम पर स्वाभाविक एवं दुर्घटना मृत्यु पर 2 लाख रूपए का रिस्क कवर होगा। अटल पेंशन योजना में 1000/- रूपए स्वयं द्वारा जमा करने पर 1000/- रूपए सरकार द्वारा जमा करवाया जाएगा। आधारभूत एवं ढांचागत विकास के लिए प्रत्येक गांव का विद्युतीकरण होगा। आम आदमी के उपयोग में आने वाले केरोसीन व किसानों को मिलने वाली खाद पर सब्सिडी में बढ़ोत्तरी की गई है। गाँवों और शहरों में 6 करोड़ आवास व शौचालयों का निर्माण एवं हर घर में निर्वाध बिजली आपूर्ति का प्रावधान है।

माननीय वित्त मंत्री जी ने इस बजट के माध्यम से यह भरोसा दिलाया है कि संपूर्ण देश में समान टैक्स प्रणाली (जी.एस.टी.) 2016 से लागू होगी। कारोबार को बढ़ावा देने के लिए सिंगल विण्डों स्कीम लागू होगी और वेल्थ टैक्स का समाप्त किया जाएगा।

इन सभी बातों के अलावा, इस बजट में सांस्कृतिक, ऐतिहासिक, पुरातात्विक एवं धार्मिक स्थानों के संरक्षण एवं संवर्द्धन को बढ़ावा दिया जाएगा और ऑन लाईन बीजा प्रणाली से देशी-विदेशी पर्यटकों को आने-जाने में बढ़ावा मिलेगा। देश की विरासतों को विश्व मानचित्र पर स्थापित करने का लक्ष्य है। साथ ही साथ नमामि गंगे योजना से गंगा स्वच्छ कर धार्मिक आस्था को बढ़ावा देने का भी लक्ष्य है।

अंत में मेरा मानना है कि यह बजट देश के आर्थिक विकास, औद्योगिक विकास, सामाजिक विकास और सबका साथ-सबका विकास का बजट है।



SHRI MALYADRI SRIRAM (BAPATLA): Thank you very much for giving me the opportunity to speak in this august House. This is the first time that I am making a speech, and I am grateful to my Chief Minister. I also thank him as without his support I would not have been here. He is a very dynamic and powerful Chief Minister, and I once again thank him very much.

As I told you, this is the first time that I am speaking. I am not confining myself to the financial statement 2015-2016, but to some of the issues, which are causing concern to society as well as the nation, which I want to rake up.

I am very happy with the speech made in the morning by Shri Hukmdeo Narayan Yadav who has reflected the position of society as well as the country, and the ills of rural India and problems faced by various communities of society. He has really brought to the notice of all of us and made us realize as to what is going to happen and what is to be done for the future of this country. Similarly, I am also bringing to the notice of this august House some of the major concerns like unemployment; rural India's plight, especially, farmers and farming community; and also the problems of the poor.

Sir, all is not well with rural India. Almost all the farmers are in debt. About 80 per cent of the farming community is in debt. Some time back, almost a week or 15 days back, I read in the newspapers that 80 per cent of the farmers in Punjab are in debts. If Punjab farmers are in debt, that means, one can think of the rest of the country and the farmers. Something has to be done for the betterment of the farming community and especially we will have to take care of the rural India.

I have been a keen student of the Annual Budget over the last 40 years, both as a citizen and also as a revenue official and also as a public representative. The intention of every Finance Minister is undoubtedly to do good for the country. But while there has been a vast improvement in many sectors over the last sixty years, the question to ask is whether this was the best we could have done and where there are other budgetary paths which might have secured a better life for all our citizens.

Yes, it is a good beginning that the Government has focused on infrastructure development. The move to raise funds through a cess on diesel and petrol and to ensure funds for infrastructure has been bold. India has the engineering skills to develop all forms of infrastructure. But the Government has to learn lessons from China that we should not have over-investment in infrastructure or building excessive capacities before they are needed. That would also be a national loss as the scarce resource must be invested carefully. It has to be very carefully calibrated both needs and development. But the Government is addressing the aspect of needs now.

It is a very positive development that the Budget has laid emphasis on the unemployment situation whereby nearly 11 crore people are unemployed or under-employed. In this context, I want to bring to your notice as well as to the notice of the august House that undivided Andhra Pradesh has got almost 700 engineering colleges. Out of the 700 engineering colleges, we are producing almost two and a half lakh engineers every year. Over the last ten years, we must have produced almost 25 lakh engineers. If that is the case of Andhra Pradesh, we have a minimum of 20 States and in the last ten years, we could have produced almost two and a half crore of engineers and we would have not provided employment to even ten per cent of them. We are making a lot of engineers unemployed. If this situation continues for another ten years, the future of this country and the future of the youth is at stake. So, I would also warn and remind our fellow friends to have this in mind and also have plans for the future of the youth.

I welcome the Government's effort to develop skills and find employment to our people. Employment and not doles will be the liberation of our people. More than any law, employment will add dignity to our people. The emphasis on employment, infrastructure and skills has to be lauded and I do that.

There is no doubt that the metro cities have benefited greatly from funding and intense Government's attention. Governments feel that if the metro cities are satisfied, then the criticism will be muted. Since most of the metro cities are also

State Capitals, they get additional attention. If one were to go by the standard of life in cities, then India really has a thriving middle class. But when one leaves the metro cities, we find that we enter a different India. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Please conclude.

SHRI MALYADRI SRIRAM : This is the first time I am speaking. I am raking up a serious issue. There have been attempts to ensure that rural life is improved. There were various schemes announced at regular interval to bring urban facilities to rural areas. But that has never happened. When the Five Year Plans were formulated, it was felt that each Plan should focus on some sector. The First Plan focused on agriculture. The Second Plan on industry and so on. There was intense focus and perhaps that helped. Now, it seems that the Budget is too diffused to really have an impact.

Over 60 per cent to 70 per cent of India lives in rural areas, as I mentioned earlier. The first sign is that there is something terribly wrong with rural India as the cascading suicides refuse to stop. Suicides are a result of rural misery. They have become so common place that they do not find a mention in the media also. Sadly there is no mention of this rural scourge in the Budget Speech. It is true that in the last ten years the then Governments ignored the problem of farmer's suicides. I hope that this Government would initiate proper steps to help stop farmer's suicides.

The Government should have at least sanctioned some funds to alleviate the misery of rural people to prevent suicides and to identify the most suicide prone districts affecting the farmers. The Budget should have addressed the issue of agrarian suicides and rural misery. In fact there is no insurance scheme for the suicide victims. In what way shall an increase of FDI limit in insurance sector help suicide victims? ... (*Interruptions*)

HON. DEPUTY SPEAKER: Please conclude.

SHRI MALYADRI SRIRAM : Sir, the Government has a very established scheme to give higher allowances for city dwellers, particularly Government servants.

They do get city allowance. Why cannot they extend this scheme to rural areas also? There is also the shocking issue of levying the same rates of service tax. This is an unfortunate state of affairs. When a person buys a prepaid recharge card for mobile phone, he has to pay service charge. ... (*Interruptions*)

HON. DEPUTY SPEAKER: By 9 o'clock we have to complete all the speeches. I am sorry. Please take your seat.

**\*SHRI DEVUSINH CHAUHAN (KHEDA):** This Government has a vision and determination to fulfill the aspirations of the people of this country.

I am giving some points to support this Budget.

- The Government fiscal deficit is seen at 3.9% of GDP in 2015-16.
- Government will meet the challenging fiscal target of 4.1% of GDP and it remain committed to meeting medium term fiscal deficit of 3% of GDP and current account deficit below 1.3% of GDP.
- Cost has targetted growth, seen at both 8% and 8.5% year ending i.e. 2015-16 aiming double digit growth rate achievable soon.

To control inflation, Government expects consumer inflation to remain close to 5% by March opening room for more monetary policy easing and monetary policy framework agreement with RBI clearly states objectives of keeping inflation below 6%. One of the achievements of our Government has been to conquer inflation. Government planned for revenue by revenue deficit seen at 2.8% of GDP and non-tax revenue seen at 2.21 trillion and agricultural incomes under stress. Our government targets Rs.410 billion from stock sales in companies and total stock sale in 2015-16 seen at Rs.695 billion. Government also reformed market by proposing merging regular commodities with SEBI and try to bring new bankruptcy code.

Government has a determination to bring black money by enacting a comprehensive new law on black money.

Government proposes to create a universal social security system for all Indians.

Government has launched national skills mission soon to enhance employability of rural youth.

Government raised visa on arrival facility to 150 countries from 43 only.

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\* Speech was laid on the Table.

Government allocates Rs.346.99 billion for rural Employment Guarantee Scheme.

Government plans to investment in infrastructure which will go up by Rs.700 billion in 2015-16 last year and plan a National Investment Infrastructure Fund.

Government proposes tax free infrastructure bonds for projects in roads, rail and irrigation projects.

Our Government propose 5 ultra mega power projects for 4000 MW each second unit of Kudankulam Nuclear Power Station to be commissioned.

Our Government plan to build additional 100000 km. of roads.

Government plans port in public sector which will be corporatised under Companies Act.

Government proposes to develop a sovereign Gold bond and introduce new scheme for gold holder in the country.

**श्रीमती पूनम महाजन (उत्तर मध्य मुम्बई) :** उपाध्यक्ष महोदय, मैं आपको धन्यवाद देना चाहती हूँ क्योंकि आज फिर से आपने दूसरी बार यूनियन बजट पर बोलने का मौका दिया है, इसके लिए मैं आपको बहुत-बहुत धन्यवाद देती हूँ।

मैं देश के प्रधानमंत्री श्री नरेन्द्र मोदी जी को धन्यवाद देना चाहती हूँ क्योंकि उन्होंने यूनियन बजट के पहले जब शपथ ग्रहण किया था, तो उसी समय वर्ष 2014 के 26 मई को उन्होंने देश को एक मूल मंत्र दिया था। मूल मंत्र सिर्फ “सबका साथ, सबका विकास” नहीं, बल्कि हर एक धारा में उन्होंने मूल मंत्र देकर कहा था कि मैं हर जगह का अलग-अलग रूप से विकास करूँगा, जिससे साथ में मिलकर “सबका साथ, सबका विकास” के रूप में हम आगे जा सकते हैं। उस मूल मंत्र में मेक इन इंडिया, स्किल इंडिया, श्रमेव जयते, डिजीटल इंडिया, बेटी बचाओ, बेटी पढ़ाओ, स्वच्छ भारत अभियान, pour drop, more crop, युवाओं के लिए स्किल इंडिया का विचार आदि इन सारी धाराओं को लेकर वे आगे बढ़े थे। यहाँ पर बैठे हुए हमारे अपोजिशन के सारे होशियार मित्र हैं, वे जब कहते हैं कि यह बजट कारपोरेट वर्ग के लिए है, यह बजट फलां के लिए है, इससे मुझे पीड़ा होती है क्योंकि इस बजट का नाम ही सबका बजट है। यह सबका बजट इसीलिए है क्योंकि इसमें हर धाराओं का विचार, जो प्रधानमंत्री जी ने किया था, वह सबके सामने दिया हुआ है। हर एक मूल मंत्र का विचार करके लोगों के सामने यह सबका बजट लाया गया है। वह विचार चाहे शिशु का हो, उसके स्वास्थ्य का हो, उसकी शिक्षा का हो, उसकी सुरक्षा का हो, उसकी नौकरी का हो, उसके सम्मान का हो या उसकी सेवा का हो, वह दरिद्र नारायण की सेवा हो, वह इस देश के युवाओं की सेवा हो, महिलाओं की सुरक्षा हो, उन सब मुद्दों को लेकर यह बजट सबका बजट के रूप में आज हमारे सामने आया है।

मैं एक माँ हूँ। हम सब इतना ही चाहते हैं, देश में हम सब देखते हैं कि एक परिवार के रूप में आदमी क्या चाहता है, वह चाहता है कि मैं जिस प्रकार से जिन्दगी जिया हूँ या जी हूँ, उससे भी बेहतर जिन्दगी मेरे बच्चों को मिले, मुझ से भी बेहतर शिक्षा मेरे बच्चों को मिले, मुझ से भी बेहतर उनको नौकरी मिले और मुझ से भी बेहतर ढंग से उनकी जिन्दगी आगे बढ़े। इसी प्रकार से हर इंसान सोचता है कि मेरा जो भी हुआ हो, लेकिन मेरे से अच्छी जिन्दगी मेरे परिवार को मिले। यही सोच हमारे प्रधानमंत्री श्री नरेन्द्र मोदी जी ने अपने देश के 125 करोड़ लोगों के लिए, उन्हें अपना समझकर, अपने बच्चे समझकर, उनके लिए यह बजट आगे रखा है। यह बजट सिर्फ आज का बजट, अगले साल का बजट या वर्ष 2019 में बनने वाला चुनावी बजट नहीं है। यह बजट इसलिए बहुत जरूरी है क्योंकि इस बजट के रूप में हमारे देश के मानस को हम आगे लेकर जाना चाहते हैं। हम जिस सोच को आगे दिखाना चाहते हैं कि राजनीतिक बजट

या यहाँ-वहाँ आंकड़ों का आकलन करने से अच्छा हर किसी आदमी के हाथ में क्या मिलता है? उसको उसका कितना फायदा होता है, इस रूप का बजट दिखाना चाहते हैं। जब हम कहते हैं कि हमें एक फलदार वृक्ष देखना है, उस फलदार वृक्ष को देखते हुए हम सोचते हैं कि हमारा देश भी ऐसे ही एक फलदार वृक्ष के समान हो, तो हम हर वक्त देखते हैं कि जब पौधा छोटा होता है, तो उसे खाद, पानी, अच्छा सूर्य का प्रकाश के रूप में ताकत देनी बहुत जरूरी होती है। उसी विचार से एक शिशु के लिए शिक्षा कितनी जरूरी होती है, वह इस बजट से दिखाई देता है। मैं आंकड़ों पर जाना नहीं चाहती हूँ कि 42 हजार करोड़ रुपया स्कूल एजुकेशन को दिए गए, हायर एजुकेशन के लिए 26 हजार करोड़ रुपए दिए गए हैं। शिक्षा में सबसे महत्वपूर्ण बात यह है कि आई.आई.टी. के लिए एडिशनल 3538 करोड़ रुपए और जो नए 7 आई.आई.एम. बनाए जाने वाले हैं, उनके लिए 275 करोड़ रुपए दिए गए हैं। सबसे सराहनीय बात यह है कि बच्चे प्राइमरी स्कूलों में तो जाते हैं लेकिन चौथी कक्षा के बाद हम देखते हैं कि गांवों में ही नहीं बल्कि शहरों में जो झुग्गी-झोपड़ी में लोग रहते हैं, चौथी कक्षा के बाद उनका ड्राप आउट रेट काफी बढ़ जाता है। उसी के लिए मैं वित्त मंत्री जी को धन्यवाद देना चाहती हूँ कि एडिशनल सैकेंडरी एजुकेशन के लिए, उसके इनफ्रास्ट्रक्चर को बढ़ाने के लिए पिछले साल के बजट से भी ज्यादा 3565 करोड़ रुपया दिया है। इससे ड्राप आउट रेट भी कम होगा और उच्च शिक्षा प्राप्त करने के अभियान को भी आगे बढ़ा सकते हैं। स्कूलों में बेटियों की उपेक्षा होती है। 'बेटी बचाओ, बेटी पढ़ाओ' का हमारा विचार है ही, लेकिन जब तक हमारी बेटी सुरक्षित नहीं रहेगी, तब तक उनका स्कूलों में पढ़ना भी कठिन है। जब तक हम बच्चियों की सुरक्षा, उनकी लाज-लज्जा का खयाल नहीं रखेंगे तब तक उन्हें पूरी तरह शिक्षित करने में कठिनाई सामने आएगी।

मैं प्रधानमंत्री जी को धन्यवाद देना चाहती हूँ कि अब तक 64935 शौचालय स्कूलों में थे, लेकिन अब इस बजट में यह प्रावधान किया है कि आने वाले समय में 404035 शौचालय स्कूलों में बनाएंगे। जब प्रधानमंत्री जी गुजरात के मुख्यमंत्री थे, वहां इसका बहुत अच्छे रूप से अभ्यास किया था और उस समय बच्चियों के लिए जो शौचालय बनाए गए थे, उस समय ड्राप आउट रेट बहुत कम हुआ था। उसी रूप से यह सराहनीय व्यवस्था इस बजट में भी की गई है। जब हम 'सबका बजट' कहते हैं, जब बच्चा शिक्षा लेता है, सुरक्षा लेता है, स्वस्थ रूप से आगे बढ़ता है, तो उसके लिए नौकरी बहुत जरूरी रहती है और वह उसकी जिंदगी का बहुत महत्वपूर्ण पड़ाव होता है। वह पड़ाव उसके सम्मान का पड़ाव होता है। आपने देखा होगा कि जब एनडीए की पहली सरकार थी, तब हमने छह साल में अटल बिहारी वाजपेयी जी के हाथों से छह करोड़ लोगों को रोजगार दिया था लेकिन उसके बाद यूपीए-1 और यूपीए-2 की सरकार ने दस सालों में सिर्फ डेढ़ करोड़ लोगों को भी रोजगार उपलब्ध नहीं कराया। अब एनडीए सरकार फिर से सत्ता में है और



जिस प्रकार से बजट ने एक फिसकल डिसिप्लिन को आगे बढ़ाकर अपनी सोच आगे बढ़ाई है, उस सोच के अनुसार मैं आपको यह कहना चाहती हूँ कि हम यह देख सकते हैं कि आने वाले समय में वर्ष 2020 तक एनडीए-2 के माध्यम से जिस प्रकार से इनफ्रास्ट्रक्चर में 137000 करोड़ रुपया दिया है, एजुकेशन में और ज्यादा पैसे दिए हैं, उस प्रकार से बच्चों को सालाना नौकरी मिलते-मिलते वर्ष 2020 तक पांच करोड़ नौकरियां उपलब्ध हो सकती हैं और यह बात विश्वसनीय एजेंसी सिरिल ने बताई है।

उपाध्यक्ष जी, मुझे मालूम है कि चर्चा करने के लिए समय कम है, लेकिन मैं इतना ही कहना चाहती हूँ कि हम सभी भारत के नागरिक यही चाहते हैं कि इस देश का हर नागरिक आगे बढ़े। मैं मुम्बई शहर में रहती हूँ लेकिन जिस चुनाव क्षेत्र से मैं आती हूँ वहां 70 फीसदी लोग झुग्गी-झोपड़ी में रहते हैं। यहां टीएमसी के युवा नेता ने बहुत धुआंधार भाषण में कहा कि 80 प्रतिशत जन-धन योजना बंद हो गई है। वे माननीय सदस्य अभी सदन में मौजूद नहीं हैं, लेकिन मैं उनसे कहना चाहती हूँ कि जन-धन बहुत अच्छी योजना है। मैं अपने क्षेत्र की गली-गली में जाती हूँ, वहां हर व्यक्ति ने यही कहा है कि इस योजना के माध्यम से हमें हमारा मान-सम्मान मिला है। पहली बार इस देश के फाइनेंशियल इनक्लूजन में मेरा स्वयं का सम्मान बढ़ा है। देश में हर नागरिक का हमें सम्मान रखने की जरूरत है। अगर किसी में हुनर है और स्किल डेवलपमेंट के अनुसार उसे नौकरी नहीं देंगे, जिसकी जो ताकत हो उसे उस रूप से आगे नहीं बढ़ाएंगे, तब तक देश का पूर्ण विकास नहीं हो सकता है। सैल्फ हैल्प ग्रुप्स के बारे में कहना चाहती हूँ। हमारे राज्य मंत्री श्री जयंत सिन्हा जी सदन में मौजूद हैं। उन्हें इसलिए भी धन्यवाद दूंगी क्योंकि वर्ष 1999 में उनके पिताजी यशवंत सिन्हा जी इंश्योरेंस बिल लाए थे और अब वर्ष 2015 में उन्हीं के हाथों यह बिल पास हुआ है। वे हर समय फारवर्ड थिंकिंग के रूप से, रियलिस्टिक बजट के रूप से हमें यही कहना चाहते हैं कि सैल्फ हैल्प ग्रुप्स हों, चाहे महिलाएं हों, अगर किसी को सशक्त करना है तो जन-धन योजना के माध्यम से हम कर सकते हैं।

### **19.00 hrs.**

सुरक्षा के लिए अटल पेंशन योजना, प्रधानमंत्री सुरक्षा बीमा योजना, अगर मुझे कुछ हो जाए तो मेरे बच्चों का क्या होगा, इस रूप से जब हम सोचते हैं तो मात्र 12 रुपये प्रतिवर्ष देने पर, जिसमें सरकार 50 प्रतिशत पैसा मिलाकर, दो लाख रुपये का बीमा देने की योजना लाई है। मैं सभी को धन्यवाद देना चाहती हूँ कि शिशु, शिक्षा, सुरक्षा, स्वास्थ्य, सम्मान और सेवा के रूप में आठ साल के बच्चे से लेकर 80 साल

तक आयु के व्यक्तियों, हमारे युवाओं को हम ज्यादा ताकत देना चाहते हैं। मिडिल क्लास हो, युवा हो, हर किसी की ताकत हम आगे बढ़ाना चाहते हैं। जिस प्रकार से वित्त मंत्री जी ने कविता कही थी कि हर वक्त कांटों की तकलीफ होती है, उसके साथ ही अंत में मैं दो वाक्यों में अपना भाषण समाप्त करूंगी :

“कांटों की अपनी कहानी है, कांटों की अपनी कहानी हैं और वह हमारी सबकी परेशानी है।  
कुछ फूल खिलाए हैं हमने और कुछ फूल खिलाएंगे,  
इस बाग की, इस देश की खुशबू विश्वभर में सफलतापूर्वक हम फैलाएंगे।”

यही मैं अपेक्षा करती हूँ।

उपाध्यक्ष जी, आपने मुझे समय दिया, इसके लिए मैं आपको धन्यवाद देती हूँ।

SHRI H.D. DEVEGOWDA (HASSAN): Thank you very much, Sir.

You have permitted me to speak on the General Budget. The hon. Minister of State for Finance is present in the House. In UPA-II, there was no discussion on the Budget presented to this august House. It was passed without discussion. At least, you have allowed one day or 14 hours; whether it is 9 p.m. or 9 a.m., I want to hear the speeches of all the senior Members as well as the new entrants who speak, giving valuable suggestions. I want to hear them. I will sit even till nine o'clock or ten o'clock, whatever the House decides. I also gave a letter on Friday to the hon. Speaker to better give a holiday on Saturday because I wanted to be present and hear the General Discussion and the valuable speeches made by hon. Members of this House.

Please bear with me. In this country, even after 65 years of Independence, we are still observing poverty. When the Food Security Bill, which was moved in this House, the malnutrition and poverty stricken people had been estimated at 79 per cent by the Government. I do not know how they have come to that figure. I do not want to go into all those details. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Order please.

... (*Interruptions*)

SHRI H.D. DEVEGOWDA : This may be my last speech. I may resign and get out. There is no need for me to sit in this House. I resigned twice as PWD and Irrigation Minister. I resigned in the night at about 12.15 here and Shri Vajpayee sent a slip, 'Even now it is not late. I will save your Government', when Congress wanted to withdraw support. I said, 'No'. I am not bothered about the chair. I am an altogether different person. There is nobody who recognises us, those who come from the rural areas of this country. ... (*Interruptions*)

HON. DEPUTY SPEAKER: Order please. Those who want, you can go and sit outside. Do not make noise here. You can go outside and come back.

... (*Interruptions*)

SHRI H.D. DEVEGOWDA : This is an issue pertaining to the agriculture sector. From day one in 1991 when I entered this House, I request all the hon. Members to go through the speeches I have made from 1991. The agriculture sector is going to give jobs to more than 70 per cent of our workforce. We are now thinking of solving the unemployment problem by giving encouragement to the industrial sector, the manufacturing sector and the service sector. ... *(Interruptions)*

HON. DEPUTY SPEAKER: I am very sorry. The Members in the last bench, you are going on disturbing. It is not fair. That is my observation. If you want, you can go outside and come back. This is not the place.

... *(Interruptions)*

HON. DEPUTY SPEAKER: When a former Prime Minister is speaking, at least listen to him for courtesy sake. If you are not interested, please go out.

... *(Interruptions)*

SHRI H.D. DEVEGOWDA: The issue is as to why so many farmers are committing suicide in Vidharbha, Maharashtra, in Andhra Pradesh and in Karnataka. I do not want to take the names of all the States. But we are watching everyday that the suicides are being committed. I have not heard till today a person from corporate houses is committing suicide. Let us debate on this issue. How much money have we funded to the corporate houses? I do not want to speak about the foreign investors. How much money have we funded for the domestic investors? They are working under loss. Will you kindly give the figures? How much money have we funded which is working under loss whether it was by UPA or NDA or UF or Narasimha Rao Government? What is their investment? All these things boil my blood. I must be very frank in this House. We are elected by the rural masses except maybe about 10 per cent or 15 per cent who are elected by the people from the metropolitan cities.

The last Budget was presented by the hon. Finance Minister, Shri Arun Jaitleyji when their Government was only 45 days or 50 days old. I had said that they need some time. Today, he has come out with certain programmes. I am not

going to discuss about the allocation. He has to manage the finances because of various international problems which were being faced by the other developed countries. I do understand that. The issue is that even today the farmers are committing suicide. We have to find out as to why. I would like to make a few more issues.

Now I come to the issue of inviting foreign investors or the domestic investors for whom a healthy climate has not been created because of certain hindrances by the Opposition Parties also. The Land Acquisition Bill was passed in 2013. Now the fear of providing the land to the corporate houses was one of the issues which is very difficult. It is because as per the Bill of 2013 that was amended here more than 70 per cent to 80 per cent should give their consent. That is one of the issues which even I had opposed. When I tried to give some instances in my speech, hon. Deputy-Speaker asked me to close and I obeyed it. A former Governor of Karnataka, Shri Chaturvedi, whom you must be knowing was one of the senior leaders and a former Comptroller and Auditor General of India, had given a report. When he was the Governor of Karnataka, we made a representation on behalf of the farmers telling how much fraud made within the limits of B'lore city in the first phase of BMICP with the cooperation of politicians and bureaucrats. After due inquiry, the Hon'ble Governor of Karnataka had written a letter to the Chief Secretary to recover 18.78 acres of excess land. Each one acre of land will cost more than Rs.20 crores which ultimately is a fraud of more than 30,000 crores for only one project of BMICP.

The Prime Minister has given a call for *bhrashtarchaar mukt* Bharat. I am not going to doubt his declaration. He wants to see a Bharat which is free from corruption. I agree with him hundred per cent and we will extend our cooperation. I am not bothered about the party issues. When I met him in 7, RCR, I told him that I will resign. I told him that I never expected him to get more than 270 seats. I will vacate my seat. I will keep up my promise. There are some sort of election

challenges. Then he said that election challenges will be there but you should not do it.

Sir, why I have mentioned this is because this may be last speech. I am not prepared to sit here having the honour of having to sit just before the Chair of the Speaker in the front bench. I want to sit in the House and make a little contribution to the nation. I have not served the full term as the Prime Minister of this country. I was here hardly for 10 to 11 months.

What are all the decisions that I had taken during my tenure? I do not want to go on listing them here. It is not necessary for me. The only point here is what I did for the farmers. I told the then Finance Minister, I do not want to take his name since I have some differences with him, that I will not accept this proposal. What is the message that he intended to give to the nation through the Budget? I am a person committed to the farm sector and the rural masses. I come from a village. I am a farmer and I will die as a farmer. I do not have any other ambition in the last leg of my life. If one will go through the Budget of 1996-97, one will understand this.

The late Indira Gandhi nationalised the banking sector. What is priority sector lending? When the banking sector was nationalised it was stipulated that 18 per cent lending should be given to the farming sector. When I accidentally became the Prime Minister I called all the scheduled banks and asked them as to what percentage of loan they were disbursing to the farmers. Not even a single scheduled bank exceeded 9 per cent lending. They did not keep up to the mark of 18 per cent because it is not regular profession which have a regular and sufficient income to return the loan. That is why all the scheduled banks were afraid to lend to the farming sector. I said that this money should be deposited in the Rural Development Infrastructure Fund. That is the decision that the UF Government took. The roads, irrigation projects had to be completed for the sake of growth of the agriculture and making it a profitable concern.

Sir, I asked the former Attorney-General and the former Governor of Karnataka to refer the matter of 18350 acres of land issue to the CBI and that I was prepared to face it. I took the decision having confidence in the economic policies pursued by the then Government. I will leave it at that stage. What is our role responsibility as MPs in the constituencies? The farmers are suffering because of some wrong decisions taken by certain politicians who colluded with such type of companies.

The other point is about one time settlement. Has this been really applied to the farmers? The other day the hon. Minister of Agriculture was saying that it is a State subject. Why has it been kept in the Concurrent List? Would the Central Government like to shift the responsibility of giving support price or market intervention scheme to the States when the farmers have to go in for distress sale? For what purpose has this been kept in the Concurrent List? I have got high regards for the hon. Finance Minister. I want to personally go and discuss with him. I would like to know for what purpose this has been kept in the Concurrent List. I would like to know how much fund the Government has provided for the defaulting corporate houses. Can the Government really come out with facts and figures on this?

With regard to NPA I would like to submit that the Reserve Bank of Governor had said that NPA is one of the headaches for him and that he cannot agree with the Finance Minister.

Such is the situation between the Reserve Bank and the Government. The issue is, it is not so simple to attract Foreign Direct Investors. As regards Vibrant Gujarat Summit, how many people attended it? Only three Indian corporate houses have come forward. I do not want to take the names of those corporate houses. One corporate house says that in five years, it will invest Rs. 1 lakh crore. Another one says that it will invest Rs. 10,000 crore and the third house says that it will be Rs. 50,000 crore in five years. Sir, more than 230 MoUs have been signed. How many people have come forward?

The Prime Minister went to Japan. He visited small towns. The worry regarding Smart Cities is how much land they require, and what are the conditions. You have not worked it out. The Land Bill has not been passed. I do not know whether you are going to call a Joint Session or not. I do not know how things are going to move. That is the climate of investors. Attracting the investors has not been completed. It is very difficult to implement all those programmes.

Sir, on the Accelerated Irrigation Programme, I had persuaded with the then Finance Minister. When was the Bhakra Nangal Dam under the Second Five Year Plan completed? It was completed during Pandit Jawaharlal Nehru period. Has the distribution system been completed? Has the canal system been completed? No. That is why, I took a decision to at least fund such incomplete projects. It is not the question of one State favouring another State. What has happened to that Accelerated Irrigation Programme today?

Now, you have exempted wealth tax. Who are going to give wealth tax? How many people are there in this country to pay wealth tax? I am not going to debate on this issue. Many of our colleagues have made excellent speeches on the Budget including hon. Deputy-Speaker. How much money has been provided for it?

**19.18 hrs.**

(Shri K.H. Muniyappa *in the Chair*)

Sir, the issue is, they do not find any money for the Accelerated Irrigation Programme and you have abolished wealth tax. In turn, two per cent surcharge is there for a person who is earning Rs. 1 crore or more. Is there any slab for it? A corporate house can earn Rs.800 crore or Rs. 1000 crore or Rs. 2000 crore. Is there any slab which you have kept for it? This tax is payable if the asset is more than Rs. 30 lakh. The wealth tax was there. Please enlighten us. The super rich with taxable income of over Rs. 1 crore will have to pay surcharge of 2 per cent. Please explain it to us, Sir. We do not know what exactly is your approach having abolished wealth tax.



About the farmers of Karnataka, I do not know whether the young MP from Mysore is here or not. Sir, our sister is sitting there. There is a major issue about the tobacco farmers of Karnataka. Virginia tobacco is available only in Karnataka. In Hubli also, tobacco farmers are suffering. But Virginia tobacco is in Mysore district and Hassan district. It is also grown in Hosur, Periyapatna, Heggadadevanakote, part of K.R. Nagar, Arakalagud, and Holenarasipur. They have grown 102 million kgs. of tobacco. The ITC Company has given loan for construction of barns, it has given loan for growing Virginia tobacco. They have encouraged it. Today, because of the policy on account of the World Health Organisation, now they are discouraging it and five per cent tax has been imposed on it. It is only for Karnataka Virginia tobacco farmers. That is the issue. In Andhra Pradesh, how much are they producing? Of course, I am not discriminating between the Andhra Pradesh farmers and the Karnataka farmers. Is there any such levy of tax for them? It is because theirs is beedi tobacco. That is why they have not been taxed anything. But Karnataka farmers, in addition to this problem created by the policy decision, are also shouldering the levy of five per cent tax. What they are demanding is, 'Do not allow us to commit suicide'. You waive all the loans which you have given. The ITC Company now is building big hotels competing with others. The ITC Company was formed to encourage this type of Virginia tobacco. It was for providing seeds and all expenditure was met by them and ultimately they used to purchase. There were more than sixty traders, but now they have been reduced to only five traders. It is a monopoly between the Tobacco Board officers and the traders. The farmers are committing suicide. We have gone there and seen their condition. Let us waive all the loans. They want to switch over to other crops. They say that for their survival they will change their cropping pattern. This is the type of tobacco which was yielding so much of foreign exchange. I have quoted this one example.

What about areca nuts? What about the farmers of areca nuts? Madam is here. You have all represented to the Government. What is the relief given by the

Government? Outside we talk about so many things. Our hon. Prime Minister announced the Aadarsh Gram Yojana. Our hon. Deputy-Speaker, who is the Chairman of the MPLADS Committee, was pleading on behalf of all the Members of this House, to enhance the MPLAD fund. In Karnataka, each MLA gets Rs. 2 crore, but we get Rs. 5 crore. I have given Rs. 50 lakh to Jammu and Kashmir when they were suffering due to flood at the request of the Prime Minister. For Aadarsh Gram Yojana also you have to provide funds.

Let me come to Jan Dhan Yojana. There is a provision for providing Rs. 1 lakh for death. At least that much benefit is going to be provided. Where is the market intervention for areca nut and tobacco farmers? They are selling at Rs.700 or Rs.800! There is no market intervention. We introduced that in order not to allow the farmers to sell in distress. Do you know the problem of paddy-growing farmers? Let all the Members of Parliament from Karnataka, to whichever party we may belong, unite together in this issue. It is not a question of your Government or the UPA Government. The UPA Government had waived off loans of farmers to the tune of Rs.72000 crore. The Governor, RBI says that the question of abolishing the loan is not an issue to help the farmers. It is all right. Please save the farmers from making distress sale. What is the rate of fertilizer?

HON. CHAIRPERSON: Shri Devegowda, please conclude.

SHRI H.D. DEVEGOWDA: Sir, I will take four or five minutes only. What is the rate of di-ammonium phosphate or phosphatic fertilizers? Dr. Manmohan Singh presented the Budget on 28<sup>th</sup> February, 1996. Accidentally, I came here. I never expected it. I had not got the mandate of the people. Only 16 Members were elected during my period. However, I had taken certain steps. It is really a different issue. I came here. I got the Vote of Confidence cleared by this House on 11<sup>th</sup> June, 1996. I called the Secretary (Chemicals and Fertilizers). I think Dr. Kelkar might be the person at that time, if my memory is correct. I asked him to reduce the cost of di-ammonium phosphate, phosphatic fertilizers and urea. He refused to do it. He said: "Your Budget is not presented. Dr. Manmohan Singh's

Budget has not mentioned about such concessions. If anybody moves Cut Motion, your Government will go out.” I said: “Jolly well, I am ready to face it.” I called the Cabinet Secretary. I called the Secretary (Chemicals and Fertilizers). I asked them to clear that that day itself. In the Budget Speech of the then Finance Minister – I do not want to take the name – he said: “The Prime Minister has taken a decision. That is why I am providing Rs.2800 crore worth additional concessions to the farmers.” That was the decision I took without the permission of the House. The Budget was presented on 19<sup>th</sup> July, 1996. How many concession we had given! If you go through this, you will come to know that agriculture growth was beyond anybody’s expectations! The *Economic Survey* says this.

HON. CHAIRPERSON: Shri Devegowda, kindly conclude now. You have taken half-an-hour’s time. You have given valuable suggestions to the Government.

SHRI H.D. DEVEGOWDA: I will conclude. I said I might even take the permission of the hon. Speaker and resign. I am not a power-hungry politician. He knows of me. ... (*Interruptions*) You know about that.

I now come to the funding of irrigation itself.... (*Interruptions*) I am not interested. What is there for me? My only temptation is this. Our hon. Deputy-Speaker is fighting for the cause of all of us to increase the MPLADS fund. If I get Rs.10 crore or Rs.15 crore, I will be happy. I sit only for that purpose. Otherwise, there is no charm in this.

Sir, please pardon me. There are so many issues. I can understand the time constraint. If the entire House cooperates, I can go a little further. That is all. Otherwise, I will conclude.

We are comparing ourselves with China. Why are the American companies going to invest in China? Why not in India?

They are not giving land in a way we are giving. They are only leasing the land. That is why even American companies go there and invest there. The issue is, today, when we want to part with our land, it is not a question of compensation. That is why, Shri Rahul Gandhi has taken a tough stand at that time – whatever

may be the views of the Prime Minister, he has not bothered. How? You are going to say 'market value'. Who is to decide the market value? It is there in the amendment moved by the Government. Who is to fix the market rate? Is it the purchaser? Is a person who comes to this country for investing fix the rate? Or is it the owner of the land? All these issues are still creating doubts in the minds of all of us. That is why, we are a little bit hesitant to support your so-called amendment to the Land Acquisition Bill. ... (*Interruptions*)

The percentage of agriculture GDP in regard to exports has increased from 9.10 per cent to 14 per cent in 2008-09 during the UPA Government. Should you not consider the achievement of this? Exports in agriculture sector has increased from nine per cent to 14.5 per cent. What is the increase in the manufacturing sector? From 18 per cent, it has come down to 18 per cent from 17 per cent. That is the situation. Even now, it is not too late. If you neglect the farming community, you would pay a heavy price.

Lastly, I would like to end my speech by the quote of Mahatma Gandhi. I want to remind this House and all the respected colleagues, I quote Mahatma Gandhi – Remember the dark brown starved men bending under the scorching sun, scratching a little bit plot of land to eke out his living. Remember this. Anything you do, do for him; do for his benefit. Thank you very much.

**\*साध्वी सावित्री बाई फूले (बहराइच):** आदरणीय प्रधानमंत्री नरेन्द्र मोदी जी के नेतृत्व में माननीय वित्त मंत्री श्री अरुण जेटली जी ने एक प्रगतिशील, दूरगामी और भविष्योन्मुखी बजट प्रस्तुत किया है। जिसके लिए मैं उन्हें बधाई देते हुए बजट का समर्थन करती हूँ। देश ने जिस भरोसे के साथ, प्रचंड बहुमत के साथ भा.जा.पा. की सरकार बनाई है, उसी को पूरा करने के लिए सबका साथ-सबका विकास के माननीय मोदी जी के मंत्र पर इस बजट का ताना बाना बुना गया है।

भारत की जनता ने हमारी सरकार को महंगाई पर, भ्रष्टाचार पर अंकुश और युवाओं को अधिकाधिक रोज़गार सृजित करने के लिए इतना बड़ा जनादेश दिया है। अपने 10 महीने के कार्यकाल में पहले दो उद्देश्य की पूर्ति के लिए कई कारगर कदम उठाए गए हैं। अब मौजूदा बजट का मुख्य ध्यान नौकरियों पर है। अभी देश को 10 लाख नौकरियों की प्रतिवर्ष आवश्यकता है। जिसके लिए बुनियादी ढांचे के क्षेत्र को मजबूत करने की आवश्यकता है। और इस बजट से सरकार ने इस क्षेत्र में 70 हज़ार करोड़ रूपए निवेश करने की बात कही है। इसके तहत रेलवे, सड़कों के निर्माण समेत इंफ्रा बांड, करमुक्त बांड जारी किये जाने के प्रावधान के साथ ही बंदगारों को कंपनियों का दर्जा देने की बात कही गयी है। इससे यह खुले बाज़ार से पैसा उठा सकेंगे, जिससे रोज़गार की संभावनाएं पैदा होंगी। बिजनेस को आसान बनाने और युवाओं में उद्यमिता को प्रोत्साहित करने के लिए ई-बिज पोर्टल, ऑनलाइन परमिशन जैसे कई कदम उठाए हैं। बजट में आर्थिक विकास की दर को तेज करने पर ध्यान देने के साथ ही सामाजिक सुरक्षा पर भी विशेष ध्यान दिया गया है। इसके लिए जन-धन योजना खाते के माध्यम से पेंशन योजना, आम और गरीब लोगों को अटल पेंशन योजना के द्वारा बीमा कवर की सुविधा दी गयी है। यहाँ तक कि अत्यंत गरीब लोगों के लिए प्रीमियम की राशि भी सरकार ही देगी। बजट में वित्त मंत्री जी ने वित्त आयोग की सिफारिश के अनुरूप राज्यों को कुल राजस्व का 62 फीसदी हिस्सा देने की बात कही है। इससे अकेले यू.पी. को पहले की तुलना में 1 लाख करोड़ रूपए अधिक मिलेंगे। यदि बजट के मुताबिक काम हुए तो निश्चित ही भारत एक पूर्ण आधुनिक अर्थव्यवस्था बन जाएगा। खासतौर पर उत्तर प्रदेश में विकास होगा।

कृषि क्षेत्र के विकास के लिए किसानों को उनकी खेती का लाभकारी मूल्य मिले, उनके उत्पाद को अच्छा बाज़ार मिल सके इसके लिए पहली बार बजट में कृषि बाज़ार की घोषणा की गयी है। गाँव को आधुनिक तकनीक से लैस करने की भी योजना है। प्रधानमंत्री सिंचाई योजना से हर किसान को पानी की आपूर्ति होगी। खेत-खलिहान सूखने के बजाए लह-लहायेगे, किसानों की उपज अच्छी होगी।

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\* Speech was laid on the Table.

माननीय वित्त मंत्री ने इस बजट के माध्यम से देश की अर्थव्यवस्था में नए अध्याय की शुरुआत की है। देश की संघीय व्यवस्था में राज्यों को और महत्व देते हुए उनको बढ़ी हुई मात्रा में धनराशि आवंटित कर एक नयी शुरुआत की गयी है। स्वास्थ्य, शिक्षा, सामाजिक सुरक्षा, युवाओं के लिए रोज़गार और कृषि क्षेत्र में सुधार की घोषणाओं के साथ-साथ सब्सिडी का दुरुपयोग रोकने पर भी ज़ोर दिया गया है।

उत्तर प्रदेश के तराई क्षेत्र में नेपाल की सीमा से लगा हुआ मेरा संसदीय क्षेत्र बहराइच आर्थिक विकास की दृष्टि से अत्यंत पिछडा हुआ है। आपसे अनुरोध है कि तराई क्षेत्रों के औद्योगिक विकास के लिए विशेष आर्थिक पैकेज के तहत खाली पड़ी सरकारी ज़मीनों पर उद्योग धंधों की स्थापना कराई जाए, जिससे स्थानीय जनता को रोज़गार के साधन उपलब्ध हो सके। बहराइच एवं आसपास के जनपद प्रतिवर्ष बाढ़ की विभीषिका से जूझते हैं और बाढ़ में खेती और मूलभूत सुविधाओं का ढांचा ध्वस्त हो जाता है। इसके लिए एक विशेष आर्थिक पैकेज द्वारा बाढ़ नियंत्रण, आपदा प्रबंधन, पुनर्वास एवं पूर्व संचेतन प्रणाली (अर्ली वार्निंग सिस्टम) की व्यवस्था करने का मैं आपसे अनुरोध करती हूँ। जिले के प्रमुख मार्गों के अलावा ग्रामीण सड़कें पूरी तरह से क्षतिग्रस्त हैं जिनके लिए केंद्रीय सड़क निधि से विशेष निधि आवंटित की जाए, जिससे यह क्षेत्र विकास की मुख्यधारा से जुड़ सकें।

**\*श्री सत्यपाल सिंह (सम्भल):** माननीय प्रधानमंत्री जी एवं माननीय वित्त मंत्री जी को बधाई देता हूँ, जिन्होंने इस आम बजट में 125 करोड़ लोगों की चिंता करते हुए अनेकों जन-कल्याणकारी योजनाओं को चलाने की व्यवस्था इस बजट में की है। यह निश्चित रूप से लोगों के सपनों को पूरा करने वाला है। जो आशा और विश्वास देश की जनता ने माननीय प्रधानमंत्री जी पर किया है, उस दिशा में खरा उतरने के लिए इस बजट में सशक्त कदम उठाए हैं। इसमें सभी वर्गों के लोगों के हितों को ध्यान में रखा गया है, जिसमें प्रधानमंत्री जन-धन योजना से लेकर सामाजिक सुरक्षा, देश के नौजवानों का ख्याल, गरीबों के हितों का संरक्षण, मध्यम वर्ग का ध्यान, सामाजिक रूप से पिछड़े व्यक्तियों का उत्थान, वरिष्ठ जनों के लिए कल्याण फंड की व्यवस्था, किसानों के हित में महत्वपूर्ण कदम व शिक्षा के क्षेत्र में सराहनीय कदम उठाने की व्यवस्था की है।

मैं केवल चार प्रमुख क्षेत्रों पर चर्चा कर रहा हूँ। हमारे प्रधानमंत्री जी ने कहा था कि हमारी सरकार गरीबों की सरकार को समर्पित सरकार होगी। गरीबों के लिए 6 करोड़ घर बनाने हेतु बजट में 14000 करोड़ का प्रावधान किया गया है। घर भी ऐसा जिसमें मूलभूत सुविधाओं सहित 24 घंटे बिजली, पीने का स्वच्छ पानी, शौचालय, सड़क आदि सात वर्षों में पूरा करने का लक्ष्य। प्रत्येक परिवार में कम से कम एक व्यक्ति को सात वर्षों में रोजगार या पालन-पोषण का साधन उपलब्ध कराया जाएगा। स्वच्छ भारत मिशन के तहत जीवन स्तर व जन स्वास्थ्य को सुधारने के लिए गरीब लोगों के घरों में शौचालय निर्माण की व्यवस्था।

प्रधानमंत्री जन-धन योजना से 154,000 डाकघरों को जोड़ने की योजना, जिससे गरीब व्यक्तियों को वित्तीय लाभ मिल सके। गरीब व्यक्तियों के लिए 3 नई बीमा योजनाओं को चलाकर सामाजिक सुरक्षा प्रदान की है। (1). प्रधानमंत्री सुरक्षा बीमा योजना (18 से 70 वर्ष) दुर्घटनावश मृत्यु होने पर केवल 12 रूपए प्रतिवर्ष प्रीमियम पर 2 लाख रूपए का बीमा; (2). प्रधानमंत्री जीवन ज्योति बीमा योजना (18 से 50 वर्ष) प्राकृतिक स्वभाविक मृत्यु पर 330 रूपए प्रतिवर्ष प्रीमियम पर 2 लाख का जोखिम खर्च दिया जाएगा; (3). अटल पेंशन योजना के तहत (18 से 40 वर्ष) 1000 रूपए प्रीमियम प्रतिवर्ष देगी और एक स्वयं देना होगा।

सुकुन्या समृद्धि योजना बालिकाओं व महिलाओं के सम्मान के लिए जमा राशि पर 9.1 प्रतिशत ब्याज दिया जाएगा और कन्या के 21 वर्ष पूर्ण होने से पहले विवाह योग्य होने से पहले खाते से धनराशि नहीं निकाली जा सकती है और जमा राशि पर देय ब्याज पर धारा 80 सी के तहत कर भी नहीं लगेगा, जिससे गरीब व्यक्ति व मध्यम वर्गीय व्यक्ति को अपनी बालिका के विवाह की जो चिंता रहती थी, कैसे विवाह होगा, उस चिंता को भी दूर किया है। यह गरीबों के हित में बहुत ही महत्वपूर्ण सरकारी कदम है।

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\* Speech was laid on the Table.

नौजवानों के लिए दीनदयाल उपाध्याय ग्रामीण कौशल योजना में वित्तीय सहायता प्राप्त कर सुखद आजीविका के सुधार करने के लिए गाँव के नौजवानों को एक अवसर प्रदान कर युवाओं के लिए सराहनीय कार्य किया है। सभी गरीब व मध्यम वर्ग के विद्यार्थियों के लिए अपनी पसंद की उच्च शिक्षा प्राप्त करने के लिए वित्तीय सहायता प्राधिकरण के तहत छात्रवृत्ति के साथ-साथ शैक्षण ऋण योजना का प्रावधान कर देश के युवाओं के सुनहरे भविष्य की चिंता की है। युवाओं के लिए प्रत्येक ब्लॉक में स्पोर्ट्स स्टेडियम निर्माण की व्यवस्था जिससे देश के ग्रामीण क्षेत्रों का भी युवा वर्ग खेल में रूचि लेकर अपने स्वास्थ्य की चिंता कर सके तथा खेल में आगे बढ़कर प्रसिद्धि प्राप्त कर सके।

किसानों के हित में भी महत्वपूर्ण व्यवस्था की है। लघु और सीमान्त किसानों के लिए रियायती दरों पर कृषि ऋण उपलब्ध कराने के लिए बजट में 8.5 लाख करोड़ रूपए की व्यवस्था की है तथा परंपरागत कृषि विकास योजना और वैज्ञानिक जैविक खेती के प्रयोग को प्रोत्साहन देकर सराहनीय कार्य किया है। खेत का स्वास्थ्य जानने के लिए कि किस खेत में कौन सी खाद की आवश्यकता होगी, कितनी मात्रा में और कौन-सी फसल उस खेत में अच्छी हो सकती है, यह हमारी सरकार ने किसानों के लिए बहुत ही महत्वपूर्ण योजना की व्यवस्था की है, क्योंकि किसान बिना खेत का स्वास्थ्य जाने अंधाधुंध यूरिया खाद आदि को जमीन में डालते जाते हैं जिससे खेत की उर्वरा शक्ति नष्ट हो जाती है और कौन-सी खाद किस खेत को चाहिए यह भी जानकारी किसान के पास नहीं है। इससे किसान को पूरी जानकारी मिल जाएगी कि उसके खेत को कौन-सा खाद और किस मात्रा में देना है और कौन-कौन सी फसल खेत में हो सकती है। खेत की उत्पादकता बढ़ाने के लिए अनुसंधान को बढ़ावा देने के लिए अटल नवोन्वेष योजना की व्यवस्था की गयी है।

60 वर्ष से ऊपर के सभी लोगों के लिए पेंशन की व्यवस्था, जिससे किसानों को भी पेंशन मिलेगी। किसान जब तक स्वस्थ रहता है खेती करके अपने परिवार का पालन-पोषण करता है, परंतु किसान बूढ़ा होने पर जब वह खेती भी नहीं कर सकता, क्योंकि बीमारी व कमजोरी के कारण खेती का काम बहुत ही मेहनत का है। सरकार ने यह पेंशन लाकर बूढ़े किसानों को भी राहत दी है। गाँवों के लोगों व किसानों के स्वास्थ्य की चिंता करते हुए प्रत्येक गाँव में 2022 तक अस्पताल निर्माण की व्यवस्था, स्वास्थ्य के क्षेत्र में 33152 करोड़ रूपए की व्यवस्था की है।

मैं माननीय वित्त मंत्री जी को धन्यवाद देना चाहूँगा कि उन्होंने किसानों के हितों के लिए बहुत महत्वपूर्ण व सराहनीय कदम उठाए हैं। शिक्षा क्षेत्र व बुनियादी ढांचा विकास के क्षेत्र में भी इस बजट में महत्वपूर्ण प्रावधान किये हैं। देश में शेष 20,000 गाँवों का विद्युतीकरण करना। 2022 तक प्रत्येक गाँव को डिजिटल बनाना। 80,000 माध्यमिक विद्यालयों का दर्जा बढ़ाकर और 75,000 अतिरिक्त जूनियर मिडिल,



सीनियर सैकेण्ड्री स्कूल, 5 कि.मी. के दायरे में सभी बच्चों के लिए स्कूल की व्यवस्था, जिससे 'पढ़े भारत-बढ़े भारत' का सपना साकार करने के लिए सराहनीय व्यवस्था की है।

मध्यमवर्गीय करदाताओं के लिए कर में विभिन्न छूटों को बढ़ाकर ऐतिहासिक काम किया है। जिससे मध्यम वर्गीय करदाताओं को कर में सभी छूटों को मिलाकर 4,44,200 रूपए की छूट प्राप्त होगी। इस प्रकार यह बजट देश के 125 करोड़ लोगों के हित में देश का पहला बजट है, जिसमें महंगाई को कंट्रोल करते हुए आम जन की आम चीज़ों के मूल्य में बढ़ोत्तरी नहीं होगी। व्यवहारिक खुशहाली लाने वाला बजट है। मैं इतने अच्छे बजट के लिए माननीय प्रधानमंत्री जी व माननीय वित्तमंत्री जी को हार्दिक बधाई देता हूँ।

**\*SHRI. P.P. CHAUDHARY ( PALI):** The budget presented by Hon'ble Union Finance Minister is unprecedented, unparallel and visionary.

I would like to express my views upon the changes brought about by the Union Budget 2015-2016 especially in the field of *agriculture and social reform*.

Our nation is a '*Krishi pradhan*' or an '*agriculture oriented*' nation and herein lies our strength. The agriculture sector encompasses the impoverished farmers, the young farmers and even the prosperous farmers and this is a discrepancy in itself. I have observed that the Union Budget 2015-16 is an attempt towards doing away with this discrepancy by bringing about changes and introducing such policies at the micro and macro level as to help our disadvantaged or impoverished farmers achieve level playing field with the prosperous farmers. This is clearly evidenced by the fact that steps have been taken to address the two major factors critical to agricultural production, that of soil and water.

Further, it gives me pleasure to see that the Government is extending its full support to the 'Paramparagat Krishi Vikas Yojana'. Schemes like the 'Pradhanmantri Gram Sinchai Yojana ' are being implemented to increase the yield per hectare by means of providing to the farmers irrigations facilities where there is no or little availability of water resources. It is no small feat that the Government has undertaken to contribute Rs.5,300 Crore towards micro-irrigation, watershed development and the 'Pradhanmantri Krishi Sinchai Yojana'. The 'Pradhanmantri Gram Sinchai Yojana' seeks to provide ' Per Drop More Crop' and I am confident that this dream of the Hon'ble Prime Minister and Hon'ble Finance Minister will be achieved in due time.

Moving further, around Rs.25,000 Crore have been promised to be diverted towards the corpus of Rural Infrastructure Development Fund (RIDF) set up in NABARD, Rs.15,000 Crore for Long Term Rural Credit Fund, Rs. 45,000 Crore for Short Term Co-operative Rural Credit Refinance Fund; and Rs. 15,000 Crore

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\* Speech was laid on the Table.

for Short Term RRB Refinance Fund. This step alone of the Government is worthy of appreciation and applause. Let me assure the young farmers of our nation that their long drawn demands have been addressed and the Government is very serious about ensuring that they are provided with the best of the resources to feed the entire nation.

I also wish to commend the fact that this Union Budget has highlighted the need for a National Agriculture Market, which is aimed at benefiting the farmers and providing an incidental benefit of moderating price rises.

The second step that I wholeheartedly welcome is the initiative of the Government to work towards creating a fully functional social security system for all Indians, especially for the poor and the under-privileged. I must assure you, Mr. Prime Minister, we are willing to extend our full cooperation in this noble initiative which shall change the face of our nation.

I do not need to mention the relief that the Pradhan Mantri Suraksha Bima Yojana and Pradhan Mantri Jeevan Jyoti Bima Yojana has brought to our fellow citizens who do not possess means to provide themselves with an insurance cover, the relief that the Atal Pension Yojana has brought to those fellow citizens of the working class who could not bring together for themselves the means to support themselves post retirement.

Further, the new scheme for providing Physical Aids and Assisted Living Devices for senior citizens that are living below the poverty line and the provision for creating a Senior Citizen Welfare Fund has evidenced that we are taking into due consideration the marginalized segment of our population and ensuring that India does not neglect its Senior Citizens.

In this regard, I wholeheartedly congratulate the Hon'ble Prime Minister and the Hon'ble Finance Minister in crystallizing the aspirations of the public at large and especially that of the farmers, the impoverished persons and the youth.

**\*SHRIMATI MEENAKASHI LEKHI ( NEW DELHI):** Living up to the standards set by this Government, the Budget exemplifies functional efficiency and focus on the people. My colleagues in the Lok Sabha would have already detailed and explained the main provisions incorporated in the Budget. I would like to focus primarily on traders' welfare and monetisation of gold in this speech.

Between 2009 and 2013, there has been a whopping 39% increase in the e-commerce sector, as per the Internet and Mobile Association of India. Today e-commerce in India has become a Rs. 77,000 Crore (USD) 12.6 billion dollar industry approximately. However, over the years, there have been frequent complaints of predatory pricing and unfair trade practices against e-commerce players. As per international norms of trading, traders are required to make their stock in hand public but this has not been followed in India. Again, as per international norms, traders are required to quote the quantity, warranty and reasons for offering products on discounted rates this is not followed either. Heavy discounts are declared on products by e-tailors but without providing essential information on the size of stock in hand and whether it will be available at the time to purchase. This creates an uneven playing field for both traditional market players and consumers.

Countries with flourishing e-commerce trade have put robust regulations in place to allow fair competition in the market. Considering that this industry is slated to grow in India by another Rs.60,000 Crore(USD 8-10 billion) by 2020, the time is ripe for introducing regulations so consumers and traditional players are not left in a disadvantaged position. I, therefore, urge this Government to take into account the plight of traditional market players. I request that the Government introduce much-needed regulation for the e-commerce industry, so the legal and policy application in market dealings is clear for all players in the market.

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\* Speech was laid on the Table.

The Budget introduces an excellent provision to encourage monetization of gold by allowing depositors to earn interest in their account. In our economy, whether you are a businessman in Kerala or a jeweler in Delhi, this step by the Government would be seen as hugely beneficial. With this single stroke, metal loans have been made more attractive to borrowers, allowing banks to utilize gold deposits more effectively.

One point of consideration I would like to flag here is the tolerance limit mechanism that has been implemented successfully by some banks. As per this mechanism, the borrower's history is taken into account for determining a tolerance limit that is over and above the sanctioned limit in the margin calls of a borrower. Everyone is aware of the increasing volatility in the price of gold, keeping both the bank and the borrower guessing. This mechanism, if implemented with care, will be a relief for a borrower with good credit history. Banks can collect additional collateral security on the basis of an understanding with the borrower, for relief on the side of the bankers as well.

Here I would also like to raise the issue of rising Non-Performing Assets (NPAs). This is a problem faced across the country and is particularly acute in my constituency. In Delhi alone, there are roughly 30-35 lakh people who run their businesses on the support of bank loans. Whenever, due to certain trying provisions of the SARFAEST Act 2002, a large number of them have been declared as NPAs and their businesses have been severely hit. I was extremely happy to note that in December 2014, our Government had approved the set up of six new Debt Recovery Tribunals to look into the matter of NPAs.

In addition to more judicial fora for the resolution of these matters, I also request that a thorough study of the provisions of SARFAESI Act and its implementation on the ground be conducted to assess the rising trend of NPAs, the causes behind the rising numbers and what legislative amendments or policy reforms can be incorporated to effect change and bring a decline in this trend.

I would also like to extend my thanks to the Finance Minister for providing Rs. 500 crore for water reforms in Delhi, as slated in last year's Budget. In the coming summer months, the pinch of water shortages will again be felt in the city and this financial generosity, including Rs.50 crore for Renuka dam, will be helpful in mitigating it to some extent if the State government is up to the job. Another special mention I would like to make is the crucial step taken by this Government in including "slum development" in Schedule VII of the Companies Act, 2013. This will be a huge step in procuring funds and activating slum rehabilitation programmes through CSR activities, and combining it with the more popular education and toilet projects that fall under CSR currently.

In the previous session, through a zero hour notice and supplementary question. I had the opportunity to raise the need for a para sports centre in Delhi- a sports facility dedicated to persons with disabilities. The Minister for Youth Affairs and Sports had responded very positively to this had said that this is in consideration. In the implementation report of Budget 2014-15, I was pleased to find that a Centre for disability Sports and a site specific Detailed Project Report has been listed. This would be a matter of great cheer for the vast number of sportspersons with disabilities. It is my hope such a Centre is set up in Delhi as well as it has been a hub for sportspersons with disabilities from across the country.

Our Finance Minister had ended his speech with lines from the Upanishad. To conclude I would also like to revive a story from ancient India told by the learned economist, Mahavira. In the story of the blind men and the elephant, each man feels a different part of the elephant and claims that they know the elephant although, in fact, each one is able to describe only one part of the elephant since each of them have limited perspectives about the elephant as a whole. This may

have been how the previous disposition functioned but today, in this government, each man does not work in isolation but combines forces under the common leadership of the Hon'ble PM, bringing about much greater understanding of issues for the benefit of its citizens. This is showcased in this year's Budget as well, I congratulate the Hon'ble Finance Minister for putting forth such a visionary Budget.

**\*श्री बीरेन्द्र कुमार चौधरी (झंझारपुर) :** यह बजट लोक लुभावन बजट नहीं है। इस बजट में आगे की सोच के साथ सुधारवादी कदम उठाए गए हैं। इसका साकारात्मक असर आने वाले सालों में दिखने को मिलेगा। इस बजट में तीन अहम विशेषताएं हैं। अब्बल आधारभूत ढांचे के लिए निवेश पर जोर दिया गया है। इसके लिए बजटीय प्रावधान 70 हजार करोड़ रुपये का है। इसके और मजबूत आधार देने को नेशनल इनवेंस्टमेंट एंड इंफ्रास्ट्रक्चर फंड के लिए 20 हजार करोड़ मूल पूंजी निर्धारित की गई है। साथ ही रेलवे, सड़क और सिंचाई की बड़ी परियोजनाओं में निवेश का रास्ता खोलने को करमुक्त इंफ्रास्ट्रक्चर बांड जारी होंगे।

इस बजट में मुख्य बातें जो निम्नलिखित हैं :-

गरीबों के लिए चार योजनाएं, 2022 तक देश से गरीबी हटाने का लक्ष्य ; डिजिटल इंडिया के लिए 2510 करोड़ ; रक्षा क्षेत्र के लिए 24627 करोड़ ; 2020 तक 20 हजार गांवों में बिजली ; 2022 तक हर घर को एक जॉब कार्ड ; प्रधानमंत्री सुरक्षा योजना शीघ्र, 12 रुपये की सालाना प्रीमियम पर दो लाख रुपये तक दुर्घटना किया ; स्वास्थ्य बीमा प्रीमियम पर आयकी की सीमा 15 हजार से बढ़ाकर 25 हजार रुपये करने का प्रावधान ; बुजुर्गों के मेडिकल पर 30 हजार तक कटौती; स्वच्छ भारत कोष और गंगा सफाई कोष में दान करने पर शत-प्रतिशत कर छूट का प्रस्ताव ; पेंशन योजना में सलाना 50 हजार रुपये तक के योगदान पर कर छूट ; ग्रामीण आधारभूत संरचना कोष के लिए 25 हजार करोड़ रुपये का प्रावधान किया है ; मनरेगा के लिए 34,699 करोड़ रुपये का प्रावधान किया है ; किसानों को 8.5 लाख रुपये का कृषि ऋण का भी प्रावधान किया है; और जनता के लिए अटल पेंशन योजना

इसके अलावा केन्द्र समाज के पिछड़े वर्गों के उद्यमियों के लिए मुद्रा बैंक की गठन करेगी। इस बैंक के माध्यम से अनुसूचित जाति, अनुसूचित जनजाति के उद्यमियों को भी ऋण आदि की सुविधा प्रदान कराएगी। बजट में शिक्षा और सामाजिक सुरक्षा पर विशेष जोर दिया गया है। इस नए बजट में गांव-गांव में कौशल विकास की बात की जा रही है। योजनाओं के उद्देश्य बहुत अच्छे हैं।



**श्री राम कुमार शर्मा (सीतामढ़ी) :** सभापति जी, मैं आपका धन्यवाद करता हूँ कि आपने मुझे इस सामान्य बजट पर चर्चा में भाग लेने का मौका दिया। मैं अपनी ओर से तथा अपनी पार्टी राष्ट्रीय लोक समता पार्टी की ओर से माननीय प्रधान मंत्री, माननीय वित्त मंत्री और माननीय वित्त राज्य मंत्री द्वारा लाए गए इस बजट का समर्थन करता हूँ। माननीय वित्त मंत्री की कारगुजारी पर पूरे देश को भरोसा है और सबके विकास को ध्यान में रखते हुए इस बजट को भरोसे के अनुरूप उतारने का उन्होंने सही प्रयास किया है। माननीय वित्त मंत्री महोदय जी से मैं कहना चाहता हूँ कि जिस प्रकार का अपार भरोसा आम लोगों का आप पर है, उसी प्रकार का भरोसा तमाम माननीय सांसदों का भी है। लेकिन इस बजट में माननीय सांसदों के संसदीय विकास कोष में कोई वृद्धि नहीं की गई है। इस कारण आशा की निगाह से तमाम सांसद आपकी ओर देख रहे हैं।

सभापति जी, मैं माननीय वित्त मंत्री जी को तमाम किसानों की ओर से निवेदन करना चाहता हूँ कि देश में आज किसानों की बहुत दुर्भाग्यपूर्ण स्थिति है। भारत कृषि प्रधान देश है लेकिन आज तक कृषकों के विकास के लिए कोई विशेष योजना नहीं चलाई गई है। लेकिन माननीय प्रधान मंत्री जी की चिन्ता और माननीय वित्त मंत्री जी का जो प्रयास है, उसके तहत कृषि में मिट्टी जाँच की योजना और प्रधान मंत्री ग्राम सिंचाई योजना लाकर किसानों की सहायता करने का अवसर दिया जा रहा है। मैं माननीय वित्त मंत्री महोदय से मांग करना चाहता हूँ कि मनरेगा में इसकी भूमिका को जोड़ दिया जाए ताकि देश पर अतिरिक्त बजटीय बोझ के बिना किसानों में खुशहाली आ सके। मैं माननीय वित्त मंत्री को धन्यवाद देना चाहता हूँ और अपने प्रधान मंत्री को भी धन्यवाद देना चाहता हूँ कि बेरोज़गारों की ओर युवाओं की चिन्ता उनके मन में है। उसके तहत मेक इन इंडिया की योजना देश में लाने का प्रयास किया है। हमारे विपक्षी भाई बार-बार कहा करते हैं कि यह एक नारा है, लेकिन यह एक नारा नहीं है। वास्तव में हमारे एक वरिष्ठ साथी कह रहे थे कि आज या कल यह एक जीवनधारा बनकर रहेगी। यह जो फल रोपा जा रहा है, यह इतना मीठा फल देगा कि हम तमाम लोग तो खाएँगे ही, साथ-साथ उनको भी इसका भागीदार बनाएँगे और उनको भी मीठा फल मिलेगा, इस बात के लिए निश्चिन्त रहें। हमारे वित्त राज्य मंत्री जी यहाँ बैठे हुए थे। मैं उनके प्रति, हमारे प्रधान मंत्री महोदय तथा वित्त मंत्री महोदय के प्रति आभार व्यक्त करता हूँ कि उन्होंने देश में गरीबों के स्वास्थ्य की चिन्ता की है और उसके तहत संपूर्ण देश में सात नए एम्स खोलने का प्रावधान किया है। साथ ही बिहार में भी एक नया एम्स देने का प्रावधान किया है। इसके लिए समस्त बिहारवासियों की ओर से अपने वित्त मंत्री के प्रति मैं आभार व्यक्त करता हूँ।

हमारे बड़े भाई आदरणीय जयप्रकाश जी चले गए। वे कह रहे थे कि आने वाले दिनों में हम फड़िया लेंगे। बड़े भाई को मैं सिर्फ इतना कहना चाहता हूँ कि जीरो और जीरो को जोड़ने से सिर्फ जीरो ही होता है। आप इस अहंकार में न पड़ें क्योंकि दो लंगड़ा मिलकर एक सीधा व्यक्ति का मुकाबला नहीं कर सकता है। हम इस बार भी फड़ियाकर आए हैं और आगे भी फड़िया लेंगे।

इन्हीं शब्दों के साथ अपनी ओर से तथा अपनी राष्ट्रीय लोक समता पार्टी की ओर से यह जो विकासोन्मुखी बजट पेश किया गया है, मैं उसका समर्थन करता हूँ।

SHRIMATI BIJOYA CHAKRAVARTY (GUWAHATI): Hon. Chairman, Sir, this Budget is simply an investment-oriented Budget aiming at forming strong basic structure for overall development. Criticism for criticism sake will not help anybody. I want to assert here, it is for all practical purposes a pro-poor Budget. यह पूरा बजट प्राइम मिनिस्टर नरेन्द्र मोदी जी और फाइनेंस मिनिस्टर ने जो मिलकर बनाया है, यह अर्न करने जा रहा है, which is something difficult to be achieved. The hon. Prime Minister can achieve the non-achievable targets. It is true because he got the eye and the will to do so. He is visualising to lower the fiscal deficit to three per cent by 2017-2018. This will give full and free hand to the Government for implementation of its ambitious projects envisaged for the country.

मैं यहां पर एक बात कहना चाहती हूँ कि प्राइम मिनिस्टर के एक प्रोग्राम 'स्वच्छ भारत अभियान' के लिए यहां जिस तरह की चर्चा हो रही है, वह रियली अनफॉच्युनेट है। जिन्होंने ऐसा कहा है, प्रोबेब्ली, वे यह नहीं जानते कि इस प्रोग्राम का देश भर में किस तरह का प्रभाव हुआ है? इसमें लोग खुद आगे बढ़ कर आए हैं कि हमें कितना टॉयलेट बनाना है? इसके लिए सर्विसहोल्डर्स आए हैं, बिजनेसमेन आए हैं। किसी ने कहा कि मैं दस टॉयलेट्स बनाऊंगा, किसी ने कहा कि मैं सौ टॉयलेट्स बनाऊंगा। लेकिन कांग्रेस सरकार का रूरल डेवलपमेंट का जो प्रोग्राम था, उसमें कुछ भी नहीं हुआ। That has become a white elephant. उसमें करोड़ों-करोड़ पैसे खर्च हो गए, लेकिन काम कुछ भी नहीं हुआ। अब मैं इस सदन में यह कहना चाहती हूँ कि मोदी जी का 'स्वच्छ भारत अभियान' अगर ऐसे ही सारे देश में चलता रहा तो पांच सालों बाद इसका नतीज़ा आप लोग देख सकते हैं और हम लोग भी देखेंगे।

Drastic steps have been taken by formulating stringent law for black money holders and for benami property transactors is a highly necessary move. About 300 per cent penalty tax for concealing income is also a very drastic and necessary move. New micro financial institutions namely MUDRA Bank is a highly innovative step for poverty stricken people; to start their own small and micro industry and to stand on their own legs with dignity and honour.

Strategic disinvestment proposed by the then Prime Minister Shri Atal Bihari Vajpayee ji is translated into real action by Shri Arun Jaitley ji. It is a bold move for economic reform. This will enable us to amass sufficient fund to start

more realistic infrastructural growth. It is not a healthy process for any Government to nurse a critically ailing one for self-satisfaction. Sacrifice is necessary for a significant growth. Public assets are not meant to encourage slow death of ailing one, it is meant to restart and to rejuvenate the proper growth which is done by our hon. Prime Minister.

Finance Minister's bold and decisive steps in regard to disinvestment are assertive one 'to usher in new era of growth'. I congratulate our hon. Prime Minister and our Finance Minister for this.

There are criticisms coming from different quarters for slashing few schemes. If somebody can read between the lines of the Budget, he can understand as to what it is. In fact, the Budget incorporates, accumulates and continuous the growth factor which these critics simply undermine, that is, the basic structure of the Budget. Rs. 30,000 crore has been kept aside for poor people, small farmers and for their small businesses. It is the need of the day. It is beneficial for their growth and their ability. Insurance schemes will benefit crores of poor people.

Side by side, promoting continuation of agricultural growth, bank for poor people, skill development schemes are incorporated in this Budget. The State's share has been increased in order to ensure their proper growth. That is why the Centre has allocated crores and crores of rupees as a share of interest for 2015-16 to the States. This transparent move for decentralisation had never been thought of before.

Of course, increase in service tax is a slight burden on the middle class but it is very necessary to fill the gap of 50 years fragile economy.

Funds in MGNREGA have been increased substantially. The voice of the hon. Prime Minister, who spoke in this House, rings still in my heart. He says:

“All the years, poverty stricken people are allowed to dig the ditch, but not allowed to survive honourably with dignity.”

Through this Budget, the hon. Finance Minister wants to fill up glaring gap of disparity. I think, it will be done and success will be seen early.

I would also like to draw the attention of the Central Government to the miserable and mismanaged financial condition of Assam. The Government of Assam has not provided the utilisation certificate.

There are reports in the media that the Principal Accountant General of Assam pointed out huge irregularities indulged by the Assam Government in financial management, and it was the tune of Rs.12,688 crore during the years 2011-2014. The Central Government should ask the State Government as to which way has the fund gone and also as to which way the fund has been drained out.

The Northern Bank of Brahmaputra in Upper Assam is in a very bad shape as far as health care is concerned.

I would congratulate the hon. Finance Minister for sanctioning one AIIMS hospital and two other hospitals for Assam. Till now, the place has not been selected. I would also request the hon. Finance Minister to grant adequate funds for improving hospitals in North Lakhimpur or Dhemeji in upper Assam.

Floods and erosion by the river, Brahmaputra have been a major problem in Assam. Around 150 dykes are in a very bad shape. Since the Government of Assam has failed to repair these dykes, it is creating lots of worries to the people who are there. I would urge upon the Central Government to look into the matter and request the hon. Finance Minister to enhance the fund allotted for the State of Assam.

Revamping of the Brahmaputra Board is a welcome step. Protection of Majuli Island should be given utmost importance. It is the only River Island in the border. I would urge the Government to grant special financial assistance for the development of Majuli. Once it had 800 square kilometres. Today, only 72 square kilometres are left. It has been eroded by the River Brahmaputra.

So, regarding railway also, I would request the hon. Finance Minister to increase funds for doing electrification and also for having double line. I would also urge the hon. Finance Minister to provide funds for the creation of one Recruitment Zone for the North-Eastern Region comprising of eight States so that the youth of the North-Eastern Region who have been deprived like anything for the last 50 years may get a chance to absorb in the Railways.

Thank you.

**\*SHRI NALIN KUMAR KATEEL (DAKSHINA KANNADA) :** This is a first full-fledged budget of the NDA government under the leadership of dynamic leader, Hon'ble Prime Minister Shri Narendra Modi ji. The budget is really a very good attempt to build a strong nation with better economic prosperity. It is a growth oriented budget and encourage competitiveness of our domestic industries at international level and will place our country at an appropriate place in the near future.

At the outset I congratulate the Hon'ble Prime Minister and also Hon'ble Finance Minister for announcing a IIT to my state Karnataka. I also express my thanks to them for announcing tourism infrastructure development at Hampi, the famous World Heritage site of Karnataka.

Hon'ble Finance Minister in his budget speech announced major infrastructure projects like Power Plants, Airports, Roads, Rail lines etc., and proposed to set up in a 'Plug and Play' mode. It is a welcome move. I would like to point out that at present setting up of an infrastructure process is a very lengthy process. It requires a minimum 70 statutory clearances from Central and state authorities. Now the Hon'ble Finance Minister announced that " all regulatory clearances and linkages will be put in place before they are awarded to private developers through a transparent auction. It means winners of the contract could start implementing the project immediately without worrying about all the regulatory clearances and gas or coal linkages. This move would help the government to attract foreign and domestic investments to on time completion of our infrastructure projects and also it would cut down project implementation time and cost and time overruns.

At this juncture I would like to request the hon'ble finance minister to give priority to construction of Shiradi Ghat road which connects Bengaluru and Mangaluru. The said road is under construction and needs to be allocated more funds to ensure early completion of it. Besides, Mangaluru is a coastal town and

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\* Speech was laid on the Table.

there is a need to develop more people friendly facilities at Railway stations, Airports and Seaports so that both the common people and business persons would feel comfort to live and do their business without any difficulties.

In order to encourage agriculture sector the finance minister in his budget allocated Rs. 10669.99 crores. The allocation for Blue Revolution is Rs. 410.69 crores for Blue Revolution.

I am happy that the government has made a separate allocation for Blue Revolution in the budget. I am representing Dakshina Kannada Lok Sabha constituency. Since it is situated in coastal region most of my people dependent fisheries for their livelihood. It would certainly helpful to improve the living condition of my coastal people and also help to generate more income through foreign exchange by improving the sea food business in the locality. I would like to request the government to reconsider the implementation of Dr. Meena Kumari Report would adversely affect the livelihood of fishermen community and will lead to their displacement.

Another important issue I would like to draw the attention of the government is that the sea erosion continuous to haunt those who live near the seashore. That the sea erosion menace has increased in the coastal stretch. Thousands of metres seacoast is under erosion. Fisheries, horticulture crops, coconut areca nut crops all used to be affected by sea erosion. Farmers and local habitants need to be rescued from this recurring problem.

At this juncture I would also like to impress upon the Government of India to prepare a national plan for tackling Sea Erosion by constructing safety wall beside the sea shore and extend all possible support to the states located on the coastal line of our country. This will enable people living in the costal belt particularly fishermen community to lead a happy and comfortable life.

The areca nut growers are in distress as areca plantations have been hit by Yellow Leaf Disease and root wilt disease, collapsing prices at times etc., Though a financial assistance under National Horticulture Mission Scheme is introduced,



it is not giving any relief to areca nut growers. Under the scheme assistance is given for removing the disease hit palms and planting new areca nut saplings. But it would be a futile exercise. Many farmers suffered huge loss as the same new saplings also hit by Yellow leaf disease within four of five years. Therefore there is no use by planting new saplings. This is nothing but waste of money, energy and time of both government and farmers. Otherwise nothing else. It is very much essential to find out some other innovative methods to rescue the areca nut growers by taking measures to ensure adequate prices and steps to control the various diseases for the areca nut crop. Therefore I request the hon'ble Finance Minister to make budgetary allocation to take up necessary R&D projects to find out a permanent solution for the all problems related to areca nut.

In the budget the allocation for various branches of agriculture sector made by the hon'ble finance minister. Rs. 3275.25 for Krishyonnati Yojana, Rs.2588.60 crores for Crop Insurance, Rs. 3295.00 crores for ICAR. Rs.481.50 crore for Dairy Vikas Abiyan.

I would like to point out that there are several problems faced by famers including discouragement from banks to give short-term loans particularly for small and marginal farmers, increasing cost of inputs, frequent drought and flood etc., are leading farmers unrest in many parts of the country. If one considers all these factors can easily say that the allocation for agriculture sectors is very insufficient.

With regard to farm credit from the union budget has also allocated Rs.8.5 lakh crores for Farm Credit this year. As far as Farm Credit is concerned the very intention to provide short term crop loan to farmers particularly small and marginal farmers is not achieved. I would say that the government has failed to achieve that target all the years as no Nationalised Banks are ready to give Short Term Farm Loan to farmers including small and marginal farmers. Let there be an enquiry to investigate the matter with all Nationalised banks in the country including Karnataka.

The prevailing process of sanctioning Long Term farm loan even for big farmers is very lengthy and time consuming one. Therefore there is an urgent need to evolve a farmer-friendly method of sanctioning of both short term and long term farm loan at the earliest. Otherwise whatever the target the government fix for the farm credit it does not reach the intended beneficiaries and the very spirit of the scheme would never yield desired result.

I welcome another centrally sponsored " Soil Health Card Scheme" to educate farmers about soil health. Under this scheme farmers would get the information required to make the soil fertile using necessary fertilizers or nutrients. Judicious use of inputs helps productivity of farm sector to improve and farmers would get better income.

The union budget has focused both social and physical infrastructure development to ensure significant benefit for our nation. Manufacturing is a key policy of Hon'ble Prime Minister. His dream project is " Make in India" . It is considered as engine of long-run growth. To encourage this sector the union budget has announced several steps such as reducing customs and excise duties etc., This step would promote domestic manufacturing and Make in India for creation of more jobs. However I would like to say that there is a need to enhance the budgetary support for MSME sector. With insufficient funds for MSME sector, it is not possible for India to become manufacturing power house. The small and medium enterprises have huge potential to create jobs, increase purchasing power of people and to build a larger market. The rich talent pool is looking for better opportunities to explore indigenous innovations in the manufacturing sector.

I am happy that the Finance Minister announced that Government would bring the Benami prosecution bill to make a stringent law to put an end to unscrupulous funding activities in the realty sector. I would like to suggest that bringing the law is not enough but effective implementation of the provision of the law is very much important to ensure more transparency in realty sectors. Union

budget has announced Creation of Universal social security System for all Indians specially the poor and the underprivileged. According to a recent report at present, Pension schemes cover only 8% of employees retiring from the private sector. The remaining 92% have neither income security nor health insurance. Besides, there are no social security pension schemes for poor people. This alarming statistic has put made the government to focus on introducing pension schemes. The government has announced Pradhan Mantri Suraksha Bima Yojana to cover accidental death risk of Rs. 2 lakh for a premium of just Rs. 12 per year. Another scheme namely Atal Pension Yojana would be introduced with the government contribution of 50 percent of the beneficiaries' premium limited to Rs. 1000 each year. The third Social Security Scheme is the Pradhan Mantri Jeevan Jyoti Bima Yojana which covers both natural and accidental death risk of Rs. 2 lakhs. The premium will be Rs.330 per year, for people in the age group of 18 to 50. I welcome these social security schemes of the government.

Another significant announcement in the budget is the government proposed the creation of a Senior Citizen Welfare Fund. Under this scheme the government uses the unclaimed deposits in Public Provident Fund and Employee Provident Fund corpus to subsidize the premiums of vulnerable groups such as Old Age Pensioners, BPL card - holders, Small and Marginal Farmers and others. I welcome and express my sincere thanks for introducing such schemes for the welfare of senior citizens, BPL category and all vulnerable sections of the society.

**\*SHRI PRASANNA KUMAR PATASANI(BHUBANESWAR):** The union budget is pro-rich and it will only widen “ the already large income and wealth inequalities” in the country. This budget, while providing a rich bonanza for the rich- foreign and domestic corporates ensures further widening the already large income and wealth inequalities for the slogan of ‘achhe din aanewale hain’,

The 2015-16 budget has carried forward “more aggressively the neo-liberal economic agenda of the earlier UPA government”. Both foreign and domestic corporates have hugely benefited from the budget. The budget proposals will reduce direct taxes by Rs.8,315 crore benefiting the rich and increase the burdens on the people through indirect tax hike of Rs.23,383 crore. Apart from direct tax benefits, wealth tax had been abolished and corporate tax targeted to reduce from 30 to 25 percent.

Instead of expanding public expenditures to stimulate growth, employment and people’s livelihood, these expenditures are being squeezed. For 2015-16, the estimated gross tax revenue stands at 10.3 percent of GDP which was less than last year’s budget figure of 10.8 percent.

Expectations of ‘tax buoyancy ‘ by the Finance Minister is, hence, pure imagination. The much higher allocation to the states in the name of “ cooperative federalism was nothing but transferring the amounts from the central schemes to the states. The total transfers to the states, including loans and grants, as a share of GDP will, in fact, be lower than what was budgeted for 2014-15.

With a pre-occupation to contain fiscal deficit at 3.9 percent, the budget undermined the need to stimulate domestic demand by targeting social sectors. “ The allocations to MNREGA and food subsidy has almost stagnated, in real terms, which shows that the government is not at all serious in implementing food security and generating employment.

Total subsidy as percentage of GDP has come down from 2.1 percent to 1.7 percent. The allocation for health and family welfare has come down from

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\* Speech was laid on the Table.

Rs.35,163 crore last year to Rs.29,653 crore. The total budgeted figure for housing and urban poverty alleviation has come down from Rs. 6,008 crore to Rs.5,634 crore.

On the other hand, the reduction in the revenue loss tax concessions given by the central government to the rich (subsidies to the rich called 'tax incentives') are more than the actual fiscal deficit. Hence, our economy is suffering from a deficit burden primarily due to such subsidies to the rich, not due to subsidies for the poor.

One of the frightening things about the Modi government is the extent to which it is managing to avoid or circumvent democratic accountability. The presentation and subsequent manipulation of the Union Budget is just one of the many examples of this, but it is an extremely telling example. Under the Indian Constitution, the presentation of the Union Budget in Parliament has a special place.

The budget must be passed in Parliament if the government is to survive, and cut motions against it are threats because if they are passed, the government falls. Discussion on the Budget are prolonged over a month, and typically many details are debated and adjustments are made over the course of that month in response to demands from various segments of the economy and population. Over the years, the Budget and its presentation have also become the objects of enormous media hype, with obsessive commentary and analysis over every detail. But it turns out that all this discussion and debate is actually meaningless, because the Budget itself is an enormous con?

That hardly any of these numbers carries any sanctity because the Finance Ministry is generating a set of numbers for projected revenues that are unlikely to be met, which will then give it an excuse for reducing certain expenditures below the allocated amounts on the excuse that the fiscal deficit target must be maintained at all costs. Then all the discussions and squabbles over specific allocations amount to nothing more than hot air, if the eventual spending is

anyway below the budgeted amount and is decided in an opaque, centralized and secretive manner.

As it happens, this is a practice already begun by Mr. Chidambaram in the previous UPA government. But it is being perfected under Mr. Arun Jaitley. Consider what happened in the current fiscal year, according to numbers revealed in the Budget just presented. Around November 2014 the Finance Minister announced that the tax revenues and other revenue collections ( such as proceeds from disinvestment) were well below the projected levels and claimed that this was unexpected.

As a result, because he was determined to observe fiscal discipline and maintain the fiscal deficit to GDP ratio at the projected level, he would be forced to cut down on various items of public expenditure. Note that the government does not need to go back to Parliament for spending *less* than it has allocated only for spending significantly more, in which case it has to make a supplementary demand.

So cuts in spending can be and were made at the whim of the Finance Ministry and the Prime Minister's Office, with no public accountability or even knowledge. The most significant cuts were in social spending that directly affect the basic living conditions of the majority of the citizenry. In the event, gross tax revenues were round 9 per cent lower than that had been projected in the Budget but it could be argued that this was largely because the Budget, projections were over-optimistic in the first place. Similarly, disinvestment receipts were less than half the anticipated amount. So non tax revenues were also lower than projected.

But spending in certain was cut by much more. Budgetary support to the Central Plan was slashed by around 20 per cent, as was Central assistance for State plans. Capital spending by the Health Ministry fell to half its budgeted level. Expenditure of the Rural Development Ministry, home to the some of the most important social sector schemes including the MNREGA, Rural Drinking Water Mission, rural roads, etc was around 17 per cent lower than the budget allocation.

The Tribal Affairs Ministry was allowed to spend only around two-thirds of the budget allocation, while water resources ( including the much hyped Ganga Rejuvenation Scheme) also spent less by around 30 per cent. The worst off were the Women and Child Development Ministry and the Ministry of Housing and Urban Poverty Alleviation which were allowed to spend only 55 per cent and 45 per cent of their budgetary outlays respectively.

The most cynical treatment has been reserved for the MNREGA regarding which the Prime Minister has already declared his callous and even derisory attitude in Parliament. Expenditure on this head was effectively capped at Rs.33,000 crores, even though the law explicitly states that this is a demand driven programme for which funds must be provided, and the Centre currently owes around Rs.6,000 crore to the states in unmet claims for money already spent.

This behaviour of the Central Government is clearly illegal and now must be fought in the Supreme Court, since this year's allocation once again suggests that the Centre will continue to try and kill the employment programme by starving it of necessary funds.

All this is not just significant for the current year, it has enormous relevance for the coming fiscal year. All the indications are that the Finance Minister has once again happily overestimated revenues from various sources. Thus, total tax revenues are estimated to increase by 15.8 per cent even when nominal GDP is assumed to grow at only 12.7 per cent. Income taxes are supposed to rise by 17.5 per cent, Union excise duties by 24 per cent and service tax collections by 25 per cent. Service tax rates have been increased but even so this is unlikely buoyancy in tax collections. Proceeds from disinvestment have once again been pitched at an unlikely level of Rs. 69,000 crores.

Such overestimation of revenues may well be deliberate. But what is likely in any case is that once again after the middle of the financial year the Finance Minister will announce that since revenue collections are below expectations, he has no choice but to reduce public spending. Once again, this will be done in an

arbitrary manner with no wider accountability. And once again, the sectors to suffer most will be those that directly impinge upon the living conditions and socio-economic rights of ordinary citizens.

So the stated allocations to the social sector and various other heads in Budget 2015-16 are not likely allocations at all, and perhaps not even genuine statements of intent. Rather they should be seen as ceilings and that too, ceilings that are likely to fall upon those underneath because the scaffolding to hold them up has been made fragile on purpose. This makes the already low allocations to many crucial areas of public spending an even greater cause for alarm. But surely, this bluff should be called, and this elaborate con on both Parliament and the wider public should be exposed?

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**\*श्री भैरों प्रसाद मिश्र (बांदा):** मैं माननीय वित्त मंत्री जी द्वारा माननीय प्रधानमंत्री जी के सपनों के अनुरूप लाये गये बजट का स्वागत करता हूँ। बजट में ग्रामीण क्षेत्रों पर विशेष ध्यान दिया गया है, इसके लिए मैं माननीय वित्त मंत्री जी को बधाई देता हूँ। उन्होंने 2020 तक जो 20 हजार गांवों को बिजली देने का लक्ष्य रखा है, उससे अभी तक विद्युतविहीन गांवों में रोशनी आएगी। नमामि गंगे योजना के लिए जो 4100 करोड़ रूपए का बजट निर्धारित किया गया है, उससे पवित्र पावनी गंगा एवं अन्य पवित्र नदियों को स्वच्छ करने में मदद मिलेगी। मेरा अनुरोध है कि चित्रकूट धाम से निकलने वाली पवित्र मंदाकिनी नदी को भी इसमें शामिल किया जाए। प्रधानमंत्री रक्षा योजना के तहत जो गरीब व्यक्तियों को 12 रूपए के साला प्रीमियम पर दो लाख का दुर्घटना बीमा की योजना लायी गयी है, उससे गरीब लोगों के जीवन में खुशहाली आएगी। मेरा माननीय वित्त मंत्री जी से अनुरोध है कि मध्यम वर्ग के आय करदाताओं को 50 हजार रूपए की कर छूट सीमा बढ़ाकर ढाई लाख से तीन लाख रूपए करके उनको और राहत देने का काम करेंगे। बुजुर्गों के लिए वरिष्ठ नागरिक कल्याण कोष बनाकर बजट में सराहनीय प्रयास किया गया है। सब्सिडी सीधे खाते में देने की योजना सराहनीय है, जिससे उपभोक्ताओं को शीघ्र उसका लाभ मिल सकेगा। स्वच्छता अभियान में समुचित लक्ष्य हासिल करने के लिए जो 6 करोड़ शौचालय बनाने का लक्ष्य रखा गया है, उसके लिए माननीय वित्त मंत्री जी बधाई के पात्र हैं। छोटे कारोबारियों को ऋण सुविधा देने के लिए बीस हजार करोड़ रूपए का जो मुद्रा बैंक बनाने का निर्णय लिया गया है, उससे छोटे व्यापारियों को अपना व्यापार चलाने में सुविधा होगी। मेरा माननीय वित्त मंत्री से आग्रह है कि जो उन्होंने स्वास्थ्य सेवाओं को प्रभावी बनाने के लिए जो नए एम्स खोलने की व्यवस्था की है, उसमें बुंदेलखण्ड क्षेत्र में भी बांदा या चित्रकूट में एक एम्स खोलने की कृपा करें। साथ ही, कैंसर जैसी जटिल बीमारी के समुचित इलाज के लिए एक कैंसर इंस्टीट्यूट बांदा या चित्रकूट में खोलने हेतु विनम्र निवेदन करता हूँ। बुंदेलखण्ड के प्रांत बनाने की मांग वर्षों से चली आ रही है। मैं माननीय वित्त मंत्री जी से अनुरोध करता हूँ कि जब तक बुंदेलखण्ड प्रांत नहीं बन जाता है तब तक बुंदेलखण्ड के समुचित विकास के लिए बुंदेलखण्ड विकास प्राधिकरण का गठन करने एवं बुंदेलखण्ड के पिछड़ेपन को दूर करने के लिए विशेष पेकेज देने का प्रावधान इस बजट में करने की कृपा करें।

किसानों की हालत हमारे बुंदेलखण्ड में बहुत ही खराब है, उनको उनकी उपज का उचित मूल्य नहीं मिल पाता है, जिससे वे आत्महत्या करने को मजबूर हो रहे हैं। उन पर बैंकों का करोड़ों रूपए मूल धन के अलावा ब्याज का चढ़ा हुआ है, जिससे वे मानसिक रूप से परेशान रहते हैं। अस्तु मेरा सरकार से अनुरोध है कि उनके ऋण को माफ करने एवं यदि न हो सके तो कम से कम उनका ब्याज माफ कराने

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\* Speech was laid on the Table.

का इस बजट में प्रावधान करने की कृपा करें। मेरे संसदीय क्षेत्र में कोई भी उद्योग नहीं है, यहाँ से रोज़गार हेतु प्रतिदिन सैकड़ों की संख्या में लोग पलायन करते हैं। हमारे यहां जमीन एवं श्रम शक्ति पर्याप्त मात्रा में उपलब्ध है, अस्तु मेरा अनुरोध है कि यहाँ पर कोई बड़ा उद्योग लगाकर स्थानीय लोगों को रोज़गार देकर बेरोज़गारी की समस्या का समाधान कराया जाए। बांदा में स्थित कताई मिल को शीघ्र शुरू कराया जाए तथा चित्रकूट जिले में बरगढ़ में अधूरी पड़ी फ्लोट ग्लास लिमिटेड को यथाशीघ्र पूरा कर शुरू कराने की व्यवस्था की जाए। चित्रकूट धाम एवं कालिंजर दुर्ग को राष्ट्रीय एवं अंतर्राष्ट्रीय मानचित्र में लाकर उक्त जगह के विकास की समुचित योजनाओं हेतु इस बजट में पर्याप्त धन उपलब्ध कराया जाए। चित्रकूट में स्थित हवाई पट्टी को यथाशीघ्र शुरू कराने की व्यवस्था की जाए, इसके साथ ही मैं इस बजट का पुनः स्वागत करता हूँ।

SHRI E. AHAMED (MALAPPURAM): Hon. Chairperson, Sir, I do not want to take much of valuable time of this House mainly because the points which we would like to raise have been ably projected by our dear and learned colleague, Shri Veerappa Moily ji. Therefore, due to paucity of time I do not want to take more time of the House and I will confine myself to the time allotted to me by making some important points.

Sir, the Finance Minister at the very beginning of his speech has said that his Budget proposals lay out the roadmap for accelerating growth, enhancing investment and passing on the benefit of the growth process to the common man, woman. But as he proceeds further and comes to the end, it becomes very much clear that his Budget proposals are for elite and corporate sector and nothing to do with the downtrodden. The philosophy is that when the upper strata of society and the corporate sector flourish, the downtrodden will get something; so, focus on them and wait for trickle down. So, the downtrodden people will have to wait for getting trickle down benefit, and that is what the hon. Finance Minister proposed. It is just opposite to what we believe.

Our former Prime Minister, Shri Devegowda ji has also mentioned many things during this speech. I do not want to elaborate them again.

The Government does not want to recognise the contributions made to the country by the common man, the ordinary person. In the last 12 Five Year Plans, the then Governments have done a lot for the benefit and welfare of the common man.

The Finance Minister did not utter a word about the crash in the crude oil prices. According to me, it is the most important thing, which is affecting us very much. I would say that the crude oil prices and the world commodity prices have a salutary impact on our economy. To implement a large number of Budget proposals, the Government requires not only a healthy fiancé but also strong political will, especially in the context of black money looming large.

Sir, I think this Budget has been prepared in the backdrop of a revenue shortfall in 2014-15 to the tune of Rs. 1,13,133 crore, which is close to 0.9 per cent of the GDP. The fall was largely in the Central excise duty and Service Tax, which together fell by Rs. 70,000 crore in our Budget.

The Budget for 2015-16 proposes numerous changes in both Direct and Indirect Tax. On the Direct Tax front, the Government has reduced the Corporate Tax rate from 30 per cent to 25 per cent while phasing out selective incentives.

Mr. Chairman, Sir, any Government while considering the Direct Taxes, would make it progressive. But in this Budget, the Finance Minister, instead of making Direct Taxes progressive, has abolished the Wealth Tax and initiated moves for significant reduction in the Corporate Tax. Now, the moot question is that when the reserves are scarce, the object should be to mobilise more resources from the Direct Taxes. The abolition of Wealth Tax would make the fight against black money more difficult. When there is no Property Tax, where will they be able to identify it? It is difficult to hide a property. So, a lot of tax could be collected as Wealth Tax, which is being denied to the State Governments.

To garner more revenues, the Service Tax base has been expanded to include all services provided by the Government except Water Supply, Public Health and slum improvement. Service Tax has been raised from 12.36 per cent to 14 per cent and by further two per cent to fund the Swachh Bharat. This will add to the production and distribution cost, and thus increase prices besides putting burden on the common man. This ultimately would have a cascading effect on the common man; and his burden would increase.

The sheer magnitude of changes in the Indirect Tax and Service Tax indicates imperfection and anomalies of our current Indirect Tax regime. There is a need to reduce Service Tax. I hope the Finance Minister would give a second thought on this issue. I hope Jaitley Saheb would give a due consideration.

The Budget proposal would reduce Direct Tax by Rs. 8,315 crore benefiting the rich. By raising Rs. 23,383 crore through Indirect Taxes, it would

increase the burden on the common man. So, the rich people would be flourishing by reduction in the Direct Taxes; and the common man would be burdened by increase in the Indirect Taxes. That is what is going to happen.

Subsidies, interest payments, defence expenditure, police, pension, salaries of Government employees etc. constitute 93 per cent of the total revenue expenditure.

There is no scope to curtail these expenses. So, from where the money will come to finance schemes, programmes and projects? I hope the hon. Finance Minister will explain in his reply.

The implementation of the 14<sup>th</sup> Finance Commission coincides with this Budget. There is a 10 per cent increase from 32 per cent to 42 per cent share of the States in the divisible pool of taxes, though the States were asking for 50 per cent.

But I have a real question. Do the States get this enhanced packet? The Central Government has given full freedom to the States to utilize this enhanced share in whatever manner they feel. But what is the enhanced share?

I have a question to the Finance Minister. What is the net gain to the States especially like Kerala? Do the States get enhanced package? If we look at the Finance of the Scheme, the Centre has made reduction in many of the schemes expecting the State to finance them from enhanced devolution. Here, Central assistance to the State Plan has been restructured. What has been restructured? There are three types of schemes.

One is the Centrally sponsored scheme. In that case, centre is, of course, giving 23 schemes which I have calculated is an increase of Rs. 12,000 crore.

Second is the structural pattern of assistance for sharing which has very much changed. For 13 schemes, Rs. 14,000 crore will be given.

The third is that the States are not getting Rs. 60,000 crore. This Rs. 60,000 crore is nothing compared to what they have been getting from central assistance. Therefore, I say that there is a net loss of Rs. 60,000 crore for the States.

I am unhappy to mention about the minorities in the Budget. I may be permitted to give only two minutes more. Hon. Chairman, religious minority constitutes about 21 per cent of total population as per 2011 census. What is the money they have made for that? Nothing, Mr. Chairman.

Mr. Chairman, our Prime Minister has said that there will be no discrimination to any section. That is what I am repeating. He also said that everybody will be given justice. But minorities of this country have not been given whatever they ought to get. Although religious minorities constitute 21 per cent of the total population, only 0.23 per cent of the total Union Budget in 2015-16 has been earmarked for the development of minorities. Where should I go expect this House? This is the House where I can say. So, just give me one or two minutes. I am not asking for hours. Therefore, only 0.23 per cent of the total Union Budget 2015-16 has been earmarked for the development of the religious minorities. The current Budget has allotted has Rs. 3,730 crore as compared to Rs. 3,726 crore in the year 2014-15 for the Ministry of Minority Affairs. There is only an increase of Rs. 4 crore. This increase is nothing.

Mr. Chairman, you will also be very much happy that I am raising that point. That is about my State of Kerala.

**20.00 hrs.**

Keeping in view Kerala's position in human development index, Kerala deserves to have much more. Its educated youth is badly in need of new avenues to engage themselves and this is an opportune time for the Finance Minister to announce something in this regard. Moreover, the State's plantation, fisheries and tourism sector have a lot to contribute to this country's growth. Unfortunately, the present Government shows step-motherly attitude towards the genuine demands which Kerala rightfully deserves to be given. I hope this Government will do justice to all the States, including the State of Kerala which has contributed exemplarily to the human development of the country.

**\*श्री श्रीरंग आप्पा बारणे (मावल):** मैं बजट 2015-16 के समर्थन में अपने विचार रख रहा हूँ। बजट 2015-16 वित्त मंत्री श्री अरुण जेटली जी द्वारा लोक सभा में पेश किया। मोटे तौर पर इस बजट को सभी सेक्टरों को ध्यान में रखते हुए संतुष्ट करने का प्रयास करने वाला कहा जा सकता है। इस बजट में भविष्य में और सकारात्मक परिणाम मिलेंगे। अतः यह निश्चित ही एक अच्छा बजट कहा जा सकता है और वर्तमान में भारतीय अर्थव्यवस्था मजबूत हुई है और यह दिन-प्रतिदिन विकास कर रही है।

बजट में 20 हजार करोड़ रूपए ग्रामीण विकास और 70 हजार करोड़ रूपए बुनियादी विकास हेतु प्रस्तावित किये गए हैं और मैं समझता हूँ कि अगर यह पैसा सही समय पर इस्तेमाल किया जाता है तो निश्चित ही भारत का आर्थिक, सामाजिक और शैक्षणिक विकास होगा। सुकुन्या योजना, वृद्ध पेंशन योजना और जन-धन योजना का प्रावधान सराहनीय कदम है।

माननीय वित्त मंत्री जी ने बजट में आम जनता को अल्प बचत योजना के लिए आकर्षित करने का कदम उठाया है। यह भी एक सराहनीय कदम है। इससे लोगों में बचत की भावना को बल मिलेगा और कौशल विकास जैसी घोषणा से युवाओं में रोजगार और अपनी कार्य क्षमता दिखाने का अवसर मिलेगा। बजट 2015-16 में सरकार की स्वच्छ भारत की कल्पना सही साबित होते हुए दिख रही है।

भारत एक कृषि प्रधान देश है और सरकार ने इसके लिए भी तीन नई घोषणा की है, जिसमें बागवानी शोध विकास केंद्र, समेकित कृषि बाजार सुविधा और मृदा परीक्षण एवं स्वास्थ्य निरीक्षण योजना शामिल है और मैं मानता हूँ कि इस तरह की योजनाओं से कृषि क्षेत्र को नया रूप मिलेगा और भारत का किसान और अधिक आत्मनिर्भर बनेगा।

भारत में 55 प्रतिशत कृषि का रोजगार में और 14 प्रतिशत सकल घरेलू उत्पाद में योगदान है, लेकिन महाराष्ट्र में गत तीन वर्षों से सूखा, असमय बारिश, ओले गिरने के कारण किसानों की फसल बर्बाद हो गई हैं तथा किसानों को आर्थिक नुकसान हुआ है। मेरी केंद्र सरकार से मांग है कि किसानों के लिए इस बजट में अलग से आर्थिक सहायता देने का प्रावधान करें, जिससे संकट के समय किसानों को तुरंत आर्थिक मदद मिल सके।

तीन बिंदु ऐसे हैं, जिससे जनता पर महंगाई का भावनात्मक प्रभाव पड़ेगा:-

सेवा कर को डेढ़ प्रतिशत बढ़ाकर 14 प्रतिशत करना; पेट्रोल-डीज़ल पर सरचार्ज 2 रूपए से बढ़ाकर 4 रूपए करना; तथा आम जनता को कर में कोई राहत नहीं। कॉरपोरेट कर 30 प्रतिशत की जगह

धीरे-धीरे 25 प्रतिशत करना। इससे जनता को लगने लगा है कि सरकार का लगाव कॉरपोरेट की तरफ है। अतः इस निर्णय को तुरंत वापस लिए जाने की आवश्यकता है।

अब मैं इन तीन बिंदुओं पर अपनी बात रखना चाहूंगा। इन तीन बिंदुओं से जनता पर महंगाई का भावनात्मक प्रभाव पड़ा है।

पहला सरकार को सेवा कर बढ़ने वाले प्रस्ताव पर विचार करके अतिशीघ्र वापस लिए जाने की आवश्यकता है, जिससे लोगों में सरकार के प्रति सकारात्मक सोच उत्पन्न हो सके।

माननीय प्रधानमंत्री जी ने आदर्श ग्राम योजना की घोषणा की और इसके तहत हर सांसद को एक गाँव गोद लेकर आदर्श ग्राम बनाने की संकल्पना रखी है और इस योजना के लिए सरकार ने इस बजट में किसी निधि का प्रावधान नहीं किया है। अतः मैं माननीय वित्त मंत्री जी से इसके लिए अलग से निधि आवंटित करने की मांग करता हूँ।

एम.पी.लैंड्स फण्ड, हर सांसद को अपने क्षेत्र में विकास कार्य कराने के लिए दिया जाता है। यह फण्ड एक साल में सिर्फ 5 करोड़ ही है और संसदीय क्षेत्र बहुत बड़ा होने से यह फण्ड पूरा नहीं पड़ता। अतः इस फण्ड को भी बढ़ाये जाने की जरूरत है।

पिछले बजट में सरकार ने देश में 100 स्मार्ट सिटी बनाने की घोषणा की थी, इसमें पूना शहर भी शामिल है। पूना शहर से सटा हुआ पिंपरी-चिंचवड़ शहर भी है और इसकी आबादी 25 लाख से ज्यादा है। यहाँ पर अनेक आई.टी. कंपनियां मौजूद हैं और पिंपरी-चिंचवड़ भारत का एक एजुकेशनल हब होने के साथ ही साथ जल्द ही ग्रोथ करने वाला शहर है। अतः मैं सरकार से पिंपरी-चिंचवड़ को भी पूना शहर के साथ स्मार्ट सिटी बनाये जाने की मांग करता हूँ।

देश में पेट्रोल-डीज़ल की खपत अच्छी मात्रा में होती है और सरकार ने पेट्रोल-डीज़ल पर सर्च बढ़ाकर 4 रूपए कर दिया है, जिससे जनता में निराशा उत्पन्न हुई है। अतः इस सर्चर्ज को वापस 2 रूपए किए जाने की आवश्यकता है।

सबसे महत्वपूर्ण है आम जनता को कर में कोई राहत नहीं है। मैं माननीय मंत्री जी को बताना चाहूंगा कि जनता सरकार से कर में राहत की उम्मीद कर रही थी, लेकिन माननीय वित्त मंत्री जी ने बजट में ऐसा कोई प्रावधान नहीं किया और जनता की उम्मीद पूरी नहीं हो सकी। मैं माननीय वित्त मंत्री जी से मांग करता हूँ कि जनता की अपेक्षाओं को ध्यान में रखकर टैक्स स्लैब में सुधार करने के साथ ही टैक्सेबल अमाउंट की छूट की सीमा को बढ़ाये जाने की घोषणा करें।

बजट में नवीकरणीय ऊर्जा क्षमता को बढ़ाकर 2022 तक 1,75,000 मेगावाट करने का लक्ष्य रखा गया है और निर्भया निधि के लिए 1000 करोड़ रूपए का प्रावधान है। अतः मैं चाहूंगा कि सरकार इन



प्रावधानों को जल्दी से जल्दी अमल में लाए, जिससे देश की जनता को एक नई दिशा मिले और भारत के विकास के साथ-साथ सामाजिक रूप से देश आगे बढ़े, देश में महिलाओं का सम्मान बढ़े। स्किल इण्डिया की घोषणा बजट में की गई है। वर्तमान में देश के युवाओं को रोज़गार एवं अपने काम शुरू करने के लिए सरकार से आर्थिक एवं रोज़गार संबंधी सहायता की जरूरत है और सरकार ने इसके लिए सराहनीय कदम उठाए हैं। इसमें छात्रों को पढ़ाई के साथ-साथ उसके बाद आर्थिक मदद का भरोसा दिया गया है, जो कि सरकार की दूरदर्शिता का प्रमाण है।

स्वच्छ भारत व स्वच्छ गंगा निधि में अंशदान को 100 प्रतिशत कर छूट का वादा करने से लोग निश्चित रूप से इसमें अपना आर्थिक योगदान देंगे। स्वास्थ्य बीमा पर छूट सीमा को 25,000 तक करने, पेंशन निधि एवं वरिष्ठ बीमा योजना पर सेवा कर में छूट जैसा कदम देश हित में उठाए गए हैं। इन छूटों के मिलने से लोगों में बचत करने की आदत बढ़ेगी और देश का सामाजिक एवं आर्थिक विकास बढ़ेगा।

अंत में यही कहना चाहूंगा कि माननीय वित्त मंत्री ने एक संतुलित बजट पेश किया है और अगर कर सीमा में छूट को बढ़ा दिया जाता है तो यह निश्चित ही एक संपूर्ण बजट हो जाएगा।

SHRI SURESH C. ANGADI (BELAGAVI): Sir, I am grateful to you for giving me an opportunity to speak on the General Budget. I am supporting this Budget.

Mr. Chairman, Sir, this Budget is a very wonderful Budget. After 67 years of Independence, it is very important for the country. Here our great leaders like Devegowda Ji, Kharge Ji and yourself from Karnataka have spoken.

HON. CHAIRPERSON: So many Members have to participate. If you highlight what is important and the main substance, it will be useful for the other Members to speak.

SHRI SURESH C. ANGADI : You know very well. In Karnataka Sarvajna was there, and in Tamil Nadu, Thiruvalluar was there. What Sarvajna said is:

**Vechchakke hanaviralu bechchaneya maneyiralu**

**Ichcheyanariva satiyiralu swargakke kichchu**

**Hachchenda sarvajna**

So, you know very well. So, this Budget is like that. इसका मतलब क्या है? खर्च करने के लिए हाथ में पैसा हो, रहने के लिए मकान हो और इच्छानुसार सुनने वाली पत्नी हो, तो स्वर्ग को आग लगा दीजिए, यही इसका मतलब है। श्री अरुण जेटली जी और यंग मैन श्री जयंत सिन्हा जी ने देश के लिए ऐसा बजट दिया है, मैं उन दोनों को बधाई देता हूँ।

I congratulate them for this Budget. It is everybody's Budget. This Budget is not only for few people. It is the Budget of the entire 125 crore people. This Budget can create employment; it can create wealth for the country; and it can give vision for the country. Even after completion of 67 years of Independence, stark poverty, ill health, illiteracy and homelessness are still prevailing. Hopes were not there for the people. This was the order of the day and we were on the verge of facing collapse of democracy. Yes, we were on the verge of collapse but the results of general elections in 2014 brought a new dawn and hope for India under the leadership of hon. Narendra Modi Ji. Hopes are not only for us but also for one and all across the world. Everything started going upwards, namely, foreign exchange reserves, ratings, demands for goods and services. At the same, some other things have also started falling down, namely, crude oil prices, trade

deficits, inflation, gold prices, repo rates, inflation, cross border fights, terrorism and naxalite attacks.

With all this, under the hon. Prime Minister Narendra Modi Ji, whether it is upward or downward, both have brought stability to the country. The banks were nationalized in 1969 and again in 1981 for the very purpose of financial inclusion and accessibility to all, but even now more than 40 per cent of the people have no access to bank accounts. Sir, 70 per cent of the rural population, mainly farmers have no access to formal or informal credit facility. But the hon. Prime Minister Narendra Modi Ji brought Jan Dhan Yojana in 2014 with zero balance accounts, minimum formalities, overdraft facilities, insurance coverage and debit card as part of financial inclusion. The scheme launched by the hon. Prime Minister has given hopes to the common man of this country. As Pandit Deendayal Ji stated, the last person of society should get the benefit. The aim of any political party is to uplift the common man of this country. That has been done by Shri Arun Jaitley and Shri Jayant Sinha under the leadership of Shri Narendra Modi.

Sir, over 12.5 crore people opened their accounts – which is a Guinness World Record – with an outstanding balance of over Rs.10,000 crore and above coming into the banking system. Why this has not happened earlier? So, the last person of society should get the benefit of this scheme.

I request the hon. Minister to extend the benefits, if not already extended, to all eligible accounts opened prior to the launch and after the closure of the scheme and keep it open till the last eligible person opens his account and gets the benefit of the Prime Minister Jan Dhan Yojana.

HON. CHAIRPERSON: Please conclude.

SHRI SURESH C. ANGADI: Sir, please give me some more time to speak.

Sir, Direct Benefit Transfer (DBT) is aimed at eliminating corruption and middlemen from the country. It is a step in the right direction. All are buying LPG cylinders at uniform rates but eligible consumers get their subsidy amount directly credited into their accounts. The appeal from the hon. Minister has made several

affordable people to surrender their subsidized LPG cylinders thus bringing down burden of subsidy on the Government.

In coming years, the Government may introduce DBT to credit subsidy amount instead of delivering foodgrains. The Government is incurring a loss of about Rs.25,000 crore in transportation, storage, staff, commission, wastage, pilferage, to name a few in order to deliver foodgrains to the BPL families. The amount thus saved can be utilized for giving more subsidies to the poor till their poverty is eliminated and they have the freedom to buy food grains of their choice from the shop of their choice and at their own convenience and not at the mercy of fair price shop owners. The DBT is possible only because of the Prime Minister's Jan Dhan Yojana.

Under the Prime Minister's Suraksha Bima Yojana and Jeevan Jyoti Yojana, poor people, farmers, SC/ ST and under-privileged people will get insurance cover for accidental and natural death for a small amount of premium. Similarly, under Atal Pension Yojana with a small monthly contribution, pension varying from Rs.1000 to Rs.5000 will be paid, which is a great thing. I conclude by saying that even after 67 years this could not be done.

Thank you.

**\*श्री चंद्रकांत खैरे (औरंगाबाद):** आज आम बजट 2015-16 पर मैं अपनी पार्टी शिव सेना की ओर से अपना पक्ष रखना चाहता हूँ। इस बार के बजट से सभी को बहुत उम्मीदें थी। देश की जनता पहले ही महंगाई से परेशान है, बल्कि यह सरकार महंगाई के खिलाफ लड़ाई के लिए बनी थी। जनता ने अभूतपूर्व जन समर्थन भी इसीलिए दिया था। हालांकि इस बजट में बहुत सारी अच्छी चीजें भी माननीय वित्त मंत्री जी ने शामिल की हैं।

इस बार के बजट में सर्विस टैक्स और Education cess 12.36 से बढ़ाकर 14 प्रतिशत करने के साथ ही मध्यम वर्ग के लोगों के लिए महंगाई का बोझ और बढ़ गया। सर्विस टैक्स बढ़ाने के सरकार के फैसलों को अधिकतम लोग नहीं समझ पाए, क्योंकि यह महंगाई की दरों पर तुरंत प्रभाव डालता है और सरकार महंगाई से लड़ने के लिए बनी थी।

Income Tax slab पर कोई बदलाव नहीं किया गया जबकि आशा थी कि छूट की सीमा 2.5 लाख से बढ़ाकर 3.5 लाख अवश्य कर दी जाएगी। कई अवसरों पर हमने माननीय वित्त मंत्री जी को कहते सुना है कि आम जनता को और टैक्स में छूट मिलनी चाहिए। उन्होंने यहां तक कहा है कि 2.5 लाख की छूट की सीमा को वे 5 लाख तक करना चाहते हैं, परंतु मध्यम वर्ग को महंगाई के अलावा कुछ नहीं मिला। एक नसीहत अवश्य मिली कि-मध्यम वर्ग अपना ख्याल खुद रखें।

इस बजट में overall deduction limits under personal saving बढ़ाकर 4,44,200 रूपए कर दी गई है, परंतु अधिकांश मध्यम वर्ग इस महंगाई से ही परेशान है तो फिर Personal savings किस प्रकार कर पाएगा। यह सिर्फ Face saving के लिए उठाया गया कदम दिखाई देता है।

14वें वित्त आयोग से पहले राज्यों को डेवुलेशन 32 प्रतिशत था। अब राज्यों को डेवुलेशन 42 प्रतिशत देने का प्रस्ताव है। यह अच्छी पहल है और सभी राज्यों को साथ लेकर चलने वाला कदम है, परंतु मैं यह भी जानना चाहता हूँ कि क्या सरकार का विचार centrally sponsored schemes जो राज्यों को विकास के लिए दिया जाता है, वह जारी रहेगा या नहीं। जैसे JNNURM, UIDSSMT आदि योजनाएं। अब तक JNNURM के स्थान पर किसी स्कीम की घोषणा भी नहीं हुई है। इन सभी से राज्यों के विकास में बहुत फायदा होता रहा है। हम सभी चाहेंगे कि centrally sponsored scheme आगे भी जारी रहे। अब तक जो schemes पुरानी सरकार के वक्त पास हुई है उन्हें बीच में अधूरे ही खत्म करने के सरकार के प्रस्ताव का हम विरोध करते हैं। अगर आप सोचते हैं कि केंद्र सरकार की इन अधूरी योजनाओं को राज्य सरकार अपने बजट से पूरा करेगी तो यह गलत है, क्योंकि सभी राज्यों के पास सीमित संसाधन

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\* Speech was laid on the Table.

हैं। अतः मेरा निवेदन है कि जो योजनाएं शुरू हो गई हैं उन्हें उसे centrally sponsored scheme के तहत पूरा किया जाए उन्हें अधूरा न छोड़ा जाए।

रोज़गार एक बड़ी समस्या है। युवाओं को नई सरकार के आने से रोज़गार की आशा अवश्य जगी थी। इस बजट में रोज़गार के लिए क्या नीति बनाई गई है। उसका खुलासा आवश्यक करे। एक राज्य से दूसरे राज्यों में रोज़गार के लिए पलायन होता रहता है। यह युवाओं की मजबूरी है कि रोज़गार की तलाश में एक शहर से दूसरे शहर में पलायन करते हैं। सरकार अपनी नीति को इस प्रकार balance करे कि सभी राज्यों में रोज़गार सृजन पर थोड़ी समानता आ सके। मुझे पता है कि इसमें राज्यों का सहयोग बहुत महत्वपूर्ण है, परंतु अगर केंद्र सरकार की पहल होगी तो कोई भी राज्य रोज़गार सृजन के लिए आवश्यक सहयोग करने के लिए हमेशा तैयार रहेगा।

माननीय प्रधानमंत्री जी ने एक नई पहल शुरू की है 'Skilled India' यह एक दूरदर्शी पहल है। हमें विश्वास है कि माननीय प्रधानमंत्री जी का जो सपना है, " India towards a skilled work force" भारत वर्ष में क्रांतिकारी परिवर्तन लाएगा। इसके लिए माननीय प्रधानमंत्री जी ने एक अलग मंत्रालय की स्थापना की है और माननीय राजीव प्रताप रूडी जैसे सक्षम और काबिल मंत्री को यह जिम्मेदारी सौंपी है। इस बजट में Skill Development and Enterprises मंत्रालय के माध्यम से जो National Skill Mission की शुरुआत करने की घोषणा इस बजट में की गई है, वह प्रशंसनीय है। इससे उद्योग जगत के लोग भी काफी खुश हैं। सरकार की इस पहल का मैं स्वागत करता हूँ, क्योंकि यह देश को नई दिशा प्रदान करने वाला मिशन है।

बैंकों में NPA एक बड़ी समस्या बनती जा रही है। बड़ी-बड़ी कंपनियाँ सरकारी बैंकों से कर्ज लेकर उसे चुकाने की जरूरत भी नहीं समझती हैं। कर्ज हज़ारों करोड़ों रूपए में होता है। एक किंग फिशर एयर लाइंस पर बैंकों का कर्ज 10,000 करोड़ से ऊपर है। ऐसी कई बड़ी-बड़ी कंपनियाँ है, जिसका NPA है। सरकारी बैंक से लिए कर्ज को अब चुकाना नहीं चाहती है। कई बार देखा गया है कि किसान एक लाख रूपए कर्ज लेता है और इसे नहीं चुका पाने के कारण बैंक के कई लोग उसके घर आकर भयभीत करते हैं, धमकाते हैं। अंततः उसे इतना आतंकित कर दिया जाता है कि बेचारा किसान आत्महत्या करने पर मजबूर हो जाता है। क्या सरकार NPA से संबंधित कोई अलग नीति बनाएगी जिससे NPA या bad loan में कमी आए और जिनके पास बड़े-बड़े NPA हैं, उनके लिए आवश्यक दंड का प्रावधान हो।

बीते दिनों माननीय वित्त राज्य मंत्री श्री जयंत सिंहा जी बोल रहे थे कि सरकार का सालाना खर्च 17 लाख करोड़ रूपए है और कमाई 11.3 लाख करोड़ रूपए है अर्थात् प्रतिवर्ष 5 लाख करोड़ का कर्ज

सरकार के ऊपर आता है। सरकार के पास क्या योजना है, जो सरकारी खज़ाने पर होने वाले प्रतिवर्ष के घाटे को कम कर सके। क्या सरकार ने इस वित्तीय घाटे को कम करने के लिए कोई रोड मैप तैयार किया है। यदि हाँ तो सदन में अवश्य प्रस्तुत करें।

वित्त मंत्री जी ने इस बजट में बहुत सारी अच्छी बातें कहीं हैं। दूरगामी और भविष्य की काफी योजनाएं हैं। यह बजट सुशासन पर माननीय प्रधानमंत्री जी के वायदों को भी पूरा करने में कृत संकल्प दिखाई दे रहा है। यह एक अच्छा कदम है। सुशासन से ही देश प्रगति की ओर बढ़ता है।

जिस दिन बजट पेश किया गया, उसी दिन पेट्रोल और डीज़ल के भी दाम बढ़ा दिए गए। हम सभी को पता है कि पेट्रोल-डीज़ल के दाम इंटरनेशनल मार्किट पर निर्भर करता है, परंतु जब कूड ऑयल के दाम घटे थे तो उस अनुपात में पेट्रोल और डीज़ल के दाम नहीं घटाए गए थे। जनता को दोहरी महंगाई की मार एक ही दिन 28 फरवरी को लग गई थी। मुझे लगता है कि तेल की नीतियों में भी कुछ सुधार की आवश्यकता है। इस पर ही पूरे देश की आर्थिक व्यवस्था निर्भर करती है।

इस बजट में माननीय वित्त मंत्री जी ने National Institute of Pharmaceutical Education and Research की स्थापना का प्रस्ताव किया है और यह एक अच्छी पहल है। साथ ही मैं माननीय वित्त मंत्री जी से आशा करता हूँ कि यह नेशनल इंस्टीट्यूट मेरे संसदीय क्षेत्र संभाजीनगर (औरंगाबाद), महाराष्ट्र में स्थापित किया जाए। इसके कई कारण हैं- एक तो संभाजीनगर (औरंगाबाद) एक Pharmaceutical hub है। यहां सैकड़ों की संख्या में छोटी-बड़ी दवा निर्माता कंपनी हैं। साथ ही संभाजीनगर बड़ा शिक्षण क्षेत्र भी है। यहां इस नेशनल इंस्टीट्यूट की स्थापना के लिए आवश्यक मूलभूत सुविधाएं भी उपलब्ध हैं। मराठवाड़ा क्षेत्र के अंतर्गत आने वाले संभाजीनगर (औरंगाबाद) के विकास को गति प्रदान करने में यह नेशनल इंस्टीट्यूट महत्वपूर्ण निभा सकता है। इसलिए मेरा निवेदन होगा कि यह संस्था संभाजीनगर में अवश्य स्थापित हो।

यह बजट अनेक खूबियों वाला और भारत वर्ष के भविष्य को संवारने की दिशा में बढ़ाया गया एक कदम है। काले धन पर सरकार दृढ़ संकल्प है। इसे सरकार द्वारा वापस लाकर गरीबों, किसानों, बुजुर्गों, जरूरतमंदों और महिलाओं की सुरक्षा पर वृहत् स्कीम चलानी चाहिए। सरकार ने निर्भया फंड की राशि को दो गुणा अर्थात् 2,000 करोड़ कर दिया है, परंतु इस फंड का उपयोग होना आवश्यक है। इस फंड से सरकार महिलाओं को सुरक्षा प्रदान करने के लिए आवश्यक उपाय करे। स्वयं योजनाएं चलाएं, महिलाओं में आत्मविश्वास पैदा करें और पुरुषों एवं युवाओं को महिलाओं के प्रति सम्मान की भावना पैदा करने के लिए कार्यक्रम चलाएं।

पिछले UPA शासन के दौरान भारतीय महिला बैंक की स्थापना की गई थी। मेरे संसदीय क्षेत्र संभाजीनगर (औरंगाबाद) में इस बैंक की शाखा खोले जाने को लेकर कई बार निवेदन किया था। औरंगाबाद महानगर पालिका की महिला मैयर एवं अन्य अधिकारियों के साथ मैंने स्वयं भी बैंक की Chairperson से मिलकर इस बैंक की शाखा खोले जाने का अनुरोध किया था। हमारे यहां काफी बड़ी संख्या में उद्यमी महिलाएं हैं। इस बैंक की शाखा खुलने से इन महिलाओं को काफी सुविधा मिलेगी। मैं आशा करता हूं कि भारतीय महिला बैंक की शाखा संभाजीनगर (औरंगाबाद) में जल्द खोली जाएगी।

मेरी वित्त मंत्री जी से यही मांग है। आशा है कि अपने जवाब में इन बातों का शामिल किया जाएगा।



**श्री बदरुद्दीन अजमल (धुबरी):** सभापति महोदय, मैं आपका बहुत आभारी हूँ कि आपने मुझे सामान्य बजट पर बोलने का मौका दिया। मैं देख रहा हूँ कि आप ज्यादा वक्त नहीं दे पायेंगे, लेकिन हमारा कहना है कि हम माइनोरिटी कम्युनिटी से आते हैं। मैं सीधा प्वाइंट पर आता हूँ। फाइनेंस मिनिस्टर साहब के पिताजी के साथ हमारा बहुत बड़ा अच्छा ताल्लुक था। यहां पर नायडू साहब भी बैठे हैं। हम यह उम्मीद रखते हैं कि माइनोरिटीज के लिए जो फंड दिया गया है, उसे आप सीरियसली देखिये। देश में 21 प्रतिशत माइनोरिटीज हैं, जिनमें मुसलमान भी हैं। इसलिए वह परसेंटेज बहुत कम है। हमारे साथ अब तक बहुत नाइंसाफियां हुई हैं। मैं उसकी डिटेल् में नहीं जाऊंगा, लेकिन वह डाटा मेरे पास है।

सभापति महोदय, मैं असम से आता हूँ। प्राइम मिनिस्टर साहब ने असम में एम्स के पांच सेंटर देने की बात कही है। मेरी उनसे सीरियसली रिक्वेस्ट है कि असम में भी एम्स का भी एक सेंटर दिया जाये। पावर के मामले में असम बहुत पीछे है। इस मामले में गवर्नमेंट बहुत सी जगह प्रोजेक्ट बना रही है। हमें उम्मीद है कि गवर्नमेंट असम के लिए भी कोई एक बहुत बड़ा प्रोजेक्ट देगी। अगर ऐसा नहीं होगा, तो पावर की कमी की वजह से क्या-क्या तबाही, बर्बादी होती है, वह आपको हमसे ज्यादा मालूम है।

सभापति महोदय, मैं सबकी तरफ से एमपीलैड फंड के बारे में कहना चाहूंगा कि यह फंड बहुत कम है और मैं समझता हूँ कि सारा हाउस मेरी तार्ईद करेगा। एक एम.एल.ए. को दो करोड़ रुपये मिलते हैं, जबकि हमें पांच करोड़ रुपये मिलते हैं, जो हमें सात-आठ कांस्टीट्यूंसी में देना पड़ता है। इसलिए हमारा कहना है कि यह फंड दस से बारह करोड़ रुपया होना चाहिए। मैं समझता हूँ कि सारे लोग मेरी तार्ईद करेंगे। ... (व्यवधान) मेरी बात से सभी सहमत हैं। ... (व्यवधान) आप सबका बहुत-बहुत शुक्रिया।

मैं फाइनेंस मिनिस्टर का ध्यान दिलाना चाहता हूँ, The amount for North East under the Ministry of Water Resources is reduced from Rs. 1,474 crore in 2014-15 to Rs. 361 crore in 2015-16. The amount for North East under the Ministry of Women and Child Development has been reduced from Rs. 2,110 crore in 2014-15 to Rs. 1,028 crore in 2015-16. The amount for North East under the Ministry of Textile has been reduced from Rs. 483 crore in 2014-15 to Rs. 352 crore in 2015-16. The amount for North East under the Department of Land Resources has been reduced from Rs. 375 crore to Rs. 157 crore. The amount for North East under the Ministry of Minority Affairs has been reduced from Rs. 368 crore to Rs. 250 crore. इसे और कम कर दिया गया है। मेरा नायडू साहब और जेटली साहब से गुज़ारिश है कि माइनोरिटी फंड की तरफ ध्यान दिया जाए।

माननीय प्रधानमंत्री जी सैनिटेशन और ड्रिंकिंग वाटर की तरफ बहुत ध्यान दे रहे हैं। The amount for North East under the Ministry of Drinking Water and Sanitation has been reduced from Rs. 1,526 crore to Rs. 623 crore. The amount for North East under the Ministry of Health and Family Welfare has been reduced from Rs. 3,064 crore to Rs. 2,455 crore. इसे हजारों करोड़ रुपए के हिसाब से कम कर दिया गया है।

I would like to draw the attention of the hon. Minister to the following long pending demands of the people of Assam. The Government should declare flood and erosion as a national calamity, sanction new projects and give special grant for setting up a dedicated fund to take up studies on the issues relating to flood protection and riverbank erosion management. The Government should put on track the fiscal package of North East Industrial and Investment Promotion Policy, 2007 which has been kept in abeyance since December last year.

The Government should help in rehabilitation of the flood and erosion victims. The Central Government should allocate funds for construction of Dhubri-Fulbari bridge over River Brahmaputra. The Government should allocate funds for establishment of a Special Campus of Aligarh Muslim University in Dhubri, my constituency. The Rupshi airport should be re-opened. There should also be re-opening of International River Port of Dhubri. The Government should also allocate funds for establishment of medical college, engineering college, agricultural college and fishery college in Dhubri, Barpeta, Gopalpara and Karimganj.

Thank you very much.

HON. CHAIRPERSON : Now, Shri Brijbhushan Sharan Singh will speak.

**श्री बृजभूषण शरण सिंह (कैसरगंज) :** माननीय सभापति जी, मैं दस मिनट के अंदर अपनी बात खत्म करूंगा।

**माननीय सभापति :** पांच मिनट में खत्म कीजिए।

**श्री बृजभूषण शरण सिंह :** अगर पांच मिनट का समय देंगे तो हमारी स्पीच ले करा दीजिए। मैं पांच मिनट में अपनी बात नहीं कह पाऊंगा।

HON. CHAIRPERSON: If you want to lay the whole speech, I will allow you, but there are so many Members to speak from your party. You have to adjust yourself. Otherwise, the time is very short and so many Members will be left out.

**श्री बृजभूषण शरण सिंह :** मैं अपनी तरफ से कोशिश करूंगा कि समय पर अपनी बात खत्म करूं।

माननीय सभापति, यह पक्ष कहेगा कि बजट अच्छा है, हम कहेंगे बजट अच्छा है और ये कहेंगे कि बजट खराब है। इसका फैसला तो आने वाले समय में होगा कि किसका बजट खराब है और किसका बजट अच्छा है। जब भी कोई सरकार बजट बनाती है तो देश की आर्थिक और सामाजिक स्थिति देखकर बजट प्रस्तुत करती है।

आपको भरोसा हो या न हो, लेकिन हम लोगों को और इस देश की जनता को इस सरकार के बजट पर भरोसा है। हमारे माननीय संसदीय कार्य मंत्री जी यहाँ पर बैठे हैं, यह हमारा सौभाग्य है। पिछले बजट भाषण के दौरान मैंने एक सवाल उठाया था कि हमारी नीयत में कोई खोट नहीं है, लेकिन कहीं न कहीं क्रियान्वयन में दिक्कत है। जब यह सरकार बनी, वैसे हमारे उत्तर प्रदेश के अंदर, मैं केवल मनरेगा और सार्वजनिक वितरण प्रणाली पर दो बातें संक्षेप में कहूँगा। उत्तर प्रदेश में मनरेगा में जो लूट मची है, वह शायद कहीं नहीं है। कम से कम 10-15 जिलों में इससे संबंधित सी.बी.आई. जांच चल रही है। ... (व्यवधान) जब इस बार माननीय मोदी जी प्रधानमंत्री बने और जब मैंने सरकार की दृढ़ इच्छा-शक्ति को देखा, तो हमने भी मनरेगा के संबंध में कुछ पत्र-व्यवहार करना शुरू किया। भारत सरकार के मंत्री, उत्तर प्रदेश के मुख्यमंत्री, प्रमुख सचिव तथा संबंधित विभाग का ऐसा कोई अधिकारी नहीं है, जिसे मैंने इस संबंध में पत्र न लिखा हो। मेरा सवाल था कि गोंडा जनपद में वर्ष 2010 से वर्ष 2014 तक किन-किन ब्लॉकों में क्या-क्या काम कराए गये हैं, मुझे केवल इसकी सूचना उपलब्ध करा दी जाए। मैं पूरे सदन के सामने अपनी यह पीड़ा रखना चाहता हूँ कि मैं नौ महीने में प्रशासन से यह सूचना नहीं पा सका कि कहाँ पर कौन-सा काम हुआ है। हमने निगरानी समिति की बैठक की, जो आपके द्वारा बनायी गयी है। इस बैठक में तय हुआ

कि हम सात दिनों के अंदर सूचना दे देंगे, हमने कहा कि आप 15 दिनों के अंदर दे दीजिए, फिर कहा कि एक महीने में दे दीजिए और एक महीने के बाद भी आज तक हमको कोई सूचना प्राप्त नहीं हुई है। तब अंत में, मैं उच्च न्यायालय की शरण में गया। उच्च न्यायालय ने हमारे गोंडा जनपद की मनरेगा से संबंधित सी.बी.आई. जांच का आदेश कर दिया, जो अभी चल रही है।

**20.14 hrs.** (Hon. Deputy Speaker *in the Chair*)

इसी प्रकार से सार्वजनिक वितरण प्रणाली है। हमारे जिले का पूरा विवरण मेरे पास है। उत्तर प्रदेश में यह कोई सौ-पचास करोड़ रुपये का घोटाला नहीं है, सार्वजनिक वितरण प्रणाली और खाद्यान्न का घोटाला भी कई हजार करोड़ रुपये का है, जो बसपा के शासनकाल में शुरू हुआ और अनवरत आज तक सपा के शासनकाल में भी चल रहा है। इस संबंध में भी मैं श्री रामविलास पासवान जी से मिला, उत्तर प्रदेश के मुख्यमंत्री और प्रमुख सचिव आदि में किसी का भी दरवाजा मैंने नहीं छोड़ा और अंत में मैंने भारतीय जनता पार्टी के कार्यकर्ताओं की एक टीम बनायी और उन्हें कहा कि आप लोग गोदाम पर बैठकर केवल यह देखें कि कोटेदार अनाज पा रहा है या नहीं? जिसका नतीजा यह निकला कि हमारा जो पी.ए. है, दलित समाज के पूर्व जिला पंचायत अध्यक्ष ... \*इन सबके खिलाफ मुकदमा करने का काम किया गया है। मैं आपसे यही गुजारिश करना चाहता कि हम लोग चुने हुए लोग हैं, हमारे देश में लोकतंत्र है और हमारे लोकतंत्र की यह विशेषता है कि धर्म, जाति, मजहब, अमीर-गरीब की भावना से ऊपर उठकर इस देश के लोगों को बराबरी का दर्जा दिया गया है। हम 'लोक' हैं, हम चुने हुए लोग हैं, हमारी जवाबदेही है और शायद इसीलिए भारत के संविधान ने प्रधान से लेकर प्रधानमंत्री तक का कार्यकाल केवल पाँच साल तक के लिए किया, जिससे जनता के प्रति उनकी जवाबदेही बनी रहे। लेकिन लोक हम हैं, ये चुने हुए लोग हैं और तंत्र वह है जो ऑफिस में बैठा है। मैं सबकी आलोचना नहीं करता, ऐसा नहीं है कि तंत्र में सब लोग गलत हैं। यह कहना उचित नहीं होगा। लेकिन बहुमत गलत की ओर है और उत्तर प्रदेश का प्रशासनिक तंत्र सत्ता की कठपुतली बन गया है।

उपाध्यक्ष महोदय, मैं आपके माध्यम से अपनी पार्टी के लोगों से कहना चाहता हूँ कि आपने निगरानी समिति बनाई, लेकिन उसको कोई अधिकार नहीं दिए। ये चुने हुए लोग आपके हैं, इनसे आप पूछ सकते हैं, इनसे आप सवाल-जवाब कर सकते हैं और ये सभी बहुत दुखी हैं। मैं आपसे यही निवेदन करना चाहता हूँ कि इस पर विचार करने का समय आ गया है। प्रशासनिक सुधार के बारे में 67 साल में केवल दो-तीन बार चर्चा हुई। आज के तीन पहले सुप्रीम कोर्ट ने उत्तर प्रदेश के एक प्रकरण में अपने निर्णय में

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\* Not recorded.

कहा है कि उत्तर प्रदेश का कोई अधिकारी काम नहीं करना चाहता है। यहां तक की जो सीबीआई जांच चल रही है, उसमें उत्तर प्रदेश की पुलिस सहयोग नहीं कर रही है, सीबीआई को कागजात नहीं दे रही है तो आप स्वयं सोच सकते हैं कि हम लोगों का क्या हाल होगा। इसलिए आपसे निवेदन करता हूं। मनरेगा के बारे में मैंने पहले भी कहा है कि आपकी नीयत अच्छी थी, आप कह रहे थे कि हम उसे समाप्त करने वाले हैं, लेकिन हमने उसका बजट बढ़ाया है, उसे समाप्त नहीं किया है। सार्वजनिक वितरण प्रणाली कहीं-कहीं अच्छी भी चल रही है। कई प्रान्तों में अच्छी भी चल रही है, लेकिन अगर मैं कहूं कि उत्तर प्रदेश में मनरेगा और सार्वजनिक वितरण प्रणाली का क्या हाल है तो मैं एक लाइन में कहना चाहता हूं :

“आप मत पूछिए कि सफ़र में हम पे क्या गुजरी,  
था लुटेरों का जहां गांव, वहां रात हुई।  
मैंने सोचा कि मेरे देश की हालत क्या है,  
एक कातिल से तभी मेरी मुलाकात हुई।”

वह कातिल है उत्तर प्रदेश सरकार। इसलिए आपसे हाथ जोड़कर विनती करता हूं, सभी सांसदों की तरफ से विनती करता हूं, उत्तर प्रदेश की जनता ने बहुत प्रबल समर्थन दिया है, लेकिन सब बहुत दुखी हैं, विशेषकर प्रशासनिक तंत्र से, इसलिए हमको दांत दीजिए, हमको नाखून दीजिए, हमको ताकत दीजिए। हम आपके लोग हैं। ये सभी लोग, चाहे उधर बैठे हों या इधर बैठे हों, आपके हैं। केवल प्रशासन पर भरोसा मत कीजिए।

इन्हीं शब्दों के साथ मैं इस बजट का समर्थन करता हूं। धन्यवाद।

**\*SHRIMATI R. VANAROJA ( TIRUVANNAMALAI):** At the outset, let me thank our beloved Leader Makkal Mudhalvar Puratchi Thalaivi Amma who has identified me to represent the people of Tamil Nadu in general and my Tiruvannamalai Lok Sabha Parliamentary Constituency in particular.

Budget is a statement of revenue and expenditure account of the Government with policy statements of Finance Minister's with the announcement of new financial packages and schemes meant for various stake-holders of our economy. With great expectations, we participate in the discussion on Budget hoping that the Finance Minister would have a rethink on his budget proposals from the point of view hon. Members and their political parties.

NITI Ayog that replaced the Planning Commission on the eve of Budget gave us some hope. We thought the requests and valid demands from the various Chief Ministers would be heeded. Our hopes have been belied. The Revised Estimates of 2014-15 plan expenditure was down from Rs. 5,75,000 crore to Rs. 4,75,532 crore. The plan expenditure for the year 2015-16 has been further reduced to Rs. 4,65,000 crore. When it comes to central assistance to States for implementing social schemes, we find a huge cut. For 2015-16, it is Rs. 2,04,000 crore. Whereas in 2014-15 the allocation was Rs. 3,38,000 crore. We expect the States to have a better say in managing economic development.

The 14<sup>th</sup> Finance Commission gave its recommendation to increase the share of the States from 32% to 42%. It is given with one hand and taken back by the other hand. The increased devolution is expected to be spent by States on fund strapped Central projects for which allocation has been stopped forthwith by the Union Government.

We find positive signals for business in the first full year Budget of our Union Finance Minister. Financial inclusion by way of introducing Jan Dhan Yojana making the beneficiaries part of the financial system has been done. I

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\* Speech was laid on the Table.

would like to point out that this will come in the way of Direct Benefit Transfer mechanism which has been effectively put in use in states like Tamil Nadu.

Basic amenities like housing, power, water and livelihood for all families in the country are to be provided. The budget touches upon them. This has come as a mere announcement. There is no road map. No specific allocations are there in this Budget. The Finance Minister seeks to provide refinancing of various micro-finance institutions. I would like to point out that our state, Tamil Nadu, guided by our Hon'ble Amma, is doing a pioneering work in making the best use of the Self-Help Groups Women Groups.

Tamil Nadu has the most number of micro, small and medium enterprises and so we look forward to the financing of trade receivables spelt out in the budget.

The Union Government proposes to cut the subsidies. Already the number of centrally sponsored schemes have been curtailed. The centrally sponsored schemes must continue as usual without cutting allocation. The states should not be made to bear the burden of the cost of the schemes above 25%.

While the Corporates have been given direct benefits, the poor are not getting any direct benefit. Instead the indirect taxes and also the railway freight rate increase add up to the burden on them. This will result in price rise and inflation.

In response to the request of our beloved Leader, an announcement to set up an AIIMS in Tamil Nadu is made in this Budget. I also request the Finance Minister to release the required funds in adequate manner.

Agriculture, Education and also Women and Childern development are not given due priority and get lesser allocation this year.

The Plan to severely penalize those holding illegal foreign accounts and assets is notable. At the same time, corporate tax is reduced and wealth tax is abolished. Such benefits are not forthcoming to the poorer sections of the society.

When sharing the central revenue with the states, the population control in progressive states like Tamil Nadu goes against its interest. New criteria have been evolved to treat Tamil Nadu in an unfairly manner. This has been point out my our beloved Leader Amma. This must be rectified.

Normally budgets are called either pro-poor or pro-rich, populist or dogmatic. This year's Union budget tries to put in all elements of all these but unfortunately it has ended as a disappointing exercise.

Considering the fact that local area development scheme is very popular among our constituents and they expect more from people's representative like MLAs and MPs. I request the Hon'ble Finance Minister and through him the Hon'ble Prime Minister to increase the MPLAD Fund to Rs.25 crore. For village adoption programme, separate fund may be allotted.

Social capital should not be ignored at the cost of growth. Some announcements regarding social welfare and security have been made in this budget. But they are cosmetic. Hoping that the Finance Minister may come forward with some corrective measures in his Finance Bill.



\*DR. THOKCHOM MEINYA (INNER MANIPUR): Deputy Speaker Sir, thank you for giving me an opportunity to take part in the discussion of the General Budget 2015-2016. Sir, I oppose this budget. At the out-set, I would like to quote Hon. Prime Minister Modi Ji who made a remark on this budget. He said, and I quote “This budget is progressive, positive, practical, pragmatic and prudent.” This is also PPP model and there are 5 Ps. This is rather super PPP model.

I would like to respond in a similar super PPP model. Sir, in my observation and perception this budget is highly prejudiced, partial, passive, paradoxical and pathetic.

The budgetary allocations for the poor, scheduled castes, scheduled tribes, women and children have been drastically reduced. Therefore, this budget is highly prejudiced against the poor, SCs, STs, women and children.

This budget has done away with the wealth tax and the corporate tax has been reduced from 30% to 25%. As a matter of fact this budget is very partial towards the corporates, industrialist and the rich.

Sir, when the global prices of crude oil and petroleum has come down considerably, the inflation is contained and we have a comfortable Foreign Exchange Reserves. In such a favourable situation the Finance Minister is not serious about fiscal consolidation. So, this budget is absolutely passive.

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\* English translation of the speech originally delivered in Manipuri.

The chasm between the haves and havenots is growing day by day. After this budget the rich will become richer and poor will become poorer. We have a saying in Manipuri to explain the same, “making wealthy more wealthier and wretched more distressful”. Finance Minister is giving more money to the rich and less money to the poor. So, this budget is symbologically paradoxical.

Sir, in a welfare state development can not be measured only on the basis of high-rise buildings, smart cities, high-speed trains, digital India, make in India etc. In fact the yardstick of development should be on the basis of people’s education, employment, health-care, fooding, housing etc. These things are not visible in this budget. Hence, this budget is dismal and pathetic.

Finance Minister is now silent on his last year’s announcement of ‘health for all’ and free drugs and diagnostic service. This time the Ministry of Health has asked for 50,000 but given only 33,152 crores. When we are encountering dreaded diseases like H1N1, AIDS etc., this is unfortunate.

Deputy Speaker Sir, perhaps the whole country knows that BJP had spent a colossal amount of money in the last Lok Sabha election. Everyone knows where from those money came. Now, they have to pay back those money with interest. There are two things in the world which go on non-stop. One is the ‘time’ and other is the ‘interest’ on borrowed money. If repayment of money is delayed the ‘interest’ will be mounting. So, the BJP led Government has started giving the money back with interest. Now, the wealth tax is gone and corporate tax is reduced. In the next four years they will do more.

Now, this budget has nothing for the middle class. No tax rebate for the middle class, only some tax saving bonds for them. Finance Minister himself says, “Middle class will take care of themselves”. If this is the attitude, time will tell us who takes care of whom? This is very important and to be noted.

As per the recommendation of the 14<sup>th</sup> Finance Commission the state’s share of taxes and duties has been increased from 32% to 42%. But, what about the poor states and smaller states where the revenue realization is very low. On

top of it, you are transferring many central schemes to the states. This is very unfortunate for the poor and small states. Sir, I am from the Northeast. It is going to be a huge financial burden for the Northeastern states. Please look into this matter seriously. Where has gone the NE industrial policy? This budget has completely neglected the NE India.

Thank God! MGNREGA is not killed. But Government is reluctantly funding it. 33,700 crore for MGNREGA is almost equal to last years Revised Estimate. Keeping in view the volume of backlogs and unpaid wages in all the states this allocation is very meager and impractical. With this reluctant funding MGNREGA will die in the near future. One minute sir, I am coming to the last point. If this is the will of the BJP led NDA Government let us see what happens next. The poor farmers will not pardon you.

Excuse me sir for taking more time. For changing the entire scenario we have to give emphasis on education. We must continue with the Right to Education of the UPA Government. 6% of the GDP should be given to education.

Sir, finally I would say that this budget is a bonanza for the corporates and a punishment or fine for the poor people.

With these words I oppose this budget.

Thank you.

**\*SHRI R.K. BHARATHI MOHAN ( MAYILADUTHURAI):**At the outset, I would like to state that agriculture is the backbone of Indian economy. Today, almost 60% of the population depends directly or indirectly on agriculture. Although the share of agriculture in the total national income has been gradually decreasing, its contribution continues to be significant. Agriculture provides raw materials to leading industries such as cotton textiles and sugar industries etc. Agriculture also provides the market for a variety of goods. A number of the agricultural commodities like tea, coffee, spices and tobacco constitute our main items of exports. This amounts to almost 15% of our total exports. Our Agriculture sector generates sufficient amount of foreign exchange also. It also maintains a balance of payments and makes our country self-sufficient.

Various means of transport in our country get bulk of their business by the movement of agricultural goods. State governments get a major part of their revenue in terms of land revenue, irrigation charges, agricultural income tax, etc. Central government also earns revenue from export duties on the agricultural production. Our agriculture has brought fame to the country. India enjoys first position in the world as far as the production of tea and groundnuts are concerned.

It is heartening to note that India is the first in the world in terms of production of milk, pulses, jute and jute like fibers; second in rice, wheat, sugarcane, groundnut, vegetables, fruits and cotton production and is a key producer of spices and plantation crops as well as livestock, fisheries and poultry sector. Only due to hardwork of our farmers, we can continue to perform well in the agriculture sector. We have achieved milestone in the foodgrain production in the last few years despite some adverse weather conditions in some years.

However, in this regard I would like to make one submission. In our country, vegetables and fruits are grown in huge quantities. They are perishable in nature and cannot be stored for a longer period. Due to inadequate transport, lack of cold storage facilities, financial and other constraints, the farmers are facing lot

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\* Speech was laid on the Table.

of difficulties in keeping the harvested fruits and vegetables. They are also not getting adequate support price for their produce. Quite often, they are forced to sell their produce at much below the cost price and they are constantly cheated by the middlemen who are amassing huge profits. Generally, the prices of the above items are not fixed by the farmers, the middlemen and the commission agents are fixing the prices.

We need to help in bringing more than 67% population for distribution of subsidized foodgrains, which will reduce hunger, poverty and ensure food for all. Bringing green revolution to eastern India turns into a remarkable success and their share of contribution in agriculture output has also increased.

Steps should be taken promote the subject of agriculture in school and college curriculum. Number of colleges and universities based on agriculture as a primary subject should be opened up throughout the country and steps should be taken to produce large number of agricultural scientists. Steps should be taken to promote the use of organic farming rather than depending on chemical farming which is not healthy trend in the long run and it will gradually reduce the fertility of the land. Organic farming, though strenuous, will be cheaper and gradually improve productivity, quality and be healthier also.

Besides, agriculture- fisheries, horticulture and poultry sectors should also be given adequate importance. India is the largest producer of fisheries and poultry products. Besides, huge quantities of flowers are produced in the country. Apart from agri produces, fishing products, poultries, fruits are exported to various parts of the country and abroad in huge volumes and they fetch lot of revenue of foreign exchange. However, we are facing problem of adequate cold storage and transportation facilities. We have to seriously address these shortcomings, then only we can compete with the world market.

In the absence of adequate storage facilities, huge quantities of paddy, wheat, cereal are kept in open and become wasted, causing huge loss to the exchequer. Likewise, our processed goods like fruits and vegetables are also

perished due to that reason. If the government cannot provide storage facilities on its own, it can involve private sector, otherwise all the toil of our farmers, labourers will be ruined.

We often suffer due to problem of food inflation. Our Government often takes corrective steps to contain food inflation and its rising trend is greatly reduced. We should also contribute in our government's efforts in stopping the food wastage which can feed millions.

**श्री वीरेन्द्र सिंह (भदोही) :** उपाध्यक्ष महोदय, बजट पर चर्चा में बहुत सारे माननीय सदस्यों ने भाग लिया है और विभिन्न विषयों पर चर्चा की। अभी हमारे बृज भूषण भाई मनरेगा और सार्वजनिक वितरण प्रणाली में हो रहे घोटालों की चर्चा कर रहे थे। मैं किसान हूँ और किसान तक ही बात केन्द्रित करूँगा। मुझे बहुत असन्नता हुई कि कई दिनों से यानि पिछले सप्ताह भूमि अधिग्रहण विधेयक पर जब चर्चा हो रही और अब जब बजट पर चर्चा हो रही है तो किसान पर काफी चर्चा हुई। हमारे पूर्व प्रधान देवेगौड़ा जी भी अपने भाषण में किसानों की बात कह रहे थे और अन्य साथियों ने भी कहा। यह बात ठीक है कि यह देश किसानों का देश है इसलिए मैं बहुत प्रसन्न हो रहा था जब किसानों की चर्चा हो रही थी।

यहां पर वित्त राज्य मंत्री जी बैठे हुए हैं। मैं निवेदन करना चाहता हूँ कि अगर सर्वसम्मत किसानों पर आप चर्चा कराना चाहते हैं तो जैसे रेल बजट अलग से पेश हो सकता है, उसी तरह से कृषि का बजट क्यों नहीं अलग से पेश हो सकता! कृषि का अलग बजट पेश होगा तो चर्चा के लिए बहुत विषय नहीं रह जाएगा, मैं इस बात को किसान होने के नाते कह सकता हूँ। वैसे कर्नाटक ने एक बार कृषि का अलग से बजट प्रस्तुत किया था।

उपाध्यक्ष जी, मुझे इस बात की खुशी हुई कि वे लोग भी किसान की चर्चा करने लगे हैं, जो चेहरे से कहीं से भी किसान नहीं दिख रहे थे। जो बाजरा, धान, ग्वार या गेहूँ के पौधे या जब वह फूले तो उसकी फली नहीं पहचान सकते, वे किसान पर चर्चा कर रहे थे। मैं इसको लेकर हैरान हो रहा था और मुझे खुशी भी हो रही थी कि कम से कम ज्योतिरादित्य सिंधिया जी जैसे लोग भी किसानों की चर्चा करने लगे हैं। गांव के लोग जब ऐसे किसी शख्स को किसान की चर्चा करते हुए देखते हैं तो कहते हैं कि यह किसी फिल्म का हीरो है, यह कहीं से किसान नहीं दिखता है। मैं इसलिए इस बात की चर्चा यहां कर रहा हूँ कि जो लोग कहते हैं, जिनकी आठ-नौ महीने पहले हिम्मत नहीं थी इस सरकार के बारे में बोलने की, वे आज कह रहे हैं कि यह सरकार किसान विरोधी है, गरीब विरोधी है।

उपाध्यक्ष जी, मैं जिस संसदीय क्षेत्र से आता हूँ, उसके दो विधान सभा क्षेत्र इलाहाबाद में आते हैं, जहां से डॉ. राम मनोहर लोहिया जी चुनाव लड़ा करते थे और पंडित जवाहर लाल नेहर जी सांसद थे। एक सप्ताह पहले मैं वहां डॉ. राम मनोहर लोहिया जी के साथ काम करने वाले बहुत सारे लोग एक कार्यक्रम में जुटे थे, मैं भी वहां गया था। वहां पर बाबू रूप नाथ यादव जी की मूर्ति की स्थापना हो रही थी, जिन्होंने आरक्षण का प्रपोजल सबसे पहले तैयार किया था। बाद में बी.पी. मंडल आयोग के नाम से वह जाना गया, लेकिन सबसे पहले उत्तर प्रदेश में आरक्षण की व्यवस्था बहुगुणा जी और नारायण तिवारी जी के समय लागू हुई थी। वहां पर जुटे लोगों ने मुझसे कहा कि वीरेन्द्र सिंह जी जाकर बता देना देश के प्रधान मंत्री को और

अपने दल के नेता को कि अब उन लोगों पेट में पेटबथी हो रही है, पेटबथी का मतलब उधर के लोग इतना नहीं जानते, जितना यहां बैठे हुए समझते हैं, उन लोगों के पेट में पेटबथी हो रही है, जिन्हें गरीब का बेटा, वहां बैठा हुआ प्रधान मंत्री बना हुआ नहीं सुझाता है, उनके पेट में पेटबथी हो रही है। जिसके खून में किसान का अन्न पैदा हुआ, जिसके खून में किसानों द्वारा दूध पैदा करके अपना खून बनाया है, क्या वह किसानों के विरोध में काम करेगा! अगर वह किसान विरोधी होता तो मैं बताना चाहता हूं कि यह पहली सरकार है, जिसने अपने बजट में यह प्रावधान किया है कि हम हर खेत को पानी उपलब्ध कराएंगे। यह किसान ही है जो अपने उत्पादन का दाम स्वयं तय नहीं करता है बाकी सारे लोग अपने उत्पादन का दाम स्वयं तय करते हैं। यह पहली सरकार है जिसने किसानों द्वारा पैदा हुए अनाज के लिए बाजार का स्थान तय किया है, जहां जाकर किसान अपनी फसल का दाम खुद तय करेंगे और बेचेंगे।

जब इस सदन में भूमि अधिग्रहण बिल पर चर्चा हो रही थी, उस समय मुझे उस पर बोलने का अवसर नहीं मिला। क्या इन लोगों को मालूम है कि गांव में कहां भूमि है? पहले से किसानों ने सर्वे के आधार पर सर्वे और चकबंदी के लिए दस फीसदी जमीन देता है जो बचत की जमीन होती है। वह बचत की जमीन किसकी होती है? वह चकरोट, चकनाली, तालाब, स्कूल, खेल के मैदान या चारागाह के लिए होती है, लेकिन इन को यह पता ही नहीं है कि चकबंदी और सर्वे विभाग क्या होता है। ये लोग तो दिल्ली में चुनाव जीत कर चले आए हैं। दिल्ली में एक सेक्शन बन जाता है, कुछ उधर के लोग हो जाते हैं, हमारे तरफ के लोगों को भी लगता है, हीन भावना हो जाती है और बाजारू लोग हो जाते हैं। मैं उनसे भी कहना चाहता हूं कि ध्यान रखना आजादी के बाद यह पहले सरकार है जो बाजार के खिलाफ सीना तान के खड़ी है और पहली सरकार का वित्त मंत्री है जो जयप्रकाश नारायण जी के आंदोलन से निकला है और जिसका नाम है अरुण जेटली।

महोदय, मैं बहुत ही कम समय में अपनी बात को समाप्त करूंगा। ये लोग कह रहे थे कि हम लोगों ने किसान का 60 हजार करोड़ रुपये इन लोगों ने माफ कर दिया। किस का कर्ज माफ हुआ है? उन लोगों का कर्ज माफ हुआ जो सरकारी पैसे को हड़पना चाहते थे। उनका कर्ज माफ नहीं हुआ, जो अपना पैसा चुकता कर रहे थे। जिन लोगों ने एक पैसा भी नहीं दिया था, उनका कर्ज माफ नहीं हुआ। बैंकों ने अपने नुकसान की भरपायी की। उनका कर्ज माफ हुआ है। किनके राज में एक लाख करोड़ रुपये सरमाएदारों का माफ कर दिया गया था। यहां बैठे हुए लोगों के शासन काल में एक लाख करोड़ रुपये माफ कर दिए गए और किसी को कानों-कान पता नहीं चला। आप कहते हैं कि पूंजीपतियों की सरकार है। क्या पूंजीपति इस देश से बाहर चले जाएंगे। इसी देश में आजादी की लड़ाई के दिनों में गांधी जी के साथ घनश्याम दास बिड़ला जी भी बैठते थे और जमना लाल बजाज जी भी बैठते थे। स्वतंत्रता सेनानी परिवार से



हमारे ग्रामीण विकास मंत्री चौधरी बीरेन्द्र सिंह यहां बैठे हैं। वे लोग आजादी की लड़ाई में सहयोगी होते थे। उन लोगों का व्यापार भी चलता था, लेकिन वे आजादी की लड़ाई में भागीदारी भी करते थे और गांधी के साथ कंधे से कंधा मिलाकर काम भी करते थे।... (व्यवधान)

HON. DEPUTY SPEAKER: Please conclude.

**श्री वीरेन्द्र सिंह:** महोदय, मुझे अपनी बात कह लेने दीजिए, इसके बाद मैं समाप्त कर दूंगा। वे लोग कहां चले जाएंगे। घनश्याम दास बिड़ला की प्रथम पंचवर्षीय योजना में रिहंग थर्मल पावर प्लांट बना था, रेणु सागर डैम बना था। मुझे इस बात की जानकारी है कि इस पार्टी की सरकार जब वहां होती थी तो रेणु सागर डैम की बिजली को कम पैसे में दिया जाता था। ये लोग हमें बता रहे हैं कि हम पैसे वालों के हिमायती हैं। खेती की जमीन कम हो रही है। 54 लाख हेक्टेयर खेती की जमीन कम हुई है। इन लोगों से मैं पूछना चाहता हूँ कि वर्ष 1991 के बाद से किसानों आत्महत्या क्यों शुरू की? उसके पहले तो किसान आत्महत्या नहीं करता था। नरसिम्हा राव जी और मनमोहन सिंह जी वहां बैठते थे और हम लोग इधर बैठते थे। वही नीति लायी गयी तो उसके पहले किसानों ने आत्महत्या शुरू की, उसके बाद उन आर्थिक नीतियों पर समीक्षा रिपोर्ट बनी, जिसमें यह कहा गया कि इनकी आर्थिक नीतियों में दोष के कारण लाखों लोगों ने आत्महत्या की।... (व्यवधान)

HON. DEPUTY SPEAKER: Shri Y.V. Subba Reddy.

**श्री वीरेन्द्र सिंह :** महोदय, मैं अपनी बात एक मिनट में समाप्त करता हूँ। आप एक मिनट के लिए बैठ जाइए।... (व्यवधान)

HON. DEPUTY SPEAKER: I am conducting the House. You can not ask him to sit down. You do not dictate me like this.

**श्री वीरेन्द्र सिंह :** महोदय, विश्वनाथ गहमरी गाजीपुर से सांसद हुआ करते थे। आजकल गाजीपुर से मनोज सिन्हा जी सांसद हैं। इसी मंच से और इसी संसद में उन्होंने भाषण दिया था, उस समय पंडित नेहरू प्रधानमंत्री थे, कि हमारे जिले में पशुओं के गोबर से अनाज निकालकर के लोग जीवनयापन करते हैं तो पंडित नेहरू रोने लगे थे, तब पटेल कमीशन बना था पूर्वी उत्तर प्रदेश के जिलों के विकास के लिए, लेकिन आज तक पटेल कमीशन पर क्रियान्वयन नहीं हुआ। मैं वित्त मंत्री जी से कहना चाहता हूँ कि पूर्वी उत्तर प्रदेश के विकास के लिए धन का आवंटन होना चाहिए।... (व्यवधान)

**\*SHRIMATI BUTTA RENUKA (KURNOOL):**I begin by congratulating the Hon'ble Finance Minister for presenting a reform oriented, progressive and game changing budget.

Enough have been mentioned in the budget regarding curbing practice of money laundering and black money and this has caught the imagination of all the Indians. It may be difficult to get back the money stashed in foreign locations but looking at the entire gamut of activities of money laundering from fresh perspectives is a laudable effort. There are many steps suggested in the budget for achieving the dream of a making India as a manufacturing hub and with right investment climate and thrust on ease of doing business this may not be a dream far from realization.

Increase in corpus of Nirbhaya Funds and launch of Sukanya Samridhi Yojana for financial security of girl child is again a noteworthy initiative. Exemption on health insurance premium has been hiked from Rs. 15,000 to Rs.25,000 and for senior citizens, it has been hiked to Rs.30,000 the notable features we all will like to support. The utilization of unclaimed corpus of EPFO for securing lives of old age people is a noble thought.

An all time high allocation of over Rs.3.3 lakh crore towards health sector and hike of Rs.5000 crore in MNREGA is commendable. Again pucca houses for all by 2022 is praiseworthy. Money to spend on meeting basic needs, housing and healthcare need being taken care of by the State is any poor person would dream of and I sincerely hope that Government keeps up the promises made on these fronts.

But, there has been no change in individual income tax rates and slabs and that will prove to be burden on the common man. Average person on the streets is keen to know that gradual reduction in corporate tax from 30% to 25% for the well to do and no reduction in tax rates for middles class is beyond comprehension. Add to this is increase in the service tax rate to 14%, the common

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\* Speech was laid on the Table.

man is eager to know the reasons for economic and social logic for this imposition.

I am a big votary of Swachh Bharat Abhiyan and have, time and again made my stand clear on the floor of the House. But imposing cess for this initiative is again going to burden the common man more than the rich. Government can possibly think of innovative ideas of waste management, commercial biogas production, etc to generate revenues for this purpose and prove that its intent is backed by sound and efficient planning and rigorous implementation.

Government of India's focus on generating renewable sources of energy and focus on cleaner automobile is again encouraging signs. Proposals for setting up of new IITs, IIM, AIIMS like national institutes and ensuring justice to all states is a big morale booster and indicator to show that Government values the often talked about principle of cooperative federalism.

As is apparent by now that Andhra Pradesh has suffered huge financial loss on account of the reorganization of the State, General Budget 2015 was one of the chances for the course correction and proving the intent of the Central Government to rectify the injustice done to the people of Andhra Pradesh. However, we are highly disappointed once again. Every house in my state was eagerly awaiting the announcement of special package to Andhra Pradesh and recognizing it as Special Category State. We have time and again said that the reorganization has left a dent in our finance and therefore financial stimulus was the way forward we keenly anticipated. As I said we are dejected and are still hopeful that our earnest pleas would be heard sooner than later.

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SHRI Y.V. SUBBA REDDY (ONGOLE): Mr. Deputy-Speaker, Sir, after presentation of the first full-fledged Budget by the hon. Finance Minister, the mood in the country seems to be one of pragmatic optimism. It is a Budget which has measures to propel India to a new trajectory of growth on the one hand and aims to provide support to the weaker sections of society on the other. So, on behalf of YSR Congress Party and our Party President Jaganmohan Reddy we welcome this Budget whole-heartedly.

Sir, with Rs. 17.77 lakh crore, this Budget is the largest one since Independence. Even though the Budget Estimate of 2014-15 was Rs. 17.94 lakh crore, yet at the RE stage it was brought down to Rs. 16.81 lakh crore. Due to measures taken by the Government since it took over office it has been able to bring down revenue deficit from 3.1 per cent in 2013-14 to 2.9 per cent this year and has aimed to bring it down to 2.8 per cent in the coming fiscal. The same is the case with fiscal deficit. It has been able to bring down fiscal deficit from 4.4 per cent in 2013-14 to 4.1 per cent this year and 3.9 per cent is proposed for the next year. This small picture shows that there is a lot to like and admire about the Budget.

I congratulate the hon. Finance Minister and the hon. Prime Minister for their vision and commitment towards the social sector. The travel from *Jan Dhan* to *Jan Suraksha* is incredible and taking cue from this, the hon. Finance Minister announced a slew of measures for the poor and the under-privileged. The PM *Suraksha Bima Yojana* to provide Rs. 2 lakh for accidental death by paying a premium of just Rs. 12 per annum or Atal Pension Yojana which provide pension after one becomes old by Government itself contributing 50 per cent of premium of Rs. 1000 for the first five years or PM *Jeevan Jyoti Bima Yojana* which gives Rs. 2 lakh for natural and accidental death with less than Re.1 premium per day will provide BPL families social security and give solace to their kith and kin.

Sir, I would now come to some of the important issues relating to Andhra Pradesh after its bifurcation. It is welcome that Government of India has devolved

42 per cent of taxes to States as recommended by the 14<sup>th</sup> Finance Commission, but it has not taken into account the provisions of AP Reorganisation Act. Proviso to Section 46(1) says, 'the 14<sup>th</sup> Finance Commission makes a separate award to the successor States'. But look at what the 14<sup>th</sup> Finance Commission has done. Instead of giving separate award to AP, the Commission has treated AP on par with other States. When it comes to the State of Andhra Pradesh we will be struggling even after five years from now. So, I would like to plead with the Finance Minister to give special category status to Andhra Pradesh and it is only then that we will be able to stand on our own legs. Otherwise, we will be a failed State for no fault of ours.

Sir, I wish to mention a point about the policy decision taken by the Government of India in 2011 to set up NIMZs (National Investment and Manufacturing Zone) in the country. Two NIMZs have been identified in the State of Andhra Pradesh – one is at Chittoor and another is in my constituency in Prakasam district in Ongole. Now we have acquired about 14200 acres of land in two Mandals in Prakasam district since the earlier land was not amenable to NIMZ. Prakasam is one of the backward districts of Andhra Pradesh and so the people are finding it extremely difficult to get job opportunities. They are eagerly waiting for the NIMZ in anticipation that once it is set up, estimates show that nearly 5 lakh jobs can be created – 2.05 lakh direct and about 2.95 lakh indirect employment. It is also estimated that Prakasam NIMZ is going to get an investment to the tune of Rs. 43,500 crore. The Government of Andhra Pradesh has allocated a sum of Rs. 250 crore as advance towards land acquisition. So, I would like to request the hon. Finance Minister to personally look into the matter and give it a push.

In spite of so much criticism over MNREGA, the hon. Finance Minister has given Rs. 34,700 crore with a promise of giving more. I do not want to dwell upon the merits and demerits of the scheme. There is no doubt that there are some slippages and I am confident that this regime would curb them with its iron fist

and ensure that the poor really gets 100 days work and tangible assets are created instead of digging holes in the road as said by the hon. Prime Minister.

Sir, skill development is something on which we have to lay emphasis. We have the world's largest youth population totaling to about 360 millions and more than 10 millions are added every year. The highest level of skilled people that we need is in infrastructure with 105 million followed by auto and auto components (35 millions), building and construction (33 millions) and textile industry (28 millions). To train 360 million workforce, we need 4200 billion dollars by 2020 and what we are spending now is just Rs. 6000 crores. So, this needs to be increased and industry, service sector, PSUs have to be roped in and utilize their resources for skill development.

The Budget has provided Rs. 1500 crore for Deen Dayal Upadhyay Grameen Kaushal Yojana. This amount has to be increased.

I congratulate the hon. Finance Minister for setting an ambitious target of Rs. 8.5 crore for agriculture credit. For small and marginal farmers, an amount of Rs. 25,000 crore have been provided to Rural Infrastructure Development Fund. And Rs. 15,000 crore have been given for Long Term Rural Credit Fund. These are welcome measures.

Coming to health sector, I fail to understand as to why the Finance Minister reduced the allocation for health and family welfare from Rs. 35,163 crore in 2014-15 to Rs. 33,152 crore for 2015-16. Secondly, the Finance Minister also changed the funding pattern of major health sector schemes such as National Health Mission, AIDS Control, ICDS, etc. I only request him that our aim is to spend 2.5 per cent of GDP on health, I think, by 2020. I do not know how we can reach this goal at this pace. So, I request him to increase the allocation.

Lastly, I request the hon. Finance Minister to increase the MPLAD funds to Rs. 15 crore at least as already suggested by our hon. Deputy-Speaker in his speech.

I request the hon. Finance Minister to give a small clarification regarding Andhra Pradesh. Recently, we saw a statement given by the hon. Minister for State, Shri Choudhary that Andhra Pradesh will be given Rs. 10,000 crore very shortly as a total package. I need a clarification in this direction. It is a welcome move. We are definitely happy for this move. Kindly give it as early as possible to the State of Andhra Pradesh.

I conclude my speech congratulating the Finance Minister for keeping a balance between all the sections of the society and request him once again to announce Special Category Status to Andhra Pradesh.

**श्री राजेन्द्र अग्रवाल (मेरठ):** उपाध्यक्ष महोदय, आपने मुझे बजट पर बोलने का मौका दिया, उसके लिए मैं आपको धन्यवाद देता हूँ। जो अर्थव्यवस्था हमें मिली, आंखन की देखी भी और किताब की लेखी भी, वह बीमार अर्थव्यवस्था थी और उसमें से इस प्रकार का बजट निर्माण करने के लिए मैं अपने वित्त मंत्री जी को बहुत-बहुत बधाई देता हूँ। मैं थोड़ा पीछे जाना चाहूँगा। 1991 में श्री नरसिंहराव जी प्रधान मंत्री बने और डा. मनमोहन जी वित्त मंत्री बने। 29 जून, 1991 को न्यूयार्क टाइम्स का एक आर्टिकल है, जिसका मैं उद्धरण देना चाहूँगा -

“Facing a grave economic crisis, the newly elected Indian Government has begun urgent talks with the International Monetary Fund seeking emergency aid of several billion dollars. What makes the nation’s plight especially delicate is the realization that, without bowing to Western conditions for economic change, India could slide into collapse.

The new Finance Minister, Manmohan Singh, said that India must face the ‘harsh realities’ of a changed world, that excessive bureaucracy and controls had damaged the nation’s economy, that foreign investment would be sought and that India must face the realities of failed policies.”

और आखिर का एक पैसा जो बहुत महत्वपूर्ण है,

“The IMF has indicated that it wants to see the Government’s budget, to be issued next month, as well as how India deals immediately with its problems, before agreeing to a major loan.”

यह मैंने इसलिए कोट किया है कि आज जो बीमारी हमको दिखाई देती है, उसकी जड़ें बहुत पुरानी हैं। मैं बहुत ज्यादा विस्तार में नहीं जाऊँगा, लेकिन सन् 1991 में मनमोहन सिंह जी ने एक बात कही थी कि सन् 1956 के अंदर दक्षिण कोरिया और भारत की पर कॅपिटा इनकम बराबर थी। आज मुझे इस बात का दुख है कि दक्षिण कोरिया बहुत आगे बढ़ गया है और हम बहुत पीछे रह गए हैं। यह स्थिति इसलिए आई क्योंकि सारी अर्थव्यवस्था के अंदर प्रारंभ से ही एक दिशाहीनता थी। स्वदेशी या देश की जो क्षमता है, जो मेधा है, उसके ऊपर भरोसा नहीं था। मैं इधर जाऊँ या उधर जाऊँ, बड़ी मुश्किल में हूँ कि किधर जाऊँ। इस अनिश्चितता में से जो दिशा बनती चली गई, उसके कारण से अर्थव्यवस्था का बिगाड़ हुआ और इसलिए मैं ऐसा कह सकता हूँ अर्थव्यवस्था का जो यह रोग है, यह क्रोनिक डिजीज़ है।



उपाध्यक्ष जी, अगर खांसी किसी को होती है, तो घर के अंदर हल्दी और दूध से उसका इलाज हो जाता है। लेकिन खांसी यदि क्रोनिक हो, तो उसके इलाज के लिए बड़ी मेहनत करनी पड़ती है। प्राकृतिक चिकित्सा की बड़ी लंबी प्रक्रिया का भी अनुभव लेना पड़ता है और यही स्थिति इस अर्थव्यवस्था की है कि खांसी का इलाज बड़ा लंबा चलने की जरूरत है। जो फिस्कल इंडिसिप्लेन हुआ है, उसको ठीक कर के उस इलाज को करते हुए अर्थव्यवस्था को ठीक करने का प्रयास माननीय अरूण जेटली जी ने किया है, इसके लिए मैं उनको बहुत-बहुत बधाई देता हूँ। लेकिन इस रोगी को एकदम से दौड़ाया नहीं जा सकता है, थोड़ा धैर्य रखना पड़ेगा। हमारे जो मित्र यह कहते हैं कि 9 महीने हो गए, 10 महीने हो गए, अभी कुछ वैसा परिणाम दिखाई नहीं दे रहा है। उनके लिए मैं यह कहना चाहता हूँ कि वे थोड़ा सा धैर्य रखें, जिस प्रकार की योजनाएं लायी गई हैं, वे बहुत फलदायी होने वाली हैं, उनके परिणाम आने वाले हैं और उसका जो प्रभाव है, वह बहुत जल्दी दिखाई देगा।

माननीय उपाध्यक्ष जी, मैं दो-तीन छोटे-छोटे आंकड़े देना चाहता हूँ, क्योंकि आंकड़ों के संबंध में बहुत विद्वान लोग बैठे हुए हैं। मैं थोड़ा सा बताना चाहता हूँ कि हमारी जो ब्याज की देनदारी है, हमारी जो कुल उधारी है, वह जीडीपी का 46.01 प्रतिशत है और हमारी इस उधारी के ऊपर ब्याज की देनदारी 38.31 प्रतिशत है, पूरे नॉन प्लान रेवेन्यु एक्सपेंडीचर का। यह जो दो छोटे से आंकड़े मैंने दिए हैं, ये इंडिकेटर हैं कि किस दबाव के अंदर हमको सारे इंतजाम करने हैं। हमारे मित्रों ने कहा, हम सब जानते हैं और चाहते हैं कि शिक्षा के ऊपर अधिक व्यय हो, हम चाहते हैं कि अन्य जो जनकल्याणकारी योजनाएं हैं उनके ऊपर और अधिक व्यय हो, हमको चिकित्सा के लिए अधिक धन उपलब्ध हो, हमको विकास के लिए और अधिक मात्रा में धन उपलब्ध हो। लेकिन कुल मिला कर जो हमारी कुल आय है, 12 लाख 21 हजार 828 करोड़ की, उसी में हमको सारे इंतजाम करने हैं। या तो हम अपनी चादर के अनुसार काम करें या इस चादर को थोड़ा सा लंबा करें। मैं समझता हूँ कि इन मर्यादाओं के बीच में वित्त मंत्री जी ने जो प्रयास किए हैं, वे बहुत अद्भुत हैं। आय को बढ़ाने का केवल एक ही उपाय है कि इकॉनमिक एक्टिविटी को बढ़ाया जाए। मैं बचपन में यह कहावत अपने घर के अंदर सुना करता था कि "बालक भये सयाने और दिलदर हुए बिराने।" इस देश के अंदर 10 करोड़ लोग बेरोजगार हैं। हम आज तक उनका उपयोग नहीं कर पाए? बेरोजगारों को रोजगार देने की योजना, कृषि क्षेत्र को बढ़ावा देने की योजना, इन सबका परिणाम यह होगा कि हमको रेवेन्यु की अर्निंग ज्यादा होगी और इस देश की प्रगति को हम आगे ले जाएंगे। मैं विषय को समाप्त करता हूँ। मेरे शहर के ही एक कवि हैं डॉ. ईश्वर चंद्र गंभीर, मैं उनका छोटा सा कपलेट कोट कर के अपनी बात समाप्त करता हूँ -

“ बिजली, पानी और सभी सुविधाएं, जन-जन को मिलें।  
स्वास्थ्य, शिक्षा, रोजगार के स्रोत गांवों तक खुलें।  
गांव की पगडंडियों को राजपथ तक जोड़ दो।  
चरमराई इस व्यवस्था को नया अब मोड़ दो। ”

**\* DR. A. SAMPATH ( ATTINGAL):** The Union Budget 2015-16 envisages for a total receipts of Rs. 17,77,477 Crores and a Fiscal Deficit of Rs.5,55,649 Crores. As the Economic Survey Report points out the the present day NDA Government is trying its best to avoid or bye pass all democratic processes including accountability. The Finance Ministry is trying to generate a set of numbers for projected revenues that are unlikely to be met. Then they find it as an excuse for reducing certain expenditure below the allocated amounts. The end result is that every succeeding year, the Parliamentary discussions on General Budget as well as discussions on the Demands for Grants for various Ministries become a futile exercise. The centralised and secretive manner for the eventual spending below the budgeted amount is not at all a healthy practice for a developing nation like India.

Around November 2014, the Finance Minister announced that the tax revenues and other revenue collections including proceeds from disinvestment were well below the projected levels- and claimed that this was unexpected. As a result, because he was determined to observe fiscal discipline and maintain the fiscal deficit to GDP ratio at the projected level, he would be forced to cut down on various items of public expenditure. It is a pity that the government does not need to go back to Parliament for spending less than it has allocated- only for spending significantly more, in which case it has to make a supplementary demand. So cuts in spending can be and were made at the whim of the Finance Ministry and the Prime Minister's Office, with no public accountability or even knowledge. The most significant cuts were in social spending that directly affect the basic living conditions of the majority of the citizenry.

As Dr. Jayathi Ghosh has pointed out immediately after this year's Budget presentation, the gross tax revenues were round 9 per cent lower than had been projected in the Budget- but it could be argued that this was largely because the Budget projections were over-optimistic in the first place. Similarly, disinvestment

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\* Speech was laid on the Table.

receipts were less than half the anticipated amount. So the non-tax revenues were also lower than projected. But spending in certain areas was cut by much more. Budgetary support to the Central Plan was slashed by around 20 per cent, as was Central assistance for State plans.

Capital spending by the Health Ministry fell to half its budgeted level. Expenditure of the Rural Development Ministry, Rural Drinking Water Mission, rural roads, etc. was around 17 per cent lower than the budget allocation. The Tribal Affairs Ministry was allowed to spend only around two-thirds of the budget allocation, while water resources including the much hyped Ganga Rejuvenation Scheme also spent less by around 30 per cent. The worst off were the Women and Child Ministry and the Ministry of Housing and Urban Poverty Alleviation which were allowed to spend only 55 per cent and 45 per cent of their budgetary outlay respectively.

The most cynical treatment has been reserved for the MNREGA. It was capped at Rs. 33,000 crores, even though the law explicitly states that this is a demand-driven programme for which funds must be provided, and the Centre currently owes around Rs.6,000 crore to the states in unmet claims for money already spent. This behaviour of the Central Government is clearly illegal and anti-people, since this year's allocation once again suggests that the Centre will continue to try and kill the employment programme by starving it of necessary funds. It can be seen that the Finance Minister has once again happily overestimated revenues from various sources. Thus total tax revenues are estimated to increase by 15.8 per cent even when nominal GDP is assumed to grow at only 12.7 per cent. Income taxes are supposed to rise by 17.5 per cent, Union excise duties by 24 per cent and service tax collections by 25 per cent. Service tax rates have been increased but even so this is unlikely buoyancy in tax collections. Proceeds from disinvestment have once again been pitched at an unlikely level of Rs. 69,000 crores.

Such overestimation of revenues may well be deliberate. But what is likely in any case is that once again after the middle of the financial year the Finance Minister will announce that since revenue collections are below expectations, he has no choice but to reduce public spending. Once again, this will be done in an arbitrary manner with no wider accountability. And once again the sectors to suffer most will be those that directly impinge upon the living conditions and socio-economic rights of ordinary citizens.

As the CPI( M) has commented on the Budget that the stated allocations to the social sector and various other heads in Budget 2015-16 are not likely allocations at all, and perhaps not even genuine statements of intent, rather they should be seen as ceilings- and that too, ceilings that are likely to fall upon those underneath because the scaffolding to hold them up has been made fragile on purpose. This makes the already low allocations to many crucial areas of public spending an even greater cause for alarm.

Instead of strengthening the Planning Commission on the basis of cooperative federalism, the GOI has gone for its dissolution and for the creation of a NITI Ayog. Even the Chief Ministers are wondering in the wild to find out its true objectives and aims. Without planning how are we going to achieve the recently hyperbole of " ACHCHHE DIN?" The poverty alleviation and skill development along with "music to the ears' slogans will remain only in the paper, I fear.

The principles of economic and social justice are still rainbows far away in the horizon, but I fear even its colours lack the vibrancy. Quite recently, the existing vacancies of 1.2 million jobs under the departments and PSUs needs to be filled up at the earliest. Job reservation should be constitutionally guaranteed to the SCs, STs, OBCs and the weaker sections. Why the social justice is a forgotten agenda in this year's Budget also? Why is the GOI still hesitant to give constitutional status to the National Commission for Backward Classes? The GOI should implement the recommendations of the Justice Rangnatha Mishra

Commission. The ICDS under the Ministry of Women and Child Development, Health and Family Welfare, HRD, Drinking Water and Sanitation, Higher Education Environment and Forests should be provided with more funds.

The Minister is proud to say that the Current Account Deficit has been reduced; but we all know it was a benefit from the decreasing international prices of crude oil. This NDA Government is lucky; but the common people are not that much lucky. The prices of petroleum products do not come down-the relief is not 'trickling down at all! This is the pity of the neo-liberal regime.

The Union Budget has made a compositional shift by delinking 8 Centrally sponsored schemes and changed the sharing pattern of another 24 schemes. This is another type of 'neo-liberal colonialism ' putting more burdens upon the shoulders of the states and mounting "indirect tax pressures and cases etc... I demand a thorough discussion on the Centre-State relations.

The rhetoric on black money is still at full volume. But with no results. The names being made, public actions against the law breakers, money impounded and brought back, etc. are still dreams, when banks go after common man's hard earned money, the NPA rises only because of the swindling of the " crorepatris " and not because of "gareebpatris". The government is afraid of whom may I ask?

Why the GOI has not yet constituted a Welfare Board of the Non-Resident Indians? Kerala is a state from where alone about 3 million people have gone abroad to work. Last year, they have made a remittance of about the Rs.70,000 crores in foreign exchange. This is the fruits of their sweat, blood and toil. But the Government is talking about Foreign Portfolio Investment of the same amount to our Capital market since this year. Please hear the voice of the people, see the difficulties of their family members. Money is made for man and not vice versa. Now the GOI goes for GST. But the apprehensions of some of the states are not catered with.

There is no provision for upliftment of traditional industries like coir, handloom, fisheries, bamboo, cashew, etc.. so as to protect the small and marginal

farmers. Coconut and rubber cultivators are being pushed in to extinction. The decrease of farm lands due to conversions, lying barren or used for mining etc. is alarming. We should have comprehensive strategy to bear the social cost of protecting the water resources and water banks.

Without strengthening the PDS, we cannot fight the inflation. The network items included, number of beneficiaries are increased and pilferages checked, the curse of malnutrition will prevail as a shame to the nation. This Budget does not take into account the pivotal role of the FCI.

Without any provision for SAGY, the scheme declared by the Prime Minister, and increase of MPLADs to at least to Rs. 10 crores, even the 'Swachh Bharat' slogan will also sleep like Ripvan winkle.

I oppose the anti-people policies of the NDA Government and hence this budget. With neither any objective nor any proper tools to check the just farmer suicides, the budget has become just " money talk" of corporate and for corporates.

**\* SHRIMATI V. SATHYABAMA ( TIRUPPUR):** The General Budget presented by Shri Arun Jaitley, the Finance Minister, is a Budget which has focused on infrastructure. If one sees the moves of the minister in the Budget, it indirectly caters to the needs of the corporate. It would be a difficult proposition to tax corporates in order to provide more relief to the poorest of the poor, who struggle to make a living on a day to day basis?

The Finance Minister has provided a meager Rs. 5,000 crore for the National Rural Employment Guarantee Scheme. This amount should be enhanced. More importance should be given to agriculture.

People of Tamil Nadu are with our revered leader, *Puratchi Thalaivi, Dr. Amma*, for her excellent and outstanding welfare schemes and for providing good governance over the last 3 years in every conceivable field. Under Dr. Amma, Tamil Nadu Government would redouble our efforts. We strive further to make poor and disadvantaged people happy and secured.

I appreciate the much-needed reforms pushed to the economy. Some of the bold steps announced are 100 per cent exemption for contribution to Swachh Bharat, encouraging tax-free bonds for projects in rail, road and irrigation sectors, use of Rs. 900 crores of unclaimed funds in PPF for the benefit of Senior Citizens Fund, etc.

I would like to strongly urge the Finance Minister to pay more attention towards middle class, common man and agriculture sector. It looks like this Budget is not meant for common man.

Allocations under SC-ST Sub-plan should be increased. In this Budget, it has been reduced. Likewise, Government should strive to ensure welfare of the people, common people, particularly the disadvantaged and deprived sections of society. Allocations should be increased for integrated Child Development Services and integrated Child Protection Scheme. In this Budget, there is a

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\* Speech was laid on the Table.



reduction of allocations on these two counts. More schemes should be implemented for the benefit of people of rural areas and children.

More jobs should be created. Bridge between haves and have nots should be bridged. Equality should be the mantra. Efforts to reduce allocations of schemes which aim at benefiting Dalits, Adivasis and children, women, rural poor should be stepped forthwith.

Education and health should get plum allocations. Quality of education should be increased. At present, quality of education has come down. Welfare of SCs, STs and OBCs should be given prime importance. Women should feel safe. Security to women should be enhanced. More allocations should be made for ensuring safety and security of women.

While appreciating the recommendations of the latest Finance Commission, I urge and demand from the Centre that Tamil Nadu Government should be extended with every possible financial assistance to serve the people of Tamil Nadu in a better way under our tallest leader, *Dr. Puratchi Thalaivi Amma*.

**श्री मोहम्मद असरारुल हक (किशनगंज) :** मोहतरम डिप्टी स्पीकर साहब, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका बहुत-बहुत शुक्रिया अदा करता हूँ। इज़्जतमाब मोदी सरकार की तरफ से यह पहला फुल बजट है, जिसे हमारे मोहतरम वज़ीरे मालियात, अरूण जेटली साहब ने बड़े बुलंद बाग दावों के साथ पेश किया है। समाज के हर तबके को यह उम्मीद थी कि इस बजट के आने के बाद, उनकी जिंदगी में खुशी की लहर पैदा हो जाएगी। लेकिन जब इस बजट का पिटारा ऐवान में खोला गया तो आम आदमी को मायूसी के सिवाय कुछ हाथ नहीं आया। अगर अकलियतों के हवाले से इसको देखा जाए तो अकलियतों को इस बजट ने सबसे ज्यादा मायूस किया है। सबका साथ और सबका विकास का नारा लगाकर इक्तिदार की दहलीज तक पहुँचने वाली मोदी सरकार ने इस बजट में अकलियतों को नजरंदाज करके अकलियतों के ताल्लुक से अपनी सोच का पूरी तरह इजहार कर दिया है। "फैली है जिसके दम से जमाने में रोशनी, अफसोस वह चिराग हवाओं की ज़द में है।"

इज़्जतमाब, मुझे इत्मिनान हुआ यह देखकर कि इस बजट के अन्दर मुल्क के सबसे कमजोर तबके एस.सी. और एस.टी. के लिए कुछ खुसूसी इंतजामात किए गए हैं, लेकिन मुसलमान जो यहाँ की सबसे बड़ी अकलियत है और जो अपनी गुरबत और जेहालत की वजह से खस्ताहाल होकर आज एस.सी. और एस.टी. की सक में शामिल हो गए हैं, उनकी तरक्की के लिए इस बजट के अन्दर किसी हौसले और हिम्मत का मुजाहिरा नहीं किया गया है। यही नहीं, बल्कि अकलियती-उमूर की वजारत का जो बजट है, उसमें बहुत मामूली सा इजाफा किया गया। मंजिल के नाम से जिस स्कीम का ऐलान किया गया है, उसके लिए बहुत कम रकम मखसूस की गई, जो ऊँट के मुँह में जीरा के बराबर है। अकलियती मालियाती कारपोरेशन के लिए कोई बजट जारी नहीं किया गया। बिहार मदरसा एगजामिनेशन बोर्ड से मुल्हक मदरसों में जो एम.एस.डी.पी. के फंड से तामीरात हो रही थी, उसे रोक दिया गया। यही नहीं, बल्कि एक तरफ मुल्क के अन्दर कुछ लोग खड़े होकर कभी घर वापसी के नाम से, कभी लव जेहाद के नाम से, कभी बेटा बचाओ और बहू लाओ के नाम से, कभी मुस्लिम नौजवानों को दहशतगर्द बताए जाने के नाम से और इश्तेआल अंगेज़ बयानात देकर एक तरफ मुल्क के अन्दर माहौल को खराब कर रहे हैं और हुकूमत खामोश तमाशाई बनी हुई है और दूसरी तरफ इन कमजोर और अकलियतों की तरक्की के लिए बजट के अन्दर फंड फराहम करने के लिए हुकूमत बेरूखी का मुजाहिरा कर रही है।

मैं आपके जरिए हुकूमत से पूछना चाहता हूँ कि आखिर ऐसा क्यों है, आखिर हुकूमत क्या पैगाम देना चाहती है? तारीख बनती है बनाई नहीं जाती, इस मुल्क की जंगे आजादी में मुसलमानों ने बेपनाह कुर्बानी दी है और मुल्क की आजादी के बाद से आजाद हिन्दुस्तान की तामीर और तरक्की और दिफा में भी

बहुत अहम किरदार अदा किया है। आज मुसलमानों को हाशिये पर डालने की कोशिश की जा रही है। मैं आपके जरिए से हुकूमत से मुतालिबा करता हूँ कि इनके लिए बजट के अन्दर एस.सी. और एस.टी. की तरह इजाफा किया जाए।

इज्जतमआब, मैं सिर्फ एक मिनट और लूँगा। मेरा जो हलका-ए-इंतखाब चुनाव क्षेत्र किशनगंज है, वह बहुत ही गुरबत, जेहालत और बीमारियों का शिकार है। अभी बिहार के लिए जो एम्स की दूसरी ब्राँच का ऐलान किया गया है, मैं आपके जरिए से हुकूमत से मुतालिबा करता हूँ कि उस ब्राँच को मेरी कांस्टीट्यूएंसी में बनाया जाए। वहाँ पर तालीम को बढ़ाने के लिए एक मैडिकल कॉलेज दिया जाए। यूपीए सरकार ने वहाँ ए.एम.यू. का सेन्टर कायम कर दिया है, उसमें तालीम हो रही है और उसका कंस्ट्रक्शन भी शुरू होने जा रहा है। मैं आपके माध्यम से हुकूमत से मुतालिबा करता हूँ कि पूरा फंड देकर उस प्रोजेक्ट को मुकम्मल किया जाए। इन्हीं बातों के साथ मैं शुक्रिया के साथ अपनी बात इस शेर के साथ खत्म करता हूँ कि "गुल फेंके हैं औरों की तरफ और समर भी, ऐ खाना बरनदाजे चमन कुछ तो इधर भी" बहुत-बहुत शुक्रिया।

**श्री कौशलेन्द्र कुमार (नालंदा) :** महोदय, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

माननीय वित्त मंत्री जी ने वर्ष 2015-16 के लिए जो बजट पेश किया है, वह पिछले साल जैसा ही बजट प्रतीत होता है। मैं वित्त मंत्री जी को बधाई देना चाहता हूँ कि उन्होंने बिहार के लिए एम्स की घोषणा की है। माननीय वित्त मंत्री जी ने जो बजट पेश किया है, उसमें 4 लाख 77 हजार करोड़ रूपए का योजना व्यय है। इस देश का विकास पहले जिस रफ्तार से चल रहा था, इससे वह घटेगा। आपका गैर-योजना व्यय, योजना व्यय से दोगुणा से भी ज्यादा है। एक रूपए का विकास करने के लिए प्रबन्धन के दो रूपए खर्च हो रहे हैं तो फिर आप देश को तरक्की के रास्ते पर कैसे ले जा सकते हैं। आपने सेवा कर में दो प्रतिशत की अतिरिक्त वृद्धि कर दी है। इससे मध्यवर्गीय लोगों पर महंगाई का बोझ बढ़ेगा, न कि कम होगा। अब विद्यार्थियों को कोचिंग में पढ़ाई करने पर भी अधिक पैसे खर्च करने पड़ेंगे। अस्पतालों में इलाज कराने पर आम लोगों के अधिक पैसे खर्च होंगे। आपने कारपोरेट जगत के टैक्स को 30 प्रतिशत से घटाकर 25 प्रतिशत कर दिया है।

### **21.00 hrs.**

आपने चंद पूँजीपतियों को लाखों करोड़ों रुपये लाभ पहुँचाने का काम किया है। इससे साफ पता चलता है कि यह बजट पूँजीपतियों का है, आम गरीबों का बजट नहीं है। ... (व्यवधान)

HON. DEPUTY SPEAKER: It is 9 o' clock now. What about further extension of the time of the House?

SHRI M. VENKAIAH NAIDU: We have to conclude this debate today. Tomorrow, hon. Minister has to reply. If the Members are willing to sit for long, and conclude it today, there is no problem. Otherwise, other Members will not get the opportunity. So my suggestion is, please extend it further; let those Members who are interested take part. Budget is important that way.

SHRI K.C. VENUGOPAL(ALAPPUZHA): That is not the point. We have to expand it for tomorrow also. If we have to continue for further one hour, it is okay for us.

HON. DEPUTY SPEAKER: First one hour, we will extend.

SHRI K.C. VENUGOPAL: No, some Members want to speak tomorrow also. ...

(Interruptions)

SHRI M. VENKAIAH NAIDU: Reply would be tomorrow. There are two Bills coming up; we also have a Call Attention Motion; and also some Members have come up with Discussion under Rule 193. All these things have to be given priority. We should also keep in mind the requirement of other Members, who have given notices, on various aspects. Already we are behind schedule. Please cooperate.

HON. DEPUTY SPEAKER: The House is extended for one hour first. Afterwards, we would decide.

... (*Interruptions*)

HON. DEPUTY SPEAKER: You have only ask the Presiding Officer or the Minister of Parliamentary Affairs, not others.

... (*Interruptions*)

HON. DEPUTY SPEAKER: We would extend the time of the House by one hour. Afterwards, you would see.

... (*Interruptions*)

SHRI M. VENKAIAH NAIDU: I have no problem, you can take time, and call Members who are interested in speaking. Let them come here; complete their speeches today. We can sit as long as they want. Tomorrow, reply has to be given.

HON. DEPUTY SPEAKER: Time of the House is extended by one hour.

**श्री कौशलेन्द्र कुमार:** माननीय उपाध्यक्ष महोदय, माननीय वित्त मंत्री जी ने अर्थव्यवस्था में गंभीर चुनौतियों की बात की है। वित्त व्यापार में विकास के पुनर्निर्माण के आधार पर भारत को भी जोड़ते हैं, फिर भी 2014-15 में जीडीपी का अनुमान 7.4 प्रतिशत और 2015-16 में 8 से 8.5 प्रतिशत उन्होंने बताया है। लेकिन हमारी कृषि विकास दर अभी 3 प्रतिशत के आसपास है। ऐसी परिस्थिति में 8.5 प्रतिशत विकास दर हासिल करना मेरी समझ से परे है। माननीय प्रधान मंत्री जी ने कहा था कि किसानों के लिए उत्पादन लागत मूल्य का डेढ़ गुना लाभांश दिया जाएगा, लेकिन इस बजट में इसका कोई उल्लेख नहीं है। यह बजट खासकर उद्योगपतियों के लिए लाया गया है। जब तक गाँवों का विकास नहीं होता है, तब तक देश का विकास संभव नहीं है। हम किसान परिवार से आते हैं और किसानों की चिन्ता अभी वीरेन्द्र बाबू ने विस्तार से की, हुक्मदेव बाबू ने भी की। महोदय, हम बिहार से हैं। बिहार में अगर कोई सबसे ज्यादा परेशानी

है तो वह यह है कि उत्तरी बिहार बाढ़ की चपेट में आता है और दक्षिणी बिहार सुखाड़ की चपेट में आता है। चुनाव के वक्त माननीय प्रधान मंत्री जी ने वायदा किया था कि बिहार में जो बाढ़ आती है और सुखाड़ होता है, मैं नेपाल सरकार से बात करके उसके स्थायी निदान का प्रयास करूँगा, लेकिन उसके लिए बजट में कोई चर्चा नहीं है।

महोदय, इस बजट में गरीबों के लिए जो मध्याह्न भोजन होता है, उच्च शिक्षा, प्राथमिक शिक्षा, इंदिरा आवास, इन चीज़ों में भी कटौती की गई है। स्वास्थ्य पर भी कटौती की गई है जबकि जीवन की रक्षा करना मकसद होना चाहिए, लेकिन इन तमाम जन-कल्याण योजनाओं पर भी कटौती की गई है। मनरेगा में भी कटौती की गई है, प्रधान मंत्री ग्राम सड़क योजना में भी पैसे की कटौती की गई है। मैं माननीय वित्त मंत्री जी से आग्रह करूँगा कि बिहार में लगभग 15000 किलोमीटर प्रधान मंत्री ग्राम सड़क योजना लंबित है। निश्चित रूप से इस पर ध्यान देने की ज़रूरत है।

महोदय, सदन में एक दिन माननीय वित्त मंत्री जी बजट पेश करते हैं और दूसरे दिन डीज़ल और पेट्रोल का दाम तीन रुपये प्रति लीटर बढ़ जाता है।

महोदय, चुनाव के समय माननीय प्रधान मंत्री जी ने पूरे देश में घूम-घूम कर काला धन, जो विदेशों में पड़ा है, उसे लाने की बात कही थी और प्रत्येक व्यक्ति के खाते में पन्द्रह से बीस लाख रुपये आने की भी बात की थी। आज 'प्रधान मंत्री जन-धन योजना' के बारे में ढोल पीटा जा रहा है। हम तमाम लोग जन-प्रतिनिधि हैं। जब हम गांवों में जाते हैं तो सभी लोग हम से एक ही सवाल करते हैं कि 'प्रधान मंत्री जन-धन योजना' के तहत हम लोगों का खाता खुला है, लेकिन हमारे खाते में पन्द्रह से बीस लाख रुपये कब तक आएंगे, इसका पता नहीं है। हम लोग उन्हें बताते हैं कि आपके खाते में पन्द्रह लाख रुपये और बीस लाख रुपये नहीं आएंगे, बल्कि इसमें दुर्घटना बीमा मिलेगा। अगर आपकी एक्सीडेंटल मौत हो जाती है, तब यह पैसा आपको मिलेगा। तब वे आश्चर्य करते हैं और कहते हैं कि यह योजना तो बहुत पहले से चल रहा है।

महोदय, युवाओं को रोज़गार की बात की गयी थी, लोगों को नौकरी देने की बात की गयी थी। पर, इस बजट से लगता है कि न तो बेरोज़गारों को रोज़गार मिलेगा और न ही लोगों को नौकरी मिलेगी। यह किसान विरोधी बजट है। खासकर, हम लोग किसान परिवार से आते हैं।

महोदय, मैं एक बात और कह देना चाहता हूँ। बिहार को विशेष राज्य का दर्जा दिए जाने के सवाल पर बिहार की दस करोड़ जनता पांच-छः सालों से लगातार आंदोलन पर उतारू है। माननीय नेता नीतीश कुमार जी ने चाहे पटना का गांधी मैदान हो, चाहे दिल्ली का जन्तर-मन्तर हो, सारे ज़गहों पर उन्होंने इसके

लिए आंदोलन किया। इस देश के जो प्रधान मंत्री हैं, उन्होंने यह वायदा किया था कि बिहार को विशेष राज्य का दर्जा अगर कोई देगा, तो हम देंगे। हम उनसे इसके लिए आग्रह करेंगे। वित्त मंत्री जी यहां बैठे हैं। उनसे आग्रह करेंगे कि बिहार को विशेष राज्य का दर्जा देने का प्रयास करें।

माननीय उपाध्यक्ष महोदय, माननीय प्रधान मंत्री जी के द्वारा 'सांसद आदर्श ग्राम योजना' शुरू किया गया है। इस पर सारे माननीय सदस्यों का विचार आया। माननीय उपाध्यक्ष जी ने भी कहा कि सांसद निधि को बढ़ाया जाना चाहिए। वित्त मंत्री जी यहां बैठे हैं। चाहे स्थायी रूप से सांसद विकास निधि को बंद कर दीजिए, नहीं तो प्रत्येक सांसद को 50-50 करोड़ रुपये दीजिए, ताकि वे गांवों में जाकर लोगों को विकास का रास्ता दे सके। संसदीय कार्य मंत्री जी सुन रहे हैं। मैं कोई आश्चर्य की बात नहीं कर रहा हूं। जब हम लोग गांवों में जाते हैं और वहां नालियों और गलियों की जो दुर्दशा है, तो हम लोगों को लोग गली में नाली में घुसा देते हैं और कहते हैं कि यह कब बनेगा। वे मुखिया से पैसा नहीं मांगते हैं, जिला परिषद् से पैसा नहीं मांगते हैं, वे सांसद से पैसा मांगते हैं और कहते हैं कि आप पूरे जिले के राजा हैं। इसलिए हम आपसे विनती और निवेदन करेंगे कि चाहे आप इसे स्थायी रूप से समाप्त कर दीजिए, नहीं तो 25-30 करोड़ रुपये हर सांसद को मिनिमम दीजिए, जिससे कि 'सांसद आदर्श ग्राम योजना' चले और लोगों का विकास भी हो।

बहुत-बहुत धन्यवाद।

**कर्नल सोनाराम चौधरी (बाड़मेर) :** उपाध्यक्ष महोदय, आपने मुझे बोलने का मौका दिया, उसके लिए मैं आपको धन्यवाद देता हूँ। मैं इस आम बजट के पक्ष में बोलने के लिए खड़ा हुआ हूँ।

महोदय, हालांकि, इस आम बजट में किसी बड़े प्रस्ताव की घोषणा नहीं की गयी है, फिर भी इसमें सभी वर्गों की जरूरतों को पूरा करने की कोशिश की गयी है। यह देश की जरूरत है। इसलिए मैं प्रधानमंत्री जी और वित्त मंत्री जी को धन्यवाद देता हूँ। यह बजट एक प्रकृतिवादी, व्यावहारिक और विवेकपूर्ण है। इस वज़ह से देश को एक नयी दिशा मिलेगी। यह बजट खुशहाल भविष्य की ओर संकेत देता है। इस बजट में किसान, मज़दूर, गरीब, महिला, दलित, पिछड़े वर्ग के हितों के ऊपर विशेष तौर से ध्यान दिया गया है। यह बजट हमारे सरकार की रेल बजट की तरह ही राजनीति से प्रेरित नहीं है। यह बजट देश को एक नयी दशा और दिशा देने वाला है। इससे रोज़गार के अवसर मिलेंगे। इस बजट में बुनियादी जरूरतों की पूर्ति करने और समस्याओं का समाधान करने की पूरी कोशिश की गयी है। चाहे शिक्षा हो, स्वास्थ्य हो, सामाजिक सुरक्षा हो, युवाओं के लिए रोज़गार हो, कृषि विकास हो, आर्थिक सुधारों की बात हो या समाज कल्याण की बात हो, इस बजट का सीधा संबंध देश के लोगों से है।

देश में 97% लोग आयकर नहीं देते हैं। इस बजट में खास बात यह है कि इसमें वर्ष 2022 तक का एक खाका, एक ढांचा बनाया गया है और उसमें यह तय किया जाएगा कि इसमें क्या किया जाना चाहिए। बेरोज़गारों को रोज़गार देना है, बेघरों को घर देना है, पानी की सुविधा देनी है, बिजली की सुविधा देनी है। इसके तहत ग्रामीण इलाकों में करीब चार करोड़ आवासों का प्रबंध किया गया है और शहरों के लिए दो करोड़ का किया गया है। इसके लिए माननीय वित्त मंत्री जी धन्यवाद के पात्र हैं।

मेरे दूसरे साथी कहते हैं कि खेती के लिए उन्होंने प्रावधान नहीं किया है। मैं भी एक किसान का बेटा हूँ, गांव से आता हूँ। मैं कहना चाहता हूँ कि उनके लिए काफी किया है। अनुसंधान के लिए 30,322 करोड़ रूपए दिए हैं और उन्नत खेती के लिए 30,257 करोड़ रूपए दिए हैं। हमारा देश कृषि प्रधान देश है और उसमें इसके लिए काफी कोशिश की है।

दूसरी बात, हेल्थ स्वाइल कार्ड, मिट्टी की सेहत के लिए 19 फरवरी को आदरणीय प्रधानमंत्री जी ने राजस्थान में जाकर सूरतगढ़ में जो श्रीगंगानगर में किया, उसके लिए बहुत धन्यवाद के पात्र हैं। इस स्कीम से यह पता लग जाएगा कि उस मिट्टी की कैसी सेहत है, उस मिट्टी में किस तरह की खाद डालनी चाहिए। उससे उसकी उपज अच्छी होगी और साथ-साथ खाद की भी बचत होगी। इसके लिए वे धन्यवाद के पात्र हैं।



मुद्रा बैंक की स्थापना की गई है। आज हिंदुस्तान में 6 करोड़ छोटी कारोबारी इकाइयां हैं, जिनके पास लैंड होल्डिंग नहीं है, जिनको कोई बैंक लोन नहीं देती है, उनके लिए बीस हजार करोड़ रूपए का प्रावधान किया है। इसके लिए वित्त मंत्री जी धन्यवाद के पात्र हैं। मैं इस मौके पर कहना चाहता हूँ कि यदि यह योजना सफल होती है और जरूर सफल होगी, तो इसकी राशि बीस हजार करोड़ से ज्यादा बढ़ाना चाहिए। मैं कहना चाहूँगा कि हिंदुस्तान में करीब 62 परसेंट ऐसे लोग हैं, जो एससी, एसटी और ओबीसी हैं। मैं इसके अलावा धन्यवाद देता हूँ कि खेलकूद के लिए प्रावधान किया गया है, हालांकि हमारी 125 करोड़ की आबादी है, परन्तु हम खेलकूद में अभी भी काफी पीछे हैं। इसमें करीब 383 करोड़ रूपए की जो बढ़ोत्तरी की गई है, इसके लिए वह धन्यवाद के पात्र हैं।

कौशल विकास, युवाओं खासकर ग्रामीण युवाओं के रोजगार के लिए नया विभाग खोला है और विभाग के मंत्री राजीव प्रताप रूडी जी बने हैं, जो पहले भी सिविल एविएशन मंत्री रहे हैं, उन्होंने नाम कमाया है, बहुत कांपिटेंट हैं, बहुत ही डॉयनमिक हैं और मुझे उम्मीद है कि आने वाले टाइम में युवाओं के रोजगार के लिए और खासकर ग्रामीण युवाओं के रोजगार के लिए आप जो स्कीम बना रहे हैं, उसमें बढ़ोत्तरी होगी। इसके लिए मैं सरकार को धन्यवाद देता हूँ। अगर इस बजट को ध्यान से पढ़ें तो यह बड़ा इनोवेटिव है, एक तरह से रिसर्च में फोकस है, एक थिंक टैंक है। आने वाले वर्ष 2022 तक आप देखेंगे, इसके बहुत अच्छे रिजल्ट मिलेंगे।

मैं एक बात कहना चाहता हूँ, मंत्री जी यहां उपस्थित हैं, हिंदुस्तान में करीब 650 जिले हैं। उनमें कुछ जिले ऐसे हैं, जो बहुत पिछड़े हुए हैं। वहां पर पानी नहीं है, बिजली नहीं है। उनके लिए कुछ अलग से प्रावधान होना चाहिए। कुछ साथी स्टेटवाइज मांग कर रहे हैं। इस मौके पर मैं कहना चाहता हूँ कि जैसलमेर, बाड़मेर जिले में करीब साठ हजार स्कवायर किलोमीटर एरिया है, वहां पानी की बहुत दिक्कत है। हालांकि वहां इंदिरा गांधी नहर है, नर्मदा नहर है, हालांकि स्कीमें बनी हुयी हैं, उनके लिए तीस हजार करोड़ रूपए चाहिए।

वहां करीब पचास प्रतिशत जगह पर लोग अंधेरे में रहते हैं। इस मौके पर कहना चाहता हूँ कि बिजली और पानी के लिए विशेष पैकेज देना चाहिए। हालांकि दीनदयाल उपाध्याय ग्राम ज्योति योजना के अन्दर पैसे दिए गए हैं, लेकिन फिर भी बहुत कुछ वहां करना है। मैं कहना चाहता हूँ कि बाड़मेर के अन्दर हिंदुस्तान की खपत का 30 परसेंट क्रूड आयल निकलता है, परन्तु अभी भी वहां बहुत कुछ काम करना है। आज मैं कहना चाहता हूँ कि पिछले पचास साल के अंदर चालीस साल बाड़मेर में अकाल पड़ा है। अगर आप अभी जाएं तो देखेंगे कि वहां कई जगह एक बूंद तक नहीं गिरी है। लोग वहां 10-15 किलोमीटर दूर

से पानी लाते हैं। वित्त मंत्री जी सदन में उपस्थित हैं, मैं उनसे निवेदन करता हूँ। ग्रामीण विकास मंत्री जी भी सदन में उपस्थित हैं, वहां सर्वे कराकर लोगों को पानी उपलब्ध करवाना चाहिए।

मैं आखिर में यही कहता हूँ कि जो मेरी मांगें हैं, खासकर वे पानी, बिजली और सड़क की हैं, जिसमें बाढ़मेर बहुत पिछड़ा हुआ है। इसके लिए कुछ प्रावधान करना चाहिए। हालांकि हमारी मुख्यमंत्री साहिबा बहुत अच्छा काम कर रही हैं, मगर बजट की कमी है। मुझे उम्मीद है कि ये अलग से पैकेज देंगे। धन्यवाद।

**\*श्रीमती रीती पाठक (सीधी):** काले धन के खिलाफ नए कानून लाने का एलान करके सरकार ने अपने एक बड़े चुनावी वादे को पूरा करने की दिशा में कदम बढ़ाया है। इसमें 10 साल की सजा का प्रावधान किया गया और अब हर विदेशी खातों की जानकारी देनी होगी। भूमि अधिग्रहण अध्यादेश पर किसान विरोधी होने का इस सरकार पर आरोप लगाए जा रहे हैं, लेकिन इसी सरकार ने बजट में मजदूरों व किसानों के लिए एक के बाद एक योजनाओं की झड़ी लगा दी है। इसमें इलाज, पेंशन, मृत्यु बीमा, सामाजिक सुरक्षा योजनाओं के अलावा, देहात में मजदूरी बढ़ाने के लिए मनरेगा की रकम बढ़ाना शामिल है। इस सरकार ने 150 देशों के नागरिकों को वीजा आगमन पर (ऑन अराइवल) की सुविधा देकर टूरिज्म की दिशा में एक अच्छी पहल की है।

इस आम बजट में वित्त मंत्री जी ने खाद्यान्न महंगाई का ध्यान रखा है। फल व सब्जियों की कीमत से महंगाई का सीधा नाता है। देश में रेफ्रिजरेशन यूनिट की भारी कमी है। इसकी वजह से हर साल भारी मात्रा में फल- सब्जियां व खाद्यान्न खराब हो जाते हैं। इसको ध्यान में रखकर वित्त मंत्री जी ने फल सब्जियों के लिए रेफ्रिजरेशन यूनिट को सस्ता किया है।

इस बजट में लोगों की सेहत पर खर्च को भी नज़रअंदाज नहीं किया गया। खासकर आपातकालीन (इमरजेंसी) जैसी स्थिति में एम्बुलेंस सेवा और कृत्रिम हृदय सस्ता हो गया। यही नहीं जम्मू-कश्मीर, पंजाब, तमिलनाडु, हिमाचल प्रदेश और असम में नए एम्स खोले जाएंगे व इसके अलावा बिहार में एम्स जैसा एक और अस्पताल खुलेगा।

इस बजट में वित्त मंत्री जी ने देश में स्कूली शिक्षा को सभी बच्चों तक पहुंचाने के लिए हर 5 कि.मी. पर एक सीनियर सेकेंड्री स्कूल खोलने की घोषणा की है।

मैं सरकार की महत्वपूर्ण योजना मुद्रा बैंक बनाने की पहल का स्वागत करती हूं। फंड आवंटित किया गया है। इसमें एस.सी./एस.टी. उद्यमियों को कर्ज उपलब्ध कराया जाएगा। कुल मिलाकर मुझे लगता है कि ये बजट पूरी तरह सधा हुआ बजट है। इस बजट से भविष्य की मजबूती का संदेश मिलता है। भारत के प्रति दूसरे देशों का नज़रिया बदलेगा। इस बजट की छोटी-मोटी कमियों को नज़रअंदाज करना होगा।

बजट में खास बातें यह हैं: एक रूपया प्रतिमाह में दो लाख का बीमा; 60 साल से ऊपर के लिए अटल पेंशन योजना; वैज्ञानिक प्रयोग के लिए 150 करोड़ की अटल नवोन्मेष (इनोवेशन) योजना; महिला सुरक्षा पर निर्भया फंड में 1000 करोड़ रूपए; कर्नाटक में आई.आई.टी. का खुलना; जम्मू-कश्मीर, पंजाब, असम, तमिलनाडु में एम्स; स्वच्छ भारत कोष में दान पर 100 फीसदी (TAX) कर रियायत; 150 देशों के

नागरिकों को बीजा आगमन पर (ऑन अराइवल) की सुविधा; एक लाख रूपए से ऊपर के प्रत्येक सौदे पर पेन (PAN) जरूरी; तथा कर्मचारी ई.पी.एफ या पेंशन स्कीम चुन सकेंगे।

\* **SHRI D.K. SURESH ( BANGALORE RURAL):**First, I would like to thank the Hon'ble Prime Minister and Hon'ble Finance Minister for announcing the long standing demand for an IIT in Karnataka. I also express my thanks to the Government for announcing additional funds for further development of tourism infrastructure at the World Heritage site of Hampi, Karnataka. Both of these initiatives are welcomed by Karnataka, but these has to be clarity on how much funds have been allocated.

The Union Budget presented by the Hon'ble Finance Minister is pro-rich, pro-corporate but anti-poor and anti rural. The budget clearly is a thank you for the rich and the corporate who helped the NDA come to power. The vast masses of people who had voted expecting " Achche Din" have been left thoroughly disappointed. Shri Arun Jaitley has made a good speech using fine words and may have good intentions, but there is no clear road-map on how the goals will be achieved. Both the Railway Budget and Union Budget are just cleverly worded futuristic vision documents which talks of 2022 as the target date for most deliverables thereby assuming NDA will come back to power in 2019. The budget is a complete disappointment as it does not address several initiatives to boost agriculture, and infrastructure investments.

The pro-corporate budget has lowered corporate tax from 30% to 25% to help big industries, but on the other hand, has given no respite to the common man either in lowering personal taxes or increasing the minimum income tax bracket. The Hon'ble Finance Minister himself when he was in the opposition had demanded that minimum income tax brackets be raised to 5 lakh rupees, but as the Finance Minister himself, he is unable to satisfy his own earlier demands. The people of this country especially the salaried class are highly disappointed with the double speak of the Finance Minister and the Union Government.

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\* Speech was laid on the Table.

In addition to not providing any relief to the common man, this budget has increased the service tax from 12% to 14% which will indirectly impact the common man. The hike in service tax will increase the cost of eating out, raise airline ticket costs, increase telephone and internet charges and many other services. The hike in services tax will be passed on to the customers directly thereby increasing the burden further on the common man. In addition to the service tax, the railway budget's decision to increase freight rates will also have an indirect impact on the cost of services and goods for the common man. The cumulative effect of services taxes is expected to be around 16% thereby resulting in additional burden on the common man.

For the marginalized poor and the farmer, this budget holds nothing positive for them. The MGNREGA which was hailed by none other than BJP's Shri L.K. Advani at international forums as one of the best Social Sectors Schemes in the world initiated by the earlier UPA Government finds itself stagnated with funds. There is no increase in the funding of the program. The FM has only mockingly promised an additional Rs.5000 Crores and that too only if it collects enough taxes. Instead of making changes to MGNREGA, the Union Government should focus on ways to plug leakages and provide better efficiency in delivering MGNREGA services to the rural poor instead of strangling this flagship program which has helped millions of poor people all over the country to come out of poverty.

The Farm sector has not received any special space in the budget. The budget is so focused on providing for the rich and the corporates that it has completely ignored 70% of its constituents. The importance of agriculture is not reflected at all in this budget. There is no mention of Minimum Support Price (MSP). Raising MSP is important for the marginalized farmers. Farmers in India receive only 25% to 30% of the price the consumer pays for the farm product. The difference goes to losses, inefficiencies and to middlemen. In Western countries, farmers receive 75% of the price the consumer pays. The Govt. has not taken any

initiatives to minimize losses, to remove inefficiencies and to eliminate middlemen in order to ensure the farmer benefits the maximum. Without addressing the issue of MSP based on scientific findings, the farmer will continue to be marginalized. The Govt. has failed to address this issue in the budget.

The budget also remained silent on Crop Insurance. Crop Insurance is important for farmers considering that they depend on the vagaries of rain. The crop insurance mechanism should be fool-proof to ensure the farmer is compensated in a quick and timely manner. At present, claiming compensation is a complicated and an intensive process. The government should ensure the compensation mechanism should be quick and paperless. Cash transfer too should be Direct Cash Transfer so that the farmer need not worry about unscrupulous middlemen. Many farmers are ignorant of the fact that Direct Cash Transfers is available to them. This budget fails to address the issue of Crop Insurance and assuring farmers of a guaranteed income despite the vagaries of rain.

The budget also fails to give importance to the Food Processing Sector. No special mention has been given to this sector. This sector indirectly helps the farmer, but nothing has been mentioned in the budget to help this sector, Similarly, Cold Chain facilities and Warehousing facilities finds no mention in the budget. The budget talks about Rural Infrastructure Development Fund, but there is nothing specified on these vital infrastructure facilities for the agriculture sector.

The budget also does not focus on agriculture exports. India is now the second largest producer of fruits and vegetables. However we are poorly ranked when it comes to exports of fruits and vegetables. There is a huge scope for agriculture exports, but the budget fails to address this important cycle in the agriculture sector.

Sericulturists in Karnataka and other parts of the country are suffering due to the falling price of cocoon. The budget has failed to address the issue of raising import duty on raw silk from 15% to 30%. Sericulture farmers will be forced to quit farming if they are not protected from dumping from other countries and a

fair price that is more than the cost of production is not given to them. This is a grave situation in the country, yet the budget has failed to address this urgent issue.

While the Budget has given an IIT to Karnataka, the budget did not mention anything about the Bengaluru-Mangalore-Chennai and Bengaluru-Mumbai infrastructure corridor. No funds were allocated for either of the corridors. Unless there is funds allocated how will these corridors develop. Similarly, Karnataka has proposed several sites for SMART Cities in the state. The budget did not mention any exclusive allocation for this project in Karnataka.

In addition, the urban infrastructure development funds allocation is insufficient. Bengaluru which has put India on the World Map finds no mention for any additional funding for the Silicon City. Bengaluru provides lakhs of jobs for people from all over the country, but yet the budget failed to address the needs of this important city to provide better roads, transportation, drinking water and sanitation.

Overall, this budget has fallen far short of expectation of the common man. It fails to address the realities of the common man and ignores his requirements in order for him to enjoy " Achhche Din" . This budget is clearly for the rich and the corporates. The NDA Government has failed to deliver on all of its promises and is fooling the people of this country with prose and poetry and little actual work on the ground.

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\*SHRI P.R.SUNDARAM (NAMAKKAL): Hon'ble Deputy Speaker Sir, Vanakkam. First of all I would like to thank our Hon. Leader Makkal Muthalvar Puratchithalaivi Amma.

In the current Budget, I welcome the announcement for setting up of an AIIMS like institution in Tamil Nadu fulfilling the demand of Hon. Puratchithalaivi Amma. I commend the Union Finance Minister for the comprehensive scheme to curb generation of black money. I urge the Union government to monitor the auctioning of coal blocks for greater transparency.

Clean India scheme –Swachh Bharat is not only a scheme to improve health and hygiene but it has transformed into a people's movement. I urge that this Clean India movement should be implemented in letter and spirit.

Hon. Amma has spearheaded the mission of forming Women self-help groups in large number in the country and helped the women to be independent. In a similar way, the announcement for creation of MUDRA (Micro Unit Development Refinance Agency) bank to refinance Micro-Financial Institutions is a welcome step. As suggested by Hon. Amma the States should be consulted as regards implementation of this Scheme.

Sir, Team India is the talk of the hour. In the current General Budget, the share of the divisive pool of taxes has been increased from 32 per cent to 42 per cent. But still the Union Government has a lion's share. In almost 24 Schemes, the Union government has put the onus on State Government which will definitely add burden to the States concerned. It is gross injustice.

For plan expenditure, an amount of Rs. 5 lakh 75 thousand Crore was allocated in earlier budget and which was subsequently reduced to 4 lakh 75 thousand 532 Crore in 2014-15. Now it has further been reduced by 39.64 per cent. This reduction of funds will affect the development of States.

Sir. It is a matter of disappointment that no heritage site in Tamil Nadu has been included in the heritage site development programme. BJP ruled States like

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\* English translation of the speech originally delivered in Tamil.

Gujarat and Maharashtra have been allocated additional funds for setting up industrial corridors. But other States including Tamil Nadu have been neglected. I urge that adequate funds should be allocated by Union government for Madurai-Tuticorin and Chennai-Bengaluru industrial corridors pertaining to Tamil Nadu. It has been announced that corporate tax will be reduced by 25 per cent in a period of 4 years. At the same time the tax exemption limit of individual tax payer has not been increased. It is a great disappointment.

During the visit of Chinese Premier to India, he had a meeting with Hon. Prime Minister Shri Narendra Modi. They engaged in talks while sitting on a traditional swing. Immediately after his return to China, the Chinese Premier increased the budget for Chinese Military by 10 %. The BJP government, which spearheads Make in India campaign, has made an allocation of Rs. 2.46 lakh Crore to Defence sector in the current budget. Leaving aside salaries to personnel and administrative expenses, the Defence sector is left with only Rs.94,588Crore. How can we strengthen our Defence sector with this amount?.

Hon. Puratchithalaivi Amma's government in Tamil Nadu has allocated Rs.22,000 Crore for education. This is one-fifth of the total budgetary allocation of Tamil Nadu. The BJP government which portrays education as a priority sector has reduced 2 per cent from the total allocation to education sector. An amount of Rs.13,000 Crore has been reduced in primary education whereas higher education has been slashed by 16.54 per cent. How can you improve education sector with reduced allocation of budgetary grants to that sector?.

The government of Tamil Nadu under the able guidance of Hon. Puratchithalaivi Amma has been successfully implementing midday meal scheme. Masala eggs and variety meals are also provided to children through this midday meal Scheme. But it is matter of concern that the budgetary allocation to the midday meal Scheme has now been drastically reduced.

Hon. Amma launched cradle baby scheme in Tamil Nadu for the welfare of children and to prevent female foeticide. All Women Police Stations and Women

Commando force – first of its kind in the country- are some of the initiatives taken by Hon. Amma exclusively for the welfare of women. Free gold for Thali (Mangalsutra) is also another special scheme launched by Hon. Puratchithalaivi Amma. During a visit to the Secretariat of Tamil Nadu, the then External Affairs Minister of U.S.A. Ms. Hillary Clinton had expressed tons of accolades for Hon. Puratchithalaivi Amma for initiating several women's welfare measures in Tamil Nadu. But adequate funds are not earmarked for the welfare of women in the current budget.

Basic excise duty on cement has been raised in the Budget. As a result, the prices of cement may go upwards. But the Tamil Nadu government function under the able guidance of Hon. Amma has been implementing a Scheme called 'Ámma Cement'. Within two months of its launch 1 lakh 47 thousand tonnes of cement has been sold at the rate of Rs.190 per gunny bag. Hon. Union Minister for Finance should clarify in his reply that whether Sovereign Gold Bonds will be beneficial. Production of Indian Gold Coins with Ashok Chakra on its face is yet another initiative.

World famous Srirangam-the abode of Lord Vishnu on earth (Bhuloka Vaikuntam)- should be included as one among the 100 Smart cities to be announced by Union government. Because of the retrospective tax levied by the then UPA government in which DMK was an ally, the Nokia factory in Tamil Nadu was forced to shut down. I urge the Union government to take necessary steps for opening this factory.

In the current budget, the expenditure is more than revenue. There is a fiscal deficit of Rs.1 lakh 6 thousand 254 Crore. It is worth to mention here that the Tamil Nadu government under the able guidance of Hon. Puratchithalaivi Amma has successfully presented people-friendly tax free budget during the last three years.

According to a survey conducted by India Today magazine, Hon. President of India presented first prize on 8 categories to the State of Tamil Nadu for its exemplary performance.

Recent victory in Srirangam bye-election is a victory to the achievements of three years of rule of Hon. Puratchithalaivi Amma in Tamil Nadu. Even conspiracy and fate join hands against Hon. Amma, all those evil designs will be defeated through the profound wisdom of Hon. Amma. Whoever claimed that they would be in power in the year 2016 in Tamil Nadu have faded away. Sir. With these words I conclude. I assure that in the year 2016, Hon. Puratchithalaivi Amma will once again come to power in Tamil Nadu. Thank you.

SHRI NEIPHIU RIO (NAGALAND): Mr. Deputy-Speaker, Sir, I am privileged to participate in the discussion on the Budget for 2015-16, which was presented by the hon. Finance Minister on the 28<sup>th</sup> February, 2015.

Sir, I rise to support this Budget and convey my appreciation for the many innovative initiatives and measures outlined in the Budget for growth and consolidation of the economy and welfare of different sections of our society.

Sir, I also observe that the Government is cognizant of the Eastern and North-Eastern Regions of India, which are lagging behind in development on many fronts. The Government also accepts the need to bring them at par with the rest of the country.

I consider it inspiring that the Government intends to work with vision of our hon. Prime Minister 'Team India' led by the States and guided by the Central Government on range of lofty target mentioned in para 16 of the Budget Speech leading to the desired status to be achieved by the 75<sup>th</sup> year of India's Independence.

Sir, I welcome the Government's acceptance of the 14<sup>th</sup> Finance Commission's recommendations regarding devolution of 42 per cent to the States from the Receipt of Taxes and Duties. The hon. Finance Minister also stated that the flow of funds to the States will be about 62 per cent in total, of the Central Receipts in keeping with the spirit of the Cooperative Federalism.

While I welcome the Government's decision to continue funding of many CSS Schemes of national importance notwithstanding the constricted fiscal position of the Centre. I want to make a mention. I feel that the impact of totally de-linking Central assistance for the police modernization in the States, particularly the Special Category States and the North-Eastern States, would deprive them of the significant Central support. I would, therefore, request the Central Government to revisit this decision in the backdrop of the situation prevailing in some of the insurgency and militancy affected States.

Sir, you are aware about the backwardness of the North-East. The main reason for this backwardness is the lack of infrastructure connectivity. It is the biggest factor of the backwardness of the Region. It is one the biggest hindrances and problems, which the North-Eastern India is facing.

The Government's decision to reduce the fiscal deficit to three per cent by 2017-18 and use the consequent additional fiscal space to fund the infrastructural development is another welcome measure.

I would like to draw the attention of the Government to the Shukla Commission Report on transforming the North-East and also the Vision 2020 highlighting critical gaps in infrastructure, especially in power, communication, railways and roads apart from the need for upgradation of educational institutes and educational infrastructures.

As regards the Look East Policy, that is relevant to the North East, we have noted the Governments decision to catalyse investments from the Indian private sectors to the ASEAN countries through a Project Development Company/Special Purpose Vehicles. Our only request is that the North Eastern Region should be fully involved in the process. India's private sector has to be motivated, mentored and institutionally coaxed to upgrade and involve the entrepreneurs and capable youth of the region in the 'Act East' Policy.

Sir, I have also a submission as far as Trans Highway to the South East Asia is concerned. It is reported that there will be a re-alignment of its North Eastern segment. The original route was Guwahati to Imphal passing through Dimapur-Kohima onwards to Imphal. The ASEAN Car Rally was conducted through this original route in 2012. Therefore, I feel that original alignment should be retained because this is going through the mainline and habitation. If you divert to Silchar – Jiribam onwards to Imphal, then it is going to avoid the heart of Nagaland and habitations of the people. We do not disagree that that they make a highway through Silchar – Jiribam but the road through Dimapur – Kohima should not be avoided.

I want to come to the potential of the North Eastern Region. You are aware that agriculture and allied area is very strong. The land is very fertile because of the Himalayan region. Therefore, time and again, hon. Prime Minister has also emphasized on the organic cultivation in the North East. There is a huge potential and therefore, to realize this potential, the Government of India must enhance infrastructure facilities in the agriculture and allied sectors of the region. We need agricultural colleges and universities, skill development and capacity building centres and farmer development programmes. There is an urgent need to upgrade farming techniques as the farmers are still reliant on old and outdated techniques. Mechanized and modern techniques, modern technology and scientific research are the need of the hour. Changing global weather and unpredictable climatic conditions need to be tackled with scientific knowledge and technological backup.

In regard to the potential of tourism, you are aware that North Eastern Region is rich, vibrant and rich in bio-diversity. There can be eco-tourism, rural tourism, animal safari tourism and trekking. I want to emphasize on an important thing. You are aware that during the World War II, more than 4,000 British and Indian soldiers and more than 7,000 Japanese people lost their lives. I feel that the course of the history of the world and history of India has changed after World War-II. Therefore, I feel that Kohima and Imphal area should be declared amongst the India's 25<sup>th</sup> World cultural heritage site and that will bring a lot of economy and employment for the youth. Therefore, we welcome the National Skill Mission and therefore, this should be set up in the region so that our youth can take the opportunity to get themselves employed. The region must be converted into an asset for the nation. We are all aware that the North Eastern Region is a hotbed of the insurgency and the overall political situation is always fluid. We need to divert the attention of the youth towards positive contributions instead of being distracted by insurgency and anti-social elements. Therefore, capacity building is required.

I appreciate the proposal to set up MUDRA Bank. I think this is a very huge initiative, particularly for the less developed areas and also for the Scheduled Caste and Scheduled Tribe communities. As far as Nagaland is concerned, the CD ratio deposit in Nagaland is quite low. It is below 40 per cent compared to the benchmark of 60 per cent and the national average ratio of 76 per cent. Therefore, I think in order to see that this region is benefited we must monitor it so that the actual benefit comes to the region.

Coming to the Institute of Science and Educational Research in Nagaland, I welcome the statement, and the State Government will give full co-operation to implement it.

While welcoming, we need a medical college in Nagaland. After 51 years of Statehood, there is not one medical college, and, therefore I want you to take note of this and help us.

My last point is that we need an airport in Kohima. Therefore, this should be done on priority basis.



**डॉ. किरिट पी. सोलंकी (अहमदाबाद) :** उपाध्यक्ष महोदय, मैं आपका बहुत-बहुत धन्यवाद करता हूँ कि आपने मुझे यूनियन बजट वर्ष 2015-16 पर बोलने की अनुमति दी है। हमारे प्रधान मंत्री श्री नरेन्द्र भाई मोदी जी की सरकार का यह पहला फुलफलेज बजट है और हमारे विद्वान वित्त मंत्री श्री अरूण जेटली जी ने इस बजट को प्रस्तुत किया है। मैं निवेदन करना चाहता हूँ कि यह बजट किसानों के लिए बजट है। इसमें किसानों के लिए तकरीबन 8.5 करोड़ रुपये का आवंटन किया गया है। यह महिलाओं, गरीबों का बजट है और युवाओं को रोजगार देने के संकल्प के साथ आया हुआ बजट है। यह बजट दलित, वनवासियों, अल्पसंख्यक एवं सभी के लिए इन्क्लूसिव बजट है।

उपाध्यक्ष महोदय, इस बजट में ढेर सारे वित्तीय प्रबंधन किये गये हैं। हमारे विपक्ष के लोग जो इस बजट को किसान और गरीब विरोधी बजट बताते हैं, मैं उनको याद दिलाना चाहता हूँ कि हमारे गुजरात में एक मुहावरा है कि दर्द पेट में होता है, लेकिन सिर कूटते हैं। इस तरह का हाल हमारे विपक्ष के लोगों का हुआ है। पिछले नौ महीने में प्रधान मंत्री श्री नरेन्द्र मोदी जी की सरकार ने जिस तरह से कदम उठाये हैं, जिस तरह से गरीबीलक्षी, किसानलक्षी और दलितलक्षी कार्यक्रम किये हैं, मैं समझता हूँ कि उस देखकर हमारे मित्र बौखला गये हैं और इस बजट को प्रो-कारपोरेट बजट के तहत आईडेंटिफाई कर रहे हैं। इस बजट में जहां तक सामाजिक सुरक्षा का सवाल है, इस सरकार ने पहली बार सामाजिक सुरक्षा के क्षेत्र में बहुत ठोस कदम उठाये हैं। सुरक्षा बीमा योजना, जो 15 से 18 वर्ष की उम्र के लिए लाया गया है, उसमें महीने में एक रुपये के प्रीमियम से 2 लाख रुपये के एक्सीडेंट बीमा का प्रबंधन किया गया है। जीवन ज्योति बीमा योजना वार्षिक 350 रुपये के प्रीमियम पर 2 लाख रुपये का बीमा दिया गया है, मैं समझता हूँ कि यह भारतीय जनता पक्ष की एन.डी.ए. सरकार ने मुहैया कराया है।

जहां तक गारंटेड पेंशन की बात है, तो अटल पेंशन योजना के तहत अगर कोई एक हजार रुपया प्रीमियम में निवेश करता है, सरकार उतनी ही रकम, यानी एक हजार रुपये का आवंटन करती है। सरकार सोशल सिक्योरिटी स्कीम लाकर एक ठोस कदम उठा रही है। जहां तक अनुसूचित जाति/अनुसूचित जनजाति और ओ.बी.सी. वर्गों के कल्याण की बात है, इस सरकार ने जिस तरह से लघु उद्यमियों के लिए प्रावधान किया है, मैं आपको बताना चाहता हूँ कि तकरीबन 5 करोड़ 77 लाख लोग लघु उद्यमी क्षेत्र में कार्य कर रहे हैं। लेकिन आज तक की सरकारों ने उनके लिए कोई ठोस कदम नहीं उठाये थे। इसमें से 62 परसेंट लोग अनुसूचित जाति/अनुसूचित जनजाति और अन्य पिछड़े वर्गों से आते हैं।

हमारी सरकार ने माइक्रो यूनिट डेवलपमेंट रिफाइनंसिंग एजेंसी यानी मुद्रा बैंक के माध्यम से 20,000 करोड़ रुपए से उन लोगों एन्टरप्रियोनरशिप मुहैया कराई है। आज तक ऐसी बड़ी रकम से किसी भी सरकार ने ऐसा काम नहीं किया है। इनमें से करीब 3000 करोड़ रुपया, जो क्रेडिट गारंटी के तहत दिया गया है, मैं समझता हूँ कि इस प्रावधान की वजह से एक नई पीढ़ी आएगी, पिछड़े वर्गों के लोगों में से एन्टरप्रियोनरशिप आएगी।

जहां तक अनुसूचित जाति और अनुसूचित जनजाति छात्रों का सवाल है, इस बजट में शिक्षावृत्ति के लिए सरलीकरण किया गया है। एक प्रकार का नियमन किया गया है। प्रधानमंत्री विद्यालक्ष्मी कार्यक्रम के तहत लीकेज रोकने का प्रबंधन किया है और डायरेक्ट कैश ट्रांसफर किया गया है। जन-धन योजना के तहत खाते खोले गए हैं। इसमें पारदर्शिता है और 10.3 करोड़ लाभार्थी हैं।

मैं वित्त मंत्री जी से प्रार्थना करता हूँ कि अनुसूचित जाति सब-प्लान के लिए बजट में और ज्यादा आबंटन करना चाहिए।

**श्री असादुद्दीन ओवैसी (हैदराबाद) :** मैं शुक्रगुज़ार हूँ कि आपने मुझे मौका दिया। मैं इस बजट की मुखालिफ़त में खड़ा हुआ हूँ। मैं इसलिए बात कह रहा हूँ कि हुकूमत के खौल ओ फेल में तज़ात है और हुकूमत आवाम को गुमराह कर रही है। वज़ीर-ए-फ़ाइनेंस जब बजट पेश कर रहे थे तो उन्होंने कहा कि मैंने अख़लियती बहबूद के बजट की हिफ़ाजत की है। मैं आपके ज़रिए इस हुकूमत से, खास तौर से वज़ीर-ए-फ़ाइनेंस से कहना चाहता हूँ कि 2014-15 में अख़लियती बहबूद का बजट 3734 करोड़ था। आपने कौन सा इतना बड़ा अहसान किया कि चार करोड़ का इज़ाफ़ा किया? मैं आपके ज़रिए से उन तक बात पहुंचाना चाहता हूँ कि 3734 करोड़ में 570 करोड़ रुपए ज़ारी नहीं किए गए। हुकूमत ने माइनोरिटी मिनिस्ट्री के बजट का क्या ताहफ़ूस किया?

मैं दूसरी बात कहना चाहता हूँ कि पर कैपिटा एलोकेशन हिंदुस्तान की कुल आबादी, अख़लियतों की 25 करोड़ के करीब है। अगर 17 लाख करोड़ के बजट को डिवाइड करेंगे तो उसमें अख़लियतों का हिस्सा 150 रुपए आता है। नैशनल पर कैपिटा बजटरी आउटले 14220 रुपए आता है। मैं हुकूमत से पूछना चाहता हूँ कि आपने अख़लियतों के बजट का कौन सा ताहफ़ूस किया है? इसी हाउस में मौलाना आज़ाद नैशनल फॉलोशिप माइनोरिटी स्टूडेंट्स के लिए 2014-15 में 45 करोड़ रुपए मंजूर किए गए। हुकूमत ने सिर्फ़ 90 लाख रुपए जारी किए। आपने कौन से बजट का ताहफ़ूस किया? मैं हुकूमत के ज़रिए आपसे पूछना चाहता हूँ कि कौमी अक्लियतों फ़ाइनेंस कार्पोरेशन को 108 करोड़ रुपए देने का वादा किया। बजट पास हुआ और हुकूमत ने कितने पैसे जारी किए, सिर्फ़ 27 करोड़ रुपए जारी किए। बताइए, अगर कौमी मालियाती की फ़ाइनेंस कार्पोरेशन को 108 करोड़ में से 27 करोड़ रुपए जारी किए जाएंगे तो कौन सी स्कीम का आगाज़ करेंगे? कहां तक अक्लियतों और बेरोज़गार नौजवानों को फायदा होगा?

इसी हाउस में एमएसडीपी के ताल्लुक से 1240 करोड़ मंजूर हुआ और हुकूमत ने 480 करोड़ रुपए भी जारी नहीं किए। बताइए, नौवत ज़िले, तमाम टाउन्स में जहां डैवलपमेंट का काम होना था, जहां पीने के पानी के लाइन की जरूरत थी, जहां आईएवाई हाउसिंग की जरूरत थी, जहां स्कूल और क्लासरूम की जरूरत थी, अगर आप 480 करोड़ रुपए की कटौती कर देंगे तो वहां काम कैसे होंगे? मैं हुकूमत से कहना चाहता हूँ कि वक्फ़ के ताल्लुक से सिर्फ़ तीन करोड़ रुपए देते हैं। आपके बुलंद बांग दावे - 'सबका साथ, सबका विकास' कहां गए? हिंदुस्तान में हजारों लाखों एकड़ जमीन वक्फ़ की है, आप सिर्फ़ तीन करोड़ रुपए देते हैं। मैं आपके ज़रिए इस हुकूमत से इस बात का मुतालिबा करता हूँ कि क्यों नहीं आप एमपीलैड फंड को वक्फ़ की जायदादों को डैवलप करने के लिए नहीं देते हैं? क्यों नहीं आप नवाडको को कम से कम दो सौ करोड़ रुपए क्यों नहीं दे सकते? यह मेरी तज़ावीज़ हैं।

2015-16 में मैरिट कम मीन्स के लिए 315 करोड़ रुपए दिए गए, पिछले साल के मुकाबले सिर्फ दो करोड़ का इजाफा किया। प्री मैट्रिक स्कालरशिप के लिए 2015-16 में 990 करोड़ रुपए और 2014-15 में 117 करोड़ रुपए दिए, 27 करोड़ रुपए कम कर दिए। क्यों नहीं हुकूमत पूरे स्कालरशिप्स को डिमांड ड्रिवन कर देती है? आखिर क्यों, आप इस बात की मुखालिफ़त कर रहे हैं कि चाहे मुसलमान हो, सिख हो, ईसाई हो, वह अगर प्री मैट्रिक या पोस्ट मैट्रिक के लिए तो पढ़ेगा। इससे गुरबत का खातिमा होगा। खास तौर से इसका ताल्लुम मुस्लिम खवातीन की शिकायत है कि जल्दी शादी हो जाती है। आप उनके लिए स्कॉलरशिप क्यों नहीं देते हैं, आप स्कॉलरशिप के यूनिट कॉस्ट को क्यों नहीं बढ़ाते हैं, आप ट्यूशन फी क्यों नहीं बढ़ाते, आप मेंटेनेंस एलाउंस क्यों नहीं बढ़ाते? इस हुकूमत के वादे सिर्फ कागज़ी तौर पर हैं। इसीलिए मैंने शुरुआती कलमात में जो कहा था कि इनके कौल और फेल में तज़ाद है। एक और मिशाल इनके कौल और फेल की यह है, यह देखिए, फरोगे इंसानी वसाईल मिनिस्ट्री की तरफ से एलान किया गया कि मदरसों के मॉडर्नाइजेशन के लिए हम 375 करोड़ रुपए देंगे। बजटरी डॉक्युमेंट देखने पर मालूम होता है कि फाईनेंस मिनिस्टर ने सिर्फ 144 करोड़ रुपए दिये हैं। आखिर आपने इसे क्यों कम कर दिया, यह बताइए। आप तो बुलंद-बांग दावे कर रहे थे कि हमने मदरसे को इतना दिया, क्या आपके ही पार्टी के एम.पी. का रवैया, क्या मदरसों से नफरत इसकी वजह थी, कि आपने इतने पैसे कम कर दिये। हज-सब्सिडी के ताल्लुक से साफ और वाज़ह तौर पर यह कहना चाहूंगा कि मुसलमानों को हज-सब्सिडी की जरूरत नहीं है, उसे खुदा के आस्ते बर्खास्त कीजिए। हज-सब्सिडी बर्खास्त कीजिए और वे पाँच सौ करोड़ रुपए हमारे मुस्लिम बच्चों के स्कॉलरशिप के लिए दीजिए। हज-सब्सिडी की जरूरत नहीं है। दूसरा, सेन्ट्रल हज़ कमेटी के लिए 11 करोड़ रुपए से पाँच करोड़ रुपए कर दिये गये। क्या इससे हमारे हज़ मिशन पर फर्क नहीं पड़ेगा? प्रायरीटी सेक्टर लेंडिंग में हुकूमत तो बड़े बुलंद-बांग दावे करती है, मगर मुसलमानों का प्रायरीटी सेक्टर में क्या हिस्सा है? हमको उसमें तीन फीसद भी लोन नहीं मिलता और आप दावे करते जा रहे हैं। मैं फाईनेंस मिनिस्टर से पूछना चाहूंगा कि 15 प्वाइंट प्रोग्राम का क्या हाल होने वाला है क्योंकि आपके फ्लैगशिप प्रोग्राम्स- जेएनएनयूआरएम, आईसीडीएस, आपने सबको कम कर दिया, प्लानिंग कमीशन नहीं है, नीति आयोग है, तो क्या गारंटी है कि 15 प्वाइंट प्रोग्राम चलेगा या नहीं चलेगा?

मैं हुकूमत को बताना चाह रहा हूँ कि एनएसएसओ का डेटा है, सबसे ज्यादा ड्रॉप-आऊट रेट मुसलमानों का है। सबसे ज्यादा अन-इम्प्लॉयमेंट दलितों के बाद मुसलमानों का है। आप कहते हैं कि आपने इस तरह का एहसान किया। माइनोंरिटी मिनिस्ट्री का बजट कम से कम दस हजार करोड़ रुपए का होना चाहिए था और आपने तीन हजार करोड़ रुपए देकर उसमें भी आपने पिछले साल की तुलना में 670 करोड़ रुपए कम कर दिये। मिनिस्ट्री ऑफ सोशल जस्टिस एंड इम्पावरमेंट में 760 करोड़ रुपए काट दिये।

एसईएस सब-प्लान में 9528 करोड़ रुपए काट दिये, ट्राइबल सब-प्लान्स में छः हजार सात सौ नौव्वत करोड़ रुपए काट दिये, रिहैबिलिटेशन ऑफ स्कैवेंजर्स में तीन सौ नौव्वत करोड़ रुपए काट दिये, ट्राइबल अफेयर्स में 6026 करोड़ की कटौती की। आखिर यह क्या हो रहा है? आप बिग बैंग रिफॉर्म की बात करते हैं। वही हुकूमत बिग बैंग करेगी, कामयाब होगी, जिनके सामने अखिलयतें, दलित, आदिवासी और ओबीसी तबका होगा, जो इस मुल्क की 25 से 30 फीसद आबादी होगी। मैं तज़ाद की बात कर रहा था। हुकूमत की पॉलिसी क्या है? वेदांता की तरफ एक रुख, वोडाफोन की तरफ मोहब्बत के इशारे, यह तज़ाद है। इसीलिए हम हुकूमत से यह कहना चाहते हैं। शुक्रिया।

**श्री दिलीपकुमार मनसुखलाल गांधी (अहमदनगर) :** माननीय उपाध्यक्ष महोदय, मुझे इस बजट पर बोलने का मौका मिला, इसके लिए मैं आपको धन्यवाद देता हूँ।

सैकड़ों साल पहले मुगलराज था, इसके बाद डेढ़ सौ साल तक अंग्रेजों का राज था, उसके बाद 60 वर्षों तक कांग्रेस का राज रहा, उसके बाद पहली बार एक अलग विचार ... (व्यवधान) और नयी विचारधारा के साथ, पूरे विश्वास के साथ इस देश के 125 करोड़ जनता के सभी हितों की चिन्ता करते हुए, उनके आने वाले हर दिक्कत से किस प्रकार से सुखी-संपन्न और समृद्ध करें, इसका विचार लेकर आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में वित्त मंत्री श्री अरूण जेटली जी ने जिस प्रकार से यह बजट पेश किया, उसमें हर बात की चिन्ता की। यदि आप बीमार हैं, आपकी बीमारी के इलाज के लिए बहुत पैसा लगता है, तो क्यों नहीं हमारे भारतीय संस्कृति की विचारधारा से संबंधित आयुर्वेद, होम्योपैथी, यूनानी, यानी आयुष का उपयोग किया जाता है और उसके लिए उन्होंने 184 करोड़ रुपए से दुगुना 400 करोड़ रुपए कर दिया ताकि हर झुग्गी-झोपड़ी में रहने वाले से अमीर तक इसके लिए विचार करे। दूसरा, उसमें यह परिवर्तन करे, यदि वह सशक्त बनता है, तो देश सशक्त बनेगा, इसलिए योगा का विचार किया गया। योगा चलाने वाली सभी संस्थाओं को, बड़े पैमाने पर प्रचार-प्रसार करने वाले, उसका समर्थन करने वाली सभी संस्थाओं को इनकम टैक्स से मुक्त कराया गया है। उसके माध्यम से लोगों में एक विश्वास आया और कम पैसे में इलाज के इस प्रकार के विचार की शुरुआत हुई। इसको बढ़ावा देने का काम सरकार ने किया है।

मैं कहना चाहूंगा कि लगभग साढ़े छः लाख गांव हमारे देश में हैं, उनमें से डेढ़ लाख गांव नेशनलाइज्ड बैंकों और प्राइवेट बैंकों से जुड़े हुए हैं, लेकिन पांच लाख गांव अभी भी बैंकों से जुड़ने बाकी हैं। इनमें से साढ़े तीन लाख गांवों में अर्बन कोऑपरेटिव बैंकों का एक बड़ा जाल बिछाया गया है। मैं मंत्री जी से नम्रतापूर्वक निवेदन करूंगा कि महाराष्ट्र, गुजरात आदि बड़े प्रान्तों में कोऑपरेटिव्स का एक बड़ा जाल बिछाया है, जिससे आम आदमी के जीवन में बड़ा आनन्द आया है और उन्हें सम्मान मिला है। हर गरीब तबके का आदमी आज बचत करना चाहता है, वह बचत करके उसके माध्यम से धीरे-धीरे बढ़ना चाहता है। उसका सपना होता है कि अगर आज मैं सब्जी बेच रहा हूँ, केले बेच रहा हूँ, पंचर लगाने का काम कर रहा हूँ, उसमें से बचत करके एक बड़ा सपना पूरा करना चाहता है। उस सपने के साथ वह सोचता है कि मैं दस हजार रुपये की बचत करूंगा। अगर उस दस हजार की बचत पर भी टीडीएस लगना शुरू हो जाएगा, तो उसे नुकसान होगा। बैंकों पर यह जो कर वृद्धि लगाई गयी है, उसे निकालने की आवश्यकता है। उसके कारण आम आदमी में बचत करने की प्रवृत्ति बढ़ेगी। क्या कभी किसी ने सोचा था

कि जन-धन योजना के माध्यम से ऐसा हो सकेगा कि जिस गरीब आदमी की जेब में 50 रुपये की नोट थी, उसकी आलमारी में 100 रुपये की नोट थी, किसी महिला ने अपने शक्कर के डिब्बे में जो 100 रुपये रखे थे, वह सब पैसे देश के काम आएंगे। उन्होंने वह पैसे जन-धन योजना के माध्यम से रखे और उससे जन-धन योजना में करोड़ों रुपये इकट्ठे हुए हैं और आज वह पैसे देश के विकास के लिए काम आ रहे हैं। इस दृष्टिकोण से मैं यह कहना चाहूंगा कि हमारी सरकार की जो नीतियां रही हैं, जिस प्रकार का विचार दिया गया है, उससे आम आदमी आने वाले दिनों में हर संकट का सामना करते हुए बढ़ रहा है। चाहे जवान हो, किसान हो, महिलाएं हों, उद्योगपति हों, हर क्षेत्र के आदमी की चिन्ता इस बजट में दिखती है। सरकार ने उसे बहुत अच्छे तरीके से रखने की पूरी कोशिश की है।

मैं आपके माध्यम से आदरणीय वित्त मंत्री जी से विनती करूंगा कि मैं भी एक ग्रामीण भाग से आता हूँ और ग्रामीण क्षेत्र में एमपीएलएडी फण्ड के माध्यम से बहुत अच्छे-अच्छे काम किए, लोगों ने उसकी सराहना की क्योंकि उसका असर तुरंत लोगों को मिल जाता है। आज जब किसी भी योजना के माध्यम से पैसा जाता है तो उस आदमी तक उसका लाभ पहुंचने में एक साल या डेढ़ साल का समय लग जाता है। उपाध्यक्ष जी, आप एमपीएलएडी फण्ड कमेटी के चेयरमैन भी हैं, आपको पता है कि एमपीएलएडी फण्ड के माध्यम से तीन महीने के अंदर आम आदमी का काम हो जाता है, उस गांव को सुविधा मिलती है, स्वच्छ पीने का पानी मिलता है, उसके विकास की योजना पूरी होती है, सड़क बनती है, भवन बनता है, इस दृष्टिकोण से मैं आग्रह करूंगा कि इस धनराशि को बढ़ाने की आवश्यकता है। अब यह मंत्री जी तय करें कि इसे पांच करोड़ रुपये से बढ़ाकर 25 करोड़ रुपये करना है या 50 करोड़ रुपये करना है। यह धनराशि जितना ज्यादा देंगे, जिस गति से मोदी जी की सरकार और जेटली जी एवं जयंत सिन्हा जी का बजट काम करना चाह रहे हैं, उस आखिरी आदमी को सुख एवं समाधान देने की इच्छा व्यक्त करते हैं। अगर उन तक यह सहूलियत पहुंचानी है तो यह धनराशि बढ़ाने की आवश्यकता है। इस दृष्टि से मैं आदरणीय वित्त मंत्री जी से विनती करूंगा, एनडीए के पिछले साल के बजट में माननीय वित्त मंत्री जी ने कहा था कि यह यात्रा का अन्त नहीं, बल्कि शुरुआत है। यह शुरुआत बहुत ही सुखद हो रही है। इसे दोहराते हुए मैं महाराष्ट्र के महान संत रामदास स्वामी जी का एक दोहा सुनाता हूँ:

“बहुता परिओची आजत घरावे रघुनायका अपलेसेकरावे,  
दीनानाथ तोडरीबीतगाजे, मनासज्जनारावी वस्तिकीजे।”

इसका मतलब यह है कि अपने कार्यों पर विश्वास रखकर कर्त्तव्य निभाते रहो, अहम का त्याग करो, मन में सेवाभाव रखो, तभी रघुनंदन राम आपके बनेंगे और आप इस भवसागर को पार करेंगे।

इसी के साथ मैं इस बजट का समर्थन करता हूं। धन्यवाद।



SHRI PREM DAS RAI (SIKKIM): Sir, I rise to support the Budget. My Party, the Sikkim Democratic Front Party and its leader hon. Chief Minister Shri Pawan Chamling, support this Budget. The Finance Minister has spoken about important structural reforms that will create a new institutional framework for the Indian economy. The Budget speech outlines the Government's intent to undertake tax reforms, establish a new monetary policy framework and introduce the Indian Financial Code.

The speech contains proposals for the creation of a national market for farm produce. I think, this is very important because in the context of the North-Eastern States becoming organic, then this becomes a very very important reform. It contains bankruptcy law, creating liquidity out of gold holdings, governance of banks and restructuring the welfare system.

The announcement of a new law to tackle black money shows the Government's determination to tackle this issue. The Budget prioritizes infrastructure investments, with the Government's plan to increase spending on infrastructure – roads, ports and railways etc. – by Rs. 70,000 crore, in addition to a new Infrastructure Fund and a new tax-free infrastructure bonds.

There is also very important use of technology to bring the financial services to the bottom of the pyramid *via* Jan Dhan, the Aadhar and the Mobile Phone trinity. What I would add to this is that now with the internet, things are going to get even more sophisticated and easier so that the penetration for the poor and the senior citizens would be, in that sense, much more meaningful. The other areas of focus include tourism, sanitation and of course, skills training. With all these in the backdrop, let us look at some of the issues that I would like to flag.

A lot of Members here flagged the issue of cooperative federalism. I think, those who are from the States would always worry that due to the 14<sup>th</sup> Finance Commission award and getting untied funds from 32 per cent to 42 per cent, there seems to be an apparent fiscal autonomy for States. However, the total amount of

funds which would be devolved depends also on Centrally-Sponsored Schemes which would be transferred to the States. This is where the real catch is. The move towards transferring social sector programmes to States should be accompanied by an adequate increase in overall spending capacity of States to ensure effectiveness. However, as per an analysis by the CBGA, the net increase in spending capacity of the States will be modest. Compared to 2014-15 Budget Estimates, the increase will be just 0.33 per cent of the GDP of the year. The analysis notes that while the share of States in Central Taxes would go up from Rs.3.82 lakh crore in 2014-15 Budget Estimates to Rs.5.23 lakh crore in 2015-16 Budget Estimates. The Non-Plan Grants and Loans to States would increase from Rs. 70,000 crore in 2014-15 to Rs.1.08 lakh crore in 2015-16. The overall magnitude of Central assistance to States for Plan spending is going to decline sharply from Rs. 3.3 lakh crore in 2014-15 to Rs.1.96 lakh crore in 2015-16 Budget Estimates. Due to the greater devolution, the 14<sup>th</sup> Finance Commission recommended that 30 Centrally-Sponsored Schemes be de-linked from support from the Central Government, as per the new arrangement specified in the Budget for the year. So, eight CSS schemes have been discontinued, 24 schemes will be financed through a changed Centre-State sharing pattern and 31 schemes will be fully supported by the Centre. So, this restructuring exercise presents some questions. What will be the changed Centre-State sharing pattern? What is the transition plan? This is very important for the States because there is the whole issue of revenue costs because of the kind of structures, especially human development structures that have been set up in the States. What will be the role of the Centre? Will it be a knowledge provider? Will it offer incentives to States to innovate?

Sir, I will come quickly to one very important point. The Finance Minister has stated that the development of the North-East is the key priority of the Government. I urge the Finance Minister to put on track a fiscal package for the North-East Industrial and Investment Promotion Policy 2017 which has been kept in abeyance since December last year. I would also like to thank the Minister for

allocating Rs.22 crore for our Greenfield Pakyong airport, and Rs.150 crore for strengthening the transmission system in the States of Arunachal Pradesh and Sikkim.

Finally, the Finance Bill proposes to amend Section 45U, 45W of the RBI Act. This will effectively take away the Central Bank's powers to regulate government securities and other money market instruments. That is why anything to do with tinkering with the RBI is to be taken very seriously. I do hope that the Finance Ministry will take note of this. Thank you.

SHRI JOSE K. MANI (KOTTAYAM): Mr. Deputy-Speaker, Sir, this is NDA Government's first full budget after taking over from the UPA Government. This was their first chance to deliver popular reforms that they had promised during their campaign. But when we go through the Budget we find that it is more of a corporate-friendly budget than a common-man friendly budget.

This first full-fledged Budget of NDA has made significant cuts in the social sector. The Ministries of Rural Development, Panchayati Raj, Agriculture, Women and Child Development all have seen reduction in allocation in this Budget compared to the last Budget.

The Finance Minister's tax proposals result in a net revenue gain of Rs.15,068 crore through an indirect tax gain of Rs.23,383 crore, and a direct tax loss of Rs.8,315 crore. This shows that the Government has given concessions for upper strata, for business class while it has imposed a burden on common man. Is it not then correct to call this a pro-rich and pro-corporate Budget?

The Government has further raised the service charge from 12.36 per cent to 14 per cent. This is a further imposition of two per cent cess on account of Swachh Bharat Abhiyan. In all, the service tax comes to 16 per cent. This is a heavy burden on common man and I appeal to the Finance Minister to reconsider it.

Due to paucity of time I would like to mention only a couple of issues regarding my State Kerala. My colleague Members of Parliament in both the Houses cutting across party lines have taken up the issue of the falling price of natural rubber continuously for the last 10 months but that has fallen on deaf ears of the NDA Government.

The most important reason for the fall in price of natural rubber is the indiscriminate import of natural rubber. We have requested the Government to ban the import of natural rubber for a short period of at least six months so that the

market picks up. But the answer we got from the Commerce Minister in the Upper House is that there has been a shortfall of natural rubber.

I would like to mention that during the year 2013-14 the consumption was 9.8 lakh tonnes and the production was 8.4 lakh tonnes, a shortfall of 1.4 lakh tonnes.

**22.00 hrs.**

But the import of natural rubber has been 3.5 lakh tonnes. So, there has been indiscriminate import of natural rubber. There has been stock of about 2 lakh tonnes of natural rubber. I want to mention that whenever the price of natural rubber goes up, tyre manufacturers have the freedom of increasing the price of their tyres. But when the price of natural rubber comes down, the poor farmers are not protected at all. There is a Price Stabilization Fund with a corpus of Rs 900 crore available with the Government of India. I request the Government of India to utilize 50 per cent of this money to procure natural rubber so that the price picks up. The Government of Kerala in the previous Budget had provided about Rs 300 crore for procurement of natural rubber. I also request that the conception of natural rubber may be expanded by passing a law that natural rubber can be used in the bitumen tarring of roads.

HON. DEPUTY SPEAKER: Please conclude. Already it is 2200 hours.

SHRI JOSE K. MANI: I have only one point. About 10 months back, the Government of India declared that All India Institute of Medical Sciences will be set up in Kerala and accordingly 200 acres of land was identified in my constituency. The land has been provided. It was so shocking that only five States including Kerala have been left out. I request the Government of India to reconsider and allot an All India Institute of Medical Sciences.

HON. DEPUTY SPEAKER: Now it is 2200 hours. Shall we extend beyond 2200 hours?

SHRI MALLIKARJUN KHARGE: Sir, there is no point in asking this question if our request is not considered. You do whatever you want to. First you asked,

their Chief Whip came to me and he never told me his name. He told me, it is up to 2100 hours and tomorrow we will sit for 1 or 2 hours and after that we will take this and that. When the hon. Minister came, he said, we want to extend the proceedings to 2200 hours. Now, you extend it further. The hon. Minister may do whatever he wants to do. But he should not test our patience by repeatedly asking us this question. Once for all, the Minister should take some decision as they have got full power. ... (*Interruptions*)

SHRI M. VENKAIAH NAIDU: Hon. Deputy Speaker, you may have seen that in one of the leading newspapers today, there is an appreciation that Lok Sabha has had a productive session. My point is very simple.

SHRI K.C. VENUGOPAL: Hon. Deputy Speaker got your point.

SHRI M. VENKAIAH NAIDU: Shri Venugopal, you are a youngster. This is not a good habit of sitting and then making comments on others. I can yield for you if you want to speak. Your leader has spoken and I sat down.

Hon. Deputy Speaker, my point is, am I interested to prolong it? Is the Finance Minister interested to prolong it? If the Opposition does not want a debate, you may close it. But where is the question of testing the patience? That is why the other day, keeping this sort of thing in mind, I wanted the debate to take place on Friday itself so that we could spend at least 3 hours and save some time and then take it up again. That could not happen. I am not going back on that.

Today, when we have lot of business, I have politely submitted that we have two Bills coming up tomorrow. Then there is Call Attention approved by the Speaker. Some of the friends from that side came to me and told me about Rule 193 and also about agriculture etc. Again, we have business on the day after tomorrow. Then on 20<sup>th</sup> of March, the Parliament session is likely to end as per the present schedule. That being the case, we as the Government are duty bound to complete these activities. The irony is, normally the Opposition wants more and more extension and the Government always tries to say that this much time is sufficient. Here, the Government is saying, please debate, please sit for long.

Then they are again blaming me. I am not able to understand. Khargeji is very senior. Let him give an assurance and even if an assurance is given, who is going to abide by that assurance tomorrow? Within half-an-hour others will complete and then the Minister can reply also. Can we decide like that?

SHRI MALLIKARJUN KHARGE : I will abide by your decision. It is because it is the habit of the hon. Minister to blame us and accuse us. He wants to be safe. I know that it has appeared in *The Hindu*. Without our cooperation, you could not have got those comments. Suppose had we done what the earlier opposition did like coming to the well and other things, then would you have got good name? So, we have also cooperated and you should give credit to us. We may be in minority. Therefore, I leave it to you.

SHRI M. VENKAIAH NAIDU: Sir, you take all the credit. I have no problem at all. But sit for long and allow the House to function.

HON. DEPUTY SPEAKER: The Minister has given a proposal to extend by half-an-hour.

SHRI M. VENKAIAH NAIDU: Should we sit today and finish it or extend it by half-an-hour tomorrow and then at 12.30, the Finance Minister can reply?

SEVERAL HON. MEMBERS: You extend it by one hour tomorrow.

SHRI M. VENKAIAH NAIDU: I leave it to the Deputy Speaker to decide but it should be binding on everybody.

HON. DEPUTY SPEAKER: I would suggest a *via media*. We can now sit up to 10.30 p.m. and discuss it for half-an-hour more tomorrow or we have to adjourn now.

SHRI M. VENKAIAH NAIDU: Khargeji, why are you getting angry? I will accept whatever you say. We may sit for half-an-hour now and for remaining half-an-hour tomorrow.

HON. DEPUTY SPEAKER: I want the sense of the House. I do not want to be put in an embarrassing position. I would not take any decision. I would go by the sense of the House only. We can sit for half-an-hour tomorrow.

SHRI M. VENKAIAH NAIDU: We can extend the time by half-an-hour today and the remaining half-an-hour can be given tomorrow.

SEVERAL HON. MEMBERS: All right.

SHRI M. VENKAIAH NAIDU: That is good. We will sit now for half-an-hour more so that some more Members get an opportunity.

HON. DEPUTY SPEAKER: All right. We will sit for half-an-hour more. I would give three minutes to each Member. Hon. Members, please cooperate. After three minutes, I would order that nothing would go on record.

Now Shri Virender Kashyap to speak.



**श्री वीरेन्द्र कश्यप (शिमला) :** माननीय उपाध्यक्ष जी, 2015-16 का जो बजट माननीय वित्त मंत्री जी ने पेश किया है, मैं उसके पक्ष में बोलने के लिए खड़ा हुआ हूँ। मैं माननीय वित्त मंत्री जी को बहुत बहुत मुबारकवाद देता हूँ कि उन्होंने जिस तरह का यह बजट पेश किया है, भारत की बिगड़ी हुई अर्थ-व्यवस्था को सुधारने के लिए एक आधार रखा है। हमारे माननीय प्रधान मंत्री जी ने कहा कि 'सबका विकास, सबका साथ' उसके आधार पर सभी वर्गों को आगे ले जाने के लिए जिस तरह से इसमें प्रावधान किये गये हैं चाहे वह हमारे नौजवानों के लिए हों, जिससे उनको रोजगार मिले और उसके लिए आधार *Make in India*, *Skilled India*, *Digital India* आदि की जो बात कही गई है, वह इस बजट में पूरी तरह से प्रदर्शित की गई है। मैं वित्त मंत्री जी का बहुत आभार इस कारण से भी व्यक्त करना चाहता हूँ कि वह जो एक योजना इसमें लाए हैं जिसके तहत हमारे किसानों के लिए प्रधान मंत्री ग्राम सिंचाई योजना का प्रावधान किया गया है और उसमें 5300 करोड़ रुपया रखा गया है, इसके माध्यम से जो वन ड्रॉप मोर की बात कही गई है, सॉयल हैल्थ की बात कही गई है, उसके माध्यम से हमारे देश के जो करोड़ों किसान हैं, जिनके खेत सूखे हैं, उनके खेतों को इसके तहत पानी मिलेगा और इसके लिए ऐसा प्रावधान किया गया है। मैं इसके लिए वित्त मंत्री जी का धन्यवाद करना चाहता हूँ। साथ ही जन धन योजना के द्वारा जो जन सुरक्षा की बात कही गई है, इसमें हाल ही में आजकल आईएमएफ की चीफ क्रिस्टन लेगार्ड ने पिछले दिनों कहा था। *India is in D-Day, bright spot in global economy and economic development hold much promise. I believe India has an opportunity to become one of the most dynamic economies and my message during my visit here will be seized.* जो माननीय नरेन्द्र मोदी जी की यहां की योजना है या जिस तरह से फाइनेंशियल मैनेजमेंट हो रहा है, वह आई.एम.एफ. की चीफ जो आजकल इंडिया में आई हुई हैं, उन्होंने इस बात को माना है और उन्होंने आगे कहा - *She also lauded the Government's financial inclusion plan Jan Dhan and said that JDM trinity, the Jan Dhan, Aadhar and Mobile is an important step towards overhaul of the scheme.* ये सारी बातें आज सारे विश्व में डिस्कस हो रही हैं। इसके लिए मैं समझता हूँ कि जो योजनाएं हमारे इस बजट में आई हैं, वे बेहतर हैं, चाहे वह मुद्रा की बात कही गई है, जिसमें बीस हजार रुपये का कोरपस और तीन हजार करोड़ रुपये का क्रेडिट गारंटी का कोरपस रखा गया है और इसके माध्यम से हमारे अनुसूचित जाति और अनुसूचित जनजाति और ओबीसी के लोगों को लाभ मिलने वाला है।

महोदय, चूंकि समय कम है, मैं वित्त मंत्री जी और प्रधान मंत्री जी का धन्यवाद करना चाहता हूं कि हिमाचल प्रदेश के लिए आपने जो एम्स दिया है, उसके लिए मैं आपको पुनः धन्यवाद देता हूं और अंत में तीन बातें मैं कहना चाहता हूं कि प्रधान मंत्री ग्राम सिंचाई योजना के लिए अगर आप इसमें ज्यादा पैसा बढ़ायेंगे तो अच्छा रहेगा। एम.पी.लैंड का पैसा भी बढ़ायेंगे तो अच्छा रहेगा और अनुसूचित जाति और अनुसूचित जनजाति के लिए यदि एलोकेशन बढ़ायेंगे तो बहुत अच्छा रहेगा।

इन्हीं शब्दों के साथ मैं अपनी बात समाप्त करता हूं। धन्यवाद।

SHRI G. HARI (ARAKKONAM): Sir, I would like to first of all thank our Puratchi Thalaivi Amma and also the Chair for giving me this opportunity to speak on the Budget. The Budget outlines what the Government intends to do in a particular financial year and every Finance Minister tries to make some popular announcements together with tough measures. Our beloved leader hon. Puratchi Thalaivi Amma has welcomed some of the initiatives of the Budget and said that the Budget has fallen short of expectations as our hopes and expectations have not been fully met.

Our beloved leader hon. Puratchi Thalaivi Amma thanked the Finance Minister for having responded positively to the request of our leader by announcing the setting up of an AIIMS in Tamil Nadu. The Tamil Nadu Government had offered land at three alternative sites for the AIIMS in Tamil Nadu and requested that it may be set up in the current year itself. However, the allocation of Rs. 33,152 crore for the health sector is not enough. Last year the allocation was Rs. 30,645 crore. There are concerns as to how the Government could tackle the outbreak of diseases as the Budget has no provision for free drugs. It is not clear how the marginal allocation will take care of the family planning agenda and the new AIIMS. In the Revised Estimates, the allocation was pruned to Rs. 24,400 crore, bringing the total health spend in the first three years of the 12<sup>th</sup> Five Year Plan to Rs. 70,000 crore, way below the Rs. 2,68,000 crore budgetary allocation targeted. The under-utilisation of the health Budget is a cause of concern as India spends just 1.04 per cent of its GDP in health care, worse than that of Afghanistan.

Our beloved leader hon. Puratchi Thalaivi Amma has also welcomed the increase in deduction of health insurance premium from Rs. 15,000 to Rs. 25,000 and further increasing the limit to Rs. 30,000 in respect of senior citizens. Our hon. leader Puratchi Thalaivi Amma has also welcomed the increase in deduction of subscriptions to the new pension scheme to Rs. 15,000.

The benefits extended to the middle class in terms of income tax benefit are modest and not of much significance and it seems to be directed at supporting the financial service industry. It is disappointing to note that there is no indication of any increase in the thresholds for personal income tax and whereas the corporate tax rate is proposed to be reduced over four years to 25 per cent.

The children constitute 39 per cent of India's population, making the country home to 20 per cent of the world's child population, but children received the lowest share in the Budget this time. Not only this time, but children have been neglected for the last 15 years as allocation has not been for more than 5 per cent of the total allocation. The allocation of little over three per cent this year, it is a mere 29 per cent from last year. Funds for women and child development stand reduced by 51 per cent from Rs. 21,193.88 crore to Rs. 10,382.40 crore. There has been a 29 per cent cut in the Budget for children this year. Funding for all flagship programmes like the Sarva Shiksha Abhiyan, Mid-Day meals and Integrated Child Development Scheme, health schemes and even allocation to key Ministries that implement them stand severely cut. The other day somebody was telling that the Government is investing in smart cities and those cities will be smart only if children are smart.

There has been a demand for universal coverage of public distribution system with inclusion of children under the age of six in ration cards.

The Government of Tamil Nadu, under the guidance of our people's former Chief Minister Puratchi Thalaivi Amma, has been allocating funds for social schemes in spite of financial crunch. This is with a motive that no one should sleep without food. Every ration card holder in the State of Tamil Nadu is given 20 kilograms of rice free of cost every month and 35 kilogram of rice free of cost for the people below the poverty line. All essential commodities are given at subsidized prices. It is the only State in India which provides gold and money for the marriage of girls. Students were provided with laptops, cycles, text books, school uniforms, etc. This is the reason why every Minister in the Union

Government agrees that Tamil Nadu Government, under the guidance of our hon. Amma, performs very well and is much ahead of all other States in the country.

Therefore, it is urged that the Union Government may extend financial support to the Government of Tamil Nadu to implement such schemes and to come out with much popular schemes.

Tamil Nadu is a State with many culturally and historically important monuments and sites but it is unfortunate and disappointing to note that no cultural heritage site of Tamil Nadu has been selected for assistance under the World Heritage Site.

Therefore, I urge upon the hon. Finance Minister to look into the above points and take appropriate action.

**\*श्री धर्मवीर (भिवानी-महेन्द्रगढ़):** ऐसा पहली बार हुआ है कि वोटर्स को आकर्षित करने वाले लुभावने वायदे करने के बजाय देश के हित को ध्यान में रखते हुए देश के सर्वांगीण ढांचागत विकास अर्थात् सड़कों, रेल के विकास तथा रक्षा सेवाओं की जरूरतों को ध्यान में रखते हुए एक विकासशील बजट पेश किया गया है।

इस बजट में कॉर्पोरेट टैक्स को 30 प्रतिशत से घटाकर 25 प्रतिशत कर दिया गया है। इससे देश में नए-नए बड़े उद्योगों की स्थापना होगी तथा परिणामस्वरूप हमारे देश के शिक्षित, कुशल, अर्द्धकुशल तथा अकुशल बेरोज़गार लोगों के लिए रोज़गार के अधिकाधिक अवसर उपलब्ध होंगे और देश की बेरोज़गारी की समस्या काफी हद तक सुलझ जाएगी।

पहली बार ऐसा हुआ है कि इस बजट में ऐसी नीति लागू की गई, जिससे लोगों में काम करने की भावना को प्रोत्साहन मिलेगा तथा हमारे नौज़वान देश के निर्माण में बढ़-चढ़कर हिस्सा लेंगे। देश की मजबूती में देश के हर वर्ग और हर आदमी को योगदान करने की प्रेरणा इस बजट से मिलेगी। सरकार ने ऐसे प्रयास किए हैं, जिससे स्वच्छ भारत अभियान तथा देश को सुदृढ़ बनाने के सरकार के काम में हर वर्ग को शामिल किया गया है।

आदरणीय मोदी जी के प्रधानमंत्री बनने के बाद पहली बार ऐसा हुआ है कि उनकी नीतियों तथा लोकप्रियता के कारण पूरे विश्व में, चाहे वह यूरोपीय महाद्वीप हो, अमेरिकी महाद्वीप हो अथवा मध्य पूर्व के देश, सभी देशों में भारत को बड़ी इज्जत से देखा जाने लगा है। आपको याद होगा कि पहले हमारे देश को पाकिस्तान, बांग्लादेश के साथ अविकसित देशों की पंक्ति में गिना जाता था, परंतु मोदी जी की सरकार आने के बाद उन्होंने छोटे तथा अविकसित देशों की आवाज़ अंतर्राष्ट्रीय मंचों पर उठाने के साथ-साथ उनके विकास में भी हर तरह का सहयोग देने का प्रयास किया है। इससे भारत का विश्व मंच पर दर्जा बढ़ा है।

अभी हाल ही में वित्त आयोग की सिफारिशों को मानते हुए केंद्र सरकार ने सभी राज्यों को किए जाने वाले धन आवंटन में भारी बढ़ोत्तरी की है। सरकार के इस कदम से राज्यों को न केवल अतिरिक्त पैसा मिलेगा, अपितु उन्हें उस धन को अपनी जरूरतों के मुताबिक खर्च करने की भी आज़ादी मिलेगी। राज्यों, स्थानीय निकायों तथा पंचायतों को अधिक मात्रा में सीधे अधिक संसाधन मुहैया करवाने की कोशिश हमारी सरकार की नीति से त्रिस्तरीय शासन व्यवस्था मजबूत होगी तथा देश के सभी हिस्सों का एक समान विकास सुनिश्चित होगा।

सरकार की खान व खनिजों की नीलामी की वर्तमान नीति से राज्यों को कोयले तथा अन्य खनिजों की रॉयल्टी के रूप में मिलने वाली राशि में हजारों करोड़ रूपए की बढ़ोत्तरी हुई है। इससे खनिज संपदा से संपन्न राज्य आत्मनिर्भर होंगे तथा उनका तीव्र गति से विकास सुनिश्चित होगा।

ड्रिप इरीगेशन को बढ़ावा देने की सरकार की नीति से न केवल देश का उत्पादन बढ़ेगा, अपितु कीमती जल संसाधन का भी संरक्षण होगा। हम सभी जानते हैं कि भविष्यवाणियों के अनुसार तीसरे विश्व युद्ध का कारण होगा पानी। पूरे देश में किसानों को ड्रिप इरीगेशन के बारे में प्रशिक्षित करने तथा इसका ढांचा निर्माण करने हेतु, मेरी सरकार से मांग है कि इस कार्य के लिए आवंटित धनराशि में बढ़ोत्तरी की जाए तथा इस पर तेजी से तथा समयबद्ध तरीके से कार्यान्वयन सुनिश्चित किया जाए।

हमारे समक्ष एक बड़ी समस्या भंडारण की है। हमारे देश का किसान कड़ी मेहनत करके देश की करोड़ों जनता का पेट भरने के लिए अनाज उगाता है तथा जब यह पता चलता है कि लाखों टन अनाज भंडारण की उचित व्यवस्था न होने के कारण पानी में भीग कर खराब हो गया, तो उसक दिल पर क्या बीतती होगी, यह आप समझ सकते हैं। इस बारे में मेरा एक सुझाव है कि जब तक सरकार के पास भंडारण की पर्याप्त क्षमता नहीं होती, तब तक यह काम किसान को ही सौंप दिया जाए। उससे पहले उसके पहले उत्पादन का भुगतान कर दिया जाए तथा उसे यह कहा जाए कि वह उस खाद्यान्न को अपने पास ही संभाल कर रखे। जो पैसा सरकार भारतीय खाद्य निगम में लोडिंग और अनलोडिंग पर खर्च करती है, यदि उसका आधा पैसा भी किसान को दे दे तो किसान उस खाद्यान्न को बड़े जतन से सरकार के लिए संभाल कर रखेगा तथा जरूरत के समय सरकार की अमानत उसे सौंप देगा। ऐसी व्यवस्था से न केवल कीमत खाद्यान्न का संरक्षण सुनिश्चित होगा, अपितु सरकार द्वारा इसके रख-रखाव पर खर्च की जाने वाली भारी धनराशि की बचत भी होगी।

सरकार इस समय केवल कुछ कृषि उत्पादों का न्यूनतम समर्थन मूल्य घोषित करती है। मेरी सरकार से मांग है कि प्रमुख सब्जियों जैसे आलू, टमाटर, प्याज आदि का भी न्यूनतम समर्थन मूल्य घोषित किया जाना चाहिए, जिससे आढ़तियों और मुनाफाखोरों की मिलीभगत से सब्जियों के दामों में अचानक भारी वृद्धि या कमी न हो सके। किसान को भी उनके उत्पादन का उचित मूल्य तथा आम उपभोक्ता को उचित मूल्य पर सब्जियों की उपलब्धता सुनिश्चित हो सके।

हमारी सरकार ने नदियों को जोड़ने के लिए जिस नीति को कार्यान्वित करने का निश्चय किया है, उससे पूरा देश लाभांविता होगा। मेरा सरकार से अनुरोध है कि शारदा गंगा परियोजना पर जल्द से जल्द काम शुरू किया जाए। क्योंकि यह कई राज्यों से होकर जाती है अर्थात् इस परियोजना से उत्तर प्रदेश, हरियाणा, गुजरात और महाराष्ट्र को लाभ मिलेगा। जब तक यह काम पूरा नहीं होता तब तक हरियाणा को

सतलुज यमुना लिंक नहर से उसके हिस्से का पानी उपलब्ध करवाने की व्यवस्था करने के लिए सरकार को ठोस कदम उठाने चाहिए। वास्तविकता यह है कि चालीस साल पहले पंजाब से हरियाणा केवल इस वजह से अलग हुआ था क्योंकि हरियाणा के इलाकों में न तो कोई विकास कार्य होता था और न ही उसके किसानों को सिंचाई के लिए पानी उपलब्ध करवाया जाता था। रावी, व्यास से हरियाणा को पानी का बढ़ा हुआ हिस्सा भी नहीं मिल रहा। हालांकि हरियाणा ने पानी की आपूर्ति हेतु अपने क्षेत्र में वाटर कोर्स, नहर, माइनर आदि 40 साल पहले ही बना दिए थे तथा पंजाब को भी उसके क्षेत्र में इन सबके निर्माण के लिए 100 प्रतिशत भुगतान कर दिया था तथा 90 प्रतिशत काम पंजाब वाले हिस्से में भी हो चुका है, परंतु कतिपय राजनीतिक कारणों से हरियाणा को पानी का समान हिस्सा दिया जा रहा है।

हरियाणा प्रदेश के काफी बड़े हिस्से में सतलुज और व्यास का पानी भाखड़ा मेन केनाल से आता है। उस पानी का प्रदेश के अंदर समान बंटवारा सुनिश्चित करने के लिए हरियाणा ने हांसी बुटाना नहर का निर्माण 5 साल पहले ही कर दिया, परंतु हमारे अपने पानी का समान बंटवारा किए जाने में अड़चने डाली जा रही हैं। केवल दादागिरी की वजह से हमें पानी की आपूर्ति नहीं होने दी जा रही और हमारा महेन्द्रगढ़ का बहुत-सा इलाका सूखा रह जाता है। जहाँ पीने का पानी तक भी उपलब्ध नहीं है। अतः मेरा सरकार से अनुरोध है कि वह इस मामले में हस्तक्षेप कर सेंट्रल वाटर कमीशन के माध्यम से अड़चने हटवा कर प्रदेश में पानी के समान बंटवारे हेतु आवश्यक व्यवस्था करे ताकि हरियाणा के किसान अपने प्यासे खेतों की सिंचाई कर देश के लिए खाद्यान्न का भरपूर उत्पादन कर सकें।

एक और महत्वपूर्ण समस्या की ओर मैं सरकार का ध्यान खींचना चाहता हूँ। मेरे निर्वाचन क्षेत्र महेन्द्रगढ़ का अधिकांश हिस्सा राजस्थान की खेतड़ी स्थित कॉपर माइंस से सटा हुआ है। वहाँ खानों के काम के लिए अत्याधिक मात्रा में भूमिगत जल के दोहन के कारण इस क्षेत्र में भूमिगत जल पूरी तरह समाप्त हो गया है। पानी के अभाव में इस क्षेत्र की लाखों एकड़ उपजाऊ जमीन पर खेती नहीं हो पा रही है और किसान पूरी तरह बर्बाद हो गया है। पीने के पानी तक की भारी किल्लत हो गई है। किसान तथा यहाँ के आम आदमी इस क्षेत्र से भारी संख्या में पलायन कर रहे हैं। मेरा सरकार से अनुरोध है कि इस ओर तुरंत ध्यान दिया जाए तथा एक विशेष योजना बनाकर इस क्षेत्र में सिंचाई तथा पेयजल उपलब्ध करवाने के लिए कार्यवाही की जाए ताकि इस उपजाऊ क्षेत्र को उजड़ने से बचाया जा सके।

हरियाणा में यमुना तट पर जमीनों के मालिक किसानों की एक और महत्वपूर्ण समस्या की ओर मैं सरकार का ध्यान दिलाना चाहता हूँ। दिल्ली और हरियाणा की सीमा का निर्धारण यमुना के बहाव पर निर्भर है। यमुना की अपनी कोई जमीन नहीं है, सारी जमीन काश्तकारों की है। बारिश व बाढ़ के दौरान 5 से 9 लाख क्यूसेक पानी छोड़ा जाता है, जिससे काश्तकारों की जमीन में 8 से 10 फीट तक की रेत जमा हो



जाती है। जिसके कारण किसान अपनी जमीन में खेती नहीं कर पाते। दूसरी और पर्यावरण विभाग की अनुमति नहीं होने के कारण किसान उस रेत को अपनी जमीन से हटवा भी नहीं पाते। इसके कारण भवन निर्माण सामग्री भी महंगी हो जाती है। अतः मेरा सरकार से अनुरोध है कि किसानों को अपनी खेती की जमीन से रेत हटवाने की अनुमति दिए जाने हेतु तत्काल आदेश दिए जाएं ताकि किसानों की जमीन से न केवल रेत हटाया जा सके बल्कि वे अपनी जमीन पर खेती कर सकें तथा साथ ही उचित मूल्यों पर रेत सहित सारी भवन निर्माण सामग्री भी उपलब्ध हो सकेगी।

सब जानते हैं कि बजरी, रेत व रोड़ी के बिना भवन निर्माण का कार्य नहीं हो सकता। इन सबकी कमी के कारण दिल्ली, हरियाणा सहित पूरे उत्तरी क्षेत्र में भवन निर्माण हेतु महंगी दरों के साथ-साथ घटिया स्तर की निर्माण सामग्री उपलब्ध होती है। हरियाणा की सूखी पहाड़ियों में न तो कोई खेती का काम होता है और न ही ये पहाड़ियां रिहायश के काम आती हैं। प्रतिबंध होने के कारण इस क्षेत्र में उत्खनन कार्य नहीं हो पा रहा है। अतः बहुत जरूरी है कि हरियाणा की सूखी पहाड़ियों में उत्खनन की इजाजत दी जाए। इन सूखी पहाड़ियों में उत्खनन की इजाजत देने से दिल्ली, हरियाणा सहित पूरे उत्तरी भारत में अच्छी गुणवत्ता की भवन निर्माण सामग्री उचित मूल्य पर उपलब्ध हो पाएगी।

सरकार ने राष्ट्रीय ग्रामीण पेयजल कार्यक्रम पर आवंटित धनराशि पिछले साल की 9190.50 करोड़ रूपयों की तुलना में घटाकर 2500 करोड़ रूपए कर दी है। सारी बीमारी की जड़ पीने के लिए शुद्ध पेयजल की अनुपलब्धता है। यह जीवन के लिए अत्यधिक महत्वपूर्ण है। अतः मेरा सरकार से अनुरोध है कि इस योजना के लिए आवंटित धनराशि को बढ़ाया जाए।

इसी प्रकार सरकार ने मनरेगा पर आवंटन की धनराशि में मामूली वृद्धि की है। इसे पिछले साल के 32456 करोड़ रूपए की तुलना में बढ़ाकर 33,700 करोड़ रूपए किया गया है। यह बहुत बड़ी योजना है तथा इससे पूरे देश के ग्रामीण इलाकों में रहने वाले लोगों को रोजगार मुहैया होता है। मनरेगा का पैसा उचित ढंग से खर्च हो, इसके लिए मेरा मानना है कि इस योजना को अन्य बड़ी योजनाओं के साथ संबद्ध किया जाए। उदाहरण के तौर पर मनरेगा के तहत जो रोजगार दिया जाता है, वह नदी लिंकिंग प्रोजेक्ट, सड़क निर्माण, एप्रोच रोड़ निर्माण आदि योजनाओं पर काम करवाने में लगाया जाए। इसी प्रकार किसान के खेतों में होने वाले काम, सरकारी गोदामों में होने वाली लोडिंग-अनलोडिंग के काम को भी मनरेगा के तहत करवाया जा सकता है। इससे मनरेगा के तहत खर्च हो रही भारी धनराशि का सदुपयोग सुनिश्चित होगा।

सरकार ने जो भूमि अधिग्रहण विधेयक पेश किया है, वह देश के विकास की गति तेज करने में मील का पत्थर साबित होगा। मैं तो गांव का आदमी हूं। मैं जानता हूं कि इस विधेयक से ग्रामीण किसान कितने खुश हैं। इसके प्रावधानों के कारण किसानों को उनकी जमीन का चार गुणा मुआवजा मिलेगा तथा

साथ ही साथ उनके परिवार के सदस्य को रोजगार भी मिलेगा। बिना जमीन उपलब्ध करवाय देश का कोई भी विकास कार्य नहीं किया जा सकता, न तो नये उद्योग-धंधे लगाए जा सकते हैं और न ही जरूरी सड़कों का निर्माण हा सकता है। उदाहरण के लिए आज दिल्ली व राष्ट्रीय राजधानी क्षेत्र में दक्षिण दिल्ली, गुडगांव आदि में कई जगह उबड़-खाबड़ बंजर जमीन होने पर भी जमीन की कीमत 10 करोड़ प्रति एकड़ है, जबकि इसके आस-पास नजफगढ़, बुवना आदि में उपजाऊ जमीन होने पर भी आवश्यक ढांचागत सुविधाओं की कमी के कारण जमीन का रेट 10 करोड़ प्रति एकड़ की तुलना में मात्र 2 करोड़ रूपए प्रति एकड़ रह गया है। इस क्षेत्र के लोग कम पैसे लेकर भी अपनी जमीन बेचने के लिए तैयार है। बशर्ते वहां पर रोजगार मुहैया करवाने वाले ढांचे का निर्माण हो जैसे कामर्शियल हब, इंडस्ट्रियल हब आदि। इस भूमि अधिग्रहण विधेयक के प्रावधान लागू होने से न केवल किसानों को उनकी जमीन की चार गुणी कीमत मिलेगी बल्कि इससे इस क्षेत्र के लोगों को रोजगार भी मुहैया होगा।

सरकार ने हरियाणा से गुजरने वाले कतिपय मार्गों को नेशनल हाईवे घोषित किया है। मैं इसके लिए सरकार का धन्यवाद करता हूं, परंतु अभी तक इन नये घोषित राष्ट्रीय राजमार्गों पर उनके स्तर की कोई सुविधा उपलब्ध नहीं है। न तो इन्हें चौड़ा किया गया है और न ही उन पर अन्य आवश्यक सुविधाओं का प्रावधान किया गया है। इनमें से मैं कुछ मार्गों का यहाँ उल्लेख करना चाहूंगा। ये हैं सोनीपत-झज्जर-चरखी दादरी-लोहारू (एन.एच. 334बी), रोहतक-भिवानी-लोहारू (एन.एच. 709 का विस्तार) तथा रेवाड़ी-नारनौल-चिड़वा-झुंझनू (एन.एच. 352)। मेरा सरकार से अनुरोध है कि इन नये घोषित सभी नेशनल हाईवे पर जल्द से जल्द समयबद्ध तरीके से विकास कार्य किया जाए।

माननीय रेल मंत्री जी ने रोहतक से भिवानी तक की रेल लाइन का दोहरीकरण व विद्युतीकरण किया जाना अनुमोदित किया है, इसके लिए मैं तहदिल से धन्यवाद करता हूं। मेरा अनुरोध है कि इस कार्य को प्राथमिकता के आधार पर समयबद्ध तरीके से पूरा किया जाए।

पुरानी दिल्ली व भटिण्डा के बीच वाया भिवानी, हिसार व सिरसा 14519/14520 किसान एक्सप्रेस चलती है, इसमें सिर्फ 10 डिब्बे हैं जबकि इसके लिए 18 डिब्बे लगाए जाने का अनुमोदन है। इस गाड़ी में अत्यधिक भीड़ होने के कारण मुसाफिरों को असुविधा हो रही है। अतः रेल मंत्री जी से अनुरोध है कि इसमें डिब्बों की संख्या बढ़ाकर 18 की जाए।

भिवानी राष्ट्रीय राजधानी क्षेत्र के अंतर्गत आता है, परंतु भिवानी क्षेत्र रेलवे के बीकानेर डिजीजन के अंतर्गत आता है। मेरा अनुरोध है कि भिवानी क्षेत्र को दिल्ली डिजीजन के अंतर्गत लाया जाए। दिल्ली मे चारों ओर से रेल आती है तथा इस कारण इसके यार्ड में गाड़ियों को खड़ी करने तक की जगह नहीं है। भिवानी दिल्ली से मात्र 100 किलोमीटर की दूरी पर है तथा इस क्षेत्र को गाड़ियों के रख-रखाव व अन्य

सुविधाओं हेतु यार्ड के रूप में विकसित कर काम में लाया जा सकता है। मेरा सरकार से अनुरोध है कि भिवानी को यार्ड के रूप में विकसित किया जाए ताकि दिल्ली डिवीजन को गाड़ियों के रख-रखाव के लिए जरूरी यार्ड की समस्या भी हल हो पाएगी।

मैं आदरणीय वित्त मंत्री जी द्वारा पेश किए गए विकासकारी बजट का समर्थन करता हूँ।

**श्रीमती रमा देवी (शिवहर):** उपाध्यक्ष महोदय, मैं तो समझती हूँ कि बजट महिलाओं के लिए सबसे जरूरी चीज है। वह घर चलाने में सबसे ज्यादा दिक्कतें महसूस करती है, इसलिए उसको बजट की जरूरत पड़ती है। लेकिन यहां पुरुषों को जितना समय मिला, जगह मिली, लास्ट में हम लोगों को कहा जा रहा है, जैसे खिला-पिला कर थोड़ा खाया जाता है, उसी तरह से मैं पांच मिनट का समय लूंगी और बहुत ही मन से बोलना चाहती हूँ और जल्दी जल्दी पढ़ कर बोलूंगी। मैं यह कहना चाहती हूँ कि किसी मजबूर की मजबूरियों को सोच कर देखो। प्रेम को इन झोंपड़ियों के बीच खोज कर देखो, इंसानियत को फिर से धरती पर बुलाना है तो किसी रोते हुए के आंसुओं को पोछ कर देखो, तब पता चलेगा कि बजट का मतलब क्या होता है और बजट किसके लिए बनता है। उन गरीबों के लिए बनता है, उन मजलूमों के लिए बनता है, उन दलित और पिछड़ों के लिए बनता है, जिनकी स्थिति में आज तक सुधार नहीं हुआ है। इतने वर्षों राज चलाने वाली पार्टी ने किस तरह का राज चलाया, जो आज तक कोई सुधार नहीं हुआ। लेकिन हमारे माननीय मोदी जी के नेतृत्व में एनडीए सरकार का यह पहला पूर्ण बजट है जो इस बजट के द्वारा माननीय वित्त मंत्री श्री अरुण जेटली जी ने देश के सामने गंभीर चुनौतियों एवं पिछली सरकार के द्वारा लिए गए गलत फैसलों के बावजूद हिंदुस्तान के 125 करोड़ लोगों के जीवन को बेहतर बनाने का प्रयास किया है।

इस बजट में सबसे महत्वपूर्ण बात है फेड्रल स्ट्रक्चर का ध्यान रखना। इसके अंतर्गत माननीय वित्त मंत्री जी ने राज्यों को चाहे वह भाजपा शासित हो या गैर भाजपा, सभी राज्यों को आर्थिक तौर पर सशक्त बनाने का लक्ष्य रखा है और इसके परिणाम भी अभी से दिखने शुरू हो गए हैं। हमारे महान देश की अर्थव्यवस्था आगे बढ़ने को तैयार है। महंगाई दर नियंत्रण में है एवं 5.1 प्रतिशत पर पहुंच गई है, यह हमारी सरकार की मुख्य उपलब्धि है। अगले साल 8 प्रतिशत ग्रोथ का लक्ष्य, बजट दहाई के ग्रोथ पर फोकस करेगा इसके लिए बेहतर वित्त प्रबंधन किया जा रहा है। रिज़र्व बैंक को और अधिक सक्रिय किया जा रहा है, ताकि बेहतर मनी मैनेजमेंट के द्वारा तेजी से देश विकसित हो सके। मुद्रास्फीति 6 प्रतिशत से नीचे, एवं जीडीपी 7.4 प्रतिशत रखने का प्रयास वित्त मंत्रालय करेगा और इसमें कामयाबी भी मिलेगी। इसका मुझे पूर्ण भरोसा है। जब हम पिछले 9 महीनों का मूल्यांकन करते हैं तो हमें सुखद अनुभूति हो रही है। जन-धन योजना को देश में ही नहीं, अपितु पूरी दुनिया में सराहा जा रहा है। मोदी जी के आवाहन एवं वित्त मंत्री जी के नेतृत्व में बैंकों के सहयोग से अब तक 12 करोड़ से अधिक गरीबों के खाते खुल गए हैं। जन-धन योजना के माध्यम से पिछड़े व वंचित समाज में जो चेतना जगी है, उससे आने वाला समय हमारे देश के लिए उज्ज्वल ही दिखता है। इस योजना के माध्यम से प्रधानमंत्री जी ने गरीबों को भी देश की मुख्यधारा में लाकर उनका सम्मान बढ़ाया है। आज इस योजना के कारण गैस की सब्सिडी हो या मनरेगा का

पारिश्रमिक हो, पेंशन हो या किसी प्रकार की सरकारी सहायता हो, सब के सब डी.बी.टी.एल. की तर्ज पर सीधे खाताधारियों तक पहुँच जाएगा, जिससे बिचौलियों की संलिप्तता एवं भ्रष्टाचार पर लगाम लगेगी।

कोयला आज हमारे देश में अपनी ऊर्जा के कारण कम जाना जाता है और घोटाले के कारण ज्यादा जाना जाता है। पिछली कांग्रेस सरकार ने कोल घोटाले को अंजाम दिया और इस कारण हमारा पूरा देश दुनिया में कलंकित हुआ। परन्तु जब हमारे मोदी जी ने देश की बागडोर अपने हाथ में ली एवं कोयले की नीलामी में पारदर्शिता की नीति अपनायी तो कोयले से देश को इतना ज्यादा मुनाफा मिला, जिसके कारण कई राज्य मालामाल हो गए एवं देश की आर्थिक स्थिति बेहतर होनी शुरू हो गई है।

पिछले 11-12 महीनों में देश को स्वच्छता के क्षेत्र में आशातीत सफलता प्राप्त हुई है। केन्द्रीय सरकार के सहयोग से पचास लाख से अधिक शौचालय बनाए गए। साफ पानी सबको मिले, इसकी व्यवस्था की जा रही है। भारत के गाँवों को विकसित करने के उद्देश्य से कृषि सेक्टर को बढ़ावा दिया जा रहा है। ऐसा लगता है, जैसे हमारे प्रधानमंत्री जी कह रहे हों, चलो गाँव की ओर। गाँव में ही भारत की आत्मा बसती है। चाहे वह ब्राड बैंड कनेक्टिविटी देने की बात हो या अस्पताल खोलने की बात हो, पशुओं की बेहतरी के लिए कार्यक्रमों की बात हो या गाँवों के डाकघरों को जन योजना से जोड़ने की बात हो, लगभग सभी के सभी केन्द्र सरकार के कार्यक्रम गाँवों को फोकस कर रहे हैं। इससे निश्चित रूप से गाँव में खुशहाली आएगी। यही कारण है कि माननीय मोदी जी ने हम सांसदों को आवाहन किया है और उन्होंने गाँव को गोद लेने की बात कही है। सांसद आदर्श ग्राम योजना सिर्फ एक गाँव को गोद लेने की योजना नहीं है अपितु यह तो सांसदों की सहभागिता से पूरे देश के गाँवों को विश्व में प्रतिष्ठित करने का प्रयास है।... (व्यवधान)

**HON. DEPUTY-SPEAKER:** You have asked me five minutes and I have given you five minutes. Please conclude.

**श्रीमती रमा देवी :** महोदय, मुझे एक मिनट का समय दिया जाए। हम आपसे घबराकर कि आप घंटी बजा देंगे, हम बहुत जल्दी-जल्दी अपनी बात कह रहे हैं।

आदरणीय जेटली जी सीनियर सिटीजन्स के लिए भी पेंशन कवर देने जा रहे हैं। यह बहुत खुशी की बात है कि गाँवों में चार करोड़ घर निर्मित होंगे, छह करोड़ और अधिक शौचालय बनेंगे, किसानों के खर्च के लिए साढ़े आठ लाख करोड़ रूपए उपलब्ध होंगे, मेक इन इंडिया से करोड़ों युवाओं को रोजगार मिलेगा। पी.एम. बीमा सुरक्षा योजना के तहत बारह रूपए वार्षिक के प्रीमियम पर दो लाख का बीमा कवर होगा।

HON. DEPUTY-SPEAKER: Please try to cooperate. You have asked for five minutes and I have given you five minutes. Please wind up. Please conclude.

**श्रीमती रमा देवी :** महोदय, हमें अन्तिम लाइन बोलने दीजिए। पी.एम.जी.एस.वाई. की सड़कों के लिए समुचित राशि मेरे संसदीय क्षेत्र शिवहर सहित पूरे बिहार राज्य को उपलब्ध कराई जाए। सीमा सड़क को जल्द निर्मित कराने के लिए मैंने माननीय गृह मंत्री जी को कई बार पत्र लिखा है। आदरणीय गडकरी जी आगामी 26 मार्च को मेरे संसदीय क्षेत्र में आकर एन.एच. 104 का शिलान्यास करने जा रहे हैं। हम लोग इसके लिए बहुत लम्बे समय से इंतजार कर रहे थे। मैं इसके लिए आदरणीय गडकरी जी का आभार प्रकट करती हूँ। मेरे संसदीय क्षेत्र में बैरगनिया से चकिया एवं शिवहर से कांटी तक राष्ट्रीय राजमार्ग बनने का मार्ग प्रशस्त हो रहा है, उसके लिए शिवहर लोक सभा की जनता की तरफ से आभार प्रकट करती हूँ। अंत में मैं यही कहूँगी कि मोदी जी ने जिस प्रकार गुजरात को मॉडल गुजरात बना दिया, उसी प्रकार भारत को भी विश्व में अपने विकास के दम पर ख्याति प्रदान करें। मैं इस बजट का तहे दिल से भरपूर समर्थन करती हूँ। धन्यवाद।

SHRI M. VENKAIAH NAIDU: The lady Member belonging to the most backward class community. ... (*Interruptions*)

HON. DEPUTY-SPEAKER: I have allowed her time.

SHRI M. VENKAIAH NAIDU: Of course, I am not questioning you.

The way she spoke shows the type of talent that is available in the House and also their enthusiasm, one has to appreciate that. That is all.

**श्रीमती संतोष अहलावत (झुंझुनू):** महोदय, वर्ष 2015-16 का आम बजट एक सुनहरे भारत के निर्माण के लिए माननीय श्री नरेन्द्र मोदी जी के नेतृत्व वाली केन्द्र सरकार की मजबूत इच्छाशक्ति को स्पष्ट रूप से दिखाता है। इस बार का आम बजट केन्द्र सरकार के समावेशी विकास की नीतियों को और ज्यादा मजबूती प्रदान करने वाला है।

महोदय, माननीय अरूण जेटली जी मेरे और अन्य सभी सदस्यों द्वारा बधाई के हकदार हैं। क्योंकि उन्होंने भारतीय अर्थव्यवस्था की प्रगति के लिए वर्तमान के साथ-साथ भविष्य की नीतियों को भी इस बजट में शामिल किया है। कृषि के विकास के लिए इस बार के बजट में महत्वपूर्ण कदम केन्द्र के द्वारा उठाए गए हैं। वर्ष 2015-16 के लिए कृषि ऋण का लक्ष्य 8.5 लाख करोड़ रुपये रखा गया है जो किसानों के हित में है। फसलों की गहन सिंचाई के लिए प्रधान मंत्री ग्राम सिंचाई योजना का प्रावधान किया गया है तथा प्रधान मंत्री कृषि सिंचाई योजना की मद में 5300 करोड़ रुपये आबंटित किए गए हैं। उपाध्यक्ष महोदय, मुझे पूरी उम्मीद है कि ये कदम कृषि के लिए विकास में बहुत सहायक सिद्ध होंगे।

उपाध्यक्ष महोदय, मेरे साथ सदन में बैठने वाले मेरे साथी जब बजट के विपक्ष में बोलते हैं तो उनको कहने के लिए मेरे पास बहुत कुछ है, पर मैं जानती हूँ कि आप मुझे कुछ समय ही बोलने देंगे तो अपनी बात को मैं बिल्कुल थोड़े शब्दों में कहूँगी। स्वास्थ्य के क्षेत्र में इस बार का बजट अत्यंत प्रशंसनीय है क्योंकि मरीजों के उपयोग में आने वाले वाहनों का उत्पाद-शुल्क 24 प्रतिशत से घटाकर 12.5 प्रतिशत कर दिया गया है। कृत्रिम हृदय को पाँच प्रतिशत की बुनियादी सीमा शुल्क दी गई है। ग्रामीण क्षेत्र के युवाओं के कौशल विकास के लिए दीनदयाल उपाध्याय कौशल योजना का ऐलान एक सराहनीय कदम है। निर्भया निधि में 1000 करोड़ रुपये का आबंटन महिला सुरक्षा के प्रति सरकार की सतर्कता को दर्शाता है। मनरेगा की मद में सरकार के द्वारा आबंटित की गई राशि अब तक की सबसे बड़ी वृद्धि है जो इस योजना के प्रति केन्द्र के सकारात्मक रुख का समर्पण तथा विपक्ष द्वारा चलाए जा रहे नकारात्मक प्रचार की पोल खोलने वाला है। काला धन के विरुद्ध में कठोर सज़ा के प्रावधान को बजट में शामिल करना, केन्द्र सरकार का काला धन के विरोध में केन्द्र की प्रतिबद्धता को दिखाता है।

उपाध्यक्ष महोदय, माननीय प्रधान मंत्री जी का मेक इन इंडिया कार्यक्रम भारतीय अर्थव्यवस्था को मजबूत बनाने में महत्वपूर्ण भूमिका निभाएगा। माननीय प्रधान मंत्री जी के विचार से शुरू की गई प्रधान मंत्री जन धन खाता योजना गरीबों के लिए वरदान साबित हो रही है। बहुत ही कम समय में इस योजना की लोकप्रियता इस बात को प्रमाणित करती है। इस बजट में सरकार के द्वारा अटल पेंशन योजना के नाम से नई योजना का ऐलान बुजुर्गों के लिए लाभदायक सिद्ध होगा।

माननीय उपाध्यक्ष महोदय, मैं पूरे भरोसे के साथ कह सकती हूँ कि 2015-16 का बजट संपूर्ण भारत के लिए जन-कल्याणकारी बजट है और माननीय वित्त मंत्री जेटली जी की प्रत्येक लाईन् से यह बात उद्घोषित होती है कि -

“तुम अंधेरी को मेरे घर का पता बताते रहना,

मैं उन्हें उजालों में तब्दील करता रहूँगा।”



**\*श्री अनिल शिरोले (पुणे) :** पुणे में 2014-15 म एंग्री बायोटेक केन्द्र तथा देहली, मुम्बई इंडस्ट्रीयल कॉरीडोर के लिए सुसुत्रीकरण समिति की स्थापना का प्रयोजन था । किसी कारणवश उसे मूर्तरूप में नहीं दिया जा सका । इन कार्यों को 2014-15 बजट में समाविष्ट किया जाए ऐसी मेरी प्रार्थना है ।

घरेलू एवं कम्युनिटी बायोगैस संयंत्र बड़े पैमाने पर स्थापन करने से स्वच्छता को बढ़ावा मिलेगा । ग्रामीण एवं झुग्गी-झोपड़ी वासी गरीबों को अपनी जरूरत के ऊर्जा स्रोत पर नियंत्रण प्राप्त होगा । खनिज तेल आयात करने की जरूरत में कमी तथा अन्य बहुविध लाभ होंगे । इसलिए इस कार्यक्रम को इस बजट में अहम स्थान दिया जाए, यह प्रार्थना है । इस विषय में एक टिप्पणी सादर कर रहा हूँ ।

साधारणतः अनुभव होता है कि शासकीय कार्य के कार्यान्वयन में कठिनाइयों की जानकारी वरिष्ठ अधिकारियों को समय पर प्राप्त न होने से दुरुस्ती नहीं हो पाती जिसके फलस्वरूप कार्य में बाधा आती है । हर एक प्रोजेक्ट में प्रोएक्टिव व्यवस्थापन जानकारी व्यवस्था (एमआईएस) का प्रावधान होने से संबंधित वरिष्ठों को प्रत्येक रूकाव की जानकारी तुरंत प्राप्त होगी । इससे समस्या का निवारण होगा, कार्यान्वयन अच्छा होगा । अतः मेरा प्रस्ताव है कि प्रत्येक संकल्प के बजट में ऐसी एमआईएस का प्रावधान प्राथम्य से किया जाए । जरूरत होने पर ऐसी व्यवस्था निर्माण करने में निजी क्षेत्र का सहभाग प्राप्त किया जाए । यह कार्य कारपोरेट सोशल रिस्पॉन्सिबिलिटी (सीएसआर) कार्यक्रम अंतर्गत भी करने की अनुमति दी जानी चाहिए। इस हेतु सीएसआर के प्रावधानों को जरूरतनुसार बदलाव किया जाने से कार्य सुलभ होगा । इस विषय में एक टिप्पणी प्रस्तुत कर रहा हूँ ।

नीति आयोग के कार्य को पूरक एक किफायती यंत्रणा का निर्माण होना अनावश्यक है । इस हेतु देश में निर्माण होने वाली सूचना इलेक्ट्रॉनिक माध्यम से सर्वत्र उपलब्ध होनी चाहिए । देश में उपलब्ध इलेक्ट्रॉनिक संयंत्रों को इंटरनेट ऑफ थिंग्स (Internet of Things) जैसी यंत्रणा में बांधकर एक Info Highway (सूचना महामार्ग) का निर्माण करने से जरूरी सूचना संबंधितों को तुरंत (In real time) प्राप्त होगी । शासकीय एवं अन्य कार्यों में उत्पन्न होने वाले गतिरोध पर तुरंत उपाय योजना होगी । विविध कार्यों का मूल्य मापन समय पर होगा । कार्यान्वयन में किए गए सुधार से संबंधितों को समय पर अवगत किया जाएगा । केन्द्र एवं राज्य सरकारों को एक साथ कार्य करने की सुविधा प्राप्त होगी तथा विकास कार्य गतिमान होगा । इसके लिए बजट में प्रावधान होने से कार्य को चालना प्राप्त होगी । इस विषय में एक टिप्पणी प्रस्तुत कर रहा हूँ ।

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\* Speech was laid on the Table

महाराष्ट्र के विदर्भ-मराठवाड़ा क्षेत्र में अनियमित वर्षा, सिंचाई का अभाव जैसे कारणवश होने वाली कृषकों की आत्महत्या एक चिंता का विषय है। इस क्षेत्र की काली मिट्टी (Black Cotton Soil) गीली होने पर जलावरोध निर्माण होता है। इस गुण को लेकर उसका मिट्टी के बांधों में कोअर (Core) बनाने में उपयोग होता है। इस क्षेत्र के भूजल का रासायनिक पृथक्करण समुंदरी जल जैसा है। इस क्षेत्र में औद्योगिक प्रदूषण नाममात्र है। इन्हीं विशिष्टताओं का उपयोग कर श्रिंप उत्पादन (Shrimp cultivation) बड़ी मात्रा में हो सकता है। पर्याप्त रूप के (Appropriate size & shape) गड्डे खोदकर निकलने वाली माटी की दिवालों से उन्हें घेर लिया जाए तथा उनमें क्षारयुक्त भूजल भरने पर श्रिंप उत्पादन हो सकता है। दिवालों पर शेवरी (*Sestania grandiflora*) बबूल (*Acacia nilotira*) आदि लेगुमिनस (Leguminous) प्रजाति लगाई जाए। फलस्वरूप उनसे गिरने वाले पत्तों का विघटन होकर कुछ मात्रा में श्रिंप का खाद्य जगह पर (in situ) तैयार होगा। इस तरह अत्यंत किफायती उच्च प्रतीके श्रिंप की पैदावार होगी। यह उत्पाद देश-विदेशों में बेचने से बड़ी मात्रा में धन (कुछ विदेशी मुद्रा के रूप में) उपलब्ध होगा। कृषक अर्थ-संपन्न होंगे। वर्षा की अनियमितता से उत्पन्न होने वाली विक्चना से मुक्त होंगे। यह कार्य पर्यावरणपूरक भी होगा तथा व्यापक रूप से किया जा सकता है। अतः मेरी प्रार्थना है कि इस कार्य के लिए किमान प्रयोग के रूप में (Pilot Basis) बजट में पांच करोड़ रूपयों का प्रावधान कर इस कार्य का आरंभ आने वाले दो माह में किया जाए। यह कार्य विदर्भ की पूर्ण घाटी से शुरू करना उचित होगा।

कंपनी स्थापना करते समय उदयोजकों को विविध प्रावधानानुसार शासन को शुल्क देय होता है। ऐसे समय उदयोजक को निधि की त्रुटि का सामना करना पड़ता है। यह कठिनाई निवारण हेतु ऐसा प्रावधान किया जाए कि ऐसे सभी शुल्क कंपनी की स्थापना होने के पश्चात पांच साल होने पर या पर्याप्त मुनाफ होने वाले वर्ष (जो भी बाद में हो) देय होंगे।

SHRI ABHIJIT MUKHERJEE (JANGIPUR): Sir, I thank you very much for giving me the chance to speak on the General Budget 2015-16. I am also thankful to our leader for giving me this chance.

I rise not just to merely criticise the Union Budget, but to point out that through a decision taken in the Budget, the Union Government has jeopardised a few schemes which could have grave repercussions on our security.

I am referring to two specific schemes – Backward Region Grant Fund and Border Area Development Programme.

The first, the BRGF, was meant to build infrastructure in the districts which were extremely backward and potential targets for anti-Indian extremist groups such as the Naxalities.

This was done to connect these very poor districts to the rest of India, to help people have a better life and have faith in the idea that India is not just for the rich and those who live near big cities like Delhi, Mumbai, Kolkata and Chennai but for all.

The second scheme, the BADP, was meant to build infrastructure in remote areas, sensitive border areas to give security to our local people as well as the security forces which can maintain the border areas, particularly the Indo-Bangladesh border, the Punjab Border, etc. That road was to be built under this particular scheme. Other infrastructure could be used by your Defence Forces in times of need. Unfortunately, the Government seems to have made up its mind to throttle these well-meant schemes.

In previous years 2011-2012 and 2012-2013, the UPA Government had allocated approximately Rs.6,000 to Rs.7,000 crore for the BRGF Scheme. Now, it was cut down in the last financial year to Rs.3,450 crore; and currently it has been referred to the State.

HON. DEPUTY SPEAKER: After Shri Mukherjee's speech, Shrimati Priyanka Singh Rawat would be the last speaker. Till then, we are extending the time of the House.

SHRI ABHIJIT MUKHERJEE : This year the scheme which has a national priority has been transferred to the States. We are not sure whether the States would spend on the backward areas or not. As for the Border Area Development Programme, it seems this would have a slow death because of the said reason. Money for this has remained static for the last three years or so. You would appreciate that those who live in border areas suffer a lot of problems which many of us may not be aware of. Like in the border areas, particularly constituency bordering Bangladesh, cattle lifting, smuggling of cattle is rampant. Smugglers are practically holding the locals to ransom. We are facing problems from our own border police because they are unable to differentiate between the locals and Bangladeshi smugglers. These border area people deserve at least better living, connectivity, etc.

The constituency I represent is basically in the border area and also a very backward area. The BRGF and the BADP funds are required for this particular constituency. Not just my constituency, many MPs who are representing backward areas have to face the same kind of problems. So, I would request the hon. Minister to look into this and to allocate the requisite funds.

Our hon. Finance Minister, last year, visited our constituency in February, 2014. A new Military Station is coming up. I would request the hon. Minister to allocate funds so that work would start. This would act as an air defence mechanism of Indian Army for the whole of eastern part of India, and it extends up to the China border.

There was announcement to set up a Jangipur Mega Food Park to be run by the IFCI, the State Government and a few private partners. It has not been taken up. This commitment of the Central Government should be fulfilled by providing funds so that work would start forthwith. As you know, Ganges get bifurcated in the Jangipur constituency. One stream flow which is named as Padma from Bangladesh and the other is Ganges, the Bhagirathi. We could see land erosion here. The time has come to take immediate action to protect these embankments.

Both the rivers are inching towards each other. In between, there is a distance of four to five kms. At one point of time, it has come close to 1.5 kms. only. In that case, the whole Farakka Barrage Authority project will get jeopardized; and Ganga would get dried. In view of that, I once again request the hon. Minister to allocate funds. Thank you very much for giving me time.

**श्रीमती प्रियंका सिंह रावत (बाराबंकी) :** उपाध्यक्ष महोदय, आपने मुझे आम बजट पर बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देती हूँ। माननीय वित्त मंत्री जी द्वारा अभी जो आम बजट पेश किया गया है, उसकी जितनी भी तारीफ़ की जाए, वह कम है। इसके लिए मैं माननीय वित्त मंत्री जी को बधाई देती हूँ। बजट न केवल सरकार की आय-व्यय का लेखा-जोखा है, बल्कि एक आईना है, जो कि हमारी सरकार के द्वारा आगामी वर्षों में देश के समग्र विकास के लिए उठाए जाने वाले कार्यक्रमों का एक समग्र विवरण है।

महोदय, पिछले वर्ष मई माह में माननीय नरेन्द्र मोदी जी के नेतृत्व में एनडीए की सरकार बनी। उस समय देश की अर्थव्यवस्था अनेक कठिनाइयों से गुजर रही थी। नवम्बर, 2012 में उपभोक्ता मूल्य सूचकांक के अनुसार मुद्रास्फीति 11.2 प्रतिशत थी। वर्ष 2013 की पहली तिमाही में चालू खाता का घाटा जीडीपी के 4.6 प्रतिशत पर पहुंच गया था। मार्च, 2014 तक सामान्य विदेशी निवेश अन्तर्प्रवाह 15 बिलियन अमेरिकी डॉलर था। देश में दुर्भाग्य एवं निराशा की भावना थी और निवेशक समुदाय का भरोसा सरकार पर से प्रायः खत्म हो चुका था। एक के बाद एक घोटाले एवं प्रशासनिक शिथिलता की वजह से आम जनता में सरकार को लेकर गुस्से की भावना भर गई थी।

जब से माननीय नरेन्द्र मोदी जी के नेतृत्व में सरकार बनी, तब से हमारी सरकार ने दिन-रात काम किया, जिससे देश के समक्ष बने निराशाजनक वातावरण को दूर किया गया और देश की आम जनता तथा निवेशक वर्ग में एक विश्वास पैदा हुआ है। भ्रष्टाचार पर लगाम लगी है तथा प्रशासन में गतिशीलता आई है। जो बजट पेश किया गया है, वह इस बात का प्रमाण है कि देश की जो स्थिति पिछले वर्ष थी, उसमें उत्साहजनक सुधार हुआ है।

उपभोक्ता मूल्य सूचकांक के अनुसार मुद्रास्फीति 11.2 प्रतिशत से घटकर 5.1 प्रतिशत हो गई है और थोक मूल्य सूचकांक के अनुसार देखें तो पिछले वर्ष की तुलना में मुद्रास्फीति ऋणात्मक हो गई है। जीडीपी की वृद्धि दर 7.4 हो गई है और यदि यही गति जारी रही तो वह दिन दूर नहीं, जब जीडीपी वृद्धि दर दहाई अंक में होगी। देश में विदेशी मुद्रा अन्तर्प्रवाह 55 बिलियन डॉलर बढ़ा है, जिससे विदेशी मुद्रा भण्डार 340 बिलियन डॉलर के रिकार्ड स्तर पर पहुंच गया है। भारतीय रूपया विश्व के अन्य प्रमुख देशों की तुलना में पहले से 6.4 प्रतिशत मजबूत हुआ है। अर्थव्यवस्था में हुए इन सुधारों को दुनिया के देश भी मानने लगे हैं कि यह समय भारत के लिए प्रगति के पथ पर उड़ान भरने का समय है।

महोदय, सरकार के पिछले 6 माह के अनवरत अथक प्रयासों के बजट से न केवल देश का आर्थिक विकास हुआ है, अपितु सामाजिक, सांस्कृतिक, प्रशासनिक क्षेत्रों में भी अनेक उपलब्धियां हुई हैं। प्राकृतिक संसाधनों के आबंटन, वित्तीय समावेशन, आम आदमी के स्वास्थ्य एवं स्वच्छता, बालिकाओं की शिक्षा, युवाओं के लिए रोजगार, निवेश एवं रोजगार सृजन, श्रमिकों के कल्याण, युवाओं का कौशल विकास, उत्तर-पूर्वी राज्यों को मुख्यधारा में लाने और हमारे राष्ट्रीय गौरव तथा संस्कृति के पुनरुद्धार के लिए कार्य किए गए, जो कि अत्यन्त सराहनीय हैं। इसके लिए पूरी सरकार बधाई की पात्र है।

महोदय, मैं अंत में इतना ही कहना चाहती हूं कि विपक्ष के जो लोग सरकार की आलोचना करते हैं, कमियां गिनाते हैं, यदि वे गौर से देखें तो हमारी इस बात से सहमत होंगे कि सरकार ने पिछले तीन महीने में समाज के हर वर्ग और हर क्षेत्र पर ध्यान दिया और आगे भी इसी दिशा में कार्य कर रही है। अतः मैं विपक्ष में बैठे सदस्यगण से निवेदन करती हूं कि अनावश्यक सरकार की आलोचना करने के स्थान पर अच्छे कार्यों के लिए सरकार का साथ दें। इस संबंध में मैं दो लाइन कहना चाहती हूं - "जिन्दगी की अभी असली उड़ान बाकी है, अभी तो कई इम्तिहान और बाकी हैं, अभी तो नापी है मुट्ठी भर जमीन, अभी तो सारा आसमान बाकी है।"

इसी के साथ मैं अपनी वाणी को यहीं विराम देती हूं, जयहिन्द, जयभारत।

HON. DEPUTY SPEAKER: The House stands adjourned to meet tomorrow, the 17th March, 2015 at 11.00 a.m.

**22.39 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 17, 2015/Phalguna 26, 1936 (Saka).*

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